

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF JULY 2026											
S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-285/2026	01.07.02026	M/s. D P ELECTRICALS PVT. LTD. VS KAVITA CHAUHAN	ANANT KUMAR HAJELAY	9810134489	HAJELAYLAWASSOCIATES@GMAIL.COM	15.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-286/2026	01.07.02026	M/s. D P ELECTRICALS PVT. LTD. VS RAJVEER SINGH	ANANT KUMAR HAJELAY	9810134489	HAJELAYLAWASSOCIATES@GMAIL.COM	15.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-700/2026	01.07.2026	M/s. SHARN OVERSEAS PVT. LTD. VS M/s. ASHIANA SELECT	VARUN GUPTA	9810476767	GUPTA.VARUN1@GMAIL.COM	10.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-708/2026	01.07.2026	INDIAN BANK VS JULIE KUMAR	SUSHIL KUMAR RAI	9717568635	RAI.SUSHIL3133@GMAIL.COM	27.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-711/2026	01.07.2026	ABC VS XYZ	SHRAVAN BANSAL	8447887541	UNITEDMARK@UNITEDANDUNITED.COM	27.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-712/2026	01.07.2026	HARPREET SINGH VS DHRUB KHANDLWAL	DHARMENDRA KUMAR	9873476464	DALIPANAND991@GMAIL.COM	19.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-713/2026	01.07.2026	STATE BANK OF INDIA VS KUSUMA & ANR.	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-544/2026	01.07.2026	TATA CAPITAL LTD. VS PEEYUSH RAJKUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	12.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-545/2026	01.07.2026	TATA CAPITAL LTD. VS SAAR TRADERS	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	12.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-405/2026	01.07.2026	SHIVANGI AGGARWAL VS MCD	SATYENDER KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	15.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-748/2026	06.07.2026	M/S. GONSAL LOGISTICS PVT. LTD. VS M/s. ALMEHTAB INDUSTRIES PVT. LTD.	RAKESH KUMAR SHARMA	9868040826	sharmarakeshadv1@gmail.com	04.06.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-304/2026	09.07.2026	RAJ KUMAR GOEL VS MCD & ANR.	SATYENDER KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	08.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-770/2026	09.07.2026	STATE BANK OF INDIA VS MUKESH KUMAR	SWEETY SOOD	9811786067	sweetysood11@gmail.com	08.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-585/2026	09.07.2026	TATA CAPITAL LTD. VS MANINDER SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	08.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-586/2026	09.07.2026	TATA CAPITAL LTD. VS RAVINDRA GHARU	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	08.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-34	OMP COMM-58/2026	09.07.2026	ASHIMA INFRASTRUCTURE PVT. LTD. VS DELHI METRO RAIL CORPORATION LIMITED	AMIT KUMAR PANDEY	9953754961	AMITKUMAR4961GMAIL.COM	08.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-777/2026	11.07.2026	CANARA BANK VS JAPNEET SINGH	VIPIN VERMA	9873101002	pranay7advo@gmail.com	10.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-611/2026	11.07.2026	TATA CAPITAL LTD. VS PARAMJIT SINGH	PARUL BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-612/2026	11.07.2026	TATA CAPITAL LTD. VS DINESH KUMAR	PARUL BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-791/2026	14.07.2026	BATA INDIA LIMITED VS S. B.N SINGH & ORS.	N MAHABIR	9811694997	contact@litmuslegal.com	13.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-317/2026	15.07.2026	M/s. N. B. PAINTING WORKS VS M/s. INEXLINES & ANR.	FEROZ KHAN	9910763929	FEROZKHANLAWER@GMAIL.COM	14.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-320/2026	16.07.2026	M/S. ALLIED TUBES PVT. LTD. VS AMIT SANON	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	15.07.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-805/2026	16.07.2026	VISHAL VERMA VS SAVITA	SANTOSH KUMAR	9313780408	sbpandey7@yahoo.com	15.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-638/2026	16.07.2026	TATA CAPITAL LTD. VS ROBIN ENTERPRISES	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@ GMAIL.COM	15.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-640/2026	16.07.2026	TATA CAPITAL LTD. VS NEERAJ BANSAL	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@ GMAIL.COM	15.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-29A	OMP MISC COMM-8/2026	16.07.2026	PARAMOUNT WIRES & CABLES LIMITED VS BHARAT SANCHAR NIGAM	MAYANK BUGHANI	9811468315	CONTACT@SHLEDON LAWFIRM.COM	15.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-326/2026	17.07.02026	STATE BANK OF INDIA VS SANASAM JAYENTA SINGH	TIRATH LAL YADAV	9643228307	TIRATHLAL@GMAIL. COM	16.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-327/2026	17.07.02026	M/s. UNIVERSAL ALUMINIUM HOUS VS M/s. STEEL ARTS	ASHWANI KUMAR GUPTA	9811105872	AKGUPTAADVOCATE @HOTMAIL.COM	16.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-459/2026	17.07.2026	BALAR MARKETING PVT. VS. LAKHARAM SHARMA & ORS.	SHRAVAN BANSAL	6201970125	unitedmark@unitedand united.com	16.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-330/2026	18.07.02026	M/s. NEW SARTAJ COPY MANUFACTURERS VS MS OMKAIN STATIONERS	MONU SINGH KAIN	9560020508	MONUSINGHKAIN@G MAIL.COM	17.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-823/2026	20.07.2026	M/s. SHREE GANESH ENTERPRISE VS M/s. HARE KRISHNA TRADERS	RAJU SHARMA	7503326662	rajusharmaadv@gmail. com	18.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	ARBITRATION & CONICILIATION ACT, 1996	EX. COMM- AWARD BY ARB. 99/2026	21.07.02026	KOTAK MAHINDRA PRIME LTD. VS AKIL MURADKHAN	ANKUSH MAURYA	9005694125	CODELEGALCONSUL TANTS@GMAIL.COM	20.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-853/2026	24.07.2026	M/s. B. D. CREDITS LTD. VS SUNIL KUMAR PANDEY & ANR.	DEEPAK YADAV	9999980081	deepakyadavadvocate@ gmail.com	23.07.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-855/2026	24.07.2026	CANARA BANK VS RENI ENGINEERS FABRICATORS	SAURABH KUSHAWAHA	8882449168	sk.lawnexus@gmail.co m	23.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-856/2026	24.07.2026	M/S. DEV AGRO INTERNATIONAL VS M/s. PYAARI MAA TRADER	SHOBHIT GUPTA	8447052623	SANDJLAWASSOCIAT ES1@GMAIL.COM	23.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-861/2026	25.07.2026	MANTHAN CREATION VS MOHD. SHAHZAR	SHASHANK SHARMA	9560417636	SHASHANKSHARMA. ADVOCATE@GMAIL.C OM	24.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-356/2026	28.07.02026	ANIL KUMAR BANSAL VS JRD INFRATECH PVT. LTD.	MANISH YADAV	9971446999	DHEERAJ.JAGWANIG MAIL.COM	27.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-871/2026	28.07.2026	GAUTAM GUPTA VS CAPITAL INFRA TECH PRIVATE LIMTIED	BIRENDRA KUMAR	9953706868	GOYAL.HARSH345@G MAIL.COM	27.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-872/2026	28.07.2026	UNION BANK OF INDIA VS SONI	KAMALJIT SINGH RANOT	9890410729	KAMALJITSINGHRAN OT@GMAIL.COM	27.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-876/2026	28.07.2026	VASU GUPTA VS MOHD. ZUBAIR SIDDIQUI	SANTOSH KUMAR	9313780408	SBPANDEY7@YAHOO. COM	27.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-877/2026	28.07.2026	OPH JEWELLER VS PADMAJA TURLAPATI	MANU BAKSHI	9899454560	FATUMLAWOFFICES @GMAIL.COM	27.07.2026
2	SH. RAJESH KUMAR GOEL, JUDGE (COMMERCIAL COURT)-02	CENTRAL DISTRICT	306	CS (COMM)	CS (COMM)/703/2026	01-07-2026	ARUN KUMAR MURARKA TRADING AS M/S TIRUPATI UDYOG Vs KWALITY FOOD), INDUSTRIES	AVANTIKA CHAUDHARY(P)	7906104344	info@oriensip.com	09.06.2026
			306	CS (COMM)	CS (COMM)/722/2026	02-07-2026	ANURADHA CHIRIPAL AND ORS Vs CARE HEALTH INSURANCE LTD	Kanav Gupta(P),	9811045845	advsumitguptaoffice@g mail.com	11.06.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/550/2026	02-07-2026	TATA CAPITAL LTD Vs AJAY KUMAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo. com	08.06.2026

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			306	CS (COMM)	CS (COMM)/740/2026	04-07-2026	MSB PUBLISHERS PVT LTD Vs EDUCATIONAL BOOK STORES	Karan Jain(P),	9810367549	advocatekj@gmail.com	12.06.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/561/2026	02-07-2026	M/S PROTIUM FINANCE LTD Vs M/S J D ENTERPRISES	Ravi Shankar Garg(P),	9718182038	associatersgarg1@gmail.com	29.06.2026
			306	Execution (Comm)	Execution (Comm)/297/2026	06-07-2026	BHOPINDER SINGH Vs TIPS ENTERPRISES AND ORS	KAJAL BHATIA(P),	9654500680	info@alssolicitors.com	02.07.2026
			306	Misc DJ	Misc DJ/430/2026	07-07-2026	PHOOL CHAND BHAGAT SINGH Vs JAI DURGA INDUSTRIES	Praveen Suri(P),	9810928188	office@pssoverignlegal.com	04.07.2026
			306	CS (COMM)	CS (COMM)/762/2026	08-07-2026	ADIDAS AG Vs OWNER / PROP UNIGLO J K ENTERPRISES	aastha sharma(P),	9718209970	aastha@thelegist.com	06.07.2026
			306	Execution (Comm)	Execution (Comm)/303/2026	08-07-2026	M/S BRAHMANI STATIONERY PVT LTD Vs MS RAWDOLATE WORLDWIDE PRIVATE LIMITED	Abhinav Bhatia(P),	9999551989	abhinav@abandassociates.com	29.06.2026
			306	CS (COMM)	CS (COMM)/758/2026	08-07-2026	MUNISH ANAND Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	04.07.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/571/2026	09-07-2026	TATA CAPITAL LTD Vs WARIS	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	02.07.2026
			306	Misc DJ	Misc DJ/441/2026	09-07-2026	NEERAJ NATH SHARMA Vs VIJAY KUMAR	MEENAKSHI Nath(P),	9891878260	minakshinath85july@gmail.com	07.07.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/579/2026	09-07-2026	TATA CAPITAL LTD Vs AJAY KUMAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	07.07.2026

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			306	OMP (I) (COMM)	OMP (I) (COMM)/587/2026	09-07-2026	TATA CAPITAL LTD Vs DEEPAK KUMAR SHARMA	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	07.07.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/588/2026	09-07-2026	TATA CAPITAL LTD Vs SANTOSH KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	07.07.2026
			306	Execution (Comm)	Execution (Comm)/319/2026	15-07-2026	RANBIR SINGH Vs SUMEET SALUJA	Feroz Khan(P),	9910763929	adv.mwk1986@gmail.com	08.07.2026
			306	CS (COMM)	CS (COMM)/804/2026	16-07-2026	UBAID UR REHMAN Vs IRFANUDDIN	ANANT RAO(P),	9654962359	jabbarhussain1968@gmail.com	14.07.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/639/2026	16-07-2026	TATA CAPITAL LTD Vs KALANTRI ENGINEERING AND ELECTRIC	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	09.07.2026
			306	Execution (Comm)	Execution (Comm)/323/2026	17-07-2026	STATE BANK OF INDIA Vs SAIRAM TALAGERI	TIRATH LAL YADAV(P),	9643228307	advtirath@gmail.com	15.07.2026
			306	CS (COMM)	CS (COMM)/811/2026	17-07-2026	M/S BAISAKHI RAM GIRDHARI LAL PVT LTD Vs M/S NAVKAR METAL	AYUSHI GUPTA(P),	8700704504	kgslegalcorpllp@gmail.com	27.06.2026
			306	Execution (Comm)	Execution (Comm)/329/2026	18-07-2026	DR ROSHAN LAL AGGARWAL & SONS PVT LTD VS MAYANK GUPTA	PANKAJ GUPTA	9811022227	globaljurislawfirm@gmail.com	16.07.2026
			306	Misc DJ	Misc DJ/467/2026	22-07-2026	INDIAN OVERSEAS BANK Vs ANUBHAV DAVID	Raghvender Singh	9953098834	rsinghchauhan.adv@gmail.com	21.07.2026
			306	Execution (Comm)	Execution (Comm.)/344/2026	23-07-2026	JAI HEALTHCARE PVT LTD Vs RENU KALRA	RANJAN KUMAR(	9810941533	ranjankumarsc@gmail.com	22.07.2026

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			306	Execution (Comm)	Execution (Comm.)/345/2026	23-07-2026	JAI HEALTHCARE PVT LTD Vs RENU KALRA	RANJAN KUMAR(	9810941533	ranjankumarsc@gmail. com	22.07.2026
			306	Ex.COMM - Award by Arb. Comm.	Ex.COMM - Award by Arb. Comm./107/2026	24-07-2026	AXIS BANK LTD Vs SWAMI TRADERS	VIMAL KHURANA	7970440025	shivamjha@firstassocia tes.in	21.07.2026
			306	Ex.COMM - Award by Arb. Comm.	Ex.COMM - Award by Arb. Comm./108/2026	24-07-2026	AXIS BANK LTD Vs MANISH KUMAR	VIMAL KHURANA	7970440025	shivamjha@firstassocia tes.in	21.07.2026
			306	Execution (Comm)	Execution (Comm.)/346/2026	24-07-2026	SACHIN SHARMA Vs SAGHIR AHMED	PRAVEEN AGGARWAL	9818679003	aggarwal86praveen@g mail.com	22.07.2026
			306	Execution (Comm)	Execution (Comm.)/347/2026	24-07-2026	Paragon Industries Limited Vs Adarsh bhatia	Nishant Nigam	9811038966	nishant@3sixtylaw.com	22.07.2026
			306	OMP (COMM)	OMP (COMM.)/65/2026	27-07-2026	AMANDEEP SINGH SAHNI Vs PURVA SHAREGISTERY INDIA PVT LTD AND ORS	AMIT MISHRA	9999334034	sahejubanassociates@g mail.com	25.07.2026
			306	Execution (Comm)	Execution (Comm.)/352/2026	27-07-2026	SURYA ROSHNI LTD Vs M/S CHOLAMANDALAM MS GENERAL INSURANCE COMPANY INDIA LTD	Vineet Jain	9958127227	vineetjain17@gmail.co m	24.07.2026
			306	Execution (Comm)	Execution (Comm.)/353/2026	28-07-2026	M/S JASCH FOILS Vs KALBE HASAN	ALOK KUMAR RAI	7838656755	ashish_legalhub@yaho o.co.in	24.07.2026
			306	OMP (I) (COMM)	OMP (I) (COMM.)/658/2026	28-07-2026	TATA CAPITAL LTD Vs RK ROADLINES AND ANR	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail. com	25.07.2026
			306	OMP (COMM)	OMP (COMM.)/67/2026	29-07-2026	M/S JK TYRES AND INDUSTRIES LTD Vs SUSHIL KUMAR PRUTHI	pulkit srivastava	9868384843	pulkit@bbslegal.in	27.07.2026

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			306	CS (COMM)	CS (COMM)/883/2026	31-07-2026	LAXMI ENTERPRISES Vs NIGAM FINE ART CO. AND ORS	Sonali Sardana	8743904246	ch.aakash86@gmail.co m	30.07.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM- AWRD BY ARB. 81/2026	01.07.2026	REVEX INDUSTRIES PVT LTD VS SUSHILA DEVI	ISHAN SRIVASTAVA	9205035210	LEGISTAUXILIARY@ GMAIL.COM	09.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM-288/2026	01.07.2026	RAMJAS SHARMA VS M/S ACCORD ELECTRO POWER PVT. LTD.	S S RAGHAV	991005068	NA	15.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM-289/2026	01.07.2026	ADITYA GUPTA VS DHAN SINGH THOURH LEGAL HEIRS	VIPIN KUMAR	9910808221	ADV.VKUMAR1981@G MAIL.COM	09.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	9OMP-I- COMM-538/2026	01.07.2026	TATA CAPITAL LTD. VS BALAJI GOODS CARRIER	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@ GMAIL.COM	16.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	9OMP-I- COMM-539/2026	01.07.2026	TATA CAPITAL LTD. VS ARVIND CHAWLA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@ GMAIL.COM	15.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM-696/2026	01.07.2026	DAYA DISTRIBUTION AND TECHNOLOGIES PVT. LTD. VS HARI OM	HEMANT SHARMA	9999737322	HEMANT.SHARMA40 7@GMAIL.COM	19.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-697/2026	01.07.2026	MS SURENDER KISHAN GUPTA VS MCD	SATYENDER KUMAR SINGH	9811162525	SKSINGHL16@GMAIL. COM	15.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-699/32026	01.07.2026	KAMAL GUPTA VS MCD	PANKAJ ROY KOTRA	9811070396	PANKAJKOTRA034@ GMAIL.COM	12.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-728/2026	02.07.2026	SATPAL CHOUDHARY VS ANORM CONSTRUCTION PVT. LTD.	TARUN SINGH AWANA	9990939308	KTPARTNERSLLP@G MAIL.COM	01.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-729/2026	02.07.2026	HINDUSTAN ENTERTAINMENT AND HOSPITALITY VS GG ENTERTAINMENT PVT. LTD.	SUHAIL KHAN	9711190303	SUHAILKHANADV@G MAIL.COM	01.07.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM- AWRD BY ARB. 84/2026	03.07.2026	EMU LINES PVT. LTD. VS PROMINENT COMTECH PVT. LTD.		UDAY KUMAR	8882303942	ADVUDAYKUMAR@G MAIL.COM	02.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	MISC DJ/418/2026	04.07.2026	UNION OF INDIA VS MS ENKAY ENTERPRIESE		ISHAN SACHDEVA	9871300094	NA	03.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	MISC DJ/419/2026	04.07.2026	UNION OF INDIA VS MS ENKAY ENTERPRIESE		ISHAN SACHDEVA	9871300094	NA	04.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EXE. COMM. 298/2026	06.07.2026	ICICI BANK LTD. VS DHARMENDRA KUMAR		ALOK KUMAR	9911000126	ALOK.ADV2001@GMA IL.COM	04.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-747/2026	06.07.2026	RENU JINDAL VS MS AP ENTERPRIESES		SHARVAN DEV	7703894232	SDEV9213295609@G MAIL.COM	04.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	9OMP -I-COMM-580/2026	09.07.2026	TATA CAPITAL LTD. VS RAMLAL KUMAWAT		SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@ GMAIL.COM	08.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	9OMP -I-COMM-581/2026	09.07.2026	TATA CAPITAL LTD. VS JOGINDER KUMAR		SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@ GMAIL.COM	08.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	9OMP -I-COMM-582/2026	09.07.2026	TATA CAPITAL LTD. VS GULSHAN KHICHI		SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@ GMAIL.COM	08.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	9OMP -I-COMM-583/2026	09.07.2026	TATA CAPITAL LTD. VS JAY PRAKASH		SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@ GMAIL.COM	08.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	9OMP-I-COMM584/2026	09.07.2026	TATA CAPITAL LTD. VS KULDEEP NAIN		PARUL BHOLA	9811452022	ANISH_BHOLA17@YA HOO.COM	08.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	9OMP-I-COMM-618/2026	11.07.2026	UJJWAL FINANCE PVT. LTD VS SHOKENDER KUMAR		VIKAS DEEP	9588100261	LAWVIKAS99@GMAIL .COM	10.07.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-793/2026	14.07.2026	LAXMI ENTERPRISES VS MS HAUT MONDE HOSPITALITIES PVT. LTD.		ABHAY PANDEY	9958760086	ADVOCATEABAYPAN DEY@GMAIL.COM	13.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EXE COMM/ 318/26	15.07.2026	NEERAJ NATH SHARMA VS VIJAY KUMAR		MEENAKSHI	98918788260	MINAKSHINATH85JU LY@GMAIL.COM	14.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	9OMP -I-COMM-626/2026	15.07.2026	TATA CAPITAL LTD. VS POOJA		PARUL BHOLA	9811452022	ANISH_BHOLA17@YA HOO.COM	14.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-807/2026	16.07.2026	STATE BANK OF INDIA VS KALICHARAN		SUCHITA DIXIT	8896002838	advocatesuchita@gmail .com	15.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-808/2026	16.07.2026	VIKRAM VS MCD		VIDYA SAGAR SHARMA	8279971561	-	15.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-812/2026	17.07.2026	UCO BANK VS SUNIL KUMAR ROY AND ANR		MANOJ KUMAR	9211938138	MANOJKUMARADVO CATE81@GMAIL.COM	16.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	34OMP COMM/ 63/2026	18.07.2026	KOUSHAL EXPORTS ORS. VS HERO FINCORP LTD.		PRIYANSHU UPADHAYAY	9667668919	CHAMBERSOPPRIYA NSHU@GMAIL.COM	17.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-816/2026	18.07.2026	KB FASHIONS PVT. LTD. VS VIKRANT ARORA		SIDHANT BANGA	9999369931	SIDDHANTBANGA04 @GMAIL.COM	17.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-815/2026	18.07.2026	DALJIT KAUR ANAND VS MS FLAVOR OF SOUTHWALA PVT. LTD.		RAKESH SHUKLA	9899454835	RKS108@GMAIL.COM	17.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 826/2026	20.07.2026	ANIL NARENDRA VS M/S OCO TOURS PVT. LTD.		SYED MEESHAM ASHGHAR	9599953459	NA	18.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 825/2026	20.07.2026	MS SARDARI LAL AND CO. VS MS JSB AND CO.		ANIL SETHI	9811109342	ASETHIADVOCATE@Y AHOO.COM	18.07.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-824/2026	20.07.2026	UNIVERSAL ALUMINIUM HOUSE VS DINESH SINGH		A J GUPTA	9811105872	GUPTAakashay@OUT LOOK.COM	18.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 831/2026	22.07.2026	BANK OF BARODA VS MR. ROHTAS		SHAILENDER SISODIA	8130237770	Shailender.sisodia@gm ail.com	21.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 832/2026	22.07.2026	BANK OF BARODA VS MR. KRISHNA KUMAR DAS		SHAILENDER SISODIA	8130237770	Shailender.sisodia@gm ail.com	18.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 833/2026	22.07.2026	YOGINDER KUMAR JAIN VS C & B MASSCON PVT. LTD.		JATIN AGGARWAL	9953283177	jka.legal@gmail.com	20.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 834/2026	22.07.2026	BANK OF BARODA VS AZAD SINGH		SHAILENDER SISODIA	8130237770	Shailender.sisodia@gm ail.com	18.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 835/2026	22.07.2026	BANK OF BARODA VS AJAN KUMAR JAIN		GEETANJALI SHARMA	8447833470	vjansa@bankofbaroda.c om	19.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EX COMM- AWRD BY ARB. 105/2026	23.07.2026	AXIS BANK LTD. VS RASHMI GUPTA		SHIVAM KUMAR JHA	7970440025	SHIVAM.JHA@FIRSTA SSOCIATES.IN	22.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 850/2026	24.07.2026	YOGESH MALIK VS NIVESH PANCHAL		YESH PAL SINGH	9717375409	NA	23.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 865/2026	27.07.2026	RAJ KUMAR MITTAL VS M/S LOKESH OIL MILL LIMITED		SUNIL KUMAR	9711179823	NA	25.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S ARBITRATION	OMP -I-COMM-656/2026	28.07.2026	TATA CAPITAL LTD. VS CHIMA RAM PRAJAPAT		SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@ GMAIL.COM	27.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EXE. COMM. 358/2026	29.07.2026	STATE BANK OF INDIA VS AJAY KUMAR		TIRATH LAL YADAV	9643228307	NA	28.07.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 880/2026	30.07.2026	NISHA CHOPRA VS SACHIN KUMAR ARYA	ANKIT GUPTA	9953030485	ANKIT.GUPTA@GRAV ITASLEGAL.CO.IN	29.07.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION PETITION	EXE.COMM. 363/2026	31.07.2026	PAWAN KUMAR VS MCD	SATYENDER KUMAR SINGH	9811161525	SKSINGHL16@GMAIL. COM	30.07.2026
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	EXECUTION	ExCOMM - Award by Arb Comm/82/2026	01-07-2026	DHARAMBIR SANDHU Vs Union of India through Senior Divisional Engineer	Amit Dubey(P),	9910162280	sarthakjurist@gmail.co m	30.06.2026
			304	EXECUTION	Execution (Comm)/284/2026	01-07-2026	DIMPLE KEDIA Vs HARJEET SINGH	Hardik Aggarwal(P),	7859984398	NA	30.06.2026
			304	ARBITRATION	OMP (I) (COMM)/556/2026	02-07-2026	TATA CAPITAL LIMITED Vs AGARWAL BROTHERS COMPANY	Sunil sehrawat(P),	9212190624	DELHILAWYERS76@ GMAIL.COM	15.06.2026
			304	ARBITRATION	OMP (I) (COMM)/557/2026	02-07-2026	TATA CAPITAL LIMITED Vs GAURAV YADAV	Sunil sehrawat(P),	9212190624	DELHILAWYERS76@ GMAIL.COM	15.06.2026
			304	ARBITRATION	OMP (I) (COMM)/564/2026	03-07-2026	TATA CAPITAL LTD Vs PUNEET KABRA	ANISH BHOLA(P),	9811452022	Anish.bhola@Yahoo.co	09.06.2026
			304	RECOVERY	CS (COMM)/751/2026	06-07-2026	KAMAL GUPTA Vs MUNICIPAL CORPORATION OF DELHI	DEVENDER KUMAR JAIN(P),	9811070396	PANKAJKOTRAo34@ GMAIL.COM	04.07.2026
			304	EXECUTION	Execution (Comm)/300/2026	07-07-2026	M/S RAKESH KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI AND ANR	Satyendra Kumar singh(P),	9811161525	sksinghl16@gmail.com	02.07.2026
			304	ARBITRATION	OMP (I) (COMM)/572/2026	09-07-2026	TATA CAPITAL LIMITED Vs RICHHPAL YADAV	Sunil sehrawat(P),	9212190624	DELHILAWYERS76@ GMAIL.COM	07.07.2026
			304	ARBITRATION	OMP (I) (COMM)/602/2026	10-07-2026	TATA CAPITAL LIMITED Vs RAJKUMAR SO BHAWANI SHANKAR	Sunil sehrawat(P),	9212190624	DELHILAWYERS76@ GMAIL.COM	08.07.2026
			304	ARBITRATION	OMP (I) (COMM)/604/2026	10-07-2026	TATA CAPITAL LIMITED Vs TARA SINGH	Sunil sehrawat(P),	9212190624	DELHILAWYERS76@ GMAIL.COM	08.07.2026
			304	RECOVERY	CS (COMM)/773/2026	10-07-2026	MAHABIR PRASAD PROP PERFECT TRADE Vs GANPATI MACHINE AND SPARES PVT LTD	GAURAV KUMAR(P),	9811753008	kamalvijayadvocate@g mail.com	08.06.2026
			304	ARBITRATION	OMP (I) (COMM)/607/2026	10-07-2026	TATA CAPITAL LIMITED Vs AJAY KUMAR	PARUL BHOLA(P),	9811452022	Anish.bhola@Yahoo.co	08.07.2026

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			304	ARBITRATION	OMP (I) (COMM)/606/2026	10-07-2026	TATA CAPITAL LIMITED Vs LAXMAN SINGH	Sunil sehwat(P),	9212190624	DELHILAWYERS76@GMAIL.COM	08.07.2026
			304	ARBITRATION	OMP (I) (COMM)/605/2026	10-07-2026	TATA CAPITAL LIMITED Vs BALA VIR SINGH KHANGROT	Sunil sehwat(P),	9212190624	DELHILAWYERS76@GMAIL.COM	08.07.2026
			304	ARBITRATION	OMP (I) (COMM)/603/2026	10-07-2026	TATA CAPITAL LIMITED Vs NEMI CHAND	Sunil sehwat(P),	9212190624	DELHILAWYERS76@GMAIL.COM	08.07.2026
			304	TRADE MARK	CS (COMM)/787/2026	13-07-2026	NIKE V/S ASHOK KUMAR	aastha sharma(P),	9810481016	mail@thelegist.com	10.07.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/88/2026	13-07-2026	KOTAK MAHINDRA BANK LIMITED Vs DEEPAK KUMAR GUPTA	WRITESH(P),	9999495500	mohitmongaadvocate@gmail.com	27.06.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/89/2026	13-07-2026	MANISH GOYAL Vs M/S DIPCO ENTERPRISES AND Anr	SH. KRISHAN GOPAL	9818572958	na	12.07.2026
			304	ARBITRATION	OMP (COMM)/61/2026	13-07-2026	SUBHASH RATHI Vs M/s JUNEJA FINANCE COMPANY AND Ors	PRITAM(P),	9818215153	RANA.LEGAL.X41A@GMAIL.COM	10.07.2026
			304	ARBITRATION	OMP (I) (COMM)/620/2026	13-07-2026	TATA CAPITAL LTD Vs MANJEET	PARUL BHOLA(P),	9811452022	Anish.bhola@Yahoo.co	08.07.2026
			304	CONTEMPT	Contempt Petition/21/2026	15-07-2026	THE INDIAN WOOD PRODUCTS CO LTD Vs UNIQUE WOOD PRODUCTS	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.coM	13.07.2026
			304	RECOVERY	CS (COMM)/796/2026	15-07-2026	M/S HARI KISHAN SHRI KISHAN AND BROS Vs BEYOND THE WALLS	AJAY BAHL(P),	9811222542	Bahl_ajay@hotmail.com	14.07.2026
			304	EXECUTION	Execution (Comm)/315/2026	15-07-2026	PRAMOD KUMAR MATHUR Vs M/S SHREE NATHJEE PHARMACEUTICALS	chanchal kumar jha(P),	9811043442	LALITKUMARCO@HOTMAIL.COM	05.06.2026
			304	ARBITRATION	OMP (I) (COMM)/637/2026	16-07-2026	TATA CAPITAL LTD Vs RIMPY	PARUL BHOLA(P),	9811452022	Anish.bhola@Yahoo.co	08.07.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/92/2026	16-07-2026	PKG Global Infra Projects Pvt Ltd Earlier known as Mr Parveen Kumar Gupta Prop of Ms PK Gupta and Co Vs DELHITOURISM AND	Avinash Kumar Trivedi(P),	9871455577	advocatemithila@gmail.com	14.07.2026
			304	RECOVERY	CS (COMM)/800/2026	16-07-2026	ARUN VERMA PROP OF ASHOK ELECTRONICS Vs PIONEER POLYMERS PRIVATE LIMITED	Rohit Jain(P),	9868619417	adv.rohidh@gmail.com	14.07.2026
			304	ARBITRATION	OMP (I) (COMM)/636/2026	16-07-2026	TATA CAPITAL LTD Vs DEVANSHU SHARMA	PARUL BHOLA(P),	9811452022	Anish.bhola@Yahoo.co	08.07.2026

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			304	EXECUTION	Execution (Comm)/324/2026	17-07-2026	PREM BHARDWAJ PROP OF M/S PREM BROS Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj(P),	9560906864	robinbhardwaj529@gmail.com	16.07.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/97/2026	20-07-2026	KOTAK MAHINDRA BANK LTD Vs TAYYAB ALI	RITESH(P),	9999495500	mohitmongaadvocate@gmail.com	14.07.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/95/2026	20-07-2026	AXIS BANK LTD Vs SATVEER	VIMAL KHURANA(P),	7970440023	shivamjha@firstassociates.in	14.07.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/96/2026	20-07-2026	AXIS BANK Ltd Vs ANU	VIMAL KHURANA(P),	7970440023	shivamjha@firstassociates.in	14.07.2026
			304	EXECUTION	Execution (Comm)/339/2026	21-07-2026	M/S NKR TEXTILES Vs M/ SHARMA ENTERPRISES	AMIT GARG(P),	91359218343	advamitgarg10502019@gmail.com	14.07.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/100/2026	22-07-2026	AXIS BANK LTD Vs JAGAT SINGH	VIMAL KHURANA(P),	7970440023	shivamjha@firstassociates.in	14.07.2026
			304	RECOVERY	CS (COMM)/840/2026	23-07-2026	BANK OF BARODA Vs Kamlesh	SAGAR(P),	8130237770	shailender.sisodia@gmail.com	21.07.2026
			304	RECOVERY	CS (COMM)/858/2026	24-07-2026	JD SALES CORPORATION Vs RASIK PRODUCTS PVT LIMITED AND ANR	VASU PUROHIT	8768678417	VASUVIBHAV@GMAIL.COM	21.07.2026
			304	MISC. APPLICATION	Misc DJ/475/2026	27-07-2026	IDBI BANK Vs KASHISH JAIN	ALOK KUMAR GUPTA(P),	9310126010	SANJAYTHANKUR@YAMIL.COM	21.07.2026
			304	RECOVERY	CS (COMM)/864/2026	27-07-2026	PIYUSH JAIN Vs MIYUSH GARG	KAMAL GARG(P),	9560570576	MAILKAMALGARG@gmail.com	24.07.2026
			304	EXECUTION	Execution (Comm)/349/2026	27-07-2026	LAXMI PUBLICATION PVT LTD Vs USHA RANI JAIN	GAURAV KOCHHAR(P),	9582959560	rakeshk1987@yahoo.com	25.07.2026
			304	ARBITRATION	OMP (I) (COMM)/656/2026	28-07-2026	TATA CAPITAL LTD Vs CHIMA RAM PRAJAPAT	Sunil sehrawat(P),	9212190624	DELHILAWYERS76@GMAIL.COM	25.07.2026
			304	ARBITRATION	OMP (I) (COMM)/669/2026	30-07-2026	TATA CAPITAL LIMITED Vs RK ROADLINES	Sunil sehrawat(P),	9212190624	DELHILAWYERS76@GMAIL.COM	25.07.2026
			304	RECOVERY	CS (COMM)/875/2026	30-07-2026	MOHD ALI Vs ABDUL SALEEM SHAH	ROHIT KUMAR(P),	9999852111	n.saher.nss@gmail.com	22.07.2026
			304	EXECUTION	Execution (Comm)/360/2026	30-07-2026	LOKESH KUMAR Vs MANOJ KUMAR GUPTA	Rakesh Patiyal(P),	9811539888	na	27.07.2026

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			304	RECOVERY	CS (COMM)/874/2026	30-07-2026	UCO BANK Vs BHARAT SHARMA AND ANR	MANOJ KUMAR(P),	9211938138	manoikumaradv81@gmail.com	23.07.2026
			304	EXECUTION	Execution (Comm)/359/2026	30.07.2026	STATE BANK OF INDIA Vs SEPOY HEMRAJ BHAI VAGH	TIRATH LAL YADAV(P),	9643328307	na	28.07.2026
			304	RECOVERY	CS (COMM)/884/2026	31-07-2026	CAPITAL HIND FINANCE PVT LTD Vs JOGENDER	GAGAN JINDAL(P),	9871365547	adv.gaganjindal@gmail.com	27.07.2026
			304	EXECUTION	Execution (Comm)/361/2026	31-07-2026	Ms JAI DAYAL KAPOOR Vs M/S VARDHMAN ENTERPRISES AND ANR	Shyam Agarwal(P),	9810062585	office@sachambers.in	28.07.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/115/2026	31-07-2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs PRIME BIZWORLD PVT LTD	Mehvish Khan(P),	NO.9319212148	khanmehvish2189@gmail.com	29.07.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/733/2026	01-07-2026	SACHDEVA AUTO CENTRE Vs RAJ KUMAR VALECHA	VINEET KALRA(P),	999927-1724	vineetkalralegal@gmail.com	27-06-2026
			305	ARBITRATION	OMP (COMM)/55/2026	01-07-2026	M/S CAMMY TRADERS Vs M/S JAI BABA NANAK CLOTH TRADING CO	Rakesh kumar(P),	8800609361	Santoshiy9@gmail.com	18-06-2026
			305	RECOVERY	CS (COMM)/731/2026	02-07-2026	SMT MANJU JAIN Vs MR LALMAN AND OTHERS	CHITRA SINGH(P),	7042655532	N/A	05-06-2026
			305	ARBITRATION	OMP (I) (COMM)/562/2026	02-07-2026	DCB BANK LTD Vs ROHITASH KUMAR	PARUL BHOLA(P),	9811452022	Anish bholai70@yahoo.com	30-06-2026
			305	RECOVERY	CS (COMM)/732/2026	02-07-2026	Gaurav Gupta Vs Kamaljeet Kaur	Atul Rathi(P),	9810540219	atulsuathi@hotmail.com	12-06-2026
			305	EXECUTION	ExCOMM - Award by Arb Comm/85/2026	04-07-2026	M/S VIVEK TRAVELS PRIVATE LIMITED Vs NORTHERN RAILWAY	Gurpreet Sachdeva(P),	8860901565	sachdeva.gurpreet@yahoo.com	03-07-2026
			305	EXECUTION	Execution (Comm)/301/2026	04-07-2026	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P),	9810566116	advocatevikassharma1@gmail.com	28-02-2026
			305	RECOVERY	CS (COMM)/752/2026	06-07-2026	Rajat Saluja Vs VIRENDER SINGH SISODIYA alias SONU SISODIYA	Varun Sakhuja(P),	9211489286	Adwarunsakhuja@gmail.com	27-06-2026

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			305	MSIC. APPLICATION	Misc DJ/427/2026	06-07-2026	State Bank Of India Vs MS AV PACKERS AND ANR	ASHISH BATRA(P),	9873039121	ashishbatra85@gmail.c om	04-07-2026
			305	RECOVERY	CS (COMM)/753/2026	07-07-2026	MAHESHWARI COSANJAY (MAHESHWARI COMPANY) VsGOEL(P), VANSS ALUMINIUM DESIGN LLP AND ANR		9810554030	sanjaygoel.com@gmail. com	06-07-2026
			305	RECOVERY	CS (COMM)/754/2026	07-07-2026	M/s Shree Sai Printers Vs M/s Laxmi Prakashan Books Pvt Ltd	Vijay Kumar(P),	9810169432	N/A	06-07-2026
			305	ARBITRATION	OMP (I) (COMM)/609/2026	10-07-2026	TATA CPITAL LIMITED Vs SHARWAN KUMAR VAISHNAV	Sunil sehrawat(P),	9212190624	Delhilawrs76@ gmail.com	08-07-2026
			305	RECOVERY	CS (COMM)/775/2026	10-07-2026	DANISH SHAKEEL Vs ICICI BANK LTD	RAKESH SRIVASTAVA(P ,	9911116314	N/A	16-05-2026
			305	ARBITRATION	OMP (I) (COMM)/610/2026	10-07-2026	TATA CPITAL LIMITED Vs PRADHUMAN SHAKTAWAT	Sunil sehrawat(P),	9212190624	Delhilawyers76(a)gmail .com	08-07-2026
			305	RECOVERY	CS (COMM)/784/2026	11-07-2026	JAGRITI PLASTICS LTD Vs KIRTIMAN CEMENTS AND PACKAGING INDUSTRIES LTD	Rakesh Kumar(P),	9711771000	{Rakesh.advocateI@g mail.com	10-07-2026
			305	RECOVERY	CS (COMM)/790/2026	13-07-2026	MOHD ASIF Vs SHRI JAIMAL SINGH	Anand Singh(P),	9868347568	ANAND.2905(a)GMAI L.COM	13-07-2026
			305	RECOVERY	CS (COMM)/792/2026	14-07-2026	ARUN KUMAR GOYAL Vs PRAKASH NAGPAL	Sandeep Jindal(P),	89204-36824.	N/A	13-07-2026
			305	RECOVERY	CS (COMM)/799/2026	15-07-2026	Mahalakshmi Textile Traders Private limited Vs Ms Anu Ohri	Ankit Gupta(P),	9717134040	advocateankitg@mnail. com	14-07-2026
			305	ARBITRATION	OMP (I) (COMM)/647/2026	16-07-2026	TATA CPITAL LIMITED Vs SHREE DEV NARAYAN PROJECTS PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	Delhilawyers76(a)gmail .com	15-07-2026
			305	EXECUTION	Execution (Comm)/328/2026	17-07-2026	STATE BANK OF INDIA Vs HARI OM GOUR	TIRATH LAL YADAV(P),	9643228307	N/A	16-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	RECOVERY	CS (COMM)/821/2026	18-07-2026	Bank of Baroda Vs Piyush Tripathi	Geetanjali Sharma(P),	7905900322	jawaha@bankofbaroda. com	17-07-2026
			305	EXECUTION	Execution (Comm)/341/2026	21-07-2026	ASHISH VIJ Vs NORTH DELHI MUNICIPAL CORPORATION OF DELHI	vidya sagar shrama(P),	8279971516	ADVOCATEVIDYASAG AR94@GMAIL.COM	20-07-2026
			305	EXECUTION	Execution (Comm)/342/2026	21-07-2026	RAJAT MALHOTRA Vs NORTH DELHI MUNICIPAL CORPORATION OF DELHI	vidya sagar shrama(P),	8279971516	ADVOCATEVIDYASAG AR94@GMAIL.COM	20-07-2026
			305	ARBITRATION	OMP (I) (COMM)/651/2026	21-07-2026	TATA CPITAL LIMITED Vs NAND RAM SHARMA	PARUL BHOLA(P),	9873039121	ashishbatra85@gmail.c om	14-07-2026
			305	EXECUTION	Execution (Comm)/348/2026	24-07-2026	CANARA BANK Vs BINDANA VENKAT ADARSH AND ANR	Arun Yadav(P),	9625735051	ArunYadav803@gmail. com	24-07-2026
			305	ARBITRATION	OMP (COMM)/64/2026	25-07-2026	MS NATIONAL INSURANCE COMPANY LIMITED Vs M/S EXTREME AUTOMOBILES LLP	Shubham Sharma(P),	9811575884	shubhamnsharma234@ gmail.com	24-07-2026
			305	RECOVERY	CS (COMM)/868/2026	27-07-2026	USHA RANI AGGARWAL Vs NIKHIL GOEL	SACHET SHARMA(P),	9871273 1 1 1	Advocatesachetsharma @ gmail	25-07-2026
			305	EXECUTION	Execution (Comm)/357/2026	28-07-2026	M/S JASCH FOILS Vs MUFEESE AHMAD @ PAPU CHOUDHARI	NAVEEN SAINI(P),	7838656755	aashish_legalhub@yah oo.co.in	27-07-2026
			305	MSIC. APPLICATION	Misc DJ/480/2026	28-07-2026	M/S NEUTRAL NVOCC PVT LTD Vs M/S FREIGHT CARE LOGITECH PVT LTD	HITENDRA KUMAR NAHATA(P),	8800634000	nahata.comRany@mnai l.com	27-07-2026
			305	RECOVERY	CS (COMM)/878/2026	30-07-2026	M/s VEER TRADERS Vs M/s MD INFRA EQUIPMENTS AND SPARES	ANKIT SINGH(P),	8920634302	N/A	29-07-2026
			305	ARBITRATION	OMP (I) (COMM)/671/2026	30-07-2026	TATA CAPITAL LIMITED Vs RK ROADLINES and others	Sunil sehrawat(P),	9212190624	Delhilawyers76(a)gmail .com	28-07-2026
			305	ARBITRATION	OMP (I) (COMM)/672/2026	30-07-2026	TATA CAPITAL LTD Vs RK ROADLINES	Sunil sehrawat(P),	9212190624	Delhilawyers76(a)gmail .com	28-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	ARBITRATION	OMP (I) (COMM)/680/2026	31-07-2026	TATA CAPITAL LTD Vs BALAJI GOODS CARRIER	Sunil sehrawat(P),	9212190624	Delhilawyers76(a)gmail .com	27-07-2026
6	SH. RAM LAL MEENA, DJ COMM- 06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (I) (COMM)/548/2026	OMP (I) (COMM)/548/2026	02-07-2026	TATA CAPITAL LTD Vs NISHANT TRADERS	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail. com	13.06.2026
			410	CS (COMM)/716/2026	CS (COMM)/716/2026	02-07-2026	SWARNIM INVESTMENT AND FINANCE PVT LTD Vs M/SGOLA(P), INTERNATIONAL TRACTORS LTD AND ORS	AMAN KUMAR SGOLA(P),	9312212065	sbgdelhi@gmail.com	16.06.2026
			410	CS (COMM)/715/2026	CS (COMM)/715/2026	02-07-2026	DAYANAND ANGLO VEDIC COLLEGE TRUST ANDSRIVASTAVA(P) MANAGEMENT SOCIETY Vs DAV), MODEL HIGHER SECONDARY SCHOOL	MILIND SRIVASTAVA(P)	8750391412	thejuralsolutions@gmai l.com	10.06.2026
			410	CS (COMM)/735/2026	CS (COMM)/735/2026	03-07-2026	UNION BANK OF INDIA Vs NEERA NIGAM AND ORS	ALOK KUMAR(P),	9911000126	ALOKADV2001@GMAI L.COM	16.06.2026
			410	CS (COMM)/734/2026	CS (COMM)/734/2026	03-07-2026	VIVA BOOKS PRIVATE LTD Vs NISHANT RASTOGI	Narender Vashishta(P),	9811140704	nvashishta@gmail.com	08.06.2026
			410	OMP (I) (COMM)/563/2026	OMP (I) (COMM)/563/2026	03-07-2026	TATA CAPITAL LTD Vs SAARA TRADERS 2303	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo. com	08.06.2026
			410	OMP (COMM)/56/2026	OMP (COMM)/56/2026	07-07-2026	UMA DEVI Vs KOTAK MAHINDRA BANK LIMITED	ANJUM NAAZ	8287807074	rajivinarain@gmail.co m	30.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	Execution (Comm)/302/2026	Execution (Comm)/302/2026	08-07-2026	SH RADHEY SHYAM MUNICIPAL CORPORATION OF DELHI	VsRobin Bhardwaj(P),			
			410	CS (COMM)/755/2026	CS (COMM)/755/2026	08-07-2026	DEE PEE BOTTALLING SOLUTION Vs M/S Bg BREVERAGE P LTD	ROSHAN KUMAR(P),	9818732254	roshankumaradvocate @gmail.com	09.06.2026
			410	CS (COMM)/765/2026	CS (COMM)/765/2026	09-07-2026	SMT REEMA GUPTA Vs SHRI TITU BHATI	Vikrant Arora(P),	7982794683	varora1971@gmail.com	07.07.2026
			410	Execution (Comm)/307/2026	Execution (Comm)/307/2026	10-07-2026	RIYA VASHISHT Vs NEELAM SINGH	KAPIL KUMAR(P),			
			410	CS (COMM)/772/2026	CS (COMM)/772/2026	10-07-2026	BAJAJ RESOURCES PRIVATE LTD Vs ASHOK KUMAR AND ORS	Manoj Kumar(P),	9868650379	manojkr_singh@hotmail. il.com	08.07.2026
			410	OMP (I) (COMM)/597/2026	OMP (I) (COMM)/597/2026	10-07-2026	TATA CAPITALS LTD Vs PRADEEP KUMAR 4709	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo. com	07.07.2026
			410	OMP (I) (COMM)/598/2026	OMP (I) (COMM)/598/2026	10-07-2026	TATA CAPITAL LTD Vs AJAY KUMAR 7449	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo. com	07.07.2026
			410	CS (COMM)/785/2026	CS (COMM)/785/2026	13-07-2026	SHRI SUMIT SHARMA Vs SHRI KEWAL KISHAN SHARMA	AKASH TOMAR	9868930507		05.07.2026

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			410	OMP (I) (COMM)/619/2026	OMP (I) (COMM)/619/2026	13-07-2026	TATA CAPITAL LTD Vs SONE LAL	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	08.07.2026
			410	OMP (COMM)/60/2026	OMP (COMM)/60/2026	13-07-2026	ATUL KUMAR SONI Vs SBI CARDS PAYMENT AND SERVICES LIMITED	Tarun kumar(P),	9773839479	lexlegal001@gmail.com	08.07.2026
			410	CS (COMM)/794/2026	CS (COMM)/794/2026	15-07-2026	ANUKUL ENTERPRISES PRIVATE LIMITED Vs MR RAJKUMAR CHANANA	ANIL KUMAR SHARMA	9953686474	aniladvocate1982@gmail.com	08.07.2026
			410	OMP (I) (COMM)/634/2026	OMP (I) (COMM)/634/2026	16-07-2026	M/S IDFC FIRST BANK LIMITED Vs MADHUMITA SINGH	RAHUL KASHYAP(P),	9891009515	LEXPACIFIC03@GMAIL.COM	11.07.2026
			410	OMP (I) (COMM)/635/2026	OMP (I) (COMM)/635/2026	16-07-2026	TATA CAPITAL LTD Vs GYANENDRA SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	08.07.2026
			410	CS (COMM)/809/2026	CS (COMM)/809/2026	17-07-2026	KISHAN KUMAR Vs MANJIT SINGH	rajeev kumar tewari(P),	9312276651		29.06.2026
			410	CS (COMM)/810/2026	CS (COMM)/810/2026	17-07-2026	M/S TATA CAPITAL CABLES INDIA PVT LTD Vs RAJIV DIXIT	rajeev kumar tewari(P),	9312276651		30.06.2026
			410	OMP (I) (COMM)/649/2026	OMP (I) (COMM)/649/2026	17-07-2026	M/S TATA CAPITAL LTD Vs SUNIL ATAL	Sunil sehwat(P),	9212190624	Delhilawyers76@gmail.com	10.07.2026

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			410	Execution (Comm)/333/2026	Execution (Comm)/333/2026	20-07-2026	STATE BANK OF INDIA Vs SARAMMA G SAKARIA	TIRATH LAL YADAV(P),	9643228307			17.07.2026
			410	Execution (Comm)/334/2026	Execution (Comm)/334/2026	20-07-2026	CANARA BANK Vs VIKRAM (BORROWER) AND ANR	Arun Yadav(P),	9910431437	arunyadav803@gmail.com		15.07.2026
			410	CS (COMM)/838/2026	CS (COMM)/838/2026	23-07-2026	PUNJAB NATIONAL BANK Vs RUCHI JAIN PROP OF RUCHIKA FAB	Sh. Mohit Raj	8800792205	mohitrajadvocate@gmail.com		15.07.2026
			410	CS (COMM)/837/2026	CS (COMM)/837/2026	23-07-2026	MANMEET SINGH KHURANA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com		18.07.2026
			410	CS (COMM)/869/2026	CS (COMM)/869/2026	28-07-2026	RAHUL NAGPAL AND ANR Vs ARUN TANEJA	Yogesh Chhabra(P),	9871204245	Noorkeshav.46@gmail.com		24.07.2026
			410	CS (COMM)/873/2026	CS (COMM)/873/2026	29-07-2026	M/S J D INDUSTRIES (INDIA) LIMITED Vs M/S M K INFRASTRUCTURE PRIVATE LIMITED	sanjoit ray(P),	9811698170	sanjoitnp@gmail.com		23.07.2026
			410	OMP (COMM)/666/2026	OMP (I) (COMM)/666/2026	29-07-2026	M/S TATA CAPITAL LTD Vs MANINDER SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com		25.07.2026
			410	OMP (COMM)/673/2026	OMP (I) (COMM)/673/2026	31-07-2026	M/S TATA CAPITAL LTD Vs RK ROADLINES	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com		25.07.2026

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7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	ROOM	CIVIL SUIT	CS(COMM) 706/2026	01.07.2026	RAM PRAKASH VS MUNICIPAL CORPORATION OF DELHI	ANIRUDDH KHANDLWAL	9953539599	legal.aniruddh@gmail.com	09.06.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)705/2026	01.07.2026	M/S ATC LOGISTICAL SOLUTIONS PVT. LTD. VS CHINAR FORGE LIMITED	M.S. PANWAR	9811441760	mspanwarandsons@gmail.com	25.06.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 547/2026	02.07.2026	TATA CAPITAL LTD VS TRANSCO LOGISTICS PVT. LTD.	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	15.06.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 719/26	02.07.2026	DHARMENDRA KUMAR & ORS. CHOLAMANDALAM INSURANCE COMPANY LIMITED & ANR.	RAM ANUGRAH SINGH	9711232231	advramanugrahsingh@gmail.com	12.06.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 537/2026	16.06.2026	TATA CAPITAL LTD VS AJAB SINGH CONSTRUCTION	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	12.06.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 736/2026	03.07.2026	M. DUTTA TEXTILE VS RUCHIMED RETAIL VENTURES LLP & ORS.	RAVINDER K SEHRAWAT	9810689456	advravinderrawat@gmail.com	16.06.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 738/2026	03.07.2026	M/S S.K. EDUCATIONS PVT LTD. VS SANDEEP KUMAR & ANR.	AARZOO ANEJA	9540129000	Aneja.aarzoo@gmail.com	16.06.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 737/2026	03.07.2026	PUSHPA DEVI AGGARWAL VS INDU BALA SINGHAL	SANA ANSARI	9818053386	ansari-rbse@yahoo.com	11.06.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 565/2026	04-07-2026	TATA CAPITAL LTD VS IQBAL SINGH 3949	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	09-06-2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 746/2026	06.07.2026	STATE BANK OF INDIA VS MR. FURQUAN ALI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.06.2026

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			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 750/2026	06.07.2026	KRBL LIMITED VS PRASAD RICE MILL & ANR.	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedand united.com	04.07.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 599/2026	10.07.2026	TATA CAPITAL LTD. VS VIRENDRA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail. com	08.07.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 600/2026	10.07.2026	TATA CAPITAL LTD. VS NEERAJ BANSAL	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail. com	08.07.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 7711/2026	11.07.2026	JAGRITI PLASTIC LTD. VS AARAV PACKAGING PVT. LTD.	RAKESH KUMAR	9711771000	rakesh.advocate18@gm ail.com	10.07.2026
			COURT 302	ROOM	CIVIL SUIT	CS (COMM) 786/2026	13.07.2026	ROBIN MITTAL VS MUKESH KUMAR	HARDIK AGGARWAL	7859984398	advocatehardikaggarwa l@gmail.com	08.07.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 788/2026	13.07.2026	INFINITY INDUSTRIES PVT. LTD. VS M/S SUN INDUSTRIES & ORS.	VARUN DHINGRA	9899547705	@varun_dhingra@gma il.com	11.07.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 648/2026	16.07.2026	TATA CAPITAL LTD VS AAKASH KAMAL SHARMA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail. com	15.07.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)/801/2026	16.07.2026	M/S ESS AAR COURIER PVT LTD VS M/S EXCEL BOOK PVT LTD.	MANJEET SINGH	9555178859		06.07.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 819/2026	18.07.2026	SUCHITA DOBHAL VS MS BAJAJ ALLIANZ LIFE INSURANCE CO. LTD.	PRASHANT BHARDWAJ	9990986021	psbhardwaj@gmail.co m	07.07.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 822/2026	20.07.2026	AMAN GOYAL VS ASHOK KUMAR SHARMA	MANISH MIGLANI	9811107462	manish_migalni@yaho o.com	15.07.2026

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			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 652/2026	22.07.2026	TATA CAPITAL LTD VS NAND RAM SHARMA 1184	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	14.07.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 653/2026	22.07.2026	TATA CAPITAL LTD VS SATISH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	14.07.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 654/2026	22.07.2026	TATA CAPITAL LTD VS VIKAS KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	14.07.2026
					CIVIL SUIT	CS(COMM)/839/2026	23.07.2026	MS S.K. EDUCATIONS PVT LTD VS BACHPAN INTERNATIONAL PUBLIC SCHOOL AND ANR.	AARZOO ANEJA	9540129000	aneja.aarzoo@gmail.com	21.07.2026
					CIVIL SUIT	CS(COMM) 845/2026	23.07.2026	M/S A.D. BRASS EMPORIUM VS VISTA RETAILS PVT LTD.	ANUJ ARORA	9999238801	anujaroraadv@gmail.com	20.07.2026
					CIVIL SUIT	CS(COMM) 857/2026	24.07.2026	DEV AGRO INTERNATIONAL VS NAZAR MOHAMMAMAD & ORS	SHOBHIT GUPTA	8447052623	sandjlawassociates1@gmail.com	23.07.2026
					CIVIL SUIT	CS(COMM) 859/2026	24.07.2026	M/S SILVER ARTS VS M/S LALARAM PRATAP SWARNKAR & ORS.	ANIS AHMED	9818843330		23.07.2026
					CIVIL SUIT	OMP(I) COMM 670/2026	30.07.2026	TATA CAPITAL LTD. VS RKS ROADLINES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	28.07.2026
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	Possession and Recovery of Rent/Damages/ Mesne profit:SECTION 9	CS (COMM)698/2026	01-07-2026	ANIL NARENDRA Vs MS COLOURS MULTIMEDIA PVT LTD AND ORS	SYED MEESAM ASGHAR	9599953459	syedmeesam.adv16@gmail.com	12-06-2026	
		308	Recovery of Money	CS (COMM)704/2026	01-07-2026	Ankur Garg Vs Baljeet Singh Saini	Mahesh Katyayen	9810133604	tridentlaw@hotmail.com	19-06-2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	EXECUTION	Execution(Comm.)283/2026	01-07-2026	RAIS AHMAD Vs ANEES AHMAD	AMIT KUMAR SINGH RAGHAVA	8851145382	mesanjaykumar777@gmail.com	10-06-2026
			308	MISC. APPLICATION	Misc DJ409/2026	02-07-2026	Eklingiee Polymers Pvt Ltd Vs AT Pipes India Pvt Ltd	Vimal kumar Dhingra	8920559398	NOT AVAILABLE	01-07-2026
			308	MISC. APPLICATION	Misc DJ410/2026	02-07-2026	HARMIT SINGH Vs KAPIL DEV AND ANR	CHITRA SINGH	9999475519	NOT AVAILABLE	01-07-2026
			308	MISC. APPLICATION	Misc DJ411/2026	02-07-2026	Delhi Gujrat Road CarrierVsThe New India Insurance Co Ltd	MUKESH AGGARWAL	9971990798	NOT AVAILABLE	01-07-2026
			308	RECOVERY	CS (COMM)725/2026	02-07-2026	ANAND SAINI Vs LALIT CHHOKAR	SHALU KARDAM	9811041494	NOT AVAILABLE	01-07-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)549/2026	02-07-2026	TATA CAPITAL LTD Vs GAJRAJ SUBE SINGH	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	01-07-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)554/2026	02-07-2026	TATA CAPITAL LTD Vs RAMA GRAND CEREMONIALLLP 2563	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	01-07-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)555/2026	02-07-2026	Somnath Kamra Vs MS Neo Developers Pvt Ltd	ALOK BHATT	9810494638	JURIS_CONSULT@REDIFFMAIL.COM	01-07-2026
			308	EXECUTION	Execution(Comm.)292/2026	02-07-2026	HARI PRAKASH GUPTAVsSwati Agarwal	KISHORE KUMAR SRIVASTAVA	9811062684	kishore.srivas@gmail.com	01-07-2026
			308	MISC. APPLICATION	Misc DJ432/2026	07-07-2026	SMT SHEELA DEVI AND ORS Vs MS AMBUJ HOTEL AND REALESTATE PVT LTD	Parmeet Singh Bhalla	9810082422	NOT AVAILABLE	06-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	MISC. APPLICATION	Misc DJ433/2026	07-07-2026	SREE GOKULAM ANDFINANCE CO LTDVsRAMAN DOGRA	CHITRakesh garg	9990333933	NOT AVAILABLE	06-07-2026
			308	MISC. APPLICATION	Misc DJ434/2026	07-07-2026	SREE GOKULAM ANDFINANCE CO PVT LTD Vs REKHA DOGRA	CHITRakesh garg	9990333933	NOT AVAILABLE	06-07-2026
			308	Trade Mark Act1999:134	CS (COMM)769/2026	09-07-2026	XXXXXXVsXXXXX	Aastha Sharma	9810481016	mail@,thelegist.com	08-07-2026
			308	U/S 9 ARBITRATION ACT	OMP (I)(COMM.)577/2026	09-07-2026	TATA CAPITAL LTD. Vs ANKIT SHARMA	Sunil sehwat	9212190624	Delhilawyers76@gmail. com	08-07-2026
			308	U/S 9 ARBITRATION ACT	OMP (I)(COMM.)578/2026	09-07-2026	TATA CAPITAL LTD.Vs RATTAN LAL	Sunil sehwat	9212190624	Delhilawyers76@gmail. com	08-07-2026
			308	MISC. APPLICATION	Misc DJ444/2026	11-07-2026	Rajiv Enterprises and Ors Vs Godrej Finance Ltd	Salima Zahir Siddiqui	9990170373	LOHATI.ANUP009@G MAIL.COM	10-07-2026
			308	U/S 9 ARBITRATION ACT	OMP (I)(COMM.)621/2026	13-07-2026	HDFC BANK Vs NIKHIL SHARMA	PARUL BHOLA	9811452022	ANISH BHOLA17@YAHOO.CO M	11-07-2026
			308	EXECUTION	Execution(Comm.)316/2026	15-07-2026	Ram Niwas Goel Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi	9871441764	Email: aktrivedila\votrices@g mail.com	14-07-2026
			308	U/S 9 ARBITRATION ACT	OMP (I)(COMM.)646/2026	16-07-2026	TATA CAPITAL LTD. Vs VIRAAJ EARTH MOVERS	Sunil sehwat	9212190624	Delhilawyers76@gmail. com	15-07-2026
			308	EXECUTION	Execution(Comm.)321/2026	16-07-2026	Varun Paliwal Vs Nichi Manufacturing PrivateLimited	SAMRIDHI	9654713565	info@kclellp.com	15-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	EXECUTION	Execution(Comm.)325/2026	17-07-2026	SBI Vs JAI KISHAN DASS	TIRATH LAL YADAV	9643228307	NOT AVAILABLE	16-07-2026
			308	EXECUTION	Ex.COMM -Award byArb. Comm.93/2026	17-07-2026	YAKSHINI URBAN COOPERATIVE SOCIETYVsARUN KUMAR YADAV	AARTI BANSAL	9971729922	NOT AVAILABLE	16-07-2026
			308	RECOVERY	CS (COMM)817/2026	18-07-2026	BASHESHWAR LAL AND SONSHUF Vs VALLABH STUDIO	Rajeev Bansal	8377998979	acquitylawassociates@gmail.com	17-07-2026
			308	RECOVERY	CS (COMM)818/2026	18-07-2026	Rajneesh verma sole proprietorof Ms IndotexVsMs Satnam Enterprises	Sahil Ahuja	8588057040	nayatilegal@gmail.com	17-07-2026
			308	MISC. APPLICATION	Misc DJ465/2026	21-07-2026	SREE GOKULAM CHIT ANDFINANCE CO LTDVsRAMAN DOGRA	rakesh garg	9990333933	NOT AVAILABLE	20-07-2026
			308	RECOVERY	CS (COMM)848/2026	24-07-2026	ESCON INTERNATIONALPRIVATE LIMITED Vs JAYACHANDRA BEARINGSINDIA PRIVATE LIMITED	MANISH SINGHAL	9811529112	mangla.ipr@gmail.com	23-07-2026
			308	RECOVERY	CS (COMM)870/2026	28-07-2026	USB PUBLISHERS DISTRIBUTORS PVT. LTD. VS. SRI VENKTESHWAR A BOOK AGENCY	RAJESH KUMAR	9899986979	RAJESHKUMAR@RKCO.IN	27-07-2026
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		CS (COMM)/702/2026	DLCT010110922026	01-07-2026	BAKSHI BROS AGEN PVT LTD Vs ASHWANI SHARMA PROP MSSUPER INDIA FIRESAFETY	Dalip Sharma(P),	9313513674	DALIPSHARMA.ADV@GMAILCOM	12.06.2026
				CS (COMM)/701/2026	DLCT010112692026	01-07-2026	BIMLA PATHAK SOLE PROPRIETOR OF CANDID HOME FURNITURE Vs SAI HOTAL AND TESORT PVT LTD THROUGH ITS DIRECTOR	ANIL KUMAR(P),	9958265878	advocateanil64@gmail.com	19.06.2026
				CS (COMM)/768/2026	DLCT010119002026	09-07-2026	Arihant Jain Vs Neetu Rajput	MANISH KUMAR SINGH(P),	953575001	THEMKSLAWHOUSE@GMAIL.COM	08.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/767/2026	DLCTo10119862026	09-07-2026	Canara Bank Vs JAI NANDAN TIWARI	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@ gmail.com	08.07.2026
				CS (COMM)/779/2026	DLCTo10120732026	11-07-2026	DABUR INDIA LTD Vs PUNITHA RAMANATHAN AND ORS	Hemant Gupta(P),	9811085066	vakilhra@hotmail.com	10.07.2026
				CS (COMM)/778/2026	DLCTo10121202026	11-07-2026	Sangeeta Sharma Vs STATE BANK OF INDIA	Dr Anurag Kumar Agarwal(P),	9810059650	INFO@ASVASSOCIAT ES.COM	10.07.2026
				ExCOMM - Award by Arb Comm/90/2026	DLCTo10122042026	13-07-2026	SANGITA SAINI Vs VISHAL SINGH ANR ORS		899234139	advocatetomjoseph@g mail.com	10.07.2016
				CS (COMM)/795/2026	DLCTo10122902026	15-07-2026	Sh Rohit Aggarwal Vs SmtLaxmi devi	Tarun Sharma(P),	8287833433		14.07.2016
				Execution (Comm)/318/2026	DLCTo10122932026	15-07-2026	NEERAJ NATH SHARMA Vs VIJAY KUMAR	MEENAKSHI Nath(P),	9891878260	minakshinath85iulv@g nail.coin	14.07.2016
				OMP (1) (COMM)/627/2026	DLCTo10123192026	15-07-2026	TATA CAPITAL LTD Vs LOKESH KUMAR	PARUL BHOLA(P),	9811452022	Anish bhola17(ioyahoo.com	14.07.2016
				CS (COMM)/803/202 6	DLCTo10124422026	16-07-2026	Abhishek Kumar Vs MUNICIPAL CORPORATION OF DELHI	SANJAY KUMAR(P),	9968010672	lawyer.sanj gmail.com	15.07.2026
				CS (COMM)/829/202 6	DLCTo10128212026	21-07-2026	MANOJ KUMAR JAIN PROPRIETOR OF ORIENT TRADERS Vs VIJAY KUMAR AGGARWAL PROPRIETOR OF ALPNA VISUAL PACKAGING AIDS	AKSHAT JAIN(P),	8287831539	AKSHATJAINAS SOCIATES@GMAIL. COM	20.07.2026
				CS (COMM)/841/2026	DLCTo10130892026	23-07-2026	Anil Chugh Vs Sunstar Fabrics	Anil Kumar Mishra(P),	8920381420	ady.animishral'@emaic om	22.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)/842/2026	DLCTo10131002026	23-07-2026	Ms Baisakhi Ram Girdhari Lal Vs Ms Navkar Metals	AYUSHI GUPTA(P),	8700704504	kgslegalcorplp@gmail.com	22.07.2026
				CS (COMM)/866/2026	DLCTo10133332026	27-07-2026	MS CAXTON PRESS PVT LTD Vs SUBODH GUPTA	NITIN GOEL(P),	958617492	mnglawoffice@gmail.com	25.07.2026
				OMP (COMM)/659/2026	(1)DLCTo10134222026	28-07-2026	TATA CAPITAL LTD Vs YASH CONSTRUCTION CO	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	27.07.2026
				OMP (COMM)/660/2026	(1)DLCTo10134242026	28-07-2026	TATA CAPITAL LTD Vs SANJEEV KUMAR	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	27.07.2026
				Execution (Comm)/354/2026	DLCTo10134772026	28-07-2026	NEELANSH ELECTROTECH SYSTEMS PVT LTD Vs RAMAN MOTORS	NEERU NAGPAL(P),	9871928608	nn_nagpal@yahoo.co.in	27.07.2026
				OMP (COMM)/66/2026	DLCTo10134862026	28-07-2026	MS SATYAM POLYKNITS Vs MS EXCEL VINYL COATINGS PRIVATE LIMITED	PANKAJ MEHTA(P),	9811253529	pankaj@fortunelegal.in	27.07.2026
				OMP (COMM)/674/2026	(1)DLCTo10137382026	31-07-2026	BAJAJ FINANCE LIMITED Vs ATUL MOHAN DARANDALE	JOGINDER SUKHIJA(P),	9810315334	jusjuris@gmail.com	30.07.2026
				CS (COMM)/885/2026	DLCTo10137682026	31-07-2026	SAROJ BALA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	30.07.2026
				OMP (COMM)/543/2026	(1)DLCTo10108252026	01-07-2026	TATA CAPITAL LTD Vs SAARA TRADERS 5644	ANISH BHOLA(P),	9811452022	Anish bhola17(ioyahoo.com	09.06.2026
				OMP (COMM)/542/2026	(1)DLCTo10108272026	01-07-2026	TATA CAPITAL LTD Vs SAARA TRADERS 2304	ANISH BHOLA(P),	9811452022	Anish bhola17(ioyahoo.com	09.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (1) (COMM)/541/2026	DLCT010110942026	01-07-2026	TATA CAPITAL LTD Vs GAURAV NAGPAL	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	12.06.2026
				OMP (1) (COMM)/540/2026	DLCT010110952026	01-07-2026	TATA CAPITAL LTD Vs SHYAM LAL	ANISH BHOLA(P),	9811452022	Anish bhola17(ioyahoo.com	12.06.2026
				Misc DJ/423/2026	DLCT010116622026	06-07-2026	Ms Kirpa Ram Ramji Dass Vs Exquisite Enterprises Private Limited	Sameer Abhyankar(P),	9212190624	Delhilawyers76 email.com	04.07.2026
				OMP (1) (COMM)/566/2026	DLCT010118692026	08-07-2026	TATA CAPITAL LTD Vs PRADEEP SINGH GURJAR	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	07.07.2026
				OMP (1) (COMM)/576/2026	DLCT010119442026	09-07-2026	TATA CAPITAL LTD Vs BHUPENDRA SINGH	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	08.07.2026
				OMP (1) (COMM)/575/2026	DLCT010119642026	09-07-2026	TATA CAPITAL LTD Vs NEERAJ BANSAL 31855	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	08.07.2026
				OMP (1) (COMM)/574/2026	DLCT010119712026	09-07-2026	TATA CAPITAL LTD Vs LOKESH KUMAR	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	08.07.2026
				OMP (1) (COMM)/573/2026	DLCT010119732026	09-07-2026	TATA CAPITAL LTD Vs NARESH	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	08.07.2026
				OMP (1) (COMM)/622/2026	DLCT010122172026	13-07-2026	HDFC BANK LTD Vs VIVEK KUMAR	PARUL BHOLA(P),	9811452022	Anish bhola17(ioyahoo.com	11.07.2026
				OMP (1) (COMM)/645/2026	DLCT010124152026	16-07-2026	TATA CAPITAL LTD Vs RAM SWAROOP GURJAR	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	15.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM)/643/2026	DLCTo10124172026	16-07-2026	TATA CAPITAL LTD Vs RIYASAT ALI	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	15.07.2026
				OMP (I) (COMM)/642/2026	DLCTo10124852026	16-07-2026	TATA CAPITAL LTD Vs VIRAAJ EARTH MOVERS	Sunil sehwat(P),	9212190624	Delhilawyers76 email.com	15.07.2026
				ExCOMM - Award by Arb Comm/94/2026	DLCTo10126042026	17-07-2026	AXIS BANK Ltd Vs POOJA SHARMA	SHIVAM KUMAR JHA	7970440025	shivamjha@firstassocia tes.in	16.07.2026
				Execution (Comm)/331/2026	DLCTo10127202026	18-07-2026	JASCH FOILS Vs CHATRARAM	ALOK KUMAR RAI(P),	7838656755	aashish_legalhub@yan oa.co.m	17.07.2026
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	OMP (I) (COMM)/558/2026	02-07-2026	TATA CAPITAL LTD Vs VIKRAM AACHARY	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	08.06.2026
			307	Civil	OMP (I) (COMM)/560/2026	02-07-2026	TATA CAPITAL LTD Vs RAKESH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	08.06.2026
			307	Civil	CS (COMM)/739/2026	03-07-2026	M/s Makheja Towel Store Vs Naysaa Retail Venture Pvt Ltd and Ors	Mukesh Sharma	9811630211	mukesh29sharma75@gmail.com	09.06.2026
			307	Civil	CS (COMM)/727/2026	02-07-2026	SURENDER PRAKASH GUPTA Vs ANIL GARG	Atul Rathi	9810540219	atulgnrathi@hotmail.com	11.06.2026
			307	Civil	CS (COMM)/718/2026	02-07-2026	PUPENDER PAL SINGH Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh	9811161525	sksinghll6@gmail.com	12.06.2026
			307	Civil	ExCOMM - Award by Arb Comm/86/2026	09-07-2026	KOTAK MAHINDRA BANK LIMITED Vs GAURAV KUMAR	CRITESH	9999495500	mohitmongaadvocate@gmail.com	24.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	CS (COMM)/743/2026	04-07-2026	MP TRADERS Through its Proprietor Mr Pushvinder Singh Chandok Vs GOVINDARAJAN THALAPUSHPAM PROPRIETOR OF VGP MARKETING	Rakesh Burman	9350520408	rakeshburman19@gmail.com	02.07.2026
			307	Civil	CS (COMM)/761/2026	08-07-2026	Meterial Movell (India) Pvt Ltd Vs Veira Electrotech Private Limited	ANURAG PARASHAR	9871077171	tarasharma.advocate@gmail.com	03.07.2026
			307	Civil	CS (COMM)/764/2026	08-07-2026	M/s JOIN PACK MACHINES PVT LTD Vs M/s BILT GRAPHIC PAPER PRODUCTS	Jatin Sethi	8860070760	jatinsethi@gmail.com	03.07.2026
			307	Civil	OMP (COMM)/62/2026	13-07-2026	MEENAKSHI GOEL AND ANR Vs M/S TATA CAPITAL LIMITED	PANKAJ JAIN	9873235288	pankaj.jainadvocate@rediffmail.com	01.07.2026
			307	Civil	OMP (I) (COMM)/608/2026	10-07-2026	TATA CAPITAL LTD Vs PRADEEP KUMAR 3586	PARUL BHOLA	9811452022	anish_bhola17@yahoo.com	07.07.2026
			307	Civil	OMP (I) (COMM)/596/2026	09-07-2026	M/s TATA CAPITAL LTD Vs RAHUL S/o SITARAM	Sunil sehwat	9212190624	Delhilawyers76@gmail.com	07.07.2026
			307	Civil	OMP (I) (COMM)/595/2026	09-07-2026	M/s TATA CAPITAL LTD Vs MANEESH VERMA	Sunil sehwat	9212190624	Delhilawyers76@gmail.com	07.07.2026
			307	Civil	OMP (I) (COMM)/594/2026	09-07-2026	M/s TATA CAPITAL LTD Vs ANKIT JAIN	Sunil sehwat	9212190624	Delhilawyers76@gmail.com	07.07.2026
			307	Civil	CS (COMM)/827/2026	21-07-2026	STATE BANK OF INDIA Vs MUKESH KUMAR	Sweety Sood	9811786067	masssodadvocate@gmail.com	30.06.2026
			307	Civil	CS (COMM)/783/2026	11-07-2026	XXXXX Vs XXXX	aastha sharma	9718209970	aastha@thelegist.com	09.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	Civil	CS (COMM)/782/2026	11-07-2026	M/s JAGRITI PLASTICS LTD Vs M/s PRIYA EDIBLES PVT LTD		Rakesh Kumar	9711771000	rakesh.advocate18@gm ail.com	06.07.2026
			307	Civil	ExCOMM - Award by Arb Comm/91/2026	14-07-2026	M/s NAIDNI GROUP (Through its Proprietor) Vs M/s RS INTERNATIONAL (Through its Partners)		Ishant Shukla	NA	NA	14.07.2026
			307	Civil	CS (COMM)/828/2026	21-07-2026	STATE BANK OF INDIA Vs VEER SINGH		Sweety Sood	9811786067	masssodadvocate@gma il.com	03.07.2026
			307	Civil	OMP (I) (COMM)/633/2026	15-07-2026	TATA CAPITAL LTD Vs MANDER SINGH		PARUL BHOLA	9811452022	anish_bhola17@yahoo. com	08.07.2026
			307	Civil	OMP (I) (COMM)/632/2026	15-07-2026	TATA CAPITAL LTD Vs RAJ KUMAR		PARUL BHOLA	9811452022	anish_bhola17@yahoo. com	08.07.2026
			307	Civil	CS (COMM)/814/2026	17-07-2026	M/S YIESHU MARKETING PVT LTD Vs RAMESH TIWARI		Kapil Kher	9891072729	anilkher@gmail.com	14.07.2026
			307	Civil	ExCOMM - Award by Arb Comm/102/2026	22-07-2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs SUBBANSHU JAIN AND ANR		Mehvish Khan	9319212148	khammehvish2189@g mail.com	21.07.2026
			307	Civil	CS (COMM)/849/2026	24-07-2026	M/s SHRI KANHIYA FABRICS PVT LTD Vs VIKRANT ARORA		Siddhant Banga	9999369931	siddhantbanga04@gma il.com	03.07.2026
			307	Civil	Execution (Comm)/337/2026	20-07-2026	Sukesh Chand Gupta Vs Vikas Sehgal		ARVIND KUMAR SHARMA	9810574316	arvindsharma67@yaho o.com	17.07.2026
			307	Civil	CS (COMM)/836/2026	22-07-2026	BANK OF BARODA Vs HARISH		SAGAR	8130237770	shailender.sisodia@gm ail.com	20.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	CS (COMM)/847/2026	24-07-2026	M/s Teranxt Global India Pvt Ltd Vs Prince Sharma	SHIVANI TOMAR	9810580541	lawaffair@gmail.com	17.07.2026
			307	Civil	ExCOMM - Award by Arb Comm/110/2026	24-07-2026	AXIS BANK LTD Vs Z COLLECTION	VIMAL KHURANA	7970440025	shivamjha@firstassociates.in	21.07.2026
			307	Civil	CS (COMM)/860/2026	25-07-2026	GOPAL KABRA Vs M/s TEXMILL SPARES PVT LTD AND ORS	Ajay Fatyal	9812193958	adv.fatyal.ajay@gmail.com	23.07.2026
			307	Civil	OMP (I) (COMM)/664/2026	28-07-2026	M/s TATA CAPITAL LTD Vs SAABRI LOGISTICS	Sunil sehwat	9212190624	Delhilawyers76@gmail.com	25.07.2026
			307	Civil	OMP (I) (COMM)/665/2026	28-07-2026	M/s TATA CAPITAL LTD Vs RK ROADLINES AND ANR	Sunil sehwat	9212190624	Delhilawyers76@gmail.com	25.07.2026
			307	Civil	OMP (I) (COMM)/668/2026	29-07-2026	M/s TATA CAPITAL LTD Vs RK ROADLINES AND ANR (8924)	Sunil sehwat	9212190624	Delhilawyers76@gmail.com	27.07.2026
			307	Civil	Execution (Comm)/362/2026	31-07-2026	M/s Ram Niwas Goel Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi	9871441764	aktrivedilawoffices@gmail.com	29.07.2026
			307	Civil	OMP (I) (COMM)/679/2026	31-07-2026	BAJAJ FINANCE LIMITED Vs SALMAN QURESHI	JOGINDER SUKHIJA	9810315334	jusjuris@gmail.com	29.07.2026
			307	Civil	OMP (I) (COMM)/655/2026	24-07-2026	M/s SHAH CATERS ARCHAEOLOGICAL SURVEY OF INDIA	Kaushal Kumar Kapoor	9910035893	chamberofjoy@outlook.com	22.07.2026
11	SH. KUMAR, JUDGE, COMMERCIAL COURT	MUKESH DISTRICT CENTRAL	COURT ROOM 309	EX COMM – AWARD BY ARB COMM	Ex.COMM - Award by Arb Comm./83/2026	01-07-2026	ALMADAR EXHIBITION AND INTERIOR DECORATOR COMPANY Vs CRAFT WORLD EVENTS PVT LTD. AND ORS	-	-	-	Randomly allocated

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 309	ROOMEX (COMM)	Execution (Comm.)/291/2026	01-07-2026	M/S MACSTAR MACHINE TOOLS PVT LTD Vs PIYUSH HARDWARE	Om Saran Gupta	9811669401	saranomgupta@gmail.com	18.06.2026
			COURT 309	ROOMOMP (I) (COMM)	OMP (I) (COMM.)/546/2026	01-07-2026	TATA CAPITAL LTD Vs BABLU CONSTRUCTION COMPANY	Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	13.06.2026
			COURT 309	ROOMCS (COMM)	CS (COMM)/709/2026	01-07-2026	Yogesh Malik Vs Yogesh Sethi	Yesh Pal Singh	9717375409	-	09.06.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/714/2026	01-07-2026	SUPREME KNITTING AND GENERAL MILLS Vs MRS SEEMA JAISWAL AND ANR	Naveen Kumar	9811149039	nks49039@gmail.com	09.06.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/295/2026	06-07-2026	SUPRABHA MITRA Vs MOHAMMAD ARIF	Archit Singhal	9599043045	legal@sigmalegal.in	26.06.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/744/2026	06-07-2026	SHISHPAL Vs Municipal Corporation of Delhi	Satyendra Kr Singh	9811161525	sksingh116@gmail.com	01.07.2026
			COURT 309	ROOMCS (COMM)	CS (COMM)/745/2026	06-07-2026	Ms Aman Paper Agency Vs Ms Renu Enterprises	Tafseer Ahmed	7065395870	advtafseerahmed@gmail.com	09.06.2026
			COURT 309	ROOMEX (COMM)	Execution (Comm.)/296/2026	06-07-2026	YOGESH MALIK VS YOGESH SETHI	Yesh Pal Singh	9717375409	-	
			COURT ROOM 310	CS (COMM)	CS (COMM)/756/2026	08-07-2026	ADIDAS AG Vs ASHOK KUMAR	Pramod Singh	9718209970	aastha@thelegist.com	04.07.2026
			COURT 309	ROOMCS (COMM)	CS (COMM)/759/2026	08-07-2026	DEEPALI JAIN Through SPA Holder, namely Sh Deepak Jain Vs SAPNA SHARMA	Bhuwan Sharma	9212297696	adv.bhuwansharma@gmail.com	04.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 309	ROOMCS (COMM)	CS (COMM)/763/2026	08-07-2026	MS BANSAL GLASS PVT LTD THROUGH ITS DIRECTOR DEVANSH BANSAL Vs DEEPAK GUPTA PROP OF STARK INDUSTRIES	Ayush Garg	9871267420	-	07.07.2026
			COURT 309	ROOMOMP (I) (COMM)	OMP (I) (COMM.)/592/2026	09-07-2026	TATA CAPITAL LTD Vs SAMRIDDHI CONSTRUCTIONS	Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	07.07.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/593/2026	09-07-2026	TATA CAPITAL LTD Vs ARJUN SINGH CHUNDAWAT	Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	02.07.2026
			COURT ROOM 310	COUNTER CLAIM	Counter Claim/36/2026	11-07-2026	BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED Vs ANIL KUMAR AGGARWAL	Tarun Singla	8960888920	mcllawoffices@gmail.com	20.06.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/59/2026	11-07-2026	Shalini Khanna Vs M/s MONEYWISE FINANCIAL SERVICES PVT. LTD	Binod Kr Singh	9871432334	binod.adv@gmail.com	
			COURT 309	ROOMEX (COMM)	Execution (Comm.)/309/2026	11-07-2026	MS STEEL MEALT TUBES INDIA Vs MS QCEAN STEEL INDUSRIAL	Jitender Kr Garg	9899429900	-	09.07.2026
			COURT 309	ROOMOMP (I) (COMM)	OMP (I) (COMM.)/613/2026	11-07-2026	TATA CAPITAL LTD Vs TEJ SINGH	Anish bhola	9811452022	Anish_bhola17@yahoo.com	08.07.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/614/2026	11-07-2026	DCB BANK LTD Vs ROHITASH KUMAR 5617	Anish bhola	9811452022	Anish_bhola17@yahoo.com	29.06.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/615/2026	11-07-2026	TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP 2562	Anish bhola	9811452022	Anish_bhola17@yahoo.com	08.06.2026
			COURT 309	ROOMOMP (I) (COMM)	OMP (I) (COMM.)/616/2026	11-07-2026	TATA CAPITAL LTD Vs SAAR TRADERS 2302	Anish bhola	9811452022	Anish_bhola17@yahoo.com	08.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 309	ROOM	OMP (I) (COMM)	OMP (I) (COMM.)/617/2026	11-07-2026	TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP 2564	Anish bhola	9811452022	Anish_bhola17@yahoo.com	08.06.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/776/2026	11-07-2026	M/s KARAN CLOTHING PVT. LTD Vs Bhagwati Parasad	Suraj Gupta	9266641386	vakilsurejgupta@gmail.com	07.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/781/2026	11-07-2026	GEETA BALA Vs MICROSAFE EXPRESS PVT. LTD	Khushboo Yadav	9891759630	msgandhico@gmail.com	08.07.2026
			COURT 309	ROOM	OMP (I) (COMM)	OMP (I) (COMM.)/625/2026	13-07-2026	HDFC BANK LTD Vs SHALU	Anish bhola	9811452022	Anish_bhola17@yahoo.com	07.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/789/2026	13-07-2026	MS YORKER HOLIDAYS SERVICES PVT LTD Vs MS INFLUENCE TECHNOLABS PVT. LTD	Amjad Khan	8920952108	Corporatelawyer.dhc@gmail.com	09.07.2026
			COURT 309	ROOM	OMP (I) (COMM)	OMP (I) (COMM.)/629/2026	15-07-2026	TATA CAPITAL LTD Vs SATVIR SINGH	Anish bhola	9811452022	Anish_bhola17@yahoo.com	08.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/797/2026	15-07-2026	VED PRAKASH Vs THE DELHI STATE CO-OPERATIVE BANK LTD	Hritik Rattan	8800219973	hritikrattan01@gmail.com	12.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/798/2026	15-07-2026	ASHOK KUMAR Vs NISHAP CHAWLA	P R Kashyap	9800543365	prkashyapadv1203@gmail.com	11.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/806/2026	16-07-2026	M/S SARDARI LAL AND COMPANY Vs JSB AND COMPANY	Anil Sethi	9811109342	-	13.07.2026
			COURT 309	ROOM	EX (COMM)	Execution (Comm.)/335/2026	20-07-2026	ARIHANT ELECTRICALS VS M/S PRAMOD TELECOM PVT LTD.	Surender Kumar	9999993833	surendersuparn@gmail.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 309	ROOM	CS (COMM)	CS (COMM)/830/2026	21-07-2026	CANARA BANK Vs BALI YADAV	Pratap Chandra Rana	-	19.07.2026	
			COURT 309	ROOM	CS (COMM)	CS (COMM)/843/2026	23-07-2026	MANISH JAIN Vs HARSHVARDHAN	Adv Gautam Singh	8130377981	contact@altusjurislawofices.com	20.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/844/2026	23-07-2026	Gaurav Jain Vs Ajit Pal Singh	S B Pandey	9313780408	sbpandey7@yahoo.com	20.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/852/2026	24-07-2026	CANARA BANK Vs ANITA	Arun Yadav	9910431437	arunyadav803@gmail.com	22.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/854/2026	24-07-2026	DEV AGRO INTERNATIONAL Vs CHETAN GANDHI	Shobhit Gupta	8447052623	sandjlawassociates@gmail.com	22.07.2026
			COURT 309	ROOM		Misc DJ/476/2026	27-07-2026	MUNICIPAL CORPORATION OF DELHI Vs SAROJ BALA	Ashutosh Gupta	9891826827	ashutosh_402@hotmail.com	22.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/863/2026	27-07-2026	VRS MEDIA COMMUNICATION PRIVATE LIMITED Vs FRONTIER PUBLICATIONS PRIVATE LIMITED (ASOIMYA KHABAR)	Bhavesh Nimker	8586079217	Advnimker.8586@gmail.com	20.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/867/2026	27-07-2026	PUNJAB NATIONAL BANK Vs AMAN MAHNA	Paras Aggarwal	9810600656	parasaggarwaladv@gmail.com	24.07.2026
			COURT 309	ROOM	EX (COMM)	Execution (Comm.)/351/2026	27-07-2026	JASCH FOILS VS Vs HARISH AHUJA	Ashish Jain	7838656755	aashish_legalhub@yahoo.co.in	19.07.2026
			COURT 309	ROOM	OMP (I) (COMM)	OMP (I) (COMM.)/661/2026	28-07-2026	TATA CAPITAL LIMITED Vs RAVINDRA GHARU	Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	25.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 309	ROOM	OMP (I) (COMM)	OMP (I) (COMM.)/662/2026	28-07-2026	TATA CAPITAL LIMITED Vs R K ROADLINES	Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	25.07.2026
			COURT 309	ROOM	OMP (I) (COMM)	OMP (I) (COMM.)/663/2026	28-07-2026	TATA CAPITAL LIMITED Vs R K ROADLINES	Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	25.07.2026
			COURT 309	ROOM	EX (COMM)	Execution (Comm.)/364/2026	31-07-2026	PUMA SE Vs SACHIN SHEOKAND	Anshuman Sharma	9650009728	anshuman.sharma@kocohhar.com	30.07.2026
			COURT 309	ROOM	OMP (I) (COMM)	OMP (I) (COMM.)/678/2026	31-07-2026	BAJAJ FINANCE LIMITED Vs SANGEETA D BARSE	Joginder Sukhija	9810315334	jusjuris@gmail.com	29.07.2026
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	Execution (Comm.)	287/2026	01-07-2026	RATTAN LAL THROUGH ITS FIRM M/S MAYUR ENTERPRISES Vs SH NISCHAY CHATWAL THROUGH ITS FIRM MS NISCHAY POLYMERS	JAGRITI JAINPARTHES H BHARDWAJ		LAWFIRM@,UNSOLVEDLEGAL.COM	16-06-2026	
			401	CS (COMM)	707/2026	01-07-2026	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY Vs DAV SCHOOL SILIGURI	(VIVEK SRIVASTAVA) (MILIND SRIVASTAVA)	9210107303, 875039141	thejuralsolutions@gmail.com	10-06-2026	
			401	CS (COMM)	710/2026	01-07-2026	SANJEEV JAIN Vs SANGEETA JAIN	Sachin Kumar Jain,	9136136336	advskjain@gmail.com	09-06-2026	
			401	CS (COMM)	726/2026	02-07-2026	UNION BANK OF INDIA Vs AKHIL ARORA	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	16-06-2026	
			401	CS (COMM)	741/2026	04-07-2026	DELTA ENTERPRISES Vs R K ELECTRICALS AND TRADERS THROUGH PROPRIETOR NAMELY	MILIND GARG	9711133630		01-07-2026	
			401	CS (COMM)	742/2026	04-07-2026	CANARA BANK Vs RASHID AHMED SINCE DECEASED THROUGH LEGAL HEIRS	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	16-06-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	OMP (I) (COMM.)	567/2026	08-07-2026	TATA CAPITAL LTD SURENDRA KUMAR MEENA	VsSUNIL SEHRAWAT	9212190624	Delhilawvers76@gmail. com	07-07-2026
			401	OMP (I) (COMM.)	568/2026	08-07-2026	TATA CAPITAL LTD Vs RAJ KUMAR	SUNIL SEHRAWAT	9212190624	Delhilawvers76@gmail. com	02-07-2026
			401	CS (COMM	757/2026	08-07-2026	XXXXX Vs XXXXX	Pramod Kumar Singh	9810481016	mail@thelegist.com	04-07-2026
			401	OMP (I) (COMM.)	601/2026	10-07-2026	TATA CAPITAL LTD Vs DEEPAK MULCHANDANI	SUNIL SEHRAWAT	9212190624	Delhilawvers76@gmail. com	07-07-2026
			401	Ex.COMM - Award by Arb.	87/2026	11-07-2026	SUNDARAM FINANCE Vs VIKAS SPEED LOGISTICS	NITIN MEHTA	8802218291	ADVOCATE. MEHTAASSOLIATEOQ @GMAIL L.CQM (In Capital letters)	06-07-2026
			401	Execution (Comm.)	311/2026	13-07-2026	M/S SHAKTI TRADING CO. Vs M/S JES and BEN GROUPO PVT. LTD.	PANKAJ KUMAR VERMA	9910878747		08-07-2026
			401	Execution (Comm.)	312/2026	14-07-2026	YATISH BHAGAT Vs YUMIT KHURANA	DIXIT MEHTA		ADV.MEHTADIXIT@G MAIL.COM	10-06-2026
			401	OMP (I) (COMM.)	628/2026	15-07-2026	TATA CAPITAL LTD Vs RITA RANI	ANISH BHOLA	9811452022	Anishbholai7@yahoo.c om	08-07-2026
			401	OMP (I) (COMM.)	641/2026	16-07-2026	TATA CAPITAL LTD. Vs RAM JCB EARTH MOVERS	Sunil Sehrawat	9212190624	DelbiIawvers76lal!! mail.com	10-07-2026
			401	OMP (I) (COMM.)	644/2026	16-07-2026	TATA CAPITAL LTD. Vs BALDEV DHAKA	Sunil Sehrawat	9212190624	DelbiIawvers76lal!! mail.com	10-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	CS (COMM)	813/2026	17-07-2026	RISHI ANAND Vs MOHAMMED ASIF ALIAS RAJU	KARRTIK SHARMA	9811027856	tarunsharmalawoffice@yahoo.co.in	16-07-2026
			401	Execution (Comm.)	332/2026	18-07-2026	SINGHI CYCLE IMPORT AND EXPORT Vs SM Industries Unit II	SNIGDHA SINGHI	8076618483	ssadvocacy21@gmail.com	10-07-2026
			401	Execution (Comm.)	336/2026	20-07-2026	KAPEESH ELECTRICALS Vs MAHENDER TONDON AND ORS	R.S. PANDEY	8447705464	rspandeyandassociates@gmail.com	17-07-2026
			401	Execution (Comm.)	338/2026	20-07-2026	M/S VARN IMPEX LLP Vs ABHINAV JAIN	SANJAY SEHGAL,	9873479585	ssclawfirm@gmail.com	14-07-2026
			401	Misc DJ	464/2026	20-07-2026	NADRA BEGUM Vs KARTIK SHARMA				20-07-2026
			401	Ex.COMM - Award by Arb. Comm.	98/2026	21-07-2026	AXIS BANK Ltd Vs RAJ KUMAR	Sourabh Choubey,	9953286200		13-07-2026
			401	OMP (I) (COMM.)	650/2026	21-07-2026	DCB BANK LTD Vs MR ARSHAD	ANISH BHOLA	9811452022	Anishbhola17@yahoo.com	17-07-2026
			401	Ex.COMM - Award by Arb. Comm.	106/2026	23-07-2026	KOTAK MAHINDRA PRIME LTD Vs PRASHANT KUMAR	Code Legal Consultants & Associates	9310817303	codelegalconsultants@gmail.com	18-07-2026
			401	Ex.COMM - Award by Arb. Comm.	109/2026	24-07-2026	AXIS BANK Ltd vs TYREX DELHI	Sourabh Choubey,	9953286200		21-07-2026
			401	CS (COMM)	851/2026	24-07-2026	Shiv Kumar Bansal Vs Umesh Chander	J.K.A. Associates	99532833177	jka.legal@gmail.com	22-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			401	Ex.COMM - Award by Arb. Comm.	112/2026	25-07-2026	DESIGN ASSOCIATES INC. Vs EMPLOYEE STATE INSURANCE CORPORATION	ARIMUSLAW	9654479139	arimusuarimuslaw.com	24-07-2026	
			401	CS (COMM)	862/2026	25-07-2026	M/S KVG AGRO PRIVATE LIMITED Vs M/S SINGH AND SINGH ENTERPRISES	Naveen Kumar	-9555481152	NAVKUMARI1512@GMAIL.COM	23-07-2026	
			401	Ex.COMM - Award by Arb. Comm.	113/2026	27-07-2026	Rajiv Aggarwal vs Union of India	Sanjay Bansal	9810959432	mail2sanjaybansal@yahoo.com	21-07-2026	
			401	Execution (Comm.)	350/2026	27-07-2026	JASVINDER KAUR VS Municipal Corporation of Delhi	SATYENDRAK UMARSINGH	9811161525	sksinohll6@gmail.com	24-07-2026	
			401	Execution (Comm.)	355/2026	28-07-2026	LOKESH KUMAR Vs M/S JANKIDASS SANITARY WARE PVT. LTD.	LAWAMBIT /RakeshPatiyaladv.	981153988	lawambit45@gmail.com	26-07-2026	
			401	OMP (I) (COMM.)	667/2026	29-07-2026	TATA CAPITAL LIMITED Vs RKS ROADLINES	SUNIL SEHRAWAT	9212190624	Delhilawvers76@gmail.com	27-07-2026	
			401	CS (COMM)	879/2026	30-07-2026	DABUR INDIA LIMITED Vs SHRI BALAJI FOOD INTERNATIONAL	Prabhu Tandon	9818499323	litigation@aswathhlegal.com	29-07-2026	
			401	OMP (I) (COMM.)	677/2026	30-07-2026	BAJAJ FINANCE LIMITED Vs J R ENTERPRISES	JUS-JURIS (Law Firm) /Jogindier Sukhija	981031533		29-07-2026	
13	SH. PANDIT, JUDGE, COMMERCIAL COURT	RAKESH DISTRICT	COURT 402	ROOM	Execution	Execution (Comm)/290/2026	01-07-2026	Juneja Metals and Steel Limited Vs Rahul Sharma	Rishi Sehgal(P),	9891758831	NA	12.06.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/721/2026	02-07-2026	JASVINDER KAUR Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	15.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/723/2026	02-07-2026	VISHAL SAGAR Vs Subhash Kumar	Abhishek Kukkar	9958438405	NA	27.06.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/724/2026	02-07-2026	ALKA AGGARWAL Vs JONU	Sharad jain(P),	8860499812	advshradjain@gmail.com	19.06.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/730/2026	02-07-2026	PHUSHPA DEVI AGGARWAL Vs MEENU CHAUHAN	Sana Ansari(P),	9818053386	ansari_rbs@yahoo.com	12.06.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/720/2026	02-07-2026	ARHAM TRADING CO Vs DNG CLOTHING	shubham kumar(P),	9810815307	vineet.legal@gmail.com	11.06.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/551/2026	02-07-2026	TATA CAPITAL LTD Vs HARVINDER SINGH	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	15.06.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/552/2026	02-07-2026	TATA CAPITAL LTD Vs RITIK	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	15.06.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/553/2026	02-07-2026	TATA CAPITAL LTD Vs TRANCO LOGSTICS PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	15.06.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/559/2026	02-07-2026	TATA CAPITAL LTD Vs PAPPURAM GODARA	ANISH BHOLA(P),	9811452022	anishbhola17@yahoo.co	02.07.2026
			COURT 402	ROOM	Execution	Execution (Comm)/293/2026	04-07-2026	MUKESH GOEL Vs MUNICIPAL CORPORATION OF DELHI	Vimal kumar Dhingra(P),	988792926	NA	03.07.2026
COURT 402	ROOM	Execution	Execution (Comm)/294/2026	04-07-2026	BHARAT ENGINEERS AND CONSULTANTS Vs MUNICIPAL CORPORATION OF DELHI	Vimal kumar Dhingra(P),	988792926	NA	03.07.2026			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/749/2026	06-07-2026	MANISH JAIN HUF Vs AKIRAN INTERNATIONAL	NITIN GUPTA	7838527984	NA	10.06.2026
			COURT 402	ROOM	Arbitration	OMP (COMM)/57/2026	07-07-2026	NEELAM SINGH Vs RIYA VASHISHTHA	GURBAKSH SINGH	9810010333	NA	06.07.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/570/2026	08-07-2026	TATA CAPITAL LTD Vs SS KHATANA LIFTERS	Sunil sehwat(P),	9212190624	delhilawyers76@gmail.com	07.07.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/760/2026	08-07-2026	Anand Bajoria Vs TNSI RETAIL PVT LTD	PRAVEEN SINGHAL	9711615956	adv.karanarora@gmail.com	08.07.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/569/2026	08-07-2026	TATA CAPITAL LTD Vs SUNNY KANT	Sunil sehwat(P),	9212190624	delhilawyers76@gmail.com	07.07.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/589/2026	09-07-2026	TATA CAPITAL LTD Vs HARI OM	Sunil sehwat(P),	9212190624	delhilawyers76@gmail.com	08.07.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/590/2026	09-07-2026	TATA CAPITAL LTD Vs BHARAT MEGHWAL	Sunil sehwat(P),	9212190624	delhilawyers76@gmail.com	08.07.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/766/2026	09-07-2026	Sanjiv kumar goel Vs DEEPAK MAHAJAN	RAJEEV KUMAR(P),	8285326357	NA	07.07.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/771/2026	09-07-2026	Shabuddin Vs Dharmender Kumar	PRIYANKA CHAUDHARY(P),	9810756193	adv.mehdl@gmail.com	08.07.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/591/2026	09-07-2026	TATA CAPITAL LTD Vs MD ASLAM	Sunil sehwat(P),	9212190624	delhilawyers76@gmail.com	08.07.2026

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			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/774/2026	10-07-2026	STATE BANK OF INDIA Vs IMRAN AHMAD	JEEWAN PARKASH GUPTA(P),	9810099243	JPGADVOCATE@GMAIL.COM	09.07.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/624/2026	13-07-2026	HDFC BANK LTD Vs ASHOKKUMAR	PARUL BHOLA(P),	9811452022	Anishbhola17@yahoo.co	11.07.2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/630/2026	15-07-2026	TATA CAPITAL LTD Vs SHIV NARAYAN YADAV	PARUL BHOLA(P),	9811452022	Anishbhola17@yahoo.co	11.07.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/802/2026	16-07-2026	UNION BANK OF INDIA Vs ARUN KUMAR SON SH VINOD BHANDARI PROP OF CHANNEL 69	Sandeep .(P),	8800892099	dariwalsandeep905@gmail.com	01.06.2026
			COURT 402	ROOM	Arbitration	OMP MISC (COMM)/9/2026	16-07-2026	PARAMOUNT WIRES AND CABLES LIMITED Vs BHARAT SANCHARNIGAM LIMITED	MAYANK BUGHANI(P),	9811468315	contact@sheldonawfirm.com	15.07.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/820/2026	18-07-2026	MUNISH ANAND Vs MUNICIPAL CORP OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	17.07.2026
			COURT 402	ROOM	Execution	Execution (Comm)/340/2026	21-07-2026	DABUR INDIA LIMITED Vs KALPATARU PAPERS LLP	YOGESH KHANDUJA(P),	9654982990	office@chambersofdivijkumar.com	20.07.2026
			COURT 402	ROOM	Execution	ExCOMM - Award by Arb Comm/101/2026	22-07-2026	Surender Gupta Proprietor of Canon Fasteners Vs Ms Shapoorji Pallonji and Company Pvt Ltd	ATUL SHARMA(P),	8178770597	asa@asalegal.in	06.07.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/846/2026	23-07-2026	S K JAIN RUBBERS PRIVATE LIMITED Vs FIDELITY INFRACON AND ENGINEERING PRIVATE LIMITED	SAKET GAKHAR(P),	9911893100	advbatra@gmail.com	22.07.2026
			COURT 402	ROOM	Execution	ExCOMM - Award by Arb Comm/114/2026	29-07-2026	Kotak mahindra prime ltd Vs PRADEEP KUMAR	Sunny Arora(P),	9910574027	NA	08.06.2026

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			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/881/2026	30-07-2026	BRIJ MOHAN Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	29.07.2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/882/2026	30-07-2026	Daulat Ram Rastogi Vs ASHWANI SHARMA	Himanshu Gupta(P),	8527962690	SBA.HIMANSHU@GMAIL.COM	29.07.2026

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201	CS	CS (COMM)/585/2026	01-07-2026	CANARA BANK Vs BALWANT LAL RUPRAI PROP M/S ENGINEERING WORK	CHITRA OMALHOTRA(P),	9212888057	Chitramalhotrasobti@gmail.com	09-06-2026
				CS	CS (COMM)/587/2026	01-07-2026	Bank of Baroda Vs DCPHARMA AND ORS	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	09-06-2026
				CS	CS (COMM)/588/2026	01-07-2026	FOOTWEAR KLINK INDIA PVT LTD Vs PUNITA TIWARI	Shram Vats(P), Vir	9818365011	vatsadvocate1978@gmail.com	10-06-2026
				CS	CS (COMM)/589/2026	01-07-2026	STATE BANK OF INDIA Vs RAJ BALA	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	12-06-2026
				CS	CS (COMM)/590/2026	01-07-2026	M/S TSUYO MANUFACTURING PRIVATE LIMITED Vs GAGANDEEP SINGH KOCHAR (PROPRIETOR OF GRD MOTORS)	amarendra vkumar dubey(P),	9599801188	globalvisionlawoffice@gmail.com	20-06-2026
				OMP (I)	OMP (I) (COMM)/1119/2026	01-07-2026	Shriram Finance Ltd Vs UMESH CHAND	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	11-06-2026
				OMP (I)	OMP (I) (COMM)/1120/2026	01-07-2026	IDFC FIRST BANK LIMITED Vs GYAN SINGH AND ANR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	11-06-2026
				OMP (I)	OMP (I) (COMM)/1121/2026	01-07-2026	IDFC FIRST BANK LIMITED Vs RAJPAL SINGH AND ANR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	11-06-2026
				OMP (I)	OMP (I) (COMM)/1122/2026	01-07-2026	IDFC FIRST BANK LIMITED Vs SAIYAD UMAR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	11-06-2026
				OMP (I)	OMP (I) (COMM)/1123/2026	01-07-2026	YES BANK LTD Vs BRAHM PAL SINGH	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	29-06-2026
				OMP (I)	OMP (I) (COMM)/1124/2026	01-07-2026	YES BANK LTD Vs SUMIT JAISWAL	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	29-06-2026
				OMP (I)	OMP (I) (COMM)/1125/2026	01-07-2026	YES BANK LTD Vs MANOJ SINGH AND ANR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	29-06-2026
				OMP (I)	OMP (I) (COMM)/1138/2026	02-07-2026	Shriram Finance Ltd Vs SAKEEL	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	01-07-2026
				OMP (I)	OMP (I) (COMM)/1137/2026	02-07-2026	Shriram Finance Ltd Vs ASIF RASOOL	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	01-07-2026
				OMP (I)	OMP (I) (COMM)/1160/2026	04-07-2026	Yes Bank Ltd Vs MUKESH MUKESH	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	02-07-2026

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				OMP (I)	OMP (I) (COMM)/1159/2026	04-07-2026	Yes Bank Ltd Vs SALONI SALONI	ADV. LALIT PANDHEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	02-07-2026
				CS	CS (COMM)/612/2026	06-07-2026	CANARA BANK Vs RAM SWAROOP PROPRIETOR OF M/S BOMBAY TAILORS AND ORS	SANJAY AGGARWAL(P),	9811179161	LEGALYUKTI63@GMAIL.COM	02-07-2026
				OMP (I)	OMP (I) (COMM)/1178/2026	07-07-2026	IDFC FIRST BANK LTD Vs NAJIM KHA	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	04-07-2026
				OMP (I)	OMP (I) (COMM)/1179/2026	07-07-2026	IDFC FIRST BANK LTD Vs PUNIT KUMAR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	04-07-2026
				OMP (I)	OMP (I) (COMM)/1180/2026	07-07-2026	IDFC FIRST BANK LTD Vs VINAY MITTAL	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	04-07-2026
				CS	CS (COMM)/617/2026	08-07-2026	NARESH KUMAR BHARDWAJ-- Vs VARDHMAN YARNS AND THREADS LTD	Manisha Parmar(P),	9999699762	manisha.parmar1025@gmail.com	06-07-2026
				CS	CS (COMM)/618/2026	08-07-2026	SARAOGI SUPER SALES PVT LTD Vs MOHAMMAD SHAMSHAD ALAM PROP M/S SAINA SUIT COLLECTION	VARUN BEDDI(P),	8285672608	advocatevarunbedi@gmail.com	06-07-2026
				OMP (I)	OMP (I) (COMM)/1193/2026	09-07-2026	IDFC FIRST BANK LTD Vs PICTURE TIME DIGIPLEX PRIVATE LIMITED	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	08-07-2026
				OMP (I)	OMP (I) (COMM)/1206/2026	10-07-2026	YES BANK LTD Vs VIVEK VIVEK	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	08-07-2026
				OMP (I)	OMP (I) (COMM)/1207/2026	10-07-2026	YES BANK LTD Vs VAIBHAV SHARMA	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	08-07-2026
				OMP (I)	OMP (I) (COMM)/1210/2026	11-07-2026	YES BANK LTD Vs SUGREEV SINGH	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	08-07-2026
				OMP (I)	OMP (I) (COMM)/1208/2026	11-07-2026	YES BANK LTD Vs RAKESH LOHIA	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	08-07-2026
				OMP (I)	OMP (I) (COMM)/1209/2026	11-07-2026	YES BANK LTD Vs PUNIT PUNIT	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	08-07-2026
				OMP (I)	OMP (I) (COMM)/1213/2026	11-07-2026	YES BANK LTD Vs MAMTA MAMTA	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	08-07-2026
				OMP (I)	OMP (I) (COMM)/1211/2026	11-07-2026	YES BANK LTD Vs MANOJ SHANI	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	08-07-2026

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				OMP (I)	OMP (I) (COMM)/1212/2026	11-07-2026	YES BANK LTD Vs KIRSHNA KANT SHARMA	SANJEEV PATHAK(P),	8285002845	Litigation@srslegal.com	08-07-2026
				CS	CS (COMM)/642/2026	14-07-2026	UNION BANK OF INDIA Vs CHINKEY PROPRIETOR OF M/S KRISHNA GLASS HOUSE	Arun Kumar Shukla(P),	8586863313	connect@snslegal.in	11-07-2026
				CS	CS (COMM)/650/2026	17-07-2026	PARIKSHIT SEHGAL SOLE PROPRIETOR OF ONLINE PROMOTION WAY Vs TATA TELESERVICES LIMITED	VIJAY MISHRA(P),	9899454835	rks108@gmail.com	15-07-2026
				CS	CS (COMM)/651/2026	17-07-2026	JAY PRAKASH PANDEY PROP NATCO INDUSTRIAL INSTRUMENTATION-- Vs JYOTI KHURANA PROPRIETOR	ARSH BHALLA(P),	9711575152	LEGALBHALLA@GMAIL.COM	15-07-2026
				CS	CS (COMM)/660/2026	18-07-2026	PUNJAB NATIONAL BANK Vs LATIFOON NISHA AND ORS	SABHYA JAIN(P),	9717610124	SABHYAJAIN08@GMAIL.COM	17-07-2026
				OMP (I)	OMP (I) (COMM)/1237/2026	18-07-2026	Shriram Finance Ltd Vs AZAD	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	16-07-2026
				OMP (I)	OMP (I) (COMM)/1236/2026	18-07-2026	Shriram Finance Ltd Vs WASEEM	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	16-07-2026
				OMP (I)	OMP (I) (COMM)/1248/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs AZAD SINGH	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	20-07-2026
				OMP (I)	OMP (I) (COMM)/1247/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs ASH KARAN	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	20-07-2026
				CS	CS (COMM)/672/2026	22-07-2026	Punjab National Bank Vs ABHISHEK GUPTA PROP OF M/S ABHIGO ENTERPRISES	AVADHESH KUMAR SHAKYA(P),	9810362626	akshakya01@gmail.com	21-07-2026
				CS	CS (COMM)/671/2026	22-07-2026	AMARJIT SINGH KHURANA-- Vs SANDEEP KAUSHIK PROP OF M/S SHRI SAI MOTORS	ABHINAV(P),	9899498684	arjuns198818@gmail.com	21-07-2026
				CS	CS (COMM)/670/2026	22-07-2026	BANK OF BARODA Vs TELETECH SYSTEM THROUGH ITS PROPRIETOR DEEPA SHARMA	Roma Bhatara(P),	9311338803	romabhatar@gmail.com	21-07-2026
				CS	CS (COMM)/669/2026	22-07-2026	IDBI BANK LTD Vs ANKUKSH JAIN PROP OF M/S NEW FONE ZONE	Vivek Kumar(P),	9811867703	kumarvivekadv@gmail.com	20-07-2026
				OMP (I)	OMP (I) (COMM)/1256/2026	22-07-2026	YES BANK LTD Vs SANJEEV KUMAR and Anr	SANJEEV PATHAK(P),	8285002845	Litigation@srslegal.com	21-07-2026
				CS	CS (COMM)/673/2026	23-07-2026	PARVEEN KUMAR GARG (Prop of GSV Products)-- Vs M/S RUDRA CONSTRUCTIONS	DEEPAK KUMAR BANSAL(P),	8130334335	rudra2023construction@gmail.com	22-07-2026

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				CS	CS (COMM)/678/2026	24-07-2026	M/S KIT MARKETING PVT LTD Vs M/S JMC INFRATECH PVTLTD	RAJEEV JHA(P),	9873921590	rajeevjha2004@yahoo. co.in	23-07-2026
				OMP (I)	OMP (I) (COMM)/1257/2026	24-07-2026	IDFC FIRST BANK LTD Vs SADDAM HUSAIN	SANJEEV PATHAK(P),	8285002845	Litigation@srslegal.co m	23-07-2026
				OMP (I)	OMP (I) (COMM)/1261/2026	25-07-2026	IDFC FIRST BANK LTD Vs RISHI GAUTAM	SANJEEV PATHAK(P),	8285002845	Litigation@srslegal.co m	24-07-2026
				CS	CS (COMM)/684/2026	25-07-2026	RAJNIT KAUR Vs AJAY KUMAR MALIK	Arpit Batra(P),	9911111176	advocate@arpitbatra.co m	24-07-2026
				CS	Counter Claim/36/2026	27-07-2026	KOTHARI FOODS PRIVATE LIMITED Vs ANTIZE FOODS PRIVATE LIMITED	DEEPAK YADAV(P),	9871085028	ashwani@trulegal.co.in	25-07-2026
				OMP (I)	OMP (I) (COMM)/1265/2026	27-07-2026	IDFC FIRST BANK LTD Vs SUNIL KUMAR	SANJEEV PATHAK(P),	8285002845	Litigation@srslegal.co m	25-07-2026
				OMP (I)	OMP (I) (COMM)/1266/2026	27-07-2026	IDFC FIRST BANK LTD Vs RUKSANA BEGUM and Anr	SANJEEV PATHAK(P),	8285002845	Litigation@srslegal.co m	25-07-2026
				CS	CS (COMM)/687/2026	27-07-2026	PUNJAB NATIONAL BANK Vs M/S GITANJALI ENTERPRISES AND ANR	SANCHEET SHARMA(P),	9548667393	ssanchito9@gnail.eo m	24-07-2026
				OMP (I)	OMP (I) (COMM)/1268/2026	28-07-2026	PIRAMAL FINANCE LTD Vs THOMAS VIKRAM MARKUS	DHEERAJ SINGH(P),	9131975373	advakashpratapsingh@ gmail.com	27-07-2026
				OMP (I)	OMP (I) (COMM)/1267/2026	28-07-2026	IDFC FIRST BANK LTD Vs LOKESH DAGAR	SANJEEV PATHAK(P),	8285002845	Litigation@srslegal.co m	27-07-2026
				OMP (I)	OMP (I) (COMM)/1274/2026	29-07-2026	Yes Bank Ltd Vs GAGANMEET KAUR BHATIA	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociate s@gmail.com	28-07-2026
				CS	CS (COMM)/689/2026	29-07-2026	AVICHAL PUBLISHING COMPANY AND ANR Vs FLIPKART INTERNET PVT LTD AND ORS	Bhavya Kohli(P),	7838837246	snblegal.litigation@gm ail.com	27-07-2026
				OMP (I)	OMP (I) (COMM)/1273/2026	29-07-2026	Yes Bank Ltd Vs ANEESH MALIK	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociate s@gmail.com	28-07-2026
				OMP (I)	OMP (I) (COMM)/1287/2026	30-07-2026	Yes Bank Ltd Vs SUNIL KUMAR	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociate s@gmail.com	29-07-2026
				CS	Counter Claim/37/2026	30-07-2026	M/s BHAWNA MOTELS AND RESORTS PVT LTD Vs M/s RAKESH TIMBER TRADERS AND ANR	ABHISHEK SINGH(P),	8447060945	legal.prahi@gmail.com	29-07-2026

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				OMP (I)	OMP (I) (COMM)/1286/2026	30-07-2026	Yes Bank Ltd Vs RAJEEV KUMAR PANDEY	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	29-07-2026
				CS	CS (COMM)/706/2026	31-07-2026	Precision System Control Vs Sumpreet Singh Proprietor TFC Logistics and Ors	Jeet Singh Arora(P),	9811765540	Jsarora.58@gmail.com	29-07-2026
				EXArb	ExCOMM - Award by Arb Comm/100/2026	01-07-2026	KOTAK MAHINDRA BANK Vs URVASHI CHOPRA	RITESH(P),	9999495500	mohitmongaadvocate@gmail.com	24-06-2026
				EXArb	ExCOMM - Award by Arb Comm/96/2026	01-07-2026	AXIS BANK Ltd Vs ANKUSH KHANNA	VIMAL KHURANA(P),	7970440025	shivamjha@firstassociates.in	26-06-2026
				EXArb	ExCOMM - Award by Arb Comm/98/2026	01-07-2026	KOTAK MAHINDRA BANK LIMITED Vs RAJEEV KELANKA	RITESH(P),	9999495500	mohitmongaadvocate@gmail.com	24-06-2026
				EXArb	ExCOMM - Award by Arb Comm/99/2026	01-07-2026	KOTAK MAHINDRA BANK LIMITED Vs ASHWANI KUMAR	RITESH(P),	9999495500	mohitmongaadvocate@gmail.com	24-06-2026
				EX	Execution (Comm)/226/2026	01-07-2026	CANARA BANK Vs VINOD KUMAR	CHITRA MALHOTRA(P),	9212888057	Chitramalhotrasobti@gmail.com	09-06-2026
				EX	Execution (Comm)/227/2026	01-07-2026	CANARA BANK ERSTWHILE SYNDICATE BANK Vs LUCKY TOUR AND TRAVELS PROP SUSHMA DEVI	CHITRA MALHOTRA(P),	9212888057	Chitramalhotrasobti@gmail.com	09-06-2026
				EX	Execution (Comm)/228/2026	01-07-2026	CANARA BANK ERSTWHILE SYNDICATE BANK Vs SAI TRADERS PROP KALU RAM	CHITRA MALHOTRA(P),	9212888057	Chitramalhotrasobti@gmail.com	09-06-2026
				EX	Execution (Comm)/229/2026	01-07-2026	CANARA BANK ERSTWHILE SYNDICATE BANK Vs HEMANT	CHITRA MALHOTRA(P),	9212888057	Chitramalhotrasobti@gmail.com	09-06-2026
15	MS. AGARWAL PREETI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209	OMP(I)/COMM	1130/2026	02.07.2026	SHRIRAM FINANCE LTD VS. RAVANNAK	MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	02.07.2026
				OMP(I)/COMM	1134/2026	02.07.2026	SHRIRAM FINANCE LTD VS. JAKIR KHAN	MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	02.07.2026
				OMP(I)/COMM	1183/2026	07.07.2026	IDFC BANK LTD VS. SANJEEV KUMAR	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026
				OMP(I)/COMM	1184/2026	07.07.2026	IDFC BANK LTD VS. JMHYDRAULIC SOLUTIONS PVT LTD	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026
				OMP(I)/COMM	1185/2026	07.07.2026	IDFC BANK LTD VS. JATIN SANJAY	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP(T)/COMM	1186/2026	07.07.2026	IDFC BANK LTD VS. MUKESH KUMAR	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026
				OMP(T)/COMM	1187/2026	07.07.2026	IDFC BANK LTD VS. RADHIKA VISHWAKARMA	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026
				CS(COMM)	619/2026	08.07.2026	ON CLOUDS GmbH VS. RAJA TRADING COMPANY	SHRAVAN BANSAL	6201970125	unitedmark@unitedandunited.com	08.07.2026
				CS(COMM)	620/2026	08.07.2026	SARAOGI SUPER SALES VS. SWEETY KESHARI	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	08.07.2026
				OMP(T)/COMM	1188/2026	08.07.2026	YES BANK VS. MOHD IQBAL	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	08.07.2026
				OMP(T)/COMM	1189/2026	08.07.2026	YES BANK VS. SHASHANK SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	08.07.2026
				OMP(T)/COMM	1190/2026	08.07.2026	YES BANK VS. KAUSHIK RAI	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	08.07.2026
				OMP(T)/COMM	1192/2026	08.07.2026	IDFC BANK VS. SONIA SHARMA	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	08.07.2026
				CS(COMM)	623/2026	09.07.2026	JYOTI KUMAR ARYA VS. JAGDISH PRASAD LAWANIA	VIKAS ARORA	9811414400	aroralawoffice@alo.net.in	09.07.2026
				CS(COMM)	624/2026	09.07.2026	JOHNLEE PHARMACEUTICALS PVT LTD VS. STARZAC FORMULATION PVT LTD	UTSAV JAIN	9082798662	advomanishbhojwani@gmail.com	09.07.2026
				CS(COMM)	625/2026	09.07.2026	VIKAS SACHDEVA VS. SUDHA CHAWLA	RAKESH SEHGAL	9818417141	rakeshkumarsehgal1964@gmail.com	09.07.2026
				CS(COMM)	630/2026	10.07.2026	SURJIT SINGH GANDHI VS. WINSOFT EDUCARE PVT LTD	AMAR NARAIN	8882570497	ninaniapoojai@gmail.com	10.07.2026
				CS(COMM)	645/2026	14.07.2026	UNION BANK OF INDIA VS. ANJALI	ARUN KRISHNA SHUKLA	9312400295	connect@snlegal.in	14.07.2026
				OMP(T)/COMM	1135/2026	18.07.2026	SHRIRAM FINANCE LTD VS. KRISHAN	MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	18.07.2026
				MISC/DJ	777/2026	20.07.2026	YES BANK VS. ALOK ANJAN	ARENSESS LAW	9810980834	areness@areness.com	20.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP(T)/COMM	1249/2026	21.07.2026	KOTAK MAHINDRA PRIME LTD VS. ABHISHEK YADAV	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	21.07.2026
				CS(COMM)	675/2026	23.07.2026	SUBHASH CHANDER VS. ANISH TREHAN	RAJEEV TEWARI	9312276651	rtewari88@gmail.com	23.07.2026
				OMP(T)/COMM	1262/2026	25.07.2026	IDFC BANK LTD VS. HIRA SINGH RAWAT	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	25.07.2026
				CS(COMM)	686/2026	27.07.2026	BANK OF BARODA VS. M/S D AND G FASHION PVT LTD.	RAJPAL SINGH	9910597841	rpsindian@gmail.com	27.07.2026
				OMP(T)/COMM	1264/2026	27.07.2026	IDFC FIRST BANK VS. VIKAS GUPTA	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	27.07.2026
				OMP(COMM)	14/2026	28.07.2026	PRIME BIZWORLD VS. MAONEYWISE FINANCE SERVICE	SUMEET KAUL	9643611379	ciuro@ciurofirm.in	28.07.2026
				OMP(COMM)	14/2026	28.07.2026	BHARAT KAKKAR VS. LOVELY JEWELERS LLP	SUMEET KAUL	9643611379	ciuro@ciurofirm.in	28.07.2026
				CS(COMM)	690/2026	29.07.2026	ICICI BANK LTD VS. JASMEET SINGH MARWAH	MANISH YADAV	9818030800	induslegalia@gmail.co m	29.07.2026
				CS(COMM)	691/2026	29.07.2026	GREEN STAPLE PVT LTD VS. MS R S SARDAR	SANJAY JAIN	8860635799	communications@lexco rp.org.in	29.07.2026
				CS(COMM)	692/2026	29.07.2026	EASTERN BEARINGS PVT LTD VS. LAXMI ROOP PVT LTD	GAGAN KUMAR	9654224557	advsunilsinghp@gmail. com	29.07.2026
				OMP(T)/COMM	1275/2026	29.07.2026	YES BANK VS. DINESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	29.07.2026
				OMP(T)/COMM	1293/2026	30.07.2026	YES BANK VS. NEETU TOMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	30.07.2026
				OMP(T)/COMM	1296/2026	30.07.2026	YES BANK VS. NEETU TOMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	30.07.2026
				OMP(COMM)	16/206	31.07.2026	TRILOCHAN SINGH KAKKAR VS. LOVELY JEWELLERS LLP	RISHIKA NAGPAL	9560943046	advocaterishika31@gm ail.com	31.07.2026
				CS(COMM)	709/2026	31.07.2026	ANISH BHOLA VS. JATIN SEHRAWAT	ANISH BHOLA	9811452022	anishbhola@yahoo.com	31.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
16	SH. RAGHUBIR SINGH, JUDGE (COMMERCIAL COURT)-03	WEST DISTRICT	209	OMP(T)/COMM	1130/2026	02.07.2026	SHRIRAM FINANCE LTD VS. RAVANNAK		MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	02.07.2026
				OMP(T)/COMM	1134/2026	02.07.2026	SHRIRAM FINANCE LTD VS. JAKIR KHAN		MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	02.07.2026
				OMP(T)/COMM	1183/2026	07.07.2026	IDFC BANK LTD VS. SANJEEV KUMAR		SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026
				OMP(T)/COMM	1184/2026	07.07.2026	IDFC BANK LTD VS. JM HYDRAULIC SOLUTIONS PVT LTD		SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026
				OMP(T)/COMM	1185/2026	07.07.2026	IDFC BANK LTD VS. JATIN SANJAY		SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026
				OMP(T)/COMM	1186/2026	07.07.2026	IDFC BANK LTD VS. MUKESH KUMAR		SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026
				OMP(T)/COMM	1187/2026	07.07.2026	IDFC BANK LTD VS. RADHIKA VISHWAKARMA		SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.07.2026
				CS(COMM)	619/2026	08.07.2026	ON CLOUDS GmbH VS. RAJA TRADING COMPANY		SHRAVAN BANSAL	6201970125	unitedmark@unitedandunited.com	08.07.2026
				CS(COMM)	620/2026	08.07.2026	SARAOGI SUPER SALES VS. SWEETY KESHARI		VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	08.07.2026
				OMP(T)/COMM	1188/2026	08.07.2026	YES BANK VS. MOHD IQBAL		LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	08.07.2026
				OMP(T)/COMM	1189/2026	08.07.2026	YES BANK VS. SHASHANK SINGH		LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	08.07.2026
				OMP(T)/COMM	1190/2026	08.07.2026	YES BANK VS. KAUSHIK RAI		LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	08.07.2026
				OMP(T)/COMM	1192/2026	08.07.2026	IDFC BANK VS. SONIA SHARMA		SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	08.07.2026
				CS(COMM)	623/2026	09.07.2026	JYOTI KUMAR ARYA VS. JAGDISH PRASAD LAWANIA		VIKAS ARORA	9811414400	aroralawoffice@alo.net.in	09.07.2026
				CS(COMM)	624/2026	09.07.2026	JOHNLEE PHARMACEUTICALS PVT LTD VS. STARZAC FORMULATION PVT LTD		UTSAV JAIN	9082798662	advomanishbhojwani@gmail.com	09.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS(COMM)	625/2026	09.07.2026	VIKAS SACHDEVA VS. SUDHA CHAWLA	RAKESH SEHGAL	9818417141	rakeshkumarsehgal1964@gmail.com	09.07.2026
				CS(COMM)	630/2026	10.07.2026	SURJIT SINGH GANDHI VS. WINSOFT EDUCARE PVT LTD	AMAR NARAIN	8882570497	ninaniapooja1@gmail.com	10.07.2026
				CS(COMM)	645/2026	14.07.2026	UNION BANK OF INDIA VS. ANJALI	ARUN KR. SHUKLA	9312400295	connect@snlegal.in	14.07.2026
				OMP(I)/COMM	1135/2026	18.07.2026	SHRIRAM FINANCE LTD VS. KRISHAN	MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	18.07.2026
				MISC/DJ	777/2026	20.07.2026	YES BANK VS. ALOK ANJAN	ARENSESS LAW	9810980834	areness@areness.com	20.07.2026
				OMP(I)/COMM	1249/2026	21.07.2026	KOTAK MAHINDRA PRIME LTD VS. ABHISHEK YADAV	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	21.07.2026
				CS(COMM)	675/2026	23.07.2026	SUBHASH CHANDER VS. ANISH TREHAN	RAJEEV TEWARI	9312276651	rtewari88@gmail.com	23.07.2026
				OMP(I)/COMM	1262/2026	25.07.2026	IDFC BANK LTD VS. HIRA SINGH RAWAT	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	25.07.2026
				CS(COMM)	686/2026	27.07.2026	BANK OF BARODA VS. M/S D AND G FASHION PVT LTD.	RAJPAL SINGH	9910597841	rpsindian@gmail.com	27.07.2026
				OMP(I)/COMM	1264/2026	27.07.2026	IDFC FIRST BANK VS. VIKAS GUPTA	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	27.07.2026
				OMP(COMM)	14/2026	28.07.2026	PRIME BIZWORLD VS. MAONEYWISE FINANCE SERVICE	SUMEET KAUL	9643611379	ciuro@ciurofirm.in	28.07.2026
				OMP(COMM)	14/2026	28.07.2026	BHARAT KAKKAR VS. LOVELY JEWELERS LLP	SUMEET KAUL	9643611379	ciuro@ciurofirm.in	28.07.2026
				CS(COMM)	690/2026	29.07.2026	ICICI BANK LTD VS. JASMEET SINGH MARWAH	MANISH YADAV	9818030800	induslegalia@gmail.com	29.07.2026
				CS(COMM)	691/2026	29.07.2026	GREEN STAPLE PVT LTD VS. MS R S SARDAR	SANJAY JAIN	8860635799	communications@lexcorp.org.in	29.07.2026
				CS(COMM)	692/2026	29.07.2026	EASTERN BEARINGS PVT LTD VS. LAXMI ROOP PVT LTD	GAGAN KUMAR	9654224557	advsunilsinghp@gmail.com	29.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				OMP(T)/COMM	1275/2026	29.07.2026	YES BANK VS. DINESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	29.07.2026	
				OMP(T)/COMM	1293/2026	30.07.2026	YES BANK VS. NEETU TOMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	30.07.2026	
				OMP(T)/COMM	1296/2026	30.07.2026	YES BANK VS. NEETU TOMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	30.07.2026	
				OMP(COMM)	16/206	31.07.2026	TRILOCHAN SINGH KAKKAR VS. LOVELY JEWELLERS LLP	RISHIKA NAGPAL	9560943046	advocaterishika31@gmail.com	31.07.2026	
				CS(COMM)	709/2026	31.07.2026	ANISH BHOLA VS. JATIN SEHRAWAT	ANISH BHOLA	9811452022	anishbhola@yahoo.com	31.07.2026	
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	cs (comm)	CS (COMM)/573/2026		01-07-2026	JAI BHARAT STEEL TRADERS Vs BRIGHT BAR INDUSTRIES	9999309192	DILRAJ SINGH			
			cs (comm)	CS (COMM)/578/2026		01-07-2026	Sonia Vs Bijendra	7011398178	AJAY	LAWMANFIGHTBACK@GMAIL.COM	19-05-2026	
			cs (comm)	CS (COMM)/584/2026		01-07-2026	State Bank of India Vs Vikash	9315165656	KRISHAN SHARMA	ADVKRISHNA1411@GMAIL.COM	01-06-2026	
			cs (comm)	CS (COMM)/591/2026		01-07-2026	Aparna Industries Vs Sanmeet Singh Bagga	9810134864	SAMEER DEWAN	SAMEERDEWAN123@GMAIL.COM	09-06-2026	
			MISC DJ	Misc DJ/676/2026		01-07-2026	Ms Capital Industrial Enterprises Vs Ms PS Enterprises and Anr	8595653336	CHARIT GOYAL	SULEKHCHANDCO@GMAIL.COM	10-06-2026	
			OMP (I) (COMM)	OMP (COMM.)/1105/2026		01-07-2026	AXIS BANK LTD Vs HARNEK SINGH	9210585331	SUNITA	INDEXLAW@GMAIL.COM	08-06-2026	
			OMP (I) (COMM)	OMP (COMM.)/1107/2026		01-07-2026	YES BANK LIMITED Vs BHARTI LOGISTICS	7455023130	ANANJAY SINGH	ASAPLEGALANADVOCATES@GMAIL.COM	10-06-2026	
			cs (comm)	CS (COMM)/592/2026		02-07-2026	Union Bank Of India Vs Chetan Gandhi	9312292558	DEEPA	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	21-05-2026	
			cs (comm)	CS (COMM)/601/2026		02-07-2026	AQUALITE INDUSTRIES PRIVATE LIMITED Vs APURBADHAN HALDER PROPRIETOR OF ARCHANA PRODUCTIONS	9599043045	ARCHIT	LEGAL@SIGNALEGAL.IN	46190	
			cs (comm)	CS (COMM)/602/2026		02-07-2026	AQUALITE INDUSTRIES PRIVATE LIMITED Vs ARORASTYLESAVVY IMPEX PRIVATE LIMITED	9599043045	ARCHIT	LEGAL@SIGNALEGAL.IN	46190	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			cs (comm)	CS (COMM)/603/2026		02-07-2026	UNION BANK OF INDIA Vs DEBONAIR SECURITY SERVICE PVT AND ORS	9599043045	ARCHIT	LEGAL@SIGNALEGAL.IN	46190
			OMP (I) (COMM)	OMP (I) (COMM.)/1127/2026		02-07-2026	Shriram Finance Ltd Vs NAUSHAD AHMAD	9811133644	MANOJ	MANOJK.ADV@GMAIL.COM	29-05-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1135/2026		02-07-2026	Shriram Finance Ltd Vs UJJWAL METAL WORKS	9811133644	MANOJ	MANOJK.ADV@GMAIL.COM	29-05-2026
			cs (comm)	CS (COMM)/605/2026		03-07-2026	Mr Praveen Garg Vs Mr Harsh Goel	9811053833	SATISH	taliiadvocates@yahoo.in	11-06-2026
			cs (comm)	CS (COMM)/606/2026		03-07-2026	KAPIL KUMAR BANSAL Vs PR FOOTWEAR	9810600656	PARAS	parasaggarwaladvgl.com	09-06-2026
			cs (comm)	CS (COMM)/607/2026		03-07-2026	KAPIL KUMAR BANSAL Vs SANDIP DAYARAM BOKOLIYA	9810600656	PARAS	parasaggarwaladvgl.com	09-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1142/2026		03-07-2026	YES BANK LTD Vs SUFI DILSHAD BARKATI	9811669863	SACHIN	legal@Katvalassociates.com	11-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1143/2026		03-07-2026	YES BANK LTD Vs TARUN KUMAR	9811669863	SACHIN	legal@Katvalassociates.com	11-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1144/2026		03-07-2026	YES BANK LTD Vs MANOJ KUMAR GUPTA	9811669863	SACHIN	legal@Katvalassociates.com	11-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1145/2026		03-07-2026	AXIS BANK LTD Vs RADHESYAM S O CHHAVILE	9811669863	SACHIN	legal@Katvalassociates.com	11-06-2026
			MISC DJ	Misc DJ/712/2026		04-07-2026	MR DEVRAJ Vs M/S EVERPURE-INFRA PVT. LTD. AND ORS	-	-	-	9811669863
			OMP (I) (COMM)	OMP (I) (COMM.)/1147/2026		04-07-2026	YES BANK LTD Vs MUKESH NAGPAL	9811669863	SACHIN	legal@Katvalassociates.com	11-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1148/2026		04-07-2026	YES BANK LTD Vs YASHPAL KISHAN LAL	9811669863	SACHIN	legal@Katvalassociates.com	11-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1149/2026		04-07-2026	YES BANK LTD Vs MANISH KUMAR	9811669863	SACHIN	legal@Katvalassociates.com	11-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1150/2026		04-07-2026	YES BANK LTD Vs MANISH KUMAR	9811669863	SACHIN	legal@Katvalassociates.com	11-06-2026

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			OMP (I) (COMM)	OMP (I) (COMM.)/1151/2026		04-07-2026	AXIS BANK LTD Vs JAGDISH SO LALMAN	9811669863	SACHIN	legal@Katvalassociates. com	11-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1161/2026		04-07-2026	Yes Bank Ltd Vs UMAR NADEEM	9811669863	SACHIN	legal@Katvalassociates. com	11-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1162/2026		04-07-2026	Yes Bank Ltd Vs TARANJIT SINGH	9811669863	SACHIN	legal@Katvalassociates. com	11-06-2026
			cs (comm)	CS (COMM)/610/2026		06-07-2026	CMG LOGISTIC PVT LTD Vs RAJESH CHAWLA	9810511644	JITENDER GARG	ADVJITEN@YAHOO.C OM	20-06-2026
			cs (comm)	CS (COMM)/611/2026		06-07-2026	JASPAL SINGH ARORA Vs SATYA PAL	9654800446	KOMAL	ADVKOMALCHIBBER @GMAIL.COM	10-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1163/2026		06-07-2026	AXIS BANK LTD Vs ANIL KUMAR	9210585331	SUNITA	INDEXLAW@GMAIL.C OM	06-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1167/2026		06-07-2026	Yes Bank Ltd Vs MANJU SINGH	9210585331	SUNITA	INDEXLAW@GMAIL.C OM	06-06-2026
			cs (comm)	CS (COMM)/615/2026		07-07-2026	ANNIKA INFRABUILDCON Vs MS VIVAAN CONTECH INDIA PVT LTD	8745810344	AMAN SHARMA	ADVAMAN123@GMAI L.COM	04-07-2026
			cs (comm)	CS (COMM)/616/2026		07-07-2026	PRADEEP KATARIA Vs Bank of Baroda	9599043045	ARCHIT	LEGAL@SIGNALEGAL .IN	04-07-2026
			cs (comm)	CS (COMM)/622/2026		09-07-2026	SHREE KARANGAR TEXTILE PVT LTD Vs TARUN RELHAN	9599043045	ARCHIT	LEGAL@SIGNALEGAL .IN	05-07-2026
			cs (comm)	CS (COMM)/631/2026		10-07-2026	Union Bank Of India Vs NEELAM MANCHAND	9911118926	RAVI KUMAR	KUMARRAVI@YAHOO .COM	20-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1201/2026		10-07-2026	YES BANK LTD Vs SANJEEV KUMAR SHARMA	9811669863	SACHIN	legal@Katvalassociates. com	
			OMP (I) (COMM)	OMP (I) (COMM.)/1202/2026		10-07-2026	IDFC FIRST BANK LTD Vs RAJIVE KUMAR	9811133644	MANOJ	MANOJK.ADV@GMAI L.COM	
			OMP (I) (COMM)	OMP (I) (COMM.)/1203/2026		10-07-2026	IDFC FIRST BANK LTD Vs KANISHK CHANDRAYAN	9811133644	MANOJ	MANOJK.ADV@GMAI L.COM	
			OMP (I) (COMM)	OMP (I) (COMM.)/1204/2026		10-07-2026	IDFC FIRST BANK LTD Vs SANDEEP KISHORILAL	9811133644	MANOJ	MANOJK.ADV@GMAI L.COM	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			cs (comm)	CS (COMM)/634/2026		11-07-2026	Amar Nath Chanana Vs AVV Hospitality LLP	9810600656	PARAS	parasaggarwaiadv@gmail.com	
			cs (comm)	CS (COMM)/635/2026		11-07-2026	MS MECH INDUSTRY THROUGH ITS ATTORNEY Vs MS ADITI POWER EQUIPMENTS PRIVATE LIMITED Through its Director	8826079887	MANISH MAKHLJA	MANADV@YAHOO.COM	22-07-2026
			cs (comm)	CS (COMM)/636/2026		11-07-2026	Ms Success Impex Pvt Ltd Vs Ms Voltaic Power Pvt Ltd	8595653336	CHARIT GOYAL	SULEKHCHANDCO@GMAIL.COM	08-07-2026
			cs (comm)	CS (COMM)/637/2026		11-07-2026	Ramesh Chander Soni Vs AK Industries and Ors	8595653336	CHARIT GOYAL	SULEKHCHANDCO@GMAIL.COM	08-07-2026
			cs (comm)	CS (COMM)/638/2026		13-07-2026	Tarun Kumar Gupta Vs Kaliraman Industries Pvt Ltd	45640851	BHARAT GUPTA	legistauxiliary@gmail.com	03-07-2026
			cs (comm)	CS (COMM)/639/2026		13-07-2026	UNION BANK OF INDIA Vs HARVINDER SINGH ALIAS HARIVINDER SINGH SALUJA	9911000126	ALOK KUMAR	ALOK.ADV2001@GMAIL.COM	09-07-2026
			cs (comm)	CS (COMM)/640/2026		13-07-2026	UNION BANK OF INDIA Vs ASHOK KUMAR	9911000126	ALOK KUMAR	ALOK.ADV2001@GMAIL.COM	09-07-2026
			cs (comm)	CS (COMM)/641/2026		14-07-2026	SANGEETA MITTAL ALIAS SANGEETA ALIAS SANJEETA MITTAL Vs CARE HEALTH INSURANCE LIMITED	99991 107 1	SUMIT GARG	SUMITGARG6000@GMAIL.COM	16-06-2026
			MISC DJ	Misc DJ/763/2026		15-07-2026	Shriram Finance Ltd Vs UJJWAL METAL WORKS	9811133644	Manoj	MANOJADV125@GMAIL.COM	13-07-2026
			cs (comm)	CS (COMM)/647/2026		16-07-2026	IDBI BANK LTD Vs KARTICK CHANDER MUKHERJEE	9811867703	VIVEV SINGH	kumarvivekad@gmail.com	16-06-2026
			cs (comm)	CS (COMM)/648/2026		16-07-2026	Utsav Ravi Through his SP A Holder Ms Pratima Ravi Vs MS RT JCO AND SONS	8595653336	PRATIMA	Shanna.yoges1750@gmail.com	14-07-2026
			cs (comm)	CS (COMM)/653/2026		18-07-2026	SARAOGI SUPER SALES PVT LTD Vs RAKESH KUMAR	8285672608	VARUN BEDI	advocatevarunbedi@gmail.com	04-07-2026
			cs (comm)	CS (COMM)/656/2026		18-07-2026	Bharat Petroleum Corporation Ltd Vs Mohd Yusuf	9871046745	KUNAL KALRA	ADVKALRA.@GMAIL.COM	09-07-2026
			cs (comm)	CS (COMM)/658/2026		18-07-2026	CANARA BANK Vs KUSHAL PAL SINGH	9811179171	SANJAY	ADVYUKTIDHAMA@GMAIL.COM	09-07-2026
			MISC DJ	Misc DJ/771/2026		18-07-2026	MS AQUALITE INDUSTRIES PVT LTD Vs MS ASIAN ENTERPRISE	9810511644	JITENDER GARG	ADVJITEN@YAHOO.COM	20-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			cs (comm)	CS (COMM)/663/2026		20-07-2026	BABITA GUPTA Vs SUSHIL SHARMA	9871503007	PUSHP SAINI	satvarnleQaoffices@gmail.com	02-07-2026
			cs (comm)	CS (COMM)/664/2026		20-07-2026	ZION INTERNATIONAL FOOD INGRIEDENTS PVT LTD Vs VEENA DEVI	9711894248	NIKITA GUPTA	ADVNIKITAGUPTA@GMAIL.COM	20-06-2026
			OMP (I) (COMM)	OMP (COMM.)/1239/2026	(I)	20-07-2026	YES BANK LTD Vs DINESH KAMAR	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	12-06-2026
			OMP (I) (COMM)	OMP (COMM.)/1240/2026	(I)	20-07-2026	YES BANK LTD Vs SACHIN KUMAR	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	12-06-2026
			OMP (I) (COMM)	OMP (COMM.)/1241/2026	(I)	20-07-2026	YES BANK LTD Vs SANJAY SAHNI	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	12-06-2026
			OMP (I) (COMM)	OMP (COMM.)/1242/2026	(I)	20-07-2026	YES BANK LTD Vs SURESH SHYAM LAL	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	12-06-2026
			OMP (I) (COMM)	OMP (COMM.)/1243/2026	(I)	20-07-2026	YES BANK LTD Vs PRANVESH KUMAR PATHAK	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	12-06-2026
			OMP (I) (COMM)	OMP (COMM.)/1244/2026	(I)	20-07-2026	Shriram Finance Ltd Vs PARAG	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	12-06-2026
			cs (comm)	CS (COMM)/665/2026		21-07-2026	UNION BANK OF INDIA Vs SONU CHAURASIYA	9312400295	ARUN SHUKLA	connect@snslegal.in	06-07-2026
			cs (comm)	CS (COMM)/667/2026		21-07-2026	Agrico Organics Pvt Ltd Vs ADVANTA AGRI TECH	9873967070	Amandeep	AMANDEEP@ADSANDCOMPANY.COM	14-06-2026
			OMP (I) (COMM)	OMP (COMM.)/1252/2026	(I)	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs PAWAN KUMAR MISHRA	0120-4351287	LALIT PANDAY	LALITPANDAY@GMAIL.COM	17-06-2026
			OMP (I) (COMM)	OMP (COMM.)/1253/2026	(I)	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs GAGAN TANEJA	0120-4351287	LALIT PANDAY	LALITPANDAY@GMAIL.COM	17-06-2026
			OMP (I) (COMM)	OMP (COMM.)/1254/2026	(I)	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs GAGAN TANEJA	0120-4351287	LALIT PANDAY	LALITPANDAY@GMAIL.COM	17-06-2026
			cs (comm)	CS (COMM)/679/2026		24-07-2026	SHIV NARESH SPORTS Vs NEW JEANS CORNER	9990410999	YATENDER KHATRI	yatenderkhatr@gmail.com	16-06-2026
			cs (comm)	CS (COMM)/680/2026		24-07-2026	SHIV NARESH SPORTS Vs FASHION POINT	9990410999	YATENDER KHATRI	yatenderkhatr@gmail.com	16-06-2026

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			cs (comm)	CS (COMM)/681/2026		24-07-2026	SHIV NARESH SPORTS Vs BHAGWATI SPORTS	9990410999	YATENDER KHATRI	yatenderkhatri@hotmail.com	16-06-2026
			cs (comm)	CS (COMM)/682/2026		24-07-2026	SHIV NARESH SPORTS Vs MSR FITNESS AND FANCY WORLD	9990410999	YATENDER KHATRI	yatenderkhatri@hotmail.com	16-06-2026
			cs (comm)	CS (COMM)/683/2026		24-07-2026	SHIV NARESH SPORTS Vs DAGAR ENTERPRISES	9990410999	YATENDER KHATRI	yatenderkhatri@hotmail.com	16-06-2026
			cs (comm)	CS (COMM)/694/2026		29-07-2026	BANK OF BARODA Vs AMRIT PAL SINGH	9312292558	DEEPA	ADVOCATE.DEEPA.G UPTA@GMAIL.COM	25-07-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1278/2026		29-07-2026	YES BANK LTD Vs SHWETA NITIN DONGARE	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	22-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1279/2026		29-07-2026	YES BANK LTD Vs SUKHPREET SINGH	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	22-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1280/2026		29-07-2026	YES BANK LTD Vs RAJESH RAJESH	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	22-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1284/2026		29-07-2026	Yes Bank Ltd Vs AKHIL KAPOOR	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	22-06-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1285/2026		29-07-2026	Yes Bank Ltd Vs ARVIND SINGH	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	22-06-2026
			cs (comm)	CS (COMM)/703/2026		30-07-2026	MAAN ENTERPRISES Vs HINDALCO INDUSTRIES LIMITED	9990410999	RISABH KAPOOR	KAPOORADV@YAHOO.COM	
			OMP (I) (COMM)	OMP (I) (COMM.)/1290/2026		30-07-2026	IDFC FIRST BANK LTD Vs MAYANK GUPTA	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	23-07-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1291/2026		30-07-2026	IDFC FIRST BANK LTD Vs SAIRAF KHAN SAIFI	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	23-07-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1292/2026		30-07-2026	IDFC FIRST BANK LTD Vs NARENDRA KUMAR	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	23-07-2026
			cs (comm)	CS (COMM)/710/2026		31-07-2026	Lakshmi Float Glass Limited Vs JASJIT SINGH PROP GHAI GLASS AND HARDWARE	9958987839	KESHAV	INFO@BAVELEGAL@ GMAIL.COM	23-07-2026
			OMP (I) (COMM)	OMP (I) (COMM.)/1301/2026		31-07-2026	Yes Bank Ltd Vs SANJEEV KUMAR	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	23-07-2026

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18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	Ex.COMM - Award by Arb. by Comm./93/2026	Ex.COMM - Award by Arb. by Comm./93/2026		01-07-2026	Kotak Mahindra Prime Ltd Vs GURDEV SOUNDH	Sunny Arora	9910574027	not provided	01-07-2026
			Ex.COMM - Award by Arb. by Comm./94/2026	Ex.COMM - Award by Arb. by Comm./94/2026		01-07-2026	Kotak Mahindra Prime Ltd Vs ARVIND SINGH CHAUHAN AND ANR	Sunny Arora	9910574027	not provided	01-07-2026
			Ex.COMM - Award by Arb. by Comm./101/2026	Ex.COMM - Award by Arb. by Comm./101/2026		01-07-2026	URBAN MONEY PVT LTD Vs OJAS COWORKING PVT LTD	HEAMENT KUMAR YADAV	9555967952	heament.yadav@propsi egal.com	01-07-2026
			Execution (Comm.)/233/202 6	Execution (Comm.)/233/2026		01-07-2026	Deepak Jain, Proprietor Santosh Timber Traders Vs Mohammad Aslam, Proprietor Aslam Builders	MAYANK GUPTA	8076753615	adv.guptamayank(@gm ail.com	01-07-2026
			CS (COMM)/572/202 6	CS (COMM)/572/2026		01-07-2026	PARVEEN KUMAR GARG Proprietor of GARG ROADLINES Vs M/S SCC PROJECTS PRIVATE LIMITED Through its directors	DEEPAK KUMAR BANSAL	9899951648 9811515015	BANSALASSOCIATESL AWFIRM@GMAIL.CO M	01-07-2026
			OMP (I) (COMM.)/1106/20 26	OMP (I) (COMM.)/1106/20 26		01-07-2026	AXIS BANK LTD Vs TALIB S/O USMAN	SUNITA SINGH	9210585331 8920586266	INDOLEXLAW@GMAI L.COM	01-07-2026
			OMP (I) (COMM.)/1108/20 26	OMP (I) (COMM.)/1108/20 26		01-07-2026	YES BANK LIMITED Vs RAM NIWAS	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	01-07-2026
			OMP (I) (COMM.)/1109/20 26	OMP (I) (COMM.)/1109/20 26		01-07-2026	YES BANK LIMITED Vs PRAVEEN KUMAR	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	01-07-2026
			OMP (I) (COMM.)/1110/20 26	OMP (I) (COMM.)/1110/202 6		01-07-2026	YES BANK LIMITED Vs SUNITA LAKHIRAM	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	01-07-2026
			Ex.COMM - Award by Arb. by Comm./102/2026	Ex.COMM - Award by Arb. by Comm./102/2026		02-07-2026	KOTAK MAHINDRA BANK LIMITED Vs ABHIJEET GOPAN	RITESH	9999495500	mohitmongaadvocate@ gmail.com	02-07-2026
			Execution (Comm.)/239/202 6	Execution (Comm.)/239/2026		02-07-2026	Sanjay Jain Vs Nand Lal	Vipin Dilawari	93 122439 57, 93 1 0875020	vipindilawari83@gmail com	02-07-2026
			CS (COMM)/593/202 6	CS (COMM)/593/2026		02-07-2026	Union Bank Of India Vs Sant Ram	Deepa Gupta	9312292558	advocate.deepa.gupta@ gmail.com	02-07-2026
			CS (COMM)/594/202 6	CS (COMM)/594/2026		02-07-2026	BANK OF BARODA Vs Joginder Singh	Deepa Gupta	9312292558	advocate.deepa.gupta@ gmail.com	02-07-2026
			CS (COMM)/595/202 6	CS (COMM)/595/2026		02-07-2026	M/s HINDUSTAN TRADERS Vs M/s ESSKAY ENTERPRISES	Saurav Kumar	9643101207 8505946080 9810104364	asrlegalalliamce9@gma il.com	02-07-2026
			CS (COMM)/604/202 6	CS (COMM)/604/202 6		02-07-2026	Bharat Bhushan Wadhwa Vs PARIN ANAND SONI	Nitin Arora	9818189667	nitin.arora465@gmail.c om	02-07-2026

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			Misc DJ/698/2026	Misc DJ/698/2026		02-07-2026	M/s Glory Footwear Pvt Ltd Vs M/s Josco Ventures LLP AND ORS	Dhruv Wadhwa	9953598454	OFFICE@AWMLEGAL.IN	02-07-2026
			OMP (I) (COMM.)/1136/2026	OMP (I) (COMM.)/1136/2026		02-07-2026	Shriram Finance Ltd Vs KULDEEP	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	02-07-2026
			OMP (I) (COMM.)/1139/2026	OMP (I) (COMM.)/1139/2026		02-07-2026	YES BANK LTD Vs JAYASEELAN JAGAN PRASANNA	KARTIK KUMAR	not provided	legal@Katyalassocites.com	02-07-2026
			OMP (I) (COMM.)/1140/2026	OMP (I) (COMM.)/1140/2026		02-07-2026	YES BANK LTD Vs JAGDISH HAR PRASAD	KARTIK KUMAR	not provided	legal@Katyalassocites.com	02-07-2026
			OMP (I) (COMM.)/1141/2026	OMP (I) (COMM.)/1141/2026		02-07-2026	YES BANK LTD Vs PANKAJ VIRMANI	KARTIK KUMAR	not provided	legal@Katyalassocites.com	02-07-2026
			Ex.COMM - Award by Arb. Comm./103/2026	Ex.COMM - Award by Arb. Comm./103/2026		03-07-2026	RAMESH KUMAR SHREEVASTAVA SECURITY AGENCY Vs EMPLOYEES STATE INSURANCE CORPORATION	Ravi Rai	9999660384	advocateravirai@gmail.com	03-07-2026
			Execution (Comm.)/240/2026	Execution (Comm.)/240/2026		03-07-2026	SACHIN JAIN Vs RAMESH CHAND JAT	Amreshwar Singh	9540643136	amrshwarsinghadvocate@gmail.com	03-07-2026
			CS (COMM)/609/2026	CS (COMM)/609/2026		04-07-2026	OM LOGISTICS LIMITED Vs FLEXITUFF VENTURES INTERNATIONAL LIMITED	ARUN SAGGARWAL	9810163624	ADVOCATEARUN23@GMAIL.COM	04-07-2026
			Misc DJ/707/2026	Misc DJ/707/2026		04-07-2026	RAJINDER KUMAR ARORA AND ANR Vs SH PAWAN KUMAR	SHUBHAM VASHISHTH	9312209463	ashokchhaparia@gmail.com	04-07-2026
			OMP (I) (COMM.)/1152/2026	OMP (I) (COMM.)/1152/2026		04-07-2026	IDFC FIRST BANK LIMITED Vs DEEP KUMAR AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	04-07-2026
			OMP (I) (COMM.)/1153/2026	OMP (I) (COMM.)/1153/2026		04-07-2026	YES BANK LTD Vs VARINDER KUMAR AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	04-07-2026
			OMP (I) (COMM.)/1154/2026	OMP (I) (COMM.)/1154/2026		04-07-2026	YES BANK LTD Vs VINOD KUMAR SAHDEV	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	04-07-2026
			Execution (Comm.)/245/2026	Execution (Comm.)/245/2026		06-07-2026	UNION BANK OF INDIA Vs AMIT GUPTA	not provided	not provided	not provided	06-07-2026
			Execution (Comm.)/249/2026	Execution (Comm.)/249/2026		06-07-2026	M/S POWER TECH ENGINEERS Vs M/S RENEWTEK POWER PVT LTD	not provided	not provided	not provided	06-07-2026
			CS (COMM)/613/2026	CS (COMM)/613/2026		06-07-2026	M/s Gonsai Logistics Pvt Ltd Through its Director Sh Pankaj Mehndiratta Vs M/s New Arcana India And Ors	Rakesh Kumar Sharma	9868040826 9818666198	sharmarakeshadv1@gmail.com	06-07-2026

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			CS (COMM)/614/2026	CS (COMM)/614/2026		06-07-2026	Shri Deepak Sethi Vs M/s Uniworld Transerv Pvt Ltd	ANJALI NEHRA	9811626201	not provided	06-07-2026
			OMP (COMM.)/1166/2026	OMP (COMM.)/1166/2026		06-07-2026	Yes Bank Ltd Vs YOGESH ANAND	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	06-07-2026
			OMP (COMM.)/1168/2026	OMP (COMM.)/1168/2026		06-07-2026	TSC FINSERV PRIVATE LIMITED Vs RAM S VIP CARS	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	06-07-2026
			OMP (COMM.)/1169/2026	OMP (COMM.)/1169/2026		06-07-2026	Yes Bank Ltd Vs HARENDRA BHATI	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	06-07-2026
			OMP (COMM.)/1170/2026	OMP (COMM.)/1170/2026		07-07-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs RAMESH CHAND	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	07-07-2026
			OMP (COMM.)/1171/2026	OMP (COMM.)/1171/2026		07-07-2026	Yes Bank Ltd Vs SANJAY SHARMA	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	07-07-2026
			Execution (Comm.)/251/2026	Execution (Comm.)/251/2026		08-07-2026	M/s BAG PALACE PVT LTD Vs M/s CKAARI PACKAGING PVT LTD	JAGRITI JAIN	8527506427 7042312792	lawfirm@unsolvedlegal.com	08-07-2026
			Misc DJ/731/2026	Misc DJ/731/2026		08-07-2026	Ms SIDDHA PROMOTORS PVT LTD Vs M/s AUTOLITE MANUFACTURING LTD	ANANT RAO	8750602223	sudhir sukhija@yahoo.com	08-07-2026
			CS (COMM)/626/2026	CS (COMM)/626/2026		09-07-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Piyush Mahajan And Ors	GAURAV MALHOTRA	999797229	not provided	09-07-2026
			CS (COMM)/628/2026	CS (COMM)/628/2026		09-07-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs SACHIN SAXENA And Anr	GAURAV MALHOTRA	999797229	not provided	09-07-2026
			CS (COMM)/632/2026	CS (COMM)/632/2026		10-07-2026	Indian Bank Vs Usha Pandey and anr	Aditya Goel	9540828585	advadltvagoei@hormail.com	10-07-2026
			OMP (COMM.)/1195/2026	OMP (COMM.)/1195/2026		10-07-2026	IDFC FIRST BANK LTD Vs SANDEEP AHUJA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	10-07-2026
			OMP (COMM.)/1196/2026	OMP (COMM.)/1196/2026		10-07-2026	IDFC FIRST BANK LTD Vs SONU KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	10-07-2026
			Execution (Comm.)/256/2026	Execution (Comm.)/256/2026		13-07-2026	Infinitude International Private Limited Vs Beton RMC AND ORS	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	13-07-2026
			M-Ex/286/2026	M-Ex/286/2026		13-07-2026	KAMAL VASHISHT Vs M/ s HANDA CONTROL SYSTEM AND ANR	Sonu	8447976744	avinashsurilawyer@gmail.com	13-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			M-Ex/287/2026	M-Ex/287/2026		13-07-2026	Rakesh Gupta Vs Jagan Nath Soni	Ramesh Chand Gupta	9873732842	ramesbguptaequity@gmail.com	13-07-2026
			Execution (Comm.)/257/2026	Execution (Comm.)/257/2026		14-07-2026	Union Bank of India Vs Shri Lepakshi Appliances OPC Pvt Ltd	HARI KISHAN	9818038911	hka.delhi@gmail.com	14-07-2026
			Execution (Comm.)/259/2026	Execution (Comm.)/259/2026		15-07-2026	STATE BANK OF INDIA Vs MEENAKSHI RAJPAL	Devendra Kumar Sharma	9810220905	arunambuj@gmail.com	15-07-2026
			CS (COMM)/649/2026	CS (COMM)/649/2026		16-07-2026	AMBEY ENTERPRISES Vs SHREE RUDRA CONFECTIONARY PVT LTD	GAURAV MITTAL	9911704639	adv.ankit87@yahoo.com	16-07-2026
			Ex.COMM - Award by Arb. by Comm./113/2026	Ex.COMM - Award by Arb. by Comm./113/2026		17-07-2026	AXIS BANK Ltd Vs MARSHAL	VIMAL KHURANA	7970440025	shivamjha@firstassociates.in	17-07-2026
			Ex.COMM - Award by Arb. by Comm./114/2026	Ex.COMM - Award by Arb. by Comm./114/2026		17-07-2026	AXIS BANK Ltd Vs KANWAR JEET SHARMA	VIMAL KHURANA	7970440025	shivamjha@firstassociates.in	17-07-2026
			Ex.COMM - Award by Arb. by Comm./117/2026	Ex.COMM - Award by Arb. by Comm./117/2026		17-07-2026	M/s GOVIND CONCRETE PRODUCTS Vs M/s ADSON ASSOCIATES PVT LTD	Sanjeev	9868738523	sanjeev.kumar@knowlex.in	17-07-2026
			OMP (I) (COMM.)/1225/2026	OMP (I) (COMM.)/1225/2026		17-07-2026	YES BANK LTD Vs ASHOK KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17-07-2026
			OMP (I) (COMM.)/1226/2026	OMP (I) (COMM.)/1226/2026		17-07-2026	YES BANK LTD Vs MOHD YUNUS	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17-07-2026
			OMP (I) (COMM.)/1227/2026	OMP (I) (COMM.)/1227/2026		17-07-2026	YES BANK LTD Vs POOJA RANI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17-07-2026
			OMP (I) (COMM.)/1228/2026	OMP (I) (COMM.)/1228/2026		17-07-2026	YES BANK LTD Vs PRADEEP KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17-07-2026
			OMP (I) (COMM.)/1229/2026	OMP (I) (COMM.)/1229/2026		17-07-2026	YES BANK LTD Vs VEER TRADING CO	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17-07-2026
			OMP (I) (COMM.)/1230/2026	OMP (I) (COMM.)/1230/2026		17-07-2026	YES BANK LTD Vs VINOD KUMAR SIKARWAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17-07-2026
			OMP (I) (COMM.)/1231/2026	OMP (I) (COMM.)/1231/2026		17-07-2026	YES BANK LTD Vs VIPIN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17-07-2026
			CS (COMM)/652/2026	CS (COMM)/652/2026		18-07-2026	SARAOGI SUPER SALES PVT LTD Vs KHOBSURAT APPARELS PRIVATE LIMITED	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	18-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			CS (COMM)/654/2026	CS (COMM)/654/2026		18-07-2026	SARAOGI SUPER SALES PVT LTD Vs DEEPAK KUMAR	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	18-07-2026
			CS (COMM)/657/2026	CS (COMM)/657/2026		18-07-2026	M/s Bharat Petroleum Corporation Ltd Vs M/S MK Oil Transporters Pvt Ltd	Kunal Kalra	9871028645	kkaka.adv@gmail.com	18-07-2026
			CS (COMM)/659/2026	CS (COMM)/659/2026		18-07-2026	CANARA BANK Vs RISHI VERMA	SANJAY AGGARWAL	9811179161	legalyukti63@gmail.com	18-07-2026
			CS (COMM)/661/2026	CS (COMM)/661/2026		18-07-2026	Sh A P S Oberoi Proprietor Vs M/s SUBROTO TOOLS AND ANR	Anjani Kumar Choudhary	9811675024	anianichoudhari@gmail.com	18-07-2026
			OMP (I) (COMM.)/1238/2026	OMP (I) (COMM.)/1238/2026		18-07-2026	Shriram Finance Ltd Vs JAI DEEP	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	18-07-2026
			Execution (Comm.)/266/2026	Execution (Comm.)/266/2026		20-07-2026	M/S FRANCO LEONE LTD Vs M/s Trademax Through Prop AR Mr Bharat Shah and Anr	Saurabh Khosla	9818064887	advocatesaurabhkhosla@gmail.com	20-07-2026
			OMP (I) (COMM.)/1250/2026	OMP (I) (COMM.)/1250/2026		21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs ANSHIKA SINGH	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	21-07-2026
			OMP (I) (COMM.)/1251/2026	OMP (I) (COMM.)/1251/2026		21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs RAUF MUNIR	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	21-07-2026
			Ex.COMM - Award by Arb. by Arb. Comm./119/2026	Ex.COMM - Award by Arb. by Arb. Comm./119/2026		22-07-2026	M/s OMKARA TRANSPORT PVT LTD Vs M/s PHUAR AGROTECH AND ANR	Varun Gupta	9810476767/8800663896	gupta.varunl@2mail.com	22-07-2026
			CS (COMM)/674/2026	CS (COMM)/674/2026		23-07-2026	Punjab National Bank Vs ANITA GUPTA PROP OF M/S ANITA KUMAR ENTERPRISES	AVADHESH KUMAR SHAKYA	9810362626	akshakyao@gmail.com	23-07-2026
			Execution (Comm.)/275/2026	Execution (Comm.)/275/2026		25-07-2026	MUNNY GOEL Vs PRASHANT MEHTA	KARTIK JAIN	8368060074,9999575612	advocatekartik9S@gmail.com	25-07-2026
			OMP (I) (COMM.)/1263/2026	OMP (I) (COMM.)/1263/2026		25-07-2026	MRS NEELAM VIG Vs M/ s WELLSKOOL HEALTH SERVICES PRIVATE LIMITED ORS ORS	Pratiksha Sharma	9818573748 9310018500	pratikshasharma@psoffice.in	25-07-2026
			Execution (Comm.)/277/2026	Execution (Comm.)/277/2026		27-07-2026	ANKIT SINGHAL Vs BHANU SACHDEVA	Ashok Jain	9210198802	not provided	27-07-2026
			CS (COMM)/685/2026	CS (COMM)/685/2026		27-07-2026	Patel Jivaa Sales Pvt Ltd Vs Hari Narayan Sarathi Proprietor of Sarathi Electronics	R K Sharma	9810379033	rk.shanna.advl@gmail.com	27-07-2026
			Execution (Comm.)/278/2026	Execution (Comm.)/278/2026		28-07-2026	Manish Gupta Vs Mohit Clothing Co	BHUPENDRA TYAGI	9810695226	advocatebkyagi@gmail.com	28-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			OMP (I) (COMM.)/1271/2026	OMP (I) (COMM.)/1271/2026		28-07-2026	PIRAMAL FINANCE LTD Vs HRITHIK VINOD KUMAR	DHEERAJ SINGH	8800737115	adv.akashpratapsingh@gmail.com	28-07-2026
			OMP (I) (COMM.)/1272/2026	OMP (I) (COMM.)/1272/2026		28-07-2026	PIRAMAL FINANCE LTD Vs AJAYA KUMAR A	DHEERAJ SINGH	8800737115	adv.akashpratapsingh@gmail.com	28-07-2026
			CS (COMM)/698/2026	CS (COMM)/698/2026		29-07-2026	Bank of Maharashtra Vs Rohan Oberoi And Anr	BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	29-07-2026
			Execution (Comm.)/282/2026	Execution (Comm.)/282/2026		30-07-2026	SANJAY SINGHAL Vs LALITA	RAHUL BANSAL	8447946432, 8076134354	rationale.ratio@gmail.com	30-07-2026
			CS (COMM)/699/2026	CS (COMM)/699/2026		30-07-2026	HARI KRIPA EDUCATION PRIVATE LIMITED Vs Ashok Kumar and ors	Sanskar Aggarwal	7838837246 9999239545	snblegal.litigation@gmail.com	30-07-2026
			CS (COMM)/700/2026	CS (COMM)/700/2026		30-07-2026	ICICI BANK LTD Vs PRIYANKA TIWARI AND ANR	Manish Yadav	9818050800	INDUSLEGALIA@GMAIL.COM	30-07-2026
			CS (COMM)/701/2026	CS (COMM)/701/2026		30-07-2026	ICICI BANK LTD Vs SUNIL GOSAIN	Manish Yadav	9818050800	INDUSLEGALIA@GMAIL.COM	30-07-2026
			CS (COMM)/702/2026	CS (COMM)/702/2026		30-07-2026	ICICI BANK LTD Vs RAJU PRASAD GUPTA	Manish Yadav	9818050800	INDUSLEGALIA@GMAIL.COM	30-07-2026
			OMP (I) (COMM.)/1294/2026	OMP (I) (COMM.)/1294/2026		30-07-2026	IDFC FIRST BANK LTD Vs SANDEEP SEHGAL	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	30-07-2026
			OMP (I) (COMM.)/1295/2026	OMP (I) (COMM.)/1295/2026		30-07-2026	IDFC FIRST BANK LTD Vs PARAS RAM KUMAR SINGH AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	30-07-2026
			OMP (I) (COMM.)/1297/2026	OMP (I) (COMM.)/1297/2026		30-07-2026	IDFC FIRST BANK LTD Vs AJAY VED PARKASH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	30-07-2026
			CS (COMM)/707/2026	CS (COMM)/707/2026		31-07-2026	INDIAN BANK Vs Jasvinder Singh	MARIMUTHU P	9555966566	advpmarimuthu@gmail.com	31-07-2026
			OMP (I) (COMM.)/1298/2026	OMP (I) (COMM.)/1298/2026		31-07-2026	Yes Bank Ltd Vs SEEMA NAGAR	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	31-07-2026
			OMP (I) (COMM.)/1299/2026	OMP (I) (COMM.)/1299/2026		31-07-2026	Yes Bank Ltd Vs SURAJ KUMAR	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	31-07-2026
			OMP (I) (COMM.)/1300/2026	OMP (I) (COMM.)/1300/2026		31-07-2026	Yes Bank Ltd Vs HARISHREE MEHTA PANIGRAHI	LALIT PANDEY	9555861211	lalitpandeyadvassociates@gmail.com	31-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST DELHI DISTRICT	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS (COMM.)	430/2026	01.07.2026	M/S PACIFIC TRAVELS Vs M/S. INBOX INFOTECH PVT. LTD. AND ORS.	SM. AGGARWAL & ASSOCIATES	8076663931, 8595655395	appoloconsulancy.official@gmail.com	08.06.2026
			1	OMP (MISC.) COMM	49/2026	02.07.2026	SARR FREIGHGTS CORPORATION Vs DEPARTMENT OF DEFENCE	DIVYAM AGARWAL	1147470761	office@alclegal.in	06.06.2026
			1	OMP (COMM.)	119/2026	02.07.2026	UNION OF INDIA Vs MANRAJ ENTERPRISES	VINOD KUMAR RAI	9811603482	vinod.kumar.raai@gmail.com	20.05.2026
			1	OMP (COMM.)	120/2026	02.07.2026		VINOD KUMAR RAI	9811603482	vinod.kumar.raai@gmail.com	20.05.2026
			1	CS (COMM.)	434/2026	02.07.2026	M/S AIR-SEA-LINE LOGISTICS PVT. LTD. Vs SAURABH SHARMA	SHIVAM SHARMA	9654548555	legal@shivamsharma.info	08.06.2026
			1	CS (COMM.)	435/2026	02.07.2026	KAUTILYA TRADERS PRIVATE LIMITED Vs UNI-CHAND BUILDERS PRIVATE LIMITED AND ORS.	VERDAAN JAIN	9811590094	chambersofverdaanjain@gmail.com	29.06.2026
			1	MISC. DJ	1030/2026	02.07.2026	CHANDAN Vs TATA CAPITAL	DIVYA GYAN/MANYA DUDEJA	8810555300, 9650656033	divyagyano6@gmail.com / manyadudeja09@gmail.com	27.06.2026
			1	OMP (E) COMM.	12/2026	03.07.2026	FAMILY HEALTH CARE HOSPITAL PVT. LTD. V/S ANSHUL JAIN	SIDDHARTH AROAR	9839211111	siddhartharora@live.com	03.07.2026
			1	CS (COMM.)	443/2026	04.07.2026	HAMDARD NATIONAL FOUNDATION (INDIA) V/S MALAS FOOD PRODUCTS PRIVATE LIMITED	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco.com	04.07.2026
			1	CS (COMM.)	441/2026	04.07.2026	DAGA TRADING COMPNAY PVT. LTD. V/S ROHIT DHAWAN ADN ORS.	SANJAY KUMAR MISHRA	9818336108	sanjayk.advocate@gmail.com	04.07.2026
			1	OMP (I) (COMM.)	177/2026	04.07.2026	MERIDIAN FACTORS PRIVATE LIMITED Vs NIVAS PROMOTERS PRIVATE LIMIED AND ORS.	TRAUN SINGLA	9810202014	tarunsingla@yahoo.com, mcllawoffice@gmail.com	24.06.2026
			1	CS (COMM.)	448/2026	06-07-2026	CANARA BANK Vs YUG KUMAR AND ANR.	DEEPAK KUMAR SINGH	7985038524, 7572078632	dsalsindia@gmail.com	02.07.2026
			1	Misc DJ	1042/2026	06-07-2026	CANARA BANK Vs NITYANAND SINGH	RAJIV RANJAN	8800234388	wrajivranjan@gmail.com	03.07.2026
			1	Misc DJ	1043/2026	06-07-2026	VIJAY KUMAR SETHI Vs BOXLNG PVT. LTD.	KARAN SETHI	9810110500	karansethibiz@gmail.com	18.06.2026

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			1	Misc DJ	1047/2026	06-07-2026	CANARA BANK V/S DURGESH SINGH AND ANR	SUNIL KUMAR JHA AND ASSOCIATES	9013341414	kjhasunil@gmail.com,	02.07.202569
			1	OMP (COMM.)	122/2026	07.07.2026	M/S AIROX NIGEN EQUIPMENTS PVT. LTD. Vs M/S UNISSI INDIA PVT. LTD.	VIDIT GUPTA AND TRIVESH SHARMA	9910995511	a445defcol@gmail.com	01.07.2026
			1	OMP (COMM.)	123/2026	07.07.2026	MUNICIPAL CORPORATION OF DELHI Vs NATRAJ CONSTRUCTION CO.	NIPUN ARORA	8800565686	NIPUN@NACHAMBE RS.COM	11.06.2026
			1	Misc DJ	1055/2026	07.07.2026	KRISHAN KUMAR Vs JAILAXMI ENTERPRISES PVT.	YATENDER BAINSLA, SAUMYA CHAUDHARY,	9717212158	LITIGATIONS@YBLEG AL.IN	06.06.2026
			1	OMP (MISC.) (COMM.)	51/2026	08.07.2026	BHOIR DREDGING COMPANY PRIVATE LIMITED Vs SHAPOORJI PALLONJI AND CO. PRIVATE LIMITED	HIMANSHU BHUSHAN	8800720570	hbhushan.adv@gmail.c om	01.07.2026
			1	CS (COMM.)	460/2026	08.07.2026	UNION BANK OF INDIA Vs SARAB SHAKTI SINGH	ARUN KUMAR SHUKLA	9312400295	connect@snslegal.in	03.07.2026
			1	CS (COMM.)	461/2026	08.07.2026	M/S TEAMGLOBAL LOGISTICS PVT. LTD. Vs M/S SWAGAT FREIGHT CARRIERS PVT. LTD.	SIDDHARTHA YADAV AND CO.	9811087543	siddharthayadavadvoca te@gmail.com	03.07.2026
			1	CS (COMM.)	462/2026	08.07.2026	HAMDARD NATIONAL FOUNDATION (INDIA) Vs GURUJI PRODUCTS PVT. LTD.	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco. com	03.07.2026
			1	CS (COMM.)	463/2026	08.07.2026	DINDAYAL GARG Vs M/S PASUPATI SPINNING AND WEAVING MILLS LTD. THROUGH ITS DIRECTORS	LOVKESH AGGARWAL/ SARTHAK AHUJA	9891947575/ 9873300964	lovkesh27@gmail.com	04.07.2026
			1	OMP (MISC.) (COMM.)	52/2026	09-07-2026	MANISH KALRA Vs NIPUN GUPTA	RAI AND RAI PARTNERS	9810614546	attorneylbrai@gmail.co m	01.07.2026
			1	CS (COMM.)	469/2026	09-07-2026	M/S STAR EXPRESS COURIER Vs ADITYA BIRLA FASHION AND RETAIL LTD. AND ANR.	TRIPLE ACES PARTNERS AND ASSOCIATES	8127907710	TRIPLEACESPARTNE RS@GMAIL.COM	30.05.2026
			1	OMP (COMM.)	128/2026	10-07-2026	RAJIV KUMAR Vs YES BAN LIMITED AND ORS.	ANUP KUMAR NAGAR, SHUBHANSHU SINGH, ANIL	9899425214, 7982550857	NA	06.07.2026
			1	CS (COMM.)	474/2026	10-07-2026	WHOLESOME NUTRITION LLP Vs CALCIO RESTAURANTS PRIVATE LIMITED	A.S ANAND AND DHURJATI VERMA	9811667456, 9810058671	ANANDATTORNEYS@ GMAIL.COM	04.06.2026
			1	MISC DJ	1078/2026	11.07.2026	STATE OF CHHATTIS GARH VS ENVIRO INFRA ENGINEERS PVT	VINAYAK SHARMA	9670077007	office.vinayaksharma@ gmail.com	16.07.2024
			1	CS(COMM)	479/2026	13.07.2026	GIANTLOK INDIA PVT LTD VS PUNEET BALI AND ANR	RITVIK JHA	7987224188	ritvik@adplawoffices	08.07.2026

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			1	CS(COMM)	478/2026	13.07.2026	DEUTSCHE BANK AG VS M/S UTTAM SUPER BRANDS LLP	SURI AND COMPANY, LAW FIRM	9971357074	litigation@surico.in	08.07.2026
			1	CS(COMM)	477/2026	13.07.2026	MUKESH KHANNA VS GURPREET SINGH MEHTA AND ANR	MOHAN VIDHANI	9811083706	PATENT@VIDHANI.COM	08.07.2026
			1	CS(COMM)	476/2026	13.07.2026	SHUBHAM GOLDIEE MASALE PVT LTD VS VEENITA MISHRA	SHRAVAN KUMAR BANSAL	9250419569	UNITEDMARK@UNITEDANDUNITED.COM	07.07.2026
			1	OMP (COMM.)	131/2026	14.07.2026	DELHI TRANSCO LIMITED Vs SUNDEEP ARORA, PROPRIETOR OF M/S SUNDEEP ENTERPRISES	ANUBHA DHULIA	7032442135, 01145589530	contact@nautiyaalegal.com	08.07.2026
			1	CS (COMM.)	485/2026	14.07.2026	RSPL HEALTH PRIVATE LIMITED Vs DIKSHA ENTERPRISES	UNITED AND UNITED SHRAVAN KUMAR	8447887541	UNITEDMARK@UNITEDANDUNITED.COM	07.07.2026
			1	CS (COMM.)	486/2026	14.07.2026	BANK OF MAHARASHTRA Vs SUNIL KUMAR	SHAILESH KUMAR	9891285888	advshaileshkumar@gmail.com	14.07.2026
			1	CS (COMM.)	487/2026	14.07.2026	BANK OF MAHARASHTRA Vs MOHD KAMRAN	SHAILESH KUMAR	9891285888	advshaileshkumar@gmail.com	07.07.2026
			1	OMP(I)(COMM)	181/2026	15.07.2026	DEEPANSH GUPTA VS M/S REVFIN SERVICES PRIVATE LIMITED	RISHABH YADAV	8368077862	ADV.RISHABHYADAV2000@GMAIL.COM	10.07.2026
			1	CS(COMM)	493/2026	15.07.2026	ANIL BHARDWAJ VS ANKIT SOOD	TUSHAR PAHADIA	9205252195	INFILEGALT@GMAIL.COM	14.07.2026
			1	CS (COMM.)	495/2026	16-07-2026	BANK OF INDIA Vs JAI SINGH	ERAM KHAN	9717099220	eramadv2000@gmail.com	07.07.2026
			1	Misc DJ	1090/2026	16-07-2026	ROSHAN LAL PROP OF MOHIT AND CO Vs SIMPLEX SYSTEMS AND ORS	DEEPAK AGGARWAL	9810798989	adv.rslegal@gmail.com	07.07.2026
			1	CS COMM. NO.	498/2026	17.07.2023	BANK OF INDIA V/S ANSH RAJ KHOSLA	SMLCI ASSOCIATES	9868113796	bkm Delhi@gmail.com	11.07.2026
			1	OMP (I) (COMM.)	183/2026	18-07-2026	GODAWARI FARMS AND SERVICES Vs UNION OF INDIA AND ORS	PRATAP SHARMA AND DHAMAN TREVEDI	9810729487	pratap.sharma12@gmail.com	10.06.2026
			1	CS (COMM.)	499/2026	18-07-2026	STATE BANK OF INDIA Vs SEEMA	AMIT KUMAR SINGH	7011848842	amit.advocate13@gmail.com	13.07.2026
			1	OMP (E) (COMM.)	14/2026	20-07-2026	FAMILY HEALTH CARE HOSPITAL PVT. LTD. Vs ANSHUL JAIN	SIDDHARTH ARORA	9839211111	siddhartharora@live.com	14.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	OMP (I) (COMM.)	185/2026	20-07-2026	L AND T FINANCE LTD. Vs M/S TYAGI CONSTRUCTION AND CO.	NITIN DAHIYA AND ASSOCIATES	9899777772	office@nitindahiya.com	21.05.2026
			1	OMP (I) (COMM.)	186/2026	20-07-2026	L AND T FINANCE LTD. Vs JAI KUMAR AND ORS.	NITIN DAHIYA AND ASSOCIATES	9899777772	office@nitindahiya.com	21.05.2026
			1	CS (COMM.)/	502/2026	20-07-2026	HAMDARD NATIONAL FOUNDATION (INDIA) Vs SATISH CHAND BAWEJA TRADING AS RAHUL FOODS	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco. com	10.07.2026
			1	Ex.COMM - Award by Arb. Comm.	108/2026	21-07-2026	PARTHA CHATTERJEE Vs M/S SUNWORLD RESIDENCY PVT. LTD.	SANJAY BANSAL, MANOJ PANDEY,	9711196108	gkbparttners@gmail.co m	15.07.2026
			1	Ex.COMM - Award by Arb. Comm./109/2026	109/2026	21-07-2026	RAHUL MAHAJAN Vs M/S SUNWORLD RESIDENCY PVT. LTD.	SANJAY BANSAL, MANOJ PANDEY,	9711196108	gkbparttners@gmail.co m	15.07.2026
			1	OMP (COMM.)	137/2026	21-07-2026	M/S STONED CONSTRUCTIONS Vs M/S KCA INFRASTRUCTURE	SHWETANK SAILAKWAL, MAYANK SURYAN, ABED	9999671717	adv.mayanksuryan@gm ail.com	03.07.2026
			1	OMP (I) (COMM.)	187/2026	21-07-2026	HERO HOUSING FINANCE LIMITED Vs VISHWA KUMAR SHUKLA AND ORS.	ARV CHAMNBERS OF LAW	9811326407	support@arvlawchamb ers.co.in	06.06.2026
			1	CS (COMM.)	504/2026	21-07-2026	M/S NEELAKAMAL ENTERPRISES Vs ENGLISH BRONE INDIA LIMITED	DEEPAK KUMAR AND ASSOCIATES	8210181575	NA	08.06.2026
			1	OMP (COMM.)	140/2026	22-07-2026	M/S SUNRISE BOOKS DISTRIBUTORS AND ORS. Vs NEW SARASWATI HOUSE INDIA PVT. LTD.	ADV. SHRUTI GOYAL AND ADV. ANSHUL GOYAL	9403296919, 8171791636	advanshulgoelo1@gmai l.com	06.07.2026
			1	CS (COMM.)	505/2026	22-07-2026	M/S FLOURISH PLY AND VENEER AND ANR. Vs THE ARMOUR FACTORY AND ORS.	YADAV NARENDER SINGH	9350801938	narender.lawyer@gmail .com	21.05.2026
			1	OMP (MISC.) (COMM.)	58/2026	23-07-2026	GAYATRI INCORPORATION Vs CELLPHONE REPAIR STORE	SHWETA SINGH PARIHAR	9810347737	shwetasprihar05@gm ail.com	10.07.2026
			1	Ex.COMM - Award by Arb. Comm.	114/2026	23-07-2026	CENTRE FOR ALTERNATIVE DALIT MEDICA (CADAM) Vs TATA CONSULTANCY SERVICES LIMITED (TCS)	T.S. AJUJA, VARUN AHUJA, YUKTA BATRA AND	9971673660	alo@ahujalawoffices.co m	14.07.2026
			1	OMP (COMM.)	143/2026	23-07-2026	JKR TECHNO ENGINEERS PVT. LTD. Vs JMD LIMITED	ANUJ K. SINHA	9811551781	sinhaanujk@gmail.com	16.07.2026
			1	OMP (I) (COMM.)	189/2026	23-07-2026	L AND T FINANCE LTD. Vs PRADEEP SAROHA AND ORS.	NITIN DAHIYA	9899777772, 9540877772	office@nitindahiya.com	21.05.2026
			1	CS (COMM.)	507/2026	23-07-2026	M/S IRC RUBBER COMPANY Vs M/S VIBRANT CONSTRUCTION PRIVATE LIMITED	PRERNA KAPOOR	9350979777	adv.prenakapoor@gm ail.com	10.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS (COMM.)	509/2026	24-07-2026	ATHARVA FOIL LLP Vs SAMEN INDUSTRIES PVT. LTD.	KUSHAGRA BANSAL AND ASHISH CHAUHAN	9999448797	kushagrabansal@akassociates.org.in	13.07.2026
			1	CS (COMM.)	510/2026	24-07-2026	IAJZ AHMED AND ANR Vs NAZIR AHMED GANIE	MOHD. ANAS	9818729629	NA	11.07.2026
			1	CS (COMM.)/	511/2026	24-07-2026	MR MOHIT PARDASANI AND ORS. Vs AMIT KUMAR SINGH AND ORS.	AKSHAY SRIVASTAVA AND KRATI TIWARI	9810844052	mail@careintellect.com	23.07.2026
			1	Misc DJ	1146/2026	24-07-2026	M/S TRUE LINK FINANCE LTD. Vs YADAV ELECTRONICS THROUGH ITS PROP SH. RAM RATTAN YADAV	RAJAT SARAWAT	9818004454	rajattruelink@gmail.com	22.07.2026
			1	Misc DJ	1147/2026	24-07-2026	BCH ELECTRIC LTD Vs M/S RESURGENT POWER PROJECTS LIMITED AND ANR.	JITENDRA VASHISHT	9811550817	jvashisht@gmail.com	17.07.2026
			1	OMP (MISC.) (COMM.)	60/2026	25-07-2026	SHREE AS ENTERPRISES Vs M/S VKC NUTS PVT. LTD.	MUKUL BHIMANI	9810543151	MUKUL.BHIMANI@UNILEGALSOLUTIONS.COM	20.07.2026
			1	OMP (COMM.)	146/2026	25-07-2026	M/S BVG INDIA LIMITED Vs M/S ARETEINFO TECHNOLOGIES PVT. LTD.	ADVOCATE KIRAN SINGH AND JAYA GARG	9810568956	NA	18.07.2026
			1	CS (COMM.)	512/2026	25-07-2026	NEZPACK INDUSTRIES PRIVATE LIMITED Vs DEEPAK AGGARWAL, PROPRIETOR- SHREE JEE	AAKASH CHOUDHARY	8743904246	ch.aakash86@gmail.com	16.07.2026
			1	OMP (MISC.) (COMM.)	61/2026	27-07-2026	SWASTIK PIPE LTD. Vs DONGRE AJAY NAGOJI PROPRIETOR OF M/S CARDION POWER	SANJAY JAIN, KANIKA SHARMA AND P.S. MARWAH	8860635799	communications@lexcorp.org.in	16.07.2026
			1	OMP (MISC.) (COMM.)	62/2026	27-07-2026	SWASTIK PIPE LIMITED Vs MADAN BASSI, PROPRIETOR, M/S SURAJ UDYOG	SANJAY JAIN, KANIKA SHARMA AND ERA KHATANA	8860635799	communications@lexcorp.org.in	16.07.2026
			1	CS (COMM.)	514/2026	27-07-2026	HUGO BOSS AG Vs HARSH RATHOD AND ORS.	SHARVAN KUMAR BANSAL	0120-4511311, 011-4939659	unitedmark@unitedandunited.com	14.07.2026
			1	CS (COMM.)	515/2026	27-07-2026	DEUTSCHE BANK AG Vs HYPER X ENERGY PVT. LTD. AND ORS,	SURI COMPANY, LAW FIRM	9971357074	litigation@surico.in	16.07.2026
			1	CS (COMM.)	522/2026	28-07-2026	MS BLINK FIX PRIVATE LIMITED Vs RELEX BUSINESS SOLUTIONS	[ANAND SHANKAR JHA] [MEENAKSHI S	Ph:oll-49059255,9899617989	E-mail-anand.jha@asjlegal.in	13.07.2026
			1	CS (COMM.)	523/2026	28-07-2026	STATE BANK OF INDIA Vs SAGAR HANGSARUMBA	JITENDER MISHRA	Mob: 9301232373	Email:advjkmiahra@outlook.com	17.07.2026
			1	CS (COMM.)	526/2026	28-07-2026	M/S BLINK FIX PRIVATE LIMITED Vs INFOTECH BUSINESS SOLUTIONS	[ANAND SHANKAR JHA] [MEENAKSHI S	Ph: 011-49059255, 9899617989	E-mail:anand.jha@asjlegal.in	30.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	Misc DJ	1168/2026	28-07-2026	BHIWADI CYLINDERS PRIVATE LIMITED Vs MR MANDAR JOSHI	PRAVEEN MAHAJAN	Mobile: 09810620827	Email: advocatemahajan27@gmail.com	23.07.2026
			1	Ex.COMM - Award by Arb. Comm.	115/2026	29-07-2026	M/S ARCO ELECTRICALS Vs UNION OF INDIA	AKASH KUMAR, ROHIT KUMAR SINGH,	98182500649	rkslegal2016@gmail.com	24.07.2026
			1	Ex.COMM - Award by Arb. Comm.	116/2026	29-07-2026	KOTAK MAHINDRA PRIME LTD. Vs MOHAMMAD JAVED AND ORS.	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	09.06.2026
			1	OMP (COMM.)	150/2026	29-07-2026	M/S DEETYA AND ORS. Vs LEASEPLAN INDIA PVT. LTD.	SHWETA ROY	9953791967	ccpartners4@gmail.com	21.07.2026
			1	Execution (Comm.)	98/2026	29-07-2026	SWAR SANGAM MARKETING PRIVATE LIMITED Vs DEUTSCHE BANK AG	SANJEEV BAJAJ	9811177745	advsanjeevbajaj@gmail.com, sanjeevbajajlawnlegal@yahoo.com	30.05.2026
			1	CS (COMM.)	535/2026	30-07-2026	CANARA BANK V/S DEVESH KUMAR	KUNAL SHARMA	9811575138	kkunalashharmalaw@gmail.com	24.07.2026
			1	OMP (MISC.) (COMM.)	63/2026	31-07-2026	HERO FINCORP LIMITED Vs JUMBO FINVEST (INDIA) LIMITED AND ORS.	AJAY KOHLI S.S. SOBTI, RITU SOBTI	9910040471	kohlisobti@gmail.com	24.07.2026
			1	OMP (MISC.) (COMM.)	64/2026	31-07-2026	M/S RAJIV AGGARWAL Vs GROSON ENGINEERS	SANJAY BANSAL,	9810959432	mail2sanjaybansal@yahoo.com	21.07.2026
			1	CS (COMM.)	537/2026	31-07-2026	HERO INVESTCORP PRIVATE LIMITED AND ANR. Vs ASHOK KUMAR (UNKNOWN)	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	24.07.2026
21	SH. KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	OMP (COMM)	117/2026	01-07-2026	RAJESH GUPTA Vs OYO HOTELS AND HOMES PRIVATE LIMITED	Arti Sharma(P),	9810186530	insightlegal99@mail.com	06.06.2026
			25	CS (COMM)	427/2026	01-07-2026	M/S DURGA SHAKTI CONSTRUCTION PVT LTD Vs DELHI METRO RAIL CORPORATION LTD AND ANR	RAJNI YADAV(P),	8700926126	synergylegal80@gmail.com	06.06.2026
			25	OMP (COMM)	116/2026	01-07-2026	SHARP TRAVELS INDIA LTD Vs NATIONAL SEEDS CORPORATION LIMITED	Rohit Priya Ranjan(P),	011-4652366	thelawassociates@gmail.com	06.06.2026
			25	CS (COMM)	429/2026	01-07-2026	M/S NIKKI RANJAN SHARMA Vs M/S LIFE OF RILEY PHARMACEUTICALS PVT LTD	Vivek Malhotra(P),	8588901609	not provided	06.06.2026
			25	CS (COMM)	428/2026	01-07-2026	MS NIKKI RANJAN SHARMA Vs M/S VALEO ENTERPRISES	Vivek Malhotra(P),	8588901609	not provided	06.06.2026
			25	OMP (COMM)	118/2026	02-07-2026	UNION OF INDIA Vs MANRAJ ENTERPRISES	Vinod Kumar Rai(P),	9811603482	vinod.kumar.raai@gmail.com	02.06.2026

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			25	CS (COMM)	432/2026	02-07-2026	BANK OF INDIA Vs BALJIT	Sumit kumar(P),	8826307745	Sumitkumar.cnlu271@gmail.com	08.06.2026
			25	CS (COMM)	433/2026	02-07-2026	JCDECAUX ADVERTISING INDIA PRIVATE LIMITED Vs M/S RAJPAL(P), SQUARE COMMUNICATIONS PRIVATE LIMITED AND ORS	VARUN (P),	9899893624	Rajpalassociates1@gmail.com	08.06.2026
			25	OMP (I) (COMM)	172/2026	02-07-2026	RAJINDER KAUR Vs Axis Bank Limited	vyash aggarwal(P),	9899753323	asarita72@gmail.com	01.07.2026
			25	OMP (I) (COMM)	171/2026	02-07-2026	M/S ABHISHEK INFRA Vs M/S DS PIPELINE PROJECTS PVT LTD	rizwan(P),	9643349576	rizwanoffice0506@gmail.com	08.06.2026
			25	CS (COMM)/	438/2026	03-07-2026	COMMITTED CARGO CARE LIMITED Vs SHREE VINAYAK CARGO	MOHIT VASHISTH(P),	8800420067	vashisthlawchambers@gmail.com	13.05.2026
			25	CS (COMM)	CS (COMM)	03-07-2026	COMMITTED CARGO CARE LIMITED Vs INTER CONTINENTAL LOGISTICS	MOHIT VASHISTH(P),	8800420067	vashisthlawchambers@gmail.com	13.05.2026
			25	OMP (I) (COMM)	173/2026	03-07-2026	M/S PROTIUM FINANCE LIMITED Vs M/S NUKRITI TRADERS	Ravi Shankar Garg(P),	9654121121	Associatesrsgarg1@gmail.com	08.06.2026
			25	OMP (I) (COMM)	174/2026	04-07-2026	ADITYA BIRLA CAPITAL LIMITED Vs Z N CLINIC THROUGH ITS PROPRIETOR MR JAFAR ALI SARDAR	AAKASH KUMAR(P),	9871085028	ashwani@truelegal.co.in	02.06.2026
			25	CS (COMM)	440/2026	04-07-2026	NORTHERN STEEL AND GENERAL MILLS PRIVATE LIMITED Vs GIAN NIRMAN PRIVATE LIMITED	SANJAY KUMAR(P),	9818336108	sanjayk.advocate@gmail.com	11.06.2026
			25	CS (COMM)	442/2026	04-07-2026	ANI Media Private Limited Vs Awaaz India Digital	Sidhant Kumar(P),	9964037586	SKUMAR@UNUMLAW.IN	17.06.2026
			25	CS (COMM)	449/2026	06-07-2026	Hippostores Technology Private Limited Vs Pinnacle Superstructures Private Limited	Harish Malik(P),	7838855710	malik.harish01@gmail.com	01.07.2026
			25	CS (COMM)	452/2026	06-07-2026	ABC Vs XYZ	Shravan Bansal(P),	0120-4939659	unitedmark@unitedandunited.com	03.07.2026
			25	CS (COMM)	451/2026	06-07-2026	UNION BANK OF INDIA Vs DEEPAK	Jitendra Garg(P),	9810197621	Jitendragargadv@gmail.com	24.06.2026
			25	CS (COMM)	450/2026	06-07-2026	Hippostores Technology Private Limited Vs Om Fire Safety Company Private Limited	Harish Malik(P),	7838855710	malik.harish01@gmail.com	01.07.2026
			25	Execution (Comm)	94/2026	07-07-2026	STATE BANK OF INDIA Vs SEPOY SANTOSH KUMAR LIMBU	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail.com	02.07.2026

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			25	CS (COMM)	457/2026	07-07-2026	HAL Offshore Ltd Vs GOVIND TAK	PRATEEK TEWARI(P),	9818900024	Ssalegal.09@gmail.com	09.06.2026
			25	CS (COMM)	456/2026	07-07-2026	Unicorn Denmart Limited Vs Izee Medical Laboratories Private Limited	Gunjan Kumar(P),	9313350568	gk@cgk.legal	13.07.2026
			25	CS (COMM)	455/2026	07-07-2026	Hippostores Technology Private Limited Vs SANJAY KUMAR PROPRIETOR OF M/S SAN INFOTECH SERVICES	Deepak Gupta(P),	7838855710	Malik.harish01@gmail. com	01.07.2026
			25	CS (COMM)	459/2026	08-07-2026	GROOM TOWN PRIVATE LIMITED Vs M/S ADHIRAJ AGENCIES	SRIJAN TITWARI(P),	9899966225	officeofsrijantiwari@g mail.com	24.06.2026
			25	CS (COMM)	465/2026	08-07-2026	MR SANJIV RANJAN AND ANR Vs AEQUS TOYS PVT LTD	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail.co m	06.06.2026
			25	OMP (COMM)	126/2026	08-07-2026	SONY SINGH Vs M/S EXPRESSION PORTFOLIO PVT LTD THROUGH ITS AR MR JATIN GULATI	IKRAR HUSSAIN(P),	not provided	not provided	23.06.2026
			25	Execution (Comm)	96/2026	09-07-2026	Toysons India Vs Fashion bull India Retail Pvt Ltd	Love Sharma(P),	9811137917	not provided	04.07.2026
			25	CS (COMM)	468/2026	09-07-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs JAYANTIBHAI	Shravan Bansal(P),	0120-4939659	unitedmark@unitedand united.com	03.07.2026
			25	CS (COMM)	467/2026	09-07-2026	Movin Express Pvt Ltd Vs Toffee Coffee Roasters Pvt Ltd	Anuj Jain(P),	9310643421	anujjain60@gmail.com	27.06.2026
			25	CS (COMM)	466/2026	09-07-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs DINESH KUMAR LILARAM PESWANI PROPRIETOR OF SINDH CHAPPALS	Shravan Bansal(P),	0120-4939659	unitedmark@unitedand united.com	04.07.2026
			25	CS (COMM)	473/2026	10-07-2026	TRUE LINK FINANCE LTD Vs HARISH KUMAR	RAJAT SARAWAT(P),	9818004454	not provided	09.07.2026
			25	OMP (T) (COMM)	4/2026	11-07-2026	Notting Hills Vs THE ASHOK	Simranjeet Singh(P),	9873574763	lawyer.nehagupta@gma il.com	10.07.2026
			25	CS (COMM)	484/2026	13-07-2026	DEUTSCHE BANK AG Vs M/S LOGIXKART PRIVATE LIMITED THROUGH ITS DIRECTOR AND ORS	SURUCHI SURI(P),	9971357074	litigation@surico.in	13.06.2026
			25	OMP (COMM)	132/2026	14-07-2026	Adisri Business Services Pvt Ltd Vs iFOOTPRINTS CHILDCARE PRIVATE LIMITED	RAMIT MALHOTRA(P),	9891141626	ramit.advocate@gmail. com	09.07.2026
			25	OMP (E) (COMM)	13/2026	14-07-2026	Swastik Pipe Ltd Vs M/S STEELMAN INDUSTRIES THROUGH ITS PARTNERS AND ORS	SANJAY JAIN(P),	8860635799	communications@lexco rp.org.in	08.07.2026

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			25	CS (COMM)	489/2026	15-07-2026	DINESH KUMAR Vs GAUTAM VERMA	Manoj Kumar Mishra(P),	9811085046	Gupta26a@yahoo.co.in	02.07.2026
			25	CS (COMM)	490/2026	15-07-2026	STATE BANK OF INDIA Vs AMBIKA KARMAKAR	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail. com	03.07.2026
			25	CS (COMM)	491/2026	15-07-2026	STATE BANK OF INDIA Vs AMAR SINGH RATHORE	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail. com	03.07.2026
			25	OMP (MISC) (COMM)	54/2026	15-07-2026	AK BUILDERS Vs DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD AND ORS	Rajat Asija(P),	9811267045	info@juslawoffices.com	11.06.2026
			25	CS (COMM)	494/2026	16-07-2026	STATE BANK OF INDIA Vs GURLEEN KAUR	JEEWAN PARKASH GUPTA(P),	9810099243	jpgadvocate@gmail.co m	04.07.2026
			25	CS (COMM)	497/2026	17-07-2026	Paramount Communications Limited Vs DHARMENDRA SINGH	MAYANK BUGHANI(P),	not provided	contact@alsheldonlawfi rm.com	10.07.2026
			25	CS (COMM)	496/2026	17-07-2026	BANK OF INDIA Vs ANITA LUTHRA	BINAY KUMAR MISHRA(P),	9868113796	bkmdelhi@gmail.com	11.07.2026
			25	CS (COMM)	500/2026	18-07-2026	CERA SANITARYWARE LIMITED Vs VANIK UDYOG AND ORS	AADISH JAIN(P),	not provided	debasishmoitra@gmail. com	10.07.2026
			25	OMP (COMM)	135/2026	20-07-2026	ASHWATH INFRATECH PRIVATE LIMITED Vs BRJ ENGINEERS PRIVATE LIMITED	Rohit Kumar(P),	9717977915	syalandcompany@gmai l.com	13.07.2026
			25	Misc DJ	1120/2026	20-07-2026	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) Vs M/S SWAJAL WATER PVT LTD	RAJEEV KUMAR RANJAN(P),	not provided	ranjan.and.company@g mail.com	14.07.2026
			25	OMP (COMM)	136/2026	20-07-2026	FP LIFE EDUCATION FOUNDATION Vs M/S BLOOMING ORCHID	RAHUL SINGH LATWAL(P),	9711772814	chandrashekhar@dla.n et.in	15.07.2026
			25	OMP (I) (COMM)	184/2026	20-07-2026	M/S PROTIUM FINANCE LIMITED Vs AKASH KUMAR PROPRIETOR OF M/S AK TRADING	Ravi Shankar Garg(P),	9654121121	associatesrsgarg1@gma il.com	16.07.2026
			25	ExCOMM - Award by Arb Comm	110/2026	21-07-2026	SOHAN PAL SINGH Vs SUNWORLD RESIDENCY PVT LTD	Manoj Pandey(P),	9711196108	gkbpartners@ gmail.com	15.07.2026
			25	OMP (COMM)	138/2026	21-07-2026	M/S VICTORA HOSPITALITIES PVT LTD Vs M/S VS STRUCTURES PVT LTD	Vishal Bhatnagar(P),	9313674756	vishalbhatnagaradv@g mail.com	14.07.2026
			25	ExCOMM - Award by Arb Comm	112/2026	21-07-2026	M/S SUNDARAM FINANCE LTD Vs ROHIT S AND ORS	NITIN MEHTA(P),	977366	Advocate.mehtaassociat eo9@gmail.com	15.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	ExCOMM - Award by Arb Comm	111/2026	21-07-2026	VIVEK GUPTA Vs SUNWORLD RESIDENCY PVT LTD	Manoj Pandey(P),	9711196108	gkbpartners@ gmail.com	15.07.2026
			25	CS (COMM)	506/2026	22-07-2026	STATE BANK OF INDIA Vs MUDADLA LAKSHMANA RAO	Mohit Tiwari(P),	9301232373	advjkmiahra@outlook.c om	04.06.2026
			25	ExCOMM - Award by Arb Comm	113/2026	22-07-2026	M/S ALANKIT ASSIGNMENTS LTD Vs UNION OF INDIA	saumya gupta(P),	9711959599	adv.saumyagupta@gma il.com	15.07.2026
			25	OMP (MISC) (COMM)	57/2026	22-07-2026	EXTRAMARKS EDUCATION INDIA PVT LTD Vs LUCKY KIDS A DON BOSCO SCHOOL	Mitali Yadav(P),	8802310640	delhi@albalawoffices.co m	11.07.2026
			25	OMP (I) (COMM)	188/2026	22-07-2026	KR LAND FACILITATORS AND AGGREGATORS LLP Vs SANYA INFRASTRUCTURE PRIVATE LIMITED	Narender Yadav(P),	9829689999	SUSSHIL@AMICUSLE GAL.IN	19.06.2026
			25	OMP (MISC) (COMM)	56/2026	22-07-2026	EXTRAMARKS EDUCATION INDIA PVT LTD Vs LUCKY KIDS A DON BOSCO SCHOOL	Mitali Yadav(P),	8802310640	delhi@albalawoffices.co m	11.07.2026
			25	OMP (COMM)	145/2026	23-07-2026	Metcon India Realty Infrastructure Ltd Vs RS JHA AND ANR	Ankur Sood(P),	9810088832	Ankuroodoffice@gmail. com	15.07.2026
			25	OMP (COMM)	144/2026	23-07-2026	JKR TECHNO ENGINEERS PVT LTD Vs JMD LIMITED	ANUJ SINHA(P),	9811551781	sinhaanujk@gmail.com	16.07.2026
			25	CS (COMM)	508/2026	24-07-2026	M/S NPT PAPERS PVT LTD Vs KAPIL PAP MART PVT LTD	KUSHAGRA BANSAL(P),	9999448797	ashishchauhan@akasso ciates.org.in	14.07.2026
			25	CS (COMM)	513/2026	25-07-2026	UNION BANK OF INDIA Vs MADAN LAL	Manoj Kumar Mishra(P),	9811085046	gupta26a@yahoo.co.in	08.07.2026
			25	OMP (COMM)	147/2026	27-07-2026	UNION OF INDIA Vs Uppal Engineering Company	Vinod Kumar Rai(P),	9811603482		07.07.2026
			25	CS (COMM)	516/2026	27-07-2026	DEUTSCHE BANK AG Vs M/S VOLANS INFORMATICS PVT LTD THROUGH ITS DIRECTORS AND ORS	SURUCHI SURI(P),	9971357074	litigation@surico.in	16.07.2026
			25	OMP (COMM)	148/2026	28-07-2026	SANJEEV KUMAR PROPRIETOR OF M/S SANJEEV KUMAR AND CO Vs DESIDERATA IMPACT VENTURES PVT LTD	Aakash Naval(P),	9999424323	connect@navalandasso ciates.com	22.07.2026
			25	CS (COMM)	527/2026	29-07-2026	BIKANER BHUJIA UDYOG SANGH Vs HARINDER PAL SINGH LAMBA AND ANR	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia 89@gmail.com	28.07.2026
			25	CS (COMM)	530/2026	29-07-2026	COGOPORT PVT LTD DELHI Vs RAHSAN GLOBAL TRADEX PRIVATE LIMITED	Uday Kumar(P),	9810868162	advvudaykumar@gmail. com	22.07.2026

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			25	CS (COMM)	531/2026	29-07-2026	COGOPORT PVT LTD DELHI Vs ABDUL KADIR PROPRIETOR ADL INTERNATIONAL	Uday Kumar(P),	9810868162	advudaykumar@gmail. com	22.07.2026
			25	CS (COMM)	529/2026	29-07-2026	COGOPORT PVT LTD DELHI Vs TRENDLOG CONSOL SERVICES PRIVATE LIMITED	Uday Kumar(P),	9810868162	advudaykumar@gmail. com	22.07.2026
			25	CS (COMM)	528/2026	29-07-2026	BIKANER BHUJIA UDYOG SANGH Vs SIDDHARTA AGARWAL	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia 89@gmail.com	25.07.2026
			25	CS (COMM)	536/2026	30-07-2026	Sanjeev Kumar Garg Vs Sivasuryanarayana Chanamolu	Kamal Bansal(P),	9810911743	kba@kbaa.in	25.07.2026
			25	OMP (COMM)	153/2026	31-07-2026	Continas Industries Vs Godrej Finance Limited	ROY PARESH ISHWARBHAI(P),	8511184554	roy@piroyco.in	17.07.2026
			25	OMP (I) (COMM)	190/2026	31-07-2026	ARVIND CHAUHAN Vs SIDEBAR CONSULTANTS LLP	Devinder Singh Chauhan(P),	9810012291	chauhands76@gmail.co m	24.07.2026
			25	CS (COMM)	538/2026	31-07-2026	HAMDARD FOODS INDIA Vs AMBUJ HOTEL REAL ESTATE PVT LTD ANR	S GOWTHAMAN(P),	9899339689	sg.great18@gmail.com	23.07.2026
			25	OMP (MISC) (COMM)	50/2026	04-07-2026	91 SPRINGBOARD BUSINESS HUB PVT LTD Vs PAYMATE INDIA LIMITED	Varun Garg(P),	9999829477	varun@sarvottamlaw.c om	09.06.2026
			25	Misc DJ	1127/2026	21-07-2026	INTERNATIONAL LAW AFFILIATES A SOLE PROPRIETORSHIP CONCERN OWNED BY MR AMIR Z SINGH	KARAN BAHMANI(P),	not provided	inbox@ilaindia.com	14.07.2026
			25	OMP (MISC) (COMM)	55/2026	22-07-2026	Mrs Saarthi Sales Vs Haier Appliances India Private Limited	Saurabh Bindal(P),	99538 58787	saurabh bindal@foxmandal.in	17.07.2026
			25	M-Ex	23/2026	29-07-2026	HINDUSTAN MEDIA VENTURE LTD Vs MOHAMMAD MOTI URRAHAMAN	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.c om	21.07.2026
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/107/2026	01-07-2026	VINOD KRISHNA VS MS AARUSH INFRA PROMOTERS PVT LTD	VIDIT GUPTA(P),	9910995511	ADV_VIDITGUPTA@Y AHOO.COM	06-06-2026
			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (MISC) (COMM)/48/2026	01-07-2026	P K COSMETICS THROUGH ITS PROPRIETOR DEEPIKA SACHDEVA VS BELLA VITA ORGANIC AND HERBAL SALON	NACHIKETA SURI(P),	9999748620	NACHIKETASURI.ADV OCATE@GMAIL.COM	06-06-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/431/2026	01-07-2026	DURGA SHAKTI CONSTRUCTION PVT LTD VS DELHI METRO RAIL CORPORATION	RAJNI YADAV(P),	9540555756	YADAVRAJNI8@GMAIL.COM	06-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/436/2026	02-07-2026	JASS ELECTRICS AND ELECTRONICS VS NKG INFRASTRUCTURE LIMITED	KUNAL TIYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	08-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/439/2026	03-07-2026	BANK OF INDIA VS MADHU	SUMIT KUMAR(P),	9312249796	SUMITKUMARLAWYER@GMAIL.COM	09-06-2026
			20	EXECUTION PETITION	Execution (Comm)/93/2026	03-07-2026	FREIGHTGURU PRIVATE LIMITED VS ENGLISH BROWN INDIA LIMITED	BASANT GUPTA(P),	9312632614	BKGUPTAADVO@GMAIL.COM	03-07-2026
			20	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/176/2026	04-07-2026	ADITYA BIRLA CAPITAL LIMITED VS SANTOSHIMATA SOUND AND TAPAS DECORATORS THROUGH ITS PROPRIETOR MR SMRITI CHATTERJ	AAKASH KUMAR(P),	8010190258	AAKASH.ROMI@GMAIL.COM	03-06-2026
			20	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/175/2026	04-07-2026	ADITYA BIRLA CAPITAL LIMITED VS KRISHNA ENTERPRISE THROUGH ITS PROPRIETOR UTSAV KUNDU	AAKASH KUMAR(P),	8010190258	AAKASH.ROMI@GMAIL.COM	04-06-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/424/2026	04-07-2026	TRDP HAPPY WORLD PVT LTD. VS SYED INTEZAR MEHDI	SHAILEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	08-06-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/425/2026	04-07-2026	BIKAJI FOODS INTERNATIONAL VS SANDEEP SALWANI	SHAILEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	08-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/447/2026	04-07-2026	FAIRPLAN DISTRIBUTORS PVT LTD VS ERAAYA LIFESPACES LIMITED AND ORS	NITESH GOYAL(P),	9718343950	ADV NITESH@YAHOO.CO.IN	24-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/446/2026	04-07-2026	BANK OF BARODA VS DHARA SINGH MEENA	PRATYUSH PARIMAL(P),	9703570353	PRATYUSH.KIS@GMAIL.COM	11-06-2026

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			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/121/2026	04-07-2026	COUNCIL FOR SCIENTIFIC AND INDUSTRIAL RESEARCH VS VIRTUAL WIRE TECHNOLOGIES JOHN(P), PVT LTD	TUSHAR SALPHONSE JOHN(P),	9871109205	TUSHAR@OPTIMUSL EGAL.IN	18-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/445/2026	04-07-2026	ANJALI KALIA VS FASHION DWAR PRIVATE LIMITED	PRITHVI SINGH(P),	8860680136	NOT AVAILABLE	01-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/454/2026	06-07-2026	BULL VALUE INCORPORATED VCC SUB-FUND VS ERAAYA LIFESPACES LIMITED AND ORS	VIMAL KHURANA(P),	9810674070	VIMAL_KHURANA@Y AHOO.CO.UK	29-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/453/2026	06-07-2026	SHRI SUPREET BHAMRAH VS SHYAM VNL PVT LTD	NASIM UDDIN(P),	NOT AVAILABLE	NOT AVAILABLE	09-06-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/1050/2026	06-07-2026	CANARA BANK VS OM SAI GRILLS CRAFT AND ORS	SUNIL KUMAR JHA(P),	8588865262	SUNILJHAADV@GMA IL.COM	02-07-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/1046/2026	06-07-2026	CANARA BANK VS DIMPY BOUTIQUE AND ORS	SUNIL KUMAR JHA(P),	8588865262	SUNILJHAADV@GMA IL.COM	02-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/125/2026	07-07-2026	UNION OF INDIA AND ANR VS MALKIT SINGH AND BROTHERS	NIRAJ KUMAR(P),	9818107438	NOT AVAILABLE	25-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/124/2026	07-07-2026	UNION OF INDIA VS SHIVAH INFRA VENTURE LLP	VARUN RAJPAL(P),	9899893624	NOT AVAILABLE	12-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/458/2026	07-07-2026	SKYSHOP IMPEX PVT LTD VS MANAV RACHNA UNIVERSITY	RISHIKESH DEO(P),	NOT AVAILABLE	NOT AVAILABLE	09-06-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/1057/2026	07-07-2026	STATE BANK OF INDIA VS. MOHAN SINGH	RANI BHARDWAJ	9810802654	NOT AVAILABLE	09-06-2026

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			20	EXECUTION PETITION	Execution (Comm)/95/2026	07-07-2026	AD VENTURE VS AAR KAY UNIVERSAL PVT LTD AND ANR	PANKAJ TALWAR(P),	9811222080	ADVOCATETALWAR@ GMAIL.COM	13-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/464/2026	08-07-2026	CANARA BANK VS RAHUL CHOUDHARY	MOHAMMAD MAZHAR SIDDIQUI(P),	8588833730	ADVOCATEMAZHAR1 o@GMAIL.COM	29-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/127/2026	09-07-2026	CLEAN COAL ENTERPRISES PVT LTD VS CEMENT CORPORATION OF INDIA LIMITED	NITIN MANGLA(P),	9811322965	NOT AVAILABLE	25-05-2026
			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/53/2026 (MISC)	09-07-2026	GAYATRI INTERNATIONAL VS BSNL	MUKESH KUMAR	9810223914	LEGESLOCUSCONFED ERATE@GMAIL.COM	04-07-2026
			20	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/178/2026	09-07-2026	ADITYA BIRLA CAPITAL LTD VS ABC TRADING COMPANY AND ORS	AAKASH KUMAR(P),	8010190258	AAKASH.ROMI@GMA IL.COM	29-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/472/2026	09-07-2026	TRIVENI CARGO EXPRESS INDIA PVT LTD VS SATYABRATA SAHOO	RAJESH KUMAR(P),	9811968190	BRAJESHKR@GMAIL. COM	03-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/471/2026	09-07-2026	BANK OF BARODA VS GANPATI ADVERTISING AND MARKETING	PRATYUSH PARIMAL(P),	9703570353	PRATYUSH.KIS@GMA IL.COM	09-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/470/2026	09-07-2026	BANK OF BARODA VS PRADEEP KUMAR AND ANR	PRATYUSH PARIMAL(P),	9703570353	PRATYUSH.KIS@GMA IL.COM	12-06-2026
			20	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/179/2026	10-07-2026	L AND T FINANCE LTD VS HARISH BHARDWAJ AND ORS	NITIN DAHIYA(P),	9899777772	NOT AVAILABLE	02-07-2026
			20	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/180/2026	10-07-2026	L AND T FINANCE LTD VS JAGPREET SINGH AND ORS	NITIN DAHIYA(P),	9899777772	NOT AVAILABLE	02-07-2026

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			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/129/2026	11-07-2026	PRATAP CHAUDHARY VS SUNIL M NICHANI	DIVYAKANT LAHOTI(P),	9868541200	DIVYAKANT@LAHOTI ADVOCATES.COM	02-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/475/2026	11-07-2026	DEEPAK SAW VS RAJPAL VERMA	MOHD SARFARAJ(P),	9312157803	SARFRAJ.BTINTERNE T@GMAIL.COM	05-07-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/483/2026	13-07-2026	SHUBHAM GOLDIEE MASALE PVT LTD VS VASU AGRO TECH	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAI L.COM	06-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/130/2026	13-07-2026	PARNIKA COMMERCIAL ESTATES PRIVATE LIMITED VS ALUMINIUM UDYOG	INITISH VISHWAKARMA(P),	NOT AVAILABLE	NOT AVAILABLE	20-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/482/2026	13-07-2026	DEUTSCHE BANK AG VS MS AIEZE VERTEX PVT LTD	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	13-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/480/2026	13-07-2026	DEUTSCHE BANK AG VS VIRTUAL SUPPORT SERVICES PVT LTD	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	13-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/481/2026	13-07-2026	DEUTSCHE BANK AG VS MS ALMATIN ENERGY PVT LTD	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	13-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/488/2026	14-07-2026	LINK LOGISTICS MANAGEMENT PVT LTD VS KITCHNRAMA FOOD SERVICE EQUIPMENT PVT LTD	SHIVAM SHARMA(P),	9654545855	ADVOCATE.SHIVAMS HARMA@GMAIL.COM	08-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/133/2026	14-07-2026	MS NAGORY FOSTER PVT LTD VS DELHI METRO RAIL CORPORATION	ISHA TYAGI(P),	9811007270	MANISHATYAGI_LA W@YAHOO.COM	01-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/492/2026	15-07-2026	MS RAJASTHAN STEEL CORPORATIONS VS MS NEWAGE SCOFFOLDS PVT LTD	RAJKUMAR RAGHAV(P),	9650793001	NOT AVAILABLE	09-07-2026

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			20	APPLICATION U/S 151 CPC	Misc DJ/1091/2026	16-07-2026	MS DS PIPELINE PROJECTS LTD VS MS ABHISHEK INFRA	RIZWAN(P),	9999807251	ADV.RAK3112@GMAIL .COM	10-07-2026
			20	PETITION U/S OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/182/2026	17-07-2026	KOTAK MAHINDRA BANK VS SLN CNC TECH PRIVATE LIMITED	SONIA DUA(P),	NOT AVAILABLE	NOT AVAILABLE	29-06-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/1098/2026	17-07-2026	UNION OF INDIA VS MS SAKSHI ENGINEERING WORKS	DEEPAK JAIN(P),	8076013486	DEEPAK.LAWOFFICE @YAHOO.COM	13-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/134/2026	18-07-2026	ESIC VS UTTAR PRADESH RAJKYA NIRMAN NIGAM LTD.	VAIBHAV MANU	9873070955	NOT AVAILABLE	10-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/501/2026	18-07-2026	PUNJAB NATIONAL BANK VS TORA THE LVP GROUP AND ANR	SANCHEET SHARMA(P),	NOT AVAILABLE	NOT AVAILABLE	13-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/503/2026	20-07-2026	RAM SAGAR VS SMFG INDIA CREDIT CO LTD	KAPIL SINGH(P),	NOT AVAILABLE	NOT AVAILABLE	10-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/139/2026	21-07-2026	OMAXE LTD VS GARIMA BHARDWAJ AND ANR	MUKTI BODH(P),	9958944220	MUKTIBODH1@GMAI L.COM	13-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/141/2026	22-07-2026	DELHI TOURISM TRANSPORTATION DEVELOPMENT CORPORATION LTD VS ASHWANI GARG	RASHI ANAND(P),	9818228118	NOT AVAILABLE	03-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/142/2026	22-07-2026	UNION OF INDIA VS M/S KUSHAL ENTERPRISES	DHARMENDRA SINGH PAL(P),	NOT AVAILABLE	NOT AVAILABLE	17-07-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/1140/2026	23-07-2026	I ENERGY INNOVATIONS PVT LTD VS VEDANGSOFT PRIVATE LIMITED	SARTHAK GUPTA(P),	8860189345	SARTHAKGUPTA.ADV OCATE@GMAIL.COM	18-07-2026

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			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (MISC) (COMM)/59/2026	24-07-2026	SUCDEN INDIA PVT LTD THROUGH AUTHORIZED REPRESENTATIVE VS SAEL AGRICULTURE COMMODITIES LTD	MADHAV AGGARWAL(P),	NOT AVAILABLE	NOT AVAILABLE	20-07-2026
			20	EXECUTION PETITION	Execution (Comm)/97/2026	25-07-2026	RICHARD HARRISON MINISTRY OF WOMEN AND CHILD DEVELOPMENT	VS BASANT AGARWAL(P),	9312632614	BKGUPTAADVO@GMAIL.COM	16-07-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/1157/2026	27-07-2026	GAYATRI INTERNATIONAL BSNL	VS MUKESH KUMAR	9810223914	LEGESLOCUSCONFEDERATE@GMAIL.COM	20-07-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/518/2026	27-07-2026	HERO INVESTCORP PVT LTD AND ANR VS ASHOK KUMAR	VS AASTHA SHARMA(P),	9718209970	AASTHA89SHARMA@GMAIL.COM	17-07-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/517/2026	27-07-2026	SUPREME INDUSTRIES LIMITED VS SUDHA INDUSTRIES	VS AADISH JAIN(P),	NOT AVAILABLE	NOT AVAILABLE	21-07-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/520/2026	27-07-2026	DEUTSCHE BANK AG VS MR HARI SHANKAR GOYAL	VS SURUCHI SURI(P),	9810255518	NOT AVAILABLE	16-07-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/521/2026	27-07-2026	MR ISHAN AGRAWAL VS MS SMALL BUSINESS SOLUTIONS	VS AKSHAYA AGARWAL(P),	9999777687	AKSHAYA.ADVOCATES@GMAIL.COM	22-07-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/524/2026	28-07-2026	IRC RUBBER COMPANY VS RS ASSOCIATES	VS AMIQUE KHALID(P),	9540753908	NOT AVAILABLE	23-07-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/525/2026	28-07-2026	HAMDARD NATIONAL FOUNDATION (INDIA) AND ANR VS REVANT HIMATSINGKA AND ORS	VS SHIVENDRA PRATAP SINGH(P),	9953394364	SHIVENDRA@THEACMECO.COM	22-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/149/2026	28-07-2026	ANIL KUMAR VS DESIDERATA IMPACT VENTURES PVT LTD	VS AAKASH NAVAL(P),	9999424323	AAKASHNAVAL@NAVALANDASSOCIATES.COM	22-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/534/2026	29-07-2026	COGOPORT PVT LTD VS ONAS CARGO SERVICES PVT LTD	UDAY KUMAR(P),	9810868162	ADVUDAYKUMAR@G MAIL.COM	22-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/532/2026	29-07-2026	MUKESH KUMAR VS RAJIV PURI	DEEPAK GUPTA(P),	9910166323	OMANSH@HOTMAIL. COM	23-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/151/2026	29-07-2026	UNION OF INDIA VS OM VAJRAKAYA CONSTRUCTION CO	SANJAY KUMAR(P),	9312219064	SKUMARADV212@GM AIL.COM	24-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/533/2026	29-07-2026	MS DAT INFORMATICS PVT LTD VS THE CLLAIRMAN CEO RAILWAY BOARD	SURENDER SINGH(P),	9899445060	SURENDERSINGH.AD V@GMAIL.COM	23-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/152/2026	29-07-2026	BALBIR SINGH VS J S CHADHA AND ANR	DHARMENDRA SINGH PAL(P),	NOT AVAILABLE	NOT AVAILABLE	29-07-2026
			20	EXECUTION PETITION	Execution (Comm)/99/2026	30-07-2026	M/S WELLBORN FLOORING PVT LTD VS M/S STARKER AUTOMATION PVT LTD	YASHASVIKA SHARMA	9971313874	NOT AVAILABLE	30-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/540/2026	31-07-2026	NARESH KUMAR CHANEJA VS ZOOMCAR INDIA PRIVATE LIMITED	SHIVA BHATI(P),	NOT AVAILABLE	NOT AVAILABLE	24-07-2026
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Court Block-I	Commercial Civil Suit	CS (COMM)/347/2026	46204	Veerji Restaurant Private Limited Vs Mrs Revati Raman	Bindra Rana(P),	9818202368	litigation@ssrora.com	30.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/354/2026	46206	ASHISH SAWE Vs SANJEEV AGRAWAL	Kaushal Kumar Kapoor(P),	9910035893	chamberofjoy@outlook. com	01.07.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/96/2026	46204	STATE BANK OF INDIA Vs Navin Gaur	Navruti ojha(P),	8376043196	navrutityagi@gmail.co m	30.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1959/2026	46204	Cnh Industrial Capital India Pvt Ltd Vs DILKUSH RAMESH CHAND 113782	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@g mail.com	30.06.2026

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			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/346/2026	46204	VISHAL DAHIYA PROP OF KAM DHENU FAB Vs AM WEB PVT LTD THRU DIRECTORS	Himanshu Nagpal(P),	9818981831	himanshunagpal11@ya hoo.in	30.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/345/2026	46204	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs NEELKANTH ENTERPRISES	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.co m09.06.2026	30.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1958/2026	46204	Cnh Industrial Capital India Pvt Ltd Vs JARMANJIT SINGH 123765	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@g mail.com	30.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1953/2026	46204	Cnh Industrial Capital India Pvt Ltd Vs PREETPAL KAUR 107498	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@g mail.com	30.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1956/2026	46204	YES BANK LIMITED Vs AMIT CHHIKARA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates @gmail.com	30.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1957/2026	46204	YES BANK LIMITED Vs SATENDER SONI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates @gmail.com	30.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1952/2026	46204	YES BANK LIMITED Vs PRIYA TYAGI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates @gmail.com	30.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/351/2026	46204	Max Healthcare Institute Limited Vs Maxwell Super Multispeciality Hospital Private Limited	Kruttika Lakshmi(P),	9999947699	raunaq@ira.law	30.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/352/2026	46204	MANASH LIFESTYLE PRIVATE LIMITED Vs PURPLE INN	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.co m	30.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/358/2026	46209	EXCLUSIVE CAPITAL LIMITED Vs TANMAN SPORTS AND GENERAL ORDERS	APOORV AGARWAL(P),	8420524375	apoorv@asvlawoffices.c om	04.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/359/2026	46209	EXCLUSIVE CAPITAL LTD Vs SILVER AND C Z INTERNATIONAL	APOORV AGARWAL(P),	8420524375	apoorv@asvlawoffices.c om	04.07.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2004/2026	46207	Cnh Industrial Capital India Pvt Ltd Vs MUKESH KUMAR 89268	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@g mail.com	04.07.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2005/2026	46207	Cnh Industrial Capital India Pvt Ltd Vs GOLU MEENA 121847	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@g mail.com	04.07.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2003/2026	46207	PIRAMAL FINANCE LTD Vs Jeeshan Mustkeem	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates @gmail.com	04.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/367/2026	46211	Infinitude International Private Limited Vs IFFCO Tokio General Insurance Co Ltd	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmai l.com	07.07.2026

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			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/370/2026	46212	Ms OFB Tech Ltd Vs Universal MEP and Engineering Services Limited	Sameer Abhyankar(P),	9953328394	contact@innovatuslaw.i n	08.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/374/2026	46213	VRB Consumer Products Private Limited Vs Suraj Garg and Sons	Dhruv Grover(P),	26920500	j.abhay@AMSShardul.c om	09.07.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/103/2026	46216	STATE BANK OF INDIA Vs MUNCIPAL CORPORATION DELHI	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@g mail.com	11.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/381/2026	46216	CTL LOGISTICS INDIA PVT LTD Vs SUMAN KUMAR	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.in fo	11.07.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/105/2026	46217	CANARA BANK Vs AFTAB	RITU MISHRA(P),	9873706792	ritumishra.advocate@g mail.com	13.07.2026
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/77/2026	46218	AXIS BANK Ltd Vs MEGHA CHAUHAN	VIMAL KHURANA(P),	7980440025	shivamjha@firstassocia tes.in	14.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/387/2026	46218	SFAC Vs iMS SHRIKRUPA AGROTECH COLD STORAGE	Anmol Panwar(P),	9871717254	anmolpanwaroffice@g mail.com	14.07.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (COMM)/18/2026	46219	UNION OF INDIA Vs SURINDRA ELECTRICALS	VARUN JAIN(P),	9999299969	aakashlegal80@gmail.c om	15.07.2026
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/80/2026	46223	HDB FINANCIAL SERVICES LIMITED Vs Rohtang Divakar	DINESH JAIN(P),	8376049807	amaranth_rbc@yahoo.c om	18.07.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/114/2026	46224	STATE BANK OF INDIA Vs MUNCIPAL CORPORATION DELHI	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@g mail.com	20.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/411/2026	46225	DROOLS PET FOOD PVT LTD Vs VIKAS KUMAR KANSAL Prop VKK LOGISTICS	Divyam Agarwal(P),	47470761	office@alcelegal.in	21.07.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/115/2026	46225	VIJAY LAXMI INDUSTRIES Vs Instapower Ltd	Asim Kirmani(P),	9810489776	ayubadv71@gmail.com	21.07.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (COMM)/23/2026	46225	Mrs Sona Bhargava Puri Vs RAVINDER NATH KUKREJA	Aasheesh Gupta(P),	9560284901	kgconsorsllp@gmail.co m	21.07.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2362/2026	46231	PIRAMAL FINANCE LIMITED Vs AMITBHAI BHEDI	KUSH GUPTA(P),	9958726491	jangraadvocate@gmail. com	27.07.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2339/2026	46230	IDFC FIRST BANK LTD Vs GAURAV DEVENDER KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	25.07.2026

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			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/427/2026	46232	PRECISION ABRASIVES PVT LTD Vs Rajlaxmi Hardware	Pran Krishna Jana(P),	9811294972	advprankrishna@gmail.com	28.07.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/130/2026	46234	ATINDRA PRASAD ADHIKARI PROPRIETOR OF MS SKB INFRATECH Vs MS KRISHNAMURTHY AND	KULDEEP YADAV(P),	9891552961	adv.kuldeeptursenia@gmail.com	30.07.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM) 2024/2026	06.07.2026	AXIS BANK LTD VS INDRAJEET	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAIL.COM	04.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2026/2026	06.07.2026	AXIS BANK LTD VS SANJAY SO INDRAJ	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAIL.COM	04.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2027/2026	06.07.2026	AXIS BANK LTD VS PAWAN KUMAR	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAIL.COM	04.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2028/2026	06.07.2026	AXIS BANK LTD VS RAMBRESH SO SAITAN SINGH	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAIL.COM	04.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2029/2026	06.07.2026	AXIS BANK LTD VS SHIVRAJ GURJAR	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAIL.COM	04.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2030/2026	06.07.2026	AXIS BANK LTD VS KAMAL SINGH	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAIL.COM	04.06.2026
			6, New Court Block-I	Commercial	CS (COMM) 361/2026	06.07.2026	VEERJI RESTAURANT PVT LTD VS MANU RAI	S S RANA	9818202368	LITIGATION@SSRANA.COM	08.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2066/2026	07.07.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRATHI SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	09.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2067/2026	07.07.2026	IDFC FIRST BANK LTD VS UDAYVEER NETRAPAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2068/2026	07.07.2026	IDFC FIRST BANK LTD VS PUSHPENDRA SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2069/2026	07.07.2026	AXIS BANK LTD VS RAMESHWAR	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAIL.COM	04.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2070/2026	07.07.2026	AXIS BANK LTD VS KHEMARAJ SO KARAN SINGH	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAIL.COM	04.06.2026
			6, New Court Block-I	Commercial	CS (COMM) 364/2026	07.07.2026	KVG AGRO PVT LTD VS HEALTHY INDIA	NAVEEN KUMAR	9555481152	NAVEEN.RKCJ@GMAIL.COM	12.06.2026

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			6, New Court Block-I	Commercial	CS (COMM) 365/2026	07.07.2026	ASHOK KUMAR AGGARWAL VS 360 ONE WAM LTD & ORS	GAURIKA SOOD	9999006448	GAURIKA@MINTADV ISE.COM	02.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2112/2026	09.07.2026	IDFC FIRST BANK LTD VS RAJEEV MUNNALAL	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2113/2026	09.07.2026	IDFC FIRST BANK LTD VS RAMBAHADUR DAS	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2114/2026	09.07.2026	IDFC FIRST BANK LTD VS MOHD FIYAJ KHAN	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2115/2026	09.07.2026	IDFC FIRST BANK LTD VS BIPIN SATPAL	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2116/2026	09.07.2026	PIRAMAL FINANCE LTD VS DAISY JAIN	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	30.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2117/2026	09.07.2026	PIRAMAL FINANCE LTD VS PUTHENVEETIL ARJUNAN PILLAI	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	30.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2118/2026	09.07.2026	ORIX CORPORATION INDIA LTD VS ARVIND KUMAR	RAJESH JANGRA	9958726491	JANGRAADVOCATE@ GMAIL.COM	16.06.2026
			6, New Court Block-I	Commercial	EX (COMM) 101/2026	09.07.2026	IFFCO MC CROP SCIENCE VS AGR JUNCTION ONE STOP SHOP	SHUBHAL SAIGAL	9407223688	SHUBHAMS AIGAL@P INNACLELAW.IN	03.07.2026
			6, New Court Block-I	Commercial	EX (COMM) 102/2026	09.07.2026	CYBER MEDIA RESEARCH VS EXEMPLER ACADEMY OF BEAUTY PVT LTD	LALIT KUMAR MAHESHWARI	9911665862	MMLEGAL55@GMAIL .COM	08.06.2026
			6, New Court Block-I	Commercial	CS (COMM) 372/2026	09.07.2026	M/S STALLION VS M/S NEERA FORGINGS & ORS	ROHAN BHAMBRI	9958813761	ADV.ROHAN96@GMA IL.COM	18.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2126/2026	10.07.2026	IDFC FIRST BANK LTD VS PARVEEN BHATI	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	01.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2127/2026	10.07.2026	IDFC FIRST BANK LTD VS SUKHPAL NANKU	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	01.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2128/2026	10.07.2026	IDFC FIRST BANK LTD VS ANKIT MAHESHWARI	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	01.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2129/2026	10.07.2026	AXIS BANK VS SARDAR GURJAR	SHOBHA GUPTA	9711903733	SRSHOBHAGUPTA@G MAIL.COM	04.06.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2130/2026	10.07.2026	IDFC FIRST BANK LTD VS VIBHISHAN KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	01.07.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2131/2026	10.07.2026	IDFC FIRST BANK LTD VS SANTOSH AHIRWAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	01.07.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2132/2026	10.07.2026	IDFC FIRST BANK LTD VS SINTU KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	01.07.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2133/2026	10.07.2026	IDFC FIRST BANK LTD VS SHIVANI UJJENIYA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2134/2026	10.07.2026	IDFC FIRST BANK LTD VS MAHESH BRIJLAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	01.07.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2135/2026	10.07.2026	IDFC FIRST BANK LTD VS SHAIK SHAIKSHAVALI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2136/2026	10.07.2026	IDFC FIRST BANK LTD VS SUNIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	
			6, New Court Block-I	Commercial	CS (COMM) 379/2026	11.07.2026	MANAS LIFESTYLE PVT LTD VS JWALIA LIFECARE LLP & ORS	NAGESHWAR KUMHAR	9818823289	INFO@DEYANDKUM HAR.COM	06.07.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2141/2026	11.07.2026	IDFC FIRST BANK LTD VS NASEEM AHAMAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2142/2026	11.07.2026	IDFC FIRST BANK LTD VS NAHID KHAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2143/2026	11.07.2026	IDFC FIRST BANK LTD VS SUSHIL TOKAS	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2144/2026	11.07.2026	IDFC FIRST BANK LTD VS SANGEETA KHANNA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2145/2026	11.07.2026	IDFC FIRST BANK LTD VS RADHESHYAM NAATHI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2146/2026	11.07.2026	IDFC FIRST BANK LTD VS WASIM FAROOQI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2147/2026	11.07.2026	IDFC FIRST BANK LTD VS RAVINDRA KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026	

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2148/2026	11.07.2026	IDFC FIRST BANK LTD VS RAM SWAROOP BAIRWA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2149/2026	11.07.2026	IDFC FIRST BANK LTD VS RANJIT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	CS (COMM) 385/2026	14.07.2026	ALLIED INFORMATION TECHNOLOGY VS BABITA BANSAL	SANJAY SHARMA	9717593493	dr.sanjaysharma@gmai l.com	08.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2181/2026	14.07.2026	IDFC FIRST BANK LTD VS KULDEEP KAUR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2182/2026	14.07.2026	IDFC FIRST BANK LTD VS KANHAIYA LAL YADAV	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2183/2026	14.07.2026	PIRAMAL FINANCE LTD VS NIKITA SONARE	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	03.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2184/2026	14.07.2026	PIRAMAL FINANCE LTD VS AJAY SHRIVASTAVA	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	03.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2185/2026	14.07.2026	PIRAMAL FINANCE LTD VS SHUBHAM ASHOK SANSANDE	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	03.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2186/2026	14.07.2026	PIRAMAL FINANCE LTD VS SHARIQ PARVEZ	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	03.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2187/2026	14.07.2026	PIRAMAL FINANCE LTD VS GAURESHKUMAR BABUBHAI PRAJAPATI	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	03.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2188/2026	14.07.2026	PIRAMAL FINANCE LTD VS HEDAR ALI	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES@GMAIL.CO M	03.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2191/2026	15.07.2026	IDFC FIRST VANK LTD VS RIJVAN ISATYAK	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2192/2026	15.07.2026	IDFC FIRST BANK LTD VS ANMOL NIJHAWAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	26.06.2026
			6, New Court Block-I	Commercial	CS (COMM) 390/2026	15.07.2026	SMT USHA JAYNA VS FITJEE LIMITED	SANGHI AND COMPANY	1142175413	DELHI@SANGHI.CO	26.06.2026
			6, New Court Block-I	Commercial	CS (COMM)/393/2026	15.07.2026	SYSTEMAIR INDIA PVT LTD Vs SHAPOORJI PALLONJI AND COMPANY PVT LTD AND ANR	Dharamdev Singh	9711747642	sunillegal2103@gmail.c om	26.06.2026

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			6, New Court Block-I	Commercial	MISC DJ 439/2026	16.07.2026	RAJESH KUMAR VS AXIS BANK	SAMPIRDA RANI	9811271442	SAMPIRA44@GMAIL. COM	21.12.2023	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2194/2026	16.07.2026	IDFC FIRST BANK LTD VS JAHIR KADIR	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	15.12.2023	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2195/2026	16.07.2026	IDFC FIRST BANK LTD VS MOHD ALAM	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	15.12.2023	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2196/2026	16.07.2026	IDFC FIRST BANK LTD VS AJAY KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	14.12.2023	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2197/2026	16.07.2026	IDFC FIRST BANK LTD VS VINITA DEVI	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	12.12.2023	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2198/2026	16.07.2026	KOTAK MAHINDRA BANK LTD VS GAYATRI TRADING COMPANY	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.12.2023	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2199/2026	16.07.2026	KOTAK MAHINDRA BANK LTD VS BALWAN SINGH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.12.2023	
			6, New Court Block-I	Commercial	CS (COMM) 395/2026	16.07.2026	SMALL FARMERS AGRIBUSINESS VS M/S CHAHAR COLD STORAGE	DR PURAN CHAND	7042286270	ADVDRPC1948@GMAI L.COM	04.07.2026	
			6, New Court Block-I	Commercial	EX (COMM) 110/2026	17.07.2026	CANARA BANK VS M/S CLOTHING PALLETTE	RITU MISHRA	9873706792	ADVOCATERITU22@G MAIL.COM	10.07.2026	
			6, New Court Block-I	Commercial	EX (COMM) 111/2026	17.07.2026	CANARA BANK VS M/S ASHA BISWAS	RITU MISHRA	9873706792	ADVOCATERITU22@G MAIL.COM	10.07.2026	
			6, New Court Block-I	Commercial	EX (COMM) 112/2026	17.07.2026	CANARA BANK VS PRIYANKA RANA	RITU MISHRA	9873706792	ADVOCATERITU22@G MAIL.COM	10.07.2026	
			6, New Court Block-I	Commercial	EX (COMM) 113/2026	17.07.2026	CANARA BANK VS M/S KRISHNA SHOE COLLECTION	RITU MISHRA	9873706792	ADVOCATERITU22@G MAIL.COM	10.07.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2200/2026	17.07.2026	CHANDANDEEP SINGH VS DR ER RAJAINDEER JAINA	MEGHNA KAR	9810212052	MEGHNAKAR@GMAI L.COM	01.12.2023	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2201/2026	17.07.2026	HDFC BANK LTD VS SUNIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	28.11.2023	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2202/2026	17.07.2026	HDFC BANK LTD VS RAJ KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	28.11.2023	

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2203/2026	17.07.2026	HDFC BANK LTD VS RICHAS VARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	28.11.2023	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2204/2026	17.07.2026	CNH INDUSTRIAL CAPITAL INDIA VS AMARDEEP SINGH	RAJESH JANGRA	9958726491	JANGRAADOCATE@G MAIL.COM	12.02.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2205/2026	17.07.2026	IDFC FIRST BANK LTD VS DEEPAK KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	10.04.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2206/2026	17.07.2026	IDFC FIRST BANK LTD VS DHARMVEER KISHANLAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	18.04.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2207/2026	17.07.2026	IDFC FIRST BANK LTD VS DHARMVEER KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	22.05.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2208/2026	17.07.2026	IDFC FIRST BANK LTD VS GAURAV MEHTA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	31.05.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2209/2026	17.07.2026	IDFC FIRST BANK LTD VS BALJ NATH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	08.07.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2210/2026	17.07.2026	IDFC FIRST BANK LTD VS MD MUDASSIR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	30.07.2024	
			6, New Court Block-I	Commercial	OMP (COMM) 20/2026	17.07.2026	SELF X INNOVATIONS INC. VS LIZA CLOTHING & APPARELS PVT LTD	VISHISHT SINGH	7985456927	VISHISHT.SINGH@VL LP.CO.IN	17.02.2024	
			6, New Court Block-I	Commercial	MISC DJ 445/2026	18.07.2026	GOOD LUCK RESORTS VS ORAVEL STAYS PVT LTD	AKSHAY DHAWAN	9968305242	ADV.DHAWAN18@GM AIL.COM	13.08.2024	
			6, New Court Block-I	Commercial	MISC DJ 446/2026	18.07.2026	GOOD LUCK RESORTS VS ORAVEL STAYS PVT LTD	AKSHAY DHAWAN	9968305242	ADV.DHAWAN18@GM AIL.COM	27.05.2024	
			6, New Court Block-I	Commercial	MISC DJ 447/2026	18.07.2026	IDBI VS NASEEM AHMAD	CHANDER PRABHA	9818808559	NOT PROVIDED	17.02.2024	
			6, New Court Block-I	Commercial	MISC DJ 448/2026	18.07.2026	HITESH VERMA VS M/S NAYATI HEALTHCARE & RESEARCH NCR	SAMAN YADAV	9899377311	NOT PROVIDED	17.02.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2211/2026	18.07.2026	AXIS BANK VS VIJAYA SACHAN	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@G MAIL.COM	23.12.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2212/2026	18.07.2026	AXIS BANK VS VARIS KHAN	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@G MAIL.COM	24.12.2025	

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2213/2026	18.07.2026	AXIS BANK VS MUSKAN KHAN	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@G MAIL.COM	24.12.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2214/2026	18.07.2026	AXIS BANK LTD VS OM PRAKASH	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	26.12.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2215/2026	18.07.2026	AXIS BANK VS BALBIR SINGH	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@G MAIL.COM	31.12.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2216/2026	18.07.2026	AXIS BANK VS SIDHARTH SINGH	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@G MAIL.COM	31.12.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2217/2026	18.07.2026	AXIS BANK LTD VS MD ADIL	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAI L.COM	31.12.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2218/2026	18.07.2026	AXIS BANK LTD VS JASHANDEEP SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@RE DIFFMAIL.COM	18.12.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2219/2026	18.07.2026	AXIS BANK LTD VS DAYA KISHAN	AMIT KUMAR	8860939556	AMITKUMAR.294@RE DIFFMAIL.COM	18.12.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2220/2026	18.07.2026	AXIS BANK LTD VS SUSHEEL KUMAR	LASHISH GUPTA	9811517810	ANUJ@AGCPARTNER S.CO.IN	18.12.2025	
			6, New Court Block-I	Commercial	CS (COMM) 402/2026	18.07.2026	TIVOLI GARDENS & ANR VS TIVOLI COOPERATIVE HOUSING	SHRAVAN KUMAR BANSAL	1204939659	UNITEDMARK@UNIT EDANDUNITED.COM	22.06.2026	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2222/2026	20.07.2026	AXIS BANK VS HARSH PREET SINGH	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@G MAIL.COM	13.12.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2223/2026	20.07.2026	AXIS BANK LTD VS SUNIL KUMAR	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	29.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2224/2026	20.07.2026	AXIS BAN LTD VS SUNNY KAMBOJ	AMIT KUMAR	8860939556	AMITKUMAR.294@RE DIFFMAIL.COM	28.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2225/2026	20.07.2026	AXIS BANK LTD VS ROHIT KUMAR SINGH	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	28.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2226/2026	20.07.2026	AXIS BANK LTD VS AVTAAR SINGH	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	28.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2227/2026	20.07.2026	AXIS BANK LTD VS TANVEER	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	28.11.2025	

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2228/2026	20.07.2026	AXIS BANK LTD VS SURENDER SINGH	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	28.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2229/2026	20.07.2026	AXIS BANK LTD VS GAURAV KUMAR MISHRA	AMIT KUMAR	8860939556	AMITKUMAR.294@RE DIFFMAIL.COM	27.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2230/2026	20.07.2026	AXIS BANK LTD VS ALAMJEET SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@RE DIFFMAIL.COM	27.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2231/2026	20.07.2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS GOVINDBHAI LALAJI PRAJAPATI	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	24.08.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2232/2026	20.07.2026	IDFC FIRST BANK LTD VS RAHAMTULLA MD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSL GAL.COM	21.09.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2233/2026	20.07.2026	IDFC FIRST BANK LTD VS VIJAY PRAKASH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSL GAL.COM	08.08.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2234/2026	20.07.2026	IDFC FIRST BANK LTD VS NEERAJ KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSL GAL.COM	08.08.2024	
			6, New Court Block-I	Commercial	MISC DJ 452/2026	20.07.2026	SANJAY GOYAL VS ASHOK KUMAR	MITALI KUMMAT	8527334575	ABHAY@GNSLEGAL.I N	14.10.2025	
			6, New Court Block-I	Commercial	MISC DJ 453/2026	20.07.2026	INTEC CAPITAL LTD VS H G RETAIL PVT LTD	POOJA CHAUDHARY	9871169411	LEGAL.POOJACHAUD HARY@GMAIL.COM	11.11.2024	
			6, New Court Block-I	Commercial	CS (COMM) 409/2026	20.07.2026	ARTSANA INDIA PVT LTD VS PINKI, PROPRIETOR OF CARTIY VENTURES	SHANTANU SINGH	9582164171	SHANTANU@DKSASS OCIATES.IN	17.07.2026	
			6, New Court Block-I	Commercial	MISC DJ 465/2026	21.07.2026	SANGEETA ARORA VS ADVENTURE ISLAND LTD	ABHINAV AGNIHOTRI	9200744888	ABHINAVAGNIHOTRI 5@GMAIL.COM	16.05.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2236/2026	21.07.2026	IDFC FIRST BANK LTD VS MD IBRAHIM	SANJEEV PATHAK	9717028845	LITIGATION@SRCSL GAL.COM	23.10.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2237/2026	21.07.2026	IDFC FIRST BANK LTD VS RAKESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSL GAL.COM	23.10.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2238/2026	21.07.2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS PRETYUSH PANDEY	RAHUL BHARDWAJ	NOT AVAILABLE	NOT AVAILABLE	24.10.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2239/2026	21.07.2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS SONU UJJWAL	RAHUL BHARDWAJ	NOT AVAILABLE	NOT AVAILABLE	24.10.2024	

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2240/2026	21.07.2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS MURTI DEVI SAHAI	RAHUL BHARDWAJ	NOT AVAILABLE	NOT AVAILABLE	24.10.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2241/2026	21.07.2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS AMARJIT SINGH GILL	RAHUL BHARDWAJ	NOT AVAILABLE	NOT AVAILABLE	24.10.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2242/2026	21.07.2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS NAGINA MAURYA	RAHUL BHARDWAJ	NOT AVAILABLE	NOT AVAILABLE	24.10.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2243/2026	21.07.2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS DALJIT KAUR	RAHUL BHARDWAJ	NOT AVAILABLE	NOT AVAILABLE	04.11.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2244/2026	21.07.2026	IDFC FIRST BANK LTD VS SAMI ULLAH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	13.11.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2245/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	26.12.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2246/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	26.12.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2247/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	26.12.2024	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2248/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	10.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2249/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	10.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2250/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	13.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2251/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS ASHWIN SINGH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	13.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2252/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS ASHOK KUMAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	13.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2253/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS SHASHI KUMAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	13.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2254/2026	21.07.2026	KOTAK MAHINDRA BANK LTD VS PARVAT STONE CRUSHER	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	15.01.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	CS (COMM) 415/2026	22.07.2026	M/S TIRTH AGRO TECHNOLOGY PRIVATE LTD VS ARSHAD AGRICULTURAL WORKS	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWOR LD.CO.IN	18.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2267/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2268/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2269/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2270/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS KRISHAN KUMAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2271/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2272/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2273/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	18.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2274/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	18.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2275/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	18.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2276/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2277/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2278/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2279/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS AAYAN CRAIN SERVICE	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2280/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS AAYAN CRAIN SERVICE	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	20.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2281/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2282/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2283/2026	22.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	23.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2286/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS AAYAN CRAIN SERVICE	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2287/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS SUNIL KUMAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2288/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2289/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2290/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS AAYAN CRAIN SERVICE	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2291/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS THANWAR SINGH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2292/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS SANDEEP KUMAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	23.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2293/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	24.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2294/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	24.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2295/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	24.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2296/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS SANDEEP KUMAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	27.01.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2297/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS PARVAT STONE CRUSHER	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	27.01.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2298/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	27.01.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2299/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	27.01.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2300/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VIKRAM	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	30.01.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2301/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	03.02.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2302/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS AAYAN CRAIN SERVICE	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	04.02.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2303/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS SANDEEP KUMAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	10.02.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2304/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	10.02.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2305/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS VIKRAM SINGH RANA	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.02.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2306/2026	23.07.2026	KOTAK MAHINDRA BANK LTD VS RAM BABOO	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.02.2025
			6, New Block-I	Court	Commercial	CS (COMM) 416/2026	23.07.2026	MEGAMAX AVIATION PVT LTD VS HIMALAYAN HELI SERVICES PVT LTD	RAHUL CHAUHAN	9971891788	INFOR@AUALEGALC OM	20.07.2026
			6, New Block-I	Court	Commercial	MISC Crl 213/2026	24.07.2026	MAHESH KUMAR VS SANTOSH SINGH	LAWIN	9891655677	NIKHILESHK9@GMAI LCOM	27.10.2025
			6, New Block-I	Court	Commercial	CS (COMM) 418/2026	24.07.2026	UNION BANK OF INDIA VS M/S LIGHTNING CABLE	SARUN KUMAR SHUKLA	9312400295	CONNECT@SNSLEGA LIN	10.03.2025
			6, New Block-I	Court	Commercial	CS (COMM) 419/2026	24.07.2026	SMALL FARMERS AGRI BUSINESS VS CHARAIWETI AGRO FARMS	JATIN JULKA	9899818888	JATINJULKA07@OUT LOOK.COM	14.07.2025
			6, New Block-I	Court	Commercial	MISC DJ 502/2026	24.07.2026	LEASEPLAIN EMIRATES VS TEJ LOHIA	CHANDRA SHEKHAR YADAV	9810209981	LEGAL.SHEBANG@G MAILCOM	21.11.2025
			6, New Block-I	Court	Commercial	MISC DJ 503/2026	24.07.2026	KOTAK MAHINDRA BANK VS JAGHINA CONSTRUCTION LLP	PREET KOMAL SINGH	9999963978	NOT AVAILABLE	01.12.2025

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			6, New Court Block-I	Commercial	MISC DJ 504/2026	24.07.2026	DR VIVEK PHANSWAL VS NAYATI HEALTHCARE	RISHABH DHEER	8280079686	NOT AVAILABLE	24.12.2025
			6, New Court Block-I	Commercial	MISC DJ 505/2026	24.07.2026	AJAY SIKRI VS BUDHAN SINGH TANWAR	MUKESH KUMAR	9810346487	MUKESHKJAJ@GMAIL.COM	09.03.2026
			6, New Court Block-I	Commercial	EX (COMM) 117/2026	24.07.2026	IFFCO MC CROP SCIENCE PVT LTD VS AGRI JUNCTION ONE STOP SHOP	Shubham Saigal(P),	9407223688	SHUBHAMSAGAL@PINNACLELAW.IN	04.06.2026
			6, New Court Block-I	Commercial	EX (COMM) 118/2026	24.07.2026	M/S INDUSIND BANK LTD VS RANDHIR KUMAR SINGH	PANKAJ KUMAR SINGH	9717850496	PANKAJSIN2007@GMAIL.COM	28.11.2023
			6, New Court Block-I	Commercial	EX (COMM) 119/2026	24.07.2026	CANARA BANK VS M/S LAXMI AUTOMOBILE	ANSHUMAN SRIVASTAVA	99990042642	SRI.ANSHU83@GMAIL.COM	28.05.2024
			6, New Court Block-I	Commercial	EX (COMM) 120/2026	24.07.2026	SATBIR TANWAR VS MCD	VIKASH SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	17.07.2026
			6, New Court Block-I	Commercial	EX (COMM) 121/2026	24.07.2026	GAUTAM TANWAR VS MCD	VIKASH SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	17.07.2026
			6, New Court Block-I	Commercial	EX (COMM) 122/2026	24.07.2026	RINKI TANWAR VS MCD	VIKASH SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	17.07.2026
			6, New Court Block-I	Commercial	EX (COMM) 123/2026	24.07.2026	RINKI TANWAR VS MCD	VIKASH SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	17.07.2026
			6, New Court Block-I	Commercial	M. EX 25/2026	24.07.2026	INTEC INFONET PVT LTD VS ANUPAMA VARMA	RAHUL MALHOTRA	9899218215	RAHULSSMALHOTRA@GMAIL.COM	17.02.2024
			6, New Court Block-I	Commercial	CS (COMM) 421/2026	25.07.2026	JAZZ PROPERTY VS HARGOVIND JOSHI & ORS	NENEETA VERMA	9999810158	RENEETAVERMA@7GMAIL.COM	05.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2321/2026	25.07.2026	AXIS BANK LTD VS SONU VERMA	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAIL.COM	10.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2322/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@GMAIL.COM	07.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2323/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS SHARDA	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@GMAIL.COM	07.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2324/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN PVT LTD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@GMAIL.COM	07.02.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2325/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS PARVAT STONE CRUSHER	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	07.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2326/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS VIKRAM	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	07.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2327/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS SUNIL KUMAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	07.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2328/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS PARVAT STONE CRUSHER	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	07.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2329/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	14.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2330/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	14.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2331/2026	25.07.2026	IDFC FIRST BANK LTD VS ALAM HUSSAIN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	14.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2332/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS RAJESH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	05.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2333/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS MANKIT	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	05.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2334/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS RAJESH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	07.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2335/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS PARDEEP SINGH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	07.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2336/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS BADLU	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	10.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2337/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	07.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2338/2026	25.07.2026	KOTAK MAHINDRA BANK LTD VS VENTURE SUPPLY CHAIN	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2341/2026	27.07.2026	KOTAK MAHINDRA BANK LTD VS VIPUL	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.03.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2342/2026	27.07.2026	KOTAK MAHINDRA BANK LTD VS AJIT	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.03.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2343/2026	27.07.2026	KOTAK MAHINDRA BANK LTD VS RAJESH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.03.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2344/2026	27.07.2026	KOTAK MAHINDRA BANK LTD VS AMIR KHAN	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.03.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2345/2026	27.07.2026	KOTAK MAHINDRA BANK LTD VS RAJESH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.03.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2346/2026	27.07.2026	KOTAK MAHINDRA BANK LTD VS VIPUL	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	11.03.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2347/2026	27.07.2026	AXIS BANK LTD VS PAPPU SINGH GURJAR	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	21.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2348/2026	27.07.2026	AXIS BANK LTD VS MAMTA KANWAR	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	21.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2349/2026	27.07.2026	AXIS BANK LTD VS HEMANT KUMAR	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	21.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2350/2026	27.07.2026	M/S PIRAMAL FINANCE LTD VS MO HASAN KHAN	RAJESH JANGRA	9958726491	JANGRAADVOCTAE@ GMAIL.COM	06.11.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2351/2026	27.07.2026	IDFC FIRST BANK LTD VS FARAHA GONI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	30.10.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2352/2026	27.07.2026	IDFC FIRST BANK LTD VS MOHD SHAKIR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	30.10.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2353/2026	27.07.2026	AXIS BANK LTD VS BIKASH KUMAR GOSWAMI	AMIT KUMAR	8860939556	AMITKUMAR.294@RE DIFFMAIL.COM	13.10.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2354/2026	27.07.2026	AXIS BANK LTD VS BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	AMIT KUMAR	8860939556	AMITKUMAR.294@RE DIFFMAIL.COM	09.10.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2355/2026	27.07.2026	AXIS BANK LTD VS BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	AMIT KUMAR	8860939556	AMITKUMAR.294@RE DIFFMAIL.COM	09.10.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2356/2026	27.07.2026	AXIS BANK LTD VS RAJIK KHAN	AMIT KUMAR	8860939556	AMITKUMAR.294@RE DIFFMAIL.COM	06.10.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2357/2026	27.07.2026	AXIS BANK LTD VS SHRI SHYAM CONSTRUCTION	AVINASH KUMAR	1145596482	AVINASH.ADV@GMAIL.COM	26.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2358/2026	27.07.2026	PIRAMAL FINANCE LTD VS ABHAYRAJ SUARNAKAR	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	21.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2359/2026	27.07.2026	PIRAMAL FINANCE LTD VS PRADEEP KUMAR YADAV	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	21.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2360/2026	27.07.2026	AXIS BANK LTD VS MUKESH KUMAR	SHOBHA GUPTA	98911192158	SRHOBHAGUPTA@GMAIL.COM	23.09.2025
			6, New Court Block-I	Commercial	CS (COMM) 426/2026	27.07.2026	RAHIMUDDIN KHAN VS ANJNA MATHEW	AMIT KUMAR	9971210185	AMIT1976.ADV@GMAIL.COM	21.07.2026
			6, New Court Block-I	Commercial	EX (COMM) 126/2026	27.07.2026	M/S FROGG SPORTS INFRA PVT LTD VS SHRI USB SHIKSHA SAMTI & ORS	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	25.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2363/2026	29.07.2026	IDFC FIRST BANK LTD VS SHAKTI BHUSHAN SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSELEGAL.COM	20.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2364/2026	29.07.2026	IDFC FIRST BANK LTD VS GURJEET SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSELEGAL.COM	20.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2365/2026	29.07.2026	IDFC FIRST BANK LTD VS HARJEET SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSELEGAL.COM	20.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2366/2026	29.07.2026	PIRAMAL FINANCE LTD VS PRITAM	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	23.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2367/2026	29.07.2026	PIRAMAL FINANCE LTD VS AJAY VASHISHT	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	23.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2368/2026	29.07.2026	YES BANK LTD VS SANJAY MISTRY	SANJEEV PATHAK	9717028845	LITIGATION@SRCSELEGAL.COM	08.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2369/2026	29.07.2026	IDFC FIRST BANK LTD VS SANDEEP MANGAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCSELEGAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2370/2026	29.07.2026	IDFC FIRST BANK LTD VS ONKAR SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSELEGAL.COM	26.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2371/2026	29.07.2026	IDFC FIRST BANK LTD VS AYUSH CHITRANSH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSELEGAL.COM	20.07.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2372/2026	29.07.2026	ORIX CORPORATION INDIA LTD VS GURVIR SINGH NAGI	RAJESH JANGRA	9958726491	JANGRAADVOCATE@ GMAIL.COM	24.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2373/2026	29.07.2026	IDFC FIRST BANK LTD VS NAIM KHAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSE GAL.COM	20.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 430/2026	29.07.2026	DEVKI DEVI FOUNDATION VS JOHN DUTT	SANJEEV SARASWAT	9810117154	NOT PROVIDED	23.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 433/2026	30.07.2026	SHAILJA KAPOOR VS BLUE JADEITTE CONSRUCTION	PARAMJEET BHATI ADV	9871127124	OBEROISRLEGAL@G MAIL.COM	25.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2382/2026	30.07.2026	IDFC FIRST BANK LTD VS PUSHPENDRA CHAUDHARY	SANJEEV PATHAK	9717028845	LIGITATION@SRCSE GAL.COM	27.07.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2383/2026	30.07.2026	AXIS BANK LTD VS VIKRANT GORAYA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSE GAL.COM	16.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2384/2026	30.07.2026	AXIS BANK LTD VS SABIR ALI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSE GAL.COM	16.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2385/2026	30.07.2026	AXIS BANK LTD VS AMIT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSE GAL.COM	16.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2386/2026	30.07.2026	AXIS BANK LTD VS MANOJ SINGH	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@G MAIL.COM	17.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2387/2026	30.07.2026	AXIS BANK LTD VS RAJESH VAISHNAV	AMIT KUMAR	8860939556	AMITKUMAR.294@RD IFFMAIL.COM	22.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2388/2026	30.07.2026	AXIS BANK LTD VS SYED M AHMAD	AMIT KUMAR	8860939556	AMITKUMAR.294@RD IFFMAIL.COM	22.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2389/2026	30.07.2026	AXIS BANK LTD VS JAGAN NATH	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@G MAIL.COM	23.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2390/2026	30.07.2026	AXIS BANK LTD VS GAURAV DUBEY	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@G MAIL.COM	25.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2391/2026	30.07.2026	M/S PIRAMAL FINACE LTD VS PIYUSH VITTHALBHAI SINOJIYA	RAJESH JANGRA	9958726491	JANGRAADVOCATE@ GMAIL.COM	25.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2392/2026	30.07.2026	AXIS BANK LTD VS AMANDEEP SINGH	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAI L.COM	25.09.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2393/2026	30.07.2026	KOTAK MAHINDRA BANK LTD VS SUNITA SANJAY JAISWAL	ARUN KUMAR SHARMA	9990151720	GLORIOUSLAWASSOC IATES@GMAIL.COM	25.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2394/2026	30.07.2026	KOTAK MAHINDRA BANK LTD VS SAJJAD SAJID SHIAKH	ARUN KUMAR SHARMA	9990151720	GLORIOUSLAWASSOC IATES@GMAIL.COM	25.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2395/2026	30.07.2026	AXIS BANK LTD VS WORLD'S WINDOW INFRASTRUCTURE	AMIT KUMAR	8860939556	AMITKUMAR.294@RD IFFMAIL.COM	26.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2396/2026	30.07.2026	AXIS BANK LTD VS AMIT KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@RD IFFMAIL.COM	26.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2397/2026	30.07.2026	AXIS BANK LTD VS VED PRAKASH	AMIT KUMAR	8860939556	AMITKUMAR.294@RD IFFMAIL.COM	26.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2398/2026	30.07.2026	AXIS BANK LTD VS ABHILASH KRISHNA	AMIT KUMAR	8860939556	AMITKUMAR.294@RD IFFMAIL.COM	26.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2399/2026	30.07.2026	AXIS BANK LTD VS SULTANA PARVEEN	AMIT KUMAR	8860939556	AMITKUMAR.294@RD IFFMAIL.COM	26.09.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2400/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS SHYAM VEER SINGH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2401/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS KAMIL	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2402/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS VIVAK SINGH RANA	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2403/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS BHAVNEET KAUR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2404/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS YOUSUF HUSEAIN	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2405/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS AJAY SINGH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2406/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS AJIT	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	19.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2407/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS BIKRAM SARKAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	19.03.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)2408/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS VIVAK SINGH RANA	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	19.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2409/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS KAMIL	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2410/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS NAEEM AHMAD	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2411/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS PAWAN KUMAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2412/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS TEJ SINGH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2413/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS A2Z LOGISTIC SOLUTION	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2414/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS A2Z LOGISTIC SOLUTION	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2415/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS A2Z LOGISTIC SOLUTION	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2423/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS A2Z LOGISTIC SOLUTION	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2424/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS A2Z LOGISTIC SOLUTION	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2425/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS A2Z LOGISTIC SOLUTION	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2426/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS TEJ SINGH	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2427/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS A2Z LOGISTIC SOLUTION	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2428/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS FAIZAN	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	27.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2429/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS A2Z LOGISTIC SOLUTION	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	27.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)2430/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS RAM AVATAR	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	27.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)2431/2026	31.07.2026	KOTAK MAHINDRA BANK LTD VS A2Z LOGISTIC SOLUTION	PARV MAHAJAN	NOT AVAILABLE	PARV.MAHAJAN007@ GMAIL.COM	27.03.2025
			6, New Court Block-I	Commercial	EX (COMM) 131/2026	31.07.2026	STATE BANK OF INDIA VS MUNCIPAL CORPORATION DELHI	RANI BHARDWAJ	9643680913	RBHARDWAJASSOCIA TE@GMAIL.COM	22.07.2026
25	SH. YADAV, SANDHEEP	SOUTH	17, New Court Block-I	Commercial	OMP (COMM.)/1962/2026	(I)01-07-2026	AU SMALL FINANCE BANK LIMITED Vs TRUHOME FINANCE LIMITED	Puneet Chahar	9717070005	contact@puneetlawcha mbers.com	46191
			17, New Court Block-I	Commercial	OMP (COMM.)/17/2026	02-07-2026	Bharat Sanchar Nigam Limited Vs Gayatri International	SANGITA RAI	9015288878	Adv_sangitarai@yahoo. in	46185
			17, New Court Block-I	Commercial	CS (COMM)/353/2026	02-07-2026	ASHOK SONS-HUF Trading as M/s Verma Industries Vs HIMACHAL PRADESH PUBLIC WORKS DEPARTMENT HPPWD ORS	Jagruti Jain	8527506427	lawfirm@unsolvedlegal. com	46183
			17, New Court Block-I	Commercial	Misc DJ/411/2026	02-07-2026	VEER JI RESTAURANT PVT LTD Vs WAH VEER G WAH	Arpit Sharma	999902782	advjs13 @gmailgmail.com	46196
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1971/2026	03-07-2026	IDFC FIRST BANK LTD Vs GAINDA NEK	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46188
			17, New Court Block-I	Commercial	CS (COMM)/357/2026	04-07-2026	CANARA BANK Vs LAVI SHARMA	Nilendu Vatsyayan	9999050853	nilenduvatsyayan@gma il.com	46182
			17, New Court Block-I	Commercial	Execution (Comm.)/97/2026	06-07-2026	BHHANU BHASKKAR Vs ARUN RAJ CHAUDHARY	Anshul Gupta	9205089671	angpartnerslawyers@g mail.com	46202
			17, New Court Block-I	Commercial	CS (COMM)/360/2026	06-07-2026	SH NEERAJ GUPTA PROPRIETOR AND AUTHORIZED REPRESENTATIVE OF MS SUMAN ENTERPRISES Vs SH ALOK	Ashima Gupta	9717173272	adv.ashimagupta@gmai l.com	46195
			17, New Court Block-I	Commercial	OMP (COMM.)/2019/2026	(I)06-07-2026	PIRAMAL FINANCE LTD Vs Vivek Walia	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46203
			17, New Court Block-I	Commercial	OMP (COMM.)/2020/2026	(I)06-07-2026	PIRAMAL FINANCE LTD Vs Prabhjeet Singh	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46203
			17, New Court Block-I	Commercial	OMP (COMM.)/2021/2026	(I)06-07-2026	PIRAMAL FINANCE LTD Vs HARJINDER KAUR	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46203
			17, New Court Block-I	Commercial	OMP (COMM.)/2022/2026	(I)06-07-2026	PIRAMAL FINANCE LTD Vs Maniderpal Singh	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46203

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			17, New Court Block-I	Commercial	OMP (COMM.)/2023/2026	(I)06-07-2026	PIRAMAL FINANCE LTD Vs Prabuddh Narayan Singh	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46203
			17, New Court Block-I	Commercial	OMP (COMM.)/2025/2026	(I)06-07-2026	PIRAMAL FINANCE LTD Vs ABHISHEK KUMAR SINGH	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46203
			17, New Court Block-I	Commercial	CS (COMM)/366/2026	07-07-2026	Union Bank Of India Vs Shyam Garments	Ritu Rastogi	9958183999	rituadvocate@gmail.co m	46205
			17, New Court Block-I	Commercial	OMP (COMM.)/2060/2026	(I)07-07-2026	IDFC FIRST BANK LTD Vs AMIT RAJESH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199
			17, New Court Block-I	Commercial	OMP (COMM.)/2061/2026	(I)07-07-2026	IDFC FIRST BANK LTD Vs AMARJEET OM PRAKASH	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199
			17, New Court Block-I	Commercial	OMP (COMM.)/2062/2026	(I)07-07-2026	IDFC FIRST BANK LTD Vs GAURAV SAHNI	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199
			17, New Court Block-I	Commercial	OMP (COMM.)/2063/2026	(I)07-07-2026	IDFC FIRST BANK LTD Vs NAVEEN MAHANDER	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199
			17, New Court Block-I	Commercial	OMP (COMM.)/2064/2026	(I)07-07-2026	IDFC FIRST BANK LTD Vs PARMOD KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199
			17, New Court Block-I	Commercial	OMP (COMM.)/2065/2026	(I)07-07-2026	IDFC FIRST BANK LTD Vs DEEPAK KUMAR 91	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199
			17, New Court Block-I	Commercial	OMP (COMM.)/2086/2026	(I)08-07-2026	PIRAMAL FINANCE LTD Vs Shobha Madhukar Patil	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46206
			17, New Court Block-I	Commercial	OMP (COMM.)/2087/2026	(I)08-07-2026	PIRAMAL FINANCE LTD Vs Shubham Kisan Pawar	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46206
			17, New Court Block-I	Commercial	OMP (COMM.)/2088/2026	(I)08-07-2026	PIRAMAL FINANCE LTD Vs Pavan Anil Bankawar	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46206
			17, New Court Block-I	Commercial	OMP (COMM.)/2089/2026	(I)08-07-2026	PIRAMAL FINANCE LTD Vs Sonu Singh Dandotiya	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46206
			17, New Court Block-I	Commercial	OMP (COMM.)/2090/2026	(I)08-07-2026	PIRAMAL FINANCE LTD Vs Dagadu Vhatkar	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46206
			17, New Court Block-I	Commercial	OMP (COMM.)/2091/2026	(I)08-07-2026	PIRAMAL FINANCE LTD Vs Kailash Raval	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46206

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			17, New Court Block-I	Commercial	OMP (COMM.)/2092/2026	(I)08-07-2026	PIRAMAL FINANCE LTD Vs VIKRAM SINGH	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46206	
			17, New Court Block-I	Commercial	OMP (COMM.)/2093/2026	(I)08-07-2026	PIRAMAL FINANCE LTD Vs Neeraj Kumar Chauhan	ANANJAY SINGH	7455023130	asaplegalandadvocates @gmail.com	46206	
			17, New Court Block-I	Commercial	OMP (COMM.)/2094/2026	(I)08-07-2026	IDFC FIRST BANK LTD Vs KRISHAN AZAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199	
			17, New Court Block-I	Commercial	OMP (COMM.)/2095/2026	(I)08-07-2026	IDFC FIRST BANK LTD Vs MOHIT YADAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199	
			17, New Court Block-I	Commercial	OMP (COMM.)/2096/2026	(I)08-07-2026	IDFC FIRST BANK LTD Vs SHIV KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199	
			17, New Court Block-I	Commercial	OMP (COMM.)/2097/2026	(I)08-07-2026	IDFC FIRST BANK LTD Vs BITTO SAINI	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199	
			17, New Court Block-I	Commercial	OMP (COMM.)/2098/2026	(I)08-07-2026	IDFC FIRST BANK LTD Vs AJIT KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199	
			17, New Court Block-I	Commercial	OMP (COMM.)/2106/2026	(I)09-07-2026	IDFC FIRST BANK LTD Vs SAKSHAM YADAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46204	
			17, New Court Block-I	Commercial	OMP (COMM.)/2107/2026	(I)09-07-2026	IDFC FIRST BANK LTD Vs SURESH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199	
			17, New Court Block-I	Commercial	OMP (COMM.)/2108/2026	(I)09-07-2026	IDFC FIRST BANK LTD Vs SHIVANSHU GUPTA	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46199	
			17, New Court Block-I	Commercial	OMP (COMM.)/2109/2026	(I)09-07-2026	IDFC FIRST BANK LTD Vs PANKAJ MAHESH	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46204	
			17, New Court Block-I	Commercial	OMP (COMM.)/2110/2026	(I)09-07-2026	IDFC FIRST BANK LTD Vs PANKAJ BISHT	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46204	
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2111/2026	09-07-2026	IDFC FIRST BANK LTD Vs NARENDER SUDHA SISODIA	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46204	
			17, New Court Block-I	Commercial	OMP (COMM.)/2137/2026	(I)10-07-2026	IDFC FIRST BANK LTD Vs DEVENDRA SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46204	
			17, New Court Block-I	Commercial	OMP (COMM.)/2138/2026	(I)10-07-2026	IDFC FIRST BANK LTD Vs POONAM ANIL	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46204	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (COMM.)/2139/2026	(I)10-07-2026	IDFC FIRST BANK LTD Vs RAVISHANKAR DINESH JHA	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46204
			17, New Court Block-I	Commercial	OMP (COMM.)/2140/2026	(I)10-07-2026	IDFC FIRST BANK LTD Vs DINESH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46204
			17, New Court Block-I	Commercial	CS (COMM)/380/2026	11-07-2026	Ashish kumar Vs Home Designia E Commerce Pvt Ltd	DISHA SINGH	9810709340	dishasingh05@gmail.co m	46113
			17, New Court Block-I	Commercial	OMP (COMM.)/2166/2026	(I)13-07-2026	AXIS BANK LTD Vs SONIA SHARMA	SUNITA SINGH	9871040589	Indolexlaw@gmail.com	46205
			17, New Court Block-I	Commercial	OMP (COMM.)/2167/2026	(I)13-07-2026	AXIS BANK LTD Vs SADIKUL	SUNITA SINGH	9871040589	Indolexlaw@gmail.com	46205
			17, New Court Block-I	Commercial	OMP (COMM.)/2168/2026	(I)13-07-2026	AXIS BANK LTD Vs RANJODH SINGH	SUNITA SINGH	9871040589	Indolexlaw@gmail.com	46205
			17, New Court Block-I	Commercial	OMP (COMM.)/2169/2026	(I)13-07-2026	AXIS BANK LTD Vs PRADEEP KUMAR	SUNITA SINGH	9871040589	Indolexlaw@gmail.com	46205
			17, New Court Block-I	Commercial	OMP (COMM.)/2170/2026	(I)13-07-2026	IDFC FIRST BANK LTD Vs UPDESH NEM	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46204
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2171/2026	13-07-2026	IFFCO KISAN FINANCE LTD Vs ANUPAM SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46200
			17, New Court Block-I	Commercial	OMP (COMM.)/2172/2026	(I)13-07-2026	Piramal Finance Ltd Vs YOGESH BIJENDER	Prashant Kumar	9999691983	psrlawfirm2020@gmail .com	46211
			17, New Court Block-I	Commercial	OMP (COMM.)/2173/2026	(I)13-07-2026	PIRAMAL FINANCE LIMITED Vs SHARAD SONAWANE	Prashant Kumar	9999691983	psrlawfirm2020@gmail .com	46211
			17, New Court Block-I	Commercial	CS (COMM)/382/2026	14-07-2026	BANK OF BARODA Vs SURESH SINGH	NIRMAL KUMAR	9953128141	amb.nirmal@gmail.co m	46210
			17, New Court Block-I	Commercial	CS (COMM)/383/2026	14-07-2026	BANK OF BARODA Vs SHASHIBALA	NIRMAL KUMAR	9953128141	amb.nirmal@gmail.co m	46210
			17, New Court Block-I	Commercial	CS (COMM)/384/2026	14-07-2026	GAUTAM TANWAR Vs Municipal Corporation of Delhi through its Commissioner	VISHAL TANWAR	9899769994	advocatevikassharma@ gmail.com	46214
			17, New Court Block-I	Commercial	OMP (COMM.)/2189/2026	(I)14-07-2026	AXIS BANK LTD Vs VIVEK KUMAR	SUNITA SINGH	9871040589	Indolexlaw@gmail.com	46205

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (COMM.)/2190/2026	14-07-2026	AXIS BANK LTD Vs TANVIR SINGH	SUNITA SINGH	9871040589	Indolexlaw@gmail.com	46205
			17, New Court Block-I	Commercial	Execution (Comm.)/106/2026	15-07-2026	CANARA BANK Vs RAKHI	RITU MISHRA	9873706792	ritumishra.advocate@gmail.com	46213
			17, New Court Block-I	Commercial	Execution (Comm.)/107/2026	15-07-2026	CANARA BANK Vs Sudhir Tanwar	ANMOL PANWAR	9871717254	anmolpanwaroffice@gmail.com	46213
			17, New Court Block-I	Commercial	CS (COMM)/391/2026	15-07-2026	SFAC Vs MS GAURAV FOODS PROPRIETORSHIP FIRM THROUGH MS SANGEETA JAGGI SOLE PROPRIETOR	ANMOL PANWAR	9871717254	anmolpanwaroffice@gmail.com	46214
			17, New Court Block-I	Commercial	CS (COMM)/392/2026	15-07-2026	SFAC Vs MS GVK COTTON MILLS PROPRIETORSHIP FIRM THROUGH MR VIKRAM GADE SOLE PROPRIETOR	ANMOL PANWAR	9871717254	anmolpanwaroffice@gmail.com	46218
			17, New Court Block-I	Commercial	Execution (Comm.)/109/2026	16-07-2026	Borderfree Cuisines LLP Vs Azimuth Business on Wheels Private Limited	UDIT MEHRA	946016348	UDIT.TSLO@GMAIL.COM	46210
			17, New Court Block-I	Commercial	OMP (COMM.)/19/2026	17-07-2026	Ajeet Vs Rajiv Prashar	SUHAIL KHAN	7678629306	afreenkhan142@gmail.com	46217
			17, New Court Block-I	Commercial	CS (COMM)/399/2026	17-07-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs MANIRAM OVERSEAS	PURAN CHAND	7042286270	advdrpc1948@gmail.com	46213
			17, New Court Block-I	Commercial	CS (COMM)/401/2026	17-07-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs ORCHID EXPORTS	PURAN CHAND	7042286270	advdrpc1948@gmail.com	46218
			17, New Court Block-I	Commercial	OMP (COMM.)/21/2026	18-07-2026	GOVT OF NCT OF DELHI Vs SUBHASH ENTERPRISES	MOHIT AGARAWAL	9818693997	mohitagarwalandco@gmail.com	46220
			17, New Court Block-I	Commercial	CS (COMM)/404/2026	18-07-2026	Small Farmers Agri Business Consortium SFAC Vs Sumit Industries Through its Proprietor Om Prakash Sahu	YOGESH PACHAURI	9811895798	yogeshpachauriassociates@gmail.com	46220
			17, New Court Block-I	Commercial	CS (COMM)/405/2026	18-07-2026	Trendytech Insights LLP Vs John Doe and ors	NAKUL GANDHI	9873485820	nakul.gandhi@nglawchambers.com	17//07/2026
			17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./82/2026	20-07-2026	INDIABULLS ASSET RECONSTRUCTION COMPANY LIMITED Vs JYOTI OMPRAKASH CHAUDHARY	NAMAN MISHRA	9999351267	namanmitra09@gmail.com	17//07/2026
			17, New Court Block-I	Commercial	Misc DJ/468/2026	21-07-2026	VIRENDER KUMAR Vs SHANTI DEVELOPERS	P.PANKAJ	9810024127	pankaj24127@yahoo.com	46218
			17, New Court Block-I	Commercial	Misc DJ/469/2026	21-07-2026	VIRENDER KUMAR Vs SHANTI DEVELOPERS	P.PANKAJ	9810024127	pankaj24127@yahoo.com	46210

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./83/2026	23-07-2026	STATE BANK OF INDIA Vs DINESH KUMAR	JITENDER KUMAR MISHRA	9310232373	advjkmishra@outlook.com	46216
			17, New Court Block-I	Commercial	OMP (COMM.)/2307/2026	(I)23-07-2026	IDFC FIRST BANK LTD Vs NITIN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	46223
			17, New Court Block-I	Commercial	OMP (COMM.)/2308/2026	(I)23-07-2026	IDFC FIRST BANK LTD Vs RAKESH BANARSIDAS	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	46223
			17, New Court Block-I	Commercial	OMP (COMM.)/2309/2026	(I)23-07-2026	IDFC FIRST BANK LTD Vs SONU KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	46223
			17, New Court Block-I	Commercial	OMP (COMM.)/2310/2026	(I)23-07-2026	IDFC FIRST BANK LTD Vs SOMNATH TIWARI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	46223
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/2311/2026	23-07-2026	IDFC FIRST BANK LTD Vs NEELAM ARORA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	46223
			17, New Court Block-I	Commercial	OMP (COMM.)/2312/2026	(I)23-07-2026	IDFC FIRST BANK LTD Vs KARUNA BAHRANI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	46223
			17, New Court Block-I	Commercial	Execution (Comm.)/124/2026	25-07-2026	STATE BANK OF INDIA Vs Municipal CORPORATION DELHI	RANI BHARDWAJ	8010110831	rbhardwajassociates@gmail.com	46225
			17, New Court Block-I	Commercial	CS (COMM)/422/2026	25-07-2026	STATE BANK OF INDIA Vs PRAMILA RANA	RANI BHARDWAJ	8010110831	rbhardwajassociates@gmail.com	46225
			17, New Court Block-I	Commercial	OMP (COMM.)/11/2026	MISC.28-07-2026	CNH Industrial Capital India Private Limited Vs Ms Magray Associates Private Limited	RATIK SHARMA	9756152092	puneetkumar@akspartners.in	46230
			17, New Court Block-I	Commercial	CS (COMM)/432/2026	30-07-2026	DROOLS PET FOODS PVT LTD Vs PRO CANINE CARE PVT LTD	RANVIR SINGH SISODIA	8595047596	office@alclegal.in	46230
			17, New Court Block-I	Commercial	OMP (COMM.)/2381/2026	(I)30-07-2026	IDFC FIRST BANK LTD Vs POONAM GARG	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	46230
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/350/2026	46204	PRAMIT SANGHAVI AND ORS Vs RDX RELOADED AND ORS	DAVESH VASHISHTHA(P),	7982104633	mail@dvipattorneys.com	10.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1961/2026	46204	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DHANRAJ LAXMI CHAND	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	08.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/349/2026	46204	ALL WAYS YOU PVT LTD Vs KARTIRESHANA CRAFT PVT LTD AND ORS	Shikha Goel(P),	8287634805	officeofadvshikhagoel66@gmail.com	09.06.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1960/2026	46204	YES BANK LTD Vs VINOD KUMAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/348/2026	46204	M/S FREEDOM CHEMTECH LLP Vs M/S GDECOR INDUSTRIES INDIA PVT LTD AND ANR	Ashish Upadhayay(P),	9811215280	upadhayaylawchambers@gmail.com	15.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/356/2026	46206	EXCLUSIVE CAPITAL LIMITED Vs COSMIC TRADE AND INVESTMENTS PVT LTD	APOORV AGARWAL(P),	8420524375	apoorv@asvlawoffices.com	18.06.2026
			29, New Court Block-II	Commercial	Misc DJ/419/2026	46206	OUTLOOK PUBLICATION (INDIA) PVT LTD Vs M/S ALIGN MEDIA	Setu Niket(P),	9873109672	mail@curarelegal.com	01.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1988/2026	46207	M/S PIRAMAL FINANCE LIMITED Vs MOHD KHURASHID	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1989/2026	46207	PIRAMAL FINANCE LTD Vs MOHD TALIB	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	30.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1979/2026	46207	IDFC FIRST BANK LTD Vs VIJAY BAHADUR PANDEY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1986/2026	46207	IDFC FIRST BANK LTD Vs SEEMA RAVI KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1977/2026	46207	IDFC FIRST BANK LTD Vs RAVI KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1981/2026	46207	IDFC FIRST BANK LTD Vs SUNIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1984/2026	46207	IDFC FIRST BANK LTD Vs RAM LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1985/2026	46207	IDFC FIRST BANK LTD Vs DEEPAK KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1983/2026	46207	IDFC FIRST BANK LTD Vs VED PAL SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1987/2026	46207	IDFC FIRST BANK LTD Vs LALIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1982/2026	46207	IDFC FIRST BANK LTD Vs NIKITA KAPUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.06.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1980/2026	46207	IDFC FIRST BANK LTD Vs DEVENDER KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1975/2026	46207	IDFC FIRST BANK LTD Vs DEEPAK KRISHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1978/2026	46207	IDFC FIRST BANK LTD Vs RAHUL KAKKAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1976/2026	46207	IDFC FIRST BANK LTD Vs SUNIL YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1974/2026	46207	IDFC FIRST BANK LTD Vs SUMIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1972/2026	46207	IDFC FIRST BANK LTD Vs DHARMENDER GAJE SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1973/2026	46207	IDFC FIRST BANK LTD Vs PARBHAS PARMANAND	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2047/2026	46210	IDFC FIRST BANK LTD Vs RAJU KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	01.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2046/2026	46210	IDFC FIRST BANK LTD Vs PRAMOD KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	01.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/362/2026	46210	INFINITUDE INTERNATIONAL PRIVATE LIMITED Vs IFFCO TOKIO GENERAL INSURANCE CO LTD	SHAKEEL SARWAR WANI	8750618722	sswaniassociates@gmai l.com	25.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2043/2026	46210	IDFC FIRST BANK LTD Vs SUMIT RAKESH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	01.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2044/2026	46210	IDFC FIRST BANK LTD Vs JAGATPAL JUGENDRA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	01.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2045/2026	46210	IDFC FIRST BANK LTD Vs AMIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	01.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2040/2026	46210	IDFC FIRST BANK LTD Vs KARAN NAAGAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	01.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2041/2026	46210	IDFC FIRST BANK LTD Vs DHARMANDER KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	01.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2037/2026	46210	IDFC FIRST BANK LTD Vs AJAY KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2039/2026	46210	IDFC FIRST BANK LTD Vs VIJAY SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2038/2026	46210	AXIS BANK LTD Vs VASU RAI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2042/2026	46210	AXIS BANK LTD Vs SIDHARATH KAD	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2031/2026	46210	AXIS BANK LTD Vs VIKASH KUMAR VISHWAS	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2036/2026	46210	AXIS BANK LTD Vs SHUEB ZAIDI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2033/2026	46210	AXIS BANK LTD Vs PRATIK BHATNAGAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2032/2026	46210	PIRAMAL FINANCE LTD Vs ARJUNBHAI BABUBHAI THAKOR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	03.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2034/2026	46210	PIRAMAL FINANCE LTD Vs MOHD ALTAMASH	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	03.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2035/2026	46210	PIRAMAL FINANCE LTD Vs SHUBHAM NIMORIYA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	03.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2075/2026	46211	PIRAMAL FINANCE LTD Vs HANUMANT BHAU SUL	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	03.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2077/2026	46211	PIRAMAL FINANCE LTD Vs SANDEEP INDRAJEET CHAUDHARI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	03.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2076/2026	46211	PIRAMAL FINANCE LTD Vs VIMAL K SHUKLA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	03.07.2026	
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/76/2026	46211	SUBHASH ENTERPRISES Vs GOVT OF NCT OF DELHI (THROUGH EXECUTIVE ENGINEER)	Naman Gupta(P),	9599780529	NOT PROVIDED	03.07.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2099/2026	46212	PIRAMAL FINANCE LTD Vs PANKAJ PARMAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	07.07.2026	

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			29, New Court Block-II	Commercial	Execution (Comm)/100/2026	46212	K N JAIN (HUF) AND ORS Vs M/S UNIVERSAL CONSULTING SERVICES AND ORS	SS Sobti(P),	9910040471	kohlisobti@gmail.com	04.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/377/2026	46213	POOJA PAL AND ANR Vs LEELA RAM	Rachit Gupta(P),	9871716265	advocaterachitgupta@g mail.com	07.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/376/2026	46213	DR PRADIP JAYNA Vs FITJEE LIMITED	NISCHAL TRIPATHI(P),	8527531588	delhi@sanghi.co	07.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2163/2026	46216	PIRAMAL FINANCE LTD Vs MOHD SAMRAN	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail .com	08.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2165/2026	46216	PIRAMAL FINANCE LTD Vs ARIF JAMEEL AHMAD	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail .com	08.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2164/2026	46216	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DEEPAK	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil .com	10.07.2026
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/78/2026	46218	AXIS BANK Ltd Vs JIFY INFOSOLUTIONS PRIVATE LIMITED	Shivam Kumar Jha	7970440025	shivamjha@firstassocia tes.in	11.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/389/2026	46218	M/S NARULA SALES Vs MR MANISH KUMAR	Mohd Umar(P),	9873780660	advmhduar@gmail.co m	13.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/394/2026	46219	M/S RKS ENTERPRISES Vs M/S HIMANSHU OVERSEAS	Kriti Ranjan(P),	9582878867	info@boudhiklaw.com	15.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/403/2026	46221	DEEPANSHU BANSAL AND ANR Vs SWAPNA BANTHIA	Vikas Khera(P),	7834897828	info@lexfons.com	17.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/407/2026	46223	GAJENDER SINGH (PROP OF M/S BARTER ZONE AND TRADE SOLUTIONS) Vs NAVEEN DAGAR (PROP OF M/S INSTA MEDIA	SANEESH SHARMA	9811828628, 011-45795880	aneesh1978sharma@g mail.com	13.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/406/2026	46223	MOVIN EXPRESS PVT LTD Vs SHAKEEL KHAN (PROP OF IZAN ENTERPRISES)	Anuj Jain(P),	9310643421	anujjain60@gmail.com	17.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2221/2026	46223	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs NEERAJ SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil .com	17.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/410/2026	46224	M/S TIRTH AGRO TECHNOLOGY PVT LTD Vs M/S JAI GURUDEV INDUSTRIES	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.i n, unitedip@unitedworld. co.in	18.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/412/2026	46225	M/S TIRTH AGRO TECHNOLOGY PVT LTD Vs M/S SUNRISE GROUP	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.i n, unitedip@unitedworld. co.in	20.07.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2261/2026	46225	IDFC FIRST BANK LTD Vs BANTESH YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	20.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2263/2026	46225	IDFC FIRST BANK LTD Vs ANKIT KASHI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	20.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2262/2026	46225	IDFC FIRST BANK LTD Vs NARENDER SINGH DHAKA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	20.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2264/2026	46225	IDFC FIRST BANK LTD Vs NEERAJ RAMESH KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	20.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2265/2026	46225	IDFC FIRST BANK LTD Vs RAJINDER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	20.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2260/2026	46225	IDFC FIRST BANK LTD Vs RAJESH KHAR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	20.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2266/2026	46225	IDFC FIRST BANK LTD Vs PAWAN SRIVASTAVA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	20.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2259/2026	46225	IDFC FIRST BANK LTD Vs AARADAYA TRISHA LOGISTIC COMPANY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	20.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/413/2026	46225	STATE BANK OF INDIA Vs ARJUN	SALEHA HAIDAR(P),	9993817806	salehahai@gmail.com	21.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2284/2026	46226	PIRAMAL FINANCE LIMITED Vs NALIN SOLANKI	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail .com	21.07.2026
			29, New Court Block-II	Commercial	Execution (Comm)/116/2026	46226	PUNJAB NATIONAL BANK Vs AMAR SINGH	Satya Prakash Singh(P),	9718877012	adv.satyaprakash15@g mail.com	21.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2320/2026	46228	PIRAMAL FINANCE LTD Vs BALJU P K	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail .com	23.07.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2319/2026	46228	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs JANGRA(P), VIREN SUNIL BATRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil. com	24.07.2026
			29, New Court Block-II	Commercial	ARB. A.(COMM)/1/2026	46228	M/S DC ENTERPRISES AND ORS Vs M/S FINGROW CAPITAL PVT LTD	Ayushman Sharma(P),	9654927061	ayushmansharma3596 @gmail.com	24.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/424/2026	46230	TIVOLI GARDENS AND ANR Vs SHREE SIDDHI GROUP OF COMPANIES AND ANR	Shravan Kumar Bansal(P),	0120-4511311, 0120-4939659, 9810017859	unitedmark@unitedand united.com	24.07.2026

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			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/84/2026	46231	M/S ARROW DESIGN Vs MANOJ KHANDELWAL	Siddharth Srivastava	9810246856	siddharth@ninetythreeel aw.com	27.07.2026
			29, New Court Block-II	Commercial	Execution (Comm)/127/2026	46231	PUNEET BANSAL Vs M/S ROYAL GOLF LINK CITY PROJECTS PVT LTD	Aditya Prakash Arora	9953744141	aditya.jadelex@gmail.c om	25.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/429/2026	46232	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs YOGESH JAIN AND ORS	Aarshia Behl(P),	9818061242, 9810621272	aarshia@saikrishnaasso ciates.com	27.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/431/2026	46233	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S VIJAY MIRACLE CASHEW INDUSTRY	Anmol Panwar(P),	9871717254	anmolpanwaroffice@g mail.com	28.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/434/2026	46234	SYSTEMAIR INDIA PRIVATE LIMITED Vs CENTECH ENGINEERS PVT LTD and ANR	Sunil Kumar Sharma(P),	9711747642	sunillegal103@gmail.co m	30.07.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/1964/2026	46205	AXIS BANK LTD Vs SIYARAM SO BHAGAT SINGH	avinash kumar(P),	1151413189	avinashadv@gmail.com	46177
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1965/2026	46205	Cnh Industrial Capital India Pvt Ltd Vs SHARAD KUMAR PRAJAPATI 120032	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail. com	46182
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1967/2026	46205	AXIS BANK LTD Vs BHARGAV SACHAN	avinash kumar(P),	1151413189	avinashadv@gmail.com	46177
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1968/2026	46205	AXIS BANK LTD Vs SHRI DAYAL	avinash kumar(P),	1151413189	avinashadv@gmail.com	46177
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1963/2026	46205	AXIS BANK LTD Vs HARU RAM	avinash kumar(P),	1151413189	avinashadv@gmail.com	46177
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1966/2026	46205	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs T NATRAJAN DURGA PRASAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail. com	46182
			40, New Court Block-II	Commercial	CS (COMM)/355/2026	46206	CANARA BANK Vs VIVEK KUMAR	CHITRA MALHOTRA(P),	9212888057	chitramalhorasobti@g mail.com	46178

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1969/2026	46206	YES BANK LIMITED Vs NAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46181
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1970/2026	46206	YES BANK LIMITED Vs NAVEEN KUMAR 38	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46181
			40, New Court Block-II	Commercial	Execution (Comm)/98/2026	46209	M/s Finwizz Financial Services Pvt Ltd Vs Oxyzo Financial Services Limited	SHALAJ MRIDUL(P),	9810656757	shalaj.mridul@legalcor pus.co.in	46193
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2015/2026	46209	Cnh Industrial Capital India Pvt Ltd Vs MUKUT SHARMA 114895	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail. com	46182
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2018/2026	46209	AXIS BANK LTD Vs RAMSWARUP SO RAMSAJIWAN	avinash kumar(P),	1151413189	avinashadv@gmail.com	46177
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2017/2026	46209	AXIS BANK LTD Vs PRADIP SO MANIK CHANDRA	avinash kumar(P),	1151413189	avinashadv@gmail.com	46177
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2011/2026	46209	PIRAMAL FINANCE LTD Vs Atul Yadav	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.	46204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2012/2026	46209	PIRAMAL FINANCE LTD Vs Sonu Prajapati	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.	46204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2013/2026	46209	PIRAMAL FINANCE LTD Vs RAJU LAL SUTHAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.	46204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2014/2026	46209	PIRAMAL FINANCE LTD Vs Sijith P P	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.	46204

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2016/2026	46209	PIRAMAL FINANCE LIMITED Vs MANISH PANDEY UCL0000171496	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail. com	46193
			40, New Court Block-II	Commercial	CS (COMM)/363/2026	46210	VLEAD STAFFING PVT LTD Vs REINVENT AGROCHAIN PVT LTD AND ORS	ANKUR MISHRA(P),	70606676669	ankurmis1995@gmail.c om	46182
			40, New Court Block-II	Commercial	Execution (Comm)/99/2026	46210	ULTRATECH CEMENT LTD Vs SANRACHNA INFRATECH PVT LTD	ASHKRIT TIWARI(P),	7708748786	anshkrit464@gmail.co m	46206
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2058/2026	46210	AXIS BANK LTD Vs RAMA KANT	avinash kumar(P),	1151413189	avinashadv@gmail.com	46177
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2057/2026	46210	Cnh Industrial Capital India Pvt Ltd Vs RAM BHUSHAN 117947	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail. com	46193
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2059/2026	46210	AXIS BANK LTD Vs HADISA VEGUM	avinash kumar(P),	1151413189	avinashadv@gmail.com	46177
			40, New Court Block-II	Commercial	CS (COMM)/368/2026	46211	Allied Information Technologies and Marketing Pvt Ltd Vs Dinesh Kumar Bansal Sole Proprietor of Ms Bansal Auto Agency	SANJAY SHARMA(P),	9717593493	dr.sanjaysharma@gmai l.com	46195
			40, New Court Block-II	Commercial	CS (COMM)/369/2026	46211	MS SD123 TECHNOLOGY SOLUTION LLP Vs GEETA SINGH	JATIN BHATIA(P),	9990253571	bhatiajatin1331@gmail. com	46210
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2083/2026	46211	IDFC FIRST BANK LTD Vs RUBI JAIN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2078/2026	46211	IDFC FIRST BANK LTD Vs PAWAN JAI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2079/2026	46211	IDFC FIRST BANK LTD Vs BRAJESH ARAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2080/2026	46211	IDFC FIRST BANK LTD Vs SACHIN LOVEMORIYA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2081/2026	46211	IDFC FIRST BANK LTD Vs GHANSHYAM SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2082/2026	46211	IDFC FIRST BANK LTD Vs VIRENDER KUMAR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2084/2026	46211	IDFC FIRST BANK LTD Vs RAMPRAKASH SONI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2085/2026	46211	IDFC FIRST BANK LTD Vs VARUN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	CS (COMM)/371/2026	46212	RISHIKA SAREEN PROP NIRMANAMM Vs COMMITTED CARGO CARE LTD AND ANR	Vikram Dua(P),	9810080638	mailvikramdua@gmail. com	46203
			40, New Court Block-II	Commercial	CS (COMM)/373/2026	46212	SOMA DAS Vs Shashi Arora	Sanjive Singh(P),	9910633431	Not given	46210
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2100/2026	46212	IDFC FIRST BANK LTD Vs LALA KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2101/2026	46212	IDFC FIRST BANK LTD Vs PRIYANKA AASHISH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2102/2026	46212	IDFC FIRST BANK LTD Vs MOHAMMAD NASIM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2103/2026	46212	IDFC FIRST BANK LTD Vs SANOJ RAY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2104/2026	46212	IDFC FIRST BANK LTD Vs SHRUTI SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2105/2026	46212	IDFC FIRST BANK LTD Vs SHADAB SHAMSHUL ISLAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	CS (COMM)/375/2026	46213	DEEPIKA SHARMA Vs M/S SHYAM EARTH MOVERS	Akshay Bedi(P),	9818729629	mohd.anasadv@gmail.c om	46204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2119/2026	46213	IDFC FIRST BANK LTD Vs DEVENDER SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2120/2026	46213	IDFC FIRST BANK LTD Vs JITENDRA SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2121/2026	46213	IDFC FIRST BANK LTD Vs HARSHARAN KAUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2122/2026	46213	IDFC FIRST BANK LTD Vs LOKESH DIXIT	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2123/2026	46213	IDFC FIRST BANK LTD Vs RANJIT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2124/2026	46213	IDFC FIRST BANK LTD Vs URMILA ASHOK	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2125/2026	46213	IDFC FIRST BANK LTD Vs SUKHDEV SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46202
			40, New Court Block-II	Commercial	CS (COMM)/378/2026	46214	EXCLUSIVE CAPITAL LIMITED Vs COSMIC TRADE AND INVESTMENTS PVT LTD	APPOORV AGARWAL(P),	9910634222	apporv@ssvlawoffices.c om	46192
			40, New Court Block-II	Commercial	Execution (Comm)/104/2026	46216	MS Dwarkesh Alloys Pvt Ltd Vs SHRIRAM FINANCE PVT LTD	Prashant Diwan(P),	9811937371	advdiwans@gmail.com	46210
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2162/2026	46216	AXIS BANK LTD Vs BHIM SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.c om	46178
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2156/2026	46216	IDFC FIRST BANK LTD Vs ANIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2157/2026	46216	IDFC FIRST BANK LTD Vs FARUKH ANSARI ENTERPRISES	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2158/2026	46216	IDFC FIRST BANK LTD Vs JABIR ABDUL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2159/2026	46216	IDFC FIRST BANK LTD Vs SONU BIND	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2160/2026	46216	IDFC FIRST BANK LTD Vs AVILAKH SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2161/2026	46216	IDFC FIRST BANK LTD Vs SOHAN DAS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	CS (COMM)/386/2026	46217	DR RAJA CHHABRA Vs ACHARYA MANISH	Awanish Srivastava(P),	9873334481	awanish@nakslaw.com	46216
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2177/2026	46217	Piramal Finance Ltd Vs SHANKAR LAL	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail .com	46212
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2178/2026	46217	PIRAMAL FINANCE LTD Vs GOKUL SINGH DODIYA	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail .com	46212
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2174/2026	46217	AXIS BANK LTD Vs RAJIV KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2175/2026	46217	AXIS BANK LTD Vs SUKHMANDEEP SINGH GILL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2176/2026	46217	AXIS BANK LTD Vs RAMESH CHANDRA RASTAUGI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2179/2026	46217	PIRAMAL FINANCE LTD Vs ATUL GOEL	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail .com	46212
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2180/2026	46217	PIRAMAL FINANCE LTD Vs AJAY VASHIST	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail .com	46212
			40, New Court Block-II	Commercial	CS (COMM)/388/2026	46218	Veerji restaurant private limited Vs VIVEK KUMAR	Bindra Rana(P),	9818202368	litigation@ssrana.com	46214

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2193/2026	46219	AXIS BANK LTD Vs HANSARAJ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	46205
			40, New Court Block-II	Commercial	CS (COMM)/396/2026	46220	TIVOLI GARDENS Vs TIVOLI ENTERPRISES	Shravan Bansal(P),	1204511311	unitedmark@unitedand united.com	46197
			40, New Court Block-II	Commercial	CS (COMM)/397/2026	46220	Ms Hanumata Xtreme Ventures LLP Through its Partners Vs Ms J R Sports Leisure LLP Through its Authorized Representative	Amolak(P),	93502199143	advocatemunjalruchi@ gmail.com	46218
			40, New Court Block-II	Commercial	CS (COMM)/398/2026	46220	MUKESH KUMAR DEEPAK Vs E- SCOOT RENTAL SOLUTIONS AND ORS	Sudhanshu Suman(P),	8800238350	sudhanshusuman@gma il.com	46207
			40, New Court Block-II	Commercial	CS (COMM)/400/2026	46220	S I Soomar Vs GRAM SUPPLY CHAIN SOLUTIONS PVT LTD	HIMANSHU GARG(P),	875061822	ssmaniassociates@gmai l.com	46219
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/79/2026	46220	KOTAK MAHINDRA PRIME LTD Vs MANOJ KUMAR	Kushal Kumar(P),	7009793548	Not given	46184
			40, New Court Block-II	Commercial	CS (COMM)/408/2026	46223	S A INFOTECH PVT LTD Vs AMLAAN ORGANICS PVT LTD	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co. in	46221
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/81/2026	46223	VIRTUOUS ENERGY PVT LTD Vs POWER GRID CORPORATION OF INDIA LTD	Shivam Goel(P),	9971647533	Not given	46219
			40, New Court Block-II	Commercial	OMP (COMM)/22/2026	46223	IRCTC Vs ExpressFood Services	Aasheesh Gupta(P),	9811026362	harshitagarwal@akgcon sors.com	46218
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2235/2026	46224	IDFC FIRST BANK LTD Vs PANKAJ SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205

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			40, New Court Block-II	Commercial	CS (COMM)/414/2026	46225	CTL LOGISTICS INDIA PVT LTD Vs ROHIT SHARMA	SHIVAM SHARMA(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2285/2026	46226	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs EMAAR INDIA LTD	RAJESH JANGRA(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2313/2026	46227	IDFC FIRST BANK LTD Vs BALBIR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2314/2026	46227	IDFC FIRST BANK LTD Vs NAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2315/2026	46227	IDFC FIRST BANK LTD Vs PAWAN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2316/2026	46227	IDFC FIRST BANK LTD Vs JYOTI DEVI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2317/2026	46227	IDFC FIRST BANK LTD Vs SUNNY SINGLA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2318/2026	46227	IDFC FIRST BANK LTD Vs HIMANSU HUKAM CHAND	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
			40, New Court Block-II	Commercial	CS (COMM)/420/2026	46228	Small Farmers Agribusiness Consortium Vs M/S MAAP JAGDAMBA COLD STORE	CHAKRADHAR PANDA(P),	7678160277	chakradhar.adv@gmail. com	46223
			40, New Court Block-II	Commercial	CS (COMM)/423/2026	46230	STATE BANK OF INDIA Vs SAVITA	RANI BHARDWAJ(P),	9643650913	rbhardwajassociates@g mail.com	46226

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			40, New Court Block-II	Commercial	CS (COMM)/425/2026	46230	Ms Uma Krupa Plast Vs Mr Bhautik Patel and Anr	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	46228
			40, New Court Block-II	Commercial	Execution (Comm)/125/2026	46230	STATE BANK OF INDIA Vs DINESH KASHYAP	RANI BHARDWAJ(P),	9643650913	rbhardwajassociates@gmail.com	46226
			40, New Court Block-II	Commercial	CS (COMM)/428/2026	46232	MS SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S JAY RANCHHOD COLD STORAGE	Anmol Panwar(P),	9871717254	Not given	46157
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2374/2026	46233	Cnh Industrial Capital India Pvt Ltd Vs SHIV LALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	46193
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2375/2026	46233	AXIS BANK LTD Vs RAHUL GUPTA	avinash kumar(P),	1151413189	avinashadv@gmail.com	46177
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2376/2026	46233	YES BANK LTD Vs RAJNEESH NEGI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.	46204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2377/2026	46233	Axis Bank Ltd Vs LUXMI HOLIDAYS	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	46221
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2378/2026	46233	AXIS BANK LTD Vs DHIRENIDRA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	46208
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2379/2026	46233	AXIS BANK LTD Vs CHAND KHAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	46208
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2380/2026	46233	Axis Bank Ltd Vs SWIFT AND SAFE LOGISTICS PRIVATE LIMITED	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	46221

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2416/2026	46234	Cnh Industrial Capital India Pvt Ltd Vs SANDEEP KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail. com	46193
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2417/2026	46234	IFFCO KISAN FINANCE LTD Vs GORAKH MAHTO	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co. in	46101
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2418/2026	46234	IFFCO KISAN FINANCE LTD Vs SARUP SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co. in	46101
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2419/2026	46234	IFFCO KISAN FINANCE LTD Vs JAGJEET SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co. in	46101
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2420/2026	46234	IFFCO KISAN FINANCE LTD Vs CHAGANLAL DAVADE	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co. in	46101
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2421/2026	46234	IFFCO KISAN FINANCE LTD Vs SHANKAR SINGH CHOUHAN	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co. in	46101
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2422/2026	46234	IDFC FIRST BANK LTD Vs PUSHPENDRA CHAUDHARY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	46205
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	EXECUTION	194/2026	01-07-2026	RAJESH KUMAR DUDANI SOLE PROPRIETOR OF DOON TRADING CO Vs KANTA PACHNANDA Sole Proprietor of Jeet Engineering	PREM NATH GUPADHYAY	9891111533	PNUADVOCATE@GM AIL.COM	30.06.2026
				OMP (I) (COMM.)	123/2026	02-07-2026	RAJEEV SACHDEVA Vs BALDEV RAJ DANG AND ORS.	SUJEET GUPTA	9811904386	INFO@SGRSPARTNER S.COM	09.06.2026
				CS (COMM)	527/2026	02-07-2026	M/s PROMEGA BIOTECH INDIA PRIVATE LIMITED Vs M/s MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	ANUBHAV KATHURIA	9811653359	lawyer_anubhav@yaho o.com	12.06.2026
				CS (COMM)	536/2026	03-07-2026	UNION BANK OF INDIA Vs AMZAD KHAN	NIHARIKA RAI & TSERING	9811884579	ADV.NIHARIKARAI110 9@GMAIL.COM	01.07.2026
				CS (COMM)	534/2026	03-07-2026	BAL GOVIND MISHRA VS SHIV KUMAR & ORS.	SUJAL BHATT	9910035893	CHAMBEROFJOY@O UTLOOK.COM	03.07.2026

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				EXECUTION	201/2026	04-07-2026	MOHIT VIG Vs ASHIMARA HOUSING PVT. LTD.	OP FAIZI	9810077771	APSHISHADVOCATE@GMAIL.COM	01.07.2026
				EXECUTION	202/2026	04-07-2026	MOHIT VIG Vs ASHIMARA HOUSING PVT LTD	OP FAIZI	9810077771	APSHISHADVOCATE@GMAIL.COM	01.07.2026
				CS (COMM)	542/2026	04-07-2026	ANSAL PROPERTIES AND INFRASTRUCTURES LIMITED Vs TRAIT IT PARK PRIVATE LIMITED AND ORS.	MAHIMA AHUJA	78340841241	MAHIMA98.AHUJA@GMAIL.COM	16.06.2026
				CS (COMM)	545/2026	04-07-2026	UNION BANK OF INDIA Vs HANS RAJ AND ANR.	PRIYAM AGGARWAL	9971839717	ADVPRIAMAGGARWAL@GMAIL.COM	09.06.2026
				CS (COMM)	546/2026	04-07-2026	SHABBIR KHAN Vs CREATIVE HOTELS PRIVATE LIMITED	H R KHAN	8130230009	AFFLUXLAWFIRM@GMAIL.COM	01.07.2026
				CS (COMM)	555/2026	06-07-2026	AMIT AGARWAL Vs MEDALLIN SPORTS PVT LTD	JITENDRA SINGH	9268028823	JITUPANWAR4516@GMAIL.COM	18.06.2026
				CS (COMM)	556/2026	06-07-2026	ULTRATECH CEMENT LIMITED Vs SANGRAM PROJECTS PRIVATE LIMITED	ASHKRIT TIWARI	7708748786	AKSHKRIT464@GMAIL.COM	15.05.2026
				CS (COMM)	557/2026	06-07-2026	ULTRATECH CEMENT LIMITED Vs V. K. AGGARWAL AND COMPANY PRIVATE LTD.	ASHKRIT TIWARI	7708748786	AKSHKRIT464@GMAIL.COM	18.06.2026
				OMP (I) (COMM.)	126/2026	07-07-2026	HERO FINCORP LTD Vs BHOOPENDRA MEENA	SAMBHAV JAIN	9910076176	SAMBHAV@SDJAINLAW.COM	05.07.2026
				CS (COMM)	570/2026	07-07-2026	UNION BANK OF INDIA Vs NAUSHAD PROP .OF LUBA CABLES	DHANANJAY KUMAR	9312872882	N/A	03.07.2026
				CS (COMM)	571/2026	07-07-2026	MECHANICAL MASTERS AND ENGINEERS Vs D S FUELS	MUKESH SHARMA	9873289394	ADVO.MUKESHSHARMA@GMAIL.COM	04.07.2026
				OMP (I) (COMM.)	131/2026	08-07-2026	SAIRO BANO VS MADHU MAHAJAN	VIKAS SHARMA	9696119090	VRLEGAL05@GMAIL.COM	06.07.2026
				CS (COMM)	587/2026	10-07-2026	SHYAM SUNDER VS KRISHNA SINGH BASIST	K S SHARMA	9013439209	KSELITEATTORNEYS@GMAIL.COM	06.07.2026
				EXECUTION	209/2026	10-07-2026	KSHETRESH KUMAR MISHRA Vs ZUBAIR AND ANR.	PINTOO THAKUR	9811116078	PINTOOTHAKUR0369@GMAIL.COM	08.07.2026
				CS (COMM)	582/2026	10-07-2026	JINDAL FABRICS Vs GLOBAL VISION AND ORS	KAILASH AGGARWAL	9811446490	KAILASHAGARWA@GMAIL.COM	04.07.2026

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				EXECUTION	211/2026	11-07-2026	JAMMU AND KASHMIR BANK LTD Vs MOTASIM BILLAH FAROOQUI AND ANR	N/A	N/A	N/A	N/A
				EXECUTION	212/2026	11-07-2026	MUNICIPAL CORPORATION OF DELHI Vs SAHIL CHOPRA	PRATISH SABBHARWAL	9810264114	PRATISHSABHARWAL @GMAIL.COM	11.07.2026
				CS (COMM)	603/2026	15-07-2026	STATE BANK OF INDIA Vs MS SAUBHAGYA FASHION AND ANR	K M MONIKA	9069091827	MONIKA.THEKMC@G MAIL.COM	12.07.2026
				M-Ex	54/2026	15-07-2026	S C PAPER COMPANY Vs GLORY GRAPHICS PVT LTD	SAGAR CHAUHAN	9868538516	Sagarchauhan.legal@g mail.com	13-07-2026
				CS (COMM)	604/2026	15-07-2026	State Bank Of India Vs MS MARC POWER AUTOMATION AND ANR	K M MONIKA	9069091827	MONIKA.THEKMC@G MAIL.COM	12.07.2026
				CS (COMM)	610/2026	17-07-2026	KAMDHENU CEMENT Vs BABITA Proprietor of Mohan Construction Co and Ors	MANISH GANDHI	9971772226	MANISHGANDHI11@ GMAIL.COM	15.07.2026
				CS (COMM)	612/2026	17-07-2026	M/s STYLR BY SHYRENE Vs DIVYA COLLECTION AND ANR.	VAIBHAV SHAHI	7292099647	INFO@MAESTROLEG AL.IN	15.07.2026
				OMP (I) (COMM.)	141/2026	24-07-2026	PIRAMAL FINANCE LIMITED Vs ANJALI ADESH JAISWAL	ANANJAY SINGH	7455023130	N/A	18.07.2026
				EXECUTION	231/2026	28-07-2026	BANK OF BARODA Vs RAMESH RAMESH	NIRMAL KUMAR	9953128141	AMB.NIRMAL@GMAI L.COM	24.04.2026
				CS (COMM)	640/2026	28-07-2026	M/s VAYU CORPORATION Vs M/s ELITECON INTERNATIONAL LIMITED AND ORS.	ANAND PRAKASH DUBEY	N/A	ANAND@JUSTJURIST .COM	14.07.2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	EXECUTION (COMM.)/196/2026	02.07.2026	REETA KHANNA Vs AKS INFINITY PROP ANEESH KHAN	DEV RAJ SHARMA	N/A	N/A	01.07.2026
					EXECUTION (COMM.)/197/2026	02.07.2026	M/s SSB INDIA Vs M/S LAZYCHUNKS through its Proprietor	N/A	N/A	N/A	01.07.2026
					CS (COMM)/520/2026	02.07.2026	ABHAY SHARMA Vs MONTU MANDAL	SANJAYSEHGA L	9873479585	SSCLAWFIRM@GMAI L.COM	01.07.2026
					CS (COMM)/522/2026	02.07.2026	Mohd Fasihullah Khan Vs M/S SHIVRAM FOODS PVT. LTD.	SADITYA AGGARWAL	9891789459	ADV.ANKITMUTREJA @GMAIL.COM	01.07.2026
					CS (COMM)/523/2026	02.07.2026	M/S FABKING SOLUTIONS PVT. LTD. Vs M/S KRISHNA TECHNO ENGINEERS	MAHESH CHAND SHARMA	8368941062	ADVAJITSINGH738@ GMAIL.COM	01.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EXECUTION (COMM.)/199/2026	03.07.2026	GURINDER PAL SINGH Vs ASHIMARA HOUSING PVT LTD	N/A	N/A	N/A	02.07.2026
					Misc DJ/776/2026	03.07.2026	BANK OF BARODA Vs SHATRUGHAN KUMAR PODDAR	N/A	N/A	N/A	02.07.2026
					CS (COMM)/547/2026	04.07.2026	UNION BANK OF INDIA Vs ANJU	DHANAJAY KUMAR	9312872852		03.07.2026
					Misc DJ/785/2026	04.07.2026	SUNPURE ENERGY PVT LTD Vs GLOBAL VENTURES CONSULTING	N/A	N/A	N/A	03.07.2026
					CS (COMM)/551/2026	06.07.2026	MAHARISHI AYURVEDA PRODUCTS PVT. LTD. Vs DR. PUNEET	APARNA JAIN	9810296002	INFO@KNOWLEDGE NTIA.COM	05.07.2026
					CS (COMM)/552/2026	06.07.2026	BERGER PAINTS INDIA LIMITED Vs Jai Mata Di Agencies Private Limited and Anr	ARUN KUMAR	9810131832	ONLINEARUN@YAH O.COM	05.07.2026
					CS (COMM)/553/2026	06.07.2026	ULTRATECH CEMENT LIMITED Vs CHANDRALEKHA PVT. LTD.	ASHIKRIT TIWARI	7708748786	ASHKRIT464@GMAIL. COM	05.07.2026
					EXECUTION (COMM.)/207/2026	07.07.2026	Mukesh Kr Sharma Vs Rakesh Kumar	N/A	N/A	N/A	06.07.2026
					CS (COMM)/568/2026	07.07.2026	SAP Electro Contracts Pv Ltd Vs Pacifica Hotels India Pvt Ltd	RAI & RAI	9810614546	ATTORNEYLLBRAI@G MAIL.COM	06.07.2026
					OMP (I) (COMM.)/130/2026	08.07.2026	Hero Finecorp Ltd. Vs Mehndra	N/A	N/A	N/A	07.07.2026
					CS (COMM)/573/2026	08.07.2026	M/S KAMDHENU CEMENT Vs SGK PROJECTS PRIVATE LIMITED	MANISH GANDHI	9971772226	MANISHGANDHI11@ GMAIL.COM	07.07.2026
					OMP (I) (COMM.)/135/2026	10.07.2026	Piramal Finance Ltd. Vs Satish Joshi	SAMBHAV JAIN	9910076176	ADVSAMBHAVJAIN96 @GMAIL.COM	09.07.2026
					CS (COMM)/585/2026	10.07.2026	SACH SERVICES PVT. LTD. Vs ABRASIVES INDIA THROUGH ITS PROPRIETOR MS SALAKKA SHALINI DEVI	GURPREET SINGH SACHDEVA	9910850147	SACHDEVA.GURPREE T@YAHOO.COM	09.07.2026
					Ex. . Award by Arb./16/2026	14.07.2026	CAMARADERIE BRANDS PVT. LTD. Vs CRYSTA IVF LIFE PVT. LTD.	KULDEEP YADAV	N/A	N/A	13.07.2026
					EXECUTION (COMM.)/215/2026	14.07.2026	CHET RAM MAHENDER KUMAR Through its SPA Holder Manish Aggarwal Vs DASTOOR FOODS PVT LTD	ARCHIT SINGHAL	N/A	N/A	13.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/597/2026	14.07.2026	CAMBRIDGE UNIVERSITY PRESS AND ASSESMENT INDIA PVT LTD Vs ZUBAIR MAKEEN SONS PVT. LTD.	PRATIMA MALIK	9958378565	SK@ASSOCIATES.IN.I NFO@SPSASSOCIATE S.IN	13.07.2026
					CS (COMM)/608/2026	16.07.2026	M/S EUREKA POLY PRODUCTS PVT. LTD. Vs MS VAALVE BATHWARE INDIA LIMITED AND OTHERS	ANANT RAO	9999421467	ANANTYADAV555@G MAIL.COM	15.07.2026
					M.Ex/55/2026	17.07.2026	kanwar parkash Rakesh kumar Vs Rakesh bansal	N/A	N/A	N/A	16.07.2026
					Ex.COMM . Award by Arb. Comm./110/2026	17.07.2026	SUDHAKAR GUPTA PROPRIETOR Vs OM FIRE SAFETLY COMPANY PVT. LTD.	N/A	N/A	N/A	16.07.2026
					EXECUTION (COMM.)/219/2026	17.07.2026	MS MODI INFOSOL PVT LTD Vs M/s Apex Distributors and Ors.	N/A	N/A	N/A	16.07.2026
					EXECUTION (COMM.)/220/2026	17.07.2026	M/s Singer India Ltd. Vs M/s durga Bai Mahila Sisu Vikasakendaram	N/A	N/A	N/A	16.07.2026
					Misc DJ/849/2026	17.07.2026	MS IFCI VENTURE CAPITAL FUNDS LTD Vs KUCHEKAR FITNESS MANAGEMENT PVT	AKHIL JAITLEY	N/A	N/A	16.07.2026
					Ex.COMM . Award by Arb. Comm./113/2026	20.07.2026	M/s High Ground Energy Pvt. Ltd. Vs M/s VIP Ventures	DEEPAK YUTSSAYA	N/A	N/A	18.07.2026
					CS (COMM)/621/2026	21.07.2026	ORBIT TECHSOL INDIA PRIVATE LIMITED Vs CSC E GOVERNANCE SERVICES INDIA LIMITED	RAVI CHAUHAN	9871694660	MAIL@CNRPARTNER S.COM	20.07.2026
					OMP (I) (COMM.)/137/2026	22.07.2026	PIRAMAL FINANCE LTD Vs Menka Kanjwani	ANANJAY SINGH	97455023130	ASAPHLEGALANDAA DVOCATES@GMAIL.C OM	21.07.2026
					OMP (I) (COMM.)/138/2026	22.07.2026	PIRAMAL FINANCE LTD Vs Bhima Shinde	ANANJAY SINGH	97455023130	ASAPHLEGALANDAA DVOCATES@GMAIL.C OM	21.07.2026
					OMP (I) (COMM.)/139/2026	22.07.2026	PIRAMAL FINANCE LTD Vs Shambhunath Kalluram	ANANJAY SINGH	97455023130	ASAPHLEGALANDAA DVOCATES@GMAIL.C OM	21.07.2026
					CS (COMM)/628/2026	23.07.2026	KIRLOSKAR PROPRIETORY LTD. Vs M/s EXCEL POWER SERVICE AND ANR.	HARI RAM SHARMA	9810040036	N/A	22.07.2026
					CS (COMM)/630/2026	24.07.2026	SHAMBHU GUPTA Vs MONIQUE PHARMACEUTICALS PVT. LTD.	ANKIT KUMAR	9015505737	ADV.AANKITARYA@G MAIL.COM	23.07.2026
					CS (COMM)/636/2026	27.07.2026	GYASI RAM Vs M/S A D ENTERPRISES	RAVINDER SINGH NAGAR	9312278469	SANDHYA.NAGAR28 @GMAIL.COM	28.07.2026

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					CS (COMM)/641/2026	29.07.2026	DRHARORS AESTHETICS PRIVATE LIMITED Vs RITU MEHTA	APPOORV AGARWAL	8420524375	APPORV@ASVLAWOF FCIES.COM	28.07.2026
					Misc DJ/900/2026	29.07.2026	CANARA BANK Vs MD ARSHAD	N/A	N/A	N/A	28.07.2026
					CS (COMM)/645/2026	30.07.2026	M/S S.D.A. PRINT AND PACK Vs M/S XOW BOOKS PVT. LTD.	DIWAN SINGH CHAUHAN	9810274088	DIWAKALI1990@GMA IL.COM	29.07.2026
					OMP (I) (COMM.)/145/2026	31.07.2026	CARS FINANCIAL SERVICES PVT. LTD. Vs SUJAUDIN BAIDYA	SANDEEP MALIK	9996193226	smalegalconsullantsru gmail.com	30.07.2026
					OMP (I) (COMM.)/146/2026	31.07.2026	CARS FINANCIAL SERVICES PVT. LTD. Vs MOHAMMED SHAMSER	SANDEEP MALIK	9996193226	smalegalconsullantsru gmail.com	30.07.2026
					CS (COMM)/647/2026	31.07.2026	DIGIT COMPUTERS PRIVATE LIMITED Vs ACS SOLUTIONS	SANJEEV DUGGAL	9810061057	SDUGGAL.ADVOCATE @GMAIL.COM	30.07.2026
30	SH. KUMARI	VRINDA	20	Commercial Suit	CS(COMM)/516/2026	01.07.2026	M/S M.K. INTERIORS V/S DARYAGANJ HOSPITALITY PVT. LTD.	SRA VI LOMOD & ASSOCIATES	99901177'22	ravilomod@gmail.com	11.06.2026
					CS(COMM)/517/2026	01.07.2026	WAHID ALI KHAN V/S M/S ETECHAN HEALTH CARE PVT. LTD.	SHAKEEL AHMED	9871519304	shakeeladvocate74@	11.06.2026
					MISC DJ/745/2026	01.07.2026	M/S GONSAL LOGISTICS PVT. LTD. V/S MS MEGMA PRINT O PACK PVT. LTD	NAVEEN KUMAR JAIN	9971759700	ADVKNJAIN@GMAIL. COM	29.06.2026
					EX.COMM-AWARD ARB.COMM./101/2026	02.07.2026	LATE CAPTAIN VK SHARMA THROUGH LEGAL HEIRS V/S ASI AVIATION PVT. LTD.	DEEPANK YADAV & NISHANT GOYAL	9311331810	ADVNISHANTGOYALI o@GMAIL.COM	01.07.2026
					EXECUTION(COMM)/195/2 026	02.07.2026	SUSHEELA V/S NEWCON ENGINEERS PVT. LTD.	RAJEEV CHAUHAN AND ANKUR CHAWLA	9891467200	CASADVOCATE@GMA IL.COM	04.06.2026
					CS(COMM)524/2026	02.07.2026	STATE BANK OF INDIA V/S AJAY RANA	RANI BHARDWAJ	9643680913	rbhardwajassociate@q mail.com	09.06.2026
					CS(comm)/525/2026	02.07.2026	SAHIR V/S THE NEW INDIA ASSURANCE COMPANY LTD.	Lex NY A ASSOCIATES	(011)- 41053797	lexnyayaoffices@gmail. com	10.06.2026
					MISC DJ/755/2026	02.07.2026	M/S GONSAL LOGISTICS PVT. LTD. V/S MS MEGMA PRINT O PACK PVT. LTD	NAVEEN KUMAR JAIN	971759700	ADVKNJAIN@GMAIL. COM	29.06.2026
					EX.COMM-AWARD ARB.COMM./102/2026	03.07.2026	M/S INTERMARC V/S NATIONAL COOPERATIVE UNION OF INDIA	LPJ & Partners LLP, Advocates & Solmtors	9899314700	www.lpjpartners.com . ..	05.06.2026

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					CS(COMM)/532/2026	03.07.2026	M/S SQUARE YARDS CONSULTING PVT. LTD. V/S M/S IMPERIA STRUCTURES LTD.	PROPSLEGAL	9555967952	PropslcgalMgmail.com	04.06.2026
					CS(COMM)554/2026	06.07.2026	M/S TAURUS CLOTHING COMPANY PVT. LTD. V/S M/S ARKTEK ENGERGY PVT. LTD	GAURAV SPATEL, ABHISHEK SINGH,	8797130 013 1	tatvalawllp@gmail.com	03.07.2026
					OMP(I) (COMM)/124/2026	07.07.2026	HERO FINCORP LTD. V/S ASHIF KHAN	SD JAIN ASSOCIATES LAW	&9910076176	sambhav@sdjainlaw.co m	05.07.2026
					OMP(I) (COMM)/125/2026	07.07.2026	HERO FINCORP LTD. V/S RAKESH KUMAR GURJAR	SD JAIN ASSOCIATES LAW	&9910076176	sambhav@sdjainlaw.co m	05.07.2026
					CS(COMM)/569/2026	07.07.2026	STATE BANK OF INDIA V/S MUKARA RADHAKRISHA	SUCHITA DIXIT	896932838	agnihotrisuchita@gmail .com	04.07.2026
					CS(COMM)/575/2026	08.07.2026	HALDIRAM INDIA PVT. LTD. V/S SHREE RAM MARKETING	MOHD. BILAL	9958000637	m25bila1@yahoo.co	06.07.2026
					CS(COMM)/584/2026	10.07.2026	BHUSHAN DEALMARK PVT. LTD. V/S VIDYA BHOOSHAN	SS WANI ASSOCIATES	&8750618722	sswaniassociates@gmai l.com	07.07.2026
					CS(COMM)591/2026	14.07.2026	TRANE TECHNOLOGIES INDIA PVT. LTD. V/S M/S HEINRICH CORPORATION INDIA PVT. LTD.	PRATYUSH PARIMAL	9953154353.	suprapartnerslegal@gm ail.com	11.07.2026
					CS(COMM)/592/2026	14.07.2026	M/S KASHI PETROFUELS VS RAMLA TRNASPORT COMPANY	Harshita Lulla	9619855276	advharshita03@gmail.c om	11.07.2026
					CS(COMM)/593/2026	14.07.2026	M/S GREEN TREE BUILDING ENERGY V/S INDIA PORTS ASSOCIATION(IPA)	BipinKumar	9899972768	eximiuslegal@gmail.co m	13.07.2026
					CS(COMM)600/2026	15.07.2026	M/S ORIGIN APPLIANCES PVT. LTD. V/S M/S BARSHALA-UNIT OF INDOSPIRIT BARS PVT. LTD	NP SINGH AND ASSOCIATES	85110005604	npsinghandassociates@ gmail.com	13.07.2026
					MISC DJ/847/2026	17.07.2026	M/S SHRI SITARAMDASS V/S THE RNS ENGINEERING WORKS	MOHD. SUHAIL	7838924058	suhailadvocate@gmail.c om	15.07.2026
					CS(COMM)/620/2026	20.07.2026	SHRI GULZAR AHMED V/S M/S EXTREME MOTORS LLP THROUGH ITS PARTNER	Firoz Iqbal Khan	9810020942	zoriflawfirm@gmail.co m	17.07.2026
					CS(COMM)/622/2026	21.07.2026	BANK OF BARODA V/S SHIVAM KASHYAP	Rajnish anyal & Associate	9810872353	Rajnish- 122@yahoo.com	18.07.2026
					EXECUTION(COMM)/229/2 026	24.07.2026	SRESH AROARA V/S ANUS MANGLANI	S.C. SINGHAL	9810061558	scsinghal@rediffmail.co m	22.07.2026

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					CS(COMM)/631/2026	24.07.2026	STATE BANK OF INDIA V/S RAM NIWAS @RAMNIWAS	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	22.07.2026
					CS(COMM)/632/2026	24.07.2026	SHRI PRATAP SINGH V/S M/S THE NEW SHOP CSTORE NETWORK PVT. LTD.	SMOHD. ASIF KHAN	9810510565	khanasifkhan333@gmail.com	18.07.2026
					CS(COMM)/634/2026	24.07.2026	GAURAV TANEJA V/S MOHAMMED RAZI AHMED	SHUBHANKAR SEHGAL	9999147160	contact@sehgalandco.com	22.07.2026
					CS(COMM)/637/2026	27.07.2026	M/S TALENT SOCIO BIZCON LLP V/S M/S PRESTO INFOSOLUTIONS PVT. LTD.	PRANA RANJIT SINGH AND ASSOCIATES	9910519481	ranaraniitsingh@gmail.com	21.07.2026
					M-EX/58/2026	29.07.2026	AVON LOGISTICS AND SHIPPING V/S ACCURATE FREIGHT LOGISTICS AND ORS.	SUNIL KUMAR BHARDWAJ	9311603927	bhardwajsunil26@yahoo.co.in	25.07.2026
					CS(COMM)/643/2026	29.07.2026	NUTECK POWER SOLUTIONS PVT. LTD. V/S GOREEN E-MOBILITY PVT. LTD.	White Collar Legal LLP	9370465710,	adv.divyagattani@gmail.com	28.07.2026
					CS(COMM)/644/2026	30.07.2026	BERGER PAINTS INDIA V/S M/S APOORVA PROPREITOR OF M/S VIRAAJ ENGINEERING	Arun Kar Associates	9810131832	onlinearun@yahoo.co.in	23.07.2026
					Ccs(comm)648/2026	31.07.2026	SURJEET KAUR V/S DR. DIAGNO LAB	Saurabh munjal	7319365796	gyanprakash1250@gmail.com	29.07.2036
					OMP(I) (COMM)/147/2026	31.07.2026	CARS24 FINANCIAL SERVICES VS. PARTHA RAJAK	Sandeep Malik	9996193226	smalegalconsultants@gmail.com	21.07.2026
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST		COMMERCIAL SUIT	CS (COMM)/513/2026	01-07-2026	M/S SHREE CHAITANYA INTERNATIONAL Vs M/S PICKBUZZ TECHNOLOGY PVT LTD AND ORS	Milind Garg(P),	9711133630	not provided	09.06.2026
				COMMERCIAL SUIT	CS (COMM)/514/2026	01-07-2026	Vibrant Reality Infra Pvt Ltd Vs Xlerate Driveline India Limited	PREETI GOEL(P),	9999171441	preetigoel@pkmglaw.com	05.06.2026
				COMMERCIAL SUIT	CS (COMM)/530/2026	02-07-2026	M/S AUM Buildcon Prop Seikh Mohammad Akram Vs TWAMEV CONSTRUCTION AND INFRASTRUCTURE LTD	DEV RAJ SHARMA(P),	9811387613	devsharmaadvocate@gmail.com	30.06.2026
				COMMERCIAL SUIT	CS (COMM)/526/2026	02-07-2026	SHRI RAM NARAYAN PANIGRAHI SOLE PROP OF M/S PLANET DESIGN Vs TARANJEET BAWA SOLE PROP OF INTERMARC	YOGRAJ GULLAIYA(P),	9811132049	advcoateyograj.gullaiya@gmail.com	09.06.2026
				EXECUTION PETITION	EXECUTION (COMM)/206/2026	04-07-2026	DHARAM PAL VIG Vs ASHIMARA HOUSING PRIVATE LIMITED	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/561/2026	04-07-2026	JINDAL FABRICS Vs INDIGO COLLECTION PVT LTD	VINEET SINGH(P),	9811446490	kailashagarw@gmail.co	04.05.2026

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				COMMERCIAL SUIT	CS (COMM)/562/2026	04-07-2026	UNION BANK OF INDIA Vs SHOAIB MALIK	Sunil Choudhary(P),	9312872882	advlalitkumar5700@g mail.com	02.07.2026
				MISC. APPLICATION	Misc DJ/802/2026	04-07-2026	RAKESH BALJNATH Vs M/S GLOBALCORE PACKAGING PVT LTD	SNEERAJ JAIN(P),	9211996125	drjainlawfirm@gmail.c om	09.06.2026
				CONTEMPT PETITION	Contempt Petition/7/2026	04-07-2026	M/S GB IDENTITY INDUSTRIES PVT LTD Vs M/ S DV PROMOTERS AND MARKETERS PVT LTD	KUSHAGRA BANSAL(P),	9999448797	ashishchauhan@akasso ciates.org.in	09.06.2026
				EXECUTION PETITION	EXECUTION (COMM)/205/2026	04-07-2026	JASPAL SINGH KHARBANDA Vs ASHIMARA HOUSING PVT LTD	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail .com	01.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/203/2026	06-07-2026	RCPL LOGISTICS PRIVATE LIMITED Vs CHINAR FORGE LIMITED	MOHAMMAD HASIBUDDIN(P),	9810468429	m.h.n.associates@gmail .com	03.07.2026
				COMMERCIAL SUIT	CS (COMM)/567/2026	07-07-2026	UNION BANK OF INDIA Vs MS TINA ARORA	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	03.07.2026
				COMMERCIAL SUIT	CS (COMM)/563/2026	07-07-2026	SUBURBAN INDUSTRIAL WORKS PVT LTD Vs PARKSONS ENGINEERING COMPANY PVT LTD	Tarun Verma(P),	9871495838	estaranverma@gmail.c om	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/564/2026	07-07-2026	Bank Of Baroda Vs JAGDISH (HUSBAND) LEGAL HEIR OF LT MRS OMWATI(BORROWER)	Shudhansu(P),	9999802592	aliquaisar110@gmail.co m	02.07.2026
				COMMERCIAL SUIT	CS (COMM)/566/2026	07-07-2026	Bank of Baroda Vs KASHMIRI (WIFE) LEGAL HEIR OF MR RAJU (BORROWER)	Shudhansu(P),	9999802592	aliquaisar110@gmail.co m	02.07.2026
				MISC. APPLICATION	Misc DJ/823/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD	ARPIT SINGH (P)	011-26843455	unitedmark@unitedand united.com	08.07.2026
				MISC. APPLICATION	Misc DJ/824/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD	ARPIT SINGH (P)	011-26843455	unitedmark@unitedand united.com	08.07.2026
				COMMERCIAL SUIT	CS (COMM)/576/2026	08-07-2026	ESCORTS KUBOTA LIMITED AND ANR Vs ASHOK KUMAR AND ORS	Akshay Srivastava(P),	9810844052	mail@careintellect.com	06.07.2026
				COMMERCIAL SUIT	CS (COMM)/577/2026	08-07-2026	SHYAM SUNDAR SINGH Vs SUNIL DUTT BHARADWAJ	Sumit Kumar(P),	9911246063	sumit.law89@gmail.co m	06.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/136/2026	10-07-2026	HERO FINCORP LTD Vs BABLU KUMAR MAHTO	Puneet Besoya(P),	9887514975	kumarbablu8468@gma il.com	08.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/210/2026	10-07-2026	M/S WINDORZ INDIA PVT LTD Vs FAIZAL HAMID	A J Ashish(P),	8929873950	priyaadv218@gmail.co m	06.06.2026

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				EXECUTION PETITION	ExCOMM - Award by Arb Comm/105/2026	10-07-2026	Vijay Maheshwari Vs Splendor Buildwell Private Limited and Anr	Ashutosh Somani(P),	--	mmpclawchambers@g mail.com	05.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/208/2026	10-07-2026	M/s Convergia Digital Education Pvt Ltd Vs Edugeetha Learning Solution Pvt Ltd and Ors	RAJESH KUMAR(P),	9810195013	kumarrajeshadv@yaho o.com	01.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/214/2026	13-07-2026	AEROSHIP FREIGHT SOLUTIONS PVT LTD Vs DINESH CHANDER DUBEY PROPRIETOR OSAKA INTERNATIONAL INC	Uday Kumar(P),	9810868162	advudaykumar@gmail. com	08.07.2026
				COMMERCIAL SUIT	CS (COMM)/596/2026	14-07-2026	MICRO NETWORK (INDIA) PRIVATE LIMITED Vs MSM PERIPHERALS POINT	Naveen Bhardwaj(P),	9811899279	mail@nbassocaites.net	03.07.2026
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/107/2026	15-07-2026	AXIS BANK LTD Vs DHYAN SINGH	VIMAL KHURANA(P),	7970440025	shivamjha@firstassocia tes.in	08.07.2026
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/106/2026	15-07-2026	AXIS BANK LTD Vs R AND K FASHION	VIMAL KHURANA(P),	7970440025	shivamjha@firstassocia tes.in	08.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/221/2026	17-07-2026	Excel Pack Pvt Ltd Vs Raja Udyog Private Limited	Rishabh Kapur(P),	7042181838	mail@rishabhkapur.co m	08.07.2026
				COMMERCIAL SUIT	CS (COMM)/613/2026	17-07-2026	HALDIRAM INDIA PRIVATE LIMITED Vs KAPIL KUMAR SINGH	MOHAMMAD BILAL(P),	9958000637	legal@haldiram.com	15.07.2026
				COMMERCIAL SUIT	CS (COMM)/611/2026	17-07-2026	State Bank of India Vs Sh Devang Kalra and Anr	Obhirup Ghosh(P),	9319240201	obhirupghosh@gmail.c om	16.07.2026
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/111/2026	17-07-2026	Servitor Intel Services (Formerly Known as Servitor Intelligence Services) Vs GB Pant Government Engineering Collage (Now known as	ashish verma(P),	9717944394	advashishverma@gmail. com	03.07.2026
				COMMERCIAL SUIT	CS (COMM)/617/2026	18-07-2026	M/S KHAN AND SIROHI ELECTROMECHANICAL Vs STATE OF UTTAR PRADESH	VINAY KUMAR VERMA(P),	9810175151	madhurima.mridul.gma il.com	16.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/222/2026	18-07-2026	Mukesh Bansal Prop M/s Smart Forms Vs Govt of NCT of Delhi Department of Food Supplies and Consumer Affairs	TANUSHKA KOHLI(P),	9582874212	advtanushkakohli@gma il.com	08.06.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/140/2026	22-07-2026	PIRAMAL FINANCE LIMITED Vs Muhammed K P	ANANJAY SINGH(P),	7455023130	asaplegalanandadvocat es@gmail.com	18.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/227/2026	22-07-2026	UNION BANK OF INDIA Vs M/S NAZAR CLOTH HOUSE	JITENDER GARG	9810197621	jitendragargadv@gmail. com	21.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/228/2026	22-07-2026	M/S VARIS DESIGN AND ENGINEERS Vs M/S RELINE UV ASEAN PVT LTD	AKKA LAW FIRM	9953614060	zmhassociate@gmail.co m	21.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL SUIT	CS (COMM)/623/2026	22-07-2026	A PAUL SOFTWARE SYSTEMS PVT LTD Vs PASTICHE ENERGY SOLUTIONS PVT LTD	Aman Sharma(P),	9911570169	aman@amansharma.pr o	20.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/37/2026	22-07-2026	MR CHATTAR SINGH Vs M/S BHARTI AIRTEL LIMITED	Prem Singh(P),	8368072167	adv.premsingh8@gmail .com	16.07.2026
				COMMERCIAL SUIT	CS (COMM)/626/2026	23-07-2026	PATANJALI FOODS LIMITED Vs RAVIKANT SAHU AND ANR	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.i n	20.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/226/2026	23-07-2026	VIJAY KUMAR Vs KANISH CHAWLA	Mayank Shekhar Kushwaha(P),	9990849579	mskushwaha@gmail.co m	21.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/235/2026	30-07-2026	SUGANDHA KUMARI Vs TBC BY NATURE P LTD	Rajendra yadav(P),	9312046733	yadavrazen@gmail.com	27.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/236/2026	30-07-2026	M/S JAINSONS DEPARTMENTAL STORES Vs M/S STRIKER BEVERAGES PVT LTD AND ORS	NAVEEN LOHIA(P),	8860301018	associatesnplaw@gmail .com	28.07.2026
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/550/2026	06-07-2026	SATYA PARKASH AND BROTHERS PRIVATE LTD Vs MUNICIPAL CORPORATION OF DELHI	Aseem Mehrotra(P),	9811062351	hrotra aseem(S).vahoo.co.in	01-07-2026
				COMMERCIAL SUIT	CS (COMM)/565/2026	07-07-2026	FOX TECH MECH ENGINEERS PVT LTD Vs M/S APEX INFRA ENGINEERS PVT LTD	Ragini Juneja(P),	9811053833	officesatishkadv@gmail .co	30-06-2026
				COMMERCIAL SUIT	CS (COMM)/540/2026	04-07-2026	UNION BANK OF INDIA Vs ANKIT ENTERPRISES AND ANR	NIHARIKA RAI(P),	9811884579	adv.niharikarai1109@g mail.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/558/2026	06-07-2026	NISHI JAIN Vs MS SUPREME LITE INC	AMAN MATHUR(P),	8802214875	prabhashgiri@gmail.co m	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/539/2026	03-07-2026	M/S UNITED MULTICHEM LLP Vs Saransh Agarwal	RISHI KANT TRIPATHI(P),	9810138450	rk Gupta987987@rediff mail.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/572/2026	08-07-2026	IDBI BANK LTD Vs JITEN KUMAR DALAI	Arun Kumar Shukla(P),	9312400295	arunkumarshukla7@g mail.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/599/2026	15-07-2026	Micro Network India Pvt Ltd Vs Net World Technologies	Naveen Bhardwaj(P),	9811899279	mail@nbassociates.net	03.07.2026
				COMMERCIAL SUIT	CS (COMM)/579/2026	09-07-2026	HSN REALTY SERVICES INDIA PRIVATE LIMITED Vs M/S TRANSACTION SOLUTIONS INTERNATIONAL INDIA PVT LTD	NEERAJ JAIN(P),	9211996125, 9868503030	drjainlawfirm@gmail.c om	03.07.2026
				COMMERCIAL SUIT	CS (COMM)/602/2026	15-07-2026	Pragati Accessories Private Limited Vs Paulose Varghese	Sonali Sardana(P),	8743904246	ch.aakash86@gmail.co m	07.07.2026

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				REVIEW PETITION	RP/12/2026	21-07-2026	INSTAVERITAS INDIA PRIVATE LIMITED Vs SAMASTH LIVING PRIVATE LIMITED	Viren Bansal(P),	9433433333	viren.bansal@kred- jure.in	10.07.2026
				COMMERCIAL SUIT	CS (COMM)/619/2026	20-07-2026	Sanjay Bansal and Anr Vs Neelima Oberoi	HARSHIT KISHORE(P),	9211456885	KSHITTIAHUJA@GM AIL.COM	11.07.2026
				COMMERCIAL SUIT	OMP (COMM)/36/2026	20-07-2026	PITAMBER NATH JOSHI Vs AXIS BANK LTD	RAJ KUMAR(P),	9810007600	advrajkumar@gmail.co m	15.07.2026
				COMMERCIAL SUIT	CS (COMM)/625/2026	22-07-2026	MS BEST ROADWAYS LIMITED Vs UNITED PETROCHEM PRIVATE LIMITED	Rehana Ahmed(P),	9971617786, 8376927278	rehana3191@gmail.com	18.07.2026
				COMMERCIAL SUIT	CS (COMM)/624/2026	22-07-2026	Nadeem Rahman Vs APEX ENTERPRISES	Firoz Khan(P),	8588819983	firoz_khanadv@rediffm ail.com	18.07.2026
				ARBITRATION & CONCILIATION	OMP (I) (COMM)/143/2026	27-07-2026	PIRAMAL FINANCE LTD Vs Prem Shankar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	18.07.2026
				ARBITRATION & CONCILIATION	OMP (I) (COMM)/144/2026	27-07-2026	PIRAMAL FINANCE LTD Vs Raj Kumar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	18.07.2026
				COMMERCIAL SUIT	CS (COMM)/642/2026	29-07-2026	ORNATE MERCANTILE PVT LTD AND ANR Vs M/S BHARAT TRADING COMPANY	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmai l.com	23.07.2026
				COMMERCIAL SUIT	CS (COMM)/521/2026	02-07-2026	ABHAY SHARMA VS ARUN YADAV	Sanjay Sehgal & Piyush Dhawal Mishra (P)	9873479585	ssclawfirm@gmail.com	27.06.2026
				COMMERCIAL SUIT	MISC (DJ)/756/2026	02-07-2026	NAUSHINA JABBAR VS MODEX INTERNATIONAL SECURITIES LIMITED AND ORS	NIRMAL GOENKA & DEEPAK MISHRA (P)	9711106482	nirmalgoenka.adv@gm ail.com	08.06.2026
				REVIEW PETITION	RP/11/2026	03-07-2026	PUNJAB NATIONAL BANK VS SULAGNA DAS GUPTA PROPRIETOR OF M/S NUTRITES LUNCH	ALIQUAISAR &/AS/SOCIA	999802592	aliquaisar110@gmail.co m	08-06-2026
				EXECUTION	M-Ex/56/2026	03-07-2026	NATIONAL SKILL DEVELOPMENT CORPORATION VS VAG INFOTECH PVT. LTD.	Adv Amit Mahaliyan	9899491980	amitmahaliyan@gmail. com	02-06-2026
				EXECUTION	Ex. COMM- Award by Arb. Comm./103/2026	03-07-2026	MR. MOHAMMAD KALAM ANSARI VS M/S NABAT DATES PVT. LTD.	A. RASHEED QURESHI	8810533708	i.rasheed1357@gmail.c om	10.06.2026
				COMMERCIAL SUIT	CS (COMM)/541/2026	04-07-2026	BANK OF INDIA VS LALLAN KUMAR JHA	V.P. TIWARI	990182901	vp ti wa ri ad vocate@gm a i i. com	10-06-2026
				COMMERCIAL SUIT	CS (COMM)/543/2026	04-07-2026	ACUVON CONSULTING PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	SameerDewan / Vipin Seghal	9811192245	su@acuvon.com	11-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EXECUTION	MISC DJ/916/2026	18-07-2026	AR KAY MEDICOS PRIVATE LIMITED VS CORNER STORE TECHNOLOGIES P. LTD	AMIT DAYAL	9810164421	MAIL@AMITDAYAL.ATTORNEY	29-07-2026
				EXECUTION	EXECUTION (COMM)/224/2026	20.07.2026	M/S DSTR INFRASTRUCTURE PROJECT LTD. VS SWAYASH MEHRA INFRASTRUCTURE PVT. LTD.	DEVIKA MEHRA	9871469262	DMEHRA@DEVIKAMEHRA.COM	11-07-2026
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST		CS (COMM.)/537/2026	CS (COMM.)/537/2026	03.07.2026	M/S RECAZ CHEMICALS (INDIA) PVT. LTD. VS. M/S RELIABLE FOAMS (P) LTD. AND OTHERS	DEEPAK GAUTAM	8178925937, 9999204626	advocatenks393@gmail.com	16.06.2026
				CS (COMM)/538/2026	CS (COMM)/538/2026	03.07.2026	VIKAS GUPTA VS. M/S HOSTBOOKS LTD.	SHITANSHU	9871349116	advshitanshu92@gmail.com	05.06.2026
				CS (COMM.)/581/2026	CS (COMM.)/581/2026	10.07.2026	M/S SHISHA INFRA PROJECTS PVT. LTD. VS. M/S TATA PROJECTS LTD.	A.K. PATHAK	+91-9971931446	pathak26.adv@gmail.com	06.07.2026
				MISC DJ/836/2026	MISC DJ/836/2026	14.07.2026	GROG EVENTS & ENTERTAINMENT (P) LTD. VS. BOLLYBOOM INDIA PVT. LTD. AND ORS				NA
				CONTEMPT PETITION/08/2026	CONTEMPT PETITION/08/2026	16.07.2026	SANDEEP SINGH VS. M/S NEW LAND VISAS THROUGH ITS CEO	JASPREET SINGH SOKHI	9810222212	infojaspreet89@gmail.com	13.07.2026
				CS (COMM)/606/2026	CS (COMM)/606/2026	16.07.2026	BHUSHAN DEALMARK (P) LTD. VS. KRISHAN LAL	S S WANI ASSOCIATES	88750618722	sswaniassociates@gmail.com	07.07.2026
				CS (COMM.)/627/2026	CS (COMM.)/627/2026	23.07.2026	RAHAT MEHMOOD & ORS. VS. IAAAN SCHOOL OF MASS COMMUNICATIONS AND ORS.	KARNAIL SINGH	9811163363, 9999496017	karnailsinghlegal@yahoo.com	22.07.2026
				CS (COMM.)/629/2026	CS (COMM.)/629/2026	23.07.2026	M/S SKYLINE INFRASTRUCTURE PVT LTD Vs M/S SAATHI WORLD APP PVT. LTD.	NIKHIL MALHOTRA	9811343754	themalhotras7@gmail.com	21.07.2026
				CS (COMM.)/633/2026	CS (COMM.)/633/2026	24.07.2026	YES BANK LTD. VS. SUPER FOODS (INDIA)	ANANJAY SINGH	7455023130, 7030378800	asaplegalandadvocates@gmail.com	20.07.2026
				CS (COMM.)/635/2026	CS (COMM.)/635/2026	25.07.2026	M/S PROFESSIONAL IMPEX (P) LTD. VS. M/S RANI ENTERPRISES	K.L. MISHRA	9811129475	klmishraadvo@gmail.com	15.06.2026
				CS (COMM.)/638/2026	CS (COMM.)/638/2026	27.07.2026	M/S VOLGA ENTERPRISES VS. M/S JAI SHRI SHYAM AND ORS.	MAMTA BARIK	9717960010	advocatemamtabarik@gmail.com	22.07.2026
				CS (COMM.)/639/2026	CS (COMM.)/639/2026	28.07.2026	ALUMOZ EXTRUSION (P) LTS. VS. BRANCLEY IMPEX (P) LTD.	ABHINAV GARG	8586035698	Advparg.abhinav@gmail.com	21.07.2026
				CS (COMM.)/583/2026	CS (COMM.)/583/2026	10.07.2026	THE FOUNDRY VISION MONGERS LTD. VS. BEJOY ARPUTHARAJ & ANR.	SHANTANU SAHAY	0120-4059300	shantanu@anandandanand.com	06.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM.)/586/2026	CS (COMM.)/586/2026	10.07.2026	M/S WD-40 MANUFACTURING COMPANY VS. PRATEEK JAIN AND ANR.	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	09.07.2026
				CS (COMM.)/589/2026	CS (COMM.)/589/2026	13.07.2026	M/S BALAJI MICROTECHNOLOGIES (P) LTD. VS. M/S K. P. ENTERPRISES	IVASUDHA AERY	7973981758	advvasudhaaery@outlook.com	09.07.2026
				CS (COMM.)/605/2026	CS (COMM.)/605/2026	16.07.2026	VIJAY PRATAP CHAUHAN VS. DHEERAJ AGARWAL & ORS.	RAKESH KUMAR	9910280608	rksharma54@gmail.com	02.07.2026
				OMP(I)COMM./127/2026	OMP(I)COMM./127/2026	07.07.2026	HERO FINCORP LTD. VS. UMESH BENIWAL	SAMBHAV JAIN	9910076176	SAMBHAV@SDJAINLAW.COM	05.07.2026
				OMP(I)COMM./129/2026	OMP(I)COMM./129/2026	07.07.2026	HERO FINCORP LTD. VS. RATAN LAL MALI	SAMBHAV JAIN	9910076176	SAMBHAV@SDJAINLAW.COM	05.07.2026
				OMP(I)COMM./128/2026	OMP(I)COMM./128/2026	07.07.2026	HERO FINCORP LTD. VS. JITENDRA TIWARI	SAMBHAV JAIN	9910076176	SAMBHAV@SDJAINLAW.COM	05.07.2026
				OMP(I)COMM./132/2026	OMP(I)COMM./132/2026	08.07.2026	HERO FINCORP LTD. VS. NARAYAN SINGH	SAMBHAV JAIN	9910076176	SAMBHAV@SDJAINLAW.COM	06.07.2026
				OMP(I)COMM./142/2026	OMP(I)COMM./142/2026	24.07.2026	PIRAMAL FINANCE LTD. VS. JUBER KHAN	ANANJAY SINGH	7455023130, 7030378800	asaplegalandadvocates@gmail.com	18.07.2026
				EXECUTION (COMM.)/200/2026	EXECUTION (COMM.)/200/2026	03-07-2026	HITANSHU GUPTA Vs MS TRINAKRE TRANSPORTATION LTD	JAI PRAKASH SHARMA	9818346127	jpsharmaadv21@gmail.com	24.06.2026
				M-Ex/52/2026	M-Ex/52/2026	13-07-2026	PRADEEP GANDOTRA Vs NATURE AND NURTURE HEALTHCARE PVT LTD	NAMAN SABHARWAL	9899676090, 9868547959	CHAMBERSOFFGG@GMAIL.COM	09.07.2026
				Ex.COMM - Award by Arb. Comm./108/2026	Ex.COMM - Award by Arb. Comm./108/2026	15-07-2026	RADICO KHAITAN LIMITED Vs SUMIT CHAUHAN	KAMAL GARG	9811270502	kamalgarg.adv@gmail.com	13.07.2026
				Ex.COMM - Award by Arb. Comm./109/2026	Ex.COMM - Award by Arb. Comm./109/2026	15-07-2026	AXIS BANK LTD Vs SMC SYSTEMS IT PRIVATE LIMITED	SOURABH CHOUBEY	953286200	NOT GIVEN	08.07.2026
				EXECUTION (COMM.)/216/2026	EXECUTION (COMM.)/216/2026	16-07-2026	M/S TATA INTERNATIONAL LIMITED Vs MR PREM NANARANG PROPRIETOR M/S NARANG SALES CORPORATION	VIKRAM PHILIP	9540043105	NOT GIVEN	14.07.2026
				Ex.COMM - Award by Arb. Comm./112/2026	Ex.COMM - Award by Arb. Comm./112/2026	18-07-2026	UNIPLAST INDUSTIES Vs ASTHA PACKAGING PVT LTD	ADITI GOEL	9560419568	aditigoel2130@gmail.com	16.07.2026
				EXECUTION (COMM.)/223/2026	EXECUTION (COMM.)/223/2026	20-07-2026	MS IWAI ELECTRONICS PVT LTD Vs MS SALORA INTERNATIONAL LTD	YASHKIRTI KUMAR BHARTI	9313742247	bslegal.lawoffices@gmail.com	01.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION (COMM.)/225/2026	EXECUTION (COMM.)/225/2026	20-07-2026	GANGA DEVI AND ANR Vs MOHD GUDDU	AVTAR SINGH	9810910333	avtarsingh78@yahoo.com	16.07.2026
				Ex.COMM - Award by Arb. Comm./114/2026	Ex.COMM - Award by Arb. Comm./114/2026	23-07-2026	AKASA FINANCE LIMITED Vs ARCO MOTORS PRIVATE LIMITED	ARVIND JADON	9971715085	arvind.jadon@arvindandardvind.com	21.07.2026
				EXECUTION (COMM.)/232/2026	EXECUTION (COMM.)/232/2026	29-07-2026	AB PAL ELECTRICALS PRIVATE LIMITED Vs RAVINDRA BHATIA PROPRIETOR OF MS RAVINDRA BROTHERS	RAVI BASSI	9810021293	advocateravibassi@gmail.com	27.07.2026
				EXECUTION (COMM.)/237/2026	EXECUTION (COMM.)/237/2026	31-07-2026	MS SHIV ASSOCIATES Vs MS INDO SPIRITS	ADV. AMIT PUNJ	9810524966	amit.punj@yahoo.com	29.07.2026
34	SH. SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	CS(COMM)	CS (COMM)/531/2026	02-07-2026	T C INFOTECH PVT LTD Vs SKYEVO ONE STOP SHOP PVT LTD	SANJAY KUMAR MISHRA	9958299393	diligentlawyers@gmail.com	08.05.2026
				CS(COMM)	CS (COMM)/533/2026	03-07-2026	ULTRAVIOLET TECH PVT LTD Vs ORO SPORTS VILLAGE PVT LTD	Rohit Jain	9811074162	rohitjn2003@gmail.com	15.06.2026
				CS(COMM)	CS (COMM)/535/2026	03-07-2026	Rajesh Batra Vs Maa Bhagwati Commercial Realty NResort LLP	Pradeep Kataria	9717656653	kataria5449@gmail.com	12.06.2026
				CS(COMM)	CS (COMM)/548/2026	04-07-2026	SPJ Cargo Private Limited Vs ALM Industries Limited	Utkarsh Joshi	9013155901	utkarshjoshi255@gmail.com	26.05.2026
				CS(COMM)	CS (COMM)/549/2026	04-07-2026	AJAY DOGRA AND ORS Vs SUSHIL YADAV AND ANR	Joel Joel(P),	9873841456	joel@chambersofjoel.com	12.06.2026
				CS(COMM)	CS (COMM)/560/2026	06-07-2026	contrans cargo pvt ltd Vs AANCHAL SRIVASTAVA	Abhimanyu	9015668564	abhimanyu@aspartner.in	16.05.2026
				CS(COMM)	CS (COMM)/574/2026	08-07-2026	KMI BUSINESS TECHNOLOGIES PVT LTD through AR KHALID KHUDASR Vs M/s Digital Video Point Through its Proprietor Javed	DEEPAK ACHARYA	9810565959	goggimurthv@gmail.com	06.03.2026
				CS(COMM)	CS (COMM)/595/2026	14-07-2026	SPJ Cargo Private Limited Vs Corlim Marine Exports Private Limited	Utkarsh	9013155901	utkarshjoshi255@gmail.com	18.06.2026
				CS(COMM)	CS (COMM)/598/2026	14-07-2026	EDSTEAD MEDIA PRIVATE LIMITED Vs ELVIS ANTHONY	ERIDHIMA SHARMA	7600675676	info@edstead.com	11.07.2026
				CS(COMM)	CS (COMM)/601/2026	15-07-2026	NIRIN VENTURES LLP Vs SATISH	Rajeev Sharma	9910463473	advocaterajeevsharma@gmail.com	01.06.2026
				CS(COMM)	CS (COMM)/607/2026	16-07-2026	CANARA BANK Vs DHARMENDRA KUMAR PROP MS MSD ENTERPRISES	Sanjeev Chopra	9711142200	chopra6791@gmail.com	09.07.2026

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				CS(COMM)	CS (COMM)/609/2026	17-07-2026	MS ORTHO LIFE SYSTEM PVT LTD Vs ANJANI PANDEY	S K PAL	7703912283	advocateskpal15@gmail.com	07.07.2026
				CS(COMM)	CS (COMM)/646/2026	30-07-2026	CANARA BANK Vs NV AND SONS INDUSTRIES	SUNDRAM JOSHI	8448444842	admin@nivaaranlaw.com	21.05.2026
				CS(COMM)	CS (COMM)/649/2026	31-07-2026	Paramount Polytreat Chemicals Pvt Ltd Vs Shobha Devi	Manoj Kumar Bhagat(P),	9868726388	manojlegal12@gmail.com	27.07.2026
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST	39 Blockli	Execution (comm) 204/26	Execution (comm) 204/26	06-07-2026	Chadha Computer vs. Puja Malhotra	Anoj Kumar Singh	9015673508	anojkumar.singh@gmail.com	06-06-2026
				CS (COMM)/529/2026	CS (COMM)/529/2026	02-07-2026	Gurukul Publications Pvt. Ltd. vs. 1 Peari Rosary School	Ramnish Khanna	9891696900	rka.lawoffices@gmail.com	08-06-2026
				CS (COMM)/518/2026	CS (COMM)/518/2026	01-07-2026	KVR Infosys Pvt. Ltd. vs. Punjab State Board of Technical	Wasim Khan	982268882	wasimm.khan04@gmail.com	10.07.2026
				CS (COMM)/590/2026	CS (COMM)/590/2026	13-07-2026	Rajesh Kumar Verma vs. Hire Bulls	S. K.Bhaduri	23950517	sushant.bhaduri@gmail.com	15.06.2026
				CS (COMM)/528/2026	CS (COMM)/528/2026	02-07-2026	Maniaroom Adventures Pvt. Ltd. vs. Vent & smash LLP	Sitab Ali chaudhary	9810190786	advocatemehak21@gmail.com	18.06.2026
				CS (COMM)/515/2026	CS (COMM)/515/2026	01-07-2026	Canara Bank vs. Paradeaero LLP	Sudhir Kr. Singh	9868927179	sksinghadvdelhi@gmail.com	26.06.2026
				CS (COMM)/544/2026	CS (COMM)/544/2026	04-07-2026	M/s Gonsai Logistics Pvt. Ltd. vs. PG Electroplast Ltd.	Rakesh Kr. Sharma	9868040826	sharmarakeshadvi@gmail.com	01.07.2026
				OMP (COMM.)/35/2026	OMP (COMM.)/35/2026	04-07-2026	Ramesh Chander Garg vs. Veena Garg	Surjeet Singh Malhotra	9899249819	ssmalhotraassociates@gmail.com	02.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/578/2026	CS (COMM)/578/2026	08-07-2026	A A Enterprises vs. Amtrak Technologies pvt. Ltd.	Shashwat Singh	9643428249	office@vplegal.in	04.07.2026
				CS (COMM)/618/2026	CS (COMM)/618/2026	20-07-2026	Balaji Microtechnologies Pvt. Ltd. vs. M/S Seasana Machinery	Vasudha Arey	7973981758	advvasudhaarey@outlook.com	07.07.2026
				CS (COMM)/580/2026	CS (COMM)/580/2026	09-07-2026	CCI India Chamber of Commerce vs. Vanita Samaj	Esha Tibrewal	9899399194	eshatibrewal@gmail.com	08.07.2026
				CS (COMM)/594/2026	CS (COMM)/594/2026	14-07-2026	M/S Glync Tech Pvt. Ltd. vs. Vinayak Nishkarsh Saxena	Vijay Malhotra & Manjeet Sharma	9810001977 & 9896063166		08.07.2026
				CS (COMM)/615/2026	CS (COMM)/615/2026	18-07-2026	Annapurna Super Mart vs. Mega Mart Ventures India Pvt. Ltd.	Mohan Shyam Arya	9810630096	aryalawoffice@gmail.com	09.07.2026
				Execution(comm) 230/2026	Execution(comm) 230/2026	24-07-2026	Sanjeev Kumar Dadwal vs. Sehgal Electrical Works	Aashish Kalra	9711322898	advaashishkalra@gmail.com	16.07.2026
				CS (COMM)/614/2026	CS (COMM)/614/2026	18-07-2026	Jasper Associates Pvt. Ltd. vs. Lainox Ali Group SRL	Rakesh Mahajan & Raghav Mahajan	9630395065	raghav.mahajan@juristinternational.in	16.07.2026
				CS (COMM)/616/2026	CS (COMM)/616/2026	18-07-2026	Pramit Sanghavi vs. Indo Aryan Bevergaes Pvt. Ltd.	Davesh Vashishtha	7982104633	mail@dvipatrtroneys.com	16.07.2026
				Execution (comm) 233/26	Execution (comm) 233/26	29-07-2026	Capitol Hills Hotels vs. Mr. Shourya Saluja	Asim Naeem	9999060046	advhaaris@yahoo.com	25.07.2026
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL	EAST	209	CS COMM 74	2068/2026	03-07-2026	CANARA BANK VS LAXMAN SHARMA	SH ANUJ AGGARWAL	9999490798	advocateanujagarwal@yahoo.com	01.07.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
	COURT)		209	CS COMM 74	2096/2026	06-07-2026	THE PRIMEROSE INTERIOR VS MERABO LABS PVT. LTD.	SH KAUSHAK AGGARWAL	9810196274	adv.kaushalagrawal@g mail.com	04.07.26
			209	CS COMM 74	2119/2026	06-07-2026	PUNJAB NATIONAL BANK VS JAVED ENTERPRISES	SH SHUBHAM SHARMA	9811575884	shubhamsharma234@y ahoo.com	06.07.26
			209	CS COMM 74	2213/2026	15-07-2026	NOIDA ELECTRICAL AND MOULDING P LTD. VS SUPERGO MOTORS INDIA PVT. LTD.	SH VAIBHAV MISHRA	9953081960	sachingargo8@gmail.co m	14.07.26
			209	CS COMM 74	2235/2026	15-07-2026	BANK OF BARODA VS SULTANA	SH UMESH JOSHI	9910568669	advocateumesh2005@g mail.com	15.07.26
			209	CS COMM 74	2240/2026	16-07-2026	CANARA BANK VS SANCHAY SHARMA	MS NIHARIKA RAI	9811884579	adv.niharikarai1109@g mail.com	15.07.26
			209	CS COMM 74	2259/2026	17-07-2026	CHINTAMANI FINLEASE LTD VS VAIBHAV JAIN	SH V.K. SINGH	9810144934	vrijesh.k.singh@gmail.c om	17.07.26
			209	CS COMM 74	2260/2026	18-07-2026	PUNJAB NATIONAL BANK VS ABHSHEK SHARMA	SH PARAS AGGARWAL	9810600656	parasaggarwaladv@gm ail.com	17.07.26
			209	CS COMM 74	2288/2026	20-07-2026	AASTHA TRADERS VS PAR GLOBAL INDUSTRIES	SH ANIL KUMAR YADAV	9582874719	anil.ky94@gmail.com	20.07.26
			209	CS COMM 74	2306/2026	22-07-2026	SGBELDON FIBER NETWORK PVT. LTD. VS VEOM SAV TELECOM PVT. LTD.	SH ADARSH GANESH	9811024738	adarshganesadv@gma il.com	21.07.26
			209	CS COMM 74	2308/2026	22-07-2026	SGBELDON FIBER NETWORK PVT. LTD. VS RAJ SALES SERVICE.	SH ADARSH GANESH	9811024738	adarshganesadv@gma il.com	21.07.26
			209	CS COMM 74	2324/2026	23-07-2026	BANK OF MAHARASHTRA VS PRIYANKA PATHAK	SH RAJIV RANJAN	9205290440	rranjanadvocate@gmail .com	22.07.26
			209	CS COMM 74	2338/2026	24-07-2026	PRIME ELECTROTECH VS ARK ENGINEERS	SH TEJ PRATAP	98750116605	tejpratap14@gmail.com	24.07.26
			209	CS COMM 74	2377/2026	29-07-2026	CHEMICO SYNTHETICS LTD VS AJAY VISION EDUCATION PVT. LTD.	SH HARJEET NARANG	9891373754		28.07.26
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	2072/2026	02-07-2026	VOLARIS LIFE SCIENCES PVT. LTD. VS PREMIER MEDICAL AGENCY	SH SACHIN KUMAR JAIN	9136136336	advskjain@gmail.com	02.07.26
			101	CS COMM 74	2091/2026	04-07-2026	RAMDAS SALES INDIA PVT. LTD. VS SINAG HEALTH CARE PVT. LTD.	SH AMBER SACHDEVA	9821961222		03.07.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			101	CS COMM 74	2099/2026	08-07-2026	MKG FINANCE LTD VS DEVKI NANDAL BANSAL	SH GAURAV CHAUDHARY	9868560267	gauravadvocate07@gmail.com	04.07.26
			101	CS COMM 74	2107/2026	06-07-2026	STATE BANK OF INDIA VS PADMA DEVI	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	06.07.26
			101	OMP COMM 73	2124/2026	13-07-2026	CREDIT WISE CAPITAL PVT. LTD. VS BALGHARE ASSOCIATES	SH SALIL SRIVASTAVA	1145653889	office@acumenlawfirm.com	07.07.26
			101	CS COMM 74	2162/2026	10-07-2026	BANK OF MAHARASHTRA VS HARGOVIND MISHRA	SH RAJIV RANJAN	9205290440	rranjanadvocate@gmail.com	09.07.26
			101	CS COMM 74	2205/2026	14-07-2026	MULTITECH THRU SURENDER KUMAR VS SAR ENGINEERS	SH VIJAY YADAV	9599701116	advyadavvijay@gmail.com	13.07.26
			101	CS COMM 74	2212/2026	14-07-2026	DUSHYANT SHARMA VS TECHNOLOGIES	SH SANJAY PADAM JAIN	9811112087	spjainlawfirm@gmail.com	13.07.26
			101	OMP COMM 78	2219/2026	15-07-2026	DDA VS RR CONSTRUCTIONS	SH VIJAY TYAGI	9650010743		14.07.26
			101	CS COMM 74	2234/2026	15-07-2026	RSS SERVICE PVT. LTD. VS SJS BIOMINING PVT. LTD.	SH BRIJESH KUMAR SHARMA	989922283	lawsolutionpoint@gmail.com	15.07.26
			101	CS COMM 74	2241/2026	16-07-2026	BANK OF INDIA VS OJAS HOSPITALITY AND CATERING THRU NEETU VATS	MS NIHARIKA RAI	9811884579	adv.niharikarai1109@gmail.com	15.07.26
			101	CS COMM 74	2286/2026	22-07-2026	VISHV BOOKS PVT LTD. VS PRINCE KUMAR SINGH @ PRINCE THAKUR	MS RACHNA	9650569693	rachnakumar5984@gmail.com	20.07.26
			101	CS COMM 74	2316/2026	24-07-2026	BANK OF MAHARASHTRA VS BIMLA	SH RAJIV RANJAN	9205290440	rranjanadvocate@gmail.com	22.07.26
			101	CS COMM 74	2317/2026	24-07-2026	BANK OF MAHARASHTRA VS PARVEEN	SH RAJIV RANJAN	9205290440	rranjanadvocate@gmail.com	22.07.26
			101	CS COMM 74	2349/2026	28-07-2026	GOEL OVERSEAS INC VS ANAHAD ARDAAS PVT. LTD.	SH PRATEEK MEHTA	9911886609	prateekmehtas@gmail.com	24.07.26
			101	CS COMM 74	2370/2026	29-07-2026	ICICI BANK LTD. VS SHRI RADHESH TECHBUILDING PVT. LTD.	SH DEEPAK KAUSHIK	9818050800	induslegalia@gmail.com	28.07.26
			101	CS COMM 74	2372/2026	29-07-2026	RICHA GUPTA VS AGROVEDA INDUSTRIES PVT. LTD.	SH RAJ KUMAR	9811499682	rajals2002@gmail.com	28.07.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			101	CS COMM 74	2394/2026	29-07-2026	VIKAS AGGARWAL VS MONASH GENERATOR SERVICES PVT. LTD.	SH SAURABH KUMAR KAUSHIK	9999221456	saurabh.kumar199307@gmail.com	29.07.26
			101	CS COMM 74	2395/2026	29-07-2026	STATE BANK OF INDIA VS ABHAY KUMAR	SH ARUN UPADHYAY	9045375818	carelexlicer@gmail.com	29.07.26
			101	CS COMM 74	2400/2026	30-07-2026	BALAJI TIMBER TRADERS VS CRISTAL CRAFT AND ANR	SH MURARI LAL SHARMA	9350871245		29.07.26
			101	CS COMM 74	2407/2026	30-07-2026	PUNJAB NATIONAL BANK VS RAHUL SHARMA	SMS MEENU GUPTA	9654336403	advmeenugupta89@gmail.com	30.07.26
			101	CS COMM 74	2411/2026	31-07-2026	BANK OF BARODA VS GAURAV GARG	MS SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	30.07.26
			101	CS COMM 74	2437/2026	01-08-2026	BANK OF MAHARASHTRA VS MANSI JAIN	SH RAJIV RANJAN	9205290440	rranjanadvocate@gmail.com	31.07.26
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	66/2026	01-07-2026	MS JAGDAMBA ART Vs MS WEAVETEX OVERSEAS	ANIL NITIN	9718581795	anilnitin1@gmail.com	18-06-2026
			---do--	C.S. (COMM)	67/2026	01-07-2026	STATE BANK OF INDIA Vs ZENAB FEROZ	vijay prakash	9810210832	vijayprakash9682@gmail.com	20-06-2026
			---do--	C.S. (COMM)	68/2026	02-07-2026	UNION BANK OF INDIA THROUGH AUTHORIZED REPRESENTATIVE Vs RAHUL YADAV	prabhash kumar dija	9811909472	advprabhasha2@gmail.com	20-06-2026
			---do--	C.S. (COMM)	69/2026	03-07-2026	NISHANT GROVER AND OTHERS Vs HCI HEALTHCARE PVT LTD	gurpreet singh sial	7906354958	sialgurpreetassocialetes@gmail.com	11-06-2026
			---do--	C.S. (COMM)	70/2026	09-07-2026	PRIYA PAPERS PVT LTD Vs CHANDA SINGH	aviral agnihotri	8793137310	aviralagnihotri453@gmail.com	08-06-2026
			---do--	C.S. (COMM)	71/2026	15-07-2026	BANK OF BARODA Vs ASMA	umesh joshi	9910568669	advocateumesh2005@gmail.com	15-07-2026
			---do--	C.S. (COMM)	72/2026	20-07-2026	SAKET SACHDEVA Vs AVADESH YADAV	devansh aggarwal	9999856476	devansh.lawyer@gmail.com	18-07-2026
			---do--	C.S. (COMM)	73/2026	24-07-2026	SKY ENTERPRISES PRIVATE LIMITED Vs ABAAD MASALA AND COMPANY AND ORS	sanjeev singh & suman gupta	9811129304	litigation@singhassocialetes.com	21-07-2026
			---do--	C.S. (COMM)	74/2026	24-07-2026	BSES YAMUNAPOWERTD Vs ANAND KUMAR	prashant kumar sharma	9999420408	adv.pks.1985@gmail.com	20-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do----	C.S. (COMM)	75/2026	24-07-2026	BSES YAMUNAPOWER LTD Vs JANESHWAR	prashant kumar sharma	9999420408	adv.pks.1985@gmail.co m	20-07-2026
			---do----	EX.(COMM) AWARD	41/2026	07-07-2026	KOTAK MAHINDRA PRIME LTD Vs MAHESH	mayank mahajan	99996316444	mayank.mahajan05@ya hoo.com	02-07-2026
			---do----	EX.(COMM) AWARD	42/2026	07-07-2026	KOTAK MAHINDRA PRIME LTD Vs RAM PARVESH	mayank mahajan	99996316444	mayank.mahajan05@ya hoo.com	02-07-2026
			---do----	EX.(COMM) AWARD	43/2026	07-07-2026	KOTAK MAHINDRA PRIME LTD Vs PANKAJ GUPTA	mayank mahajan	99996316444	mayank.mahajan05@ya hoo.com	02-07-2026
			---do----	EX.(COMM) AWARD	44/2026	08-07-2026	KOTAK MAHINDRA PRIME LTD Vs VIJAY SONI	mayank mahajan	99996316444	mayank.mahajan05@ya hoo.com	02-07-2026
			---do----	EX.(COMM) AWARD	45/2026	13-07-2026	KOTAK MAHINDRA PRIME LTD Vs USMAN RATHORE	sagar mishra	7053284188	sagarmishra2490@gma il.com	07-07-2026
			---do----	EX.(COMM) AWARD	46/2026	13-07-2026	KOTAK MAHINDRA PRIME LTD Vs NARENDER SUBE SINGH	sagar mishra	7053284188	sagarmishra2490@gma il.com	07-07-2026
			---do----	EX.(COMM) AWARD	47/2026	13-07-2026	KOTAK MAHINDRA PRIME LTD Vs MANJEET SO YOGESH KUMAR	sagar mishra	7053284188	sagarmishra2490@gma il.com	07-07-2026
			---do----	EX.(COMM) AWARD	48/2026	13-07-2026	KOTAK MAHINDRA PRIME LTD Vs ROOP KISHORE VERMA	sagar mishra	7053284188	sagarmishra2490@gma il.com	07-07-2026
			---do----	EX.(COMM) AWARD	49/2026	13-07-2026	KOTAK MAHINDRA PRIME LTD Vs JAGVIR SINGH	sagar mishra	7053284188	sagarmishra2490@gma il.com	07-07-2026
			---do----	EX.(COMM) AWARD	50/2026	13-07-2026	KOTAK MAHINDRA PRIME LTD Vs AKASH B SO BIRJU	sagar mishra	7053284188	sagarmishra2490@gma il.com	07-07-2026
			---do----	EX.(COMM) AWARD	51/2026	15-07-2026	KOTAK MAHINDRA PRIME LTD Vs YOUNGESH KUMAR	mayank mahajan	99996316444	mayank.mahajan05@ya hoo.com	11-07-2026
			---do----	EX.(COMM) AWARD	52/2026	21-07-2026	SAMMAAN CAPITAL LIMITED Vs AKHILESH KUMAR SINGH AND ORS	alok kumar	9911000126	alok.adv2001@gmail.co m	21-07-2026
			---do----	EX.(COMM) AWARD	53/2026	23-07-2026	SAMMAAN CAPITAL LIMITED Vs PRATAP SINGH BHANDARI	neeraj mandal	9899165086	neerajmandal06@gmail .com	14-07-2026
			---do----	EX.(COMM) AWARD	54/2026	25-07-2026	SAMMAAN CAPITAL LIMITED Vs ARVIND KUMAR	neeraj mandal	9899165086	neerajmandal06@gmail .com	18-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do----	EX.(COMM) AWARD	55/2026	25-07-2026	SAMMAAN CAPITAL LIMITED Vs KAUSHAL KUMAR JHA	neeraj mandal	9899165086	neerajmandalo6@gmail.com	18-07-2026
			---do----	EX.(COMM) AWARD	56/2026	25-07-2026	SAMMAAN CAPITAL LIMITED Vs PANKAJ KUMAR GUPTA	neeraj mandal	9899165086	neerajmandalo6@gmail.com	18-07-2026
			---do----	EX.(COMM) AWARD	57/2026	25-07-2026	SAMMAAN CAPITAL LIMITED Vs PANKAJ SINGH	neeraj mandal	9899165086	neerajmandalo6@gmail.com	18-07-2026
			---do----	EX.(COMM) AWARD	58/2026	29-07-2026	KOTAK MAHINDRA BANK Vs AADITYA	abhayendra rai	8920723973	abhayendrarai@gmail.com	27-07-2026
			---do----	EX.(COMM) AWARD	59/2026	29-07-2026	KOTAK MAHINDRA BANK Vs SHURJEET	abhayendra rai	8920723973	abhayendrarai@gmail.com	28-07-2026
			---do----	EX. (COMM)	53/2026	01-07-2026	RAHUL GUPTA Vs ATUL	-	-	-	01-07-2026
			---do----	EX. (COMM)	54/2026	03-07-2026	HAJI WASIQ AHMED Vs AWEZ	mohd. Hassan & ms. Heema	8860404848	sahooheema@gmail.com	02-07-2026
			---do----	EX. (COMM)	55/2026	03-07-2026	HAJI WASIQ AHMED Vs MOHD ZUBAIR	mohd. Hassan & ms. Heema	8860404848	sahooheema@gmail.com	01-07-2026
			---do----	EX. (COMM)	56/2026	04-07-2026	SH EJAJUL SHAIKH Vs MS PDM UNIVERSITY	ashish	7827826962	ashishlegal22@gmail.com	04-07-2026
			---do----	EX. (COMM)	57/2026	24-07-2026	UNION BANK OF INDIA Vs ANUJ	jitender garg	9810197621	jitendergardadv@gmail.com	24-07-2026
			---do----	EX. (COMM)	58/2026	24-07-2026	DROOLS PET FOOD PVT LTD Vs DHARMENDRA BHULLAR	divyam aggarwal	9650155327	admin@alclegal.in	16-06-2026
			---do----	EX. (COMM)	59/2026	25-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs MANJEET Y	ajay uppal	9811740125	virtuous.people@gmail.com	17-07-2026
			---do----	EX. (COMM)	60/2026	27-07-2026	SAKET SACHDEVA Vs MS DECORATORS PVT LTD	devansh aggarwal	9999856476	devansh.lawyer@gmail.com	25-07-2026
			---do----	EX. (COMM)	61/2026	27-07-2026	SAKET SACHDEVA Vs LIMCO GLOBAL SERVICES PVT LTD	devansh aggarwal	9999856476	devansh.lawyer@gmail.com	25-07-2026
			---do----	EX. (COMM)	62/2026	29-07-2026	SPACE 4 BUSINESS SOLUTIONS PVT LTD Vs DISTRICT MAGISTRATE DISTRICT COMMISSIONER NORTH EAST	tanushka kohli	-	-	30-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do----	MISC DJ	294/2026	01-07-2026	MANGAL SALES CORPORATION Vs SHREE BALAJEE PAPERS	Vijay kumar	9810169432	advvijaysaroa@gmail.com	30-06-2026
			---do----	MISC DJ	312/2026	07-07-2026	VIKAS GUPTA Vs RAFAQ AHMEED	prem narayan sharma	9599710055	-	06-07-2026
			---do----	MISC DJ	314/2026	11-07-2026	RUVENT PRIVATE LIMITED Vs MOCHBOARD EDUTECH PVT LTD	ALOK SHARMA	9953433853	aloksharma@live.com	10-07-2026
			---do----	MISC DJ	316/2026	13-07-2026	SURESH APPARELS Vs MOHD SHAKIR	Jhinnoo Prasad Gupta & ABHAY SAGAR	9868597298	mailmejpgupta@gmail.com	10-07-2026
			---do----	MISC DJ	329/2026	17-07-2026	SMT NIRMALA AGARWAL Vs BC HASARAM AND SONS	Sanchay mehrotra	8826009919	mehrotra.sanchay@gmail.com	17-07-2026
			---do----	MISC DJ	332/2026	17-07-2026	RAJ IRON AND CONSTRUCTIONS Vs M S N A R DEVELOPERS PVT LTD	Rahul malik	9810705405	mrclegal65@gmail.com	10-07-2026
			---do----	MISC DJ	349/2026	24-07-2026	NANDAN SINGH Vs KRISHAN SWAROOP	lokesh kumar jha	-	-	22-05-2026
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	02-07-2026	Execution (Comm.)/119/2026	Ms Suresh textile Vs Shri Jaipal vastra bhandar	VIVEK SHARMA	9910962191	vivekkumarsharma83@gmail.co	01.06.2026
			301, New Court Building	CS (COMMERCIAL)	03-07-2026	MISC DJ/683/2026	EKTA MITTAL Judgement Debtor Vs THE DELHI CO OPERATIVE URBAN THRIFT AND CREDIT SOCIETY LTD Decree Holder	SHARTHAK	9169882719	LAWSHARTHAK619@GMAIL.COM	30.06.2026
			301, New Court Building	CS (COMMERCIAL)	04-07-2026	CS (COMM)/330/2026	PUNJAB AND SIND BANK Vs NIJAMUDDIN SIDDIQUE	BINAY KUMAR MISHRA	9868113796	bkm Delhi@gmail.com	02.07.2026
			301, New Court Building	CS (COMMERCIAL)	06-07-2026	CS (COMM)/331/2026	Punjab National Bank Vs Vineet Kaur Saggu and Ors	ADV.JYOTIGAUR TAM	7000041067	JYOTI GAUTAMZ010@YAHOD.COM	01.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	08-07-2026	Execution (Comm.)/122/2026	Ramet kumar chaturvedi Vs Sudheer Sharma	S K SHARMA	9011358789	saturnlawfirm@gamil.com	02.06.2026
			301, New Court Building	CS/COMMERCIAL	08-07-2026	Execution (Comm.)/123/2026	Ankit Jain Vs MD Saleem	DHEERAJ JAIN	9999801044	dhjain79@gmail.com	08.06.2026
			301, New Court Building	CS (COMMERCIAL)	08-07-2026	CS (COMM)/336/2026	ASIF AHMED Vs BSES, YAMUNA POWER LIMITED	Kuldeep Gola	9711897676	Kgola7676@gmail.com	03.07.2026
			301, New Court Building	CS (COMMERCIAL)	08-07-2026	CS (COMM)/337/2026	PIONEER PETITIONER INDUSTRIES THROUGH ITS PARTNER Vs MEENAKSHI BADOLA	RITU GUPTA	9811249331	egalteam.ple@gmail.com	03.07.2026
			301, New Court Building	CS (COMMERCIAL)	08-07-2026	CS (COMM)/338/2026	Punjab National Bank Vs KLM Tents	ADV.JYOTIGAU TAM	7000041067	JYOT]GAUTAMZo10@ YAHOD.COM	01.07.2026
			301, New Court Building	CS (COMMERCIAL)	09-07-2026	ARB. (COMM)/6/2026	AABHISHEK SUNIL KUMAR Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD	ASHWIN KUMAR NAIR	8006406788	advporashk:umar739 m gmail.com	05.07.2026
			301, New Court Building	CS (COMMERCIAL)	13-07-2026	CS (COMM)/345/2026	RAJIV CHAUDHARY Vs SHIV KUMAR VASHISHTH	RAJ KUMAR MISHRA	9871120323	RAJKUMARADV876@ GMAIL.COM	11.06.2026
			301, New Court Building	CS (COMMERCIAL)	13-07-2026	CS (COMM)/346/2026	MANAN ENTERPRISES Vs Shivam Udyog Pvt Ltd and Ors	MD. ZUNAID	9999131424	advocatezunaid@gmail.com	01.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	14-07-2026	CS (COMM)/348/2026	Pawan Kumar Lakhotia Vs Mayasheel Retail India Limited	GAURAV SHRMA	9811695953	Gnlegol.io@gmail.com	18.06.2026
			301, New Court Building	CS (COMMERCIAL)	14-07-2026	CS (COMM)/349/2026	Manoj Kumar Sharma Vs Dharam Pal Gupta Sons	GAURAV SHRMA	9811695953	Gnlegol.io@gmail.com	18.06.2026
			301, New Court Building	CS (COMMERCIAL)	14-07-2026	CS (COMM)/350/2026	M S Shree Radhika Traders Vs M S Superior Steel Trading Company	Nitish Chandra Tiwari	80004502369	Ify.assocate@gmail.co m	07.07.2026
			301, New Court Building	CS (COMMERCIAL)	14-07-2026	CS (COMM)/351/2026	Panch Rattan Fabrics Vs Pawan Garments	KRISHNA KUMAR	9810032891	krishnakumaroffice305 @gmail.com	05.06.2026
			301, New Court Building	CS (COMMERCIAL)	14-07-2026	CS (COMM)/352/2026	Panch Rattan Fabrics Vs SK Enterprises	KRISHNA KUMAR	9810032891	krishnakumaroffice305 @gmail.com	02.07.2026
			301, New Court Building	CS (COMMERCIAL)	15-07-2026	Ex. - Award by Arb./60/2026	Kotak Mahindra Prime Ltd Vs HEMU KASHYAP	MAYANK MAHAJAN	6316443644	MAYANK_MHAJAN OS@YAH)O.COM	07.07.2026
			301, New Court Building	CS (COMMERCIAL)	15-07-2026	CS (COMM)/353/2026	CANARA BANK Vs SAHIL PROP MS HARI KIRAN ENTERPRISES	SANJEEVCHOP RA	9711142200	CHOPRA6791.GAMIL. COM	01.07.2026
			301, New Court Building	CS (COMMERCIAL)	15-07-2026	CS (COMM)/354/2026	Sukhdeep Singh Vs Citi Mega Mart India Pvt Ltd	CHIRAG AGARWAL	9873822121	CHIRAGADV@GMAIL. COM	10.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	17-07-2026	Execution (Comm.)/129/2026	PANASONIC LIFE SOLUTION INDIA PVT LTD Vs SUSHILA DEVI AND ANR	SHRA VAN KUMAR BANSAL	6201970125	nitedmark@unitedandunited.com	08.07.2026
			301, New Court Building	CS (COMMERCIAL)	17-07-2026	CS (COMM)/358/2026	Mittal Fabrics Pvt. Ltd. Vs Manish Vijra	KAMAL GARG	9560570576	Mailkamalgarg@gmail.com	15.07.2026
			301, New Court Building	CS (COMMERCIAL)	20-07-2026	CS (COMM)/363/2026	Arihant Pharmaceuticals Through its Proprietor Shri Pranav Kumar Jain Vs HK Pharma Through its Proprietor Mr Mashkoor Alam Chaudhary	CHANDER MOHAN	9810163909	CHANDERSIR@GMAIL.COM	18.07.2026
			301, New Court Building	CS (COMMERCIAL)	21-07-2026	Ex. - Award Arb./62/2026	KOTAK MAHINDRA PRIME LTD Vs POOJA J DO JUGAL KISHORE	MAYANK MAHAJAN	6316443644	MAYANK_MHAJAN@YAHOO.COM	07.07.2026
			301, New Court Building	CS (COMMERCIAL)	21-07-2026	Ex. - Award Arb./63/2026	KOTAK MAHINDRA PRIME LTD Vs POOJA J	MAYANK MAHAJAN	6316443644	MAYANK_MHAJAN@YAHOO.COM	07.07.2026
			301, New Court Building	CS (COMMERCIAL)	23-07-2026	Execution (Comm.)/134/2026	SHREE BANKEY BEHARI FABRICS PVT LTD Vs SILKI GODHA, PROP SIVI COLLECTION	RAKESH NAUTIYAL	9718565756	rakesh.nautiyal21@gmail.com	22.07.2026
			301, New Court Building	CS (COMMERCIAL)	24-07-2026	CS (COMM)/368/2026	ASHOK SUKHLJA PROP OF AK FABRICS Vs MR AMIT PROPRIETOR OF SHREE RADHEY ENTERPRISES	GAURAV KOCHAR	9810949406	GAURAVKOCHARADV@GMAIL.COM	16.07.2026
			301, New Court Building	CS (COMMERCIAL)	29-07-2026	Execution (Comm.)/137/2026	Elan Fashion Vs Navneet Choudhary	MILIND GARG	9718565756	MILINDGARG@GMAIL.COM	24.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	Vs ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	29-07-2026	CS (COMM)/380/2026	BIOCON ELECTRIC PVT LTD Vs MANORAMA ENTERPRISES	AMARENDRAK UMARDUBEY	9599801188	globalvisioniawoffice@, ginail,coin	27.06.2026
			301, New Court Building	CS (COMMERCIAL)	29-07-2026	CS (COMM)/381/2026	BIOCON ELECTRIC PVT LTD Vs SHREE SAI TRADERS	AMARENDRAK UMARDUBEY	9599801188	globalvisioniawoffice@, ginail,coin	03.07.2026
			301, New Court Building	CS (COMMERCIAL)	29-07-2026	CS (COMM)/382/2026	BIOCON ELECTRIC PVT LTD Vs PRIYA ELECTRICALS	AMARENDRAK UMARDUBEY	9599801188	globalvisioniawoffice@, ginail,coin	03.07.2026
			301, New Court Building	CS (COMMERCIAL)	29-07-2026	CS (COMM)/383/2026	Harey Krishna Cables Pvt Ltd Vs Omprakash Shankarlal Mundhada HUF	VARUN DIWAN	9899799332	sharma26abhishek26@ gpmail.com	25.07.2026
			301, New Court Building	CS (COMMERCIAL)	31-07-2026	CS (COMM)/385/2026	LAKHI RAM KASID RAM Through its Partner Mr Vishal Goyal Vs Narien Chem	MALVICA SATIJA	9717259461	malvicasatijal@gmail.c om	08.07.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	02-07-2026	Execution (Comm.)/120/2026	ASHOK SARAF PROP OF M/S VANSHIKA PLASTIC INDUSTRY Vs KAPIL KUMAR GUPTA PROP OF M/S JOSS POLYMERS	SHEKHAWATI LEGAL SERVICES	9810682372	shekhawatilegal@yahoo .in	03-07-2026
			ROOM NO 208	COMMERCIAL	02-07-2026	Execution (Comm.)/121/2026	MANISH GOYAL Vs MSDIPCO ENTERPRISES	Krishan Gopal	9818572958	kg572093@gmail.com	02-07-2026
			ROOM NO 208	COMMERCIAL	02-07-2026	CS (COMM)/325/2026	SH DHERAJ KUMAR Vs SH AKSHAY KUMAR	Sidhant Dhingra	9650677902	sidhantdhingra@advoc atesidhantdhingra.com	01-07-2026
			ROOM NO 208	COMMERCIAL	04-07-2026	CS (COMM)/327/2026	State Bank of India Vs Krish Sharma	Krishna Kumar Shrma	958891040,	advkrishna1411@gmail. com	23-06-2026
			ROOM NO 208	COMMERCIAL	04-07-2026	CS (COMM)/328/2026	Manoj Kumar Sharma Vs Amit Sagar	Gaurav Sharma	9811695953	gnlegal.in@gmail.com	18-06-2026
			ROOM NO 208	COMMERCIAL	04-07-2026	CS (COMM)/329/2026	Pawan Kumar Lahotia Vs Sanvie Retail Pvt Ltd	Gaurav Sharma	9811695953	gnlegal.in@gmail.com	18-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	06-07-2026	CS (COMM)/332/2026	ONEGO SOLUTIONS Vs SHRI RAMSWAROOP MULTITECH ENGINEERING SOLUTIONS PVT LTD	Mohd Mohsin Raja	9560275913	mohsinraja147@gmail.com	10-06-2026
			ROOM NO 208	COMMERCIAL		Ex. - Award by Arb./54/2026	KOTAK MAHINDRA PRIME LTD Vs AMAN SO SHIV NARAYAN	Sagar Mishra	7053284188	sagarmishra2490@gmail.com	08-07-2026
			ROOM NO 208	COMMERCIAL	09-07-2026	Execution (Comm.)/124/2026	Singha Industries Vs Sindh Garments	Arpit Jain	9811595800	arpitjain2099@gmail.com	46210
			ROOM NO 208	COMMERCIAL	09-07-2026	CS (COMM)/342/2026	RAMADA JEANS Vs Ms UNIVOX EXPORTS PVT LTD	R.S. Goswami	9810066235	rsgoswamiadvocate@yahoo.com	08-07-2026
			ROOM NO 208	COMMERCIAL	13-07-2026	Execution (Comm.)/127/2026	AYUSH JAIN Vs ENCANA INTERNATIONAL PVT LTD	Chirag Arora	9716984477	lawfluence7@gmail.com	46216
			ROOM NO 208	COMMERCIAL	15-07-2026	CS (COMM)/355/2026	NARENDER KUMAR Vs AMAN BHALLA	J. K. GUPTA	9868529752	jk Gupta.advocate@gmail.com	46217
			ROOM NO 208	COMMERCIAL	17-07-2026	Execution (Comm.)/130/2026	State Bank of India Vs Pramod	Arun kumar Sharma	9810220905	arunambuj@gmail.com	46220
			ROOM NO 208	COMMERCIAL	17-07-2026	CS (COMM)/359/2026	ASHOK SUKHIJA PROPRIETOR OF AK FABRICS Vs MR BANNE CHAUDHARY PROPRIETOR OF DIVINE ATTIRE	Gaurav Kochhar	9810940055	Not mentioned	17-07-2026
			ROOM NO 208	COMMERCIAL	17-07-2026	MISC DJ/734/2026	OSHO OM TEXTURES Vs KEWAL SOOTI KAPDE KID DUKAN	Mayank Shekhar Kushwaha	990849579	advocate.mskushwaha@gmail.com	16-07-2026
			ROOM NO 208	COMMERCIAL	18-07-2026	Ex. - Award by Arb./61/2026	SANJEEVANI AYURVEDA, Medical Superintendent Vs THE DIRECTOR GENERAL Directorate General of Health	Vishwendra Verma	9871704611	vermavishwendra@yahoo.co.in	18-07-2026
			ROOM NO 208	COMMERCIAL	18-07-2026	CS (COMM)/361/2026	FUGROISS THROUGH ITS PARTNER MR KARTIK SHARMA Vs AJAY KAUL	SNITN GARG	9811865967	gglegalconsultants@gmail.com	18-07-2026
			ROOM NO 208	COMMERCIAL	22-07-2026	Execution (Comm.)/131/2026	BASANT GOEL PROPRIETOR OF GOEL MEDICOS Vs Health Care At Home India Pvt Ltd	Rupesh Kumar Tyagi	9958872981	rupesh@rplegalindia.com	21-07-2026
			ROOM NO 208	COMMERCIAL	22-07-2026	Execution (Comm.)/132/2026	UNION BANK OF INDIA Vs SANJEEV KUMAR AND ORS	Niharika Rai	9811884579	Adv.niharikarai1109@gmail.com	21-07-2026
			ROOM NO 208	COMMERCIAL	25-07-2026	Execution (Comm.)/136/2026	BIOCON ELECTRIC PRIVATE LIMITED Vs B AND COMPANY	Arminder Kumar Dubery	9599801188	globalvisionlawoffice@gmail.com	25-07-2026
			ROOM NO 208	COMMERCIAL	25-07-2026	CS (COMM)/373/2026	INNOVISION LIMITED Vs Swiss Elmech Pvt Ltd	Varun Chug	9988799877	adv.varunchugh@gmail.com	22-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROOM NO 208	COMMERCIAL	27-07-2026	CS (COMM)/375/2026	MANJU LATA Vs RAJ KUMAR	Shiv Kumar Gautam	9599911797	shivlegaldrishti@gmail.com	25-07-2026
			ROOM NO 208	COMMERCIAL	30-07-2026	Ex. - Award Arb./67/2026	bySWAGATAMA ENTERPRISES Vs NATIONAL HANDLOOM DEVELOPMENT CORPORATION LIMITED	RAJAN MALHOTRA	9990666940	rananmalhotraandassociates@gmail.com	30-07-2026
			ROOM NO 208	COMMERCIAL	30-07-2026	Ex. - Award Arb./68/2026	byKOTAK MAHINDRA BANK Vs MOHD KAIF	Abhayendrara @gmail.com	8920723973	abhayendrara@gmail.com	30-07-2026
			ROOM NO 208	COMMERCIAL	30-07-2026	Ex. - Award Arb./69/2026	byKOTAK MAHINDRA BANK Vs ANJU	Abhayendrara @gmail.com	8920723973	abhayendrara@gmail.com	30-07-2026
			ROOM NO 208	COMMERCIAL	30-07-2026	Execution (Comm.)/138/2026	VLK ASSOCIATES PRIVATE LIMITED Vs SIND GARMENTS	MANISH KUMAR	9968466963	aormanishkumar@gmail.com	30-07-2026
			ROOM NO 208	COMMERCIAL	30-07-2026	Execution (Comm.)/139/2026	ANIL PITTI Vs SUMAN JAIN	KHUSHAGARA BANSAL	9999448797	kushagrabansal@akassociates.org.in	30-07-2026
			ROOM NO 208	COMMERCIAL	30-07-2026	MISC DJ/780/2026	Robin Jain Vs Santosh KUMar Gupta				29-07-2026
			ROOM NO 208	COMMERCIAL	31-07-2026	Execution (Comm.)/140/2026	EASY TRIP PLANNERS LIMITED Vs NAVAL EXPORTERS AND IMPORTERS PRIVATE LIMITED	C&V ASSOCIATES	9810599376	cnvassociates@hotmail.com	31-07-2026
			ROOM NO 208	COMMERCIAL	31-07-2026	Execution (Comm.)/141/2026	VLK ASSOCIATES PRIVATE LIMITED Vs SIND GARMENTS AND ORS	MANISH KUMAR	9968466963	aormanishkumar@gmail.com	30-07-2026
			ROOM NO 208	COMMERCIAL	31-07-2026	CS (COMM)/388/2026	ICICI BANK LTD Vs MS SUJATARAM INFRACON PVT LTD	DEEPAK KAUSHIK	9818050800	induslegalia@gmail.com	27-07-2026
41	SH. SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SANJAY SHAHIDARA		EX AWARD ARB 51/2026	01.07.2026	KOTAK MAHINDRA PRIME LTD VS YOGENDER KUMAR MUGRAI	KMPS ASSOCIATES	9990659331	kmpspartner@gmail.com	06.06.2026	
				EX(COMM) 117/2026	01.07.2026	MS DADHIVALA MFRS CONSULTANTS PVT LTD VS MS RAJPOOT MACHINES PVT LTD	RAKESH KUMAR GUPTA	9810266296	adv.rakeshgupta77@gmail.com	12.06.2026	
				EX(COMM) 118/2026	01.07.2026	EASTMAN AUTO AND POWER LTD VS GREEN KAIKTSU AUTOMOTIVE INDIA	DEEPAK BHARDWAJ	9810662291	deepakbhardwaj_adv@yahoo.co.in	06.06.2026	
				EX 134/2026	01.07.2026	STATE BANK OF INDIA VS ANIT	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.06.2026	
				CS(COMM) 321/2026	01.07.2026	BABULAL PUROHIT VS DEEPA RAM	KUSHAL AGGARWAL	9910131155	aggarwalkushal99@gmail.com	11.06.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				CS(COMM) 322/2026	01.07.2026	PUNJAB NATIONAL BANK VS DALJEET KAUR	B K M ASSOCIATES		9868113796	bkmdelhi@gmail.com	06.06.2026		
				CS(COMM) 326/2026	02.07.2026	TCI EXPRESS LIMITED VS BHARAT GAMBHIR	PRERNA RAWAT		9968636993	suman@sumankhaitanco.in	27.06.2026		
				CS(COMM) 324/2026	02.07.2026	RINKU KAMBOJ VS M/S THE MESOMORPH & ORS.	SANGEETA JALAN		9899133961	sangita.sharma1972@gmail.com	11.06.2026		
				OMP(COMM) 05/2026	06.07.2026	MS ANAND RATHI GLOBAL FINANCE LIMITED VS PULKIT CHOPRA	TRUE LEGAL SOLUTION		9548714567	truelegaladvocates@gmail.com	02.07.2026		
				CS(COMM) 334/2026	07.07.2026	NEXT GEN EXPORTER AND MANUFACTURER VS MADURA CORPORATION	MAYANK SARASWAT		9999278560	msaraswat30@gmail.com	09.06.2026		
				CS(COMM) 335/2026	07.07.2026	APOLLO PIPES LIMITED VS VIVEK DHINGRA	SHRIHAR TRIPATHI		9548888420	legal@boostip.in	07.07.2026		
				MISC DJ (COMM) 700/2026	07.07.2026	SUPER AGENCIES VS RAVINDRA BROTHERS	RONAK GUPTA		9821104506	advronakgupta34@gmail.com	06.07.2026		
				EX AWARD ARB 53/2026	08.07.2026	AXIS BANK LTD VS ANJU	ANUJ KUMAR CHAUHAN		9971891788	info@aualegal.com	21.01.2026		
				CS(COMM) 339/2026	08.07.2026	M/S JAWAHAR EXPORTS VS BEST POLY CHEM LIMITED	SHUBHAM MAHAJAN		9810166390	mmatassociates@gmail.com	26.06.2026		
				MISC DJ 704/2026	08.07.2026	AJY JAIN PROP FOS ACHRUMAL AND SONS VS VARTIKA FOOD PRODUCTS PVT	SURYANSH SHARAN		8210013446	advsurlyansh@gmail.com	07.07.2026		
				CS(COMM) 340/2026	09.07.2026	VIJAY KUMAR GOYAL VS M/S KAARICURRY	C M GROVER		9654624323	manigrover001@gmail.com	07.07.2026		
				CS(COMM) 341/2026	09.07.2026	MUKESH KUMAR GOYAL & ANR VS M/S KAARICURRY	C M GROVER		9654624323	manigrover001@gmail.com	07.07.2026		
				EX(COMM) 125/2026	10.07.2026	SAVITA BATRA VS ADESH KUMAR	MOHD ZAHID		9811750070	advmohtzahid@gmail.com	09.07.2026		
				EX(COMM) 126/2026	13.07.2026	M/S PANKAJ SHIRTS VS KHATU SHYAM MEGA MART LLP	KUSHAGRA GOEL		9711443294	kushagragoel1@gmail.com	09.07.2026		
				CS(COMM) 356/2026	16.07.2026	PANCH RATTAN FABRICS VS NO MAX ENTERPRISES	KRISHNA KUMAR		9810032891	krishnakumaroffice305@gmail.com	02.07.2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				CS(COMM) 357/2026	16.07.2026		M/S PANCH RATTAN FABRICS VS PLUS TWO JEANS AND ANR	KRISHNA KUMAR	9810032891	krishnakumaroffice305@gmail.com	08.06.2026	
				MISC (EX)731/2026	DJ16.07.2026		M/S PADMAWATI GARMENTS VS M/S KAKA BAZAR PVT LTD	NITIN GARG	9811865967	gglegalconsultant@gmail.com	09.06.2026	
				MISC (COMM)737/2026	DJ18.07.2026		PRADEEP BANSAL VS DEEPAK BANSAL	RAJESH KUMAR	9560911740	advrajeshkumar@gmail.com	18.07.2026	
				CS(COMM) 364/2026	21.07.2026		M/S SATYAIMPEX INDIA PRIVATE LIMITED VS M/S KOTAK MAHINDRA	VAIBHAV SINGH	9999162226	nutshelllawfirm@gmail.com	20.07.2026	
				OMP (COMM) 15/2026	21.07.2026		SWATI DADICH VS IDFC FIRST BANK LTD	SN K ASSOCIATES	9911622072	nkassociateslawfirm@gmail.com	18.07.2026	
				MISC DJ 758/2026	21.07.2026		RAHN CONSTRUCTIONS PVT LTD VS KAPIL MITTAL	RAHUL MALHOTRA	9899218215	rahulssmalhotra@gmail.com	21.07.2026	
				EX (COMM) 133/2026	22.07.2026		HAVELLS INDIA LTD VS VIJAY	SANCHAY MEHROTRA	8826009919	sanchay.mehrotra@lexsunraj.com	21.07.2026	
				CS(COMM) 369/2026	24.07.2026		SAVITA JAIN VS MUNICIPAL CORPORATION OF DELHI & ANR	SH R ASSOCIATES	9811085066	vakilhra@hotmail.com	23.07.2026	
				EX AWARD BY ARB 64/2026	25.07.2026		MAHESH GUPTA & ANR VS M/S DEVILS CAFE AND RESTAURANT	ROHIT KALRA	9560269669	rohitkalraadv@gmail.com	24.07.2026	
				CS(COMM) 372/2026	25.07.2026		BIOCON ELECTRIC PVT LTD VS SHRI GUPTESHWAR TRADERS	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	27.06.2026	
				EX(COMM) 135/2026	25.07.2026		M/S BIOCON ELECTRIC PRIVATE LIMITED VS M/S SHINE ELECTRICALS	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	22.07.2026	
				EX AWARD BY ARB 65/2026	25.07.2026		KOTAK MAHINDRA PRIME LTD VS MAHESH	MAYANK MAHAJAN	9999631644	mayankmahajan05@yahoo.com	23.07.2026	
				CS(COMM)376/2026	27.07.2026		B.L. AGRO INDUSTRIES LIMITED VS RAJGHARANA SPICES.	RAJESH SHARMA	9312400662	thecaltrade@gmail.com	21.07.2026	
				CS(COMM) 378/2026	28.07.2026		M/S JYOTHIS CONSTRUCTIONS VS SAM INDIA BUILTWELL PVT LTD	PIYO HAROLD JAEMON	9958983495	piyo96harold@gmail.com	29.06.2026	
				CS(COMM) 384/2026	30.07.2026		RAJIV ANAND VS HOUSE OF ZOE	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	28.07.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				MISC DJ (COMM) 786/2026	31.07.2026		SUPER AGENCIES VS V S STRUCTURES PVT LTD	9821104506	advronakgupta@g mail.com	30.07.2026	
42	SH. PAWAN KUMAR MATTO DJ (COMM- 04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/323/2026	01-07-2026	MR SAMEER ARORA PROPRIETOR OF M/S JPS INDUSTRIES Vs M/S SMOOTH MOTORS THROUGH ITS PARTNERS	Nutshell Law Firm(P),	9354012505	nutshelllawfirm@gmail.com	09-06-2026
				COMMERCIAL	OMP (COMM)/14/2026	02-07-2026	MOHD ARBI Vs PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	Yashi Jain(P),	8006396492	yashiepf@gmail.com	25-06-2026
				COMMERCIAL	CS (COMM)/333/2026	06-07-2026	SMT KIRTI BATRA AND ANRS Vs SH RAJAT ARORA	Mohd. Zaid	9811750070	zaid_u@rediffmail.com	04-07-2026
				COMMERCIAL	Ex - Award by Arb/52/2026	07-07-2026	KOTAK MAHINDRA PRIME LTD Vs NEHA KAUSHIK	MAYANK MAHAJAN(P),	9999631644	MAYANK_MHAJANO 5@YAHOO.COM	02-07-2026
				COMMERCIAL	Ex - Award by Arb/55/2026	09-07-2026	Kotak Mahindra Prime Ltd Vs SONIA RANI	MAYANK MAHAJAN(P),	9999631644	MAYANK_MHAJANO 5@YAHOO.COM	08-07-2026
				COMMERCIAL	MISC DJ/708/2026	09-07-2026	LANDMARK CRAFTS LTD Vs GANRAJ ENTERPRISES AND ORS	STUTI WASON(P),	9811227766	info.lexjmd@gmail.com	08-07-2026
				COMMERCIAL	Ex - Award by Arb/56/2026	09-07-2026	Kotak Mahindra Prime Ltd Vs RAHUL MAHESHWARI	MAYANK MAHAJAN(P),	9999631644	MAYANK_MHAJANO 5@YAHOO.COM	07-07-2026
				COMMERCIAL	CS (COMM)/343/2026	10-07-2026	SARAOGI SUPER SALES PVT LTD Vs LOOKS MENS AND GIRLS WEAR THROUGH SHIV KUMAR	VARUN SBEDI(P),	8285672608	advocatevarunbedi@g mail.com	06-07-2026
				COMMERCIAL	CS (COMM)/344/2026	10-07-2026	RAJ KUMAR GUPTA Vs MOHAMMAD SHAMIM AHMED	SIDHANT DHINGRA AND ASSOCIATES(P) ,	9650677902	sidhantdhingra@advoc atesidhantdhingra.com	04-06-2026
				COMMERCIAL	CS (COMM)/347/2026	13-07-2026	UNION BANK OF INDIA Vs REEMA GOEL	KAMALJIT SINGH RANOT(P),	9890410729	kamaljitsinghranot@g mail.com	09-07-2026
				COMMERCIAL	Ex - Award by Arb/58/2026	14-07-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT SO PAPPU	Sagar Mishra(P),	7053284188	SAGARMISHRA2490@ GMAIL.COM	07-07-2026
				COMMERCIAL	Ex - Award by Arb/57/2026	14-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs AMAN SO SHIV NARAYAN	Sagar Mishra(P),	7053284188	SAGARMISHRA2490@ GMAIL.COM	07-07-2026
				COMMERCIAL	Ex - Award by Arb/59/2026	14-07-2026	KOTAK MAHINDRA PRIMELTD Vs VISHAL R	Sagar Mishra(P),	7053284188	SAGARMISHRA2490@ GMAIL.COM	07-07-2026
				COMMERCIAL	MISC DJ/732/2026	16-07-2026	SH RICH PAL SINGH Vs GURU TEGH BAHADUR HOSPITAL AND ANR	Deepak Bhardwaj(P),	9810662291	deepakbhardwaj_adv@ yahoo.co.in	16-07-2026

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				COMMERCIAL	CS (COMM)/360/2026	18-07-2026	SMT SUMAN LATA KALIA Vs M/S NEXTUS VENTURES PRIVATE LIMITED AND ORS	Ajit Singh	9990525091	ajitsingh8881@gmail.com	16-07-2026
				COMMERCIAL	CS (COMM)/362/2026	18-07-2026	BANK OF BARODA Vs PAWAN KHANNA AND ANR	Umesh Joshi(P),	9910568669	advumeshjoshi@gmail.com	17-07-2026
				COMMERCIAL	CS (COMM)/365/2026	21-07-2026	M/S THE GARDEN GALAXY Vs M/S EASY TRIP PLANNERS LIMITED (EASEMYTRIP)	SANJAY KUMAR PRAJAPATI(P),	9650197981	sanjaykumarprajapati00@gmail.com	21-07-2026
				COMMERCIAL	CS (COMM)/366/2026	22-07-2026	M/S WACHSTUM INDUSTRIES PVT LTD Vs SH DEEPAK BAJAJ	Narendra Bhandari	9313362890	nbhandari2009@gmail.com	17-07-2026
				COMMERCIAL	CS (COMM)/367/2026	23-07-2026	MOHD ASHRAF Vs MRN P Singh SHAHRAKH		9910895954	npsinghaorsec@yahoo.com	22-07-2026
				COMMERCIAL	CS (COMM)/370/2026	24-07-2026	SHRI TAIF AKHTER Vs SHRI MOHD JAVED ANSARI	Farahim Khan	9810869127	Farahimkhanadv@gmail.com	23-07-2026
				COMMERCIAL	CS (COMM)/371/2026	24-07-2026	SH SATISH CHAND JAIN Vs SH HARSIDAK SINGH	SIDHANT DHINGRA AND ASSOCIATES(P),	9650677902	sidhantdhingra@advocatesidhantdhingra.com	16-07-2026
				COMMERCIAL	CS (COMM)/374/2026	25-07-2026	M/S NIRAJ INTENSIVE AND ANESTHESIA CARE PVT LTD Vs M/S UKAR HEALTHCARE PVT LTD AND ORS	RAJESH KUMAR GUPTA(P),	9718555929	rajeshgupta.fiit@gmail.com	25-07-2026
				COMMERCIAL	CS (COMM)/377/2026	27-07-2026	B L AGRO INDUSTRIES LIMITED Vs SATTVIK WELLNESS PRIVATE LIMITED	RAJESH SHARMA(P),	9312400662	thecaltrade@gmail.com	24-07-2026
				COMMERCIAL	CS (COMM)/379/2026	28-07-2026	ASHOK SHUKHIJA PROPRIETOR OF M/S AK FABRICS Vs KHULLAR APPARELS PVT LTD THROUGH ITS DIRECTOR HEMANT	GAURAV KOCHHAR(P),	9810940055	NA	16-07-2026
				COMMERCIAL	Ex - Award by Arb/66/2026	30-07-2026	SWAGATAMA ENTERPRISES Vs NATIONAL HANDLOOM DEVELOPMENT CORPORATION LIMITED	RAJAN MALHOTRA(P),	9990666940	ADV.RAJANMALHOTRA@GMAIL.COM	28-07-2026
				COMMERCIAL	Ex - Award by Arb/70/2026	30-07-2026	SAMMAAN CAPITAL LIMITED (EARLIER INDIABULLS HOUSING FINANCE LIMITED) Vs RAJINDER AND ORS	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMail.COM	20-07-2026
				COMMERCIAL	Ex - Award by Arb/71/2026	30-07-2026	SKK AYURVEDA Medical Superintendent Vs THE DIRECTOR GENERAL Directorate General of Health Services (Govt of NCT of	Vishwendra Verma(P),	9871704611	verma.vishwendra@yahoo.co.in	17-07-2026
				COMMERCIAL	CS (COMM)/389/2026	31-07-2026	SMT POONAM RAJOURIA Vs RAVINDER NATH	Anuj Gupta(P),	9999936866	aga.justice@gmail.com	30-07-2026
				COMMERCIAL	CS (COMM)/386/2026	31-07-2026	M/S GOYAL TEXTILES Vs MR PARMOD KUMAR	SUNIL SINGH(P),	9654224557	advsunilsinghp@gmail.com	11-07-2026

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				COMMERCIAL	CS (COMM)/387/2026	31-07-2026	M/S AVS FABRICS PVT TLD Vs SH HARSIDAK SINGH	SIDHANT DHINGRA AND ASSOCIATES(P)	9650677902	sidhantdhingra@advoc atesidhantdhingra.com	27-07-2026
				COMMERCIAL	Execution (Comm)/128/2026	16-07-2026	M/S BO-BEE HOSIERY PVT LTD Vs M/S SHRI KHATU SHYAM MEGA MART LLP	Sonu Vivek(P),	9971146714	advocatehimanshu27@ gmail.com	08-04-2026
				COMMERCIAL	MISC DJ/686/2026	04-07-2026	Punjab And Sindh Bank Vs Babita and Ors	AYUSH TYAGI(P),	9555526556	officekslaw@gmail.com	03-07-2026
				COMMERCIAL	OMP MISC (COMM)/2/2026	02-07-2026	VIJAY ARORA AND ORS Vs MAHANAGAR TELEPHONE NIGAM LIMITED (MTNL)	Astha Gupta(P),	991082777	clo@chopralawoffice@g mail.com	27-06-2026
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH- WEST	406	Civil	CS (COMM)/447/2026	01-07-2026	PRAVEEN KUSHWAHA Vs SHREE VIDYA ASHRAM INTERNATIONAL SCHOOL	ANIL GUPTA(P),	9811381268	aniladvoscl 99 @gmail.com	10-10-2026
					CS (COMM)/451/2026	03-07-2026	DOSHI PHARMACEUTICALS Vs KANHA BIOGENETIC	amarendra kumar dubey(P),	9599801188	globalvisionlawoffice@ gmail.co	17-08-2026
					CS (COMM)/458/2026	04-07-2026	Punjab National Bank Vs Rakesh Kumar	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gm ail.com	17-11-2026
					CS (COMM)/463/2026	04-07-2026	SANJAY KHATRI Vs MS SAPPHIRE FUTURISTIC HOMES	RAJ SINGH RANA(P),	9811239449		13-10-2026
					CS (COMM)/476/2026	07-07-2026	STATE BANK OF INDIA Vs DAKSH KAUSHIK @ DINESH KAUSHIK and Ors	Hanshu shukla(P),	9210043774		29-10-2026
					CS (COMM)/475/2026	07-07-2026	STATE BANK OF INDIA Vs Gunjit Jaggi and Ors	ROSHAN KUMAR(P),	9210043774		29-10-2026
					CS (COMM)/487/2026	09-07-2026	KALASH CONTAINERS INDIA PRIVATE LIMITED Vs RAKISHAN DASS and SONS	MAYANK GOEL(P),	9599766668	info.mg lawchambers@gmail.c om	31-10-2026
					CS (COMM)/488/2026	09-07-2026	M/s RC GOYAL DALL UDYOG PVT LTD Vs M/S FARM AND STUFF PVT LTD	VIKRAM KATHURIA(P),	987106855	kathvik@yahoo.com	08-10-2026
					CS (COMM)/461/2026	04-07-2026	PODDAR FOODS PRIVATE LIMITED Vs R S foods industries	ANKIT GUPTA(P),	9953030485	ankit. gupta@gravitaslegal.co. in	20-08-2026
					CS (COMM)/462/2026	04-07-2026	PODDAR FOODS PRIVATE LIMITED Vs Pankaj Aggarwal	ANKIT GUPTA(P),	9953030485	ankit. gupta@gravitaslegal.co. in	20-08-2026
					CS (COMM)/460/2026	04-07-2026	ANIL KUMAR Vs RAWMONK EXPORTS PVT LTD and Ors	TRIPAKSHA LITIGATION(P)	8178803130	- lawyer@tripakshalitigat ion.com	14-10-2026

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					CS (COMM)/459/2026	04-07-2026	M/S TRECIFY AND ORS Vs M/S VINAYAK TRADERS	Rajal Dua(P),	9891914800	info@duasanduas.com	04-08-2026
					CS (COMM)/467/2026	06-07-2026	CANARA BANK Vs RAUNAK DESIGNER STUDIO THROUGH ITS PROP GEETA	Sanjeev Chopra(P),	9711142200	chopra679IQgmail.com	27-10-2026
					CS (COMM)/468/2026	06-07-2026	Canara Bank Vs DHARAMBIR	Ashok Kakkar(P),	9560396555	kakkarashok@rediffmail.com	27-10-2026
					CS (COMM)/469/2026	06-07-2026	Canara Bank Vs RAKESH KUMAR	Ashok Kakkar(P),	9560396555	kakkarashok@rediffmail.com	27-10-2026
					CS (COMM)/466/2026	06-07-2026	Sandeep Jakhar Vs Kritika Sharma	Anubhav Tyagi(P),	9811572160	noopkaushal@gmail.com	12-10-2026
					CS (COMM)/472/2026	07-07-2026	SUPRABHA MITRA Vs ARYA GROUP ENTERPRISES	ARCHIT SINGHAL(P),	9599043045	legal@,sigmalegal.in	27-10-2026
					CS (COMM)/473/2026	07-07-2026	MEHAK SHARMA THR ITS REPRESENTATIVE SH ASHOK SHARMA Vs WTC FARIDABAD INFRASTRUCTURE	Rahul Dev Sharma(P),	9953660455	vidhivatlaw@gmail.com	31-07-2026
					CS (COMM)/471/2026	07-07-2026	MILESTONE GLOBAL MONEYMART PVT LTD Vs MANJEET KUMAR	ABHISHEK TIYAGI(P),	9811572160	aiioopkaushal@ginnil.com	29-10-2026
					CS (COMM)/474/2026	07-07-2026	Mr Rajkumar Prop Of M/s Hindustan Agrisciences Vs AMANJAIN(P), DEEP SINGH PROP OF MS ISHA PESTICIDES	JIAGRITI JAIN(P),	7042312792	LAWFIRM@UNSOLVEDLEGAL.CO	22-09-2026
					CS (COMM)/477/2026	07-07-2026	Mr Rajkumar Prop Of M/s Hindustan Agrisciences Vs ARVIND KUMAR SHUKLA PROP OF MS SHUKLA TRADERS	JIAGRITI JAIN(P),	7042312792	LAWFIRM@UNSOLVEDLEGAL.CO	22-09-2026
					CS (COMM)/482/2026	08-07-2026	DHARAMVIR AND COMPANY Vs DELHI DEVELOPMENT AUTHORITY	GIRDHARI LAL VERMA(P),	9891600120	glverma53@yahoo.com	21-09-2026
					CS (COMM)/481/2026	08-07-2026	BANK OF BARODA Vs BRIJESH KUMAR MEENA	SANJEET KUMAR SINGH(P),	9811297928	sanj eetadvo@yahoo.co.in	06-10-2026
					CS (COMM)/480/2026	08-07-2026	Grover Jewells Ltd Vs Naresh Kumar	Varun Mittal(P),	9953062629	vm@vkmlegal.com	29-09-2026
					CS (COMM)/479/2026	08-07-2026	Ajay Gupta and Anr Vs M/S HPM FOODS PVT LTD	Anuj Gupta(P),	7834814477	ANUJASSOCIATES2018@GMAIL.COM	30-09-2026
					CS (COMM)/486/2026	09-07-2026	TAJINDER PAL SINGH Vs RAVI KUMAR SURYADEVARA and Anr	Virender kumar Puri(P),	9811059395	pur is_1@yahoo.co.in	01-09-2026

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					CS (COMM)/491/2026	10-07-2026	HIREONA INDIA LLP Through its Authorized Representative Sh Gaurav Srivastava Vs JAI GURUJI ASSET DEALS LLP also carrying on	Dhruv Tanwar(P),	9999928048	DIIRUVIANWARADVO CAT@GMAIL.COM	27-10-2026
					CS (COMM)/492/2026	10-07-2026	M/S DHANESHA CROP SCIENCE PVT LTD Vs PARVEEN KUMAR	Deepak Yadav(P),	99999-80081	deepakyadavadvocate@ gmail.coM	27-08-2026
					CS (COMM)/496/2026	11-07-2026	M/S Green Cold Refrigeration Vs Crofarm Agriproducts Pvt Ltd	Keshav Ahuja(P),	9494949110	infoshivalisharma@gm ail.com	07-10-2026
					CS (COMM)/497/2026	11-07-2026	SHRI RAM TRADERS Vs NEHA PACKAGINGS AND ANR	DEEPANSHU GARG(P),	8700510442	legalassist.co.in@gmail. com	28-10-2026
					CS (COMM)/501/2026	13-07-2026	M/S ASSOTECH ELECTRONICS PVT LTD Vs GLOWELL PIPES PVT LTD AND ORS	Sakshi(P),	9810055181	ashoksinghadv1975@g mail.com	22-08-2026
					CS (COMM)/511/2026	15-07-2026	SIDDHARTH GUPTA Vs SINDHU DHANANJAY PANDEY	PRANAV DWIVEDI(P),	9131988405	advpranavdwivedi@gm ail.com	28-09-2026
					CS (COMM)/509/2026	15-07-2026	State Bank of India Vs PRAKASH CHANDRA JOSHI	Ravindra Narayan Singh(P),	8076466594	: advrnaravan@gmail.co m	05-08-2026
					CS (COMM)/510/2026	15-07-2026	SACHIN GUPTA PROP GCMC MASALA COMPANY Vs SATENDER GOYAL PROP HIM SUN TRADERS	Rakesh garg(P),	9990333933	EeglAWCHAMBERS@ GMAIL.COM	12-10-2026
					CS (COMM)/508/2026	15-07-2026	NR EYEWEAR PRIVATE LIMITED Vs SMARTLOOK OPTICIAN AND ANR	ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAIL. COM	18-08-2026
					CS (COMM)/513/2026	16-07-2026	TULSI STAINLES STEELS PVT LTD Vs VINAY KUMAR GOYAL	Anil Dagar(P),	9810288284	ARVINDDUGGALADV @GMAIL.COM	05-11-2026
					CS (COMM)/514/2026	16-07-2026	SATISH KUMAR ARORA Vs RAJEEV SHARMA	HARDIK SAXENA(P),	9250924093	dvocateishalbansal@gm il.com	05-10-2026
					CS (COMM)/516/2026	18-07-2026	M/S VNS INTERNATIONAL PVT LTD Vs Deep Trehan	BHARATT GROVERR(P),	7827706251	shankardaslegal@gmail. .com	12-08-2026
					CS (COMM)/515/2026	18-07-2026	MEDIBOX PHARMA PVT LTD Vs CHIRAG CHANDRA	Ishaan Sharma(P),	9555777622	advocateishaansharma @grmail.com	05-08-2026
					CS (COMM)/522/2026	21-07-2026	PLENTEIOUS PHARMACEUTICALS LIMITED Vs SRIRENGADHAMU KRISHNAMOORTHY VLAIGANESH	Pranav Sapra(P),	9953290847	pranavsapra.adv@gmai l.com	18-11-2026
					CS (COMM)/521/2026	21-07-2026	POSITEX PVT LTD Vs M/S KIRTI SALES AND SERVICES	Vikas Sharma(P),	9999368137		14-08-2026

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					CS (COMM)/523/2026	22-07-2026	SMT SITA YADAV Vs SH MAYANK GUPTA AND ANR	Digvijay Singh(P),	9654773794		19-11-2026
					CS (COMM)/524/2026	22-07-2026	Gulab Singh Vs Mayank Gupta	Digvijay Singh(P),	9654773794		05-08-2026
					CS (COMM)/527/2026	23-07-2026	KASHMIR SINGH Vs THE NEW INDIA INSURANCE CO LTD	ABDUL HAMEED KHAN(P),	9891266434		07-10-2026
					CS (COMM)/531/2026	24-07-2026	M/S GOYAL CHEMICALS Vs STO PAINT INDIA PVT LTD	Rajeev Bansal(P),	8377998989	acuitylawassociates@gmail.com	23-11-2026
					CS (COMM)/534/2026	25-07-2026	X Vs Y AND ANR	ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAIL.COM	25-08-2026
					CS (COMM)/533/2026	25-07-2026	KUNDAN FURNISHING PVT LTD Vs M/S CHOICE FURNISHING	RAJENDER PRASAD TRIPATHI(P),	8851058101		24-08-2026
					CS (COMM)/537/2026	27-07-2026	M/s Goverdhan Polygran Pvt Ltd Vs M/s Teamwork Cables Pvt Ltd	MUKESH KUMAR(P),	9311682372	shekhawatilegal@yahoo.in	23-11-2026
					CS (COMM)/542/2026	28-07-2026	URVASHI VOHRA AND ORS Vs RAHUL	Shailender Kumar(P),	9911153915	shailenderkamra@yahoo.com	10-09-2026
					CS (COMM)/543/2026	28-07-2026	State Bank of India Vs JHANVI CHOUDHRY	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	02-11-2026
					CS (COMM)/554/2026	30-07-2026	M/s Deangro Packaging Pvt Ltd Vs Ms Merhaki Foods Nutrition Pvt Ltd Through its representative Sh Akshay Bhelkar	MONU SINGH KAIN(P),	9990329343	advyasmeenkhan@gmail.com	08-08-2026
					CS (COMM)/550/2026	30-07-2026	KARAN DUGAR Vs WTC FARIDABAD INFRASTRUCTURE DEVELOPMENT PVT LTD	Rahul Dev Sharma(P),	9953660455	vidhivatlaw@gmail.com	15-10-2026
					CS (COMM)/551/2026	30-07-2026	BANK OF MAHARASHTRA Vs Amit kumar	RAKESH KUMAR(P),	9891691568	rakesh.advct@gmail.com	03-11-2026
					CS (COMM)/552/2026	30-07-2026	UJJWAL KAMAL Vs BAJAJ ALLIANZ GENERAL INSURANCE COMPANY	VIVEKANAND JHA(P),	9312370952	vivekjha1975@gmail.com	12-10-2026
44	SH.VINOD YADAV DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM)/449/2026	02-07-2026	V S POLYMERS PRIVATE LIMITED Vs JITENDRA AGARWAL	Nipun Gupta(P),	9999739937	advocatetanusinghalw@gmail.com	30.06.2026
					CS (COMM)/448/2026	02-07-2026	JOYWIN SYSTEMS LLP Vs LOGIX CORPORATE SOLUTION PVT LTD	Gaurav Puri(P),	9999739937	advocatetanusinghalw@gmail.com	29.06.2026

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					CS (COMM)/453/2026	03-07-2026	BANK OF BARODA Vs CHANKIT KUMAR	GIRISH VERMA(P),	9891285888	na	30.06.2026
					CS (COMM)/454/2026	03-07-2026	BANK OF BARODA Vs REENA	GIRISH VERMA(P),	NA	NA	02.07.2026
					CS (COMM)/455/2026	03-07-2026	BANK OF BARODA Vs CHANKIT KUMAR AND ANR	GIRISH VERMA(P),	7973981758	ajaysharmaadvocate@gmail.com	01.07.2026
					CS (COMM)/452/2026	03-07-2026	BANK OF BARODA Vs AJAY	GIRISH VERMA(P),	9953689591	mkumar@kandkassociates.in	29.06.2026
					CS (COMM)/464/2026	04-07-2026	ANIL KUMAR Vs JASHANDEEP SINGH BHULLAR	TRIPAKSHA LITIGATION(P),	9868546432	anilkumaradv@gmail.com	02.07.2026
					CS (COMM)/465/2026	04-07-2026	CANARA BANK Vs MS M K FASHION	Arun Yadav(P),	9560012821	NA	01.07.2026
					CS (COMM)/484/2026	07-07-2026	CANARA BANK Vs I P ENTERPRISES THROUGH PROP ISRA PRAVEEN	Sanjeev Chopra(P),	NA	NA	26.06.2026
					CS (COMM)/485/2026	07-07-2026	CANARA BANK Vs SUDHIR PROP S K ENTERPRISES	Sanjeev Chopra(P),	9013888822	pawanvermaadvocate@gmail.com	27.06.2026
					CS (COMM)/489/2026	09-07-2026	CANARA BANK Vs SUDESH	Arun Kumar Shukla(P),	9711142200	jainkapil@gmail.com	02.07.2026
					CS (COMM)/490/2026	09-07-2026	Mr Rajkumar Prop Of M/s Hindustan Agrisciences Vs SHARWAN KUMAR PROP OF MS GARIMA PESTICIDES NOW	JAGRITI Vs JAIN(P),	9650776104	a.bhasin@gmail.com	01.07.2026
					CS (COMM)/494/2026	10-07-2026	STATE BANK OF INDIA Vs ADITYA DHANRAJ	ROSHAN KUMAR(P),	9999306881	seemaguptaadvocate@gmail.com	29.06.2026
					CS (COMM)/495/2026	10-07-2026	STATE BANK OF INDIA Vs Aakash Sah	anshu shukla(P),	9893395402	rajivpathakadvocate@gmail.com	30.06.2026
					CS (COMM)/498/2026	11-07-2026	MANOJ GOYAL Vs SHADI LAL DHIR	NITIN GOEL(P),	9893395402	rajivpathakadvocate@gmail.com	25.06.2026
					CS (COMM)/499/2026	11-07-2026	SANJAY STEEL TRADERS Vs PREMIER STEEL AND GALVANIZERS	ANKIT SINGH(P),	NA	NA	01.07.2026
					CS (COMM)/500/2026	11-07-2026	ABHISHEK AGARWAL Vs SNEHLATA	Rakesh Kumar(P),	NA	NA	03.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/538/2026	11-07-2026	SHRI BALAJI ENTERPRISES Vs HINIROG HEALTHTECH PVT LTD	DEEPANSHU GARG(P),	NA	n.rana@gmail.com	02.07.2026
					CS (COMM)/503/2026	13-07-2026	PUNJAB NATIONAL BANK Vs BIMLESHWAR	VISHWA RANJAN KUMAR(P),	9999980081	deepakyadavadvocate@ gmail.com	01.07.2026
					CS (COMM)/504/2026	13-07-2026	M/S DHANESHA CROP SCIENCE PVT LTD Vs PURNIMA SAHU	Deepak Yadav(P),	9999980081	deepakyadavadvocate@ gmail.com	02.07.2026
					CS (COMM)/506/2026	13-07-2026	BANK OF BARODA Vs Saroj Yadav	Akshay Raj(P),	NA	advshivamsharma@gm ail.com	04.07.2026
					CS (COMM)/505/2026	13-07-2026	RELAXO FOOTWEARS LIMITED Vs MS RADHEY KRISHNA TRADING COMPANY	MUKESH KUMAR JHA(P),	9925741461	m.kumarjha@gmail.co m	06.07.2026
					CS (COMM)/502/2026	13-07-2026	DEEPAK GUPTA Vs SUMIT ARORA	VISHWA RANJAN KUMAR(P),	9788451567	vishwa155@gmail.com	04.07.2026
					CS (COMM)/517/2026	20-07-2026	CANARA BANK Vs SAVITA	MANOJ KUMAR ARORA(P),	NA	N.A	07.07.2026
					CS (COMM)/518/2026	20-07-2026	HYGOSAP PHARMA PVT LTD Vs ACTIVENTIS BIOTECH PVT LTD	Ishaan Sharma(P),	NA	N.A	02.07.2026
					CS (COMM)/519/2026	20-07-2026	PLENTEIOUS PHARMACEUTICALS LTD Vs MR RAVINDER	Ishaan Sharma(P),	NA	N.A	04.07.2026
					CS (COMM)/520/2026	20-07-2026	STATE BANK OF INDIA Vs RAJESH KUMAR	ADAITA KUMAR ROUT(P),	9999739937	a.kumarrou@gmail.co m	08.07.2026
					CS (COMM)/526/2026	22-07-2026	SUNIL KUMAR GUPTA Vs ANANDA DAIRY LIMITED	PRANAV DWIVEDI(P),	9999739937	pranavdwivedi@gmail.c om	11.07.2026
					CS (COMM)/525/2026	22-07-2026	PIYUSH BINDAL PROPRIETOR OF Ms NEHA PAPER TRADERS Vs VIDHU JAIN PROPRIETOR OF Ms VIAN KRAFTS	Sarthak verma(P),	9891285888	advsarthakverma@gma il.com	13.07.2026
					CS (COMM)/529/2026	23-07-2026	M/S DARRICK INSECTICIDES LTD Vs RAJESH KUMAR	Deepak Yadav(P),	NA	deepakyadavadvocate@ gmail.com	20.07.2026
					CS (COMM)/530/2026	23-07-2026	M/S DHANESHA CROP SCIENCE PVT LTD Vs CHANDRA KANT RADHEY SHYAM PAREEK	Deepak Yadav(P),	7973981758	deepakyadavadvocate@ gmail.com	17.07.2026
					CS (COMM)/528/2026	23-07-2026	NEWWA TECHNO PLAAST LLP Vs DINESH BANSAL	ANSHIKA(P),	9953689591	anshika34@gmail.com	15.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/532/2026	24-07-2026	Ms Maruti Engineering Services Vs NA Ms Surya Merchants Limited		9868546432	N.A	18.07.2026
					CS (COMM)/535/2026	25-07-2026	NAVEEN GUPTA Vs RAKESH NEGI	RISHABH SINGHAL(P),	9013888822	r.singhal@gmail.com	20.07.2026
					CS (COMM)/536/2026	25-07-2026	M/S PROMISE MANPOWER PVT LTD Vs SANJAY GANDHI MEMORIAL HOSPITAL	PANKAJ YADAV(P),	9711142200	pankajyadav@gmail.com	22.07.2026
					CS (COMM)/539/2026	27-07-2026	BANK OF MAHARASHTRA Vs SANDEEP KUMAR	RAKESH KUMAR(P),	9711142200	rakeshkumar@gmail.com	15.07.2026
					CS (COMM)/540/2026	27-07-2026	BANK OF MAHARASHTRA Vs SHRI CHETAN CHAUHAN	RAKESH KUMAR(P),	9711142200	rakeshkumar@gmail.com	21.07.2026
					CS (COMM)/541/2026	27-07-2026	MS INTERNATIONAL TRADE INC Vs MS SHUBH FOOD INDUSTRIES PRIVATE LIMITED	ROHIT KUMAR(P),	9650776104	rohitkumaradvocate@gmail.com	17.07.2026
					CS (COMM)/544/2026	28-07-2026	RELAXO FOOTWEARS LIMITED Vs Franchise India Consultants Private Limited	MUKESH KUMAR JHA(P),	9999306881	m.kumarjha@gmail.com	17.07.2026
					CS (COMM)/545/2026	28-07-2026	goverdhan polygran pvt ltd Vs jodhdan rupdan charan	MUKESH KUMAR(P),	9893395402	mukeshkumar@gmail.com	21.07.2026
					CS (COMM)/546/2026	28-07-2026	State Bank of India Vs VIJENDER SINGH	ADAITA KUMAR ROUT(P),	NA	a.kumarrou@gmail.com	22.07.2026
					CS (COMM)/547/2026	28-07-2026	State Bank of India Vs SWAPAN KUMAR DAS	ADAITA KUMAR ROUT(P),	NA	a.kumarrou@gmail.com	24.07.2026
					CS (COMM)/548/2026	28-07-2026	State Bank of India Vs ANKIT GUPTA	ADAITA KUMAR ROUT(P),	NA	a.kumarrou@gmail.com	21.07.2026
					CS (COMM)/549/2026	28-07-2026	State Bank of India Vs SHAZIA	ADAITA KUMAR ROUT(P),	NA	a.kumarrou@gmail.com	22.07.2026
45	SH. KUMAR, JUDGE, COMMERCIAL COURT	JAGDISH DISTRICT	NORTH		Execution (Comm.)/128/2026	02-07-2026	Bank of Baroda Vs KRISHAN KUMAR ARYA AND ANR	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/409/2026	02-07-2026	VINOD KUMAR BHATIA Vs RAKESH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/410/2026	02-07-2026	M/S MIRA EXIM LIMITED AND ANR. Vs VRC LOGISTICS PVT LTD	Banke Bihari Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1188/2026 (I)	02-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAMOD GURJAR	Banke Bihari Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1189/2026 (I)	02-07-2026	KOTAK MAHINDRA BANK LTD Vs DHARMENDRA SINGH DHRUW	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1190/2026 (I)	02-07-2026	SHRI SAI FINLEASE LTD Vs SUJEET KUMAR	Banke Bihari Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1191/2026	02-07-2026	JNDD FINANCE CO Vs MANPAL SINGH	Robin Bhardwaj(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1192/2026	02-07-2026	SHRIRAM FINANCE LIMITED Vs SAGAR KUMAR	Rudra Vikram Singh(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1193/2026	02-07-2026	BINDIYA CAPITAL LTD Vs CHANGRA TRANSPORT SERVICE	Geetanjali Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/24/2026	03-07-2026	PRADEEP KUMAR Vs M/S SUNDARAM FINANCE LIMITED AND ANR	Pankaj Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/129/2026	03-07-2026	BIJENDER CHAUHAN Vs M/S EXOTIC FOODWORKS PVT LTD.	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/411/2026	03-07-2026	MS FRUITS Vs SHAILENDRA SINGH RAVINDRA SINGH AND COMPANY	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1016/2026	03-07-2026	VASU POLYMERS INDIA PVT LTD Vs GEETA KHULLAR	Rustam Kuraishi(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1198/2026	(I)03-07-2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs ABDULMAJID ALLADIYA	Vijay Kumar Kaushik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1199/2026	03-07-2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs MANOJ KUMAR NAGAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1200/2026	(I)03-07-2026	PIRAMAL FINANCE LIMITED Vs VINOD KUMAR JAIN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1201/2026	(I)03-07-2026	PIRAMAL FINANCE LIMITED Vs GAURAV JASWANT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1202/2026	(I)03-07-2026	PIRAMAL FINANCE LIMITED Vs DINESH KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1203/2026	(I)03-07-2026	PIRAMAL FINANCE LIMITED Vs DEEPAK KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1204/2026	(I)03-07-2026	PIRAMAL FINANCE LIMITED Vs AJAY SHANKAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1205/2026	(I)03-07-2026	SHRIRAM FINANCE LIMITED Vs SUMIT	SWATI SWATI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1206/2026	(I)03-07-2026	SHRIRAM FINANCE LIMITED Vs DHEERAJ	PARAS AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1207/2026	(I)03-07-2026	SHRIRAM FINANCE LIMITED Vs PARDEEP RAWAT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1208/2026	(I)03-07-2026	SHRIRAM FINANCE LIMITED Vs LALIT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1209/2026	(I)03-07-2026	KOTAK MAHINDRA BANK Vs DHEERAJ	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1210/2026	03-07-2026	KOTAK MAHINDRA BANK Vs MANOJ KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1211/2026	03-07-2026	KOTAK MAHINDRA BANK Vs JATIN KUMAR	JAWAHAR CHAWLA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1212/2026	03-07-2026	KOTAK MAHINDRA BANK Vs NIRAJ KUMAR	Rakesh Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1213/2026	03-07-2026	KOTAK MAHINDRA BANK Vs SURESH OIL CARRIER	RAHUL KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (E) (COMM.)/4/2026	04-07-2026	Ashvinder Singh Vs CHIA TECHNOLOGIES PVT LTD	Rakesh Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/130/2026	04-07-2026	Hi Tech Fitfoot Agencies Pvt Ltd Vs MANJEET SINGH DAYAL SINGH NEBHRANI	ANSHUMAN SRIVASTAVA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/412/2026	04-07-2026	MS ABSOLUTE PAPERS THROUGH ITS PARTNER MOHIT CHAUHAN Vs MS MOONLIGHT PACKAGING THROUGH ITS PARTNERS	JYOTI ADVOCATE(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/413/2026	04-07-2026	MS ARIHANT CHEMOX AND LAMINATES PRIVATE LIMITED Vs M/S MIR PAINT INDUSTRIES	JAGRITI JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/414/2026	04-07-2026	MANISH MANGLA FLAVOUR PVT LTD Vs ALOK SINGH	KUSHAGRA BANSAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/415/2026	04-07-2026	PUNJAB NATIONAL BANK Vs Dharam Pal	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1233/2026	(I)04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANIL SUBHASHRAO GAIKWAD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1234/2026	(I)04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TEJAS CHANDULAL GUPTA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1235/2026	(I)04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHWANATH MADHUKAR DAHIBHATE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1236/2026	(I)04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs LAKHAN TANK	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1237/2026	(I)04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs EJAZ KHAN RIZWAN KHAN	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1238/2026	(I)04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ASHISH MALI	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/131/2026	06-07-2026	RENU GUPTA Vs M/S SAXENA MARINE TECH PRIVATE LIMITED	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/132/2026	06-07-2026	VIJAY BAHADUR SHARMA Vs ABDUL QUEEM Alias KALLU	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/133/2026	06-07-2026	VIJAY BAHADUR SHARMA Vs ALAMGEER	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/134/2026	06-07-2026	STATE BANK OF INDIA Vs SITAP RAM VERMA AND ANR.	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/135/2026	06-07-2026	Calco Polychem Pvt Ltd Vs NAND LAL GOYAL	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/416/2026	06-07-2026	M/S RAJ FOAM COMPANY Vs M/S OM MARKETING	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1240/2026	06-07-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs HEMANT PATIDAR	ARCHIT SINGHAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1241/2026	06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHUBHAM JAT	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (COMM.)/1242/2026	06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ARSHI MOHAMMED SHAHID CHAUDHARY	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1243/2026	06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DEEPSHIKHA JHA	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1244/2026	06-07-2026	SHRIRAM FINANCE LTD Vs MOHD ALAM	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1245/2026	06-07-2026	SHRIRAM FINANCE LTD Vs YUNUS	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1246/2026	06-07-2026	SHRIRAM FINANCE LTD Vs RAJU YADAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1247/2026	06-07-2026	SHRIRAM FINANCE LTD Vs VIPIN GIRI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1248/2026	06-07-2026	SHRIRAM FINANCE LTD Vs SHAHID ALI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1249/2026	06-07-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SATISH KESHAVLAL CHAUHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (COMM.)/1250/2026	(I)06-07-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs USMAN MOHAMMED RAFIQUE KHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1251/2026	06-07-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SANJAY LALMAN MISHRA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1252/2026	(I)06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ABHIJEET RAMCHANDRA GAVANDI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1253/2026	(I)06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JULEKHA PATEL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1254/2026	(I)06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAMIR SURENDRA KOTGIRWAR	Nitin Rana(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1255/2026	(I)06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHARIFODDIN KARIMODDIN SHAIKH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1256/2026	(I)06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs YOGESH SURESHCHANDRAJI SHARMA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/417/2026	07-07-2026	NAVEEN GOYAL Vs M/S S S POLYMERS INDIA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/418/2026	07-07-2026	M/S MOMAI FRUIT CO. Vs VIRENDER KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/419/2026	07-07-2026	OSWAL POLY PACKS Vs A G ENTERPRISES	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1273/2026	(I)07-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs FAIZAN SABIT CHOUDHARY	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1274/2026	(I)07-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GALCHAR GAUTAM NARANBHAI	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1275/2026	07-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRAMOD SHANKAR MAHALE	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1276/2026	(I)07-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MEHARWAN SINGH	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1277/2026	07-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHETAN GOYAL	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1278/2026	(I)07-07-2026	KOTAK MAHINDRA BANK Vs MANOJ GUPTA	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1279/2026	(I)07-07-2026	KOTAK MAHINDRA BANK Vs SUKHDEV SINGH	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1280/2026	(I)07-07-2026	KOTAK MAHINDRA BANK Vs JAHUL	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1281/2026	07-07-2026	KOTAK MAHINDRA BANK Vs VISHAL	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1282/2026	(I)07-07-2026	KOTAK MAHINDRA BANK Vs NETRA PAL	Sanjeev Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1283/2026	(I)07-07-2026	KOTAK MAHINDRA BANK Vs HAUSILA YADAV	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1284/2026	(I)07-07-2026	KOTAK MAHINDRA BANK Vs WASIF ALI	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1285/2026	(I)07-07-2026	KOTAK MAHINDRA BANK Vs RAHUL TOMAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1286/2026	(I)07-07-2026	KOTAK MAHINDRA BANK Vs YOGESH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/25/2026	08-07-2026	ANU PRIYA Vs NISSAN RENAULT FINANCIAL SERIVICES PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/26/2026	08-07-2026	SHAKEEL AHMED ABDUL AZIZ SHAIKH Vs NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/136/2026	08-07-2026	IFL HOUSING FINANCE LTD Vs RAJIV KUMAR SHARMA AND ORS.	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/420/2026	08-07-2026	RISHI ANAND Vs MOHAMMED ASIF Alias RAJU	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/421/2026	08-07-2026	ANKUSH GOYAL Vs HAFIZULLAH KHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/422/2026	08-07-2026	PUNJAB NATIONAL BANK Vs MAMTA KAPOOR AND ANR.	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/423/2026	08-07-2026	ROHIT KHARBANDA Vs Umendra Life Sciences Pvt Ltd	amarendra kumar dubey(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/424/2026	08-07-2026	Union Bank Of India Vs LT. VIJAY KUMAR	Sandeep Bisht(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/425/2026	08-07-2026	MUKESH JINDAL Vs AJMER SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/426/2026	08-07-2026	PARKLETON PRIVATE LIMITED Vs CELEBRITY BIOPHARAMA LIMITED	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1290/2026 (I)	08-07-2026	IDFC FIRST BANK LTD Vs ANJANA VIJAY KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1291/2026	08-07-2026	IDFC FIRST BANK LTD Vs MANOJ JAIN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1292/2026 (I)	08-07-2026	IDFC FIRST BANK LTD Vs RINKU KUMAR SAXENA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1293/2026 (I)	08-07-2026	M/S PIRAMAL FINANCE LIMITED Vs RAHUL KUMAR	Abhishek Kaushik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1294/2026 (I)	08-07-2026	M/S PIRAMAL FINANCE LIMITED Vs RAJU RASTOGI	Abhishek Kaushik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1295/2026 (I)	08-07-2026	M/S PIRAMAL FINANCE LIMITED Vs SANJAY SUBHASH CHAND	Anirudh Jamwal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1296/2026	08-07-2026	M/S PIRAMAL FINANCE LIMITED Vs SURENDRA KUMAR BANSAL	SUNIL MITTAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1297/2026	08-07-2026	M/S PIRAMAL FINANCE LIMITED Vs RATNESH KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1298/2026	08-07-2026	M/S PIRAMAL FINANCE LIMITED Vs BASANTA SWAIN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1299/2026	08-07-2026	M/S PIRAMAL FINANCE LIMITED Vs JASWINDER KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award Arb.Comm/73/2026	09-07-2026	M/S SUNDARAM FINANCE LTD Vs JOGINDER SINGH AND ANR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award Arb.Comm/74/2026	09-07-2026	KOTAK MAHINDRA BANK LTD Vs KRISHAN SHARMA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award Arb.Comm/75/2026	09-07-2026	SWASTIK ECO COOL Vs Skylark Cables and Cords Pvt Ltd	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/141/2026	09-07-2026	RATTAN LAL BHATIA Vs KAVITA GUPTA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/442/2026	09-07-2026	Prasad Polychem Private Limited Vs RUPESH MANDA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1310/2026	(I)09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VAIBHAV LAHARI	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1311/2026	09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAJU VADAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1312/2026	09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHINTULAL RAMBAGAS	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1313/2026	09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRAVIN ANANDAM SHEWALE	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1314/2026	09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHEKHAR RAMESH DHURPATE	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1335/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs RAHUL RAHUL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1336/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs PRATHVI MAVI	J K YADAV(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1337/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs PAWAN KUMAR		J K YADAV(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1338/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs VIKRAM SHAHA		RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1339/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs DEEPAK SURENDER HOODA		RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1340/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs SAHIL DRALL		RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1341/2026	10-07-2026	Kotak Mahindra Prime Ltd Vs DINESH RAI		RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1342/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs VIJAY SINGH		RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1343/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs AJAY BHATI		RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1344/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs PRADEEP KUMAR MISHRA		RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1345/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs SAMAR GULATI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1346/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs ANKUR BANSAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1347/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs PAWAN KAKKAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1348/2026	(I)10-07-2026	Kotak Mahindra Prime Ltd Vs SHIVAM SHIVAM GUPTA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1349/2026	(I)10-07-2026	ANMOL FINANCIAL SERVICES LTD Vs R S INFRA SOLUTION HOUSE	Gopal Chand Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1350/2026	(I)10-07-2026	ANMOL FINANCIAL SERVICES LTD Vs PARVEEN YADAV	SARUN KUMAR MITTAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1351/2026	10-07-2026	M/S PIRAMAL FINANCE LIMITED Vs ASHUTOSH SINGH	SANJEEV DESHWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1352/2026	(I)10-07-2026	M/S PIRAMAL FINANCE LIMITED Vs NITESH KUMAR PANDEY	Piyush Jain(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (COMM.)/1353/2026	(I)10-07-2026	M/S PIRAMAL FINANCE LIMITED Vs UMA CHARAN DIVAKAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/143/2026	13-07-2026	UNIVERSAL POLYCHEM INDIA PVT LTD Vs M/S ANY PACKAGING AND ORS	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1099/2026	13-07-2026	SIMRANJEET KAUR AND ORS Vs SHUBHIT CHOPRA	JAWAHAR CHAWLA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Counter Claim/15/2026	14-07-2026	RAHUL Vs SUBHASH CHANDER AND ANR.	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/449/2026	14-07-2026	STATE BANK OF INDIA Vs ALKA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/450/2026	14-07-2026	SANDEEP KUMAR Vs M/S DAMY ROYAL STYLE PVT. LTD. AND ANR.	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1354/2026	(I)14-07-2026	M/S PIRAMAL FINANCE LIMITED Vs JITENDER MALKHAN SINGH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1355/2026	(I)14-07-2026	M/S PIRAMAL FINANCE LIMITED Vs KRISHNA DEV PRAKESH SHARMA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1356/2026	(I)14-07-2026	M/S PIRAMAL FINANCE LIMITED Vs RAJOO SHEKHA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1357/2026	14-07-2026	M/S PIRAMAL FINANCE LIMITED Vs KAMYA SHARMA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1358/2026	(I)14-07-2026	M/S PIRAMAL FINANCE LIMITED Vs URMILA DEVI SHARMA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1359/2026	(I)14-07-2026	M/S PIRAMAL FINANCE LIMITED Vs SARVANAND PANDEY	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1360/2026	(I)14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHAL UDDHAV RAJBHOJ	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1361/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ZALA ALPESHBHAI RAMESHBHAI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/146/2026	15-07-2026	SANDHYA GUPTA Vs M/S MEHTA PAINTS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/147/2026	15-07-2026	STATE BANK OF INDIA Vs MEESALA RAVI BABU	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/453/2026	15-07-2026	DEEPAK KUMAR MITTAL Vs SURESH KUMAR	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1373/2026	(I)15-07-2026	KOTAK MAHINDRA BANK LTD Vs BHARAT LAL JAISAWAL	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1374/2026	(I)15-07-2026	KOTAK MAHINDRA BANK LTD Vs SAMANTBHAI NARANBHAI AHIR	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1375/2026	16-07-2026	AXIS BANK LTD Vs VIKAS KUMAR	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1376/2026	(I)16-07-2026	AXIS BANK LTD Vs SHUBHAM YADAV	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1377/2026	16-07-2026	AXIS BANK ltd Vs SHARUKH KHAN	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1378/2026	(I)16-07-2026	AXIS BANK ltd Vs SHIVENDRA BAHADUR SINGH	PARV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1379/2026	(I)16-07-2026	M/S PIRAMAL FINANCE LIMITED Vs BRITHRAJ RAM	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1380/2026	(I)16-07-2026	M/S PIRAMAL FINANCE LIMITED Vs GOHEL PRADIPKUMAR TULSIBHAI	Deepak Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1381/2026	16-07-2026	M/S PIRAMAL FINANCE LIMITED Vs HARISH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1382/2026	(I)16-07-2026	M/S PIRAMAL FINANCE LIMITED Vs KESHAV SADIOURA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1383/2026	(I)16-07-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHIT SURYAWANSHI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1384/2026	(I)16-07-2026	M/S PIRAMAL FINANCE LIMITED Vs ABHISHEK RANJAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1385/2026	(I)16-07-2026	M/S PIRAMAL FINANCE LIMITED Vs AMARJIT SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1386/2026	(I)16-07-2026	M/S PIRAMAL FINANCE LIMITED Vs ANSHUL TOMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/458/2026	17-07-2026	Parveen Kumar Vs Lion TeQ	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1402/2026	(I)17-07-2026	KOTAK MAHINDRA BANK Vs AQIL AHMAD	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1403/2026	(I)17-07-2026	KOTAK MAHINDRA BANK Vs MAHENDER SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1404/2026	(I)17-07-2026	KOTAK MAHINDRA BANK Vs KUSHAGRA NARMADA ENTERPRISES	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1405/2026	(I)17-07-2026	KOTAK MAHINDRA BANK Vs LAV KUMAR GAUTAM	amarendra kumar dubey(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1406/2026	(I)17-07-2026	KOTAK MAHINDRA BANK Vs SHAKEEL AHMAD	Abhishek Saini(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1407/2026	(I)17-07-2026	KOTAK MAHINDRA BANK Vs VIRPAL SINGH 3142	Akanksha Ahuja(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1408/2026	(I)17-07-2026	KOTAK MAHINDRA BANK Vs RAMJANI BASHIRKHAN	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1409/2026	(I)17-07-2026	KOTAK MAHINDRA BANK Vs NOIDA GUJARAT EXPRESS SERVICE	Ritu Rana(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1410/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHIMANU PRAKASH AHER	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/80/2026	18-07-2026	KOTAK MAHINDRA PRIME LTD Vs SACHIN KUMAR	Anand vijoy(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/150/2026	18-07-2026	M/S TANNU TRADING CO Vs M/SMODERN INSECTICIDES LTD. AND ORS.	AMAR BAHADUR SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/151/2026	18-07-2026	M/S SHREE GANIK UDYOG Vs SEEMA AGGARWAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/460/2026	18-07-2026	SURESH GARG Vs AMIT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/461/2026	18-07-2026	SHASHI PRABHA Vs SHRAVAN KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/462/2026	18-07-2026	ODIN SYSTEM PVT LTD Vs JAGBIR SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/463/2026	18-07-2026	B A PLASTICS INDUSTRIES PVT LTD Vs RAHUL KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/464/2026	18-07-2026	S L YADAV CRANES PVT LTD Vs VINIT KAUSHIK	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1419/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KRISHNPAL SINGH SENDHAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1420/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LALU VASUDEV THAKUR	Gurmit Singh Hans(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1421/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MADHURI RAJPUT	DR MANISH TIANWAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1422/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA SINGH	SRIJAN RATIWARI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1423/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAKASH GUJAR	RAMANDEEP KAUR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1424/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRASAD PANDURANG CHIPLUNKAR	Jatin Aggarwal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1425/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIYA SHAKTISINH BHARATSINH	Karan Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1426/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASGAR NADEEM SHAFI UR REHMAN SHAIKH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1427/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAMILSHA AKBARSHA SAIYAD	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1428/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs IQBAL KHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1429/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIMPLE UPADHYAY	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1430/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DATIR SHUBHANGI SANDIP	MAHAVIR SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1431/2026	18-07-2026	M/S PIRAMAL FINANCE LIMITED Vs NARENDRA SINGH	PARAS AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1432/2026	(I)18-07-2026	M/S PIRAMAL FINANCE LIMITED Vs NILESH SOLANKI	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1433/2026	(I)18-07-2026	M/S PIRAMAL FINANCE LIMITED Vs POONAM BHUSHAN BANDAL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1434/2026	(I)18-07-2026	M/S PIRAMAL FINANCE LIMITED Vs PRANAY RAJKUMAR MESHAM	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1435/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANJAY KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1436/2026	(I)18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIRENDR D	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1437/2026	(I)18-07-2026	M/S PIRAMAL FINANCE LIMITED Vs PRASHANT PANDEY	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/152/2026	20-07-2026	Punjab National Bank Vs RAJ SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/153/2026	20-07-2026	DR MOREPEN LIMITED Vs M/S RUDRA ENTERPRISES AND ANR.	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/154/2026	20-07-2026	Vardhman Home Appliances Pvt ltd Vs AK Industries	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/465/2026	20-07-2026	YASH MITTAL Vs M/S KALIRAMAN INDUSTRIES PVT LTD AND ORS.	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/466/2026	20-07-2026	Ms GJ Papers Private Limited Vs M/S ENCANA INTERNATIONAL Partnership Concern	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/467/2026	20-07-2026	UDANPLUS INDUSTRIES LLP Vs M/S RAJ ELETRIC	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/468/2026	20-07-2026	AERROW TECH INDUSTRIES Vs FLAURA HIGH TECH APPLIANCES PVT LTD	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1144/2026	20-07-2026	SIMRANJEET KAUR AND ORS. Vs SHUBHIT CHOPRA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1457/2026	(I)20-07-2026	SHRIRAM FINANCE LTD Vs NARVEER	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1458/2026	(I)20-07-2026	SHRIRAM FINANCE LTD Vs RAJENDER SI NGH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1459/2026	(I)20-07-2026	PIRAMAL FINANCE LIMITED Vs RAJENDRA S PACHUNDKAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1460/2026	(I)20-07-2026	SHRIRAM FINANCE LTD Vs ALI MOHAMMAD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1461/2026	20-07-2026	Kotak Mahindra Bank Ltd Vs Ayushi Freight Private Limited 7246	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1471/2026	21-07-2026	Kotak Mahindra Bank Ltd Vs Ayushi Freight Private Limited	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1472/2026	(I)21-07-2026	Kotak Mahindra Bank Ltd Vs Ayushi Freight Private Limited	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1473/2026	(I)21-07-2026	Kotak Mahindra Bank Ltd Vs Ayushi Freight Private Limited	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1474/2026	(I)21-07-2026	Kotak Mahindra Bank Ltd Vs Ayushi Freight Private Limited	RAMANDEEP KAUR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1475/2026	(I)21-07-2026	SHRIRAM FINANCE LTD Vs RAJNISH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1476/2026	(I)21-07-2026	M/S PIRAMAL FINANCE LIMITED Vs SAHIDHUSSEN MOHDAMINULHUSSEN SAIYAD	Dev Rishi(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1477/2026	21-07-2026	M/S PIRAMAL FINANCE LIMITED Vs SAHIL KHAN	Rakesh Kumar Raushan(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1478/2026	(I)21-07-2026	M/S PIRAMAL FINANCE LIMITED Vs SAIFALI RASHIDKHAN JAMADAR	Siddharth(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1479/2026	(I)21-07-2026	M/S PIRAMAL FINANCE LIMITED Vs VIRENDER KUMAR	PRAMOD SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1480/2026	(I)21-07-2026	M/S PIRAMAL FINANCE LIMITED Vs SANJAY MADHAVRAO GADE	J K YADAV(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1481/2026	(I)21-07-2026	M/S PIRAMAL FINANCE LIMITED Vs VIJENDRA SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1482/2026	(I)21-07-2026	KOTAK MAHINDRA BANK LTD Vs SWAPNIL DNYANBA DHOTE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1483/2026	(I)21-07-2026	KOTAK MAHINDRA BANK LTD Vs LAKHAN JAISWAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1484/2026	(I)21-07-2026	KOTAK MAHINDRA BANK LTD Vs AJAY GANPATRAO DIGRASKAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1485/2026	(I)21-07-2026	KOTAK MAHINDRA BANK LTD Vs MOHAMMAD SAJID MOHAMMAD SABIR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1486/2026	(I)21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHEEM SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1487/2026	(I)21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ARUN LAVANIYA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1488/2026	(I)21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHEEM SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1489/2026	(I)21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MANJU RAWAL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1490/2026	(I)21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAVI KUMAR	VICHITRA KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1156/2026	22-07-2026	SIMRANJEET KAUR AND ORS Vs SHUBHIT CHOPRA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1503/2026	(I)22-07-2026	AXIS BANK ltd Vs MUKESH RATHEE	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ARB. A. (COMM.)/2/2026	23-07-2026	AHMAD KAMALUDDIN Vs BMW INDIA FINANCIAL SERVICES PVT LTD	Anuj Upadhyay(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Counter Claim/16/2026	23-07-2026	KARAN Vs MAHESH KUMAR SAXENA	ROHIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1507/2026	(I)23-07-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs Bachchhav Hareshbhai Popatbhai	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/158/2026	24-07-2026	State Bank Of India,sme Narela Vs SURENDRA PRASAD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/473/2026	24-07-2026	NAJAR MOHD. Vs ABDUL WAHID	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/474/2026	24-07-2026	KRISHAN BENIWAL Vs BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD AND ANR.	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1510/2026	24-07-2026	DHARA MOTOR FINANCE LTD Vs ANKIT KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1511/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PANKUNWAR R	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1512/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAHID RJA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1513/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GHEESI DEVI	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1514/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIKRAM JEET SINGH	Shravan Bansal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1515/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GOVIND GURJAR	Arun Kumar Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1516/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAVINDER S	Ajit Singh(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1517/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KARAN SINGH MEENA	Yashvant Singh(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1518/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHD IMRAN	Sanjeev(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1519/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PHOUJI K	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					ARB. A. (COMM.)/3/2026	25-07-2026	SHALINI DHULEKAR Vs BAJAJ FINANCE LIMITED	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Ex.Comm - Award by Arb.Comm/87/2026	25-07-2026	Bajaj Finance ltd Vs GOKUL DAIRY FARM AND ANR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/160/2026	25-07-2026	NEERU THAREJA Vs VIKRAM KASHYAP	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/477/2026	25-07-2026	COFORGE SOLUTIONS PVT LTD Vs ALLIED ENGINEERING WORKS PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/478/2026	25-07-2026	CROCS INC Vs HARISH GARG AND ORS	Banke Bihari Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1532/2026	(I)25-07-2026	KOTAK MAHINDRA BANK LTD Vs BAJRANG GROUP	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1533/2026	(I)25-07-2026	KOTAK MAHINDRA BANK LTD Vs BAJRANG GROUP	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1534/2026	(I)25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GOPAL R	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1535/2026	(I)25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ASLAM KHAN	Yugansh Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1536/2026	(I)25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ASHRAF ALI	Arun Kumar Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1537/2026	25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUNITA DEVI	JATIN RANA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1538/2026	(I)25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAM SINGH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1539/2026	(I)25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MONU GABA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1540/2026	(I)25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AMIT KUMAR	SHAILESH KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1541/2026	25-07-2026	KOTAK MAHINDRA BANK LTD Vs BAJRANG GROUP	ABHISHEK AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/88/2026	27-07-2026	GOVIND CONCRETE PRODUCTS Vs MARYLAND ENTERPRISES	ABHISHEK AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/479/2026	27-07-2026	AKSHAY BANSAL Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT.LTD	ABHISHEK AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1546/2026	(I)27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ATIK AHMAD	ABHISHEK AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1547/2026	(I)27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUNIL KUMAR	SHAILESH KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1548/2026	(I)27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAKSHENDRA RATHORE	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1549/2026	(I)27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TARUN KUMAR MISHRA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1550/2026	(I)27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AJAY SINGH	POONAM RANI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/89/2026	28-07-2026	Bajaj Finance Ltd Vs SNG PACKERS	POONAM RANI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/161/2026	28-07-2026	M/S BENIWAL BUILDERS Vs Devender Kumar	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/481/2026	28-07-2026	NEETU GUPTA Vs KEHAR SINGH	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (COMM.)/1556/2026	28-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUSHMITA DEB	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1557/2026	28-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANTOSH KUMAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1558/2026	28-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAVINDRA KUMAR TIWARI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1559/2026	28-07-2026	M/s Dost Fincap Pvt Ltd Vs NARESH KUMAR	MOHINI JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/29/2026	29-07-2026	NKG Infrastructure Ltd Vs HDB Financial Services Ltd	DINESH JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/30/2026	29-07-2026	NKG Infrastructure Ltd Vs HDB Financial Services Ltd	JITENDER SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/31/2026	29-07-2026	NKG Infrastructure Ltd Vs HDB Financial Services Ltd	POONAM RANI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/32/2026	29-07-2026	NKG Infrastructure Ltd Vs HDB Financial Services Ltd	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/164/2026	29-07-2026	KRC Impex Vs ARUNA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/488/2026	29-07-2026	BANK OF MAHARASHTRA Vs SABIHA HASHIM	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/489/2026	29-07-2026	BANK OF MAHARASHTRA Vs MAMTA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1563/2026	(I)29-07-2026	KOTAK MAHINDRA BANK LTD Vs M N CONSTRUCTIONS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1564/2026	(I)29-07-2026	KOTAK MAHINDRA BANK LTD Vs RITURAJ	MOHINI JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1565/2026	(I)29-07-2026	Silver Finance And Leasing Ltd Vs JODHAN SINGH	DINESH JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1566/2026	(I)29-07-2026	Kotak Mahindra Bank Ltd Vs SATENDRA SINGH	JITENDER SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1573/2026	30-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHAN TRAVELS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1574/2026	30-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAJANAN BALAJI KANGULE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/92/2026	31-07-2026	HDB FINANCIAL SERVICES LIMITED Vs SUBHASH YADAV AND ANR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/166/2026	31-07-2026	NIKHIL JAIN Vs DEEPAK GARG	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/167/2026	31-07-2026	SANJEEV TANEJA Alias NIKKO Vs TAHIR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/492/2026	31-07-2026	M/S SHITTLA PAPER GLOBAL PVT LTD Vs M/S HIMALAYAN ENTERPRISES	Shravan Bansal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1210/2026	31-07-2026	KRISHNA NAND GUPTA Vs MINTUDAS KAMESHWAR GUPTA	Arun Kumar Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1577/2026	31-07-2026	AV Prakritii International P Ltd Through its Authorized Representative Vs TCI Freight	Ajit Singh(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1578/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZORE ENTERPRISES	Yashvant Singh(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1579/2026	(I)31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TAHIR SHABBIR SHAIKH	Sanjeev(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1580/2026	(I)31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH HANUMANT TAMBE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1581/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TOSIF KHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1582/2026	(I)31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY CHOUHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCI AL COURT)	NORTH	303	Civil	Contempt Civ/19/2026	Petition27-07-2026	SUDHIR SOLVENT PVT LTD Vs VLCC PERSONAL CARE PVT LTD		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/405/2026	01-07-2026	MADAN LAL GOYAL Vs NITESH GOEL	PRATYUSH CHIRANTAN(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/408/2026	01-07-2026	BANK OF BARODA Vs Manoj Kumar	Geetanjali Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/406/2026	01-07-2026	Bank of Baroda Vs Savita Devi	Geetanjali Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/407/2026	01-07-2026	Jindal Packaging Industries Vs Melam Ram Jaggi and Sons	CHANDER MUKESH SANGWAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/72/2026	01-07-2026	KOTAK MAHINDRA BANK LIMITED Vs INDERPAL	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1194/2026	02-07-2026	AXIS BANK LTD Vs JAGDEESH PRASAD GUPTA	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1196/2026	02-07-2026	SHRIRAM FINANCE LTD Vs SUBASH CHAND	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1195/2026	02-07-2026	Shriram Finance Ltd Vs RIJWAN ALI	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1197/2026	02-07-2026	Bindiya Capital Ltd Vs CHANGRA TRANSPORT SERVICE THROUGH ITS PARTNER ASHWANI KUMAR	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1214/2026	03-07-2026	CNH Industrial Capital India Pvt Ltd Vs RAJESH KUMAR 93457	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1215/2026	03-07-2026	CNH Industrial Capital India Pvt Ltd Vs NIRMAL NAGAR 93504	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1216/2026	03-07-2026	CNH Industrial Capital India Pvt Ltd Vs RAMNARESH MEENA 96760	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/427/2026	03-07-2026	JAI HANUMAN TRADERS INDUSTRIES PRIVATE LIMITED Vs PHONEX KANJHAWAL ALL MOBILES AND ELECTRONICS	Pooja Vohra(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/428/2026	03-07-2026	SHIVALIK EXIM PVT LTD Vs Laljit	Ankit Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1229/2026	04-07-2026	M/s Dost Fincap Pvt Ltd Vs MR FAIJAN URF SALMAN	Banke Bihar Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1232/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs THAKOR JAVANJI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1231/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RK CAB SERVICES	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1230/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAVIRAJ M KHACHAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/431/2026	04-07-2026	GREEN INDIA RICE MILLERS AND EXPORTER Vs Prabhu Rice Millers	Abhinav Bhatia(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1261/2026	06-07-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs JITENDRA K	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1262/2026	06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAMAVAT HARDIK	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1260/2026	06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VINAY SINGH JADHAV	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1263/2026	06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RK CAB SERVICES	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1264/2026	06-07-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs ALPESH JASMATBHAI KHUNT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/433/2026	06-07-2026	RAM PARKASH Vs SUBHASH CHANDER	VARSHANT YADAV(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/432/2026	06-07-2026	MOHAMMED JAVED Vs SANDEEP	SUMIT GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/77/2026	07-07-2026	KOTAK MAHINDRA PRIME LTD Vs SUMAN CHANDERHAS AND ANR	Ritu Rana(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm)/139/2026	07-07-2026	CANARA BANK Vs NEERAJ PROP BALAJI TRADERS	Sanjeev Chopra(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/434/2026	07-07-2026	State Bank of India Vs Bhawani Devi prop of AK Traders	Akanksha Ahuja(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/429/2026	08-07-2026	Neeraj Bansal Vs Chandan Jagmohan Dhowan	RAVINDER KUMAR PANDEY(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/137/2026	08-07-2026	RAJ KUMAR GUPTA Vs PUNEET BANTHIA	Tusharr Mawkin(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/430/2026	08-07-2026	ANKUSH GOYAL Vs AMIT KUMAR SINGH	Rakesh Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/142/2026	09-07-2026	AASHI HOUSEWARE INDIA PVT LTD Vs S AND S MARKETING CORPORATION	Milind Garg(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/444/2026	09-07-2026	M/S TOPSUN LEAROVATIVE SOLUTIONS PVTL TD Vs DIVYAKOSH	Ridhima sharma(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/445/2026	09-07-2026	Divya Kapoor Vs Bhavna Devesh Vyas	Dikshant Bhardwaj(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/436/2026	07-07-2026	NAVEEN GOYAL Vs SAI RAM INDUSTRIES	Rakesh Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1224/2026	03-07-2026	PIRAMAL FINANCE LIMITED Vs SONIYA LILA SINGH 339258	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1225/2026	03-07-2026	PIRAMAL FINANCE LIMITED Vs AZAZ KHAN 317352	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1221/2026	03-07-2026	PIRAMAL FINANCE LIMITED Vs SAFNA NIYAS 381697	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1222/2026	03-07-2026	PIRAMAL FINANCE LIMITED Vs MAMTA RAM JI LAL 382945	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1226/2026	03-07-2026	PIRAMAL FINANCE LIMITED Vs SYED FIROZ ABBAS 220576	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1228/2026	03-07-2026	Shriram Finance Ltd Vs YASH BHARDWAJ	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1227/2026	03-07-2026	Shriram Finance Ltd Vs Sunny Singh	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1223/2026	03-07-2026	Shriram Finance Ltd Vs Sunil Batta	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1218/2026	03-07-2026	KOTAK MAHINDRA BANK Vs MANOJ KUMAR 773	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1217/2026	03-07-2026	KOTAK MAHINDRA PRIME LTD Vs JASPAL SINGH GANDHI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1219/2026	03-07-2026	KOTAK MAHINDRA BANK LTD Vs JAIBIR RANA	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1220/2026	03-07-2026	KOTAK MAHINDRA BANK Vs VIJAY KUMAR	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/435/2026	04-07-2026	MAISCAR ENGINEERS Vs FUTURE PACK AND ENGINEERS	Sarthak Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/27/2026	04-07-2026	TIRANGA AGRO PVT LTD Vs GREENOX OIL PVT LTD	Priyanka Sethia(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/2/2026 (MISC)	04-07-2026	SWASTIK CHEMICALS Vs ASHWATH QUIPPO INFRAPROJECTS PVT LTD	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1272/2026	06-07-2026	Shriram Finance Ltd Vs AMAN ROHELLA	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1271/2026	06-07-2026	Shriram Finance Ltd Vs GEETA DUBEY	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1270/2026	06-07-2026	Shriram Finance Ltd Vs SHAKIB MALIK	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1269/2026	06-07-2026	Shriram Finance Ltd Vs PARUL UPADHYAY	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1268/2026	06-07-2026	Shriram Finance Ltd Vs PARMINDER KAUR	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1267/2026	06-07-2026	Shriram Finance Ltd Vs ABHAY KUMAR	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1266/2026	06-07-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SANJAY MALVIYA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1259/2026	06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAHENDRA BHINGARE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1258/2026	06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PATHAN JAKIRKHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1265/2026	06-07-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs ABHIJEET RAOSAHEB MANWARE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1257/2026	06-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHAJAHABEGUM SHAIKH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/440/2026	06-07-2026	M/S PRIME TRADERS Vs M/S ARPITHA TRADERS	MUGDHA GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1287/2026	07-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ROHAN TRAVELS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1288/2026	07-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NELLON FATIMO FERNANDES	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1289/2026	07-07-2026	KOTAK MAHINDRA BANK Vs PARVEEN	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1300/2026	08-07-2026	IDFC FIRST BANK LTD Vs POONAM DEVI	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1301/2026	08-07-2026	IDFC FIRST BANK LTD Vs PANKAJ JAIN	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1302/2026	08-07-2026	IDFC FIRST BANK LTD Vs RAJNEESH KUMAR TIWARI	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1303/2026	08-07-2026	IDFC FIRST BANK LTD Vs RAMESH KUMAR	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1304/2026	08-07-2026	IDFC FIRST BANK LTD Vs SHIKHA GUPTA	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1305/2026	08-07-2026	IDFC FIRST BANK LTD Vs SHIKHA NAGPAL	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1306/2026	08-07-2026	IDFC FIRST BANK LTD Vs SHUBHAM JAIN	SANJEEV PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1309/2026	08-07-2026	PIRAMAL FINANCE LIMITED Vs RAJESH KUMAR 296696	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1307/2026	08-07-2026	PIRAMAL FINANCE LIMITED Vs DEEPAK SHHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1308/2026	08-07-2026	PIRAMAL FINANCE LIMITED Vs RAMESH CHANDRA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/140/2026	08-07-2026	Raman Gandhi Vs RAJA UDYOG PRIVATE LIMITED	Girish Gaur(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/438/2026	08-07-2026	AIYU BEAUTY PVT LTD Vs HARISH SINGH TRADING AS MUKESH KUMAR AND COMPANY	Sanjeev Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/443/2026	08-07-2026	Rekha Jaiswal Vs MS Pashupati Nath Resorts Pvt Ltd alias Tivoli	Yashvant Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/441/2026	08-07-2026	Rajeev Behl Vs PRIMA GLOBAL FASHION PVTLTD	SARFARAZ AHMAD(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/437/2026	08-07-2026	PUNJAB NATIONAL BANK Vs Jagmohan Rai	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1319/2026	09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DHIRAJ KANSANA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1315/2026	09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SOMNATH NARAYAN KONDHALKAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1318/2026	09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TAMIM EBRAHIM GADKARI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1317/2026	09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AKASH SAMPATRAO GHORPADE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1316/2026	09-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SATISH SUDHAKAR RATHOD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/76/2026	09-07-2026	SUNDARAM FINANCE LTD Vs SATISH KUMAR	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/447/2026	09-07-2026	VIJRAJ POLYMERS PRIVATE LTD Vs Rupesh Manda	SUNIL MITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/144/2026	09-07-2026	BALRAM SOLANKI Vs MS AMSS POWER SOLUTIONS	Praveen Kumar singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1327/2026	10-07-2026	Kotak Mahindra Prime Ltd Vs OM PRAKASH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1328/2026	10-07-2026	Kotak Mahindra Prime Ltd Vs RANDHIR KUMAR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1329/2026	10-07-2026	Kotak Mahindra Prime Ltd Vs MOHAMMAD RIYAZ		MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1330/2026	10-07-2026	Kotak Mahindra Prime Ltd Vs NAVEEN KUMAR		MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1331/2026	10-07-2026	Kotak Mahindra Prime Ltd Vs GOVIND GANGANI		MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1332/2026	10-07-2026	Kotak Mahindra Prime Ltd Vs PAWAN KUMAR		MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1333/2026	10-07-2026	Kotak Mahindra Prime Ltd Vs SHASHANK SHARMA		MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1334/2026	10-07-2026	Kotak Mahindra Prime Ltd Vs INDERVATI		MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1321/2026	10-07-2026	PIRAMAL FINANCE LIMITED Vs AMIT KUMAR SATBEER SINGH		RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1322/2026	10-07-2026	PIRAMAL FINANCE LIMITED Vs GOURAV AGRAWAL 250932		RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1320/2026	10-07-2026	PIRAMAL FINANCE LIMITED Vs ABHAY GOEL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1323/2026	10-07-2026	PIRAMAL FINANCE LIMITED Vs ZAINUL HUDA 256483	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1324/2026	10-07-2026	PIRAMAL FINANCE LIMITED Vs MUNESH SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1325/2026	10-07-2026	PIRAMAL FINANCE LIMITED Vs ASLAM MUHAMMAD UMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1326/2026	10-07-2026	PIRAMAL FINANCE LIMITED Vs UTSAV CHAURASIA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/448/2026	10-07-2026	COAST TO COAST DESIGNS LTD Vs HIMALAYAN ATELIER OPC PVT LTD	Jitender Gahlyan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/446/2026	11-07-2026	KAPIL SINGHAL Vs M/S BDB MEDIFLEX INDIA PRIVATE LIMITED	SHWETANK SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/78/2026	14-07-2026	AXIS BANK Ltd Vs SHRI SHIV ENTERPRISE	VIMAL KHURANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1365/2026	14-07-2026	PIRAMAL FINANCE LIMITED Vs SURINDER KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1363/2026	14-07-2026	PIRAMAL FINANCE LIMITED Vs GIRRAJ SINGH 213009	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1362/2026	14-07-2026	PIRAMAL FINANCE LIMITED Vs NIRBHAY JOSHI 226345	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1364/2026	14-07-2026	PIRAMAL FINANCE LIMITED Vs GURDEV SINGH 231433	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1370/2026	14-07-2026	PIRAMAL FINANCE LIMITED Vs KRISHNA CHAUDHARY 6DC5	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1367/2026	14-07-2026	PIRAMAL FINANCE LIMITED Vs ASARAM RAMCHANDRA 243670	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1371/2026	14-07-2026	PIRAMAL FINANCE LIMITED Vs SWATI RAVINDRA SINGH 193764	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1372/2026	14-07-2026	PIRAMAL FINANCE LIMITED Vs SHASHIKANT BHIKU BHAGAT 363007	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1366/2026	14-07-2026	PIRAMAL FINANCE LIMITED Vs SAIPAN NIJAM SHEKH 289437	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1368/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHARAT KHIMJIBHAI PARMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1369/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MARUTI BALAJI TOGARE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/451/2026	14-07-2026	STATE BANK OF INDIA Vs ALIA BEGUM PROP OF ASIF UNISEX SALON	Gopal Chand Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/452/2026	14-07-2026	STATE BANK OF INDIA Vs RANJANA CHAKRADHARI PROP OF RANJANA STORE	Gopal Chand Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/455/2026	15-07-2026	PRIYANKA MITTAL Vs JITENDER MALIK	Hitesh Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/454/2026	15-07-2026	KAPIL SINGHAL Vs VRPL HEALTHCARE PRIVATE LIMITED	SHWETANK SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1388/2026	16-07-2026	AXIS BANK LTD Vs SEEMA	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1389/2026	16-07-2026	AXIS BANK LTD Vs HARSH PREET SINGH	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1387/2026	16-07-2026	AXIS BANK LTD Vs DIDAR SINGH	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1400/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs Dnyanesh Vilas Yeolekar	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1401/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs Himanshu Dhirajlal Shah	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1390/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs Kamal Kishor Verma	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1391/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs Mamta Mishra	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1392/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs Mohd Ikram	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1393/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs AAS MOHAMMAD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1394/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs AKSHAY SHAMRAO PAWAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1395/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs AMARJEET KUSHWAHA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1396/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs Anil Urf Tanvir Khan	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1397/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs Balaji Rambhau Jadhavar	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1398/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs Bharavad Suresbhai	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1399/2026	16-07-2026	PIRAMAL FINANCE LIMITED Vs BRIJDEEP SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/456/2026	16-07-2026	BANK OF BARODA Vs BEERENDRA KUMAR	SUSHIL SAPRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/148/2026	16-07-2026	SHRI KRISHAN SHARMA Vs KAMLADITYA CONSTRUCTION PVT LTD	BHANU MOHAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm)/149/2026	16-07-2026	Khushi Agro Foods Products Vs Whitefields Overseas Limited	Feroz Khan(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/457/2026	16-07-2026	BANK OF BARODA Vs HARISH MALHOTRA	Mohd Azhar(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1415/2026	17-07-2026	KOTAK MAHINDRA BANK Vs MARGUB AHMAD	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1412/2026	17-07-2026	KOTAK MAHINDRA BANK Vs SIKANDER TRADING COMPANY	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1411/2026	17-07-2026	KOTAK MAHINDRA BANK Vs TASVEER AHMAD	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1414/2026	17-07-2026	KOTAK MAHINDRA BANK Vs ISTEYAK KHAN	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1413/2026	17-07-2026	KOTAK MAHINDRA BANK Vs VIRPAL SINGH 3138	PARV MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/459/2026	17-07-2026	BS MATHUR Vs SAURA V KAPOOR	RAJAT MATHUR(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1417/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ABHAY KUMAR UPADHYAY	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/79/2026	17-07-2026	POOJA MOURYA Vs ADWAIT GUPTA	Harsh Saxena(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1418/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AJAY SINGH GURJAR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1416/2026	17-07-2026	TOYOTA FINANCIAL SERVICE INDIA LTD Vs ABHIJEET MADHUKAR POLE	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1456/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRERIT MEHTA	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1455/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KIRAN MOHAN KAMBLI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1454/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NANDKISHOR AMBADAS BATHE	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1453/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs OJASH TIWARI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1452/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PARAG RAGHUNATH PADHER	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1451/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AKHILESH KUMAR YADAV	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1441/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JAYSHREE SHIVAJI KHOPDE	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1450/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JAGDALE SANTOSH LAHU	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1449/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JADHAV RAJESH DATTATRAY	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1448/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HARISH MURLIDHAR KHAWSE	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1447/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GULASHER AHMAD KHAN	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1446/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GIRISH PRAVINCHANDRA BHATT	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1445/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAUTAM PATIDAR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1444/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GADWAL NATHURAM SURJARAM	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/81/2026	18-07-2026	KOTAK MAHINDRA PRIME LTD Vs RAJESH MALIK	Ritu Rana(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/82/2026	18-07-2026	KOTAK MAHINDRA PRIME LTD Vs DEEPAK YADAV	Ritu Rana(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1443/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DEVISINGH CHANDNA	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1439/2026	18-07-2026	PIRAMAL FINANCE LIMITED Vs MOIN MOHD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1440/2026	18-07-2026	PIRAMAL FINANCE LIMITED Vs NIRWAN SANJAY KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1438/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SONVIR SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/469/2026	18-07-2026	MANISH GUPTA Vs SHREE SA SIDHHI RETAIL LIMITED THROUGHITS DIRECTORS NAMELY	Hitesh Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/155/2026	20-07-2026	MS GOOD VALUE CHEMICALS PVT LTD Vs MR SAHIL AGGARWAL	Girish Gaur(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/156/2026	20-07-2026	CLASSIC ENGINEERS Vs NPS ELECTRONICS COMPONENTS	SAMYAK JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1466/2026	20-07-2026	Kotak Mahindra Bank Ltd Vs Gaurav Kumar Sharma	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1467/2026	20-07-2026	Kotak Mahindra Bank Ltd Vs Ayush Freight Private Limited	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1465/2026	20-07-2026	Kotak Mahindra Bank Ltd Vs Ayush Freight Private Limited 7993	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1463/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DK ENTERPRISES	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1468/2026	20-07-2026	SHRIRAM FINANCE LTD Vs JMALUDDEN	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1469/2026	20-07-2026	SHRIRAM FINANCE LTD Vs AMIT KUMAR	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1464/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ASHISH VISHWAKARMA	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1462/2026	20-07-2026	PIRAMAL FINANCE LIMITED Vs RAJIV KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1470/2026	20-07-2026	SHRIRAM FINANCE LTD Vs NITIN KUMAR	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/83/2026	20-07-2026	KOTAK MAHINDRA PRIME LTD Vs BALLA SINGH	Ritu Rana(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1495/2026	21-07-2026	Kotak Mahindra Bank Ltd Vs Ayush Freight Private Limited 2013	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1499/2026	21-07-2026	PIRAMAL FINANCE LIMITED Vs SACHIN ARUN FASATE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1502/2026	21-07-2026	PIRAMAL FINANCE LIMITED Vs SHAILENDRA VERMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1501/2026	21-07-2026	PIRAMAL FINANCE LIMITED Vs SOM DUTT SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1500/2026	21-07-2026	PIRAMAL FINANCE LIMITED Vs SUNITA UTTAM KAMBLE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1498/2026	21-07-2026	PIRAMAL FINANCE LIMITED Vs SURINDER SINGH GREWAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1491/2026	21-07-2026	AXIS BANK LTD Vs BRIJESH SHARMA	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1492/2026	21-07-2026	Ground Floor Plot No7 Block FU Pitam Pura Delhi 110034 Vs MOHAMMAD SAJID MOHAMMAD SABIR	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1494/2026	21-07-2026	Kotak Mahindra Bank Ltd Vs Ayushi Freight Private Limited 5677	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1497/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs LALU RAM JAT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1496/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MUKUL CHAUDHARY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1493/2026	21-07-2026	Kotak Mahindra Bank Ltd Vs Ayush Freight Private Limited 5720	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1504/2026	22-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KETAN NARAYAN PATIL	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1505/2026	22-07-2026	SHRIRAM FINANCE LTD Vs Nittu Singh	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/470/2026	22-07-2026	CANARA BANK Vs LALAN SAHANI	Arun Kumar Shukla(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/157/2026	23-07-2026	Rampal Mathur Vs EMARK ENERGISER PVT LTD	YUVRAJ SETH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1508/2026	23-07-2026	CNH Industrial Capital India Private Limited Vs Vaghani Ashokkumar Bhimjibhai	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1509/2026	23-07-2026	CNH Industrial Capital India Private Limited Vs Jadiben Virambhai Jadav	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/471/2026	23-07-2026	PUNJAB NATIONAL BANK Vs DAYA NAND SINGH	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/472/2026	23-07-2026	Sita Yadav Vs Kartar Singh And Anr	Digvijay Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/475/2026	24-07-2026	B2B CARGOWALE PVT LTD Vs ANIL KUMAR	KARAN GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1520/2026	24-07-2026	DHARA MOTOR FINANCE LTD Vs NARBIR	J K YADAV(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1523/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PINTU B	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1521/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAM ASREY RAWAT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1524/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHOOPENDRA KUMAR SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1522/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TRILOK CHAND SAIN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1530/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHAMMAD UMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1529/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAQUIB RAHMAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1528/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NAVIN THAKUR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1527/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MUNNA A	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1526/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ARSHAD A	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1525/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUMER SINGH RAJPUT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1531/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANANTA K	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/28/2026	24-07-2026	Dev Kumar Shakya Vs HDB FINANCIAL SERVICES LTD	KARTIK KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/476/2026	24-07-2026	AKASH TIWARI Vs KEC INTERNATIONAL COMPANY	NITIN GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/487/2026	24-07-2026	BANK OF BARODA Vs RAUSHAN KUMAR	Geetanjali Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/486/2026	24-07-2026	AYUSH VASHISTH Vs SBS HERBAL LTD	CHARIT GOYAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/85/2026	24-07-2026	INDIABULLS ASSET RECONSTRUCTION COMPANY LIMITED Vs SARVESH KUMAR	ROHIT GOSWAMI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/84/2026	24-07-2026	INDIABULLS ASSET RECONSTRUCTION COMPANY LIMITED Vs RAMBALAK KUMAR	ROHIT GOSWAMI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/86/2026	24-07-2026	BAJAJ FINANCE LTD Vs MAURYA ENTERPRISES	Arun Kumar Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/485/2026	25-07-2026	HIND CHEMTRADE Vs YOGESH JAIN	RAVI CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1542/2026	25-07-2026	Kotak Mahindra Bank Ltd Vs AYUSHI FEIGHTPRIVATE LIMITED	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1543/2026	25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAKESH KUMAR YADAV	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1544/2026	25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DINESH KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1545/2026	25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PANKAJ SAHU	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/90/2026	25-07-2026	BAJAJ FINANCE LTD Vs KMS PHARMA	Arun Kumar Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/91/2026	25-07-2026	BAJAJ FINANCE LTD Vs NUTRITION SOLUTION	Arun Kumar Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/162/2026	25-07-2026	OPS ENTERPRISES PVT LTD Vs SURESH KUMAR AGGARWAL PROP J J EXPORT	MANJU JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1191/2026	27-07-2026	SUNPACK INDIA Vs RN Print Pack	RAJAN MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/484/2026	27-07-2026	SHEETAL INDIA PLASTIC Vs SARABJEET SINGH BABRA	Dhruv Tanwar(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/480/2026	27-07-2026	CANARA BANK Vs S ENTERPRISES THROUGH ITS PROPRIETOR SHALINI SHARMA	Sanjeev Chopra(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1551/2026	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DEEPTI SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1552/2026	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DURGESH PAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1553/2026	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NIRDOSH KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1554/2026	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAROJ SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1555/2026	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHD NASEER ALI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1560/2026	28-07-2026	KOTAK MAHINDRA PRIME LTD Vs RBCL PILETECH INFRA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1561/2026	28-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAKHI SARKAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1562/2026	28-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAURABH SAINI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/483/2026	28-07-2026	STATE BANK OF INDIA Vs Pushpender Kunndu	Siddharth(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/482/2026	28-07-2026	BANK OF MAHARASHTRA Vs RAVI KUMAR	SHAILESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1572/2026	29-07-2026	KOTAK MAHINDRA BANK Vs M N CONSTRUCTIONS	NAMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1568/2026	29-07-2026	KOTAK MAHINDRA BANK LTD Vs RITURAJ	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1569/2026	29-07-2026	KOTAK MAHINDRA BANK LTD Vs RITURAJ	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1570/2026	29-07-2026	PIRAMAL FINANCE LTD Vs MANSI SAINI	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1567/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs SATENRA SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1571/2026	29-07-2026	TATA CAPITAL LTD Vs RISHI PAL CRANES	NAVEEN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/490/2026	29-07-2026	MS SRU DISTRIBUTIONS PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR UMESH KUMAR SACHDEV Vs AMIT PACHERWAL PROPRIETOR OF MS KOTHAL OVERSEAS	Pradeep Kumar Bhardwaj(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/36/2026	29-07-2026	NKG INFRASTRUCTURE LTD Vs HDB FINANCIAL SERVICES LTD	ABHISHEK AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/34/2026	29-07-2026	NKG INFRASTRUCTURE LTD Vs HDB FINANCIAL SERVICES LTD	ABHISHEK AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/35/2026	29-07-2026	NKG INFRASTRUCTURE LTD Vs HDB FINANCIAL SERVICES LTD	ABHISHEK AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/33/2026	29-07-2026	NKG INFRASTRUCTURE LTD Vs HDB FINANCIAL SERVICES LTD	ABHISHEK AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/37/2026	29-07-2026	NKG INFRASTRUCTURE LTD Vs HDB FINANCIAL SERVICES LTD	ABHISHEK AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/38/2026	29-07-2026	NKG INFRASTRUCTURE LTD Vs HDB FINANCIAL SERVICES LTD	ABHISHEK AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/491/2026	29-07-2026	PV ENTERPRISES Vs HINDUSTAN CONSTRUCTION CO LTD	amarendra kumar dubey(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1575/2026	30-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAJ RAKESH KOTHARI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1576/2026	30-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AJAY PAL SHARMA	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1586/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ZALA DANSINH	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1587/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAGAR TUKARAM MANJARE	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1585/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SDDAM HOSSAIN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1584/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SACHIN SINGH GAUTAM	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1583/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JYOTI H	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/494/2026	31-07-2026	rajesh kumar gupta Vs C AND B Masscon Pvt Ltd	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH- WEST	603	Commercial Suit	Contempt Petition/3/2026	01-07-2026	SPIGEN INDIA PVT LTD Vs DCP OPERATION	Gautam Bhasin(P),	eludication.legal@ outlook.com	9999306881/99990938 93	27.06.2026
			603	Commercial Suit	CS (COMM)/410/2026	01-07-2026	MOGLI LABS INDIA PRIVATE LIMITED Vs CRESCENT PPG LINING PRIVATE LIMITED	Harsh Vardhan(P),	Infora),zlc.co.in	94671-94651	11.07.2026
			603	Commercial Suit	CS (COMM)/415/2026	02-07-2026	Puma Se Vs Ramakant Sharma	Gautam Bhasin(P),	eludication.legal@ outlook.com	9999306881/99990938 93	30.06.2026
			603	Commercial Suit	CS (COMM)/416/2026	02-07-2026	UNION BANK OF INDIA Vs MRS SANTOSH KUMARI	Arun Kumar Shukla(P),	arunkumarshuklaT @gmail. com	8586863313,	11.06.2026
			603	Commercial Suit	CS (COMM)/417/2026	02-07-2026	Punjab National Bank Vs HARPREET SINGH	Raghav Sharma(P),	VSRADVISORS@ GMAIL.COM	9717610124	29.06.2026
			603	Commercial Suit	CS (COMM)/418/2026	02-07-2026	SMT MALTI DEVI PROPRIETOR OF HIGHWAY LAB EQUIPMENTS Vs OM SWASTIK TESTING LABORATORY PVT LTD THROUGH	Jogendra Kumar(P),	adv.ik70l@gmail.c om	9582267585	09.06.2026
			603	Commercial Suit	CS (COMM)/421/2026	04-07-2026	MOHIT GUPTA Vs NEW HAIR PALACE PRIVATE LIMITED	Ravi Swami(P),	raviswami191@yah oo.com	9999666665	15.06.2026
			603	Commercial Suit	CS (COMM)/423/2026	06-07-2026	RAM AVTAR Vs ARUN KUMAR		satjuris@gmail.co m	9211416851	01.07.2026
			603	Commercial Suit	CS (COMM)/428/2026	07-07-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	eludication.legal@ outlook.com	9999306881/99990938 93	07.07.2026
			603	Commercial Suit	CS (COMM)/433/2026	08-07-2026	NAINA RUHAIL Vs META PLATFORMS, INC AND ORS	SANYAM KHETARPAL(P),	sanyam@kheterpal .co.in	9873674225	08.07.2026
			603	Commercial Suit	CS (COMM)/437/2026	09-07-2026	CANARA BANK Vs RIYA FASHION PROP RAJIV KUMAR	NIHARIKA RAI(P),	adv.niharikarailo 9@gmail.com	9811884579	09-07-2026
			603	Commercial Suit	CS (COMM)/444/2026	15-07-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	eludication.legal@ outlook.com	9999306881/99990938 93	15-07-2026
			603	Commercial Suit	CS (COMM)/445/2026	15-07-2026	S S ENTERPRISES Vs MS VONKEN BRANDTECH PVT LTD	Vikas Sharma(P),	sharmavikas407@ gmail.com	9811205567	15-07-2026
			603	Commercial Suit	CS (COMM)/447/2026	17-07-2026	THOMAS GLOBAL LOGISTICS PVT LTD Vs ULR FREIGHT SERVICES	SHIVAM SHARMA(P),	legal@shivamshar ma.info	9654545855	17-07-2026
			603	Commercial Suit	CS (COMM)/452/2026	20-07-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	eludication.legal@ outlook.com	9999306881/99990938 93	20-07-2026

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			603	Commercial Suit	CS (COMM)/453/2026	20-07-2026	NIRMAL DEVI Vs AMBEY FERROUS PVT LTD	Shubham Singhal(P),	vshadvocates@gmail.com	8279850249	20-07-2026
			603	Commercial Suit	CS (COMM)/454/2026	20-07-2026	SEEMA AGGARWAL Vs EARTH WIRES PVT LTD	Shubham Singhal(P),	vshadvocates@gmail.com	8279850249	20-07-2026
			603	Commercial Suit	CS (COMM)/456/2026	21-07-2026	PUNJAB AND SIND BANK Vs BLISS GIFTS AND ACCESSORIES	Geetanjali Tiwari(P),	contact@randglawchambers.com	8285103528	21-07-2026
			603	Commercial Suit	CS (COMM)/467/2026	23-07-2026	Bank of Baroda Vs Ashok Kumar Kushwaha	Akshay Raj(P),	advhunnysharma.28@gmail.com	9650501903	23-07-2026
			603	Commercial Suit	CS (COMM)/466/2026	23-07-2026	STATE BANK OF INDIA Vs VISHWAS CHAND	CHITRA MALHOTRA(P),	advjkmishra@outlook.com	9301232373	23-07-2026
			603	Commercial Suit	CS (COMM)/470/2026	24-07-2026	CANARA BANK Vs RAJIV BHALLA PROP MS RB ENTERPRISES	mahesh sharma(P),	chitramalhotrasoft@gmail.com	9212888057	24-07-2026
			603	Commercial Suit	CS (COMM)/475/2026	25-07-2026	Shri Rajinder Kumar Vs Ms. Richa Rani	sumit virmani(P),	advmcsharma2010@gmail.com	9810493325	25-07-2026
			603	Commercial Suit	CS (COMM)/476/2026	27-07-2026	Canara Bank Vs Monu Kumar	Vikash Kumar(P),	virmanilawco@gmail.com	9873245548	27-07-2026
			603	Commercial Suit	CS (COMM)/479/2026	28-07-2026	SPACE INDUS GLOBAL PRIVATE LIMITED Vs LIFEWALLPAL(P), GREENTECH PRIVATE LIMITED AND OTHERS	HIMANSHU PAL(P),	adv.vikaskumar802@gmail.com	9999880149	28-07-2026
			603	Commercial Suit	CS (COMM)/480/2026	28-07-2026	INFLUIR MEDIA PVT LTD Vs INFLUENZE TECHNOLOGY PVT LTD	SUNDRAM JOSHI(P),	advocatehimanshupal@gmail.com	9910600436	28-07-2026
			603	Commercial Suit	CS (COMM)/483/2026	29-07-2026	CANARA BANK Vs M/S R S TRADING COMPANY	SUNDRAM JOSHI(P),	admin@nirvaanlaw.com	8448444842	29-07-2026
			603	Commercial Suit	CS (COMM)/484/2026	29-07-2026	CANARA BANK Vs ZEST ENTERPRISE	Gautam Bhasin(P),	adv.niharikarailo9@gmail.com	9811884579	29-07-2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM.)/2570/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Manoj	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	30.06.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM.)/2571/2026	02-07-2026	Kotak Mahindra Bank Ltd Vs Hemraj	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	30.06.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM.)/2572/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Sombir Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	30.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2573/2026	02-07-2026	KOTAK MAHINDRA BANK LTD Vs Jatinder Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	30.06.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2574/2026	02-07-2026	M/s Kotak Mahindra Bank Ltd. Vs Jahul	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	30.06.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2575/2026	02-07-2026	M/s Kotak Mahindra Bank Ltd. Vs Kewal Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	30.06.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2576/2026	02-07-2026	Suryoday Small Finance Bank Limited Vs Ghaste Sudhir Nabhiraj	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	01.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2596/2026	03-07-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Manpreet Singh Kohli	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	01.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2598/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAN SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	01.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2618/2026	07-07-2026	Kotak Mahindra Bank Limited Vs Ram Jcb Earth Movers	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	01.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2619/2026	07-07-2026	Kotak Mahindra Bank Limited Vs Vinod Sharma	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	01.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2620/2026	07-07-2026	Kotak Mahindra Bank Limited Vs Ajaz Ahmad	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	02.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2643/2026	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD SAQIB	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2644/2026	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKIT S	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2645/2026	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV CHAUDHARY	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2646/2026	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OM PRAKASH AWANA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2652/2026	13-07-2026	Kotak Mahindra Bank Limited Vs Faruk	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	05.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2653/2026	13-07-2026	Kotak Mahindra Bank Limited Vs Ram Jiwan	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	05.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2654/2026	13-07-2026	KOTAK MAHINDRA BANK LIMITED Vs Akshay Rao	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	05.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2655/2026	13-07-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rohit O	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	05.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2671/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEY SHAHNAWAZ NURI 2936	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2672/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UMESH KUMAR 4542	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2673/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAHAB SINGH 1011	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2674/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY P 9297	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2675/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAGHAV VOHRA 2972	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2682/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAHAB SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2683/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LAHANU SAHEBRAO THORAT	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2684/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRABHDEEP SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2685/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LOKESH YOGI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2699/2026	17-07-2026	Kotak Mahindra Bank Limited Vs Raju Manchal	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2701/2026	17-07-2026	Kotak Mahindra Bank Limited Vs Shiv Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2703/2026	17-07-2026	Kotak Mahindra Bank Limited Vs Chandrapal Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08.07.2026
			603	Arbitration Conciliation 1996--9	&OMP (I)(COMM.)/2705/2026	17-07-2026	Kotak Mahindra Bank Limited Vs Premvir	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Arbitration Conciliation 1996--10	&OMP (I)(COMM.)/2707/2026	17-07-2026	Kotak Mahindra Bank Limited Vs Harisingh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08.07.2026
			603	Arbitration Conciliation 1996--11	&OMP (I)(COMM.)/2720/2026	18-07-2026	Kotak Mahindra Bank Limited Vs Biresh Pal	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08.07.2026
			603	Arbitration Conciliation 1996--12	&OMP (I)(COMM.)/2721/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANISHKA BHASIN 0730	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	11.07.2026
			603	Arbitration Conciliation 1996--13	&OMP (I)(COMM.)/2722/2026	18-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVINDER SINGH 7586	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	11.07.2026
			603	Arbitration Conciliation 1996--14	&OMP (I)(COMM.)/2725/2026	20-07-2026	Suryoday Small Finance Bank Limited Vs Vikas Meena	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	09.07.2026
			603	Arbitration Conciliation 1996--15	&OMP (I)(COMM.)/2726/2026	20-07-2026	Kotak Mahindra Bank Ltd Vs Veerpal Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	09.07.2026
			603	Arbitration Conciliation 1996--16	&OMP (I)(COMM.)/2728/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU GUPTA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	09.07.2026
			603	Arbitration Conciliation 1996--17	&OMP (I)(COMM.)/2729/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHASHI DEVI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	09.07.2026
			603	Arbitration Conciliation 1996--18	&OMP (I)(COMM.)/2730/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TALWINDER SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	11.07.2026
			603	Arbitration Conciliation 1996--19	&OMP (I)(COMM.)/2732/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ SINGH JAGGI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	11.07.2026
			603	Arbitration Conciliation 1996--20	&OMP (I)(COMM.)/2733/2026	20-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs RSGB GEMS AND JEWELLERS	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	11.07.2026
			603	Arbitration Conciliation 1996--21	&OMP (I)(COMM.)/2748/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK KUMAR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	11.07.2026
			603	Arbitration Conciliation 1996--22	&OMP (I)(COMM.)/2749/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH SHARMA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	11.07.2026
			603	Arbitration Conciliation 1996--23	&OMP (I)(COMM.)/2750/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PREETI SHARMA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	11.07.2026
			603	Arbitration Conciliation 1996--24	&OMP (I)(COMM.)/2751/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISH SHARMA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	11.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	Arbitration Conciliation 1996--25	& OMP (I)(COMM.)/2752/2026 Act,	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHANDRA KETU	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	15.07.2026
			603	Arbitration Conciliation 1996--26	& OMP (I)(COMM.)/2759/2026 Act,	22-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHHEDI SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	15.07.2026
			603	Arbitration Conciliation 1996--27	& OMP (I)(COMM.)/2760/2026 Act,	22-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAZIM KHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	15.07.2026
			603	Arbitration Conciliation 1996--28	& OMP (I)(COMM.)/2761/2026 Act,	22-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANJU SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	15.07.2026
			603	Arbitration Conciliation 1996--29	& OMP (I)(COMM.)/2762/2026 Act,	22-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UPENDRA YADAV	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	15.07.2026
			603	Arbitration Conciliation 1996--30	& OMP (I)(COMM.)/2796/2026 Act,	25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAGAN RAJPUT	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	17.07.2026
			603	Arbitration Conciliation 1996--31	& OMP (I)(COMM.)/2797/2026 Act,	25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYAM BHARTI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	17.07.2026
			603	Arbitration Conciliation 1996--32	& OMP (I)(COMM.)/2798/2026 Act,	25-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BASANT KUMAR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	17.07.2026
			603	Arbitration Conciliation 1996--33	& OMP (I)(COMM.)/2799/2026 Act,	25-07-2026	Kotak Mahindra Bank Ltd Vs Bhol Sharma	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	17.07.2026
			603	Arbitration Conciliation 1996--34	& OMP (I)(COMM.)/2800/2026 Act,	25-07-2026	Kotak Mahindra Bank Ltd Vs Jhaniram	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	17.07.2026
			603	Arbitration Conciliation 1996--35	& OMP (I)(COMM.)/2801/2026 Act,	25-07-2026	Kotak Mahindra Bank Ltd Vs Anita	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	17.07.2026
			603	Arbitration Conciliation 1996--36	& OMP (I)(COMM.)/2815/2026 Act,	27-07-2026	Kotak Mahindra Bank Ltd Vs Niramala Devi	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	17.07.2026
			603	Arbitration Conciliation 1996--37	& OMP (I)(COMM.)/2816/2026 Act,	27-07-2026	Kotak Mahindra Bank Ltd Vs Om Prakash Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	19.07.2026
			603	Arbitration Conciliation 1996--38	& OMP (I)(COMM.)/2817/2026 Act,	27-07-2026	Kotak Mahindra Bank Ltd Vs Parveen	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	19.07.2026
			603	Arbitration Conciliation 1996--39	& OMP (I)(COMM.)/2818/2026 Act,	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARSHDEEP KAUR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	19.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Arbitration Conciliation 1996--40	&OMP (I)(COMM.)/2819/2026 Act,	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAMIM MOHAMMAD	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	19.07.2026
			603	Arbitration Conciliation 1996--41	&OMP (COMM.)/2820/2026 Act,(I)	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJA RAM YADAV	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	19.07.2026
			603	Arbitration Conciliation 1996--42	&OMP (I)(COMM.)/2832/2026 Act,	28-07-2026	Kotak Mahindra Bank Ltd Vs Narendra Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20.07.2026
			603	Arbitration Conciliation 1996--43	&OMP (I)(COMM.)/2833/2026 Act,	28-07-2026	Kotak Mahindra Bank Ltd Vs Svatantra Yadav	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20.07.2026
			603	Arbitration Conciliation 1996--44	&OMP (COMM.)/2834/2026 Act,(I)	28-07-2026	Kotak Mahindra Bank Ltd Vs Archna Pramodsingh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20.07.2026
			603	Arbitration Conciliation 1996--45	&OMP (I)(COMM.)/2835/2026 Act,	28-07-2026	Kotak Mahindra Bank Ltd Vs Sukhbir	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20.07.2026
			603	Arbitration Conciliation 1996--46	&OMP (COMM.)/2840/2026 Act,(I)	29-07-2026	Kotak Mahindra Bank Ltd Vs Harendra Pratap Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20.07.2026
			603	Arbitration Conciliation 1996--47	&OMP (I)(COMM.)/2841/2026 Act,	29-07-2026	Kotak Mahindra Bank Ltd Vs Amlesh Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20.07.2026
			603	Arbitration Conciliation 1996--48	&OMP (COMM.)/2842/2026 Act,(I)	29-07-2026	Kotak Mahindra Bank Ltd Vs Shayam Babu	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20.07.2026
			603	Arbitration Conciliation 1996--49	&OMP (COMM.)/2843/2026 Act,(I)	29-07-2026	Kotak Mahindra Bank Ltd Vs Lakhan Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20.07.2026
			603	Arbitration Conciliation 1996--50	&OMP (COMM.)/2844/2026 Act,(I)	29-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20.07.2026
			603	Arbitration Conciliation 1996--51	&OMP (I)(COMM.)/2859/2026 Act,	30-07-2026	Kotak Mahindra Bank Ltd Vs Arvind Sengar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	21.07.2026
			603	Arbitration Conciliation 1996--52	&OMP (COMM.)/2860/2026 Act,(I)	30-07-2026	Kotak Mahindra Bank Ltd Vs Vikash Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	21.07.2026
			603	Arbitration Conciliation 1996--53	&OMP (I)(COMM.)/2861/2026 Act,	30-07-2026	Kotak Mahindra Bank Ltd Vs Mohit Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	21.07.2026
			603	Arbitration Conciliation 1996--54	&OMP (COMM.)/2862/2026 Act,(I)	30-07-2026	Kotak Mahindra Bank Ltd Vs Amit Anand	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	21.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Arbitration Conciliation 1996--55	& OMP Act, (COMM.)/2863/2026 (I)	30-07-2026	Kotak Mahindra Bank Ltd Vs Samarjeet Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	21.07.2026
			603	Arbitration Conciliation 1996--56	& OMP Act, (COMM.)/2864/2026 (I)	31-07-2026	Kotak Mahindra Bank Ltd Vs Jabid	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	21.07.2026
			603	Arbitration Conciliation 1996--57	& OMP (I)(COMM.)/2865/2026 (I)	31-07-2026	Kotak Mahindra Bank Ltd Vs Bharat Sahani	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	21.07.2026
			603	Arbitration Conciliation 1996--58	& OMP Act, (COMM.)/2866/2026 (I)	31-07-2026	Kotak Mahindra Bank Ltd Vs Barkat Ali	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	21.07.2026
			603	Arbitration Conciliation 1996--59	& OMP (I)(COMM.)/2867/2026 (I)	31-07-2026	Kotak Mahindra Bank Ltd Vs Umesh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	21.07.2026
			603	Arbitration Conciliation 1996--60	& OMP Act, (COMM.)/2868/2026 (I)	31-07-2026	Kotak Mahindra Bank Ltd Vs Yogesh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	21.07.2026
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (I)(COMM)/2578/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Sabir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46198
			613	Commercial Suit	OMP (I)(COMM)/2579/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Vijay Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46198
			613	Commercial Suit	OMP (I)(COMM)/2580/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Raj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46198
			613	Commercial Suit	OMP (I)(COMM)/2581/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Mithlesh Mishra	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46198
			613	Commercial Suit	OMP (I)(COMM)/2582/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Subham Vikal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46198
			613	Commercial Suit	OMP (I)(COMM)/2584/2026	02-07-2026	Ms Suryoday Small Finance Bank Limited Vs S P Traders	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46199
			613	Commercial Suit	OMP (I)(COMM)/2586/2026	02-07-2026	Ms Suryoday Small Finance Bank Limited Vs Vineet Tiwari	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46199
			613	Commercial Suit	OMP (I)(COMM)/2587/2026	02-07-2026	Kotak Mahindra Bank Ltd Vs Virender Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46202
			613	Commercial Suit	OMP (I)(COMM)/2588/2026	02-07-2026	Suryoday Small Finance Bank Limited Vs Tanaji Shivaji Madne	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46203

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			613	Commercial Suit	OMP (COMM)/25/2026	02-07-2026	MS SANDHYA FINANCE LTD Vs NARESH KUMAR	Dr. Anand Duggal	7042421170	anandlegal1421@gmail. com	46195	
			613	Commercial Suit	CS (COMM)/419/2026	02-07-2026	Puma se Vs Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlo ok.com	46203	
			613	Commercial Suit	Execution (Comm)/227/2026	02-07-2026	ANJU SHARMA Vs NITIN GUPTA	Suresh Chand Singhal(P),	9810061558	scsinghal@rediffmail.co m	46203	
			613	Commercial Suit	OMP (I)(COMM)/2594/2026	03-07-2026	Suryoday Small Finance Bank Limited Vs Prashanth Kumar C R	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46204	
			613	Commercial Suit	OMP (I)(COMM)/2595/2026	03-07-2026	Kotak Mahindra Bank Limited Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46204	
			613	Commercial Suit	OMP (I)(COMM)/2599/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK YADAV 2092	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46204	
			613	Commercial Suit	OMP (I)(COMM)/2600/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs QAISER ABBAS 0800	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46204	
			613	Commercial Suit	OMP (I)(COMM)/2601/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARENDER KUMAR SINGH 3146	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46204	
			613	Commercial Suit	OMP (I)(COMM)/2602/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH KUMAR 0581	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46204	
			613	Commercial Suit	OMP (I)(COMM)/2597/2026	04-07-2026	Kotak Mahindra Bank Limited Vs Jai Bhagwan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46205	
			613	Commercial Suit	CS (COMM)/425/2026	06-07-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlo ok.com	46206	
			613	Commercial Suit	CS (COMM)/429/2026	07-07-2026	BANK OF BARODA Vs Dr Dinesh Sharma	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@ gmail.com	46206	
			613	Commercial Suit	OMP (I)(COMM)/2617/2026	07-07-2026	Kotak Mahindra Bank Limited Vs Gulpham	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46207	
			613	Commercial Suit	OMP (I)(COMM)/2632/2026	09-07-2026	Kotak Mahindra Bank Ltd Vs Mahadev Transport	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46209	
			613	Commercial Suit	CS (COMM)/432/2026	08-07-2026	Sterling Steeltech Vs BKB Karma Industries	SANJAY YADAV	8860851165	sanjay.yadav.law11@gm ail.com	46210	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/2647/2026	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATNAM SINGH 6374	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46210
			613	Commercial Suit	OMP (I)(COMM)/2648/2026	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGINDRA SINGH 7024	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46210
			613	Commercial Suit	OMP (I)(COMM)/2649/2026	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZAKRA M 0473	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46210
			613	Commercial Suit	ExCOMM - Award by Arb Comm/51/2026	09-07-2026	AXIS BANK LTD Vs SANIAY KUMAR	VIMAL KHURANA(P),	---	no email	46211
			613	Commercial Suit	ExCOMM - Award by Arb Comm/52/2026	09-07-2026	AXIS BANK Ltd Vs HARISH KUMAR	VIMAL KHURANA(P),	---	no email	46211
			613	Commercial Suit	OMP (I)(COMM)/2669/2026	14-07-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Jane Alam	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46211
			613	Commercial Suit	CS (COMM)/442/2026	11-07-2026	UCH LOGISTICS LTD Vs UNITED ARTLOGISTICS INDIA PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.in fo	46211
			613	Commercial Suit	OMP (I)(COMM)/2670/2026	14-07-2026	M/s Kotak Mahindra Bank Ltd Vs Sitaram Transport Co	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46212
			613	Commercial Suit	OMP (I)(COMM)/2668/2026	14-07-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Shree Shyam Transportservice	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46213
			613	Commercial Suit	OMP (I)(COMM)/2686/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RISHABH SOOD 4278	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46214
			613	Commercial Suit	OMP (I)(COMM)/2687/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRATHAM KHATRI 3758	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46214
			613	Commercial Suit	OMP (I)(COMM)/2688/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KALU BANJARA 0998	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46214
			613	Commercial Suit	OMP (I)(COMM)/2689/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJIT SINGH 7302	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46214
			613	Commercial Suit	OMP (I)(COMM)/2690/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITU SAIN 2076	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46214
			613	Commercial Suit	OMP (I)(COMM)/2691/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AVANTIKA BHARTI 1394	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46214

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/2692/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARDEEP PRAJAPATI o606	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46214
			613	Commercial Suit	OMP (I)(COMM)/2693/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHIJITH A S 2064	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46214
			613	Commercial Suit	CS (COMM)/449/2026	17-07-2026	MS MATRIX INTERTECH PVT LTD Vs MS INTOUCH QUALITY PVT LTD	Sushant Tripathi(P),	8447435082	no email	46216
			613	Commercial Suit	ExCOMM - Award by Arb Comm/53/2026	14-07-2026	M/s Kotak Mahindra Prime Ltd Vs ROHIT SINGH	AMBIKA MEHRA(P),	9811193449	konceptlegallp@yahoo. in	46216
			613	Commercial Suit	OMP (I)(COMM)/2713/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD ZUBER USMANI 8o72	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46217
			613	Commercial Suit	OMP (I)(COMM)/2714/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MADAN LAL JANGID 1278	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46217
			613	Commercial Suit	OMP (I)(COMM)/2715/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKIT MALIK 9162	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46217
			613	Commercial Suit	OMP (I)(COMM)/2716/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK SINGH 142o	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46217
			613	Commercial Suit	OMP (I)(COMM)/2717/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUPINDER SINGH 4571	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46217
			613	Commercial Suit	OMP (I)(COMM)/2718/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MONIKA KHATANA 3424	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46217
			613	Commercial Suit	Execution (Comm)/252/2026	16-07-2026	RAGHUBINDER GREWAL Vs Prabhu Dayal Educational Trust	PRAMOD KUMAR AGARWAL(P),	9868920473	pkagg.adv@gmail.com	46217
			613	Commercial Suit	OMP (I)(COMM)/27o8/2026	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Kamal	RAVI SHANKAR GARG	995868323o	associatesrsgarg2@gma il.com	46218
			613	Commercial Suit	OMP (I)(COMM)/27o9/2026	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Choudhary Jubair	RAVI SHANKAR GARG	995868323o	associatesrsgarg2@gma il.com	46218
			613	Commercial Suit	OMP (I)(COMM)/27o4/2026	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Chander Bhan	RAVI SHANKAR GARG	995868323o	associatesrsgarg2@gma il.com	46219
			613	Commercial Suit	OMP (I)(COMM)/27o2/2026	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Avdhesh	RAVI SHANKAR GARG	995868323o	associatesrsgarg2@gma il.com	46218

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/2700/2026	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Mukesh Kumar Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46219
			613	Commercial Suit	OMP (I)(COMM)/2735/2026	20-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs BEST HAWK INFOSYSTEMS PRIVATE LIMITED 1476	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46218
			613	Commercial Suit	OMP (I)(COMM)/2736/2026	20-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Snehit Bansal 1312	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46218
			613	Commercial Suit	OMP (I)(COMM)/2737/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD IMRAN 4969	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46218
			613	Commercial Suit	OMP (I)(COMM)/2738/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NIRBHAY B 5309	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46218
			613	Commercial Suit	OMP (I)(COMM)/2739/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK KUMAR 3396	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46218
			613	Commercial Suit	OMP (I)(COMM)/2719/2026	18-07-2026	M/s Kotak Mahindra Bank Ltd Vs Bhupendra	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46219
			613	Commercial Suit	OMP (I)(COMM)/2740/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANDIP SINGH 4329	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46218
			613	Commercial Suit	OMP (I)(COMM)/2741/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHAND R 7006	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46218
			613	Commercial Suit	OMP (I)(COMM)/2742/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNEEL KUMAR DUBEY 6004	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46218
			613	Commercial Suit	OMP (I)(COMM)/2743/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET KAUR 9094	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46218
			613	Commercial Suit	OMP (COMM)/28/2026	20-07-2026	H And H Mechtech Pvt Ltd Vs MS OMEGA TELEVENTURE PVT LTD	Yogita(P),	9871777815	anish@refin.co.in	46218
			613	Commercial Suit	CS (COMM)/459/2026	22-07-2026	Bank of Baroda Vs Anurag Bhat	Akshay Raj(P),	9650501903	advhunnysharma28@gmail.com	46220
			613	Commercial Suit	ExCOMM - Award by Arb Comm/55/2026	24-07-2026	Kotak Mahindra Bank Limited Vs CHANDAN K PRASAD	Arvind Gupta(P),	9811317311	advocatearvindgupta@gmail.com	46221
			613	Commercial Suit	OMP (I)(COMM)/2747/2026	21-07-2026	Kotak Mahindra Bank Ltd Vs Atul Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46221

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/2785/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALMAN KHAN 1151	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	OMP (I)(COMM)/2786/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL SINGH 1239	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	CS (COMM)/463/2026	23-07-2026	Punjab National Bank Vs RAJESH MOHAN	Saurav Bhasin(P),	9899331166	saoravbhasin10@gmail. com	46224
			613	Commercial Suit	CS (COMM)/464/2026	23-07-2026	Punjab National Bank Vs DOLI DEVI	Saurav Bhasin(P),	9899331166	saoravbhasin10@gmail. com	46224
			613	Commercial Suit	CS (COMM)/465/2026	23-07-2026	Punjab National Bank Vs SAHIL WASAN	Saurav Bhasin(P),	9899331166	saoravbhasin10@gmail. com	46224
			613	Commercial Suit	OMP (I)(COMM)/2787/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANITA SINGH 1331	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	OMP (I)(COMM)/2788/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUBHASH KUMAR 7702	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	OMP (I)(COMM)/2789/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURINDER SINGH 5248	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	OMP (I)(COMM)/2790/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNDER N 6691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	OMP (I)(COMM)/2763/2026	23-07-2026	Rajiv Solanki Vs Anu Manglani aka Anu Miglani	Nand Kishore Aggarwal(P),	9818342898	chambersoknkaggarwal @gmail.com	46224
			613	Commercial Suit	OMP (I)(COMM)/2791/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRACHI VERMA 5569	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	OMP (I)(COMM)/2792/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDESH KUMAR 2691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	OMP (I)(COMM)/2793/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAGJI RAM 6100	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	OMP (I)(COMM)/2794/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHUL KHATRI 3488	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223
			613	Commercial Suit	OMP (I)(COMM)/2795/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARMILA P 0075	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	46223

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (I)(COMM)/2802/2026	25-07-2026	Suryoday Small Finance Bank Limited Vs Hemavathi Crane Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46224
			613	Commercial Suit	OMP (I)(COMM)/2803/2026	25-07-2026	Kotak Mahindra Bank Ltd Vs Dalbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46226
			613	Commercial Suit	OMP (I)(COMM)/2804/2026	25-07-2026	Kotak Mahindra Bank Ltd Vs Netrapal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46226
			613	Commercial Suit	OMP (I)(COMM)/2805/2026	25-07-2026	Kotak Mahindra Bank Ltd Vs Shatrughan Singh Bundela	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46226
			613	Commercial Suit	OMP (I)(COMM)/2806/2026	25-07-2026	Kotak Mahindra Bank Ltd Vs Prahalad	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46226
			613	Commercial Suit	OMP (I)(COMM)/2807/2026	25-07-2026	Kotak Mahindra Bank Ltd Vs Shivdeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46226
			613	Commercial Suit	OMP (I)(COMM)/2808/2026	25-07-2026	Kotak Mahindra Bank Ltd Vs Manvendra Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46226
			613	Commercial Suit	OMP (I)(COMM)/2809/2026	25-07-2026	Kotak Mahindra Bank Ltd Vs Sulinder Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46226
			613	Commercial Suit	OMP (I)(COMM)/2810/2026	25-07-2026	Kotak Mahindra Bank Ltd Vs Amar Public School Educational Samiti	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46226
			613	Commercial Suit	OMP (I)(COMM)/2821/2026	27-07-2026	Kotak Mahindra Bank Ltd Vs Jasvant Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46227
			613	Commercial Suit	OMP (I)(COMM)/2822/2026	27-07-2026	Kotak Mahindra Bank Ltd Vs Harsh Vardhan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46227
			613	Commercial Suit	OMP (I)(COMM)/2823/2026	27-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46227
			613	Commercial Suit	OMP (I)(COMM)/2824/2026	27-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46227
			613	Commercial Suit	OMP (I)(COMM)/2825/2026	27-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46227
			613	Commercial Suit	CS (COMM)/481/2026	29-07-2026	CANARA BANK Vs MS VEENT KITCHEN	SUNDRAM JOSHI(P),	8448444842	no email	25-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	CS (COMM)/478/2026	27-07-2026	MS PESTEA LIMITED Vs ALCAX SOLUTIONS LIMITED	siddharth jain	917709690578	siddharthjainlegal@gm ail.com	46227
			613	Commercial Suit	OMP (I)(COMM)/2845/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Sanjiv Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46227
			613	Commercial Suit	OMP (I)(COMM)/2846/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Dharmendr Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46227
			613	Commercial Suit	OMP (I)(COMM)/2847/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Pinki Devi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46230
			613	Commercial Suit	OMP (I)(COMM)/2848/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Omkar Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46230
			613	Commercial Suit	OMP (I)(COMM)/2849/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Mahender	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46230
			613	Commercial Suit	OMP (I)(COMM)/2850/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Imran	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46230
			613	Commercial Suit	OMP (I)(COMM)/2851/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Gaurav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46230
			613	Commercial Suit	OMP (I)(COMM)/2852/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Chandrabhan Ramsingh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46230
			613	Commercial Suit	OMP (I)(COMM)/2853/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Indrajeet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46230
			613	Commercial Suit	OMP (I)(COMM)/2854/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Satyendra Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46230
			613	Commercial Suit	OMP (I)(COMM)/2855/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Arimardan Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	46230
			613	Commercial Suit	CS (COMM)/482/2026	29-07-2026	Canara Bank Vs MS SANCHIT ENTERPRISES	SUNDRAM JOSHI(P),	8448444842	no email	46231
			613	Commercial Suit	ExCOMM - Award by Arb Comm/54/2026	24-07-2026	Kotak Mahindra Bank Limited Vs DEPAK KESARI	Arvind Gupta(P),	9811317311	advocatearvindgupta@ gmail.com	46221
			613	Commercial Suit	Execution (Comm)/265/2026	24-07-2026	KARATE INDIA ORGANISATION Vs KARATE INDIA	ANMOL CHADHA(P),	9953040018	lawcmchamber2@gmail .com	46209

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	Execution (Comm)/259/2026	21-07-2026	STATE BANK OF INDIA Vs ABDULLAH HAMIDI	JITENDRA KUMAR MISHRA	9310232373	advjkmishra@outlook.com	46219
			613	Commercial Suit	OMP (I)(COMM)/2706/2026	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Ajay	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	46218
			613	Commercial Suit	MISC DJ ADJ/642/2026	15-07-2026	STATE BANK OF INDIA Vs SHASHANK	ADAITA KUMAR ROUT(P),	9999132159	akrootadvocate@gmail.com	46213
49	SH. GAUTAM MANAN, JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	EXECUTION	Execution (Comm.)/220/2026	01-07-2026	BALAJI PLYWOOD VS WINNER AWARDS AND TROPIES	MS. SHARDA GARG	9899355811	ADV.SHARDAGARG@GMAIL.COM	06.06.2026
			614	EXECUTION	Execution (Comm.)/221/2026	01-07-2026	VISWAKARMA KUMAR VS JRS INFRA	MR. G.S. GANGWAR	9717211123	INFO@JURISVISTA.IN	08.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/406/2026	01-07-2026	THE SUPREME INDUSTRIES VS RAVI KUMAR GUPTA	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	06.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/407/2026	01-07-2026	UNION BANK OF INDIA VS STAR X RAY PATH LAB	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHYAMJHA@GMAIL.COM	22.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/408/2026	01-07-2026	UNION BANK OF INDIA VS MEENAKSHI	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHYAMJHA@GMAIL.COM	22.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/409/2026	01-07-2026	UNION BANK OF INDIA VS MOHIT CHUGH	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHYAMJHA@GMAIL.COM	22.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/411/2026	01-07-2026	STATE BANK OF INDIA VS SWAPAN KUMAR DAS	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	24.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/412/2026	01-07-2026	INDIAN OVERSEAS BANK VS ANJALI KALHAN	MR. VINAY KUMAR	9811134771	KUMARVINAY.65@GMAIL.COM	24.06.2026
			614	EXECUTION	Execution (Comm.)/223/2026	02-07-2026	M/S CASCADE VS ELECTRO WORLD	MR. HIMANSHU KAUSHIK	9811833026	H.KAUSHIK2009@GMAIL.COM	01.07.2026
			614	EXECUTION	Execution (Comm.)/224/2026	02-07-2026	DELHI DEVELOPMENT AUTHORITY VS SUDHAKAR TIWARI	MR. NISHTHA CHHAWLA	9999661422	NISHTHACHAWLA.198@GMAIL.COM	01.07.2026
			614	EXECUTION	Execution (Comm.)/225/2026	02-07-2026	MABEL APPAREL VS DATUM CONSUMER DURABLE	MR. BRAHM PRAKASH SHARMA	9811894486	ADVOCATE.BRAHM@GMAIL.COM	12.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/414/2026	02-07-2026	XXXXX VS YYYY	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	01.07.2026

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			614	ARBITRATION	OMP (I)(COMM.)/2583/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS JITENDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	01.07.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2585/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS RAVI SHANKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	24.06.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2589/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS SUNIL R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	24.06.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2590/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS THUAMPUA L	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	24.06.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2591/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS CHUDASMA DHARMENDRASINH R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	24.06.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2592/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS AMIT KUMAR PATEL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	24.06.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2593/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS DHARAMBIR CHOPRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	24.06.2026	
			614	COMMERCIAL SUIT	CS (COMM)/424/2026	06-07-2026	ZAKIR HUSSAIN VS GAGAN DHANKER	MR. YASH PRAKASH	9953858877	CHAMBERSOFYASHP RAKASH@GMAIL.CO M	02.07.2026	
			614	COMMERCIAL SUIT	CS (COMM)/426/2026	06-07-2026	MANISH POPLI VS SHIVAY LOGISTIS AND ORS	MR. SANJAY JAIN	8860635799	COMMUNICATIONS@ LEXCORP.ORG.IN	03.07.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2607/2026	06-07-2026	KOTAK MAHINDRA BANK VS DEEPAK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	02.07.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2608/2026	06-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUNIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	02.07.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2609/2026	06-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ASRAF TRADERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	02.07.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2610/2026	06-07-2026	SURYODAY SMALL FINANCE BANK LIMITED VS RAJBIR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	02.07.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2611/2026	06-07-2026	KOTAK MAHINDRA BANK LIMITED VS YOGESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	02.07.2026	
			614	ARBITRATION	OMP (I)(COMM.)/2612/2026	06-07-2026	KOTAK MAHINDRA BANK VS SANJEET KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	02.07.2026	

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			614	ARBITRATION	OMP (I)(COMM.)/2613/2026	06-07-2026	KOTAK MAHINDRA BANK VS ABDUL HAQ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	02.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2614/2026	06-07-2026	KOTAK MAHINDRA BANK VS PANKAJ RAJPUT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	02.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2615/2026	06-07-2026	KOTAK MAHINDRA BANK VS NARESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	03.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2616/2026	06-07-2026	KOTAK MAHINDRA BANK VS RAKHA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	03.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/427/2026	07-07-2026	MATRIX POLYTECH VS DELTON CABLES	MR. RAJIV RAHEJA	981182600	RRAJIVE@GMAIL.CO M	05.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/430/2026	07-07-2026	CHANDAN YADAV VS ALGO INFRATECH SYATEMS LLP	MR. VAIBHAV SINHA	9810472854	SINHAVAIBHAV@RE DIFFMAIL.COM	05.07.2026
			614	EXECUTION	Execution (Comm.)/235/2026	08-07-2026	I T I CREDIT LIMITED VS SHRI SHYAM MOTORS	MR. ASHOK KUMAR SINGH	8287291544	ADVOCATEASHOKSI NGH@GMAIL.COM	03.07.2026
			614	EXECUTION	Execution (Comm.)/236/2026	08-07-2026	CIRCLE RETAIL VS CITY MEGA MART	MS. ANJU SINGH	9873768392	ANJUSINGH3833@G MAIL.COM	05.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/431/2026	08-07-2026	PUNJAB NATIONAL BANK VS GAURAV KUMAR	MR. SAURAV BHASIN	9899331166	SAURAVBHASIN10@G MAIL.COM	05.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/434/2026	08-07-2026	NIRAJ KUMAR VS NYSAA RETAIL VENTURE	MR. ASHWIN KUMAR	9873579804	ILS.AWNISH@GMAIL. COM	08.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/436/2026	08-07-2026	CANARA BANK VS RAAJPAL KARHANA	MS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRAS OBTI@GMAIL.COM	05.07.2026
			614	EXECUTION	Ex.COMM - Award by Arb. Comm./49/2026	09-07-2026	KOTAK MAHINDRA PRIME VS PRATAP KUMAR BEURA	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDITELE GAL@GMAIL.COM	05.07.2026
			614	EXECUTION	Ex.COMM - Award by Arb. Comm./50/2026	09-07-2026	KOTAK MAHINDRA PRIME VS RAJAT SINGH	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDITELE GAL@GMAIL.COM	07.07.2026
			614	EXECUTION	Execution (Comm.)/238/2026	09-07-2026	KOTAK MAHINDRA PRIME VS JASPINDER SINGH SAMBY	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDITELE GAL@GMAIL.COM	07.07.2026
			614	EXECUTION	Execution (Comm.)/239/2026	09-07-2026	KOTAK MAHINDRA PRIME VS ROHIT SHOKHANDA	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDITELE GAL@GMAIL.COM	07.07.2026

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			614	EXECUTION	Execution (Comm.)/240/2026	09-07-2026	KOTAK MAHINDRA PRIME VS JAI PRAKASH	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDITELE GAL@GMAIL.COM	07.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/439/2026	09-07-2026	PROFESSIONAL IMPEX MAVEN SHIPPERS INDIA	MR. K.L.MISHRA	9811129475	KLMISHRAADVO@G MAIL.COM	06.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/440/2026	09-07-2026	VINOD TIWARI VS GLITZ LOUNGE AND BAR LLP	MR. R.K. MISHRA	9891539006	SANDWITH2@GMIAL. COM	06.07.2026
			614	MICELLANEOUS	MISC DJ ADJ/611/2026	09-07-2026	DELIUS PHARMACEUTICALS VS SARA EXPORTS	MR. DHARMENDER BHAN	9971796299	ADV DHARMENDERB HAN@GMAIL.COM	03.07.2026
			614	ARBITRATION	OMP (COMM.)/2638/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS PARAMJIT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2639/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS DILSHAD S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.07.2026
			614	ARBITRATION	OMP (COMM.)/2640/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SURESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	04.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2641/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS RAMESH SONI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	04.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2642/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SEEMA KUMARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	04.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2650/2026	13-07-2026	KOTAK MAHINDRA BANK VS SUPER SPEED CARGO MOVERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	04.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2651/2026	13-07-2026	KOTAK MAHINDRA BANK VS SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	06.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2656/2026	13-07-2026	KOTAK MAHINDRA BANK VS VINOD SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	06.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2657/2026	13-07-2026	KOTAK MAHINDRA BANK VS RAJEEV SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	06.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2658/2026	13-07-2026	KOTAK MAHINDRA BANK VS SANJAY YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	04.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2659/2026	13-07-2026	KOTAK MAHINDRA BANK VS RITIKA MILK TANKER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	04.07.2026

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			614	ARBITRATION	OMP (I)(COMM.)/2660/2026	13-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ANKIT CHAUHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2661/2026	13-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SALEEM B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2662/2026	13-07-2026	KOTAK MAHINDRA BANK VS ANIL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2663/2026	13-07-2026	KOTAK MAHINDRA BANK VS SHARIF	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2664/2026	13-07-2026	KOTAK MAHINDRA BANK VS SURENDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2665/2026	13-07-2026	KOTAK MAHINDRA BANK VS UNIQUE CRANE SERVICES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2666/2026	14-07-2026	KOTAK MAHINDRA BANK VS RAJAT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2667/2026	14-07-2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SALEEM B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.07.2026
			614	EXECUTION	Execution (Comm.)/251/2026	16-07-2026	JINDAL CONCRETE UDYOG VS AROCHAN PROJECT	MR. SANJEEV	9868738523	SANJEEV.KUMAR@KNOWLEDGE.IN	10.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2694/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS RAHUL GOSWAMI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	09.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2695/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS DOMNIKA J	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2696/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS VIKAS A	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2697/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS IRSHAD D	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2698/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS DHARMENDRA KUMAR MEENA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/450/2026	18-07-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	LEGAL@OUTLOOK.COM	14.07.2026

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			614	ARBITRATION	OMP (I)(COMM.)/2723/2026	20-07-2026	KOTAK MAHINDRA BANK VS AMITA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2724/2026	20-07-2026	KOTAK MAHINDRA BANK VS RITESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2727/2026	20-07-2026	KOTAK MAHINDRA BANK VS PREM SANKAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2731/2026	20-07-2026	KOTAK MAHINDRA BANK VS DINESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2734/2026	20-07-2026	KOTAK MAHINDRA BANK VS ASHOK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2744/2026	20-07-2026	KOTAK MAHINDRA BANK VS MOHIT KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2745/2026	20-07-2026	KOTAK MAHINDRA BANK VS PARVEJ KHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2746/2026	20-07-2026	KOTAK MAHINDRA BANK VS SHREE SHYAM TRANSPORT SERVICE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.07.2026
			614	EXECUTION	Execution (Comm.)/260/2026	21-07-2026	STATE BANK OF INDIA VS MAHAK SINGH	MR. JITENDER KUMAR MISHRA	9310232373	ADVKMISHRA@OUTLOOK.COM	18.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/457/2026	21-07-2026	STATE BANK OF INDIA VS JUBER	MR. JITENDER KUMAR MISHRA	9310232373	ADVKMISHRA@OUTLOOK.COM	16.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/458/2026	22-07-2026	STATE BANK OF INDIA VS PRAMOD KUMAR SINGH	MR. JITENDER KUMAR MISHRA	9310232373	ADVKMISHRA@OUTLOOK.COM	16.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/460/2026	22-07-2026	RAJAT SETHI VS SIDDHARTH KATHURIA	MR. HIMANSHU AHUJA	9654546559	ADVOCATE.HIMANSHU23@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2764/2026	23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS AKASH GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2765/2026	23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SHAHBAN S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2766/2026	23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS PARMINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/2767/2026	23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS PRITAM SINGH SANDHU	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	14.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2768/2026	23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS MUHAMMAD SABIR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2769/2026	23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAVALA R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2770/2026	23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS RAVI JARWAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2771/2026	23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS ABDUL GAFFAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2772/2026	23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAIF PATHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2773/2026	23-07-2026	BMW INDIA FINANCIAL SERVICES VS B SALEEM MALIK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2774/2026	23-07-2026	BMW INDIA FINANCIAL SERVICES VS ANIRBAN MUKHERJEE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2775/2026	23-07-2026	BMW INDIA FINANCIAL SERVICES VS KAAPSTONES INDUSTRIES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16..07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2776/2026	23-07-2026	BMW INDIA FINANCIAL SERVICES VS SIDDHESH MILAN JAYAKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/468/2026	24-07-2026	XXXXX VS YYYY	MR. GAUTAM BHASIN	9999093893	LEGAL@OUTLOOK.COM	16.07.2026
			614	CONTEMPT PETITION	Contempt Petition/7/2026	25-07-2026	APJ ENTERPRISES VS MDX GLOBAL PROP FAISAL YOUNUS	MR. RANJAN KUMAR	9560511243	INFO.ANANDCO@GMAIL.COM	20.07.2026
			614	ARBITRATION	OMP (COMM.)/29/2026	25-07-2026	JAGMEET SINGH BHATIA VS ANIL PURI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	20.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/472/2026	25-07-2026	UNION BANK OF INDIA VS NAWIN CHANDRA	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHAYAMJHA@GMAIL.COM	14.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/473/2026	25-07-2026	RELIANCE PROJECTS AND PROPERTY MANAGEMENT SERVICES LIMITED VS GURBACHAN SALUJA AND ORS	MR. KAMLESH ANAND	9990946701	ANANDKAMLESH999@GMAIL.COM	16.07.2026

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			614	ARBITRATION	OMP (I)(COMM.)/2811/2026	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIJAY YADAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2812/2026	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMANPRIT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	23.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2813/2026	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHD NAIM	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2814/2026	27-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GOPALAB THERMOPACKS INDIA PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.07.2026
			614	ARBITRATION	OMP (COMM.)/2826/2026	(I)28-07-2026	SURYODAY SMALL FINANCE BANK LIMITED VS VIRENDER KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2827/2026	28-07-2026	KOTAK MAHINDRA BANK LTD VS DRAG VIJAY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.07.2026
			614	ARBITRATION	OMP (COMM.)/2828/2026	(I)28-07-2026	KOTAK MAHINDRA BANK LTD VS ASHOK KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.07.2026
			614	ARBITRATION	OMP (COMM.)/2829/2026	(I)28-07-2026	KOTAK MAHINDRA BANK LTD VS KARTAR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	14.07.2026
			614	ARBITRATION	OMP (COMM.)/2830/2026	(I)28-07-2026	KOTAK MAHINDRA BANK LTD VS VIVEK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2831/2026	28-07-2026	KOTAK MAHINDRA BANK LTD VS MUKESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	23.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/485/2026	29-07-2026	SH RAM AVATAR CHAMRIA VS VNG CHAMRIA AYURVED LAB PRIVATE LIMITED THROUGH ITS DIRECTORS	MR. C.P. MALIK	9212057049	CPMALIK1@GMAIL.COM	24.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2837/2026	29-07-2026	KOTAK MAHINDRA BANK LTD VS KRISHNAPAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	17.07.2026
			614	ARBITRATION	OMP (COMM.)/2838/2026	(I)29-07-2026	KOTAK MAHINDRA BANK LTD VS SHEELES YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.07.2026
			614	ARBITRATION	OMP (COMM.)/2839/2026	(I)29-07-2026	KOTAK MAHINDRA BANK LTD VS RAMSAKHI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	20.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2856/2026	29-07-2026	SH RAM AVATAR CHAMRIA VS SHRI KAMAL KUMAR CHAMRIA	MR. C.P. MALIK	9212057049	CPMALIK1@GMAIL.COM	20.07.2026

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			614	EXECUTION	Execution (Comm.)/273/2026	30-07-2026	SUNITA KANWAR VS VIRENDER KUMAR	MR. SAMEER SIDHAN	9444446565	ADVSAMEERSIDHAN@GMAIL.COM	14.07.2026
			614	EXECUTION	Execution (Comm.)/274/2026	30-07-2026	SUNIL KUMAR MITTAL VS AJAY KUMAR	MR. RAMIT SEHRAWAT	9212375979	ADVRAMIT2003@GMAIL.COM	16.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/487/2026	30-07-2026	MR PANKAJ MITTAL VS HEALTHSFIRST HEALTHCARE DIAGNOSTICS PRIVATE LIMITED THROUGH	MR. SURENDER KUMAR	9999993833	SURENDERSUPARN@GMAIL.COM	25.07.2026
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH- WEST	509	CS (COMM)	413/2026	01-07-2026	WORLDWIDE CARGO SOLUTIONS Vs DNA ENTERPRISES	RANJAY KUMAR	9868401220	ranjaylawyer@gmail.com	14.06.2026
			509	CS (COMM)	420/2026	02-07-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881/9999 093893	eludication.legal@outlook.com	30.06.2026
			509	Execution (Comm.)	228/2026	04-07-2026	M/s Continental Carriers Pvt Ltd Vs M/s KVN Trade	RAJAN MIGLANI	9728410090	rajanmiglani@gmail.com	09.06.2026
			509	CS (COMM)	422/2026	04-07-2026	Calvin Klein Trademark Trust and Anr Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881/9999 093893	eludication.legal@outlook.com	27.08.2026
			509	OMP (I)(COMM.)	2603/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAI JOG MAYA TRANSPORT COMPANY 1085	RAHUL BHARDWAJ & Co.	8376049807	advocateashok.1@gmail.com	01.07.2026
			509	OMP (I)(COMM.)	2604/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT CHAUDHARY 3833	RAHUL BHARDWAJ & Co.	8376049807	advocateashok.1@gmail.com	01.07.2026
			509	OMP (I)(COMM.)	2605/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARPREET SINGH 7302	RAHUL BHARDWAJ & Co.	8376049807	advocateashok.1@gmail.com	01.07.2026
			509	OMP (I)(COMM.)	2606/2026	04-07-2026	Bluwheelz Mobility Services Pvt Ltd Vs Honnenahalli Jaweragowda Bharathi	Hitesh Kumar Bhardwaj	9811829249	advocatehitesh12@gmail.com	02.07.2026

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			509	Execution (Comm.)	234/2026	08-07-2026	M/S HOSPIDECOR INTERIOR Vs SANTOSH KUMAR SINGH	DHARMENDER SINGH	9810779585		03.07.2026	
			509	CS (COMM)	435/2026	08-07-2026	MUSKAN CONTAINER LINES PRIVATE LIMITED Vs YOGI DYE CHEM PRIVATE LIMITED	UDAY KUMAR	9810868162	advudaykumar@gmail.com	07.07.2026	
			509	OMP (I)(COMM.)	2621/2026	08-07-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	29.06.2026	
			509	OMP (I)(COMM.)	2622/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Rajat	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	02.07.2026	
			509	OMP (I)(COMM.)	2623/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Faruk	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	25.06.2026	
			509	OMP (I)(COMM.)	2624/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Ram Jiwan	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	25.06.2026	
			509	OMP (I)(COMM.)	2625/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Surender	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	25.06.2026	
			509	OMP (I)(COMM.)	2626/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Akshay Rao	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	25.06.2026	
			509	OMP (I)(COMM.)	2627/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Sharif	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	25.06.2026	
			509	OMP (I)(COMM.)	2628/2026	08-07-2026	Kotak Mahindra Bank Ltd Vs Anil	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	29.06.2026	

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			509	OMP (I)(COMM.)	2629/2026	08-07-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jane Alam	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	27.06.2026
			509	OMP (I)(COMM.)	2630/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Unique Crane Services	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	04.07.2026
			509	OMP (I)(COMM.)	2631/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Sitaram Transport Co	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	04.07.2026
			509	CS (COMM)	438/2026	09-07-2026	VINOD TIWARI Vs MS GLITZ LOUNGE AND BAR LLP A PARTNERSHIP FIRM				09.06.2026
			509	Execution (Comm.)	241/2026	10-07-2026	AXIS BANK LTD Vs ANSYS INFOTECH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	08.07.2026
			509	Execution (Comm.)	242/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs DILPREET SINGH SETHI	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.06.2026
			509	Execution (Comm.)	243/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs FRANK AVINASH KRALA AND ORS	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.06.2026
			509	Execution (Comm.)	244/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs JATIN JAIN	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.06.2026
			509	Execution (Comm.)	245/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs NITIN GUPTA AND ANR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.06.2026
			509	Execution (Comm.)	246/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs RAGHAVENDRA M	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.06.2026

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			509	Execution (Comm.)	247/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs RAHUL VERMA AND ANR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.06.2026
			509	Execution (Comm.)	248/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs VIBHOR VASHIST	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.06.2026
			509	Execution (Comm.)	249/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs VIR SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.06.2026
			509	CS (COMM)	441/2026	10-07-2026	WOODWISE INDIA PVT LTD Vs GREENLAM INDUSTRIES LIMITED	SURYAVRAT DUBEY	9716752820	survavrat.svd@emailcom	06.07.2026
			509	OMP (I)(COMM.)	2633/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANINDERJEET SINGH 0791	RAHUL BHARDWAJ & Co.	9013493108		07.07.2026
			509	OMP (I)(COMM.)	2634/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT KUMAR 0476	RAHUL BHARDWAJ & Co.	9013493108		07.07.2026
			509	OMP (I)(COMM.)	2635/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARISH KUMAR	RAHUL BHARDWAJ & Co.	9013493108		07.07.2026
			509	OMP (I)(COMM.)	2636/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAHANGIR KB 0680	RAHUL BHARDWAJ & Co.	9013493108		07.07.2026
			509	OMP (I)(COMM.)	2637/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAIF PATHAN 6125	RAHUL BHARDWAJ & Co.	9013493108		07.07.2026
			509	CS (COMM)	443/2026	11-07-2026	Punjab National Bank Vs Gunjit Kaur	NITESH SHARMA	9667121819, 8750191518	ntadvocates@gmail.com	09.07.2026

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			509	Execution (Comm.)	250/2026	14-07-2026	H K GANGWANI Vs M/s OYO INVESTMENTS LLP	SANJEET KUMAR	9540421497	sanjeetadvocate@gmail.com	09.07.2026
			509	OMP (I)(COMM.)	2676/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHAY G 0265	RAHUL BHARDWAJ & Co.	9013493108		11.07.2026
			509	OMP (I)(COMM.)	2677/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH BANSAL 6812	RAHUL BHARDWAJ & Co.	9013493108		11.07.2026
			509	OMP (I)(COMM.)	2678/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KAMLESH VIJAY VARGIYA 0562	RAHUL BHARDWAJ & Co.	9013493108		11.07.2026
			509	OMP (I)(COMM.)	2679/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RINKU YADAV 0516	RAHUL BHARDWAJ & Co.	9013493108		11.07.2026
			509	OMP (I)(COMM.)	2680/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH 0953	RAHUL BHARDWAJ & Co.	9013493108		11.07.2026
			509	OMP (I)(COMM.)	2681/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARUN KUMAR 3376	RAHUL BHARDWAJ & Co.	9013493108		11.07.2026
			509	OMP (COMM.)	26/2026	15-07-2026	AMBIKA ENTERPRISES Vs HERO FINCORP LIMITED	ISHITA PANCHOLI	6377551830	ishitapancholi@gmail.com	14.07.2026
			509	MISC DJ ADJ	640/2026	15-07-2026	Bull Value Incorporated VCC Sub Fund Vs ERAAYA Lifespaces Limited				13.07.2026
			509	CS (COMM)	446/2026	16-07-2026	GANPATI ENTERPRISES PROP OF PRIYA GOEL THROUGH SPA Vs MAHAGUN INDIA PVT LTD THROUGH ITS DIRECTORS	VISHAL CHHABRA	9873330292		10.07.2026

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			509	Execution (Comm.)	255/2026	17-07-2026	THE BALUSSERY BENEFIT CHIT FUND PVT LTD Vs DINESH KUMAR AND ORS	KARTIKAY SHARMA	9811297200		14.07.2026
			509	CS (COMM)	448/2026	17-07-2026	Ms Gonsai Logistics Pvt Ltd Through its Director Sh Pankaj Mehndiratta Vs Ms R K Impex House Through its Proprietor	RAKESH KUMAR SHARMA	868040826,	sharmarakeshadv1@gmail.com	14.07.2026
			509	OMP (I)(COMM.)	2710/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK B 9742	RAHUL BHARDWAJ & Co.	9013493108		14.07.2026
			509	OMP (I)(COMM.)	2711/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIBHAV RISHI 7897	RAHUL BHARDWAJ & Co.	9013493108		14.07.2026
			509	OMP (I)(COMM.)	2712/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIS ALVI 7532	RAHUL BHARDWAJ & Co.	9013493108		14.07.2026
			509	CS (COMM)	451/2026	18-07-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881/9999 093893	eludication.legal@outlook.com	16.07.2026
			509	CS (COMM)	455/2026	21-07-2026	NIRMAL DEVI THROUGH ITS SOLE NN LITE UP Vs AMBEY FERROUS PVT LTD	VARSHA AGARWAL/ SHUBHAM SINGHAL	91-8279-850249	vshadvocates@gmail.com	16.07.2026
			509	OMP (I)(COMM.)	2753/2026	21-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SAYED MURTHALA THANGAL 1104	RAHUL BHARDWAJ & Co.	9013493108		15.07.2026
			509	OMP (I)(COMM.)	2754/2026	21-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AYUSH CHAUDHARY 0792	RAHUL BHARDWAJ & Co.	9013493108		15.07.2026
			509	OMP (I)(COMM.)	2755/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OM PRAKASH 0904	RAHUL BHARDWAJ & Co.	9013493108		15.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	2756/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PANKAJ SINGH CHAUHAN 5772	RAHUL BHARDWAJ & Co.	9013493108		15.07.2026
			509	OMP (I)(COMM.)	2757/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONU SUKKAN 9369	RAHUL BHARDWAJ & Co.	9013493108		15.07.2026
			509	OMP (I)(COMM.)	2758/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAROJ S 5227	RAHUL BHARDWAJ & Co.	9013493108		15.07.2026
			509	Execution (Comm.)	261/2026	22-07-2026	SAMMAAN CAPITAL LIMITED Vs MICRO ENGINEERING WORKS	NEERAJ MANDAL	9899165086	neerajmandal06@gmail.com	14.07.2026
			509	CS (COMM)	461/2026	22-07-2026	Punjab National Bank Vs CHANDAN	SAURAV BHASIN	989 933t166	sauravbhasin10@gmail.com	21.07.2026
			509	CS (COMM)	462/2026	22-07-2026	Punjab National Bank Vs GAURAV BISHNOI	SAURAV BHASIN	989 933t166	sauravbhasin10@gmail.com	21.07.2026
			509	Execution (Comm.)	263/2026	23-07-2026	SAMMAAN CAPITAL LIMITED Vs MANU MALHOTRA AND ORS	NEERAJ MANDAL	9899165086	neerajmandal06@gmail.com	20.07.2026
			509	Execution (Comm.)	264/2026	23-07-2026	STATE BANK OF INDIA Vs LATA	Jitender Kumar Mishra	9310232373	advjkmishra@outlook.com	15.07.2026
			509	CS (COMM)	469/2026	24-07-2026	Spigen India Pvt Ltd Vs JUPITER TELECOM	GAUTAM BHASIN	9999306881/9999 093893	eludication.legal@outlook.com	22.07.2026
			509	CS (COMM)	471/2026	24-07-2026	DURGA DATT SHARMA Vs LAXMI AND ORS	DALIP SINGH	9810197092	dsadv13@gmail.com	20.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	2777/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SOMVIR MBHARDWAJ & Co. 4835	RAHUL BHARDWAJ & Co.	9013493108		20.07.2026
			509	OMP (I)(COMM.)	2778/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GOVIND K 4031	RAHUL BHARDWAJ & Co.	9013493108		20.07.2026
			509	OMP (I)(COMM.)	2779/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RISHI PALBHARDWAJ & Co. 4582	RAHUL BHARDWAJ & Co.	9013493108		20.07.2026
			509	OMP (I)(COMM.)	2780/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHOUD N 1356	RAHUL BHARDWAJ & Co.	9013493108		20.07.2026
			509	OMP (I)(COMM.)	2781/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH K 4529	RAHUL BHARDWAJ & Co.	9013493108		20.07.2026
			509	OMP (I)(COMM.)	2782/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NEELAM SBHARDWAJ & Co. 8872	RAHUL BHARDWAJ & Co.	9013493108		20.07.2026
			509	OMP (I)(COMM.)	2783/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIJVANABHARDWAJ & KHATUN 6038	RAHUL BHARDWAJ & Co.	9013493108		20.07.2026
			509	OMP (I)(COMM.)	2784/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMARBHARDWAJ & Co. 6471	RAHUL BHARDWAJ & Co.	9013493108		20.07.2026
			509	CS (COMM)	474/2026	25-07-2026	SH SATISH KUMAR Vs Kendriya Vihar Apartment Owners Welfare Association	NISHTHA GUPTA	9415152494	nisthagupta95@gmail.com	16.07.2026
			509	Execution (Comm.)	270/2026	27-07-2026	M/s Sundaram Finance Ltd. Vs SHIVAM SOLANKI, Prop of M/s Harsh Logistics	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	23.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	Execution (Comm.)	271/2026	27-07-2026	ANIL JAIN Vs M/s ROADPIN TECHNOLOGIES PVT LTD	SUDHIR ANAND	9560322277	advocatesudhiranand@ gmail.com	25.07.2026
			509	CS (COMM)	477/2026	27-07-2026	MS SANKALP FIN SEC PVT LTD Vs GAURAV SHARMA	AMAN OBEROI	9811740707	Oberoiaman.adv@gmai l.com	24.07.2026
			509	Execution (Comm.)/	272/2026	28-07-2026	JAI MAA VAISHNO STEEL Vs GULSHAN GUGNANI	SUMIT ARORA	9958202122		22.07.2026
			509	OMP (I)(COMM.)/	2836/2026	28-07-2026	Ms Sri Akshai Vs National Highways Authority of India	SAJAL JAIN	9773885024	sajalsjain@outlook.com	28.07.2026
			509	CS (COMM)/486/202 6	/486/2026	29-07-2026	CANARA BANK Vs ARADHYE BARTAN BHANDAR	NIKHIL KUMAR SINGH	8448444842	24.07	28.07.2026
			509	Execution (Comm.)/	275/2026	30-07-2026	PARVINDER KAUR Vs M/s RICH LOOK INDIA PVT LTD	VIJAY CHANDRA JHA	9810474034	vcjhaandassociates@g mail.com	25.07.2026
			509	OMP (I)(COMM.)/	2869/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AAQIB JAVED 2722	RAHUL BHARDWAJ & Co.	9013493108		20.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	OMP (I)(COMM.)	2870/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHARMEEN KHAN 2272	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026
			509	OMP (I)(COMM.)	2871/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HITESH P 1257	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026
			509	OMP (I)(COMM.)	2872/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANPREET SINGH GULATI 6001	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026
			509	OMP (I)(COMM.)	2873/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BINAY PRASAD 3957	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026
			509	OMP (I)(COMM.)	2874/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARTINDER SHARMA 5088	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026
			509	OMP (I)(COMM.)	2875/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY JAIN 0402	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026
			509	OMP (I)(COMM.)	2876/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASKARAN SINGH 3106	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026
			509	OMP (I)(COMM.)	2877/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT CHAUHAN 9869	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026
			509	OMP (I)(COMM.)	2878/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOK A 5438	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026
			509	OMP (I)(COMM.)	2879/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALBIR SINGH 8072	RAHUL BHARDWAJ & Co.	9013493108		28.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
TOTAL							3169				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF JULY 2026.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-700/2026	01.07.2026	M/s. SHARN OVERSEAS PVT. LTD. VS M/s. ASHIANA SELECT	VARUN GUPTA	9810476767	GUPTA.VARUN1@GMAIL.COM	02.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-708/2026	01.07.2026	INDIAN BANK VS JULIE KUMAR	SUSHIL KUMAR RAI	9717568635	RAI.SUSHIL3133@GMAIL.COM	25.06.2026 & 02.03.2020
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-711/2026	01.07.2026	ABC VS XYZ	SHRAVAN BANSAL	8447887541	UNITEDMARK@UNITEDANDUNITED.COM	26.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-712/2026	01.07.2026	HARPREET SINGH VS DHRUB KHANDELWAL	DHARMENDRA KUMAR	9873476464	DALIPANAND991@GMAIL.COM	11.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-713/2026	01.07.2026	STATE BANK OF INDIA VS KUSUMA & ANR.	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	10.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-748/2026	06.07.2026	M/S. GONSAIR LOGISTICS PVT. LTD. VS M/s. ALMEHTAB INDUSTRIES PVT. LTD.	RAKESH KUMAR SHARMA	9868040826	sharmarakeshadvi@gmail.com	12.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-770/2026	09.07.2026	STATE BANK OF INDIA VS MUKESH KUMAR	SWEETY SOOD	9811786067	sweetysood11@gmail.com	27.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-777/2026	11.07.2026	CANARA BANK VS JAPNEET SINGH	VIPIN VERMA	9873101002	pranay7advoc@gmail.com	07.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-791/2026	14.07.2026	BATA INDIA LIMITED VS S. B. SINGH & ORS.	N MAHABIR	9811694997	contact@litmuslegal.com	10.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-805/2026	16.07.2026	VISHAL VERMA VS SAVITA	SANTOSH KUMAR	9313780408	sbpandey7@yahoo.com	08.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-823/2026	20.07.2026	M/s. SHREE GANESH ENTERPRISE VS M/s. HARE KRISHNA TRADERS	RAJU SHARMA	7503326662	rajusharmaadv@gmail.com	22.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-853/2026	24.07.2026	M/s. B. D. CREDITS LTD. VS SUNIL KUMAR PANDEY & ANR.	DEEPAK YADAV	9999980081	deepakyadadvocate@gmail.com	07.05.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-855/2026	24.07.2026	CANARA BANK VS RENISH ENGINEERS FABRICATORS	SAURABH KUSHAWAHA	8882449168	sk.lawnexus@gmail.com	24.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-856/2026	24.07.2026	M/S. DEV AGRO INTERNATIONAL VS M/s. PYAARI MAATRADER	SHOBHIT GUPTA	8447052623	SANDJLAWASSOCIATES1@GMAIL.COM	22.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-861/2026	25.07.2026	MANTHAN CREATIONS VS MOHD. SHAHZAR	SHASHANK SHARMA	9560417636	SHASHANKSHARMA.ADVOCATE@GMAIL.COM	22.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-871/2026	28.07.2026	GAUTAM GUPTA VS CAPITAL INFRA TECH PRIVATE LIMTIED	BIRENDRA KUMAR	9953706868	GOYAL.HARSH345@GMAIL.COM	24.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-872/2026	28.07.2026	UNION BANK OF INDIA VS SONI	KAMALJIT SINGH RANOT	9890410729	KAMALJITSINGH RANOT@GMAIL.COM	25.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-876/2026	28.07.2026	VASU GUPTA VS MOHD. ZUBAIR SIDDIQUI	SANTOSH KUMAR	9313780408	SBPANDEY7@YAHOO.COM	26.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-877/2026	28.07.2026	OPH JEWELLER VS PADMAJA TURLAPATI	MANU BAKSHI	9899454560	FATUMLAWOFFICES@GMAIL.COM	28.07.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/703/2026	01-07-2026	ARUN KUMAR MURARKA TRADING ASSOCIATES Vs M/S TRUPATI UDYOG Vs KQUALITY FOOD INDUSTRIES	AVANTIKA CHAUDHARY(P),	7906104344	info@oriensip.com	09.06.2026
			306	CS (COMM)	CS (COMM)/722/2026	02-07-2026	ANURADHA CHIRIPALLI AND ORS Vs CARE HEALTH INSURANCE LTD	Kanav Gupta(P),	9811045845	advsumitguptaoffice@gmail.com	11.06.2026
			306	CS (COMM)	CS (COMM)/740/2026	04-07-2026	MSB PUBLISHERS PVT LTD Vs EDUCATIONAL BOOK STORES	Karan Jain(P),	9810367549	advocatekj@gmail.com	11.06.2026
			306	CS (COMM)/	CS (COMM)/762/2026	08-07-2026	ADIDAS AG OWNER / PROP UNIGLO ENTERPRISES Vs aastha sharma(P),	9718209970	aastha@thelegist.com	03.07.2026	
			306	CS (COMM)/	CS (COMM)/758/2026	08-07-2026	MUNISH ANAND MUNICIPAL CORPORATION OF DELHI Vs SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	02.07.2026	
			306	CS (COMM)/	CS (COMM)/804/2026	16-07-2026	UBAID UR REHMAN VS IRFANUDDIN	ANANT RAO(P),	9654962359	jabbarhussain1968@gmail.com	14.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			306	CS (COMM)/	CS (COMM)/811/2026	17-07-2026	M/S BAISAKHI RAM GIRDHARI LAL PVT LTD Vs M/S NAVKAR METAL	AYUSHI GUPTA(P),	8700704504	kgslegalcorp@plp@gmail.com	20.08.2025
			306	CS (COMM)/	CS (COMM)/883/2026	31-07-2026	LAXMI ENTERPRISES Vs NIGAM FINE ART CO. AND ORS	Sonali Sardana	8743904246	ch.aakash86@gmail.com	29.07.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-696/2026	01.07.2026	DAYA DISTRIBUTION AND TECHNOLOGIES PVT. LTD. VS HARI OM	HEMANT SHARMA	9999737322	HEMANT.SHARMA407@GMAIL.COM	12.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-697/2026	01.07.2026	MS SURENDER KISHAN GUPTA VS MCD	SATYENDER KUMAR SINGH	9811162525	SKSINGHL16@GMAIL.COM	10.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-699/32026	01.07.2026	KAMAL GUPTA VS MCD	PANKAJ ROY KOTRA	9811070396	PANKAJKOTRA034@GMAIL.COM	10.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-728/2026	02.07.2026	SATPAL CHOUDHARY VS ANORMA CONSTRUCTION PVT. LTD.	TARUN SINGH MAWANA	9990939308	KTPARTNERSLLP@GMAIL.COM	15.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-729/2026	02.07.2026	HINDUSTAN ENTERTAINMENT AND HOSPITALITY VS GG ENTERTAINMENT PVT. LTD.	SUHAIL KHAN	9711190303	SUHAILKHANADV@GMAIL.COM	22.05.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-747/2026	06.07.2026	RENU JINDAL VS MS AP ENTERPRISES	SHARVAN DEV	7703894232	SDEV9213295609@GMAIL.COM	--
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-793/2026	14.07.2026	LAXMI ENTERPRISES VS MS HAUT MONDE HOSPITALITIES PVT. LTD.	ABHAY PANDEY	9958760086	ADVOCATEABAYPANDEY@GMAIL.COM	--
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-807/2026	16.07.2026	STATE BANK OF INDIA VS KALICHARAN	SUCHITA DIXIT	8896002838	advocatesuchita@gmail.com	14.07.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-808/2026	16.07.2026	VIKRAM VS MCD	VIDYA SAGAR SHARMA	8279971561	-	08.07.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-812/2026	17.07.2026	UCO BANK VS SUNIL KUMAR ROY AND ANR	MANOJ KUMAR	9211938138	MANOJKUMARADVOCATE81@GMAIL.COM	31.07.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-816/2026	18.07.2026	KB FASHIONS PVT. LTD. VS VIKRANT ARORA	SIDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	29.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS COMM-815/2026	18.07.2026	DALJIT KAUR ANAND VS MS FLAVOR OF SOUTHWALA PVT. LTD.	RAKESH SHUKLA	9899454835	RKS108@GMAIL.COM	--
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	for CS/COMM/826/2026	20.07.2026	ANIL NARENDRA VS M/S OCIO TOURS PVT. LTD.	SYED MEESHAM ASHGAR	9599953459	NA	--

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E- OF	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/825/2026	20.07.2026	MS SARDARI LAL AND CO. VS MS JSB AND CO.	ANIL SETHI	9811109342	ASETHIADVOCATE@YAHOO.COM	08.05.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM/824/2026	20.07.2026	UNIVERSAL ALUMINIUM HOUSE VS DINESH SINGH	A J GUPTA	9811105872	GUPTAAKSHAY@OUTLOOK.COM	10.07.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/831/2026	22.07.2026	BANK OF BARODA VS MR. ROHTAS	SHAILENDER SISODIA	8130237770	Shailender.sisodia@gmail.com	--	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/832/2026	22.07.2026	BANK OF BARODA VS MR. KRISHNA KUMAR DAS	SHAILENDER SISODIA	8130237770	Shailender.sisodia@gmail.com	--	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/833/2026	22.07.2026	YOGINDER KUMAR JAIN VS C & MASSCON PVT. LTD.	JATIN BAGGARWAL	9953283177	jka.legal@gmail.com	10.07.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/834/2026	22.07.2026	BANK OF BARODA VS AZAD SINGH	SHAILENDER SISODIA	8130237770	Shailender.sisodia@gmail.com	--	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/835/2026	22.07.2026	BANK OF BARODA VS AJAN KUMAR JAIN	GEETANJALI SHARMA	8447833470	vjansa@bankofbaroda.com	--	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/850/2026	24.07.2026	YOGESH MALIK VS NIVESH PANCHAL	YESH PAL SINGH	9717375409	NA	22.07.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/865/2026	27.07.2026	RAJ KUMAR MITTAL VS M/S LOKESH OIL MILL LIMITED	SUNIL KUMAR	9711179823	NA	26.06.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/880/2026	30.07.2026	NISHA CHOPRA VS SACHIN KUMAR ARYA	ANKIT GUPTA	9953030485	ANKIT.GUPTA@GMAIL.COM	29.07.2026	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	CS (COMM)/751/2026	CS (COMM)/751/2026	06-07-2026	KAMAL GUPTA VS MUNICIPAL CORPORATION OF DELHI	DEVENDER KUMAR JAIN(P),	9811070396	PANKAJKOTRAO34@GMAIL.COM	04.07.2026	
			ROOM NO.304	CS (COMM)/773/2026	CS (COMM)/773/2026	10-07-2026	MAHABIR PRASAD PROP PERFECT TRADE Vs GANPATI MACHINE AND SPARES PVT LTD	GAURAV KUMAR(P),	9811753008	kamalvijayadvocate@gmail.com	08.06.2026	
			ROOM NO.304	CS (COMM)/787/2026	CS (COMM)/787/2026	13-07-2026	NIKE V/S ASHOK KUMAR	kaastha sharma(P),	9810481016	mail@thelegist.com	10.07.2026	
			ROOM NO.304	CS (COMM)/796/2026	CS (COMM)/796/2026	15-07-2026	M/S HARI KISHAN SHRI KISHAN AND BROS Vs BEYOND THE WALLS	AJAY BAHL(P),	9811222542	Bahl_ajay@hotmail.com	14.07.2026	
			ROOM NO.304	CS (COMM)/800/2026	CS (COMM)/800/2026	16-07-2026	ARUN VERMA PROP OF ASHOK ELECTRONICS Vs PIONEER POLYMERS PRIVATE LIMITED	Rohit Jain(P),	9868619417	adv.rohidh@gmail.com	14.07.2026	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			ROOM NO.304	CS (COMM)/840/2026	CS (COMM)/840/2026	23-07-2026	BANK OF BARODA Vs Kamlesh	SAGAR(P),	8130237770	shailender.sisodia@gmail.com	21.07.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/733/2026	01-07-2026	SACHDEVA AUTO CENTRE Vs RAJ KUMAR VALECHA	VINEET KALRA(P),	999927-1724	vineetkalralegal@gmail.com	18-06-2026
			305	RECOVERY	CS (COMM)/731/2026	02-07-2026	SMT MANJU JAIN Vs MR LALMAN AND OTHERS	CHITRA SINGH(P),	7042655532	N/A	29-05-2026
			305	RECOVERY	CS (COMM)/732/2026	02-07-2026	Gaurav Gupta Vs Kamaljeet Kaur	Atul Rathi(P),	9810540219	atulsuathi@hotmail.com	08-06-2026
			305	RECOVERY	CS (COMM)/752/2026	06-07-2026	Rajat Saluja Vs VIRENDER SINGH SISODIYA alias SONU SISODIYA	Varun Sakhuja(P),	9211489286	Adwarunsakhuja@gmail.com	11-06-2026
			305	RECOVERY	CS (COMM)/753/2026	07-07-2026	MAHESHWARI (MAHESHWARI COMPANY) Vs VANSS ALUMINIUM DESIGN LLP AND ANR	COSANJAY GOEL(P),	9810554030	sanjaygoel.com@gmail.com	28-06-2026
			305	RECOVERY	CS (COMM)/754/2026	07-07-2026	M/s Shree Sai Printers Vs M/s Laxmi Prakashan Books Pvt Ltd	Vijay Kumar(P),	9810169432	N/A	29-06-2026
			305	RECOVERY	CS (COMM)/775/2026	10-07-2026	DANISH SHAKEEL Vs ICICI BANK LTD	RAKESH SRIVASTAVA(P),	9911116314	N/A	
			305	RECOVERY	CS (COMM)/784/2026	11-07-2026	JAGRITI PLASTICS LTD Vs KIRTIMAN CEMENTS PACKAGING INDUSTRIES LTD	Rakesh Kumar(P),	9711771000	{Rakesh.advocatel S@gmail.com	11-04-2022
			305	RECOVERY	CS (COMM)/790/2026	13-07-2026	MOHD ASIF Vs SHRIL JAIMAL SINGH	Anand Singh(P),	9868347568	ANAND.2905(a)G MAIL.COM	04-10-2024
			305	RECOVERY	CS (COMM)/792/2026	14-07-2026	ARUN KUMAR GOYAL Vs PRAKASH NAGPAL	Sandeep Jindal(P),	89204-36824.	N/A	11-06-2026
			305	RECOVERY	CS (COMM)/799/2026	15-07-2026	Mahalakshmi Textile Traders Private limited Vs Ms Anu Ohri	Ankit Gupta(P),	9717134040	advocateankitg@gmail.com	10-07-2026
			305	RECOVERY	CS (COMM)/821/2026	18-07-2026	Bank of Baroda Vs Piyush Tripathi	Geetanjali Sharma(P),	7905900322	jawaha@bankofbaroda.com	16-07-2026
			305	RECOVERY	CS (COMM)/868/2026	27-07-2026	USHA RANIS AGGARWAL Vs NIKHIL GOEL	SACHET SHARMA(P),	9871273111	Advocatesachetsharma@gmail	23-07-2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/716/2026	CS (COMM)/716/2026	02-07-2026	SWARNIM INVESTMENT AND FINANCE PVT LTD Vs M/S INTERNATIONAL TRACTORS LTD AND ORS	AMAN KUMAR GOLLA(P),	99312212065	sbgdelhi@gmail.com	07.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			410	CS (COMM)/715/2026	CS (COMM)/715/2026	02-07-2026	DAYANAND ANGLOMILIND VEDIC COLLEGE TRUSTS AND MANAGEMENT SOCIETY Vs DAV MODEL HIGHER SECONDARY SCHOOL	MILIND SRIVASTAVA(P),	8750391412	thejuralsolutions@gmail.com	09.06.2026
			410	CS (COMM)/735/2026	CS (COMM)/735/2026	03-07-2026	UNION BANK OF INDIA Vs NEERA NIGAM AND ORS	ALOK KUMAR(P),	9911000126	ALOKADV2001@GMAIL.COM	16.06.2026
			410	CS (COMM)/734/2026	CS (COMM)/734/2026	03-07-2026	VIVA BOOKS PRIVATE LTD Vs NISHANT RASTOGI	Narender Vashishta(P),	9811140704	nvashishta@gmail.com	08.06.2026
			410	CS (COMM)/755/2026	CS (COMM)/755/2026	08-07-2026	DEE PEE BOTTALLING SOLUTION Vs M/S Bg BREVERAGE P LTD	ROSHAN KUMAR(P),	9818732254	roshankumaradvocate@gmail.com	25.05.2026
			410	CS (COMM)/765/2026	CS (COMM)/765/2026	09-07-2026	SMT REEMA GUPTA Vs SHRI TITU BHATI	Vikrant Arora(P),	7982794683	varora1971@gmail.com	30.06.2026
			410	CS (COMM)/772/2026	CS (COMM)/772/2026	10-07-2026	BAJAJ RESOURCES PRIVATE LTD Vs ASHOK KUMAR AND ORS	Manoj Kumar(P),	9868650379	manojkr_singh@hotmail.com	08.06.2026
			410	CS (COMM)/785/2026	CS (COMM)/785/2026	13-07-2026	SHRI SUMIT SHARMA Vs SHRI KEWAL KISHAN SHARMA	AKASH TOMAR	9868930507		10.06.2026
			410	CS (COMM)/794/2026	CS (COMM)/794/2026	15-07-2026	ANUKUL ENTERPRISES PRIVATE LIMITED Vs MR RAJKUMAR CHANANA	ANIL KUMAR SHARMA	9953686474	aniladvocate1982@gmail.com	01.07.2026
			410	CS (COMM)/809/2026	CS (COMM)/809/2026	17-07-2026	KISHAN KUMAR Vs MANJIT SINGH	rajeev kumar tewari(P),	99312276651		03.06.2026
			410	CS (COMM)/810/2026	CS (COMM)/810/2026	17-07-2026	M/S TATA CAPITAL CABLES INDIA PVT LTD Vs RAJIV DIXIT	rajeev kumar tewari(P),	99312276651		13.05.2026
			410	CS (COMM)/838/2026	CS (COMM)/838/2026	23-07-2026	PUNJAB NATIONAL BANK Vs RUCHI JAIN PROP OF RUCHIKA FAB	Sh. Mohit Raj	8800792205	mohitrajadvocate@gmail.com	04.07.2026
			410	CS (COMM)/837/2026	CS (COMM)/837/2026	23-07-2026	MANMEET SINGH Vs KHURANA MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	09.07.2026
			410	CS (COMM)/869/2026	CS (COMM)/869/2026	28-07-2026	RAHUL NAGPAL AND ANR Vs ARUN TANEJA	Yogesh Chhabra(P),	9871204245	Noorkeshav.46@gmail.com	24.07.2026
			410	CS (COMM)/873/2026	CS (COMM)/873/2026	29-07-2026	M/S J D INDUSTRIES (INDIA) LIMITED Vs M/S M INFRASTRUCTURE PRIVATE LIMITED	sanjoit ray(P),	9811698170	sanjoitnp@gmail.com	23.07.2026
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 706/2026	01.07.2026	RAM PRAKASH MUNICIPAL CORPORATION OF DELHI	VS ANIRUDDH KHANDELWAL	9953539599	legal.aniruddh@gmail.com	08.06.2026

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			COURT ROOM 302	CIVIL SUIT	CS(COMM)705/2026	01.07.2026	M/S ATC LOGISTICAL SOLUTIONS PVT. LTD. VS CHINAR FORGE LIMITED	M.S. PANWAR	9811441760	mspanwarandsons@gmail.com	02.06.2026
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)547/2026	02.07.2026	TATA CAPITAL LTD VS TRANSCO LOGISTICS PVT. LTD.	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)719/26	02.07.2026	DHARMENDRA KUMAR & CHOLAMANDALAM INSURANCE COMPANY LIMITED & ANR.	RAM ANUGRAH & ORS. SINGH	9711232231	advramanugrahsingh@gmail.com	06.06.2026
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)537/2026	16.06.2026	TATA CAPITAL LTD VS AJAB SINGH CONSTRUCTION	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)736/2026	03.07.2026	M. DUTTA TEXTILE VS RUCHIMED RETAIL VENTURES LLP & ORS.	RAVINDER RAWAT	9810689456	advravinderrawat@gmail.com	11.06.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)738/2026	03.07.2026	M/S S.K. EDUCATIONS PVT LTD. VS SANDEEP KUMAR & ANR.	AARZOO ANEJA	9540129000	Aneja.aarzoo@gmail.com	22.05.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)737/2026	03.07.2026	PUSHPA AGGARWAL VS DEVINDU BALA SINGHAL	SANA ANSARI	9818053386	ansari-rbse@yahoo.com	11.05.2026
			COURT ROOM 302	CIVIL SUIT	OMP(1) COMM 565/2026	04-07-2026	TATA CAPITAL LTD VS IQBAL SINGH 3949	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)746/2026	06.07.2026	STATE BANK OF INDIA VS MR. FURQUAN ALI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	10.06.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)750/2026	06.07.2026	KRBL LIMITED VS PRASAD RICE MILL & ANR.	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@uniteddandunited.com	04.07.2026
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)599/2026	10.07.2026	TATA CAPITAL LTD. VS VIRENDRA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)600/2026	10.07.2026	TATA CAPITAL LTD. VS NEERAJ BANSAL	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)7711/2026	11.07.2026	JAGRITI PLASTIC LTD. VS AARAV PACKAGING PVT. LTD.	RAKESH KUMAR	9711771000	rakesh.advocate18@gmail.com	09.10.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)786/2026	13.07.2026	ROBIN MITTAL VS MUKESH KUMAR	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	03.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)788/2026	13.07.2026	INFINITY INDUSTRIES PVT. LTD. VS M/S SUNDHINDRIES & ORS.	VARUN DHINGRA	9899547705	@varun_dhingra@gmail.com	07.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 648/2026	16.07.2026	TATA CAPITAL LTD VS AAKASH KAMAL SEHRAWAT	SUNIL	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)/801/2026	16.07.2026	M/S ESS AAR COURIER PVT LTD VS M/S EXCEL BOOK PVT LTD.	MANJEET SINGH	9555178859		08.06.2026
					CS(COMM) 819/2026	18.07.2026	SUCHITA DOBHAL VS MS BAJAJ ALLIANZ LIFE INSURANCE CO. LTD.	PRASHANT BHARDWAJ	9990986021	psbhardwaj@gmail.com	11.11.2025
					CS(COMM) 822/2026	20.07.2026	AMAN GOYAL VS ASHOK KUMAR SHARMA	MANISH MIGLANI	9811107462	manish_migalni@yahoo.com	13.07.2026
					OMP(1)(COMM) 652/2026	22.07.2026	TATA CAPITAL LTD VS NAND RAM SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
					OMP(1)(COMM) 653/2026	22.07.2026	TATA CAPITAL LTD VS SATISH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
					OMP(1)(COMM) 654/2026	22.07.2026	TATA CAPITAL LTD VS VIKAS KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
					CS(COMM)/839/2026	23.07.2026	MS S.K. EDUCATIONS PVT LTD VS BACHPAN INTERNATIONAL PUBLIC SCHOOL AND ANR.	AARZOO ANEJA	9540129000	aneja.aarzoo@gmail.com	07.07.2026
					CS(COMM) 845/2026	23.07.2026	M/S A.D. BRASS EMPORIUM VS VISTA RETAILS PVT LTD.	ANUJ ARORA	9999238801	anujaroraadv@gmail.com	08.07.2026
					CS(COMM) 857/2026	24.07.2026	DEV AGRO INTERNATIONAL VS NAZAR MOHAMMAMAD & ORS	SHOBHIT GUPTA	8447052623	sandjlawassociates1@gmail.com	22.07.2026
					CS(COMM) 859/2026	24.07.2026	M/S SILVER ARTS VS M/S LALA RAM PRATAP SWARNKAR & ORS.	ANIS AHMED	9818843330		05.06.2026
					OMP(1) COMM 670/2026	30.07.2026	TATA CAPITAL LTD. VS RK ROADLINES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	Possession and Recovery of Rent/Damages/Mesne profit: SECTION 9	CS (COMM) 698/2026	01-07-2026	ANIL NARENDRA Vs MSS COLOURS MULTIMEDIA PVT LTD AND ORS	SYED MEESAM ASGHAR	9599953459	syedmeesam.adv16@gmail.com	RS. 80,000/- DATED 08.02.2024
			308	Recovery of Money	CS (COMM) 704/2026	01-07-2026	Ankur Garg Vs Baljeet Singh Saini	Mahesh Katayen	9810133604	tridentlaw@hotmail.com	RS. 42,950/- DATED 11.06.2026
			308	RECOVERY	CS (COMM) 725/2026	02-07-2026	ANAND SAINI Vs LALIT CHHOKAR	SHALU KARDAM	9811041494	NOT AVAILABLE	RS. 15,101/- DATED 12.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			308	Trade Mark Act 1999:134	CS (COMM)769/2026	09-07-2026	XXXXXXVsXXXXX	Aastha Sharma	9810481016	mail@,thelegist.com	RS. 7,500/- DATED 03.07.2026
			308	RECOVERY	CS (COMM)817/2026	18-07-2026	BASHESHWAR AND SONSHUF VALLABH STUDIO	LAL Rajeev Bansal Vs	8377998979	acquitylawassociates@gmail.com	RS. 12,500/- DATED 06.07.2026
			308	RECOVERY	CS (COMM)818/2026	18-07-2026	Rajneesh verma sole proprietor of IndotexVsMs Satnam Enterprises	Sahil Ahuja	8588057040	nayatilegal@gmail.com	RS. 26,550/- DATED 07.07.2026
			308	RECOVERY	CS (COMM)848/2026	24-07-2026	ESCON INTERNATIONAL PRIVATE LIMITED Vs JAYACHANDRA BEARINGSINDIA PRIVATE LIMITED	MANISH SINGHAL	9811529112	mangla.ipr@gmail.com	RS. 11,500/- DATED 26.06.2026
			308	RECOVERY	CS (COMM)870/2026	28-07-2026	USB PUBLISHERS DISTRIBUTORS PVT. LTD. VS. VENKTESHWAR BOOK AGENCY	RAJESH KUMAR	9899986979	RAJESHKUMAR@RKCO.IN	COURT FEES NOT FILED
9	SH. ANIL ANTIL DISTRICT JUDGE COMMERCIAL COURT-09	CENTRAL			CS (COMM)/702/2026	01-07-2026	BAKSHI BROS AGENCY PVT LTD Vs ASHWANI SHARMA PROP MS SUPER INDIA FIRESAFETY	Dalip Sharma(P),	9313513674	DALIPSHARMAADV@GMAILCOM	02.06.2026
					CS (COMM)/701/2026	01-07-2026	BIMLA PATHAK SOLE PROPRIETOR OF CANDID HOME FURNITURE Vs SAHOTAL AND TESORT PVT LTD THROUGH ITS DIRECTOR	ANIL KUMAR(P),	9958265878	advocateanil64@gmail.com	09.06.2026
					CS (COMM)/768/2026	09-07-2026	Arihant Jain Vs Neetu Rajput	MANISH KUMAR SINGH(P),	953575001	THEMKSLAWHOUSE@GMAIL.COM	22.07.2026
					CS (COMM)/767/2026	09-07-2026	Canara Bank Vs JAI NANDAN TIWARI	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@gmail.com	29.06.2026
					CS (COMM)/779/2026	11-07-2026	DABUR INDIA LTD Vs PUNITHA RAMANATHAN AND ORS	Hemant Gupta(P),	9811085066	vakilhra@hotmail.com	03.07.2026
					CS (COMM)/778/2026	11-07-2026	Sangeeta Sharma Vs STATE BANK OF INDIA	Dr Anurag Kumar Agarwal(P),	9810059650	INFO@ASVASSOCIATES.COM	15.06.2026
					CS (COMM)/795/2026	15-07-2026	Sh Rohit Aggarwal Vs SmtLaxmi devi	Tarun Sharma(P),	8287833433		23.12.2025
					CS (COMM)/803/2026	16-07-2026	Abhishek Kumar Vs MUNICIPAL CORPORATION OF DELHI	SANJAY KUMAR(P),	9968010672	lawyer.sanjay@gmail.com	13.07.2024
					CS (COMM)/829/2026	21-07-2026	MANOJ KUMAR JAIN PROPRIETOR OF ORIENT TRADERS Vs VIJAY KUMAR AGGARWAL PROPRIETOR OF ALPNA VISUAL	AKSHAT JAIN(P),	8287831539	AKSHATJAINASOCIATES@GMAIL.COM	17.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS (COMM)/841/2026	23-07-2026	Anil Chugh Vs Sunstar Fabrics	Anil Mishra(P), Kumar	8920381420	ady.animishral'@e-mailcom	08.07.2026
					CS (COMM)/842/2026	23-07-2026	Ms Baisakhi Ram Girdhari Lal Vs Ms Navkar Metals	AYUSHI GUPTA(P),	8700704504	kgslegalcorpplp@gmail.com	
					CS (COMM)/866/2026	27-07-2026	MS CAXTON PRESS PVT LTD Vs SUBODH GUPTA	NITIN GOEL(P),	958617492	mnglawoffice@gmail.com	23.07.2026
					CS (COMM)/885/2026	31-07-2026	SAROJ BALA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	21.06.2026
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/764/2026	08-07-2026	M/s JOIN PACK MACHINES PVT LTD Vs M/s BILT GRAPHIC PAPER PRODUCTS	Jatin Sethi	8860070760	jatinsethi@gmail.com	01.07.2026
			307	Civil	CS (COMM)/783/2026	11-07-2026	XXXXX Vs XXXX	aastha sharma	9718209970	aastha@thelegist.com	03.07.2026
			307	Civil	CS (COMM)/828/2026	21-07-2026	STATE BANK OF INDIA Vs VEER SINGH	Sweetly Sood	9811786067	massodadvocate@gmail.com	01.07.2026
			307	Civil	CS (COMM)/814/2026	17-07-2026	M/S YIESHU MARKETING PVT LTD Vs RAMESH TIWARI	Kapil Kher	9891072729	anilkher@gmail.com	13.07.2026
			307	Civil	CS (COMM)/847/2026	24-07-2026	M/s Teranxt Global India Pvt Ltd Vs Prince Sharma	SHIVANI TOMAR	9810580541	lawaffair@gmail.com	17.07.2026
			307	Civil	CS (COMM)/860/2026	25-07-2026	GOPAL KABRA Vs M/s TEXMILL SPARES PVT LTD AND ORS	Ajay Fatyal	9812193958	adv.fatyal.ajay@gmail.com	23.07.2026
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/709/2026	01-07-2026	Yogesh Malik Vs Yogesh Sethi	Yesh Pal Singh	9717375409	-	09.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/714/2026	01-07-2026	SUPREME KNITTING AND GENERAL MILLS Vs MRS SEEMA JAISWAL AND ANR	Naveen Kumar	9811149039	nks49039@gmail.com	08.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/744/2026	06-07-2026	SHISHPAL Vs Municipal Corporation of Delhi	Satyendra Kr Singh	9811161525	sksingh116@gmail.com	04.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/745/2026	06-07-2026	Ms Aman Paper Agency Vs Ms Renu Enterprises	Tafseer Ahmed	7065395870	advtafseerahmed@gmail.com	09.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/756/2026	08-07-2026	ADIDAS AG Vs ASHOK KUMAR	Pramod Kr Singh	9718209970	aastha@thelegist.com	03.07.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 309	CS (COMM)	CS (COMM)/759/2026	08-07-2026	DEEPALI JAIN Through SPA Holder, namely Sh Deepak Jain Vs SAPNA SHARMA	Bhuwan Sharma 9212297696	adv.bhuwansharma@gmail.com	03.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/763/2026	08-07-2026	MS BANSAL GLASS PVT LTD THROUGH ITS DIRECTOR DEVANSH BANSAL Vs DEEPAK GUPTA PROP OF STARK INDUSTRIES	Ayush Garg 9871267420	-	30.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/776/2026	11-07-2026	M/s KARAN CLOTHING PVT. LTD Vs Bhagwati Parasad	Suraj Gupta 9266641386	vakilsurejgupta@gmail.com	06.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/781/2026	11-07-2026	GEETA BALA Vs MICROSAFE EXPRESS PVT. LTD	Khushboo Yadav 9891759630	msgandhico@gmail.com	08.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/789/2026	13-07-2026	MS YORKER HOLIDAYS SERVICES PVT LTD Vs MS INFLUENCE TECHNOLOGIES PVT. LTD	Amjad Khan 8920952108	Corporatelawyer.dhc@gmail.com	10.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/797/2026	15-07-2026	VED PRAKASH Vs THE DELHI STATE CO-OPERATIVE BANK LTD	Hritik Rattan 8800219973	hritikrattan01@gmail.com	01.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/798/2026	15-07-2026	ASHOK KUMAR Vs NISHA CHAWLA	P R Kashyap 9800543365	prkashyapadv1203@gmail.com	10.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/806/2026	16-07-2026	M/S SARDARI LAL AND COMPANY Vs JSB AND COMPANY	Anil Sethi 9811109342	-	08.05.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/830/2026	21-07-2026	CANARA BANK Vs BALI YADAV	Pratap Chandra Rana	-	10.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/843/2026	23-07-2026	MANISH JAIN Vs HARSHVARDHAN	Adv Gautam Singh 8130377981	contact@altusjurislawoffices.com	10.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/844/2026	23-07-2026	Gaurav Jain Vs Ajit Pal Singh	S B Pandey 9313780408	sbpandey7@yahoo.com	10.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/852/2026	24-07-2026	CANARA BANK Vs ANITA	Arun Yadav 9910431437	arunyadav803@gmail.com	22.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/854/2026	24-07-2026	DEV AGRO Vs INTERNATIONAL CHETAN GANDHI	Shobhit Gupta 8447052623	sandjlawassociatesl@gmail.com	22.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/863/2026	27-07-2026	VRS MEDIA COMMUNICATION PRIVATE LIMITED Vs FRONTIER PUBLICATIONS PRIVATE LIMITED	Bhavesh Nimker 8586079217	Advnimker.8586@gmail.com	16.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/867/2026	27-07-2026	PUNJAB NATIONAL BANK Vs AMAN MAHNA	Paras Aggarwal 9810600656	parasaggarwaladv@gmail.com	22.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	707/2026	10-06-2026	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY Vs DAV SCHOOL SILIGURI	VIVEK SRIVASTAVA (MILIND SRIVASTAVA)	9210107303, 875039141	thejuralsolutions@gmail.com	01-07-2026
			401	CS (COMM)	710/2026	09-06-2026	SANJEEV JAIN Vs SANGEETA JAIN	Sachin Jain, Kumar	9136136336	advskjain@gmail.com	01-07-2026
			401	CS (COMM)	726/2026	16-06-2026	UNION BANK OF INDIA Vs AKHIL ARORA	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	02-07-2026
			401	CS (COMM)	741/2026	01-07-2026	DELTA ENTERPRISES Vs RK ELECTRICALS AND TRADERS THROUGH PROPRIETOR NAMELY	MILIND GARG	9711133630		04-07-2026
			401	CS (COMM)	742/2026	16-06-2026	CANARA BANK Vs RASHID AHMED SINCE DECEASED THROUGH LEGAL HEIRS	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	04-07-2026
			401	CS (COMM)	757/2026	04-07-2026	XXXXX Vs XXXXX	Pramod Singh	9810481016	mail@thelegist.com	08-07-2026
			401	CS (COMM)	813/2026	16-07-2026	RISHI ANAND MOHAMMED ALIAS RAJU Vs KARRTIK ASIF SHARMA		9811027856	tarunsharmalawoffice@yahoo.co.in	17-07-2026
			401	CS (COMM)	851/2026	22-07-2026	Shiv Kumar Bansal Vs Umesh Chander	J.K.A. & Associates	99532833177	jka.legal@gmail.com	24-07-2026
			401	CS (COMM)	862/2026	23-07-2026	M/S KVG AGRON PRIVATE LIMITED Vs M/S SINGH AND SINGH ENTERPRISES	Naveen Kumar	-9555481152	NAVKUMARI1512@GMAIL.COM	25-07-2026
			401	CS (COMM)	879/2026	29-07-2026	DABUR INDIA LIMITED Vs SHRI BALAJI FOOD INTERNATIONAL	Prabhu Tandon	9818499323	litigation@aswathhlegal.com	30-07-2026
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/721/2026	02-07-2026	JASVINDER KAUR Vs Municipal Corporation of Delhi	satyendra kumar Singh(P),	9811161525	sksingh116@gmail.com	09.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/723/2026	02-07-2026	VISHAL SAGAR Vs Subhash Kumar	Abhishek Kukkar	9958438405	NA	12.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/724/2026	02-07-2026	ALKA AGGARWAL Vs JONU	Sharad jain(P),	8860499812	advshradjain@gmail.com	11.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/730/2026	02-07-2026	PHUSHPA AGGARWAL Vs MEENU CHAUHAN	DEVISana Ansari(P),	9818053386	ansari_rbs@yahoo.com	11.05.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/720/2026	02-07-2026	ARHAM TRADING Vs DNG CLOTHING	Shubham kumar(P),	9810815307	vineet.legal@gmail.com	21.05.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/749/2026	06-07-2026	MANISH JAIN HUF Vs AKIRA INTERNATIONAL	NITIN GUPTA	7838527984	NA	01.05.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/760/2026	08-07-2026	Anand Bajoria Vs TNSI RETAIL PVT LTD	PRAVEEN SINGHAL	9711615956	adv.karanarora@gmail.com	12.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/766/2026	09-07-2026	Sanjiv kumar goel Vs DEEPAK MAHAJAN	RAJEEV KUMAR(P),	8285326357	NA	18.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/771/2026	09-07-2026	Shabuddin Dharmender Kumar	PRIYANKA CHAUDHARY(P),	9810756193	adv.mehdl@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/774/2026	10-07-2026	STATE BANK OF INDIA Vs IMRAN AHMAD	JEEWAN PARKASH GUPTA(P),	9810099243	JPGADVOCATE@GMAIL.COM	09.07.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/802/2026	16-07-2026	UNION BANK OF INDIA Vs ARUN KUMAR SON SH VINOD BHANDARI PROP OF CHANNEL 69	Sandeep .(P),	8800892099	dariwalsandeep905@gmail.com	11.05.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/820/2026	18-07-2026	MUNISH ANAND Vs MUNICIPAL CORP OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	02.07.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/846/2026	23-07-2026	S K JAIN RUBBERS PRIVATE LIMITED Vs FIDELITY INFRACON AND ENGINEERING PRIVATE LIMITED	SAKET GAKHAR(P),	9911893100	advbatra@gmail.com	17.07.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/881/2026	30-07-2026	BRLJ MOHAN Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	021.07.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/882/2026	30-07-2026	Daulat Ram Rastogi Vs ASHWANI SHARMA	Himanshu Gupta(P),	8527962690	SBA.HIMANSHU@GMAIL.COM	23.07.2026
14	SH. KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	ASHUTOSH WEST	201	CS	CS (COMM)/588/2026	01-07-2026	FOOTWEAR KLIKCS INDIA PVT LTD Vs PUNITA TIWARI	Shram Vir Vats(P),	9818365011	vatsadvocate1978@gmail.com	10-06-2026
				CS	CS (COMM)/589/2026	01-07-2026	STATE BANK OF INDIA Vs RAJ BALA	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	12-06-2026
				CS	CS (COMM)/612/2026	06-07-2026	CANARA BANK Vs RAM SWAROOP PROPRIETOR OF M/S BOMBAY TAILORS AND ORS	SANJAY AGGARWAL(P),	9811179161	LEGALYUKTI63@GMAIL.COM	20-04-2026
				CS	CS (COMM)/617/2026	08-07-2026	NARESH KUMAR BHARDWAJ-- Vs VARDHMAN YARNS AND THREADS LTD	Manisha Parmar(P),	9999699762	manisha.parmar1025@gmail.com	12-06-2026
				CS	CS (COMM)/618/2026	08-07-2026	SARAOGI SUPER SALES PVT LTD Vs MOHAMMAD SHAMSHAD ALAM PROP M/S SAINA SUIT COLLECTION	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	06-07-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS	CS (COMM)/642/2026	14-07-2026	UNION BANK OF INDIA Vs CHINKEYS PROPRIETOR OF M/S KRISHNA GLASS HOUSE	Arun Kumar Shukla(P),	8586863313	connect@snslegal.in	09-07-2026
				CS	CS (COMM)/650/2026	17-07-2026	PARIKSHIT SEHGAL Vs VJAY MISHRA(P), ONLINE PROMOTION WAY Vs TATA TELESERVICES LIMITED		9899454835	fkst108@gmail.com	12-06-2025
				CS	CS (COMM)/651/2026	17-07-2026	JAY PRAKASH PANDEY PROP NATCO INDUSTRIAL INSTRUMENTATION-- Vs JYOTI KHURANA PROPRIETOR NITEL KANTU PANDEY	ARSH BHALLA(P),	9711575152	LEGALBHALLA@GMAIL.COM	15-07-2026
				CS	CS (COMM)/660/2026	18-07-2026	PUNJAB NATIONAL BANK Vs LATIFOON NISHA AND ORS	SABHYA JAIN(P),	9717610124	SABHYAJAIN08@GMAIL.COM	17-07-2026
				CS	CS (COMM)/672/2026	22-07-2026	Punjab National Bank Vs ABHISHEK GUPTA KUMAR PROP OF M/S ABHIGOSHAKYA(P), ENTERPRISES	AVADHESH SHAKYA(P),	9810362626	akshakya01@gmail.com	21-07-2026
				CS	CS (COMM)/671/2026	22-07-2026	AMARJIT SINGH KHURANA-- Vs SANDEEP KAUSHIK PROP OF M/S SHRI SAI MOTORS	ABHINAV(P),	9899498684	arjuns198818@gmail.com	21-07-2026
				CS	CS (COMM)/670/2026	22-07-2026	BANK OF BARODA Vs TELETECH SYSTEM THROUGH ITS PROPRIETOR DEEPA SHARMA	Roma Bhatara(P),	9311338803	romabhatara@gmail.com	13-07-2026
				CS	CS (COMM)/669/2026	22-07-2026	IDBI BANK LTD Vs ANKUKSH JAIN PROP OF M/S NEW FONE ZONE	Vivek Kumar(P),	9811867703	kumarvivekadvg@gmail.com	20-07-2026
				CS	CS (COMM)/673/2026	23-07-2026	PARVEEN KUMAR GARG (Prop of Products)-- Vs M/S RUDRA CONSTRUCTIONS	DEEPAK KUMAR BANSAL(P),	8130334335	rudra2023constructions@gmail.com	13-04-2026
				CS	CS (COMM)/678/2026	24-07-2026	M/S KIT MARKETING PVT LTD Vs M/S JMC INFRA TECH PVT LTD	RAJEEV JHA(P),	9873921590	rajeevjha2004@yahoo.co.in	22-07-2026
				CS	CS (COMM)/684/2026	25-07-2026	RAJNIT KAUR Vs AJAY KUMAR MALIK	Arpit Batra(P),	9911111176	advocate@arpitbatra.com	16-09-2025
				CS	Counter Claim/36/2026	27-07-2026	KOTHARI FOODS PRIVATE LIMITED Vs ANTIZE FOODS PRIVATE LIMITED	DEEPAK YADAV(P),	9871085028	ashwani@trulegal.co.in	14-07-2026
				CS	CS (COMM)/687/2026	27-07-2026	PUNJAB NATIONAL BANK Vs M/S GITANJALI ENTERPRISES AND ANR	SANCHEET SHARMA(P),	9548667393	sssanchit09@gnaiil.com	22-07-2026
				CS	Counter Claim/37/2026	30-07-2026	M/s BHAWNA MOTELS AND RESORTS PVT LTD Vs M/s RAKESH TIMBER TRADERS AND ANR	ABHISHEK SINGH(P),	8447060945	legal.prahi@gmail.com	01-07-2026
				CS	CS (COMM)/706/2026	31-07-2026	Precision System Control Vs Sumpreet Singh Proprietor TFC Logistics and Ors	Jeet Singh Arora(P),	9811765540	Jsarora.58@gmail.com	28-07-2026

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15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	619/2026	08.07.2026	ON CLOUDS GmbH VS. RAJA TRADING COMPANY	SHRAVAN BANSAL	6201970125	unitedmark@uniteddandunited.com	04.07.2026
				CS(COMM)	620/2026	08.07.2026	SARAOGI SUPER SALES VS. SWEETY KESHARI	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	06.07.2026
				CS(COMM)	623/2026	09.07.2026	JYOTI KUMAR ARYA VS. JAGDISH PRASAD LAWANIA	VIKAS ARORA	9811414400	aroralawoffice@alo.net.in	06.07.2026
				CS(COMM)	624/2026	09.07.2026	JOHNLEE PHARMACEUTICALS PVT LTD VS. STARZAC FORMULATION PVT LTD	UTSAV JAIN	9082798662	advomanishbhojwani@gmail.com	07.07.2026
				CS(COMM)	625/2026	09.07.2026	VIKAS SACHDEVA VS. SUDHA CHAWLA	RAKESH SEHGAL	9818417141	rakeshkumarsehgal1964@gmail.com	22.06.2026
				CS(COMM)	630/2026	10.07.2026	SURJIT SINGH GANDHI VS. WINSOFT EDUCARE PVT LTD	AMAR NARAIN	8882570497	ninaniapoojai@gmail.com	31.12.2025
				CS(COMM)	645/2026	14.07.2026	UNION BANK OF INDIA VS. ANJALI	ARUN KR. SHUKLA	9312400295	connect@snlegal.in	07.07.2026
				CS(COMM)	675/2026	23.07.2026	SUBHASH CHANDER VS. ANISH TREHAN	RAJEEV TEWARI	9312276651	rtewari88@gmail.com	21.07.2026
				CS(COMM)	686/2026	27.07.2026	BANK OF BARODA VS. M/S D AND G FASHION PVT LTD.	RAJPAL SINGH	9910597841	rpsindian@gmail.com	29.08.2025
				CS(COMM)	690/2026	29.07.2026	ICICI BANK LTD VS. JASMEET SINGH MARWAH	MANISH YADAV	9818030800	induslegalia@gmail.com	24.07.2026
				CS(COMM)	691/2026	29.07.2026	GREEN STAPLE PVT LTD VS. MS R S SARDAR	SANJAY JAIN	8860635799	communications@lexcorp.org.in	27.07.2026
				CS(COMM)	692/2026	29.07.2026	EASTERN BEARINGS PVT LTD VS. LAXMI ROOP PVT LTD	GAGAN KUMAR	9654224557	advsunilsinghp@gmail.com	26.02.2026
				CS(COMM)	709/2026	31.07.2026	ANISH BHOLA VS. JATIN SEHRAWAT	ANISH BHOLA	9811452022	anishbhola@yahoo.com	29.07.2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		Execution (Comm)/222/2026	01-07-2026	The South Indian Bank Ltd Vs PERTIUS SERVICES PVT LTD	Parveen Garg(P),			
				CS (COMM)/583/2026		01-07-2026	Rajesh Arora Proprietor Asha Metal Udyog Vs MARS BOTTLETS THROUGH PARTNERS	RAJESH BANATI(P),	9810294894	rajeshbanati@yahoo.co.in	08-06-2026

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					Execution (Comm)/236/2026	01-07-2026	CANARA BANK Vs MUKHTIYAR SINGH	CHITRA MALHOTRA(P),			
					CS (COMM)/582/2026	01-07-2026	Union Bank Of India Vs Deepa Gandhi	Deepa Gupta(P),	9312298558	advocate.deepa.gupta@gmail.com	
					CS (COMM)/581/2026	01-07-2026	RAJESH AGARWAL Vs BHAGWAN DASS	SHANTNU AGGARWAL(P),	9999347367	officeof1p@gmail.com	05-06-2026
					Execution (Comm)/221/2026	01-07-2026	PUNJAB NATIONAL BANK Vs SARVESH KAKAR	PRANSHU VASHISTH(P),			
					CS (COMM)/579/2026	01-07-2026	NEERAJ BHATI Vs MS BATHWEL	Aditya Madan(P),	9810128667	adityamadanlaw@gmail.com	15-04-2026
					Execution (Comm)/247/2026	06-07-2026	STATE BANK OF INDIA Vs MANOJ KUMAR NAINWAL	JAWAHAR CHAWLA(P),			
					Execution (Comm)/248/2026	06-07-2026	Punjab National Bank Vs Pankaj Srivastava	Nitesh Sharma(P),			
					Execution (Comm)/246/2026	06-07-2026	Sanjeev Kumar Goel Vs Mothers Pride Dwarka A Unit of Sant Namdev Educational Society	Digvijay Singh(P),			
					CS (COMM)/621/2026	08-07-2026	SARAOGI SUPER SALES PVT LTD Vs KHOOSURAT APPARELS PRIVATE LIMITED	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	06-07-2026
					ExCOMM Award by Arb Comm/106/2026	08-07-2026	KOTAK MAHINDRA BANK LIMITED Vs DEEPAK	RITESH(P),			
					CS (COMM)/633/2026	10-07-2026	AJAY SACHDEVA PROP MS SS ENTERPRISES Vs SUPER MARCHE 37 TRADERS LLP THOROUGH ITS DESIGNATED PARTNER	JJ TYAGI(P),			
					Misc DJ/746/2026	11-07-2026	Multani Pharmaceuticals Pvt Ltd Vs Unimareck Healthcare Ltd	ANKIT BATRA(P),			
					CS (COMM)/643/2026	14-07-2026	Sandeep Soni Vs Bhure Khan	CHARIT GOYAL(P),	8595653336	sulekhchandco(5)gmail.com	12-07-2026
					Execution (Comm)/258/2026	15-07-2026	Shri Hari Om Tandon Vs Sh Mukesh Kumar	skyz(P),			
					CS (COMM)/646/2026	16-07-2026	E SPRINTO GREEN ENERGY PVT LTD Vs ENWIRE AUTOMOTIVE SOLUTIONS LLP	Rashi Anand(P),	8882440743	inep@upsealegal.com	10-07-2026

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					Execution (Comm)/261/2026	18-07-2026	Neptune Container Line And Logistics Private Limited Vs Sh Harkishan Singh Viridi	Manish Khurana(P),			
					Execution (Comm)/262/2026	18-07-2026	LEVI STRAUSS AND CO Vs SALMAN AND ANR	Shravan Bansal(P),			
					CS (COMM)/662/2026	20-07-2026	NEVA POLYMERS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE Vs MS HEMKUNTI TRADERS AND ORS	Seema Gupta(P),	9871255299	Not Mentioned	07-05-2026
					CS (COMM)/677/2026	24-07-2026	Vineet Garg Vs satgur engineering works	MUKESH KUMAR(P),	9873967070	a111anJet;p0,jac<ls and1;ompa11y.	
					CS (COMM)/676/2026	24-07-2026	Johnlee Pharmaceuticals Private Limited Vs Maxford Healthcare and Ors	Utsav jain(P),	8527214201	jainutsav21@gamil.com	
					OMP (COMM)/1258/2026	125-07-2026	IDFC FIRST BANK LTD Vs NALIN KUMAR JHA	SANJEEV PATHAK(P),			
					OMP (COMM)/1269/2026	128-07-2026	IDFC FIRST BANK LTD Vs MUSHAHID HUSSAIN	SANJEEV PATHAK(P),			
					OMP (COMM)/1270/2026	128-07-2026	IDFC FIRST BANK LTD Vs ABHA SINGHAL	SANJEEV PATHAK(P),			
					CS (COMM)/693/2026	29-07-2026	Hariom Aggarwal Vs JAP BUILDCON PVT LTD	Mamta sarna(P),	9716948836	sumitsama@gmail.com	23-07-2026
					OMP (COMM)/1276/2026	129-07-2026	Yes Bank Ltd Vs DEEN MOH	ADV. LALIT PANDEY(P),			
					OMP (COMM)/1277/2026	129-07-2026	Yes Bank Ltd Vs ARVIND KUMAR	ADV. LALIT PANDEY(P),			
					Execution (Comm)/284/2026	31-07-2026	M/S ZedProcessors and Suppliers Vs Futomic Diners llp and others	xyz(P),			
					CS (COMM)/704/2026	31-07-2026	Pradeep Bansal Vs Eiffel India Through its partner Sh Akshay Aggarwal	Ashish Negi(P),	9999029218	Shailnegi1984@gmail.com	28-07-2026
					CS (COMM)/705/2026	31-07-2026	JASMEET SINGH Vs SHWETA JAIN	Mohit Kapoor(P),	9999927207	Not Mentioned	27-07-2026
47	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	cs (comm)	CS (COMM)/573/2026	01-07-2026	JAI BHARAT STEEL TRADERS Vs BRIGHT BAR INDUSTRIES	9999309192	DILRAJ SINGH		04-06-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				cs (comm)	CS (COMM)/578/2026	01-07-2026	Sonia Vs Bijendra	7011398178	AJAY	LAWMANFIGHTBACK@GMAIL.COM	09-05-2026
				cs (comm)	CS (COMM)/584/2026	01-07-2026	State Bank of India Vs Vikash	9315165656	KRISHAN SHARMA	ADVKRISHNA1411@GMAIL.COM	01-06-2026
				cs (comm)	CS (COMM)/591/2026	01-07-2026	Aparna Industries Vs Sanmeet Singh Bagga	9810134864	SAMEER DEWAN	SAMEERDEWAN123@GMAIL.COM	09-06-2026
				MISC DJ	Misc DJ/676/2026	01-07-2026	Ms Capital Industrial Enterprises Vs Ms PS Enterprises and Anr	8595653336	CHARIT GOYAL	SULEKHCHANDCOO@GMAIL.COM	01-06-2026
				OMP (COMM)	(DOMP (COMM.)/1105/2026	01-07-2026	AXIS BANK LTD Vs HARNEK SINGH	9210585331	SUNTA	INDEXLAW@GMAIL.COM	Nil
				OMP (COMM)	(DOMP (COMM.)/1107/2026	01-07-2026	YES BANK LIMITED Vs BHARTI LOGISTICS	7455023130	ANANJAY SINGH	ASAPLEGALADVOCATES@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/592/2026	02-07-2026	Union Bank Of India Vs Chetan Gandhi	9312292558	DEEPA	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	21-05-2026
				cs (comm)	CS (COMM)/601/2026	02-07-2026	AQUALITE INDUSTRIES PRIVATE LIMITED Vs APURBADHAN HALDER PROPRIETOR OF ARCHANA PRODUCTIONS	9599043045	ARCHIT	LEGAL@SIGNALLEGAL.IN	18-06-2026
				cs (comm)	CS (COMM)/602/2026	02-07-2026	AQUALITE INDUSTRIES PRIVATE LIMITED Vs ARORASTYLESAVVY IMPEX PRIVATE LIMITED	9599043045	ARCHIT	LEGAL@SIGNALLEGAL.IN	18-06-2026
				cs (comm)	CS (COMM)/603/2026	02-07-2026	UNION BANK OF INDIA Vs DEBONAIR SECURITY SERVICE PVT AND ORS	9599043045	ARCHIT	LEGAL@SIGNALLEGAL.IN	18-06-2026
				OMP (COMM)	(DOMP (COMM.)/1127/2026	02-07-2026	Shriram Finance Ltd Vs NAUSHAD AHMAD	9811133644	MANOJ	MANOJK.ADV@GMAIL.COM	Nil
				OMP (COMM)	(DOMP (COMM.)/1135/2026	02-07-2026	Shriram Finance Ltd Vs UJJWAL METAL WORKS	9811133644	MANOJ	MANOJK.ADV@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/605/2026	03-07-2026	Mr Praveen Garg Vs Mr Harsh Goel	9811053833	SATISH	laliadvocates@yahoo.in	09-06-2026
				cs (comm)	CS (COMM)/606/2026	03-07-2026	KAPIL KUMAR BANSAL Vs PR FOOTWEAR	9810600656	PARAS	parasaggarwaiaadvgl,corn	08-06-2026
				cs (comm)	CS (COMM)/607/2026	03-07-2026	KAPIL KUMAR BANSAL Vs SANDIP DAYARAM BOKOLIYA	9810600656	PARAS	parasaggarwaiaadvgl,corn	08-06-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM)	(D)OMP (COMM.)/1142/2026	03-07-2026	YES BANK LTD Vs SUFFILSHAD BARKATI	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1143/2026	03-07-2026	YES BANK LTD Vs TARUN KUMAR	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1144/2026	03-07-2026	YES BANK LTD Vs MANOJ KUMAR GUPTA	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1145/2026	03-07-2026	AXIS BANK LTD Vs RADHESYAM S O CHHAVILE	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				MISC DJ	Misc DJ/712/2026	04-07-2026	MR. DEVRAJ Vs M/S EVERPURE INFRA PVT. LTD. AND ORS				Nil
				OMP (COMM)	(D)OMP (COMM.)/1147/2026	04-07-2026	YES BANK LTD Vs MUKESH NAGPAL	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1148/2026	04-07-2026	YES BANK LTD Vs YASHPAL KISHAN LAL	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1149/2026	04-07-2026	YES BANK LTD Vs MANISH KUMAR	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1150/2026	04-07-2026	YES BANK LTD Vs MANISH KUMAR	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1151/2026	04-07-2026	AXIS BANK LTD Vs JAGDISH SO LALMAN	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1161/2026	04-07-2026	Yes Bank Ltd Vs UMAR NADEEM	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1162/2026	04-07-2026	Yes Bank Ltd Vs TARANJIT SINGH	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				cs (comm)	CS (COMM)/610/2026	06-07-2026	CMG LOGISTIC PVT LTD Vs RAJESH CHAWLA	9810511644	JITENDER GARG	ADVJITEN@YAHOO.COM	07-05-2026
				cs (comm)	CS (COMM)/611/2026	06-07-2026	JASPAL SINGH ARORA Vs SATYA PAL	9654800446	KOMAL	ADVKOMALCHIBER@GMAIL.COM	09-06-2026
				OMP (COMM)	(D)OMP (COMM.)/1163/2026	06-07-2026	AXIS BANK LTD Vs ANIL KUMAR	9210585331	SUNITA	INDEXLAW@GMAIL.COM	Nil

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				OMP (COMM)	(DOMP (COMM.)/1167/2026	06-07-2026	Yes Bank Ltd Vs MANJU SINGH	9210585331	SUNITA	INDEXLAW@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/615/2026	07-07-2026	ANNIKA INFRABUILD CON Vs MS VIVAAN CONTECH INDIA PVT LTD	8745810344	AMAN SHARMA	ADVAMAN123@GMAIL.COM	02-07-2026
				cs (comm)	CS (COMM)/616/2026	07-07-2026	PRADEEP KATARIA Vs Bank of Baroda	9599043045	ARCHIT	LEGAL@SIGNALLEGAL.IN	01-07-2026
				cs (comm)	CS (COMM)/622/2026	09-07-2026	SHREE KARANGAR TEXTILE PVT LTD Vs TARUN RELHAN	9599043045	ARCHIT	LEGAL@SIGNALLEGAL.IN	02-07-2026
				cs (comm)	CS (COMM)/631/2026	10-07-2026	Union Bank Of India Vs NEELAM MANCHAND	9911118926	RAVI KUMAR	KUMARRAVI@YAHOO.COM	12-06-2026
				OMP (COMM)	(DOMP (COMM.)/1201/2026	10-07-2026	YES BANK LTD Vs SANJEEV KUMAR SHARMA	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(DOMP (COMM.)/1202/2026	10-07-2026	IDFC FIRST BANK LTD Vs RAJIVE KUMAR	9811133644	MANOJ	MANOJK.ADV@GMAIL.COM	Nil
				OMP (COMM)	(DOMP (COMM.)/1203/2026	10-07-2026	IDFC FIRST BANK LTD Vs KANISHK CHANDRAYAN	9811133644	MANOJ	MANOJK.ADV@GMAIL.COM	Nil
				OMP (COMM)	(DOMP (COMM.)/1204/2026	10-07-2026	IDFC FIRST BANK LTD Vs SANDEEP KISHORILAL	9811133644	MANOJ	MANOJK.ADV@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/634/2026	11-07-2026	Amar Nath Chanana Vs AVV Hospitality LLP	9810600656	PARAS	parasaggarwaiadv@gmail.com	Nil
				cs (comm)	CS (COMM)/635/2026	11-07-2026	MS MECH INDUSTRY THROUGH ITS ATTORNEY Vs MS ADITI POWER EQUIPMENTS PRIVATE LIMITED Through its Director	8826079887	MANISH MAKHLJA	MANADV@YAHOO.COM	19-07-2026
				cs (comm)	CS (COMM)/636/2026	11-07-2026	Ms Success Impex Pvt Ltd Vs Ms Voltaic Power Pvt Ltd	8595653336	CHARIT GOYAL	SULEKHCHANDCOO@GMAIL.COM	08-07-2026
				cs (comm)	CS (COMM)/637/2026	11-07-2026	Ramesh Chander Soni Vs AK Industries and Ors	8595653336	CHARIT GOYAL	SULEKHCHANDCOO@GMAIL.COM	08-07-2026
				cs (comm)	CS (COMM)/638/2026	13-07-2026	Tarun Kumar Gupta Vs Kaliraman Industries Pvt Ltd	45640851	BHARAT GUPTA	legistauxiliary@gmail.com	02-07-2026
				cs (comm)	CS (COMM)/639/2026	13-07-2026	UNION BANK OF INDIA Vs HARVINDER SINGH ALIAS HARIVINDER SINGH SALUJA	9911000126	ALOK KUMAR	ALOK.ADV2001@GMAIL.COM	09-07-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				cs (comm)	CS (COMM)/640/2026	13-07-2026	UNION BANK OF INDIA Vs ASHOK KUMAR	9911000126	ALOK KUMAR	ALOK.ADV2001@GMAIL.COM	09-07-2026
				cs (comm)	CS (COMM)/641/2026	14-07-2026	SANGEETA MITTAL ALIAS SANGEETA ALIAS SANJEETA MITTAL Vs CARE HEALTH INSURANCE LIMITED	999911071	SUMIT GARG	SUMITGARG6000@GMAIL.COM	26-02-2026
				MISC DJ	Misc DJ/763/2026	15-07-2026	Shriram Finance Ltd Vs UJJWAL METAL WORKS	9811133644	Manoj	MANOJADV125@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/647/2026	16-07-2026	IDBI BANK LTD Vs KARTICK CHANDER MUKHERJEE	9811867703	VIVEK SINGH	kumarvivekadvg@gmail.com	14-07-2026
				cs (comm)	CS (COMM)/648/2026	16-07-2026	Utsav Ravi Through his SP A Holder Ms Pratima Ravi Vs MS RT JCO AND SONS	8595653336	PRATIMA	Shanna.yoges1750@gmail.com	08-01-2026
				cs (comm)	CS (COMM)/653/2026	18-07-2026	SARAOGI SUPER SALES PVT LTD Vs RAKESH KUMAR	8285672608	VARUN BEDI	advocatevarunbedi@gmail.com	06-07-2026
				cs (comm)	CS (COMM)/656/2026	18-07-2026	Bharat Petroleum Corporation Ltd Vs Mohd Yusuf	9871046745	KUNAL KALRA	ADV.KALRA.@GMAIL.COM	09-07-2026
				cs (comm)	CS (COMM)/658/2026	18-07-2026	CANARA BANK Vs KUSHAL PAL SINGH	9811179171	SANJAY	ADVYUKTIDHAM A@GMAIL.COM	20-04-2026
				MISC DJ	Misc DJ/771/2026	18-07-2026	MS AQUALITE INDUSTRIES PVT LTD Vs MS ASIAN ENTERPRISE	9810511644	JITENDER GARG	ADVJITEN@YAHOO.COM	07-05-2026
				cs (comm)	CS (COMM)/663/2026	20-07-2026	BABITA GUPTA Vs SUSHIL SHARMA	9871503007	PUSHP SAINI	satvarnleQaoffices@gmail.com	29-06-2026
				cs (comm)	CS (COMM)/664/2026	20-07-2026	ZION INTERNATIONAL FOOD INGREDIENTS PVT LTD Vs VEENA DEVI	9711894248	NIKITA GUPTA	ADVNIKITAGUPTA@GMAIL.COM	11-06-2026
				OMP (COMM)	(D)OMP (COMM.)/1239/2026	20-07-2026	YES BANK LTD Vs DINESH KAMAR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1240/2026	20-07-2026	YES BANK LTD Vs SACHIN KUMAR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1241/2026	20-07-2026	YES BANK LTD Vs SANJAY SAHNI	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1242/2026	20-07-2026	YES BANK LTD Vs SURESH SHYAM LAL	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil

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				OMP (COMM)	(D OMP (COMM.)/1243/2026	20-07-2026	YES BANK LTD Vs PRANVESH KUMAR PATHAK	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1244/2026	20-07-2026	Shriram Finance Ltd Vs PARAG	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	Nil
				cs (comm)	CS (COMM)/665/2026	21-07-2026	UNION BANK OF INDIA Vs SONU CHAURASIYA	9312400295	ARUN SHUKLA	connect@snslegal.in	09-07-2026
				cs (comm)	CS (COMM)/667/2026	21-07-2026	Agrico Organics Pvt Ltd Vs ADVANTA AGRITECH	9873967070	Amandeep	AMANDEEP@AD SANC COMPANY. COM	09-06-2026
				OMP (COMM)	(D OMP (COMM.)/1252/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs PAWAN KUMAR MISHRA	0120-4351287	LALIT PANDAY	LALITPANDAY@GMAIL.COM	Nil
				OMP (COMM)	(D OMP (COMM.)/1253/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs GAGAN TANEJA	0120-4351287	LALIT PANDAY	LALITPANDAY@GMAIL.COM	Nil
				OMP (COMM)	(D OMP (COMM.)/1254/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs GAGAN TANEJA	0120-4351287	LALIT PANDAY	LALITPANDAY@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/679/2026	24-07-2026	SHIV NARESH SPORTS Vs NEW JEANS CORNER	9990410999	YATENDER KHATRI	yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/680/2026	24-07-2026	SHIV NARESH SPORTS Vs FASHION POINT	9990410999	YATENDER KHATRI	yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/681/2026	24-07-2026	SHIV NARESH SPORTS Vs BHAGWATI SPORTS	9990410999	YATENDER KHATRI	yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/682/2026	24-07-2026	SHIV NARESH SPORTS Vs MSR FITNESS AND FANCY WORLD	9990410999	YATENDER KHATRI	yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/683/2026	24-07-2026	SHIV NARESH SPORTS Vs DAGAR ENTERPRISES	9990410999	YATENDER KHATRI	yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/694/2026	29-07-2026	BANK OF BARODA Vs AMRIT PAL SINGH	9312292558	DEEPA	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	27-07-2026
				OMP (COMM)	(D OMP (COMM.)/1278/2026	29-07-2026	YES BANK LTD Vs SHWETA NITIN DONGARE	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1279/2026	29-07-2026	YES BANK LTD Vs SUKHPREET SINGH	9717028845	SANJEEV PATHAK	litigation@sreslegal.com	Nil

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				OMP (COMM)	(D OMP (COMM.)/1280/2026	29-07-2026	YES BANK LTD Vs RAJESH RAJESH	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1284/2026	29-07-2026	Yes Bank Ltd Vs AKHIL KAPOOR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1285/2026	29-07-2026	Yes Bank Ltd Vs ARVIND SINGH	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				cs (comm)	CS (COMM)/703/2026	30-07-2026	MAAN ENTERPRISES Vs HINDALCO INDUSTRIES LIMITED	9990410999	RISABH KAPOOR	KAPOORADV@YAHOO.COM	29-07-2026
				OMP (COMM)	(D OMP (COMM.)/1290/2026	30-07-2026	IDFC FIRST BANK LTD Vs MAYANK GUPTA	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1291/2026	30-07-2026	IDFC FIRST BANK LTD Vs SAIRAF KHAN SAIFI	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1292/2026	30-07-2026	IDFC FIRST BANK LTD Vs NARENDRA KUMAR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				cs (comm)	CS (COMM)/710/2026	31-07-2026	Lakshmi Float Glass Limited Vs JASJIT SINGH PROP GHAI GLASS AND HARDWARE	9958987839	KESHAV	INFO@BAVELEGAL@GMAIL.COM	22-06-2026
				OMP (COMM)	(D OMP (COMM.)/1301/2026	31-07-2026	Yes Bank Ltd Vs SANJEEV KUMAR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/572/2026	CS (COMM)/572/2026	01-07-2026	PARVEEN KUMAR GARG Proprietor of GARG ROADLINES Vs M/S SCC PROJECTS PRIVATE LIMITED Through its directors	DEEPAK KUMAR BANSAL	9899951648 9811515015	BANSALASSOCIATESLAWFIRM@GMAIL.COM	22.1.2026
				CS (COMM)/593/2026	CS (COMM)/593/2026	02-07-2026	Union Bank Of India Vs Sant Ram	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	nil
				CS (COMM)/594/2026	CS (COMM)/594/2026	02-07-2026	BANK OF BARODA Vs Joginder Singh	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	nil
				CS (COMM)/595/2026	CS (COMM)/595/2026	02-07-2026	M/s HINDUSTAN TRADERS Vs M/s ESKAY ENTERPRISES	Saurav Kumar	9643101207 8505946080 9810104364	asrlegalalliamce9@gmail.com	01.01.2026
				CS (COMM)/604/2026	CS (COMM)/604/2026	02-07-2026	Bharat Bhushan Wadhwa Vs PARI ANAND SONI	Nitin Arora	9818189667	nitin.arora465@gmail.com	01.01.2026
				CS (COMM)/609/2026	CS (COMM)/609/2026	04-07-2026	OM LOGISTICS LIMITED Vs FLEXITUFF VENTURES INTERNATIONAL LIMITED	SARUN FAGGARWAL	9810163624	ADVOCATEARUN23@GMAIL.COM	11.06.2026

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				CS (COMM)/613/2026	CS (COMM)/613/2026	06-07-2026	M/s Gonsai Logistics Pvt Ltd Through its Director Sh Pankaj Mehndiratta Vs M/s New Arcana India And Ors	Rakesh Kumar Sharma	9868040826 9818666198	sharmarakeshadv@gmail.com	12.06.2026
				CS (COMM)/614/2026	CS (COMM)/614/2026	06-07-2026	Shri Deepak Sethi Vs M/s Uniworld Transerv Pvt Ltd	ANJALI NEHRA	9811626201	not provided	12.06.2026
				CS (COMM)/626/2026	CS (COMM)/626/2026	09-07-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Piyush Mahajan And Ors	GAURAV MALHOTRA	999797229	not provided	27.11.2026
				CS (COMM)/628/2026	CS (COMM)/628/2026	09-07-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs SACHIN SAXENA And Anr	GAURAV MALHOTRA	999797229	not provided	25.05.2026
				CS (COMM)/632/2026	CS (COMM)/632/2026	10-07-2026	Indian Bank Vs Usha Pandey and anr	Aditya Goel	9540828585	advadltvagoei@hotmail.com	07.07.2026
				CS (COMM)/649/2026	CS (COMM)/649/2026	16-07-2026	AMBEY ENTERPRISES Vs SHREE RUDRA CONFECTIONARY PVT LTD	GAURAV MITTAL	9911704639	adv.ankit87@yahooa.com	29.05.2024
				CS (COMM)/652/2026	CS (COMM)/652/2026	18-07-2026	SARAOGI SUPER SALES PVT LTD Vs KHOOBSURAT APPARELS PRIVATE LIMITED	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	06.07.2026
				CS (COMM)/654/2026	CS (COMM)/654/2026	18-07-2026	SARAOGI SUPER SALES PVT LTD Vs DEEPAK KUMAR	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	06.07.2026
				CS (COMM)/657/2026	CS (COMM)/657/2026	18-07-2026	M/s Bharat Petroleum Corporation Ltd Vs M/S MK Oil Transporters Pvt Ltd	Kunal Kalra	9871028645	kkaka.adv@gmail.com	23.07.2026
				CS (COMM)/659/2026	CS (COMM)/659/2026	18-07-2026	CANARA BANK Vs RISHI VERMA	SANJAY AGGARWAL	9811179161	legalyukti63@gmail.com	11.01.2023
				CS (COMM)/661/2026	CS (COMM)/661/2026	18-07-2026	Sh A P S Oberoi Proprietor Vs SUBROTO TOOLS AND ANR	AVADHESH KUMAR SHAKYA	9810362626	akshakyao@gmail.com	12.05.2026
				CS (COMM)/674/2026	CS (COMM)/674/2026	23-07-2026	Punjab National Bank Vs ANITA GUPTA PROP OF M/S ANITA ENTERPRISES	R K Sharma	9810379033	rk.shanna.advl@gmail.com	21.07.2026
				CS (COMM)/685/2026	CS (COMM)/685/2026	27-07-2026	Patel Jivaa Sales Pvt Ltd Vs Hari Narayan Sarathi Proprietor of Sarathi Electronics	BLJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	04.04.2025
				CS (COMM)/698/2026	CS (COMM)/698/2026	29-07-2026	Bank of Maharashtra Vs Rohan Oberoi And Anr	Sanskar Aggarwal	7838837246 9999239545	snbega.litigation@gmail.com	17.07.2026
				CS (COMM)/699/2026	CS (COMM)/699/2026	30-07-2026	HARI KRIPAN EDUCATION PRIVATE LIMITED Vs Ashok Kumar and ors	Manish Yadav	9818050800	INDUSLEGALIA@GMAIL.COM	nil

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/700/2026	CS (COMM)/700/2026	30-07-2026	ICICI BANK LTD Vs PRIYANKA AND ANR	Manish Yadav	9818050800	INDUSLEGALIA@GMAIL.COM	24.07.2026
				CS (COMM)/701/2026	CS (COMM)/701/2026	30-07-2026	ICICI BANK LTD Vs SUNIL GOSAIN	Manish Yadav	9818050800	INDUSLEGALIA@GMAIL.COM	24.07.2026
				CS (COMM)/702/2026	CS (COMM)/702/2026	30-07-2026	ICICI BANK LTD Vs RAJU PRASAD GUPTA	MARIMUTHU P	9555966566	advpmarimuthu@gmail.com	24.07.2026
				CS (COMM)/707/2026	CS (COMM)/707/2026	31-07-2026	INDIAN BANK Vs Jasvinder Singh	MARIMUTHU P	9555966566	advpmarimuthu@gmail.com	23.07.2026
			403 Extn Block	M-Ex/274/2026	M-Ex/274/2026	01-07-2026	ALUTECH INDUSTRIES Vs Kanwal Kumar Kandhari				
				CS (COMM)/574/2026	CS (COMM)/574/2026	01-07-2026	Shri Naresh Kumar Batra Vs Smt Anu Babbar	ANANT RAO	9811272521		12.06.2026
				CS (COMM)/575/2026	CS (COMM)/575/2026	01-07-2026	Bank of Maharashtra Vs Bobby	BLJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	11.06.2026
				CS (COMM)/576/2026	CS (COMM)/576/2026	01-07-2026	Union Bank Of India Vs Ritu Gandhi	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	09.06.2026
				CS (COMM)/577/2026	CS (COMM)/577/2026	01-07-2026	THE SOUTH INDIAN BANK LTD Vs LALIT AGGARWAL	PARVEEN GARG	9811141796	parveengargofficial@gmail.com	16.06.2026
				CS (COMM)/586/2026	CS (COMM)/586/2026	01-07-2026	Punjab National Bank Vs Anil Kumar	TANVEER KAUSAR	9540049758	tanveerkasari110@gmail.com	16.06.2026
				Misc DJ/679/2026	Misc DJ/679/2026	01-07-2026	Wasim Khan Vs Ravi Sahani				
				OMP (COMM.)/1111/2026	OMP (COMM.)/1111/2026	01-07-2026	IDFC FIRST BANK LIMITED Vs VIVEK KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	
				CS (COMM)/596/2026	CS (COMM)/596/2026	02-07-2026	NUTSLANE ORGANICS PRIVATE LIMITED Vs GEBURT PLAST PRIVATE LIMITED	SUNIL WALI	9654981794	waliadvocate@gmail.com	16.06.2026
				CS (COMM)/597/2026	CS (COMM)/597/2026	02-07-2026	MS SHIVAM METAL Vs MS SHAKTI SALES CORPORATION	AMIT GARG			
				CS (COMM)/598/2026	CS (COMM)/598/2026	02-07-2026	VISHWAS SINGHAL Vs VAREX INFRA SERVICES PVT LTD	SHALU KARDAM	9811041494	radheyshyamadv@gmail.com	22.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)/599/2026	CS (COMM)/599/2026	02-07-2026	AQUALITE INDUSTRIES PRIVATE LIMITED Vs MANISH AGARWAL PROPRIETOR OF MARUTI ENTERPRISE	ARCHIT SINGHAL	9599043045	legal@legalsigma.in	22.06.2026
				CS (COMM)/600/2026	CS (COMM)/600/2026	02-07-2026	shivalik exim private limited Vs Jaichitra INC	HIMANSHU GARG			22.06.2026
				OMP (COMM.)/1128/2026	(D)OMP (COMM.)/1128/2026	02-07-2026	Shriram Finance Ltd Vs ROHIT	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	30.06.2026
				OMP (COMM.)/1129/2026	(D)OMP (COMM.)/1129/2026	02-07-2026	Shriram Finance Ltd Vs MAHAJAFI	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	30.06.2026
				OMP (COMM.)/1131/2026	(D)OMP (COMM.)/1131/2026	02-07-2026	Shriram Finance Ltd Vs GUFARAN	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	30.06.2026
				OMP (COMM.)/1132/2026	(D)OMP (COMM.)/1132/2026	02-07-2026	YES BANK LTD Vs NEPAL SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegals.com	29.06.2026
				OMP (COMM.)/1133/2026	(D)OMP (COMM.)/1133/2026	02-07-2026	IDFC FIRST BANKS LIMITED Vs RUKSANABEGUM	SANJEEV PATHAK	9717028845	litigation@srcslegals.com	15.06.2026
				Execution (Comm.)/241/2026	Execution (Comm.)/241/2026	03-07-2026	Union Bank of India Vs Zahir Abbas				
				OMP (COMM.)/1146/2026	(D)OMP (COMM.)/1146/2026	03-07-2026	YES BANK LIMITED Vs NAVIN KUMAR CHANDIWAL	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	03.07.2026
				OMP (COMM.)/1158/2026	(D)OMP (COMM.)/1158/2026	04-07-2026	Yes Bank Ltd Vs MOHD RIZWAN	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	02.07.2026
				OMP MISC (COMM.)/4/2026	OMP MISC (COMM.)/4/2026	07-07-2026	SHRI DURGASCAFFOLDING Vs SHIV ELECTRIC	GURSAT SINGH			06.07.2026
				OMP (COMM.)/1181/2026	(D)OMP (COMM.)/1181/2026	07-07-2026	IDFC FIRST BANK LTD Vs HARINDER SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegals.com	06.07.2026
				OMP (COMM.)/1182/2026	(D)OMP (COMM.)/1182/2026	07-07-2026	IDFC FIRST BANK LTD Vs PAHLAD JAILAL	SANJEEV PATHAK	9717028845	litigation@srcslegals.com	06.07.2026
				Ex.COMM Award by Arb. Comm./107/2026	Ex.COMM Award by Arb. Comm./107/2026	09-07-2026	KOTAK MAHINDRA BANK LIMITED Vs SHUBHAM AGGARWAL				
				CS (COMM)/627/2026	CS (COMM)/627/2026	09-07-2026	SARAOGI SUPER SALES PVT LTD Vs KUSUM DEVI	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	07.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)/629/2026	CS (COMM)/629/2026	09-07-2026	SARAOGI SUPER SALES PVT LTD Vs MOHD SAHEEM	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	07.07.2026
					OMP (COMM.)/1197/2026	10-07-2026	YES BANK LTD Vs URVASHI YADAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	08.07.2026
				OMP (COMM.)/1198/2026	OMP (COMM.)/1198/2026	10-07-2026	YES BANK LTD Vs WASEEM MOHD ALIM	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	08.07.2026
				Execution (Comm.)/254/2026	Execution (Comm.)/254/2026	11-07-2026	OM LOGISTICS LIMITED Vs MARTIN BROWN BIO SCIENCES PVT LTD				
				OMP (COMM.)/1214/2026	OMP (COMM.)/1214/2026	11-07-2026	YES BANK LTD Vs ALI IRFAN KHAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	10.07.2026
				OMP (COMM.)/1215/2026	OMP (COMM.)/1215/2026	11-07-2026	YES BANK LTD Vs PRIYANKA CHUGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	10.07.2026
				OMP (COMM.)/1216/2026	OMP (COMM.)/1216/2026	11-07-2026	YES BANK LTD Vs RAVI CHANDRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	10.07.2026
				CS (COMM)/644/2026	CS (COMM)/644/2026	14-07-2026	CANARA BANK Vs JAI PARKASH SINGH	SANJAY AGGARWAL	9811179161	legalyukti63@gmail.com	11.07.2026
				Ex.COMM Award by Arb. Comm./109/2026	Ex.COMM Award by Arb. Comm./109/2026	15-07-2026	AXIS BANK Ltd Vs VARUN MAURYA				
				Execution (Comm.)/260/2026	Execution (Comm.)/260/2026	16-07-2026	ASHOK BABBAR Vs JITENDER VERMA				
				Misc DJ/766/2026	Misc DJ/766/2026	16-07-2026	MS MAHALAXMI LUMBERS PVT LTD Vs MS BADAYAS KITCHEN				
				CS (COMM)/655/2026	CS (COMM)/655/2026	18-07-2026	SHIV NARESH SPORTS Vs SHRI SHYAM ENTERPRISES	YATENDER KHATRI	9990410999	yatenderkhatrigmail.com	17.07.2026
				Misc DJ/772/2026	Misc DJ/772/2026	18-07-2026	ROHIT JAIN Vs SUPER MARCHE 37 TRADERS LLP				
				OMP (COMM.)/1232/2026	OMP (COMM.)/1232/2026	18-07-2026	Shriram Finance Ltd Vs ANEES	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	17.07.2026
				OMP (COMM.)/1233/2026	OMP (COMM.)/1233/2026	18-07-2026	Shriram Finance Ltd Vs SONU	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	17.07.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/1234/2026	(D)OMP (COMM.)/1234/2026	18-07-2026	Shriram Finance Ltd Vs SUNIL KUMAR	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	17.07.2026
				Execution (Comm.)/268/2026	Execution (Comm.)/268/2026	21-07-2026	MS AQUALITE INDUSTRIES PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE Vs NASIRULLAH PROPRIETOR OF MS				
				Execution (Comm.)/269/2026	Execution (Comm.)/269/2026	21-07-2026	APS OBEROI Vs Remso Control Technologies Pvt Ltd				
				CS (COMM)/666/2026	CS (COMM)/666/2026	21-07-2026	Ms Subhiksh Steel Impex Pvt Ltd Throug Mr Bal Ram Kumar AR Vs Sumit Babbar Prop of Ms Herman Exports and Imports	VIKAS BHATIA	9811379676	vkshbt6@gmail.com	20.07.2026
				OMP (COMM.)/1246/2026	(D)OMP (COMM.)/1246/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs SANSKAR GLOBAL BUILDMATE LIMITED	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	20.07.2026
				CS (COMM)/668/2026	CS (COMM)/668/2026	22-07-2026	Union Bank Of India Vs Shri Ashwani kumar Jindal	RAKHI BUDHIRAJA	9871158578	rakhibudhiraja@gmail.com	20.07.2026
				OMP (COMM.)/1255/2026	(D)OMP (COMM.)/1255/2026	22-07-2026	COOLSCOOP INDIA PVT LTD Vs SUNGEET HOSPITALITY THROUGH ITS PROPRIETOR GEETIKA MALIK	ANUJ ARORA	9999238801	anujaroraadv@gmail.com	20.07.2026
				CS (COMM)/688/2026	CS (COMM)/688/2026	27-07-2026	MS ELECTRICITY AND ELECTRONICS Vs RISHABH BANSAL	SHALU KUMARI	9910655622		23.07.2026
				M-Ex/288/2026	M-Ex/288/2026	29-07-2026	Chirag Madhok Prop M2 Industries Vs mohd faizan				
				CS (COMM)/695/2026	CS (COMM)/695/2026	29-07-2026	Flight Shop Vs HJ Real Estate OPC Pvt Ltd	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	28.07.2026
				CS (COMM)/696/2026	CS (COMM)/696/2026	29-07-2026	Lakshmi Float Glass Limited Vs Srinagar Glass and Wood Private Limited	VIBHOR GARG	9811352998	vibhor@gmail.com	25.07.2026
				CS (COMM)/697/2026	CS (COMM)/697/2026	29-07-2026	MS IMPERIAL FOODS AND OTHERS Vs MS NUTECH DIARY ENGINEERS PVT LTD	SHANTANU SAGGARWAL	9319934092		25.07.2026
				OMP (COMM.)/1281/2026	(D)OMP (COMM.)/1281/2026	29-07-2026	Yes Bank Ltd Vs ARUN KUMAR	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	29.07.2026
				OMP (COMM.)/1282/2026	(D)OMP (COMM.)/1282/2026	29-07-2026	IDFC FIRST BANK LTD Vs ADNAN MD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.07.2026
				OMP (COMM.)/1283/2026	(D)OMP (COMM.)/1283/2026	29-07-2026	IDFC FIRST BANK LTD Vs RITIKA KATHURIA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.07.2026

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				OMP (COMM.)/1288/2026	(1)OMP (COMM.)/1288/2026	30-07-2026	Yes Bank Ltd Vs JAIL VEER SINGH	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	29.07.2026
				OMP (COMM.)/1289/2026	(1)OMP (COMM.)/1289/2026	30-07-2026	Yes Bank Ltd Vs SACHIN CHAUHAN	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	29.07.2026
				Ex.COMM Award by Arb. Comm./122/2026	Ex.COMM Award by Arb. Comm./122/2026	31-07-2026	HDB FINANCIAL SERVICES LIMITED Vs Arpit Kumar				
				CS (COMM.)/708/2026	CS (COMM.)/708/2026	31-07-2026	PUNJAB NATIONAL BANK Vs SONIKA	SANCHEET SHARMA	9548667393	sssanichit9@gmail.com	30.07.2026
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM.)	430/2026	01.07.2026	M/S PACIFIC TRAVELS Vs M/S INFOTECH PVT. LTD. AND ORS.	SM. AGGARWAL & ASSOCIATES	8076663931, 8595655395	appoloconsulatancy.official@gmail.com	22.06.2026
			1	OMP (MISC. COMM)	49/2026	02.07.2026		DIVYAM AGARWAL	1147470761	office@alclegal.in	01.06.2026
			1	OMP (COMM.)	119/2026	02.07.2026		VINOD KUMAR RAI	9811603482	vinod.kumar.raai@gmail.com	01.07.2026
			1	OMP (COMM.)	120/2026	02.07.2026		VINOD KUMAR RAI	9811603482	vinod.kumar.raai@gmail.com	01.07.2026
			1	CS (COMM.)	434/2026	02.07.2026		SHIVAM SHARMA	9654548555	legal@shivamsharma.info	01.05.2026
			1	CS (COMM.)	435/2026	02.07.2026		VERDAAN JAIN	9811590094	chambersofverdaanjain@gmail.com	29.06.2026
			1	CS (COMM.)	441/2026	04.07.2026	DAGA TRADING COMPNAY PVT. LTD V/S ROHIT DHAWAN ADN ORS.	SANJAY KUMAR MISHRA	9818336108	sanjayk.advocate@gmail.com	03.07.2026
			1	OMP (COMM.)	(1)/177/2026	04.07.2026		TRAUN SINGLA	9810202014	tarunsingla@yahoo.com, mcllawoffice@gmail.com	24.06.2026
			1	CS (COMM.)	448/2026	06-07-2026		DEEPAK KUMAR SINGH	7985038524, 7572078632	dsalsindia@gmail.com	04.07.2026
			1	Misc DJ	1043/2026	06-07-2026		KARAN SETHI	9810110500	karansethibiz@gmail.com	04.07.2026
			1	OMP (COMM.)	122/2026	07.07.2026		VIDIT GUPTA AND TRIVESH SHARMA	9910995511	a445defcol@gmail.com	06.07.2026

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			1	CS (COMM.)	460/2026	08.07.2026		ARUN KUMAR SHUKLA	9312400295	connect@snslegal.in	07.07.2026
			1	CS (COMM.)	461/2026	08.07.2026		SIDDHARTHA YADAV AND CO.	9811087543	siddharthayadavadvocate@gmail.com	07.07.2026
			1	CS (COMM.)	469/2026	09-07-2026		TRIPLE ACES PARTNERS AND ASSOCIATES	8127907710	TRIPLEACESPARTNERS@GMAIL.COM	08.07.2026
			1	OMP (COMM.)	128/2026	10-07-2026		ANUP KUMAR NAGAR, SHUBHANSHU SINGH, ANIL KUMAR	9899425214, 7982550857	NA	18.06.2026
			1	CS (COMM.)	479/2026	13.07.2026	GIANTLOK INDIA PVT LTD VS PUNEET BALI AND ANR	RITVIK JHA	7987224188	ritvik@adplawoffices	06.07.2026
			1	CS (COMM.)	478/2026	13.07.2026	DEUTSCHE BANK AG VS M/S UTTAM SUPER BRANDS LLP	SURI AND COMPANY, LAW FIRM	9971357074	litigation@surico.in	13.06.2026
			1	CS (COMM.)	477/2026	13.07.2026	MUKESH KHANNA VS GURPREET SINGH MEHTA AND ANR	MOHAN SINGH VIDHANI	9811083706	PATENT@VIDHANIL.COM	07.07.2026
			1	CS (COMM.)	476/2026	13.07.2026	SHUBHAM GOLDIEE MASALE PVT LTD VS VEENITA MISHRA	SHRAVAN KUMAR BANSAL	9250419569	UNITEDMARK@UNITEDANDUNITE.com	06.07.2026
			1	OMP (COMM.)	131/2026	14.07.2026		ANUBHA DHULIA	7032442135, 01145589530	contact@nautiyaalgal.com	13.07.2026
			1	CS (COMM.)	486/2026	14.07.2026		SHAILESH KUMAR	9891285888	advshaileshkumar@gmail.com	13.07.2026
			1	CS (COMM.)	487/2026	14.07.2026		SHAILESH KUMAR	9891285888	advshaileshkumar@gmail.com	13.07.2026
			1	OMP (I) (COMM)	181/2026	15.07.2026	DEEPANSH GUPTA VS M/S REVFIN SERVICES PRIVATE LIMITED	RISHABH YADAV	8368077862	ADV.RISHABHYADAV2000@GMAIL.COM	09.07.2026
			1	CS (COMM)	493/2026	15.07.2026	ANIL BHARDWAJ VS ANKIT SOOD	TUSHAR PAHADIA	9205252195	INFILEGALT@GMAIL.COM	08.06.2026
			1	CS (COMM.)	495/2026	16-07-2026		ERAM KHAN	9717099220	eramadv2000@gmail.com	15.07.2026
			1	CS COMM. NO.	498/2026	17.07.2023	BANK OF INDIA V/SH ANSH RAJ KHOSLA	SMLCI ASSOCIATES	89868113796	bkmldelhi@gmail.com	16.07.2026

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			1	OMP (COMM.)	(D)183/2026	18-07-2026		PRATAP SHARMA AND DHAMAN TREVEDI	9810729487	pratap.sharma12@gmail.com	17.07.2026
			1	CS (COMM.)	499/2026	18-07-2026		AMIT KUMAR SINGH	7011848842	amit.advocate13@gmail.com	17.07.2026
			1	OMP (COMM.)	(E)14/2026	20-07-2026		SIDDHARTH ARORA	9839211111	siddhartharora@live.com	30.06.2026
			1	OMP (COMM.)	(D)185/2026	20-07-2026		NITIN DAHIYA AND ASSOCIATES	9899777772	office@nitindahiya.com	18.07.2026
			1	OMP (COMM.)	(D)186/2026	20-07-2026		NITIN DAHIYA AND ASSOCIATES	9899777772	office@nitindahiya.com	18.07.2026
			1	Ex.COMM Award by Arb. Comm.	108/2026	21-07-2026		SANJAY BANSAL, MANOJ PANDEY, SWATI BANSAL	9711196108	gkbpartners@gmail.com	14.07.2026
			1	Ex.COMM Award by Arb. Comm./109/2026	109/2026	21-07-2026		SANJAY BANSAL, MANOJ PANDEY, SWATI BANSAL	9711196108	gkbpartners@gmail.com	14.07.2026
			1	OMP (COMM.)	(D)187/2026	21-07-2026		ARV CHAMNBERS OF LAW	9811326407	support@arvlawchambers.co.in	20.07.2026
			1	CS (COMM.)	504/2026	21-07-2026		DEEPAK KUMAR AND ASSOCIATES	8210181575	NA	28.04.2026
			1	OMP (COMM.)	140/2026	22-07-2026		ADV. SHRUTI GOYAL AND ADV. ANSHUL GOYAL	9403296919, 8171791636	advanshulgoel01@gmail.com	20.07.2026
			1	Ex.COMM Award by Arb. Comm.	114/2026	23-07-2026		T.S. AJUJA, VARUN S AHUJA, YUKTA BATRA AND YASHIKA	9971673660	alo@ahujalawoffices.com	22.07.2026
			1	OMP (COMM.)	143/2026	23-07-2026		ANUJ K. SINHA	9811551781	sinhaanujk@gmail.com	03.07.2026
			1	OMP (COMM.)	(D)189/2026	23-07-2026		NITIN DAHIYA	9899777772, 9540877772	office@nitindahiya.com	22.07.2026
			1	CS (COMM.)	507/2026	23-07-2026		PRERNA KAPOOR	9350979777	adv.pernakapoor@gmail.com	22.07.2026
			1	CS (COMM.)	509/2026	24-07-2026		KUSHAGRA BANSAL AND ASHISH CHAUHAN	9999448797	kushagrabansal@akassociates.org.in	23.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES
			1	CS (COMM.)	510/2026	24-07-2026		MOHD. ANAS	9818729629	NA	06.03.2026
			1	CS (COMM.)	511/2026	24-07-2026		AKSHAY SRIVASTAVA AND KRATI ITWARI	9810844052	mail@careintellect.com	23.07.2026
			1	OMP (MISC.) (COMM.)	60/2026	25-07-2026		MUKUL BHIMANI	9810543151	MUKUL.BHIMANI@UNILEGALSOLUTIONS.COM	18.07.2026
			1	OMP (COMM.)	146/2026	25-07-2026		ADVOCATE KIRAN SINGH AND JAYA GARG	9810568956	NA	21.07.2026
			1	CS (COMM.)	512/2026	25-07-2026		AAKASH CHOUDHARY	8743904246	ch.aakash86@gmail.com	16.07.2026
			1	CS (COMM.)	515/2026	27-07-2026		SURI COMPANY, LAW FIRM	89971357074	litigation@surico.in	14.07.2026
			1	CS (COMM.)	537/2026	31-07-2026		PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	30.07.2026
21	SH. KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	SANJAY NEW DELHI	25	CS (COMM)	427/2026	01-07-2026	M/S DURGA SHAKTI CONSTRUCTION PVT LTD Vs DELHI METRO RAIL CORPORATION LTD AND ANR	RAJNI YADAV(P),	8700926126	synergylegal80@gmail.com	25.06.2026
			25	CS (COMM)	429/2026	01-07-2026	M/S NIKKI RANJAN SHARMA Vs M/S LIFE OF RILEY PHARMACEUTICALS PVT LTD	Vivek Malhotra(P),	8588901609	not provided	24.06.2026
			25	CS (COMM)	428/2026	01-07-2026	MS NIKKI RANJAN SHARMA Vs M/S VALEO ENTERPRISES	Vivek Malhotra(P),	8588901609	not provided	04.06.2026
			25	CS (COMM)	432/2026	02-07-2026	BANK OF INDIA Vs BALJIT	Sumit kumar(P),	8826307745		05.06.2026
			25	CS (COMM)	433/2026	02-07-2026	JCDECAUX ADVERTISING INDIA PRIVATE LIMITED Vs M/S SQUARE COMMUNICATIONS PRIVATE LIMITED AND ORS	VARUN RAJPAL(P),	9899893624		06.06.2026
			25	CS (COMM)/	438/2026	03-07-2026	COMMITTED CARGO CARE LIMITED Vs SHREE VINAYAK CARGO	MOHIT VASHISTH(P),	8800420067	vashisthlawchambers@gmail.com	11.05.2026
			25	CS (COMM)	CS (COMM)	03-07-2026	COMMITTED CARGO CARE LIMITED Vs INTER CONTINENTAL LOGISTICS	MOHIT VASHISTH(P),	8800420067		11.05.2026
			25	CS (COMM)	440/2026	04-07-2026	NORTHERN STEELS AND GENERAL MILLS PRIVATE LIMITED Vs GIAN NIRMAN PRIVATE LIMITED	SANJAY KUMAR(P),	9818336108		07.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			25	CS (COMM)	442/2026	04-07-2026	ANI Media Private Limited Vs Awaaz India Digital	Sidhant Kumar(P),	9964037586		12.06.2026
			25	CS (COMM)	449/2026	06-07-2026	Hippostores Technology Private Limited Vs Pinnacle Superstructures Private Limited	Harish Malik(P),	7838855710		28.06.2026
			25	CS (COMM)	452/2026	06-07-2026	ABC Vs XYZ	Shravan Bansal(P),	0120-4939659	unitedmark@uniteddandunited.com	01.07.2026
			25	CS (COMM)	451/2026	06-07-2026	UNION BANK OF INDIA Vs DEEPAK	Jitendra Garg(P),	9810197621		22.06.2026
			25	CS (COMM)	450/2026	06-07-2026	Hippostores Technology Private Limited Vs Om Fire Safety Company Private Limited	Harish Malik(P),	7838855710	malik.harish01@gmail.com	30.06.2026
			25	CS (COMM)	457/2026	07-07-2026	HAL Offshore Ltd Vs GOVIND TAK	PRATEEK TEWARI(P),	9818900024		08.06.2026
			25	CS (COMM)	456/2026	07-07-2026	Unicorn Denmart Limited Vs Izee Medical Laboratories Private Limited	Gunjan Kumar(P),	9313350568	gk@cgk.legal	10.07.2026
			25	CS (COMM)	455/2026	07-07-2026	Hippostores Technology Private Limited Vs SANJAY KUMAR PROPRIETOR OF M/S SAN INFOTECH SERVICES	Deepak Gupta(P),	7838855710		29.06.2026
			25	CS (COMM)	459/2026	08-07-2026	GROOM TOWN SRIJAN PRIVATE LIMITED Vs M/S ADHIRAJ AGENCIES	SRIJAN TIWARI(P),	9899966225		18.06.2026
			25	CS (COMM)	465/2026	08-07-2026	MR SANJIV RANJAN AND ANR Vs AEQUS TOYS PVT LTD	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail.com	03.06.2026
			25	CS (COMM)	468/2026	09-07-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs JAYANTIBHAI	Shravan Bansal(P),	0120-4939659	unitedmark@uniteddandunited.com	01.07.2026
			25	CS (COMM)	467/2026	09-07-2026	Movin Express Pvt Ltd Vs Toffee Coffee Roasters Pvt Ltd	Anuj Jain(P),	9310643421	anujjain60@gmail.com	25.06.2026
			25	CS (COMM)	466/2026	09-07-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs DINESH KUMAR LILARAM PESWANI PROPRIETOR OF SINDH CHAPPALS	Shravan Bansal(P),	0120-4939659	unitedmark@uniteddandunited.com	02.07.2026
			25	CS (COMM)	473/2026	10-07-2026	TRUE LINK FINANCER LTD Vs HARISH KUMAR SARAWAT(P),	RAJAT SARAWAT(P),	9818004454	not provided	07.07.2026
			25	CS (COMM)	484/2026	13-07-2026	DEUTSCHE BANK AG Vs M/S LOGIXKARTS PRIVATE LIMITED THROUGH ITS DIRECTOR AND ORS	SURUCHI SURI(P),	9971357074		11.06.2026

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			25	CS (COMM)	489/2026	15-07-2026	DINESH KUMAR Vs Manoj Kumar GAUTAM VERMA Mishra(P),	9811085046		27.07.2026
			25	CS (COMM)	490/2026	15-07-2026	STATE BANK OF INDIA Vs AMBIKA KARMAKAR ADATTA KUMAR ROUTH(P),	9015565892	akroutadvocate@gmail.com	01.07.2026
			25	CS (COMM)	491/2026	15-07-2026	STATE BANK OF INDIA Vs AMAR SINGH RATHORE ADATTA KUMAR ROUTH(P),	9015565892		01.07.2026
			25	CS (COMM)	494/2026	16-07-2026	STATE BANK OF INDIA Vs GURLEEN KAUR JEEWAN PARKASH GUPTA(P),	9810099243	jpgadvocate@gmail.com	02.07.2026
			25	CS (COMM)	497/2026	17-07-2026	Paramount Communications Limited Vs DHARMENDRA SINGH MAYANK BUGHANI(P),	not provided	contact@alsheldonlawfirm.com	09.07.2026
			25	CS (COMM)	496/2026	17-07-2026	BANK OF INDIA Vs ANITA LUTHRA BINAY KUMAR MISHRA(P),	9868113796		08.07.2026
			25	CS (COMM)	500/2026	18-07-2026	CERA SANITARYWARE LIMITED Vs VANIK UDYOG AND ORS AADISH JAIN(P),	not provided	debasishmoitra@gmail.com	05.07.2026
			25	CS (COMM)	506/2026	22-07-2026	STATE BANK OF INDIA Vs MUDADLA LAKSHMANA RAO Mohit Tiwari(P),	9301232373	advjkmiahra@outlook.com	03.06.2026
			25	CS (COMM)	508/2026	24-07-2026	M/S NPT PAPERS PVT LTD Vs KAPIL PABHANSAL(P), MART PVT LTD KUSHAGRA BANSAL(P),	9999448797		12.07.2026
			25	CS (COMM)	513/2026	25-07-2026	UNION BANK OF INDIA Vs MADAN LAL Manoj Kumar Mishra(P),	9811085046	gupta26a@yahoo.co.in	04.07.2026
			25	CS (COMM)	516/2026	27-07-2026	DEUTSCHE BANK AG Vs M/S VOLANS SURUCHI SURI(P), M/S INFORMATICS PVT LTD THROUGH ITS DIRECTORS AND ORS	9971357074	litigation@surico.in	14.07.2026
			25	CS (COMM)	527/2026	29-07-2026	BIKANER BHUJIA UDYOG SANGH Vs HARINDER PAL SINGH LAMBA AND ANR Shailen Bhatia(P),	9818558690		24.07.2026
			25	CS (COMM)	530/2026	29-07-2026	COGOPORT PVT LTD Vs RAHSAN GLOBAL TRADEX PRIVATE LIMITED Uday Kumar(P),	9810868162	advudaykumar@gmail.com	21.07.2026
			25	CS (COMM)	531/2026	29-07-2026	COGOPORT PVT LTD Vs ABDUL KADIR PROPRIETOR ADL INTERNATIONAL Uday Kumar(P),	9810868162	advudaykumar@gmail.com	21.07.2026
			25	CS (COMM)	529/2026	29-07-2026	COGOPORT PVT LTD Vs TRENDS LOGIC SERVICES PRIVATE LIMITED Uday Kumar(P),	9810868162		21.07.2026

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			25	CS (COMM)	528/2026	29-07-2026	BIKANER BHUJIA SANGH VS SIDDHARTHA AGARWAL	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	24.07.2026
			25	CS (COMM)	536/2026	30-07-2026	Sanjeev Kumar Garg Vs Sivasuryanarayana Chanamololu	Kamal Bansal(P),	9810911743	kba@kbaa.in	21.07.2026
			25	CS (COMM)	538/2026	31-07-2026	HAMDARD FOODS INDIA VS AMBUJ GOWTHAMAN PVT LTD ANR	GOWTHAMAN(P)	9899339689	sg.great18@gmail.com	21.07.2026
22	MS. DEEPA SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/431/2026	01-07-2026	DURGA SHAKTI CONSTRUCTION PVT LTD VS DELHI METRO RAIL CORPORATION	RAJNI YADAV(P),	9540555756	YADAVRAJNI8@GMAIL.COM	05-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/436/2026	02-07-2026	JASS ELECTRICS AND ELECTRONICS VS NKG INFRASTRUCTURE LIMITED	KUNAL TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	02-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/439/2026	03-07-2026	BANK OF INDIA VS MADHU	SUMIT KUMAR(P),	9312249796	SUMITKUMARLA WYER@GMAIL.COM	08-06-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/424/2026	04-07-2026	TRDP HAPPY WORLD PVT LTD. VS SYED INTEZAR MEHDI	SHAIEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	29-05-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/425/2026	04-07-2026	BIKAJI FOODS INTERNATIONAL VS SANDEEP SALWANI	SHAIEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	08-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/447/2026	04-07-2026	FAIRPLAN DISTRIBUTORS PVT LTD VS ERAAYA LIFESPACES LIMITED AND ORS	NITESH GOYAL(P),	9718343950	ADV NITESH@YAHOO.CO.IN	24-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/446/2026	04-07-2026	BANK OF BARODA VS DHARA SINGH MEENA	PRATYUSH PARIMAL(P),	9703570353	PRATYUSH.KIS@GMAIL.COM	10-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/121/2026	04-07-2026	COUNCIL SCIENTIFIC INDUSTRIAL RESEARCH VS VIRTUAL WIRE TECHNOLOGIES PVT LTD	FORTUSHAR AND ALPHONSE JOHN(P),	9871109205	TUSHAR@OPTIMUSLEGAL.IN	02-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/445/2026	04-07-2026	ANJALI KALIA VS FASHION DWARS PRIVATE LIMITED	PRITHVI SINGH(P),	8860680136	NOT AVAILABLE	09-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/453/2026	06-07-2026	SHRI SUPREET BHAMRAH VS SHYAM VNL PVT LTD	NASIM UDDIN(P),	NOT AVAILABLE	NOT AVAILABLE	02-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/125/2026	07-07-2026	UNION OF INDIA AND ANR VS MALKIT SINGH AND BROTHERS	NIRAJ KUMAR(P),	9818107438	NOT AVAILABLE	04-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/124/2026	07-07-2026	UNION OF INDIA VS SHIVAH VENTURE LLP	VARUN INFRARAJ(P),	9899893624	NOT AVAILABLE	04-07-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/458/2026	07-07-2026	SKYSHOP IMPEX PVT LTD VS MANAV DEO(P), RACHNA UNIVERSITY	RISHIKESH	NOT AVAILABLE	NOT AVAILABLE	05-05-2026
			20	SUIT FOR RECOVERY	CS (COMM)/464/2026	08-07-2026	CANARA BANK VS RAHUL CHOUDHARY	MOHAMMAD MAZHAR SIDDIQUI(P),	8588833730	ADVOCATEMAZHAR10@GMAIL.COM	29-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/127/2026	09-07-2026	CLEAN COAL ENTERPRISES PVT LTD VS CEMENT CORPORATION OF INDIA LIMITED	NITIN MANGLA(P),	9811322965	NOT AVAILABLE	04-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/472/2026	09-07-2026	TRIVENI CARGO EXPRESS INDIA PVT LTD VS SATYABRATA SAHOO	RAJESH KUMAR(P),	9811968190	BRAJESHKR@GMAIL.COM	01-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/471/2026	09-07-2026	BANK OF BARODA VS GANPATI ADVERTISING AND MARKETING	PRATYUSH PARIMAL(P),	9703570353	PRATYUSH.KIS@GMAIL.COM	08-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/470/2026	09-07-2026	BANK OF BARODA VS PRADEEP KUMAR AND ANR	PRATYUSH PARIMAL(P),	9703570353	PRATYUSH.KIS@GMAIL.COM	08-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/129/2026	11-07-2026	PRATAP CHAUDHARY VS SUNIL M NICHANI	DIVYAKANT LAHOTI(P),	9868541200	DIVYAKANT@LAHOTIADVOCATES.COM	08-07-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/483/2026	13-07-2026	SHUBHAM GOLDEE MASALE PVT LTD VS VASU AGRO TECH	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	30-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/482/2026	13-07-2026	DEUTSCHE BANK AG VS MS AIEZE VERTEX PVT LTD	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	08-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/480/2026	13-07-2026	DEUTSCHE BANK AG VS VIRTUAL SUPPORT SERVICES PVT LTD	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	09-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/481/2026	13-07-2026	DEUTSCHE BANK AG VS MS ALMATIN ENERGY PVT LTD	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	09-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/488/2026	14-07-2026	LINK LOGISTICS MANAGEMENT PVT LTD VS KITCHN RAMA FOOD SERVICE EQUIPMENT PVT LTD	SHIVAM SHARMA(P),	9654545855	ADVOCATE.SHIVAMSHARMA@GMAIL.COM	04-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/133/2026	14-07-2026	MS NAGORY FOSTER PVT LTD VS DELHI METRO RAIL CORPORATION	ISHA TYAGI(P),	9811007270	MANISHATYAGILAW@YAHOO.COM	11-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/492/2026	15-07-2026	MS RAJASTHAN STEEL CORPORATIONS VS MS NEWAGE SCOFFOLDS PVT LTD	RAJKUMAR RAGHAV(P),	9650793001	NOT AVAILABLE	09-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/134/2026	18-07-2026	ESIC VS UTTAR PRADESH RAJKYA NIRMAN NIGAM LTD.	VAIBHAV MANU	9873070955	NOT AVAILABLE	15-07-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/501/2026	18-07-2026	PUNJAB NATIONAL BANK VS TORA THES LVP GROUP AND ANR	SANCHEET SHARMA(P),	NOT AVAILABLE	NOT AVAILABLE	09-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/139/2026	21-07-2026	OMAXE LTD VS GARIMA BHARDWAJ AND ANR	MUKTI BODH(P),	9958944220	MUKTIBODH1@GMAIL.COM	17-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/141/2026	22-07-2026	DELHI TOURISM TRANSPORTATION DEVELOPMENT CORPORATION LTD VS ASHWANI GARG	RASHI ANAND(P),	9818228118	NOT AVAILABLE	18-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/142/2026	22-07-2026	UNION OF INDIA VS M/S KUSHAL ENTERPRISES	DHARMENDRA SINGH PAL(P),	NOT AVAILABLE	NOT AVAILABLE	18-07-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/518/2026	27-07-2026	HERO INVESTCORP PVT LTD AND ANR VS ASHOK KUMAR	AASTHA SHARMA(P),	9718209970	AASTHA89SHARMA@GMAIL.COM	17-07-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/517/2026	27-07-2026	SUPREME INDUSTRIES LIMITED VS SUDHA INDUSTRIES	AADISH JAIN(P),	NOT AVAILABLE	NOT AVAILABLE	13-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/520/2026	27-07-2026	DEUTSCHE BANK AG VS MR HARI SHANKAR GOYAL	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	14-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/521/2026	27-07-2026	MR ISHAN AGRAWAL VS MS SMALL BUSINESS SOLUTIONS	AKSHAYA AGARWAL(P),	9999777687	AKSHAYA.ADVOCAT@GMAIL.COM	12-05-2026
			20	SUIT FOR RECOVERY	CS (COMM)/524/2026	28-07-2026	IRC RUBBER COMPANY VS RS ASSOCIATES	AMIQUE KHALID(P),	9540753908	NOT AVAILABLE	22-07-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/525/2026	28-07-2026	HAMDARD NATIONAL FOUNDATION (INDIA) AND ANR VS REVANT SINGKA AND ORS	SHIVENDRA PRATAP SINGH(P),	9953394364	SHIVENDRA@THEACMECO.COM	22-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/149/2026	28-07-2026	ANIL KUMAR VS DESIDERATA IMPACT VENTURES PVT LTD	AAKASH NAVAL(P),	9999424323	AAKASHNAVAL@NAVALANDASSOCIATES.COM	22-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/534/2026	29-07-2026	COGOPORT PVT LTD VS ONAS CARGO SERVICES PVT LTD	UDAY KUMAR(P),	9810868162	ADVUDAYKUMAR@GMAIL.COM	04-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/532/2026	29-07-2026	MUKESH KUMAR VS RAJIV PURI	DEEPAK GUPTA(P),	9910166323	OMANSH@HOTMAIL.COM	19-02-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/151/2026	29-07-2026	UNION OF INDIA VS OM VAJRAKAYAK CONSTRUCTION CO	SANJAY KUMAR(P),	9312219064	SKUMARADV212@GMAIL.COM	27-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/533/2026	29-07-2026	MS DAT INFORMATICS PVT LTD VS THE CLAIRMAN RAILWAY BOARD	SURENDER SINGH(P), CEO	9899445060	SURENDERSINGH.ADV@GMAIL.COM	12-11-2025

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			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/152/2026	29-07-2026	BALBIR SINGH VS J S CHADHA AND ANR	SDHARMENDRA SINGH PAL(P),	NOT AVAILABLE	NOT AVAILABLE	27-07-2026
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Commercial Civil Suit	CS (COMM)/347/2026	46204	Veerji Restaurant Private Limited Vs Mrs Revati Raman	Bindra Rana(P),	9818202368	litigation@ssrora.com	05.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/354/2026	46206	ASHISH SAWE Vs SANJEEV AGRAWAL	Kaushal Kumar Kapoor(P),	9910035893	chamberofjoy@outlook.com	09.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/346/2026	46204	VISHAL DAHIYA PROP OF KAM DHENU FAB VS AM WEB PVT LTD THRU DIRECTORS	Himanshu Nagpal(P),	9818981831	himanshunagpal11@yahoo.in	28.04.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/345/2026	46204	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs NEELKANTH ENTERPRISES	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	09.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/351/2026	46204	Max Healthcare Institute Limited Vs Maxwell Super Multispeciality Hospital Private Limited	Krutika Lakshmi(P),	9999947699	raunaq@ira.law	09.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/352/2026	46204	MANASH LIFESTYLE PRIVATE LIMITED Vs PURPLE INN	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	27.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/358/2026	46209	EXCLUSIVE CAPITAL LIMITED Vs TANMAN AGARWAL(P), SPORTS AND GENERAL ORDERS	APOORV AGARWAL(P),	8420524375	apoorv@asvlawoffices.com	15.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/359/2026	46209	EXCLUSIVE CAPITAL LTD Vs SILVER AND C ZAGARWAL(P), INTERNATIONAL	APOORV ZAGARWAL(P),	8420524375	apoorv@asvlawoffices.com	15.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/367/2026	46211	Infinitude International Private Limited Vs IFFCO Tokio General Insurance Co Ltd	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	25.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/370/2026	46212	Ms OFB Tech Ltd Vs Universal MEP and Engineering Services Limited	Sameer Abhyankar(P),	9953328394	contact@innovatvslaw.in	06.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/374/2026	46213	VRB Consumer Products Private Limited Vs Suraj Garg and Sons	Dhruv Grover(P),	26920500	j.abhay@AMSShardul.com	07.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/381/2026	46216	CTL LOGISTICS INDIA PVT LTD Vs SUMAN KUMAR	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	27.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/387/2026	46218	SFAC Vs 1MSHRIKRUPA AGROTECH STORAGE COLD	Anmol Panwar(P),	9871717254	anmolpanwaroffice@gmail.com	13.03.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/411/2026	46225	DROOLS PET FOOD PVT LTD Vs VIKAS KUMAR KANSAL Prop VKK LOGISTICS	Divyam Agarwal(P),	47470761	office@alcelegal.in	20.05.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/427/2026	46232	PRECISION ABRASIVES PVT LTD Vs Rajlaxmi Hardware	Pran Krishna Jana(P),	9811294972	advprankrishna@gmail.com	25.07.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/372/2026	09.07.2026	M/S STALLION VS M/S NEERA FORGINGS & ORS	ROHAN BHAMBRI	9958813761	ADV.ROHAN96@GMAIL.COM	18.06.2026
			6, New Court Block-I	Commercial	CS (COMM)/364/2026	07.07.2026	KVG AGRO PVT LTD VS HEALTHY INDIA	NAVEEN KUMAR	9555481152	NAVEEN.RKCJ@GMAIL.COM	12.06.2026
			6, New Court Block-I	Commercial	CS (COMM)/365/2026	07.07.2026	ASHOK KUMAR AGGARWAL VS 360 ONE WAM LTD & ORS	GAURIKA SOOD	9999006448	GAURIKA@MINTADVISE.COM	02.06.2026
			6, New Court Block-I	Commercial	CS (COMM)/402/2026	18.07.2026	TIVOLI GARDENS & ANR VS TIVOLI COOPERATTIVE HOUSING	SHRAVAN KUMAR BANSAL	1204939659	UNITEDMARK@UNITEDANDUNITED.COM	22.06.2026
			6, New Court Block-I	Commercial	CS (COMM)/415/2026	22.07.2026	M/S TIRTH AGRO TECHNOLOGY PRIVATE LTD VS ARSHAD AGRICULTURAL WORKS	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	18.07.2026
			6, New Court Block-I	Commercial	CS (COMM)/416/2026	23.07.2026	MEGAMAX AVIATION PVT LTD VS CHAUHAN HIMALAYAN HELI SERVICES PVT LTD	RAHUL VS CHAUHAN	9971891788	INFOR@AUALEGAL.COM	20.07.2026
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/353/2026	02-07-2026	ASHOK SONS-HUF Trading as M/s Verma Industries Vs HIMACHAL PRADESH PUBLIC WORKS DEPARTMENT HPPWD	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	46183
			17, New Court Block-I	Commercial	CS (COMM)/357/2026	04-07-2026	CANARA BANK Vs LAVI SHARMA	Nilendu Vatsyayan	9999050853	nilenduvatsyayan@gmail.com	46182
			17, New Court Block-I	Commercial	CS (COMM)/360/2026	06-07-2026	SH NEERAJ GUPTA PROPRIETOR AND AUTHORIZED REPRESENTATIVE OF MS SUMAN ENTERPRISES Vs SHALOK KUMAR CO.	Ashima Gupta	9717173272	adv.ashimagupta@gmail.com	46195
			17, New Court Block-I	Commercial	CS (COMM)/366/2026	07-07-2026	Union Bank Of India Vs Shyam Garments	Ritu Rastogi	9958183999	rituadvocate@gmail.com	46204
			17, New Court Block-I	Commercial	CS (COMM)/380/2026	11-07-2026	Ashish kumar Vs Home Designia E Commerce Pvt Ltd	DISHA SINGH	9810709340	dishasingh05@gmail.com	not provided
			17, New Court Block-I	Commercial	CS (COMM)/382/2026	14-07-2026	BANK OF BARODA Vs SURESH SINGH	NIRMAL KUMAR	9953128141	amb.nirmal@gmail.com	46210
			17, New Court Block-I	Commercial	CS (COMM)/383/2026	14-07-2026	BANK OF BARODA Vs SHASHIBALA	NIRMAL KUMAR	9953128141	amb.nirmal@gmail.com	46210
			17, New Court Block-I	Commercial	CS (COMM)/384/2026	14-07-2026	GAUTAM TANWAR Vs Municipal Corporation of Delhi through its Commissioner	VISHAL TANWAR	9899769994	advocatevikassharma@gmail.com	NOT FILED

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			17, New Court Block-I	Commercial	CS (COMM)/391/20 26	15-07-2026	SFAC Vs MS GAURAV FOODS PROPRIETORSHIP FIRM THROUGH MS SANGEETA JAGGI SOLE PROPRIETOR	ANMOL PANWAR	9871717254	anmolpanwaroffic e@gmail.com	46109
			17, New Court Block-I	Commercial	CS (COMM)/392/20 26	15-07-2026	SFAC Vs MS GVK COTTON MILLS PROPRIETORSHIP FIRM THROUGH MR VIKRAM GADE SOLE PROPRIETOR	ANMOL PANWAR	9871717254	anmolpanwaroffic e@gmail.com	46105
			17, New Court Block-I	Commercial	CS (COMM)/399/20 26	17-07-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs MANIRAM OVERSEAS	PURAN CHAND	7042286270	advdrpc1948@gm ail.com	46205
			17, New Court Block-I	Commercial	CS (COMM)/401/20 26	17-07-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs ORCHID EXPORTS	PURAN CHAND	7042286270	advdrpc1948@gm ail.com	46219
			17, New Court Block-I	Commercial	CS (COMM)/404/20 26	18-07-2026	Small Farmers Agri Business Consortium SFAC Vs Sumit Industries Through its Proprietor Om Prakash Sahu	YOGESH PACHAURI	9811895798	yogeshpachaurias ociates@gmail.co m	46179
			17, New Court Block-I	Commercial	CS (COMM)/405/20 26	18-07-2026	Trendytech Insights LLP Vs John Doe and ors	NAKUL GANDHI	9873485820	nakul.gandhi@ngl awchambers.com	46199
			17, New Court Block-I	Commercial	CS (COMM)/422/20 26	25-07-2026	STATE BANK OF INDIA Vs PRAMILA RANA	RANI BHARDWAJ	8010110831	rbhardwajassociat es@gmail.com	45477
			17, New Court Block-I	Commercial	CS (COMM)/432/20 26	30-07-2026	DROOLS PET FOODS PVT LTD Vs PROSISODIA CANINE CARE PVT LTD	RANVIR SINGH SISODIA	8595047596	office@alclegal.in	46223
26	SH. SUDESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/348/20 26	46204	M/S FREEDOM CHEMTECH LLP Vs M/S GDECOR INDUSTRIES INDIA PVT LTD AND ANR	Ashish Upadhayay(P),	9811215280	upadhayaylawcha mbers@gmail.com	11.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/349/20 26	46204	ALL WAYS YOU PVT LTD Vs KARTIRESHANA CRAFT PVT LTD AND ORS	Shikha Goel(P),	8287634805	officeofadvshikhag oel66@gmail.com	02.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/350/20 26	46204	PRAMIT SANGHAVI AND ORS Vs RDX RELOADED AND ORS	DAVESH VASHISHTHA(P),	7982104633	mail@dvipattorne ys.com	09.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/356/20 26	46206	EXCLUSIVE CAPITAL LIMITED Vs COSMIC TRADE AND INVESTMENTS PVT LTD	APOORV AGARWAL(P),	8420524375	apoorv@asvlawoffi ces.com	15.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/362/20 26	46210	INFINITUDE INTERNATIONAL PRIVATE LIMITED Vs IFFCO-TOKIO GENERAL INSURANCE CO LTD	SHAKEEL SARWAR WANI	8750618722	sswaniassociates@ gmail.com	25.06.2026
			29, New Court Block-II	Commercial	Execution (Comm)/100/20 26	46212	K N JAIN (HUF) AND ORS Vs M/S UNIVERSAL CONSULTING SERVICES AND ORS	S S Sobti(P),	9910040471	kohlisobti@gmail. com	01.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/376/20 26	46213	DR PRADIP JAYNA Vs FITJEE LIMITED	NISCHAL TRIPATHI(P),	8527531588	delhi@sanghi.co	08.05.2025

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			29, New Court Block-II	Commercial	CS (COMM)/377/2026	46213	POOJA PAL AND ANR Vs LEELA RAM	Rachit Gupta(P),	9871716265	advocaterachitgupta@gmail.com	01.02.2024
			29, New Court Block-II	Commercial	CS (COMM)/389/2026	46218	M/S NARULA SALES Vs MR MANISH KUMAR	Mohd Umar(P),	9873780660	advmhduar@gmail.com	27.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/394/2026	46219	M/S RKS ENTERPRISES Vs M/S HIMANSHU OVERSEAS	Kriti Ranjan(P),	9582878867	info@boudhiklaw.com	15.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/403/2026	46221	DEEPANSHU BANSAL AND ANR Vs SWAPNA BANTHIA	Vikas Khera(P),	7834897828	info@lexfons.com	17.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/406/2026	46223	MOVIN EXPRESS PVT LTD Vs SHAKEEL KHAN (PROP OF IZAN ENTERPRISES)	Anuj Jain(P),	9310643421	anujjain60@gmail.com	13.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/407/2026	46223	GAJENDER SINGH (PROP OF M/S BARTER ZONE AND TRADE SOLUTIONS) Vs NAVEEN DAGAR (PROP OF M/S INSTA MEDIA BARTER AGENCY)	ANEESH SHARMA	9811828628, 011-45795880	aneesh1978sharma@gmail.com	29.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/410/2026	46224	M/S TIRTH AGRO TECHNOLOGY PVT LTD Vs M/S JAI GURUDEV INDUSTRIES	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in, unitedip@unitedworld.co.in	09.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/412/2026	46225	M/S TIRTH AGRO TECHNOLOGY PVT LTD Vs M/S SUNRISE GROUP	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in, unitedip@unitedworld.co.in	09.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/413/2026	46225	STATE BANK OF INDIA Vs ARJUN	SALEHA HAIDAR(P),	9993817806	salehahai@gmail.com	15.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/424/2026	46230	TIVOLI GARDENS AND ANR Vs SHREE SIDDHI GROUP OF COMPANIES AND ANR	Shravan Kumar Bansal(P),	0120-4511311, 0120-4939659, 9810017859	unitedmark@uniteddandunited.com	24.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/429/2026	46232	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs YOGESH JAIN AND ORS	Aarshia Behl(P),	9818061242, 9810621272	aarshia@saikrishnaassociates.com	22.07.2026 (1 E-COURT FEES), 23.07.2026 (ONE E-COURT FEES) AND 25.07.2026 (THREE E-COURT FEES)
			29, New Court Block-II	Commercial	CS (COMM)/431/2026	46233	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S VLIJAY MIRACLE CASHEW INDUSTRY	Anmol Panwar(P),	9871717254	anmolpanwaroffice@gmail.com	15.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/434/2026	46234	SYSTEMAIR INDIA PRIVATE LIMITED Vs CENTECH ENGINEERS PVT LTD and ANR	Sunil Kumar Sharma(P),	9711747642	sunillegal103@gmail.com	30.07.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS (COMM)	527/2026	02-07-2026	M/s PROMEGA BIOTECH INDIA PRIVATE LIMITED Vs M/s MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	ANUBHAV KATHURIA	9811653359	lawyer_anubhav@yahoo.com	27-05-2026

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				CS (COMM)	536/2026	03-07-2026	UNION BANK OF INDIA Vs AMZAD KHAN	NIHARIKA RAI & TSERING	9811884579	ADV.NIHARIKAR A11109@GMAIL.COM	22-06-2026
				CS (COMM)	534/2026	03-07-2026	BAL. GOVIND MISHRA VS SHIV KUMAR & ORS.	SUJAL BHATT	9910035893	CHAMBEROFJOY @OUTLOOK.COM	08-06-2026
				CS (COMM)	542/2026	04-07-2026	ANSAL PROPERTIES AND INFRASTRUCTURES LIMITED Vs TRAIT IT PARK PRIVATE LIMITED AND ORS.	MAHIMA AHUJA	78340841241	MAHIMA98.AHU JA@GMAIL.COM	16-06-2026
				CS (COMM)	545/2026	04-07-2026	UNION BANK OF INDIA Vs HANS RAJ AND ANR.	PRIYAM AGGARWAL	9971839717	ADVPRIAMAGG ARWAL@GMAIL.COM	09-06-2026
				CS (COMM)	546/2026	04-07-2026	SHABIR KHAN Vs CREATIVE HOTELS PRIVATE LIMITED	H R KHAN	8130230009	AFFLUXLAWFIR M@GMAIL.COM	20-05-2026
				CS (COMM)	555/2026	06-07-2026	AMIT AGARWAL Vs MEDALLIN SPORTS PVT LTD	JITENDRA SINGH	9268028823	JITUPANWAR451 6@GMAIL.COM	09-06-2026
				CS (COMM)	556/2026	06-07-2026	ULTRATECH CEMENT LIMITED Vs SANGRAM PROJECTS PRIVATE LIMITED	ASHKRIT TIWARI	7708748786	AKSHKRIT464@ GMAIL.COM	01-07-2026
				CS (COMM)	557/2026	06-07-2026	ULTRATECH CEMENT LIMITED Vs V. K AGGARWAL AND COMPANY PRIVATE LTD.	ASHKRIT TIWARI	7708748786	AKSHKRIT464@ GMAIL.COM	18-06-2026
				CS (COMM)	570/2026	07-07-2026	UNION BANK OF INDIA Vs NAUSHAD PROP. LUBA CABLES	DHANANJAY KUMAR	9312872882	N/A	01-07-2026
				CS (COMM)	571/2026	07-07-2026	MECHANICAL MASTERS AND ENGINEERS Vs D S FUELS	MUKESH SHARMA	9873289394	ADVO.MUKESH SHARMA@GMAIL.COM	02-07-2026
				CS (COMM)	587/2026	10-07-2026	SHYAM SUNDER VS KRISHNA SINGH BASIST	S S SHARMA	9013439209	KSELITEATTORN EYS@GMAIL.COM	04-07-2026
				CS (COMM)	582/2026	10-07-2026	JINDAL FABRICS Vs GLOBAL VISION AND ORS	KAILASH DAGGARWAL	9811446490	KAILASHAGARW A@GMAIL.COM	12-02-2025
				CS (COMM)	603/2026	15-07-2026	STATE BANK OF INDIA Vs MS SAUBHAGYA FASHION AND ANR	K M MONIKA	9069091827	MONIKA.THEKM C@GMAIL.COM	04-07-2026
				CS (COMM)	604/2026	15-07-2026	State Bank Of India Vs MS MARC POWER AUTOMATION AND ANR	K M MONIKA	9069091827	MONIKA.THEKM C@GMAIL.COM	05-07-2026
				CS (COMM)	610/2026	17-07-2026	KAMDHENU CEMENT Vs BABITA Proprietor of Mohan Construction Co and Ors	MANISH GANDHI	9971772226	MANISHGANDHI 11@GMAIL.COM	11-08-2023

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				CS (COMM)	612/2026	17-07-2026	M/s STYLR BY SHYRENE Vs DIVYA COLLECTION AND ANR.	VAIBHAV SHAHI	7292099647	INFO@MAESTROLEGAL.IN	10-07-2026
				CS (COMM)	640/2026	28-07-2026	M/s VAYU CORPORATION Vs M/s ELITECON INTERNATIONAL LIMITED AND ORS.	ANAND PRAKASH DUBEY	N/A	ANAND@JUSTJURIST.COM	26-05-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/520/2026	02.07.2026	ABHAY SHARMA Vs MONTU MANDAL	SANJAYSEHGAL	9873479585	SSCLAWFIRM@GMAIL.COM	27.06.2026
					CS (COMM)/522/2026	02.07.2026	Mohd Fasihullah Khan Vs M/S SHIVRAM FOODS PVT. LTD.	ADITYA AGGARWAL	9891789459	ADV.ANKITMUTREJA@GMAIL.COM	11.06.2026
					CS (COMM)/523/2026	02.07.2026	M/S FABKING SOLUTIONS PVT LTD Vs M/S KRISHNA TECHNO ENGINEERS	MAHESH CHAND SHARMA	8368941062	ADVAJITSINGH738@GMAIL.COM	16.05.2026
					CS (COMM)/547/2026	04.07.2026	UNION BANK OF INDIA Vs ANJU	DHANAJAY KUMAR	9312872852		01.07.2026
					CS (COMM)/551/2026	06.07.2026	MAHARISHI AYURVEDA PRODUCTS PVT. LTD. Vs DR. PUNEET	APARNA JAIN	9810296002	INFO@KNOWLEDGENTIA.COM	25.06.2026
					CS (COMM)/552/2026	06.07.2026	BERGER PAINTS INDIA LIMITED Vs Jai Mata Di Agencies Private Limited and Anr	ARUN KUMAR	9810131832	ONLINEARUN@YAHOO.COM	28.02.2026
					CS (COMM)/553/2026	06.07.2026	ULTRATECH CEMENT LIMITED Vs CHANDRALEKHA PVT. LTD.	ASHIKRIT TIWARI	7708748786	ASHKRIT464@GMAIL.COM	01.07.2026
					CS (COMM)/568/2026	07.07.2026	SAP Electro Contracts Pvt Ltd Vs Pacifica Hotels India Pvt Ltd	RAI & RAI	9810614546	ATTORNEYLLBRAI@GMAIL.COM	16.06.2026
					CS (COMM)/573/2026	08.07.2026	M/S KAMDHENU CEMENT Vs SGK PROJECTS PRIVATE LIMITED	MANISH GANDHI	9971772226	MANISHGANDHI11@GMAIL.COM	29.06.2026
					CS (COMM)/585/2026	10.07.2026	SACH SERVICES PVT. LTD. Vs ABRASIVES INDIA THROUGH ITS PROPRIETOR MS SALAKKA SHALINI DEVI	GURPREET SINGH SACHDEVA	9910850147	SACHDEVA.GURPREET@YAHOO.COM	01.07.2026
					CS (COMM)/597/2026	14.07.2026	CAMBRIDGE UNIVERSITY PRESS AND ASSESSMENT INDIA PVT LTD Vs ZUBAIR MAKEEN SONS PVT. LTD.	PRATIMA MALIK	9958378565	SK@ASSOCIATES.IN.INFO@SPSASOCIATES.IN	13.07.2026
					CS (COMM)/608/2026	16.07.2026	M/S EUREKA POLY PRODUCTS PVT. LTD. Vs MS VAALVE BATHWARE INDIA LIMITED AND OTHERS	ANANT RAO	9999421467	ANANTYADAV555@GMAIL.COM	N/A
					CS (COMM)/621/2026	21.07.2026	ORBIT TECHSOL INDIA PRIVATE LIMITED Vs CSC E GOVERNANCE SERVICES INDIA LIMITED	RAVI CHAUHAN	9871694660	MAIL@CNRPARTNERS.COM	04.06.2026

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					CS (COMM)/628/2026	23.07.2026	KIRLOSKAR PROPRIETORY LTD. Vs M/s EXCEL POWER SERVICE AND ANR.	HARI RAM SHARMA	9810040036	N/A	18.07.2026
					CS (COMM)/630/2026	24.07.2026	SHAMBHU GUPTA Vs MONIQUE PHARMACEUTICALS PVT. LTD.	ANKIT KUMAR	9015505737	ADV.AANKITARYA@GMAIL.COM	13.07.2026
					CS (COMM)/636/2026	27.07.2026	GYASI RAM Vs M/S A D ENTERPRISES	RAVINDER SINGH NAGAR	9312278469	SANDHYA.NAGAR28@GMAIL.COM	06.07.2026
					CS (COMM)/641/2026	29.07.2026	DRHARORS AESTHETICS PRIVATE LIMITED Vs RITU MEHTA	APOORV AGARWAL	8420524375	APPORV@ASVLA WOFCIES.COM	22.07.2026
					CS (COMM)/645/2026	30.07.2026	M/S S.D.A. PRINT AND PACK Vs M/S XOW CHAUHAN BOOKS PVT. LTD.	DIWAN SINGH CHAUHAN	9810274088	DIWAKALI1990@GMAIL.COM	24.07.2026
					CS (COMM)/647/2026	31.07.2026	DIGIT COMPUTERS PRIVATE LIMITED Vs ACS SOLUTIONS	SANJEEV DUGGAL	9810061057	SDUGGALADVOCATE@GMAIL.COM	22.07.2026
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS(COMM)/516/2026	M/S M.K. RA VI LOMOD & ASSOCIATES	9990117722	ravilomod@gmail.com	01.07.2026	11.06.2026	
					CS(COMM)/517/2026	WAHID ALI KHAN V/S M/S ETECHAN HEALTH CARE PVT. LTD.	SHAKEEL AHMED	9871519304	shakeeladvocate74@	01.07.2026	11.06.2026
					MISC DJ/745/2026	M/S GONSAI LOGISTICS PVT. LTD. V/S MS MEGMA PRINT	NAVEEN KUMAR JAIN	9971759700	ADVNMKJAIN@GMAIL.COM	01.07.2026	-
					EX.COMM-AWARD ARB.COMM./101/2026	LATE CAPTAIN VK SHARMA THROUGH LEGAL FIRM V/S	DEEPAK YADAV NISHANT GOYAL	9311331810	ADVNISHANTGOYAL10@GMAIL.COM	02.07.2026	-
					EXECUTION(COMM)/195/2026	SUSHEELA V/S NEWCON ENGINEERS PVT. LTD.	RAJEEV CHAUHAN AND ANKUR CHAWLA	9891467200	CASADVOCATE@GMAIL.COM	02.07.2026	-
					CS(COMM)524/2026	STATE BANK OF INDIA V/S AJAY RANA	RANI BHARDWAJ	9643680913	rbhardwajassociate@gmail.com	02.07.2026	08.06.2026
					CS(COMM)/525/2026	SAHIR V/S THE NEW INDIA ASSURANCE COMPANY LTD.	Lex NY A ♦ ASSOCIATES	(011)- 41053797	lexnyayaoffices@gmail.com	02.07.2026	03.06.2026
					MISC DJ/755/2026	M/S GONSAI LOGISTICS PVT. LTD. V/S MS MEGMA PRINT	NAVEEN KUMAR JAIN	971759700	ADVNMKJAIN@GMAIL.COM	02.07.2026	-
					EX.COMM-AWARD ARB.COMM./102/2026	M/S BINTERMAR V/S NATIONAL COOPERATIVE UNION	LPJ & Partners LLP Advocates & Solmtors	9899314700	www.lpjpartners.com . . .	03.07.2026	-

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS(COMM)/532/2026	M/S SQUARE YARDS CONSULTING PVT. LTD. V/S M/S	PROPSLEGAL	9555967952	PropslcalMgm ail.com	03.07.2026	03.06.2026
					CS(COMM)554/2026	M/S TAURUS CLOTHING COMPANY PVT. LTD. V/S M/S	GAURAV ABHISHEK SINGH, SHIWANI PRIYA & SHUBHA\1 PANDEY	8797130 013 1	tatvalawlp@gmail.com	06.07.2026	03.07.2026
					OMP(I) (COMM)/124/2026	HERO FINCORP LTD. V/S ASHIF KHAN	SD JAIN & ASSOCIATES LAW	9910076176	sambhav@sdjainlaw.com	07.07.2026	-
					OMP(I) (COMM)/125/2026	HERO FINCORP LTD. V/S RAKESH KUMAR GURJAR	SD JAIN & ASSOCIATES LAW	9910076176	sambhav@sdjainlaw.com	07.07.2026	-
					CS(COMM)/569/2026	STATE BANK OF INDIA V/S MUKARA RADHAKRISHA	SUCHITA DIXIT	896932838	agnihotrisuchita@gmail.com	07.07.2026	03.07.2026
					CS(COMM)/575/2026	HALDIRAM INDIA PVT. LTD. V/S SHREE RAM MARKETIN	MOHD. BILAL	9958000637	m25bila1@yahoo.co	08.07.2026	13.06.2026
					CS(COMM)/584/2026	BHUSHAN DEALMAR K PVT. LTD. V/S VIDYA BHOOSHAN	SS WANI & ASSOCIATES	8750618722	sswaniassociates@gmail.com	10.07.2026	07.07.2026
					CS(COMM)/591/2026	FRANE TECHNOLOGIES INDIA PVT. LTD. V/S M/S HEINRICH	PRATYUSH PARIMAL	9953154353,	suprapartnerslegal@gmail.com	14.07.2026	05.06.2026
					CS(COMM)/592/2026	M/S KASHI PETROFUELS VS RAMLA TRNASPORT COMPANY	Harshita Lulla	9619855276	advharshitao3@gmail.com	14.07.2026	07.07.2026
					CS(COMM)/593/2026	M/S GREEN TREE BUILDING ENERGY V/S INDIA	BipinKumar	9899972768	eximiuslegal@gmail.com	14.07.2026	#VALUE!
					CS(COMM)600/2026	M/S ORIGIN APPLIANCE S PVT. LTD. V/S BARSHALA	NP SINGH AND ASSOCIATES	85110005604	npsinghandassociates@gmail.com	15.07.2026	14.07.2026
					MISC DJ/847/2026	M/S SHRISITARAMDASS THE RNS ENGINEERING WORKS	MOHD. SUHAIL	7838924058	suhailadvocate@gmail.com	17.07.2026	-
					CS(COMM)/620/2026	SHRI GULZAR AHMED V/S M/S EXTREME MOTORS LTD.	Firoz Iqbal Khan	9810020942	zoriflawfirm@gmail.com	20.07.2026	09.07.2026
					CS(COMM)/622/2026	BANK OF BARODA V/S SHIVAM KASHYAP	Rajnish kr. anyal Associate	9810872353	Rajnish-122@yahoo.com	21.07.2026	14.07.2026
					EXECUTION(CO MM)/229/2026	SRESH AROARA V/S ANU MANGLANI	S.C. SINGHAL	9810061558	scsinghal@rediffmail.com	24.07.2026	-

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
					CS(COMM)/631/2026		STATE BANK OF INDIA V/S RAM NIWAS @RAMNIWAS	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	24.07.2026	22.07.2026
					CS(COMM)/632/2026		SHRI PRATAP SINGH V/S M/S THE NEW SHOP STORE NEWTOWN	MOHD. ASIF KHAN	9810510565	khanasifkhan33@gmail.com	24.07.2026	11.06.2026
					CS(COMM)/634/2026		GAURAV TANEJA V/S MOHAMMED RAZI AHMED	SHUBHANKAR SEHGAL	9999147160	contact@sehgalandco.com	24.07.2026	10.07.2026
					CS(COMM)/637/2026		M/S TALENT SOCIO BIZCON LLP V/S M/S INDIGO	RANA RANJIT SINGH AND ASSOCIATES	9910519481	ranaraniitsingh@gmail.com	27.07.2026	15.07.2026
					M-EX/58/2026		AVON LOGISTICS AND SHIPPING V/S ACCURATE COURIER	SUNIL BHARDWAJ KUMAR	9311603927	bhardwajsunil26@yahoo.co.in	29.07.2026	-
					CS(COMM)/643/2026		NUTECK POWER SOLUTIONS PVT. LTD. V/S GOREEN E-MOBILITY	White Collar Legal LLP	9370465710,	adv.divyagattani@gmail.com	29.07.2026	20.07.2026
					CS(COMM)/644/2026		BERGER PAINTS INDIA V/S M/S APOORVA PROPREIT	Arun Kar & Associates	9810131832	onlinearun@yahoo.co.in	30.07.2026	28.02.2026
					CS(comm)648/2026		SURJEET KAUR V/S DR. DIAGNO LAB	Saurabh munjal	7319365796	gyanprakash1250@gmail.com	31.07.2026	27.07.2026
					OMP(I) (COMM)/147/2026		CARS24 FINANCIAL SERVICES VS. PARTHA RAJAK	Sandeep Malik	9996193226	smalegalconsultants@gmail.com	31.07.2026	-
31	DR. RAKESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/513/2026	01-07-2026	M/S CHAITANYA INTERNATIONAL Vs M/S PICKBUZZ TECHNOLOGY PVT LTD AND ORS	Milind Garg(P),	9711133630	not provided	08.06.2026	
			COMMERCIAL SUIT	CS (COMM)/514/2026	01-07-2026	Vibrant Reality Infra Pvt Ltd Vs Xlerate Driveline India Limited	PREETI GOEL(P),	9999171441	preetigoel@pkmglaw.com	02.06.2026		
			COMMERCIAL SUIT	CS (COMM)/530/2026	02-07-2026	M/S AUM Buildcon Prop Vs Seikh Mohammad Akram TWAMEV CONSTRUCTION AND INFRASTRUCTURE LTD (FORMERLY KNOWN AS TANIELA	DEV SHARMA(P),	9811387613	devsharmaadvocate@gmail.com	30.06.2026		
			COMMERCIAL SUIT	CS (COMM)/526/2026	02-07-2026	SHRI RAM NARAYAN PANIGRAHI SOLE PROP OF M/S PLANET DESIGN Vs TARANJEET BAWA SOLE PROP OF INTERMARC	YOGRAJ GULLAIYA(P),	9811132049	advcoateyograj.gullaiya@gmail.com	05.06.2026		
			EXECUTION PETITION	EXECUTION (COMM)/206/2026	04-07-2026	DHARAM PAL VIG Vs ASHIMARA HOUSING PRIVATE LIMITED	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	24.04.2026		
			COMMERCIAL SUIT	CS (COMM)/561/2026	04-07-2026	JINDAL FABRICS Vs INDIGO COLLECTIONS PVT LTD	VINEET SINGH(P),	9811464690	kailashagarw@gmail.co	12.02.2025		

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				COMMERCIAL SUIT	CS (COMM)/562/2026	04-07-2026	UNION BANK OF INDIA Vs SHOAB MALIK	Sunil Choudhary(P),	9312872882	advlalitkumar5700@gmail.com	01.07.2026
				MISC. APPLICATION	Misc DJ/802/2026	04-07-2026	RAKESH BALJNATH Vs M/S GLOBALCORE PACKAGING PVT LTD	NEERAJ JAIN(P),	9211996125	drjainlawfirm@gmail.com	02.02.2024
				CONTEMPT PETITION	Contempt Petition/7/2026	04-07-2026	M/S GB IDENTITY INDUSTRIES PVT LTD Vs M/ S DV PROMOTERS AND MARKETERS PVT LTD	KUSHAGRA BANSAL(P),	9999448797	ashishchauhan@akassociates.org.in	26.05.2026
				EXECUTION PETITION	EXECUTION (COMM)/205/2026	04-07-2026	JASPAL SINGH Kharbanda Vs ASHIMARA HOUSING PVT LTD	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	24.04.2026
				EXECUTION PETITION	EXECUTION (COMM)/203/2026	06-07-2026	RCPL LOGISTICS PRIVATE LIMITED Vs CHINAR FORGE LIMITED	MOHAMMAD HASIBUDDIN(P),	9810468429	m.h.n.associates@gmail.com	21.05.2026
				COMMERCIAL SUIT	CS (COMM)/567/2026	07-07-2026	UNION BANK OF INDIA Vs MS TINA ARORA	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/563/2026	07-07-2026	SUBURBAN INDUSTRIAL WORKS PVT LTD Vs PARKSONS ENGINEERING COMPANY PVT LTD	Tarun Verma(P),	9871495838	cstarunverma@gmail.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/564/2026	07-07-2026	Bank Of Baroda Vs JAGDISH (HUSBAND) LEGAL HEIR OF LT MRS OMWATI(BORROWER)	Shudhansu(P),	9999802592	aliquaisar110@gmail.com	08.06.2026
				COMMERCIAL SUIT	CS (COMM)/566/2026	07-07-2026	Bank of Baroda Vs KASHMIRI (WIFE) LEGAL HEIR OF MR RAJU (BORROWER)	Shudhansu(P),	9999802592	aliquaisar110@gmail.com	08.06.2026
				MISC. APPLICATION	Misc DJ/823/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD	ARPIT SINGH (P)	011-26843455	unitedmark@uniteddandunited.com	24.04.2026
				MISC. APPLICATION	Misc DJ/824/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD	ARPIT SINGH (P)	011-26843455	unitedmark@uniteddandunited.com	16.12.2022
				COMMERCIAL SUIT	CS (COMM)/576/2026	08-07-2026	ESCORTS KUBOTA LIMITED AND ANR Vs ASHOK KUMAR AND ORS	Akshay Srivastava(P),	9810844052	mail@careintellect.com	09.06.2026
				COMMERCIAL SUIT	CS (COMM)/577/2026	08-07-2026	SHYAM SUNDAR SINGH Vs SUNIL DUTT BHARADWAJ	Sumit Kumar(P),	9911246063	sumit.law89@gmail.com	01.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/136/2026	10-07-2026	HERO FINCORP LTD Vs BABLU KUMAR MAHTO	Puneet Besoya(P),	9887514975	kumarbablu8468@gmail.com	16.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/210/2026	10-07-2026	M/S WINDORZ INDIA PVT LTD Vs FAIZAL HAMID	A J Ashish(P),	8929873950	priyaadv218@gmail.com	29.04.2025

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				EXECUTION PETITION	ExCOMM Award by Arb Comm/105/2026	10-07-2026	Vijay Maheshwari Vs Splendor Buildwell Private Limited and Anr	Ashutosh Soman(P),	--	mmplawchambers@gmail.com	25.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/208/2026	10-07-2026	M/s Convergia Digital Education Pvt Ltd Vs Edugeetha Learning Solution Pvt Ltd and Ors	RAJESH KUMAR(P),	9810195013	kumarrajeshadv@yahoo.com	04.06.2026
				EXECUTION PETITION	EXECUTION (COMM)/214/2026	13-07-2026	AEROSHIP FREIGHT SOLUTIONS PVT LTD Vs DINESH CHANDER DUBEY PROPRIETOR OSAKA INTERNATIONAL INC	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	24.02.2022
				COMMERCIAL SUIT	CS (COMM)/596/2026	14-07-2026	MICRO NETWORKS (INDIA) PRIVATE LIMITED Vs MSM PERIPHERALS POINT	Naveen Bhardwaj(P),	9811899279	mail@nbassocaite.net	01.07.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/107/2026	15-07-2026	AXIS BANK LTD Vs DHYAN SINGH	VIMAL KHURANA(P),	7970440025	shivamjha@firstassociates.in	21.05.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/106/2026	15-07-2026	AXIS BANK LTD Vs AND K FASHION	VIMAL KHURANA(P),	7970440025	shivamjha@firstassociates.in	21.05.2026
				EXECUTION PETITION	EXECUTION (COMM)/221/2026	17-07-2026	Excel Pack Pvt Ltd Vs Raja Udyog Private Limited	Rishabh Kapur(P),	7042181838	mail@rishabhkapur.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/613/2026	17-07-2026	HALDIRAM INDIA PRIVATE LIMITED Vs KAPIL KUMAR SINGH	MOHAMMAD BILAL(P),	9958000637	legal@haldiram.com	10.07.2026
				COMMERCIAL SUIT	CS (COMM)/611/2026	17-07-2026	State Bank of India Vs Sh Devang Kalra and Anr	Obhirup Ghosh(P),	9319240201	obhirupghosh@gmail.com	06.07.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/111/2026	17-07-2026	Servitor Intel Services (Formerly Known as Servitor Intelligence Services) Vs GB Pant Government Engineering Collage (Now known as CPJEE, Dehra Dun)	ashish verma(P),	9717944394	advashishverma@gmail.com	20.04.2026
				COMMERCIAL SUIT	CS (COMM)/617/2026	18-07-2026	M/S KHAN AND SIKOHI Vs STATE OF UTTAR PRADESH	VINAY KUMAR VERMA(P),	9810175151	madhurima.mridul@gmail.com	16.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/222/2026	18-07-2026	Mukesh Bansal Prop M/s Smat Forms Vs Govt of NCT of Delhi Department of Food Supplies and Consumer Affairs	TANUSHKA KOHLI(P),	9582874212	advtanushkakohli@gmail.com	19.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/140/2026	22-07-2026	PIRAMAL FINANCE LIMITED Vs Muhammed K P	ANANJAY SINGH(P),	7455023130	asaplegalanandadvocates@gmail.com	03.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/227/2026	22-07-2026	UNION BANK OF INDIA Vs M/S NAZAR CLOTH HOUSE	JITENDER GARG	9810197621	jitendragargadv@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/228/2026	22-07-2026	M/S VARIS DESIGN AND ENGINEERS Vs M/S RELINE UV ASEAN PVT LTD	AKKA LAW FIRM	9953614060	zmhassociate@gmail.com	--

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32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/623/2026	22-07-2026	A PAUL SOFTWARE SYSTEMS PVT LTD Vs PASTICHE ENERGY SOLUTIONS PVT LTD	Aman Sharma(P),	9911570169	aman@amansharma.pro	18.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/37/2026	22-07-2026	MR CHATTAR SINGH Vs M/S BHARTI AIRTEL LIMITED	Prem Singh(P),	8368072167	adv.premsingh8@gmail.com	16.07.2026
				COMMERCIAL SUIT	CS (COMM)/626/2026	23-07-2026	PATANJALI FOODS LIMITED Vs RAVIKANT SAHU AND ANR	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	08.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/226/2026	23-07-2026	VIJAY KUMAR Vs KANISH CHAWLA	Mayank Shekhar Kushwaha(P),	9990849579	mskushwaha@gmail.com	14.05.2024
				EXECUTION PETITION	EXECUTION (COMM)/235/2026	30-07-2026	SUGANDHA KUMARI Vs TBC BY NATURE P LTD	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	23.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/236/2026	30-07-2026	M/S JAINSONS DEPARTMENTAL STORES Vs M/S STRIKER BEVERAGES PVT LTD AND ORS	NAVEEN LOHIA(P),	8860301018	associatesnplaw@gmail.com	24.07.2026
				ARBITRATION & CONCILIATION	OMP (COMM)/3/2026	08-01-2026	M/S ARC MOTORS PRIVATE LIMITED AND ORS Vs AKASA FINANCE LTD	Mohd. Jamal khlhas	8826758896	advocatejamalikhlas@gmail.com	06-01-2026
				EXECUTION PETITION	EXECUTION (COMM)/24/2026	31-01-2026	THE LEATHERS LAUNDRY PVT LTD Vs KAPIL MATHUR AND ORS	SUNEEL KUMAR YADAV	9540550099	skyandassociateslegalgroup@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/21/2024	29-01-2024	Ar Kay Medicos Private Limited Vs Corner Store Technologies Private Limited	Amit Dayal	9810164421	mail@amitdayal attorney	--
				ARBITRATION & CONCILIATION	OMP (COMM)/9/2026	27-01-2026	JAIPAL SINGH Vs DELHI DEVELOPMENT AUTHORITY	Satyendra Kumar Rajmangal Kuma	987100848	jpsaini.arya@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/70/2026	28-01-2026	STATE BANK OF INDIA Vs AJAY KUMAR	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	24-01-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL SUIT	CS (COMM)/84/2025	29-01-2025	M/S TRUENORTH TECHNOLOGIES PVT LTD Vs M/S BHAGWATI TRADING COMPANY	Jyoti	9811385576	liticorpjurists@gmail.com	17-01-2025
				CONTEMPT PETITION	Contempt Petition/1/2025	04-02-2025	MANTEC CONSULTANTS PVT LTD Vs CASTA ENGINEERS PVT LTD	SHADAB ANWAR	9910521100	--	--
				ARBITRATION & CONCILIATION	OMP (COMM)/12/2026	03-02-2026	SANCHIT BAJAJ Vs AKASA FINANCE LIMITED	Mohd Khalas	8826758896	advocatejamalikhlas@gmail.com	30-01-2026
				COMMERCIAL SUIT	CS (COMM)/116/2025	10-02-2025	M/S SAI FOODHOUSE PVT LTD Vs M/S NEW SHOP CSTORE NETWORK PRIVATE LTD	Pawan Mittal	987393 8816	mittalpk08@gmail.com	29-01-2025
				EXECUTION PETITION	EXECUTION (COMM)/86/2026	24-03-2026	M/S AVALOKITESHVAR VALINV LTD Vs Geeta Mandal	Sunil Ma lhotra & Sonali Malhotra	9810006974	sunilrnlhotraandassociates@gmail.com	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/11/2025	03-04-2025	MAHIPAL SINGH (NOW MPS CONST COMPANY) Vs UNION OF INDIA	Sanjoy Bhaumik	--	mps.const.companyy@gmail.com	--
				ARBITRATION & CONCILIATION	OMP (COMM)/39/2024	15-04-2024	GEETANJALI HOTELS AND RESORTS PVT LTD Vs OYO HOTELS AND HOMES PVT LTD	KAUSHIK CHAUDHARY	8826977998	--	--
				COMMERCIAL SUIT	CS (COMM)/338/2024	07-05-2024	M/S SOLUTIONS INC Vs M/S AVO SERVICES PVT LTD AND ORS	SANJIV KUMAR JAIN	9868944392	ssadvipr@gmail.com	10-10-2023
				COMMERCIAL SUIT	CS (COMM)/323/2026	25-04-2026	AKSHAY BHARGAV RISHAV INFRACONSTRUCTION PRIVATE LIMITED	AMARENDRA KUMAR DUBEY	9260958246	LEGALVIBES.LAWFIRM@GMAIL.COM	17-04-2026 & 27-04-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL SUIT	CS (COMM)/413/2026	19-05-2026	Karina Fincap Ltd Vs Malvinder Singh	9999238801	anujaroraadv@gmail.com	08-05-2026
				EXECUTION PETITION	EXECUTION (COMM)/155/2026	21-05-2026	M/s H DOHIL MANCHANDA & CO CONSTRUCTION COCO PVT LTD Vs M/s TRUCARD INFO SOLUTIONS PVT LTD	9811010461	info@manchandaco.com	27-01-2026
				EXECUTION PETITION	EXECUTION (COMM)/171/2026	03-06-2026	State Bank of India Vs Avinasi Chinnathambi	8800784740	shubhi1673@gmail.com	04-05-2026
				M.EXECUTION PETITION	M-Ex/46/2026	06-06-2026	MS ESSAR INDUSTRIES AND ORS Vs M/S ALLWAYS LOGISTICS PVT LTD	9131264764	adv.vishalo52@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/501/2026	06-06-2026	APM TERMINALS INDIA PRIVATE LIMITED Vs P AND C ENTERPRISES PRIVATE LIMITED	9650644055	team@primelegal.co.in	--
				EXECUTION PETITION	EXECUTION (COMM)/186/2026	06-06-2026	SAURABH GUPTA Vs Gyan Ved Foundation	9555570447	rohit@rcba.in	--
				COMMERCIAL SUIT	CS (COMM)/541/2026	04-07-2026	Bank of India Vs Lallan Kumar Jha	9990182901	VPTIWARIADVOCATE@GMAIL.COM	05-06-2026
				COMMERCIAL SUIT	CS (COMM)/565/2026	07-07-2026	FOX TECH MECHS ENGINEERS PVT LTD Vs M/S APEX INFRA ENGINEERS PVT LTD	9811053833	OFFICESATISHKADV@GMAIL.COM	03-06-2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/103/2026	03-07-2026	MR MOHAMMADA. KALAM ANSARI Vs M/S NABAT DATES PVT LTD	8810533708	i.rasheed1357@gmail.com	--

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				EXECUTION PETITION	EXECUTION (COMM)/224/2026	20-07-2026	M/s DSTR Infrastructure Project Ltd Vs Swayash Infrastructure Pvt Ltd	9871469262	DMEHRA@DEVIKAMEHRA.COM	11-03-2026
				COMMERCIAL SUIT	CS (COMM)/667/2025	18-08-2025	M/S AVALOKITESHVAR VALINV LTD Vs M/S GEETA MANDAL	9810006974	sunilrnalhotraandassociates@gmail.com	25-07-2025
				COMMERCIAL SUIT	CS DJ/992/2019	19-11-2019	KAMAL GERA Vs M/S SHIVPRIYA TRADING AND FIN CO PVT LTD	9999976632	VINOD411@GMAIL.COM	18-11-2019
				EXECUTION PETITION	EXECUTION (COMM)/252/2022	22-10-2022	PUNIT AGARWAL Vs MRS MANOHAR BHASIN HAZOORIA	99994 61507	Bhrigu.bnblegal@outlook.com	--
				ARBITRATION & CONCILIATION	OMP (COMM)/53/2022	31-10-2022	M/S QUICKDEL LOGISTICS PVT LTD Vs M/S G4S SECURE SOLUTION PVT LTD	9212515045	LEGALVIBES.LAWFIRM@GMAIL.COM	--
				COMMERCIAL SUIT	CS DJ/1113/2019	23-12-2019	GAURAV GERA Vs M/S SHIVAPRIYA TRADING AND FIN CO PVT LTD	9999976632	8368531263	07-01-2020
				COMMERCIAL SUIT	CS (COMM)/832/2025	14-10-2025	M/S ELCOM TRADING COMPANY PVT LTD Vs MR MANTU MANDAL (PROP)	9990316915	BKCHHABRACOO@YAHOO.CO.IN	04-10-2025
				REVIEW PETITION	RP/14/2025	12-11-2025	HARBHAJAN SINGH BAGGA Vs M/S SHIVKAPOOR ASSOCIATES AND ORS	9811106945	PROMI.SHARMA@GMAIL.COM	--
				EXECUTION PETITION	EXECUTION (COMM)/389/2025	02-12-2025	STATE BANK OF INDIA Vs Rahul	8800784740	shubhi1673@gmail.com	04-09-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				EXECUTION PETITION	EXECUTION (COMM)/385/2025	28-11-2025	SKB CIVILTECHRAJINDER KAUL PROJECTS LIMITED Vs INDIAN OIL CORPORATION LTD	NA	NA	NA	--
				COMMERCIAL SUIT	CS (COMM)/1034/2025	15-12-2025	STATE BANK OF INDIA Vs MR DEVENDER	Suchita Dixit	8896932838	AGnihotrisuchita@gmail.com	12-12-2025
				COMMERCIAL SUIT	CS (COMM)/1055/2025	18-12-2025	BANK OF BARODA Vs HARISH KUMAR	ERAM KHAN	9717099220	ERAMADV2000@GMAIL.COM	09-12-2025
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERASOUTH-EAST		Commercial Suit	CS (COMM.)/537/2026	03.07.2026	M/S RECAZ CHEMICALS (INDIA) PVT. LTD. VS. M/S RELIABLE FOAMS (P) LTD. AND OTHERS	DEEPAK GAUTAM	8178925937, 9999204626	advocatens393@gmail.com	12.06.2026
				Commercial Suit	CS (COMM)/538/2026	03.07.2026	VIKAS GUPTA VS. M/S HOSTBOOKS LTD.	SHITANSHU	9871349116	advshitanshu92@gmail.com	05.06.2026
				Commercial Suit	CS(COMM.)/581/2026	10.07.2026	M/S SHISHA INFRA PROJECTS PVT. LTD. VS. M/S TATA PROJECTS LTD.	A.K. PATHAK	+91-9971931446	pathak26.adv@gmail.com	15.06.2026
				Commercial Suit	MISC DJ/836/2026	14.07.2026	GROG EVENTS & ENTERTAINMENT (P) LTD. VS. BOLLYBOOM INDIA PVT. LTD. AND ORS				NA
				Commercial Suit	CONTEMPT PETITION/08/2026	16.07.2026	SANDEEP SINGH VS. M/S NEW LAND VISASSINGH SOKHI THROUGH ITS CEO	JASPREET	9810222212	infojaspreet89@gmail.com	NIL
				Commercial Suit	CS (COMM)/606/2026	16.07.2026	BHUSHAN DEALMARKS (P) LTD. VS. KRISHAN LAL	S WANI ASSOCIATES	88750618722	sswaniassociates@gmail.com	07.07.2026
				Commercial Suit	CS (COMM.)/627/2026	23.07.2026	RAHAT MEHMOOD & ORS. VS. IAAAN SCHOOL OF MASS COMMUNICATIONS AND ORS.	KARNAIL SINGH	9811163363 9999496017	karnailsinghlegal@yahoo.com	18.07.2026
				Commercial Suit	CS (COMM.)/629/2026	23.07.2026	M/S SKYLINE INFRASTRUCTURE PVT LTD Vs M/S SAATHI WORLD APP PVT. LTD.	NIKHIL MALHOTRA	9811343754	themalhotras7@gmail.com	17.07.2026
				Commercial Suit	CS (COMM.)/633/2026	24.07.2026	YES BANK LTD. VS. SUPER FOODS (INDIA)	ANANJAY SINGH	7455023130, 7030378800	asaplegalandadvocates@gmail.com	25.06.2026
				Commercial Suit	CS(COMM.)635/2026	25.07.2026	M/S PROFESSIONAL IMPEX (P) LTD. VS. M/S RANI ENTERPRISES	K.L. MISHRA	9811129475	kdmishraadvoc@gmail.com	11.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Commercial Suit	CS(COMM.)/638/2026	27.07.2026	M/S VOLGAM ENTERPRISES VS. M/S JAI SHRI SHYAM AND ORS.	MAMTA BARIK	9717960010	advocatemamtabarik@gmail.com	13.07.2026
				Commercial Suit	CS (COMM.)/639/2026	28.07.2026	ALUMOS EXTRUSION (P) LTS. VS. BRANLEY IMPEX (P) LTD.	ABHINAV GARG	8586035698	Advarg.abhinav@gmail.com	17.07.2026
				Commercial Suit	CS (COMM.)/583/2026	10.07.2026	THE FOUNDRY VISION MONGERS LTD. VS. BEJOY ARPUTHARAJ & ANR.	SHANTANU SAHAY	0120-4059300	shantanu@anandanand.com	10.07.2026
				Commercial Suit	CS (COMM.)/586/2026	10.07.2026	M/S WD-40 MANUFACTURING COMPANY VS. PRATEEK JAIN AND ANR.	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	10.07.2026
				Commercial Suit	CS (COMM.)/589/2026	13.07.2026	M/S BALAJI MICROTECHNOLOGIES (P) LTD. VS. M/S K. P. ENTERPRISES	VASUDHA AERY	7973981758	advvasudhaery@outlook.com	13.07.2026
				Commercial Suit	CS (COMM.)/605/2026	16.07.2026	VIJAY PRATAP CHAUHAN VS. DHEERAJ AGARWAL & ORS.	RAKESH KUMAR	9910280608	rksharma54@gmail.com	NA
				U/S 9	OMP(1)COMM./127/2026	107.07.2026	HERO FINCORP LTD. VS. UMESH BENIWAL	SAMBHAV JAIN	9910076176	SAMBHAV@SDJANALAW.COM	NA
				U/S 9	OMP(1)COMM./129/2026	107.07.2026	HERO FINCORP LTD. VS. RATAN LAL MALI	SAMBHAV JAIN	9910076176	SAMBHAV@SDJANALAW.COM	NA
				U/S 9	OMP(1)COMM./128/2026	107.07.2026	HERO FINCORP LTD. VS. JITENDRA TIWARI	SAMBHAV JAIN	9910076176	SAMBHAV@SDJANALAW.COM	NA
				U/S 9	OMP(1)COMM./132/2026	108.07.2026	HERO FINCORP LTD. VS. NARAYAN SINGH	SAMBHAV JAIN	9910076176	SAMBHAV@SDJANALAW.COM	NA
34	SH. SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	TARUN SOUTH-EAST		CS(COMM)	CS (COMM)/531/2026	02-07-2026	T C INFOTECH PVT LTD Vs SKYEVO ONE STOP SHOP PVT LTD	SANJAY KUMAR MISHRA	9958299393	diligentlawyers@gmail.com	02.05.2026
				CS(COMM)	CS (COMM)/533/2026	03-07-2026	ULTRAVIOLET TECH PVT LTD Vs ORO SPORTS VILLAGE PVT LTD	Rohit Jain	9811074162	rohitjn2003@gmail.com	10.06.2026
				CS(COMM)	CS (COMM)/535/2026	03-07-2026	Rajesh Batra Vs Maab Bhagwati Commercial Realty NResort LLP	Pradeep Kataria	9717656653	kataria5449@gmail.com	11.06.2026

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				CS(COMM)	CS (COMM)/548/2026	04-07-2026	SPJ Cargo Private Limited Vs ALM Industries Limited	Utkarsh Joshi	9013155901	utkarshjoshi255@gmail.com	22.04.2026
				CS(COMM)	CS (COMM)/549/2026	04-07-2026	AJAY DOGRA AND ORS Vs SUSHIL YADAV AND ANR	Joel Joel(P),	9873841456	joel@chambersofjoel.com	27.03.2026
				CS(COMM)	CS (COMM)/560/2026	06-07-2026	contrans cargo pvt ltd Vs AANCHAL SRIVASTAVA	Abhimanyu	9015668564	abhimanyu@asparter.in	15.05.2026
				CS(COMM)	CS (COMM)/574/2026	08-07-2026	KMI TECHNOLOGIES PVT LTD through AR KHALID KHUDASR Vs M/s Digital Video Point Through its Proprietor Javed Khan	DEEPAK TACHARYA	9810565959	goggimurthv@gmail.com	10.02.2026
				CS(COMM)	CS (COMM)/595/2026	14-07-2026	SPJ Cargo Private Limited Vs Corlim Marine Exports Private Limited	Utkarsh	9013155901	utkarshjoshi255@gmail.com	29.04.2026
				CS(COMM)	CS (COMM)/598/2026	14-07-2026	EDSTEAD MEDIA PRIVATE LIMITED Vs ELVIS ANTHONY	RIDHIMA SHARMA	7600675676	info@edstead.com	02.07.2026
				CS(COMM)	CS (COMM)/601/2026	15-07-2026	NIRIN VENTURES LLP Vs SATISH	Rajeev K. Sharma	9910463473	advocaterajeevsharma@gmail.com	26.05.2026
				CS(COMM)	CS (COMM)/607/2026	16-07-2026	CANARA BANK Vs DHARMENDRA KUMAR PROP MS MSD ENTERPRISES	Sanjeev Chopra	9711142200	chopra6791@gmail.com	25.06.2026
				CS(COMM)	CS (COMM)/609/2026	17-07-2026	MS ORTHO LIFE SYSTEM PVT LTD Vs ANJANI PANDEY	S K PAL	7703912283	advocateskpal15@gmail.com	06.07.2026
				CS(COMM)	CS (COMM)/646/2026	30-07-2026	CANARA BANK Vs NV AND SONS INDUSTRIES	SUNDRAM JOSHI	8448444842	admin@nivaaranlaw.com	13.05.2026
				CS(COMM)	CS (COMM)/649/2026	31-07-2026	Paramount Polytreat Chemicals Pvt Ltd Vs Shobha Devi	Manoj Kumar Bhagat(P),	9868726388	manojlegal12@gmail.com	24.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
35	MS. VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST			C.S.(COMM)	71/2026	15-07-2026	BANK BARODA ASMA Vs	Omumesh joshi	9910568669	advocateumesh2005@gmail.com
					C.S.(COMM)	72/2026	20-07-2026	SAKET SACHDEVA Vs AVADESH YADAV	devansh Vs aggarwal	9999856476	devansh.lawyer@gmail.com
					C.S.(COMM)	74/2026	24-07-2026	BSES YAMUNAPOWERTD Vs ANAND KUMAR	prashant kumar Vs sharma	9999420408	adv.pks.1985@gmail.com
					C.S.(COMM)	75/2026	24-07-2026	BSES YAMUNAPOWERTD Vs JANESHWAR	prashant kumar Vs sharma	9999420408	adv.pks.1985@gmail.com
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	302, New Court Building	CS(COMMERCIAL)	CS (COMM)/330/2026	04-07-2026	PUNJAB AND SINDH BANK Vs NIJAMUDDIN SIDDIQUE	BINAY KUMAR MISHRA			01.07.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/331/2026	06-07-2026	Punjab National Bank Vs Vineet Kaur Saggi and Ors	ADV.JYOTIGAUTAM			02.07.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/336/2026	08-07-2026	ASIF AHMED Vs BSES YAMUNA POWER LIMITED	Kuldeep Gola			04.07.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/337/2026	08-07-2026	PIONEER PETITIONER INDUSTRIES THROUGH ITS PARTNER MEENAKSHI BADOLA Vs	RITU GUPTA			07.07.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/338/2026	08-07-2026	Punjab National Bank Vs KLM Tents	ADV.JYOTIGAUTAM			07.07.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/345/2026	13-07-2026	RAJIV CHAUDHARY Vs SHIV KUMAR VASHISHTH	RAJ KUMAR MISHRA			06.07.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/346/2026	13-07-2026	MANAN ENTERPRISES Vs Shivam Udyog Pvt Ltd and Ors	MD. ZUNAID			09.07.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/348/2026	14-07-2026	Pawan Kumar Lakhota Vs Mayasheel Retail India Limited	GAURAV SHRMA			10.07.2026

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			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/349/20 26	14-07-2026	Manoj Kumar Sharma Vs Dharam Pal Gupta Sons	GAURAV SHRMA			11.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/350/20 26	14-07-2026	M S Shree Radhika Traders Vs M S Superior Steel Trading Company	Nitish Chandra Tiwari			13.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/351/20 26	14-07-2026	Panch Rattan Fabrics Vs Pawan Garments	KRISHNA KUMAR			13.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/352/20 26	14-07-2026	Panch Rattan Fabrics Vs SK Enterprises	KRISHNA KUMAR			09.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/353/20 26	15-07-2026	CANARA BANK Vs SAHIL PROP MS HARIA KIRAN ENTERPRISES	SANJEEVCHOPR			10.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/354/20 26	15-07-2026	Sukhdeep Singh Vs Citi Mega Mart India Pvt Ltd	CHIRAG AGARWAL			06.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/358/20 26	17-07-2026	Mittal Fabrics Pvt. Ltd. Vs Manish Vijra	KAMAL GARG			14.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/363/20 26	20-07-2026	Arihant Pharmaceuticals Through its Proprietor Shri Pranav Kumar Jain Vs HK Pharma Through its Proprietor Mr Mashkoor Alam	CHANDER MOHAN			15.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/368/20 26	24-07-2026	ASHOK SUKHILJA PROP OF AK FABRICS Vs MR AMIT PROPRIETOR OF SHREE RADHEY ENTERPRISES	GAURAV MR KOCHAR			17.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/380/20 26	29-07-2026	BIOCON ELECTRIC PVT LTD Vs MANORAM ENTERPRISES	AMARENDRAKU MARDUBEY			18.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/381/20 26	29-07-2026	BIOCON ELECTRIC PVT LTD Vs SHREE SAIM TRADERS	AMARENDRAKU MARDUBEY			20.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/382/20 26	29-07-2026	BIOCON ELECTRIC PVT LTD Vs PRIYAM ELECTRICALS	AMARENDRAKU MARDUBEY			21.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/383/20 26	29-07-2026	Harey Krishna Cables Pvt Ltd Vs Omprakash Shankarlal Mundhada HUF	VARUN DIWAN			22.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/385/20 26	31-07-2026	LAKHI RAM KASID RAM Through its Partner Mr Vishal Goyal Vs Narien Chem	MALVICA SATLJA			28.07.2026
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/325/20 26	02-07-2026	SH DHERAJ KUMAR Vs SH AKSHAY KUMAR	Sidhant Dhingra			18-12-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/327/2026	04-07-2026	State Bank of India Vs Krish Sharma	Krishna Kumar			08-12-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/328/2026	04-07-2026	Manoj Kumar Sharma Vs Amit Sagar	Gaurav Sharma			02-06-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/329/2026	04-07-2026	Pawan Kumar Lahotia Vs Sanvie Retail Pvt Ltd	Gaurav Sharma			02-06-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/332/2026	06-07-2026	ONEGO SOLUTIONS Vs SHRI RAMSWAROOP MULTI ENGINEERING SOLUTIONS PVT LTD	Mohd. Mohsin Raja			10-06-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/342/2026	09-07-2026	RAMADA JEANS Vs Ms UNIVOX EXPORTS PVT LTD	R. S. Goswami			19-03-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/355/2026	15-07-2026	NARENDER KUMAR Vs AMAN BHALLA	J. K. Gupta			13-07-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/359/2026	17-07-2026	ASHOK SUKHLIA PROPRIETOR OF AK FABRICS Vs MR BANNE CHAUDHARY PROPRIETOR OF BANNE FABRICS	Gaurav Kocchar			
			ROOM NO 208	COMMERCIAL	CS (COMM)/361/2026	18-07-2026	FUGROISS THROUGH ITS PARTNER MR KARTIK SHARMA Vs AJAY KAUL	Nitin Garg			11-06-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/373/2026	25-07-2026	INNOVISION LIMITED Vs Swiss Elmech Pvt Ltd	Varun Chug			
			ROOM NO 208	COMMERCIAL	CS (COMM)/375/2026	27-07-2026	MANJU LATA Vs RAJ KUMAR	Shiv Kumar Gautam			
			ROOM NO 208	COMMERCIAL	CS (COMM)/388/2026	31-07-2026	ICICI BANK LTD Vs MS SUJATARAM INFRACON PVT LTD	Deepak Kaushik			24-07-2026
41	SH. SANJAY SHARMA H, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCI AL)	CS(COMM) 321/2026	01.07.2026	BABULAL PUROHIT VS DEEPA RAM	KUSHAL AGGARWAL			02.06.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 322/2026	01.07.2026	PUNJAB NATIONAL BANK VS DALJEET KAUR	B K M ASSOCIATES			06.06.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 326/2026	02.07.2026	TCI EXPRESS LIMITED VS BHARAT GAMBHIR	PRERNA RAWAT			27.06.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 324/2026	02.07.2026	RINKU KAMBOJ VS M/S THE MESOMORPH ORS.	SANGEETA JALAN			10.06.2026

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			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 334/2026	07.07.2026	NEXT GEN EXPORTER AND MANUFACTURERS VS MADURA CORPORATION	MAYANK SARASWAT			13.05.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 335/2026	07.07.2026	APOLLO LIMITED VS PIPES DHINGRA	SHRIHAR VIVEK TRIPATHI			06.07.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 339/2026	08.07.2026	M/S JAWAHAR EXPORTS VS BEST POLY CHEM LIMITED	SHUBHAM MAHAJAN			13.05.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 340/2026	09.07.2026	VIJAY KUMAR GOYAL VS M/S KAARICURRY	CM GROVER			04.07.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 341/2026	09.07.2026	MUKESH KUMAR GOYAL & ANR VS M/S KAARICURRY	CM GROVER			06.07.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 356/2026	16.07.2026	PANCH RATTAN FABRICS VS NO MAX ENTERPRISES	KRISHNA KUMAR			02.07.2026

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42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/323/2026	01-07-2026	MR SAMEER ARORA PROPRIETOR OF M/S JPS INDUSTRIES Vs M/S SMOOTH MOTORS THROUGH ITS PARTNERS	Nutshell Law Firm(P), 9354012505	nutshelllawfirm@gmail.com	46182
				COMMERCIAL	OMP (COMM)/14/2026	02-07-2026	MOHD ARBI Vs Yash Jain(P), PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	8006396492	yashiepf@gmail.com	46008
				COMMERCIAL	CS (COMM)/333/2026	06-07-2026	SMT KIRTI BATRA AND ANRS Vs SH RAJAT ARORA	Mohd. Zaid 9811750070	zaid_u@rediffmail.com	45607
				COMMERCIAL	Ex - Award by Arb/52/2026	07-07-2026	KOTAK MAHINDRA PRIME LTD Vs NEHA MAHAJAN(P), KAUSHIK	MAYANK 9999631644	MAYANK_MAHAN05@YAHOO.COM	46183
				COMMERCIAL	Ex - Award by Arb/55/2026	09-07-2026	Kotak Mahindra Prime Ltd Vs SONIA RANI	MAYANK MAHAJAN(P), 9999631644	MAYANK_MAHAN05@YAHOO.COM	46183
				COMMERCIAL	MISC DJ/708/2026	09-07-2026	LANDMARK CRAFTS LTD Vs GANRAJ ENTERPRISES AND WASON(P),	STUTI 9811227766	info.lexjmd@gmail.com	46078
				COMMERCIAL	Ex - Award by Arb/56/2026	09-07-2026	Kotak Mahindra Prime Vs RAHUL MAHESHWARI	MAYANK MAHAJAN(P), 9999631644	MAYANK_MAHAN05@YAHOO.COM	46183
				COMMERCIAL	CS (COMM)/343/2026	10-07-2026	SARAOGI SUPER SALES PVT LTD Vs LOOKS MENS AND GIRLS WEAR THROUGH SHIV KUMAR	VARUN BEDI(P), 8285672608	advocatevarunbedi@gmail.com	46209
				COMMERCIAL	CS (COMM)/344/2026	10-07-2026	RAJ KUMAR GUPTA Vs MOHAMMAD SHAMIM AHMED	SIDHANT DHINGRA AND ASSOCIATES(P), 9650677902	sidhantdhingra@advocatesidhantdhingra.com	46069
				COMMERCIAL	CS (COMM)/347/2026	13-07-2026	UNION BANK OF INDIA Vs REEMA GOEL	KAMALJIT SINGH RANOT(P), 9890410729	kamaljitsinghranot@gmail.com	46212
				COMMERCIAL	Ex - Award by Arb/58/2026	14-07-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT SO PAPPU	Sagar Mishra(P), 7053284188	SAGARMISHRA2490@GMAIL.COM	46182
				COMMERCIAL	Ex - Award by Arb/57/2026	14-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs AMAN SO SHIV NARAYAN	Sagar Mishra(P), 7053284188	SAGARMISHRA2490@GMAIL.COM	46182
				COMMERCIAL	Ex - Award by Arb/59/2026	14-07-2026	KOTAK MAHINDRA PRIME LTD Vs VISHAL R	Sagar Mishra(P), 7053284188	SAGARMISHRA2490@GMAIL.COM	46182
				COMMERCIAL	MISC DJ/732/2026	16-07-2026	SH RICH PAL SINGH Vs GURU TEGH BAHADUR HOSPITAL AND ANR	Deepak Bhardwaj(P), 9810662291	deepakbhardwaj_adv@yahoo.co.in	46178
				COMMERCIAL	CS (COMM)/360/2026	18-07-2026	SMT SUMAN LATAKALIA Vs M/S NEXTUS VENTURES PRIVATE LIMITED AND ORS	Ajit Singh 9990525091	ajitsingh8881@gmail.com	46216

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/362/2026	18-07-2026	BANK OF BARODA Vs PAWAN KHANNA AND ANR	Umesh Joshi(P),	9910568669	advumeshjoshi@gmail.com	46220
				COMMERCIAL	CS (COMM)/365/2026	21-07-2026	M/S THE GARDEN GALAXY Vs M/S EASY TRIP PLANNERS LIMITED (EASEMYTRIP)	SANJAY KUMAR PRAJAPATI(P),	9650197981	sanjaykumarprajapati000@gmail.com	46209
				COMMERCIAL	CS (COMM)/366/2026	22-07-2026	M/S WACHSTUM INDUSTRIES PVT LTD Vs SH DEEPAK BAJAJ	Narendra Bhandari	931362890	nbhandari2009@gmail.com	46219
				COMMERCIAL	CS (COMM)/367/2026	23-07-2026	MOHD ASHRAF Vs MRN P Singh SHAHRUKH		9910895954	npsinghaorsc@yahoo.com	46034
				COMMERCIAL	CS (COMM)/370/2026	24-07-2026	SHRI TAFI AKHTER Vs SHRI MOHD JAVED ANSARI	Farahim Khan	9810869127	Farahimkhanadv@gmail.com	46225
				COMMERCIAL	CS (COMM)/371/2026	24-07-2026	SH SATISH CHAND JAIN Vs SH HARSIDAK SINGH	SIDHANT DHINGRA AND ASSOCIATES(P),	9650677902	sidhantdhingra@advocatesidhantdhingra.com	46212
				COMMERCIAL	CS (COMM)/374/2026	25-07-2026	M/S NIRAJ INTENSIVE AND ANESTHESIA CARE PVT LTD Vs M/S UKAR HEALTHCARE PVT LTD AND ORS	RAJESH KUMAR GUPTA(P),	9718555929	rajeshgupta.fiiit@gmail.com	46219
				COMMERCIAL	CS (COMM)/377/2026	27-07-2026	B L AGRO INDUSTRIES LIMITED Vs SATTVIKSHARMA(P), WELLNESS PRIVATE LIMITED	RAJESH SHARMA(P),	9312400662	thecaltrade@gmail.com	46226
				COMMERCIAL	CS (COMM)/379/2026	28-07-2026	ASHOK SHUKHLIA PROPRIETOR OF M/S AK FABRICS Vs KHULLAR APPARELS PVT LTD THROUGH ITS DIRECTOR HEMANT KHULLAR	GAURAV KOCHHAR(P),	9810940055	NA	46219
				COMMERCIAL	Ex - Award by Arb/66/2026	30-07-2026	SWAGATAMA ENTERPRISES Vs NATIONAL HANDLOOM DEVELOPMENT CORPORATION LIMITED	RAJAN MALHOTRA(P),	9990666940	ADV.RAJANMALHOTRA@GMAIL.COM	46114
				COMMERCIAL	Ex - Award by Arb/70/2026	30-07-2026	SAMMAAN CAPITAL LIMITED (EARLIER INDIABULLS HOUSING FINANCE LIMITED) Vs RAJINDER AND ORS	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMail.COM	46220
				COMMERCIAL	Ex - Award by Arb/71/2026	30-07-2026	SKK AYURVEDA Medical Superintendent Vs THE DIRECTOR GENERAL Directorate General of Health Services (Govt of NCT of Delhi) AND ORS	Vishwendra Verma(P),	9871704611	verma.vishwendra@yahoo.co.in	46091
				COMMERCIAL	CS (COMM)/389/2026	31-07-2026	SMT POONAM RAJOURIA Vs RAVINDER NATH	Anuj Gupta(P),	9999936866	aga.justice@gmail.com	46231
				COMMERCIAL	CS (COMM)/386/2026	31-07-2026	M/S GOYAL TEXTILES Vs MR PARMOD KUMAR	SUNIL SINGH(P),	9654224557	advsunilsinghp@gmail.com	46211
				COMMERCIAL	CS (COMM)/387/2026	31-07-2026	M/S AVS FABRICS PVT LTD Vs SH HARSIDAK SINGH	SIDHANT DHINGRA AND ASSOCIATES(P),	9650677902	sidhantdhingra@advocatesidhantdhingra.com	46212

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	Execution (Comm)/128/2026	16-07-2026	M/S BO-BEE HOSIERY PVT LTD Vs M/S SHRI KHATU SHYAM MEGA MART LLP	Sonu Vivek(P),	9971146714	advocatehimanshu27@gmail.com	46042
				COMMERCIAL	MISC DJ/686/2026	04-07-2026	Punjab And Sindh Bank Vs Babita and Ors	AYUSH TYAGI(P),	9555526556	officekslaw@gmail.com	46207
				COMMERCIAL	OMP MISC (COMM)/2/2026	02-07-2026	VIJAY ARORA AND ORS Vs MAHANAGAR TELEPHONE NIGAM LIMITED (MTNL)	Astha Gupta(P),	991082777	clo@chopralawoffice@gmail.com	46197
43	SH. DEVENDER KUMAR JANGALA DISTRICT JUDGE COMMERCIAL COURT	NORTH-WEST	NIL								
44	SH. VINOD YADAV DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR DISTRICT JUDGE COMMERCIAL COURT	NORTH	NIL								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS (COMM)/410/2026	01-07-2026	MOGLI LABS INDIA PRIVATE LIMITED Vs CRESCENT PPG LINING PRIVATE LIMITED	Harsh Vardhan(P),	94671-94651	Infora),zlc.co.in	09.06.2026
			603	Commercial Suit	CS (COMM)/415/2026	02-07-2026	Puma Se Vs Ramakant Sharma	Gautam Bhasin(P),	9999306881/999093893	eludication.legal@outlook.com	22.09.2025
			603	Commercial Suit	CS (COMM)/416/2026	02-07-2026	UNION BANK OF INDIA Vs MRS SANTOSH KUMARI	Arun Kumar Shukla(P),	8586863313,	arunkumarshuklaT@gmail.com	10.06.2026
			603	Commercial Suit	CS (COMM)/417/2026	02-07-2026	Punjab National Bank Vs HARPREET SINGH	Raghav Sharma(P),	9717610124	VSRADVISORS@GMAIL.COM	09.06.2026
			603	Commercial Suit	CS (COMM)/418/2026	02-07-2026	SMT MALTI DEVI PROPRIETOR OF HIGHWAY LAB EQUIPMENTS Vs OM SWASTIK TESTING LABORATORY PVT LTD	Jogendra Kumar(P),	9582267585	adv.ik70l@gmail.com	09.06.2026
			603	Commercial Suit	CS (COMM)/421/2026	04-07-2026	MOHIT GUPTA Vs NEW HAIR PALACE PRIVATE LIMITED	Ravi Swami(P),	9999666665	raviswami191@yahoo.com	17.11.2025
			603	Commercial Suit	CS (COMM)/423/2026	06-07-2026	RAM AVTAR Vs ARUN KUMAR		9211416851	satjuris@gmail.com	06-04-2026
			603	Commercial Suit	CS (COMM)/433/2026	08-07-2026	NAINA RUHAIL Vs SANYAM META PLATFORMS, INC AND ORS	SANYAM KHETARPAL(P),	9873674225	sanyam@khetarpal.co.in	06.07.2026

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			603	Commercial Suit	CS (COMM)/437/2026	09-07-2026	CANARA BANK Vs RIYAN FASHION PROP RAJIVRAI KUMAR	NIHARIKA RAI(P),	9811884579	adv.niharikarailo9@gmail.com	07.07.2026
			603	Commercial Suit	CS (COMM)/444/2026	15-07-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	9999306881/999093893	eludication.legal@outlook.com	22.09.2025
			603	Commercial Suit	CS (COMM)/445/2026	15-07-2026	S S ENTERPRISES Vs MS VONKEN BRANDTECH PVT LTD	Vikas Sharma(P),	9811205567	sharmavikas407@gmail.com	24.12.2025
			603	Commercial Suit	CS (COMM)/447/2026	17-07-2026	THOMAS GLOBAL LOGISTICS PVT LTD Vs ULR FREIGHT SERVICES	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	23.07.2026
			603	Commercial Suit	CS (COMM)/452/2026	20-07-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	9999306881/999093893	eludication.legal@outlook.com	17.07.2026
			603	Commercial Suit	CS (COMM)/453/2026	20-07-2026	NIRMAL DEVI Vs AMBEY FERROUS PVT LTD	Shubham Singhal(P),	8279850249	vshadvocates@gmail.com	16.07.2026
			603	Commercial Suit	CS (COMM)/454/2026	20-07-2026	SEEMA AGGARWAL Vs EARTH WIRES PVT LTD	Shubham Singhal(P),	8279850249	vshadvocates@gmail.com	16.07.2026
			603	Commercial Suit	CS (COMM)/456/2026	21-07-2026	PUNJAB AND SIND BANK Vs BLISS GIFTS AND ACCESSORIES	Geetanjali Tiwari(P),	8285103528	contact@randglawchambers.com	17.07.2026
			603	Commercial Suit	CS (COMM)/467/2026	23-07-2026	Bank of Baroda Vs Ashok Kumar Kushwaha	Akshay Raj(P),	9650501903	advhunnisharma.28@gmail.com	23.03.2026
			603	Commercial Suit	CS (COMM)/466/2026	23-07-2026	STATE BANK OF INDIA Vs VISHWAS CHAND	CHITRA MALHOTRA(P),	9301232373	advjkmishra@outlook.com	13.07.2026
			603	Commercial Suit	CS (COMM)/470/2026	24-07-2026	CANARA BANK Vs mahesh RAJIV BHALLA PROP MS RB ENTERPRISES	Sharma(P),	9212888057	chitramalhotrasobti@gmail.com	29.04.2026
			603	Commercial Suit	CS (COMM)/475/2026	25-07-2026	Shri Rajinder Kumar Vs Ms. Richa Rani	sumit virmani(P),	9810493325	advmcsharma2010@gmail.com	30.06.2026
			603	Commercial Suit	CS (COMM)/476/2026	27-07-2026	Canara Bank Vs Monu Kumar	Vikash Kumar(P),	9873245548	virmanilawco@gmail.com	17.07.2026
			603	Commercial Suit	CS (COMM)/479/2026	28-07-2026	SPACE INDUS GLOBAL PRIVATE LIMITED Vs LIFEWALL GREENTECH PRIVATE LIMITED AND OTHERS	HIMANSHU PAL(P),	9999880149	adv.vikaskumar802@gmail.com	30.03.2026
			603	Commercial Suit	CS (COMM)/480/2026	28-07-2026	INFLUIR MEDIA PVT LTD Vs INFLUENZONE TECHNOLOGY PVT LTD	SUNDRAM JOSHI(P),	9910600436	advocatehimanshupal@gmail.com	13.05.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			603	Commercial Suit	CS (COMM)/483/2026	29-07-2026	CANARA BANK Vs M/S R S TRADING COMPANY	SUNDRAM JOSHI(P),	8448444842	admin@nirvaanlaw.com	24.07.2026
			603	Commercial Suit	CS (COMM)/484/2026	29-07-2026	CANARA BANK Vs ZEST ENTERPRISE	Gautam Bhasin(P),	9811884579	adv.niharikarailio9@gmail.com	24.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/2578/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Sabir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2579/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Vijay Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2580/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Raj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2581/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Mithlesh Mishra	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2582/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Subham Vikal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2584/2026	02-07-2026	Ms Suryoday Small Finance Bank Limited Vs S P Traders	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2586/2026	02-07-2026	Ms Suryoday Small Finance Bank Limited Vs Vineet Tiwari	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2587/2026	02-07-2026	Kotak Mahindra Bank Ltd Vs Virender Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2588/2026	02-07-2026	Suryoday Small Finance Bank Limited Vs Tanaji Shivaji Madne	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/25/2026	02-07-2026	MS SANDHYA FINANCE LTD Vs NARESH KUMAR	Dr. Anand Duggal	7042421170	anandlegal1421@gmail.com	NA
			613	Commercial Suit	CS (COMM)/419/2026	02-07-2026	Puma se Vs Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46202
			613	Commercial Suit	Execution (Comm)/227/2026	02-07-2026	ANJU SHARMA Vs NITIN GUPTA	Suresh Chand Singh(P),	9810061558	scsinghal@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/2594/2026	03-07-2026	Suryoday Small Finance Bank Limited Vs Prashanth Kumar C R	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2595/2026	03-07-2026	Kotak Mahindra Bank Limited Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
613	Commercial Suit	OMP (COMM)/2599/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK YADAV 2092	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA			

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			613	Commercial Suit	OMP (COMM)/2600/2026 (1)	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs QAISER ABBAS 0800	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2601/2026 (1)	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARENDER KUMAR SINGH 3146	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2602/2026 (1)	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH KUMAR 0581	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2597/2026 (1)	04-07-2026	Kotak Mahindra Bank Limited Vs Jai Bhagwan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/425/2026 (1)	06-07-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46206
			613	Commercial Suit	CS (COMM)/429/2026 (1)	07-07-2026	BANK OF BARODA Vs Dr Dinesh Sharma	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	46182
			613	Commercial Suit	OMP (COMM)/2617/2026 (1)	07-07-2026	Kotak Mahindra Bank Limited Vs Gulpham	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2632/2026 (1)	09-07-2026	Kotak Mahindra Bank Ltd Vs Mahadev Transport	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/432/2026 (1)	08-07-2026	Sterling Steeltech Vs BKBS Karma Industries	SANJAY YADAV	8860851165	sanjay.yadav.law11@gmail.com	46183
			613	Commercial Suit	OMP (COMM)/2647/2026 (1)	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATNAM SINGH 6374	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2648/2026 (1)	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGINDRA SINGH 7024	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2649/2026 (1)	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZAKRA M 0473	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/51/2026	09-07-2026	AXIS BANK LTD Vs SANJAY KUMAR	VIMAL KHURANA(P),	---	no email	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/52/2026	09-07-2026	AXIS BANK Ltd Vs HARISH KUMAR	VIMAL KHURANA(P),	---	no email	NA
			613	Commercial Suit	OMP (COMM)/2669/2026 (1)	14-07-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Jane Alam	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	CS (COMM)/442/2026	11-07-2026	UCH LOGISTICS LTD Vs UNITED ART LOGISTICS INDIA PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	45993
			613	Commercial Suit	OMP (COMM)/2670/2026	14-07-2026	M/s Kotak Mahindra Bank Ltd Vs Sitaram Transport Co	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2668/2026	14-07-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Shree Shyam Transportservice	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2686/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RISHABH SOOD 4278	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2687/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRATHAM KHATRI 3758	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2688/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KALU BANJARA 0998	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2689/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJIT SINGH 7302	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2690/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITU SAINI 2076	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2691/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AVANTIKA BHARTI 1394	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2692/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARDEEP PRAJAPATI 0606	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2693/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHIJITH AS 2064	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/449/2026	17-07-2026	MS MATRIX INTERTECH PVT LTD Vs MS INTOUCH QUALITY PVT LTD	Sushant Tripathi(P),	8447435082	no email	45779
			613	Commercial Suit	ExCOMM Award by Arb Comm/53/2026	14-07-2026	M/s Kotak Mahindra Prime Ltd Vs ROHIT SINGH	AMBIKA MEHRA(P),	9811193449	conceptgalllp@yahoo.in	NA
			613	Commercial Suit	OMP (COMM)/2713/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD ZUBER USMANI 8072	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2714/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MADAN LAL JANGID 1278	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			613	Commercial Suit	OMP (COMM)/2715/2026 (1)	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKIT MALIK 9162	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2716/2026 (1)	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK SINGH 1420	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2717/2026 (1)	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUPINDER SINGH 4571	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2718/2026 (1)	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MONIKA KHATANA 3424	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/252/2026	16-07-2026	RAGHUBINDER GREWAL Vs Prabh Dayal Educational Trust	PRAMOD KUMAR AGARWAL(P),	9868920473	pkagg.adv@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2708/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Kamal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2709/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Choudhary Jubair	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2704/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Chander Bhan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2702/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Avdhesh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2700/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Mukesh Kumar Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2735/2026 (1)	20-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs BEST HAWK INFOSYSTEMS PRIVATE LIMITED 1476	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2736/2026 (1)	20-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Snehit Bansal 1312	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2737/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD IMRAN 4969	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2738/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NIRBHAY B 5309	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2739/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK KUMAR 3396	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2719/2026 (1)	18-07-2026	M/s Kotak Mahindra Bank Ltd Vs Bhupendra	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2740/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANDIP SINGH 4329	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2741/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHAND R 7006	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2742/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNEEL KUMAR DUBEY 6004	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2743/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET KAUR 9094	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/28/2026 (1)	20-07-2026	H And H Mechtech Pvt Ltd Vs MS OMEGA TELEVENTURE PVT LTD	Yogita(P),	9871777815	ansh@refin.co.in	NA
			613	Commercial Suit	CS (COMM)/459/2026 (1)	22-07-2026	Bank of Baroda Vs Anurag Bhat	Akshay Raj(P),	9650501903	advhunnysharma28@gmail.com	46104
			613	Commercial Suit	ExCOMM Award by Arb Comm/55/2026 (1)	24-07-2026	Kotak Mahindra Bank Limited Vs CHANDAN K PRASAD	Arvind Gupta(P),	9811317311	advocatearvindgupta@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2747/2026 (1)	21-07-2026	Kotak Mahindra Bank Ltd Vs Atul Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2785/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALMAN KHAN 1151	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2786/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL SINGH 1239	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/463/2026 (1)	23-07-2026	Punjab National Bank Vs RAJESH MOHAN	Saurav Bhasin(P),	9899331166	saoravbhasin10@gmail.com	46224
			613	Commercial Suit	CS (COMM)/464/2026 (1)	23-07-2026	Punjab National Bank Vs DOLI DEVI	Saurav Bhasin(P),	9899331166	saoravbhasin10@gmail.com	46224
			613	Commercial Suit	CS (COMM)/465/2026 (1)	23-07-2026	Punjab National Bank Vs SAHIL WASAN	Saurav Bhasin(P),	9899331166	saoravbhasin10@gmail.com	46224
			613	Commercial Suit	OMP (COMM)/2787/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANITA SINGH 1331	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2788/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUBHASH KUMAR 7702	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2789/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURINDER SINGH 5248	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2790/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNDER N 6691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2763/2026 (1)	23-07-2026	Rajiv Solanki Vs Anu Manglani aka Anu Miglani	Nand Kishore Aggarwal(P),	9818342898	chambersoknagg arwal@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2791/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRACHI VERMA 5569	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2792/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDESH KUMAR 2691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2793/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAGJI RAM 6100	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2794/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHUL KHATRI 3488	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2795/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARMILA P 0075	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2802/2026 (1)	25-07-2026	Suryoday Small Finance Bank Limited Vs Hemavathi Crane Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2803/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Dalbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2804/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Netrapal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2805/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Shatrughan Singh Bundela	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2806/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Prahalad	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2807/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Shivdeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/2808/2026	(1)25-07-2026	Kotak Mahindra Bank Ltd Vs Manvendra Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2809/2026	(1)25-07-2026	Kotak Mahindra Bank Ltd Vs Sulinder Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2810/2026	(1)25-07-2026	Kotak Mahindra Bank Ltd Vs Amar Public School Educational Samiti	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2821/2026	(1)27-07-2026	Kotak Mahindra Bank Ltd Vs Jasvant Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2822/2026	(1)27-07-2026	Kotak Mahindra Bank Ltd Vs Harsh Vardhan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2823/2026	(1)27-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2824/2026	(1)27-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2825/2026	(1)27-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/481/2026	29-07-2026	CANARA BANK Vs MS VEENIT KITCHEN	SUNDRAM JOSHI(P),	8448444842	no email	46227
			613	Commercial Suit	CS (COMM)/478/2026	27-07-2026	MS PESTEA LIMITED Vs ALCAX SOLUTIONS LIMITED	siddharth jain	917709690578	siddharthjainlegal@gmail.com	45999
			613	Commercial Suit	OMP (COMM)/2845/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Sanjiv Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2846/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Dharmendr Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2847/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Pinki Devi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2848/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Omkar Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2849/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Mahender	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2850/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Imran	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2851/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Gaurav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2852/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Chandrabhan Ramsingh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2853/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Indrajeet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2854/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Satyendra Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2855/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Arimardan Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/482/2026	29-07-2026	Canara Bank Vs M/S SANCHIT ENTERPRISES	SUNDRAM JOSHI(P),	8448444842	no email	46227
			613	Commercial Suit	ExCOMM Award by Arb Comm/54/2026	24-07-2026	Kotak Mahindra Bank Limited Vs DEPAK KESARI	Arvind Gupta(P),	9811317311	advocatearvindgupta@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/265/2026	24-07-2026	KARATE ORGANISATION Vs INDIA KARATE INDIA	ANMOL CHADHA(P),	9953040018	lawcmchamber2@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/259/2026	21-07-2026	STATE BANK OF INDIA Vs ABDULLAH HAMIDI	JITENDRA KUMAR MISHRA	9310232373	advjkmishra@outlook.com	NA
			613	Commercial Suit	OMP (COMM)/2706/2026	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Ajay	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	MISC DJJ ADJ/642/2026	15-07-2026	STATE BANK OF INDIA Vs SHASHANK	ADAITA KUMAR ROUT(P),	9999132159	akrootadvocate@gmail.com	NA
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	EXECUTION	Execution (Comm.)/220/2026	01-07-2026	BALAJI PLYWOOD VS MS. SHARDA WINNER AWARDS AND TROPIES	MS. SHARDA GARG	9899355811	ADV.SHARDARG@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/221/2026	01-07-2026	VISWAKARMA KUMAR VS JRS INFRA	MR. G.S. GANGWAR	9717211123	INFO@JURISVISTA.IN	NA
			614	COMMERCIAL SUIT	CS (COMM)/406/2026	01-07-2026	THE SUPREME INDUSTRIES VS RAVI KUMAR GUPTA	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	06.06.2026

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			614	COMMERCIAL SUIT	CS (COMM)/407/2026	01-07-2026	UNION BANK OF INDIA VS STAR X RAY PATH LAB	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHYA MJHA@GMAIL.COM	30.05.2026	
			614	COMMERCIAL SUIT	CS (COMM)/408/2026	01-07-2026	UNION BANK OF INDIA VS MEENAKSHI	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHYA MJHA@GMAIL.COM	30.05.2026	
			614	COMMERCIAL SUIT	CS (COMM)/409/2026	01-07-2026	UNION BANK OF INDIA VS MOHIT CHUGH	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHYA MJHA@GMAIL.COM	30.05.2026	
			614	COMMERCIAL SUIT	CS (COMM)/411/2026	01-07-2026	STATE BANK OF INDIA VS SWAPAN KUMAR DAS	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	09.06.2026	
			614	COMMERCIAL SUIT	CS (COMM)/412/2026	01-07-2026	INDIAN OVERSEAS BANK VS ANJALI KALHAN	MR. VINAY KUMAR	9811134771	KUMARVINAY.65@GMAIL.COM	09.06.2026	
			614	EXECUTION	Execution (Comm.)/223/2026	02-07-2026	M/S CASCADE ELECTRO WORLD	MR. HIMANSHU KAUSHIK	9811833026	H.KAUSHIK2009@GMAIL.COM	NA	
			614	EXECUTION	Execution (Comm.)/224/2026	02-07-2026	DELHI DEVELOPMENT AUTHORITY VS SUDHAKAR TIWARI	MR. NISHITHA CHHAWLA	9999661422	NISHTHACHAWLA.198@GMAIL.COM	NA	
			614	EXECUTION	Execution (Comm.)/225/2026	02-07-2026	MABEL APPAREL VS DATUM CONSUMER DURABLE	MR. BRAHMPRAKASH SHARMA	9811894486	ADVOCATE.BRAHM@GMAIL.COM	NA	
			614	COMMERCIAL SUIT	CS (COMM)/414/2026	02-07-2026	XXXXX VS YYYYY	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	11.06.2026	
			614	ARBITRATION	OMP (COMM.)/2583/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS JITENDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2585/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS RAVI SHANKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2589/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS SUNIL R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2590/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS THUAMPUIA L	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2591/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS CHUDASMA DHARMENDRASINH R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2592/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS AMIT KUMAR PATEL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	

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			614	ARBITRATION	OMP (COMM.)/2593/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS DHARAMBIR CHOPRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/424/2026	06-07-2026	ZAKIR HUSSAIN GAGAN DHANKER VS	MR. YASH PRAKASH	9953858877	CHAMBERSOFYASHPRAKASH@GMAIL.COM	30.06.2026
			614	COMMERCIAL SUIT	CS (COMM.)/426/2026	06-07-2026	MANISH POPLI SHIVAY LOGISTICS AND TRADERS VS	MR. SANJAY JAIN	8860635799	COMMUNICATIONS@LEXCORP.ORG.IN	29.06.2026
			614	ARBITRATION	OMP (COMM.)/2607/2026	06-07-2026	KOTAK MAHINDRA BANK VS DEEPAK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2608/2026	06-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUNIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2609/2026	06-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ASRAF TRADERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2610/2026	06-07-2026	SURYODAY SMALL FINANCE BANK LIMITED VS RAJBIR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2611/2026	06-07-2026	KOTAK MAHINDRA BANK LIMITED VS YOGESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2612/2026	06-07-2026	KOTAK MAHINDRA BANK VS SANJEET KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2613/2026	06-07-2026	KOTAK MAHINDRA BANK VS ABDUL HAQ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2614/2026	06-07-2026	KOTAK MAHINDRA BANK VS PANKAJ RAJPUT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2615/2026	06-07-2026	KOTAK MAHINDRA BANK VS NARESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2616/2026	06-07-2026	KOTAK MAHINDRA BANK VS. RAKHA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/427/2026	07-07-2026	MATRIX POLYTECH VS DELTON CABLES	MR. RAJIV RAHEJA	981182600	RRAJIVE@GMAIL.COM	12.06.2026
			614	COMMERCIAL SUIT	CS (COMM.)/430/2026	07-07-2026	CHANDAN YADAV ALGO INFRATECH SYATEMS LLP VS	MR. VAIBHAV SINHA	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	12.06.2026

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			614	EXECUTION	Execution (Comm.)/235/2026	08-07-2026	1 T 1 CREDIT LIMITED VS SHRI SHYAM MOTORS	MR. ASHOK KUMAR SINGH	8287291544	ADVOCATEASHOKKKSINGH@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/236/2026	08-07-2026	CIRCLE RETAIL VS CITY MEGA MART	MS. ANJU SINGH	9873768392	ANJUSINGH3833@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/431/2026	08-07-2026	PUNJAB NATIONAL BANK VS GAURAV KUMAR	MR. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	07-07-2026
			614	COMMERCIAL SUIT	CS (COMM.)/434/2026	08-07-2026	NIRAJ KUMAR VS NYSAA RETAIL VENTURE	MR. ASHWIN KUMAR	9873579804	ILS.AWNISH@GMAIL.COM	22.05.2026
			614	COMMERCIAL SUIT	CS (COMM.)/436/2026	08-07-2026	CANARA BANK RAAJPAL KARHANA VS MS. CHITRA MALHOTRA	MS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	29.04.2026
			614	EXECUTION	Ex.COMM Award by Arb. Comm./49/2026	09-07-2026	KOTAK MAHINDRA PRIME VS PRATAP KUMAR BEURA	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI TELEGAL@GMAIL.COM	NA
			614	EXECUTION	Ex.COMM Award by Arb. Comm./50/2026	09-07-2026	KOTAK MAHINDRA PRIME VS RAJAT SINGH	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI TELEGAL@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/238/2026	09-07-2026	KOTAK MAHINDRA PRIME VS JASPINDER SINGH SAMBY	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI TELEGAL@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/239/2026	09-07-2026	KOTAK MAHINDRA PRIME VS ROHIT SHOKHANDA	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI TELEGAL@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/240/2026	09-07-2026	KOTAK MAHINDRA PRIME VS JAIK PRAKASH	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI TELEGAL@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/439/2026	09-07-2026	PROFESSIONAL IMPEX VS MAVEN SHIPPERS INDIA	MR. K.L.MISHRA	9811129475	KLMISHRAADVO@GMAIL.COM	11.06.2026
			614	COMMERCIAL SUIT	CS (COMM.)/440/2026	09-07-2026	VINOD TIWARI VS GLITZ LOUNGE AND BAR LLP	MR. R.K. MISHRA	9891539006	SANDWITH2@GMAIL.COM	09.06.2026
			614	MICELLANEOUS	MISC ADJ/611/2026	09-07-2026	DELIUS PHARMACEUTICALS VS SARA EXPORTS	MR. DHARMENDER BHAN	9971796299	ADV.DHARMENDERBHAN@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2638/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS PARAMJIT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOKK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2639/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS DILSHAD S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOKK1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/2640/2026	(10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SURESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2641/2026	(10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS RAMESH SONI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2642/2026	(10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SEEMA KUMARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2650/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SUPER SPEED CARGO MOVERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2651/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2656/2026	(13-07-2026	KOTAK MAHINDRA BANK VS VINOD SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2657/2026	(13-07-2026	KOTAK MAHINDRA BANK VS RAJEEV SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2658/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SANJAY YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2659/2026	(13-07-2026	KOTAK MAHINDRA BANK VS RITIKA MILK TANKER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2660/2026	(13-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ANKIT CHAUHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2661/2026	(13-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SALEEM B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2662/2026	(13-07-2026	KOTAK MAHINDRA BANK VS ANIL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2663/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SHARIF	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2664/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SURENDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2665/2026	(13-07-2026	KOTAK MAHINDRA BANK VS UNIQUE CRANE SERVICES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/2666/2026	14-07-2026	KOTAK MAHINDRA BANK VS RAJAT	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2667/2026	14-07-2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SALEEM B	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/251/2026	16-07-2026	JINDAL CONCRETE UDYOG VS AROCHAN PROJECT	MR. SANJEEV	8868738523	SANJEEV.KUMAR@KNOWLEDGE.IN	NA
			614	ARBITRATION	OMP (COMM.)/2694/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS RAHUL GOSWAMI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2695/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS DOMNIKA J	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2696/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS VIKAS A	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2697/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS IRSHAD D	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2698/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS DHARMENDRA KUMAR MEENA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK K.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/450/2026	18-07-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	LEGAL@OUTLOOK.COM	16.07.2026
			614	ARBITRATION	OMP (COMM.)/2723/2026	20-07-2026	KOTAK MAHINDRA BANK VS AMITA	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2724/2026	20-07-2026	KOTAK MAHINDRA BANK VS RITESH KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2727/2026	20-07-2026	KOTAK MAHINDRA BANK VS PREM SANKAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2731/2026	20-07-2026	KOTAK MAHINDRA BANK VS DINESH	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2734/2026	20-07-2026	KOTAK MAHINDRA BANK VS ASHOK	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2744/2026	20-07-2026	KOTAK MAHINDRA BANK VS MOHIT KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/2745/2026	(1)20-07-2026	KOTAK MAHINDRA BANK VS PARVEJ KHANSHANKAR	MR. RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2746/2026	(1)20-07-2026	KOTAK MAHINDRA BANK VS SHREESHYAM TRANSPORT SERVICE	MR. RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/260/2026	21-07-2026	STATE BANK OF INDIA VS MAHAK SINGH	MR. JITENDER KUMAR MISHRA	9310232373	ADVKMISHRA@OUTLOOK.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/457/2026	21-07-2026	STATE BANK OF INDIA VS JUBER	MR. JITENDER KUMAR MISHRA	9310232373	ADVKMISHRA@OUTLOOK.COM	18.07.2026
			614	COMMERCIAL SUIT	CS (COMM.)/458/2026	22-07-2026	STATE BANK OF INDIA VS PRAMOD KUMAR SINGH	MR. JITENDER KUMAR MISHRA	9310232373	ADVKMISHRA@OUTLOOK.COM	18.07.2026
			614	COMMERCIAL SUIT	CS (COMM.)/460/2026	22-07-2026	RAJAT SETHI VS SIDDHARTH KATHURIA	MR. HIMANSHU AHUJA	9654546559	ADVOCATE.HIMANSHU23@GMAIL.COM	18.07.2026
			614	ARBITRATION	OMP (COMM.)/2764/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS AKASH GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2765/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SHAHBAN S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2766/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS PARMINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2767/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS PRITAM SANDHU	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2768/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS MUHAMMAD SABIR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2769/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAVALA R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2770/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS RAVI JARWAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2771/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS ABDUL GAFFAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2772/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAIF PATHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/2773/2026	(1)23-07-2026	BMW INDIA FINANCIAL SERVICES VS B SALEEM MALIK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2774/2026	(1)23-07-2026	BMW INDIA FINANCIAL SERVICES VS ANIRBAN MUKHERJEE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2775/2026	(1)23-07-2026	BMW INDIA FINANCIAL SERVICES VS KAAPSTONES INDUSTRIES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2776/2026	(1)23-07-2026	BMW INDIA FINANCIAL SERVICES VS SIDDHESH JAYAKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/468/2026	24-07-2026	XXXXX VS YYYYY	MR. GAUTAM BHASIN	9999093893	LEGAL@OUTLOOK.COM	22.07.2026
			614	CONTEMPT PETITION	Contempt Petition/7/2026	25-07-2026	APJ ENTERPRISES VS MDX GLOBAL PROP FAISAL YOUNUS	MR. RANJAN KUMAR	9560511243	INFO.ANANDCO@GMAIL.COM	18.07.2026
			614	ARBITRATION	OMP (COMM.)/29/2026	25-07-2026	JAGMEET SINGH BHATIA VS ANIL PURI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/472/2026	25-07-2026	UNION BANK OF INDIA VS NAWIN CHANDRA	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHAYAMJHA@GMAIL.COM	30.05.2026
			614	COMMERCIAL SUIT	CS (COMM.)/473/2026	25-07-2026	RELIANCE PROJECTS AND MANAGEMENT SERVICES LIMITED VS GURBACHAN SALUJA AND ORS	MR. KAMLESH ANAND	99990946701	ANANDKAMLESH999@GMAIL.COM	22.07.2026
			614	ARBITRATION	OMP (COMM.)/2811/2026	(1)27-07-2026	TOYOTA FINANCIAL SERVICES LIMITED VS VIJAY YADAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2812/2026	(1)27-07-2026	TOYOTA FINANCIAL SERVICES LIMITED VS AMANPRIT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2813/2026	(1)27-07-2026	TOYOTA FINANCIAL SERVICES LIMITED VS MOHD NAIM	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2814/2026	(1)27-07-2026	TOYOTA FINANCIAL SERVICES LIMITED VS GOPALA THERMOPACKS INDIA PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2826/2026	(1)28-07-2026	SURYODAY SMALL FINANCE BANK LIMITED VS VIRENDER KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2827/2026	(1)28-07-2026	KOTAK MAHINDRA BANK LTD VS DRAG VJAY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/2828/2026	(1)28-07-2026	KOTAK MAHINDRA BANK LTD VS ASHOK KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2829/2026	(1)28-07-2026	KOTAK MAHINDRA BANK LTD VS KARTAR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2830/2026	(1)28-07-2026	KOTAK MAHINDRA BANK LTD VS VIVEK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2831/2026	(1)28-07-2026	KOTAK MAHINDRA BANK LTD VS MUKESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/485/2026	29-07-2026	SH RAM AVATAR CHAMRIA VS VNG CHAMRIA AYURVED LAB PRIVATE LIMITED THROUGH ITS DIRECTORS	MR. C.P. MALIK	9212057049	CPMALIK1@GMAIL.COM	18.07.2026
			614	ARBITRATION	OMP (COMM.)/2837/2026	(1)29-07-2026	KOTAK MAHINDRA BANK LTD VS KRISHNAPAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2838/2026	(1)29-07-2026	KOTAK MAHINDRA BANK LTD VS SHEELES YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2839/2026	(1)29-07-2026	KOTAK MAHINDRA BANK LTD VS RAMSAKHI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2856/2026	(1)29-07-2026	SH RAM AVATAR CHAMRIA VS SHRI KAMAL KUMAR CHAMRIA	MR. C.P. MALIK	9212057049	CPMALIK1@GMAIL.COM	18.07.2026
			614	EXECUTION	Execution (Comm.)/273/2026	30-07-2026	SUNITA KANWAR VS VIRENDER KUMAR	MR. SAMEER SIDHAN	9444446565	ADVSAMEERSIDHAN@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/274/2026	30-07-2026	SUNIL KUMAR MITTAL VS AJAY KUMAR	MR. RAMIT SEHRAWAT	9212375979	ADV RAMIT2003@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/487/2026	30-07-2026	MR PANKAJ MITTAL VS HEALTHSFIRST HEALTHCARE DIAGNOSTICS PRIVATE LIMITED THROUGH DIRECTORS/MANAGERS	MR. SURENDER KUMAR	9999993833	SURENDERSUPARN@GMAIL.COM	10.06.2026
50	SH. AJAY GULATI- DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	413/2026	01-07-2026	WORLDWIDE CARGO SOLUTIONS Vs DNA ENTERPRISES	MR. RANJAY KUMAR	9868401220	ranjaylawyer@gmail.com	04.06.2026
			509	CS (COMM)	420/2026	02-07-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881/999993893	judication.legal@outlook.com	29.06.2026
			509	Execution (Comm.)	228/2026	04-07-2026	M/s Continental Carriers Pvt Ltd Vs M/s KVN Trade	RAJAN MIGLANI	9728410090	rajanmiglani@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	CS (COMM)	422/2026	04-07-2026	Calvin Klein Trademark Trust and Anr Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881/999093893	judication.legal@outlook.com	02.07.2026
			509	OMP (COMM.)	(D)2603/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAI JOG MAYA TRANSPORT COMPANY 1085	RAHUL BHARDWAJ & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)2604/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT CHAUDHARY 3833	RAHUL BHARDWAJ & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)2605/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARPREET SINGH 7302	RAHUL BHARDWAJ & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)2606/2026	04-07-2026	Bluwheelz Mobility Services Pvt Ltd Vs Honnenahalli Jaweragowda Bharathi	Hitesh Kumar Bhardwaj	9811829249	advocatehitesh12@gmail.com	
			509	Execution (Comm.)	234/2026	08-07-2026	M/S HOSPIDECOR INTERIOR Vs SANTOSH KUMAR SINGH	DHARMENDER SINGH	9810779585		
			509	CS (COMM)	435/2026	08-07-2026	MUSKAN CONTAINER LINES PRIVATE LIMITED Vs YOGI DYE CHEM PRIVATE LIMITED	UDAY KUMAR	9810868162	advudaykumar@gmail.com	25.11.2025
			509	OMP (COMM.)	(D)2621/2026	08-07-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2622/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Rajat	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2623/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Faruk	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2624/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Ram Jiwan	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2625/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Surender	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2626/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Akshay Rao	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2627/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Sharif	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2628/2026	08-07-2026	Kotak Mahindra Bank Ltd Vs Anil	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)2629/2026	08-07-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jane Alam	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2630/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Unique Crane Services	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2631/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Sitaram Transport Co	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	CS (COMM)	438/2026	09-07-2026	VINOD TIWARI Vs MS GLTIZ LOUNGE AND BAR LLP A PARTNERSHIP FIRM	RUPESH KUMAR MISHRA	9873330292		09.06.2026
			509	Execution (Comm.)	241/2026	10-07-2026	AXIS BANK LTD Vs ANSYS INFOTECH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	242/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs DILPREET SINGH SETHI	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	243/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs FRANK AVINASH KRALA AND ORS	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	244/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs JATIN JAIN	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	245/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs NITIN GUPTA AND ANR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	246/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs RAGHAVENDRA M	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	247/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs RAHUL VERMA AND ANR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	248/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs VIBHOR VASHIST	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	249/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs VIRG SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	CS (COMM)	441/2026	10-07-2026	WOODWISE INDIA PVT LTD Vs GREENLAM INDUSTRIES LIMITED	SURYAVRAT DUBEY	9716752820	survavrat.svd@emailcom	15.06.2026
			509	OMP (COMM.)	(D)2633/2026	10-07-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MANINDERJEET SINGH 0791	RAHUL INDIABHARDWAJ & Co.	9013493108		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)2634/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT KUMAR 0476	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2635/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARISH KUMAR	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2636/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAHANGIR K 0680	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2637/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAIF PATHAN 6125	RAHUL BHARDWAJ & Co.	9013493108		
			509	CS (COMM)	443/2026	11-07-2026	Punjab National Bank Vs Gunjit Kaur	NITESH SHARMA	9667121819, 8750191518	ntadvocates@gmail.com	30.04.2026
			509	Execution (Comm.)	250/2026	14-07-2026	H K GANGWANI Vs M/S OYO INVESTMENTS LLP	SANJEET KUMAR	9540421497	sanjeetadvocate@gmail.com	
			509	OMP (COMM.)	(D)2676/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHAY G 0265	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2677/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH BANSAL 6812	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2678/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KAMLESH VIJAY VARGIYA 0562	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2679/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RINKU YADAV 0516	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2680/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH 0953	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2681/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARUN KUMAR 3376	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	26/2026	15-07-2026	AMBIKA ENTERPRISES Vs HERO FINCORP LIMITED	SHITA PANCHOLI	6377551830	shita_pancholi@gmail.com	
			509	MISC DJ ADJ	640/2026	15-07-2026	Bull Value Incorporated VCC Sub Fund Vs ERAAYA Lifespaces Limited				
			509	CS (COMM)	446/2026	16-07-2026	GANPATI ENTERPRISES PROP OF PRIYA GOEL THROUGH SPA Vs MAHAGUN INDIA PVT LTD THROUGH ITS DIRECTORS	VISHAL CHHABRA	9873330292		30.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT E- COURT FEES
			509	Execution (Comm.)	255/2026	17-07-2026	THE BALUSSERY BENEFIT CHIT FUNDS PVT LTD Vs DINESH KUMAR AND ORS	KARTIKAY SHARMA	9811297200		
			509	CS (COMM)	448/2026	17-07-2026	Ms Gonsai Logistics Pvt Ltd Through its Director Sh Pankaj Mehndiratta Vs Ms R K Impex House Through its Proprietor	RAKESH KUMAR SHARMA	868040826,	sharmarakeshadv1@gmail.com	12.06.2026
			509	OMP (COMM.)	(D)2710/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK B 9742	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2711/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIBHAV RISHI 7897	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2712/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIS ALVI 7532	RAHUL BHARDWAJ & Co.	9013493108		
			509	CS (COMM)	451/2026	18-07-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881/9999093893	eludication.legal@outlook.com	18.07.2026
			509	CS (COMM)	455/2026	21-07-2026	NIRMAL DEV THROUGH ITS SOLE NN LITE UP Vs AMBEY FERROUS PVT LTD	VARSHA AGARWAL/ SHUBHAM SINGHAL	91-8279-850249	vshadvocates@gmail.com	16.07.2026
			509	OMP (COMM.)	(D)2753/2026	21-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SAYED MURTHALA THANGAL 1104	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2754/2026	21-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AYUSH CHAUDHARY 0792	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2755/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OM PRAKASH 0904	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2756/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PANKAJ SINGH CHAUHAN 5772	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2757/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONU SUKKAN 9369	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2758/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAROJ S 5227	RAHUL BHARDWAJ & Co.	9013493108		
			509	Execution (Comm.)	261/2026	22-07-2026	SAMMAAN CAPITAL LIMITED Vs MICROMANDAL ENGINEERING WORKS	NEERAJ MANDAL	9899165086	neerajmandal06@gmail.com	
			509	CS (COMM)	461/2026	22-07-2026	Punjab National Bank Vs CHANDAN	SAURAV BHASIN	989 933ti66	sauravbhasin10@gmail.com	21.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	CS (COMM)	462/2026	22-07-2026	Punjab National Bank Vs GAURAV BISHNOI	SAURAV BHASIN 989 933166	sauravbhasin10@gmail.com	21.07.2026
			509	Execution (Comm.)	263/2026	23-07-2026	SAMMAAN CAPITAL LIMITED Vs MANUMANDAL MALHOTRA AND ORS	NEERAJ 9899165086	neerajmandal06@gmail.com	
			509	Execution (Comm.)	264/2026	23-07-2026	STATE BANK OF INDIA Vs LATA	Jitender Kumar Mishra 9310232373	advjkmishra@outlook.com	
			509	CS (COMM)	469/2026	24-07-2026	Spigen India Pvt Ltd Vs JUPITER TELECOM	GAUTAM BHASIN 9999306881/999093893	eludication.legal@outlook.com	31.03.2026
			509	CS (COMM)	471/2026	24-07-2026	DURGA DATT SHARMA Vs LAXMI AND ORS	DALIP SINGH 9810197092	dsadv13@gmail.com	28.08.2019
			509	OMP (COMM.)	(D)2777/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SOMVIR M 4835	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2778/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GOVIND K 4031	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2779/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RISHI PAL 4582	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2780/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHOUD N 1356	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2781/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH K 4529	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2782/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NEELAM S 8872	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2783/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIJVANA KHATUN 6038	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2784/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 6471	RAHUL BHARDWAJ & Co. 9013493108		
			509	CS (COMM)	474/2026	25-07-2026	SH SATISH KUMAR Vs Kendriya Apartment Owners Welfare Association	NISHTHA GUPTA 9415152494	nishthagupta95@gmail.com	25.07.2026
			509	Execution (Comm.)	270/2026	27-07-2026	M/s Sundaram Finance Ltd. Vs SHIVAM SOLANKI, Prop of M/s Harsh Logistics	MANISHA BARUAH 8826750777	manishabaruahlegal@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	Execution (Comm.)	271/2026	27-07-2026	ANIL JAIN Vs M/S ROADPIN TECHNOLOGIES PVT LTD	SUDHIR ANAND	9560322277	advocatesudhiranand@gmail.com	
			509	CS (COMM)	477/2026	27-07-2026	MS SANKALP FIN SEC PVT LTD Vs GAURAV SHARMA	AMAN OBEROI	9811740707	Oberoiaman.advgmail.com	23.07.2026
			509	Execution (Comm.)/	272/2026	28-07-2026	JAI MAA STEEL Vs VAISHNO GULSHAN GUGNANI	SUMIT ARORA	9958202122		
			509	OMP (COMM.)/	(I)2836/2026	28-07-2026	Ms Sri Akshai National Highways Authority of India Vs SAJAL JAIN		9773885024	sajalsjain@outlook.com	
			509	CS (COMM)/486/2026	486/2026	29-07-2026	CANARA BANK Vs ARADHYE BHANDAR BARTANSINGH	NIKHIL KUMAR	8448444842		24.07.2026
			509	Execution (Comm.)/	275/2026	30-07-2026	PARVINDER KAUR Vs M/s RICH LOOK INDIA PVT LTD	VIJAY CHANDRA JHA	9810474034	vcjhaandassociates@gmail.com	
			509	OMP (COMM.)/	(I)2869/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AAQIB JAVED 2722	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2870/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHARMEEN KHAN 2272	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2871/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HITESH P 1257	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2872/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANPREET SINGH GULATI 6001	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2873/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BINAY PRASAD 3957	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2874/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARTINDER SHARMA 5088	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2875/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY JAIN 0402	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2876/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASKARAN SINGH 3106	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2877/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT CHAUHAN 9869	RAHUL BHARDWAJ & Co.	9013493108		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(1)/2878/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOK A 5438	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(1)/2879/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALBIR SINGH 8072	RAHUL BHARDWAJ & Co.	9013493108		
TOTAL					1223						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JULY 2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301	RECOVERY	CS COMM-293/2026	12.03.2026	AAKARSH KHEMKA VS ARCHIT M/s. POLYGLASS ACRYLIC MANUFACTURING COMPANY PVT. LTD. & ORS.	9599043045	egal@sigmalgal.in	16.05.2026
			301	RECOVERY	CS COMM-185/2026	11.02.2026	RAMESH RATHI VS SHUBHAM VASHISHTH KRISHAN GUPTA	9312209463	Ashokchhaparia@gmail.com	18.06.2026
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL							
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL							
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL							
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL							
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL							
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL							
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
9	SH. ANIL ANIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL							

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/782/2026	11-07-2026	M/s. JAGRITI PLASTICS LTD. Vs M/s. PRIYA EDIBLES PVT. LTD.	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	11-07-2026
			307	Civil	CS (COMM)/849/2026	24-07-2026	M/s SHRI KANHIA FABRICS PVT. LTD. Vs VIKRANT ARORA	Siddhant Banga	9999369931	siddhantbangao4@gmail.com	24-07-2026
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL								
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (I) COMM	174 / 2026	04.07.2026	ADITYA BIRLA CAPITAL LIMITED Vs AKASH Z N CLINIC THROUGH ITS PROPRIETOR MR JAFAR ALI SARDAR	9871085028	23.07.2026		
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL								
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 330/2026	04.06.2026	SHRI AMIT KUMAR GAKHAR VS M/S MALHOTRA SWIFT HANDICRAFT & ORS	SUNIL RA	9810006974	sunilmalhotraandassociates@gmail.com	04.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 361/2026	06.07.2026	VEERJI RESTAURANTS PVT LTD VS MANU RAI	S S RANA	9818202368	LITIGATION@SSRANACOM	06.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 151/2026	23.03.2026	RONGEN & CO VS PANACEA INSTITUTE OF RADIOLOGY & MEDICAL SERVICES	SANJAY YADAV	8860851165	sanjay.yadavlaw11@gmail.com	13.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 20/2023	09.01.2023	KEYAL EMPIRE VS SUDHIR BHAI	SAMIT KHOSLA	98990330380	ADVOCATE SAMITKHOSLA@GMAIL.COM	10.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 21/2023	09.01.2023	KEYAL EMPIRE VS SUDHIR BHAI	SAMIT KHOSLA	98990330380	ADVOCATE SAMITKHOSLA@GMAIL.COM	10.08.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			6, New Court Block-I	Commercial	EX. COMM AWARD BY ARB COMM 66/2026	13.05.2026	PIRAMAL FINANCE LTD VS SHREEDevi SINGH SOLANKI	RAJESH HANGRA	9958726491	hangraadvocate@gmail.com	24.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 364/2026	07.07.2026	KVG AGRO PVT LTD VS HEALTHY INDIA	NAVEEN KUMAR	9555481152	NAVEEN.RKCJ@GMAIL.COM	19.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 365/2026	07.07.2026	ASHOK KUMAR AGGARWAL VS 360 ONE WAM LTD & ORS	GAURIKA SOOD	9999006448	GAURIKA@MINTADVISE.COM	19.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 402/2026	18.07.2026	TIVOLI GARDENS ANR VS TIVOLI COOPERATIVE HOUSING	SHRAVAN KUMAR BANSAL	1204939659	UNITEDMARRK@UNITEDANDUNITED.COM	19.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 372/2026	09.07.2026	M/S STALLION VS M/S NEERA FORGINGS & ORS	ROHAN BHAMBRI	9958813761	ADV.ROHAN96@GMAIL.COM	25.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 393/2026	15.07.2026	SYSTEMAIR INDIA PVT LTD Vs SHAPOORJI PALLONJI AND COMPANY PVT LTD AND ANR	Dharamdev Singh	9711747642	sunillegal2103@gmail.com	20.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 327/2026	03.06.2026	M/S ANR FOODWORKS LLP VS ALKA VAISH	AMOL SHARMA	9958609042	amol_sharma@sngpartners.in	24.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 457/2025	45936	STATE BANK OF INDIA Vs DHARMENDER KUMAR	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	27.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 466/2025	45940	VAIBHAV GUPTA Vs RADHEY GUPTA	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	28.07.2026
			6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 48/2025	45909	KOTAK MAHINDRA PRIME LTD Vs KUNDAN BISHT	Kushal Kumar(P),	7009793548	advkaushal700@gmail.com	27.08.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
			6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 70/2025	45995	KOTAK MAHINDRA PRIME LTD Vs JAGJIT GREWAL	Kushal Kumar(P),	7009793548	NOT PROVIDED	27.08.2026
			6, New Court Block-I	Commercial	EX (COMM) 59/2026	22.04.2026	M/S R.B. RAMNATH LAMBAH VS M/S SHEETU KOHLIE CONCEPT	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	21.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 263/2026	13.05.2026	CENTRAL BANK OF INDIA VS M/S ARIV ENTERPRISES & ORS	SUNIL KUMAR PANDEY	7599775566	cplslegal@gmail.com	02.09.2026
			6, New Court Block-I	Commercial	CS (COMM) 379/2026	11.07.2026	MANAS LIFESTYLE PVT LTD VS JWALIA LIFECARE LLP & ORS	NAGESH KUMHAR	9818823289	INFO@DEY ANDKUMHAR.COM	19.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 390/2026	15.07.2026	SMT USHA JAYNA VS FITJEE LIMITED	SANGHI AND COMPANY	1142175413	DELHI@SANGHI.CO	06.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 415/2026	22.07.2026	M/S TIRTH AGRO TECHNOLOGY PRIVATE LTD VS ARSHAD AGRICULTURAL WORKS	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	29.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 416/2026	23.07.2026	MEGAMAX AVIATION PVT LTD VS CHAUHA HIMALAYAN HELIN SERVICES PVT LTD	RAHUL VSSCHAUHA	9971891788	INFOR@AUALEGAL.COM	31.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 251/2026	06.05.2026	GARG TRADING COMPANY MUSCLEGRID INDUSTRIES PVT LTD	ROHAN VSSANDAL	7827076060	legalrohan66@gmail.com	31.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 409/2026	20.07.2026	ARTSANA INDIA PVT LTD VS PINKLU SINGH PROPRIETOR OF CARTIY VENTURES	SHANTANU SINGH	9582164171	SHANTANU@DKSASSOCIATES.IN	24.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 426/2026	27.07.2026	RAHIMUDDIN KHAN VS ANJNA MATHEW	AMIT KUMAR	9971210185	AMT1976ADV@GMAIL.COM	02.09.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			6, New Court Block-I	Commercial	EX (COMM) 82/2026	13.05.2026	ASHWANI KUMAR VS NINTH DIMENSION RESORTS	MANISH KUMAR	9211732975	adv.jatinkumar@gmail.com	01.09.2026
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS(COMM)/572/2025	23.12.2025	M/S AAKRITI TRADING CO. VS POWER HEALTH NUTRITION & ORS.	PARAS CHAWLA	9999148514	paras.chawla34@gmail.com	22.05.2026

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26	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/282/2026	46162	UNION BANK OF INDIA YADAVENDRA AND ANR	OF Jitendra Vs Garg(P),	9810197621	jitendergargaadv@gmail.com	09.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1989/2026	46207	PIRAMAL FINANCE LTD Vs MOHD TALIB	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	11.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/349/2026	46204	ALL WAYS YOU LTD KARTIRESHANA CRAFT PVT LTD AND ORS	PVT Shikha Vs Goel(P),	8287634805	officeofadvshikhagoel66@gmail.com	13.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1920/2026	46179	AXIS BANK LTD DEEPAK KUMAR	Vs avinash kumar(P),	9811182985	avinash.adv@gmail.com	14.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1918/2026	46179	AXIS BANK LTD AMOD SO RAM SINGH	Vs avinash kumar(P),	9811182985	avinash.adv@gmail.com	14.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1961/2026	46204	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DHANRAJ, LAXMI CHAND	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1813/2026	46167	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs VIMAL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/338/2026	46181	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs SURAJ PANDEY AND ORS	Aarshia Behl(P),	9818061242, 9810621272	aarshia@saiakishnaassociates.com	16.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1787/2026	46162	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs NARINDER KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	20.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/493/2025	45960	BANK MAHARASHTRA Vs MAHESH BHARDWAJ	OF KADAMBI NI KUMAR MUDGIL(P),	7838821105, 9871226784	kkmudgil29@gmail.com	20.07.2026

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			29, New Court Block-II	Commercial	CS (COMM)/15/2026	46030	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P)	9266434371	legal3@arenesslaw.com	20.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/350/2026	46204	PRAMIT SANGHAVI AND ORS Vs RDX RELOADED AND ORS	DAVESH VASHISH THA(P),	7982104633	mail@dvipatorneys.com	23.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/336/2026	46179	CORONA REMEDIES LTD Vs CIPZER HERBALS AND ORS	Vikas Khera(P),	7834897828	info@lexfons.com	23.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2032/2026	46210	PIRAMAL FINANCE LTD Vs ARJUNBHAI BABUBHAI THAKOR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2034/2026	46210	PIRAMAL FINANCE LTD Vs MOHD ALTAMASH	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2035/2026	46210	PIRAMAL FINANCE LTD Vs SHUBHAM NIMORIYA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2075/2026	46211	PIRAMAL FINANCE LTD Vs HANUMANT BHAI SUL	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2077/2026	46211	PIRAMAL FINANCE LTD Vs SANDEEP INDRAJEET CHAUDHARI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2076/2026	46211	PIRAMAL FINANCE LTD Vs VIMAL SHUKLA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2099/2026	46212	PIRAMAL FINANCE LTD Vs PANKAJ PARMAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/53/2025	45959	BHAIRAV PANDEY Vs MOTILAL OSWAL FINANCIAL SERVICES LTD	Anish Dhingra(P)	9818266660	advdHINGRA@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/356/2026	46206	EXCLUSIVE CAPITAL LIMITED Vs COSMIC TRADE INVESTMENTS PVT LTD	APOORV AGARWA (P),	8420524375	apoorv@asvlawoffices.com	25.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/176/2026	46113	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs MOHAN KASHINATH CHAUDHARI AND ANR	Pushkar karni Sinha(P),	8800711940, 9625961940	adv.pushkarsinha@gmail.com	27.07.2026
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 273/2026	46158	ZYDUS WELLNESS PRODUCTS VS VEDA BIOTECH PVT. LTD.	Rahul Bhujbal	9811808313	litigation@gmail.com	46207
			40, New Court Block-II	Commercial	CS (COMM) 294/2026	46163	UNION BANK OF INDIA VS LALIT KUMAR RAINA	Lalit Kumar	9540009991	advlalitkumar5700@gmail.com	46207
			40, New Court Block-II	Commercial	CS (COMM) 310/2026	46174	MANOHAR LAL GUPTA VS PARVEEN GUPTA	Anil Kumar Bhatnagar	9871716363	anilbhatnagar88@yahoo.com	46206
			40, New Court Block-II	Commercial	CONTEMPT 7/2026	46162	JAINEMO LTD. VS UNLOCKED CODING	Digvijay Singh	9810945207	mayankawadv@gmail.com	46206
			40, New Court Block-II	Commercial	CS (COMM) 264/2026	46155	G. M. MODULAR PVT. LTD. VS PARBAT SINGH	Sharvan Bansal	9650682928	unitedmark@unitedandunited.com	46207
			40, New Court Block-II	Commercial	OMP(I) COMM 521/2025	45673	INTEC CAPITAL VS FRONTLINE RETAIL INDIA	Pooja Chaudhary	9871169411	legal.poojachaudhary	46209
			40, New Court Block-II	Commercial	CS (COMM) 344/2026	46182	M/S KVG AGRO VS SHREE GOPAL TRADERS	Naveen Kumar	9555481152	naveenkumar1512@gmail.com	46213

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29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/51 3/2026	01-07-2026	M/S SHREE CHAITANYA INTERNATIONAL Vs M/S PICKBUZZ TECHNOLOGY PVT LTD AND ORS	Milind Garg(P), 9711133630	not provided	--
				COMMERCIAL SUIT	CS (COMM)/51 4/2026	01-07-2026	Vibrant Reality Infra Pvt Ltd Vs Xlerate Driveline India Limited	PREETI GOEL(P), 9999171441	preetigoel@p-- kmglaw.com	--
				COMMERCIAL SUIT	CS (COMM)/53 0/2026	02-07-2026	M/S AUM Buildcon Prop Seikh Mohammad Akram Vs TWAMEV CONSTRUCTION AND INFRASTRUCTURE LTD (FORMERLY KNOWN AS TANTIA CONSTRUCTIONS LTD)	DEV RAJ SHARMA(P), 9811387613	devsharmaad-- vocate@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/52 6/2026	02-07-2026	SHRI RAM NARAYAN PANIGRAHI SOLE PROP OF M/S PLANETIA DESIGN Vs TARANJEET BAWA SOLE PROP OF INTERMARC	YOGRAJ GULLAIY (P), 9811132049	advocateyogr-- aj.gullaiya@gmail.com	--
				EXECUTION PETITION	EXECUTIO N (COMM)/20 6/2026	04-07-2026	DHARAM PAL VIG Vs ASHIMARA HOUSING PRIVATE LIMITED	Ashish Aggarwal(P), 9810077771	aashishadvoc-- ate@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/56 1/2026	04-07-2026	JINDAL FABRICS Vs INDIGO COLLECTIONS PVT LTD	VINEET SINGH(P), 9811446490	kailashagarw-- @gmail.co	--
				COMMERCIAL SUIT	CS (COMM)/56 2/2026	04-07-2026	UNION BANK OF INDIA Vs SHOAB MALIK	Sunil Choudhary (P), 9312872882	advlalitkuma-- f5700@gmail.com	--
				MISC. APPLICATION	Misc DJ/802/202 6	04-07-2026	RAKESH BALNATH Vs M/S GLOBALCORE PACKAGING PVT LTD	NEERAJ JAIN(P), 9211996125	hrjainlawfir-- m@gmail.com	--
				CONTEMPT PETITION	Contempt Petition/7/2 026	04-07-2026	M/S GB IDENTITY INDUSTRIES PVT LTD Vs M/ S DVBANSAL(PROMOTERS AND), MARKETERS PVT LTD	KUSHAGR BANSAL(P), 9999448797	aashishchauh-- an@akassociates.org.in	--
				EXECUTION PETITION	EXECUTIO N (COMM)/20 5/2026	04-07-2026	JASPAL SINGH KHARBANDA Vs ASHIMARA HOUSING PVT LTD	Ashish Aggarwal(P), 9810077771	aashishadvoc-- ate@gmail.com	--

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				EXECUTION PETITION	EXECUTION (COMM)/203/2026	06-07-2026	RCPL LOGISTICS PRIVATE LIMITED VsAD CHINAR FORGEHASIBUD LIMITED	MOHAMMAD HASIBUDIN(P),	9810468429	m.h.n.associates@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/567/2026	07-07-2026	UNION BANK OF INDIA Vs MS TINAKARORA	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	--
				COMMERCIAL SUIT	CS (COMM)/563/2026	07-07-2026	SUBURBAN INDUSTRIAL WORKS PVT LTD Vs PARKSONS ENGINEERING COMPANY PVT LTD	Tarun Verma(P),	9871495838	cstarunverma@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/564/2026	07-07-2026	Bank Of Baroda Vs JAGDISH (HUSBAND) LEGAL HEIR OF LT MRS OMWATI(BORROWER)	Shudhansu(P),	9999802592	aliquaisar110@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/566/2026	07-07-2026	Bank of Baroda Vs KASHMIRI (WIFE) LEGAL HEIR OF MR RAJU (BORROWER)	Shudhansu(P),	9999802592	aliquaisar110@gmail.com	--
				MISC. APPLICATION	Misc DJ/823/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD		011-26843455	unitedmark@unitedandunited.com	--
				MISC. APPLICATION	Misc DJ/824/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD		011-26843455	unitedmark@unitedandunited.com	--
				COMMERCIAL SUIT	CS (COMM)/576/2026	08-07-2026	ESCORTS KUBOTA LIMITED AND ANR VsASHOK KUMAR ANDP),ORS	Akshay Srivastava(P),	9810844052	mail@careintellect.com	--
				COMMERCIAL SUIT	CS (COMM)/577/2026	08-07-2026	SHYAM SUNDAR SINGH Vs SUNIL DUTT BHARADWAJ	Sumit Kumar(P),	9911246063	sumit.law89@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/136/2026	10-07-2026	HERO FINCORP LTD Vs BABLU KUMAR MAHTO	Puneet Besoya(P),	9887514975	kumarbablu8468@gmail.com	--

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				EXECUTION PETITION	EXECUTION (COMM)/210/2026	10-07-2026	M/S WINDORZ INDIA PVT LTD Vs FAIZAL HAMID	9829873950	priyaadv218@gmail.com	--	
				EXECUTION PETITION	ExCOMM Award by Arb Comm/105/2026	10-07-2026	Vijay Maheshwari Vs Splendor Buildwell Private Limited and Anr	Ashutosh Somani(P),	--	mmpclawchambers@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/208/2026	10-07-2026	M/s Convergia Digital Education Pvt Ltd Vs Edugeetha Learning Solution Pvt Ltd and Ors	RAJESH KUMAR(P)	9810195013	kumarrajeshadv@yahoo.com	--
				EXECUTION PETITION	EXECUTION (COMM)/214/2026	13-07-2026	AEROSHIP FREIGHT SOLUTIONS PVT LTD Vs DINESH CHANDER DUBEY PROPRIETOR OSAKA INTERNATIONAL INC	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/596/2026	14-07-2026	MICRO NETWORK (INDIA) PRIVATE LIMITED Vs MSM(P), PERIPHERALS POINT	Naveen Bhardwaj(P),	9811899279	mail@nbassocaites.net	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/107/2026	15-07-2026	AXIS BANK LTD Vs DHYAN SINGH	VIMAL KHURAN A(P),	7970440025	shivamjha@firstassociates.in	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/106/2026	15-07-2026	AXIS BANK LTD Vs R AND K FASHION	VIMAL KHURAN A(P),	7970440025	shivamjha@firstassociates.in	--
				EXECUTION PETITION	EXECUTION (COMM)/221/2026	17-07-2026	Excel Pack Pvt Ltd Vs Raja Udyog Private Limited	Rishabh Kapur(P),	7042181838	mail@rishabhkapur.com	--
				COMMERCIAL SUIT	CS (COMM)/613/2026	17-07-2026	HALDIRAM INDIA PRIVATE LIMITED Vs AD KAPIL KUMAR SINGH	MOHAMMAD BILAL(P),	9958000637	legal@haldiram.com	--
				COMMERCIAL SUIT	CS (COMM)/611/2026	17-07-2026	State Bank of India Vs Sh Devang Kalra and Anr	Obhirup Ghosh(P),	9319240201	obhirupghosh@gmail.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				EXECUTION PETITION	ExCOMM Award by Arb Comm/111/2026	17-07-2026	Servitor Intel Services (Formerly Known as Servitor Intelligence Services) Vs GB Pant Government Engineering College (Now known as GB Pant DSEU Okhla-1 Campus)DSEU Okhla I Campus	9717944394	advashishverma@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/617/2026	18-07-2026	M/S KHAN AND SIROHI ELECTROMECHANICAL Vs STATE OF UTTAR PRADESH	9810175151	madhurima.midul@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/222/2026	18-07-2026	Mukesh Bansal Proprietor M/s Smat Forms Vs Govt of NCT of Delhi Department of Food Supplies and Consumer Affairs	9582874212	advtanushkakoili@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/140/2026	22-07-2026	PIRAMAL FINANCE LIMITED Vs Muhammed K P	7455023130	asaplegalanadadvocates@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/227/2026	22-07-2026	UNION BANK OF INDIA Vs M/S NAZAR CLOTH HOUSE	9810197621	jitendragargadv@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/228/2026	22-07-2026	M/S VARIS DESIGN AND ENGINEERS Vs M/S RELINE UVASEAN PVT LTD	9953614060	zmhassociates@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/623/2026	22-07-2026	A PAUL SOFTWARE SYSTEMS PVT LTD Vs PASTICHE ENERGY SOLUTIONS PVT LTD	9911570169	aman@aman-sharma.pro	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/37/2026	22-07-2026	MR CHATTAR SINGH Vs M/S BHARTI AIRTEL LIMITED	8368072167	adv.premsingh8@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/626/2026	23-07-2026	PATANJALI FOODS LIMITED Vs AN RAVIKANT SAHU AND ANR	9810132015	legal@unitedworld.co.in	--
				EXECUTION PETITION	EXECUTION (COMM)/226/2026	23-07-2026	VIJAY KUMAR KANISH CHAWLA Vs Mayank Shekhar Kushwaha(P),	9990849579	muskushwaha@gmail.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				EXECUTION PETITION	EXECUTION (COMM)/235/2026	30-07-2026	SUGANDHA KUMARI Vs TBC BY NATURE PVT LTD	Rajendra Pradav(P),	9312046733	yadavrazen@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/236/2026	30-07-2026	M/S JAINSONS DEPARTMENTAL STORES Vs M/S STRIKER BEVERAGES PVT LTD AND ORS	NAVEEN LOHIA(P),	8860301018	associatesnplaw@gmail.com	--
30	SH. VRINDA KUMARI	SOUTH-EAST									
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/513/2026	01-07-2026	M/S SHREEN CHAITANYA INTERNATIONAL Vs M/S PICKBUZZ TECHNOLOGY PVT LTD AND ORS	Milind Garg(P),	9711133630	not provided	--
				COMMERCIAL SUIT	CS (COMM)/514/2026	01-07-2026	Vibrant Reality Infra Pvt Ltd Vs Xlerate Driveline India Limited	PREETI GOEL(P),	9999171441	preetigoel@pkmglaw.com	--
				COMMERCIAL SUIT	CS (COMM)/530/2026	02-07-2026	M/S AUM Buildcon Prop Seikh Mohammad Akram Vs TWAMEV CONSTRUCTION AND INFRASTRUCTURE LTD (FORMERLY KNOWN AS TANTIA CONSTRUCTIONS LTD)	DEV RAJ SHARMA(P),	9811387613	devsharmaadvocate@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/526/2026	02-07-2026	SHRI RAM NARAYAN PANIGRAHI SOLE PROP OF M/S PLANETA DESIGN Vs TARANJEET BAWA SOLE PROP OF INTERMARC	VOGRAJ GULLAIY(P),	9811132049	advocateyograj.gullaiya@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/206/2026	04-07-2026	DHARAM PAL VIG Vs ASHIMARA HOUSING PRIVATE LIMITED	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/561/2026	04-07-2026	JINDAL FABRICS Vs INDIGO COLLECTIONS PVT LTD	VINEET SINGH(P),	9811446490	kailashagarwal@gmail.co	--
				COMMERCIAL SUIT	CS (COMM)/562/2026	04-07-2026	UNION BANK OF INDIA Vs SHOAIB MALIK	Sunil Choudhary(P),	9312872882	advlalitkumar5700@gmail.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				MISC. APPLICATION	Misc DJ/802/2026	04-07-2026	RAKESH BALJNATH Vs NEERAJ M/S GLOBALCORE PACKAGING PVT LTD	9211996125	drjainlawfirm@gmail.com	--
				CONTEMPT PETITION	Contempt Petition/7/2026	04-07-2026	M/S GB IDENTITY INDUSTRIES PVT LTD Vs M/ S DV BANSAL(PROMOTERS AND), MARKETERS PVT LTD	9999448797	ashishchauhan@akassociates.org.in	--
				EXECUTION PETITION	EXECUTION (COMM)/205/2026	04-07-2026	JASPAL SINGH KHARBANDA Vs ASHIMARA HOUSING PVT LTD	9810077771	aashishadvocate@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/203/2026	06-07-2026	RCPL LOGISTICS PRIVATE LIMITED Vs AD CHINAR FORGE LIMITED	9810468429	m.h.n.associates@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/567/2026	07-07-2026	UNION BANK OF INDIA Vs MS TINA ARORA	9312400295	connect@snslegal.in	--
				COMMERCIAL SUIT	CS (COMM)/563/2026	07-07-2026	SUBURBAN INDUSTRIAL WORKS PVT LTD Vs PARKSONS ENGINEERING COMPANY PVT LTD	9871495838	cstarunverma@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/564/2026	07-07-2026	Bank Of Baroda Vs JAGDISH (HUSBAND), LEGAL HEIR OF LT MRS OMWATI(BORROWER)	9999802592	aliquaisar110@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/566/2026	07-07-2026	Bank of Baroda Vs KASHMIRI (WIFE), LEGAL HEIR OF MR RAJU (BORROWER)	9999802592	aliquaisar110@gmail.com	--
				MISC. APPLICATION	Misc DJ/823/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD	011-26843455	unitedmark@unitedandunited.com	--
				MISC. APPLICATION	Misc DJ/824/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD	011-26843455	unitedmark@unitedandunited.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	OF
				COMMERCIAL SUIT	CS (COMM)/576/2026	08-07-2026	ESCORTS KUBOTA LIMITED AND ANR Vs ASHOK KUMAR AND ORS	Akshay Srivastava(P),	9810844052	mail@careintellect.com	--	
				COMMERCIAL SUIT	CS (COMM)/577/2026	08-07-2026	SHYAM SUNDAR SINGH Vs SUNIL DUTTA BHARADWAJ	Sumit Kumar(P),	9911246063	sumit.law89@gmail.com	--	
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/136/2026	10-07-2026	HERO FINCORP LTD Vs BABLU KUMAR MAHTO	Puneet Besoya(P),	9887514975	kumrabablu8468@gmail.com	--	
				EXECUTION PETITION	EXECUTION (COMM)/210/2026	10-07-2026	M/S WINDORZ INDIA PVT LTD Vs FAIZAL HAMID	Ashish(P),	9829873950	priyaadv218@gmail.com	--	
				EXECUTION PETITION	ExCOMM Award by Arb Comm/105/2026	10-07-2026	Vijay Maheshwari Vs Splendor Buildwell Private Limited and Anr	Ashutosh Somani(P),	--	mmpclawchambers@gmail.com	--	
				EXECUTION PETITION	EXECUTION (COMM)/208/2026	10-07-2026	M/s Convergia Digital Education Pvt Ltd Vs Edugeetha Learning Solution Pvt Ltd and Ors	RAJESH KUMAR(P)	9810195013	kumarrajeshadv@yahoo.com	--	
				EXECUTION PETITION	EXECUTION (COMM)/214/2026	13-07-2026	AEROSHIP FREIGHT SOLUTIONS PVT LTD Vs DINESH CHANDER DUBEY PROPRIETOR OSAKA INTERNATIONAL INC	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	--	
				COMMERCIAL SUIT	CS (COMM)/596/2026	14-07-2026	MICRO NETWORK (INDIA) PRIVATE LIMITED Vs MSMP, PERIPHERALS POINT	Naveen Bhardwaj(P),	9811899279	mail@nbassocaites.net	--	
				EXECUTION PETITION	ExCOMM Award by Arb Comm/107/2026	15-07-2026	AXIS BANK LTD Vs DHYAN SINGH	VIMAL KHURANA(P),	7970440025	shivamjha@firstassociates.in	--	
				EXECUTION PETITION	ExCOMM Award by Arb Comm/106/2026	15-07-2026	AXIS BANK LTD Vs R AND K FASHION	VIMAL KHURANA(P),	7970440025	shivamjha@firstassociates.in	--	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				EXECUTION PETITION	EXECUTION (COMM)/221/2026	17-07-2026	Excel Pack Pvt Ltd Vs Raja Udyog Private Limited	Rishabh Kapur(P),	7042181838	mail@rishabhkapur.com	--
				COMMERCIAL SUIT	CS (COMM)/613/2026	17-07-2026	HALDIRAM INDIA PRIVATE LIMITED Vs AD KAPIL KUMAR SINGH	MOHAMMAD BILAL(P),	9958000637	legal@haldiram.com	--
				COMMERCIAL SUIT	CS (COMM)/611/2026	17-07-2026	State Bank of India Vs Sh Devang Kalra and Anr	Obhirup Ghosh(P),	9319240201	obhirupghosh@gmail.com	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/111/2026	17-07-2026	Servitor Intel Services (Formerly Known as Servitor Intelligence Services) Vs GB Pant Government Engineering College (Now known as GB Pant DSEU Okhla-1 Campus)DSEU Okhla I Campus	ashish verma(P),	9717944394	advashishverma@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/617/2026	18-07-2026	M/S KHAN AND SIROHI ELECTROMECHANICAL Vs STATE OF UTTAR PRADESH	VINAY KUMAR VERMA(P)	9810175151	madhurima.mridul@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/222/2026	18-07-2026	Mukesh Bansal Proprietor M/s Smat Forms Vs Govt of NCT of Delhi Department of Food Supplies and Consumer Affairs	TANUSHK KOHLI(P),	9582874212	advtanushk kohli@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/140/2026	22-07-2026	PIRAMAL FINANCE LIMITED Vs Muhammed K P	ANANJAY SINGH(P),	7455023130	asaplegalani ndadvocates@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/227/2026	22-07-2026	UNION BANK OF INDIA Vs M/S NAZAR CLOTH HOUSE		9810197621	jitendragargadiv@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/228/2026	22-07-2026	M/S VARIS DESIGN AND ENGINEERS Vs M/S RELINE UV ASEAN PVT LTD		9953614060	zmhassociates@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/623/2026	22-07-2026	A PAUL SOFTWARE SYSTEMS PVT LTD Vs PASTICHE ENERGY SOLUTIONS PVT LTD	Aman Sharma(P)	9911570169	aman@aman.sharma.pro	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/37/2026	22-07-2026	MR CHATTAR SINGH Vs M/S BHARTI AIRTEL LIMITED	Prem Singh(P),	8368072167	adv.premsingh8@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/626/2026	23-07-2026	PATANJALI FOODS LIMITED Vs AN RAVIKANT SAHU AND ANR	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	--
				EXECUTION PETITION	EXECUTION (COMM)/226/2026	23-07-2026	VIJAY KUMAR KANISH CHAWLA Vs	Mayank Shekhar Kushwaha(P),	9990849579	muskushwaha@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/235/2026	30-07-2026	SUGANDHA KUMARI Vs TBC BY NATURE Pyadav LTD	Rajendra Pyadav(P),	9312046733	yadavrazen@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/236/2026	30-07-2026	M/S JAINSONS DEPARTMENTAL STORES Vs M/S STRIKER BEVERAGES PVT LTD AND ORS	NAVEEN LOHIA(P),	8860301018	associatesnplaw@gmail.com	--
32	MS. NEELAM SINGH	SOUTH-EAST									
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST									
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	30	CS (comm)	452/2026	30.05.2026	Zydus Wellness Products Ltd Vs Gujrat Growmed Marketing India Private Ltd	RAHUL BHUJBAL	N/A	N/A	03.08.2026
				CS (comm)	533/2026	03.07.2026	ULTRAVIOLET TECH PVT LTD VS ORO SPORTS VILLAGE PVT LTD.	Rohit Jain	9811074162	rohitjn2003@gmail.com	09.09.2026
				CS (comm)	548/2026	04-07-2026	SPJ Cargo Private Limited Vs ALM Industries Limited	Utkarsh Joshi	9013155901	utkarshjoshi255@gmail.com	08-09-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				CS (comm)	549/2026	04-07-2026	AJAY DOGRA AND ORS Vs SUSHIL YADAV AND ANR	9873841456	joel@chambersofjoel.com	14-09-2026
				CS (comm)	486/2026	03-06-2026	HEINRICH CORPORATION INDIA PVT LTD Vs SANJAY BANSAL AND ANR	9871515879	counselgsnagar@gmail.com	16-09-2026
				CS (comm)	560/2026	06-07-2026	contrans cargo pvt ltd Vs AANCHAL SRIVASTAVA	9015668564	abhimanyu@aspartner.in	10-09-2026
				CS (comm)	287/026	16-04-2026	State Bank of India Vs Rathor Jashwant Singh	8896932838	agnihotrisuchita@gmail.com	01-09-2026
				CS (comm)	56/2026	21-01-2026	Sapna Goyal Vs. Girish	9560931298	goyalramani7@gmail.com	22-07-2026
				CS (comm)	260/2025	28-03-2025	SUPERIOR AIRCON PVT LTD Vs SPICETRIX ENGINEERING PVT LTD	8700451010	info@malawoffices.in	18-08-2026
				CS (comm)	512/2026	12-06-2026	RADIUS SYSTEMS PVT LTD Vs NEXT SMART SOLUTIONS PRIVATE LIMITED	9810222440	nivay.law@rediffmail.com	03-08-2026
				CS (comm)	1068/2025	22-12-2025	BANK OF BARODA Vs ANITA	9717099220	eramadv2002@gmail.com	03-08-2026
				CS (comm)	601/2026	15-07-2026	NIRIN VENTURES LLP Vs SATISH	9910463473	advocaterajeevsharma@gmail.com	19-08-2026
				CS (comm)	228/2026	01-04-2026	BERRY TEX PRIVATE LIMITED Vs SHREE BALAJI ENTERPRISES (PARTNERSHIP FIRM)	9891998488	bandtlaw@bandtlaw.co.in	24-09-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				CS (comm)	607/2026	16-07-2026	CANARA BANK DHARMENDRA KUMAR PROP MS MSD ENTERPRISES	Vs Sanjeev Chopra	9711142200	chopra6791@gmail.com	14-09-2026
				CS (comm)	19/2026	12-01-2026	A S Pharma Private Limited WAHENGAM DINESHCHANDRA SINGH	Vs Ms Bhavya Jain	8696096997	advbhavya.jain@gmail.com	16-09-2026
				CS (comm)	964/2025	28-11-2025	BANK OF BARODA PRATEEK AGARWAL	Vs Rajnish Kr. Banyal	9810872353	Rajnish-122@yahoo.co.in	15-09-2026
				CS (comm)	609/2026	17-07-2026	MS ORTHO LIFE SYSTEM PVT LTD Vs ANJANI PANDEY	K PAL	7703912283	advocateskpal15@gmail.com	23-09-2026
				MISC DJ	715/2026	09-06-2026	Union Bank of India Vs Ms Zahida	RK SONKIYA	9810134896	rksonkiya@gmail.com	10-08-2026
				CS (comm)	509/2026	09-06-2026	BERGER PAINTS INDIA LIMITED Vs BANARAS GLASS BEADS	Arun Kumar	9810131832	onlinearun@yahoo.co.in	09-06-2026
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST									
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	221/2026	01-07-2026	STATE BANK OF INDIA V/S CHANCHALUPADHYA SHARMA	ARUN	9045375818	carexlicer@gmail.com	06-07-2026
			101	CS COMM	196/2026	02-06-2026	NARAYANI TRADERS V/S BHAGIRATHI AGENCIES PRIVATE LIMITED	YASHVANT SINGH	9310096440	advyashvant@gmail.com	06-07-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			101	CS (COMM)	169/2026	07-05-2026	MOTHER DAIRY AND FRUIT VEGETABLE PVT. LTD. V/S UNITED INDIA INSURANCE COMPANY LTD.	FIROZ KHAN	8588819983	firoz_khanad v@rediffmail .com	08-07-2026
			101	CS COMM	151/2026	27-04-2026	UMESH GUPTA V/S JAI PARKASH GUPTA	RAJAY FATYAL	9212193958	adv.fatyal.aja y@gmail.co m	09-07-2026
			101	CS (COMM)	133/2026	15-04-2026	LALIT KUMAR V/S MOHD. YUSUF	SUDHIR GUPTA	9313885241	sgadv0472@ gmail.com	11-07-2026
			101	CS COMM	108/2026	20-03-2026	BANK OF MAHARASHTRA POONAM SINGH	V/S			
			101	CS (COMM)	117/2026	27-03-2026	KRS EDUCREATIONS PVT. LTD. V/S MIKOONZ LEARNING SPHERE PVT. LTD.	RUHIL	8010074443	raj@ruhil.in	25-07-2026
			101	CS COMM	94/2026	11-03-2026	VIVEK SACHDEVA V/S SHIVANI KOHLI	SHARDIK VASHISH T	8510004533	ndkvashish t@gmail.com	27-07-2026
			101	CS COMM	208/2026	05-06-2026	NITIN RAWAL V/S VRPH PROJECTS PRIVATE LIMITED	SHRESHT SH JAIN	9871206484	shreshth@la wkins.in	27-07-2026
			101	CS COMM	317/2024	16-10-2024	SWATI HANDA V/S M/S AIP CHEMICALS AND TRADING COMPANY	PRADEEP KUMAR SHARMA	9350516145	sharma.prade epkumar33 00@gmail.co m	27-07-2026
			101	CS COMM	158/2026	28-04-2026	BANK OF MAHARASHTRA SUNIL	BLIAYA V/S MOHAN GOSWAMI	9015893668	advbmg2016 @gmail.com	30-07-2026
			101	CS COMM	159/2026	28-04-2026	BANK OF MAHARASHTRA M/S INTERNATIONAL	BLIAYA V/S MOHAN V.N. GOSWAMI	9015893668	advbmg2016 @gmail.com	30-07-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			101	CS (COMM)	322/2023	29-08-2023	R & T OUTFITS PVT. LTD. V/S S.S.BASSOCIATES TRADERS PVT. LTD.	9810043467	-	31-07-2026
38	SH. GORAKH NATH PANDEY DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS (COMM)	30/2026	17-04-2026	DHRUV PARIKH Vs RINI FLEXSIN TECHNOLOGIES PVT LTD	-	off.pinelegal@gmail.com	06-7-2026
			---	CS (COMM)	66/2026	01-07-2026	MS JAGDAMBA ART Vs ANIL MS WEAVETEX OVERSEAS	9718581795	anilnitini@gmail.com	08-07-2026
			---	CS (COMM)	69/2026	03-07-2026	NISHANT GROVER AND OTHERS Vs HCL HEALTHCARE PVT LTD	7906354958	sialgurpreetssocialtes@gmail.com	11-07-2026
			---	CS (COMM)	57/2026	02-06-2026	STATE BANK OF INDIA Vs VISHAL GIRI	8896932838	agnihotrisuchita@gmail.com	14-07-2026
			---	OMP (COMM)	1/2026	05-05-2026	M/S DELTA COMPUTER Vs TATA CAPITAL	-	-	16-07-2026
			---	CS (COMM)	70/2026	09-07-2026	PRIYA PAPERS LTD Vs CHANDAN SINGH	8793137310	aviralagnihotri453@gmail.com	17-07-2026
			---	CS (COMM)	41/2026	11-05-2026	BIMAL KUMAR DAFTARY Vs M KUMAR MATKETING AND SALES PVT LTD	9871807789, 9582774498	lawyerpankaj@gmail.com	17-07-2026
			---	CS (COMM)	68/2026	02-07-2026	UNION BANK OF INDIA THROUGH AUTHORIZED REPRESENTATIVE Vs RAHUL YADAV	9811909472	advprabhasha2@gmail.com	18-07-2026
			---	CS (COMM)	62/2026	05-06-2026	FEDERAL BANK LTD K & k legal Vs GAURAV MITTAL	9871226784	kkmudgil29@gmail.com	18-07-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			---do----	CS (COMM)	71/2026	15-07-2026	BANK OF BARODA Vs ASMA	9910568669	advocateumesh2005@gmail.com	22-07-2026
			---do----	CS (COMM)	64/2026	09-06-2026	BSES YAMUNA POWER LIMITED Vs DEEPAK	9899900140	arunadvocate2010@gmail.com	24-07-2026
			---do----	CS (COMM)	65/2026	09-06-2026	BSES Vs SAROJ BALA	9899900140	arunadvocate2010@gmail.com	24-07-2026
			---do----	CS (COMM)	72/2026	20-07-2026	SAKET SACHDEVA Vs AVADESH YADAV	9999856476	devansh.lawyer@gmail.com	25-07-2026
			---do----	CS (COMM)	74/2026	24-07-2026	BSES YAMUNAPOWERLTD Vs ANAND KUMAR	9999420408	adv.pks.1985@gmail.com	28-07-2026
			---do----	CS (COMM)	75/2026	24-07-2026	BSES YAMUNAPOWER LTD Vs JANESHWAR	9999420408	adv.pks.1985@gmail.com	28-07-2026
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 277/26	21.05.2026	NIKHIL JAIN VS M/S TANWAR CREATIONS	9560570576	Mailkamalgar@gmail.com	21.07.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 225/26	21.04.2026	AURETICS PUBLIC LIMITED VS SAMIR SRIHARIA	7973981758	advvasudhaary@outlook.com	22.07.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 19/26	14.01.2026	M/S SWAGAT FASHION VS MANISHA ROY	9811865967	NITINADV@GMAIL.COM	08.07.2026
			302, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 67/26	04.02.2026	M/S SWAGAT FASHION CO. VS MOHAMMAD AZAD	9811865967	gargnitin3310@gmail.com	08.07.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 280/26	22.05.2026	SACHIN JAIN VS DHEERAJ KUMAR	9643638381	rathijigyasal2@gmail.com	21.07.2026
			304, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 242/26	05.05.2026	STATE BANK OF INDIA VS RATAN SONI	896932838	SUCHITADIXIT@GMAIL.COM	29.07.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/283/2026	22-05-2026	M/s Suresh Apparels Vs MANISH GUPTA	9268300000	bharat.gupta rkca@gmail.com	08-07-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/284/2026	22-05-2026	B L AGRO INDUSTRIES LIMITED Vs SAPAR PESHARMA FOOD (P) LTD	9312400662	thecaltrade@gmail.com	10-07-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/223/2026	18-04-2026	MS ENTERPRISES THROUGH PROPRIETOR ROBIT JAIN Vs M/S CHADDHA COLLECTION THROUGH PARTNERS	999019360	advhpao@gmail.com	17-07-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/258/2026	12-05-2026	MS unifier supply chain solution Vs MS RESPONSE CARGO AND LOGISTICS	7838386884	NOT MENTIONED	24-07-2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 308/2026	06.06.2026	KOMAL PRASAD SINGHAL VS NAVEEN KUMAR JAIN	8368060074	advocatekarti98@gmail.com	01.07.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 256/2026	12.05.2026	JAI DURGEY WEARS LLP VS MISHU ENTERPRISES & ORS	9136802078	munishchhokeri1980@gmail.com	01.07.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 204/2026	11.04.2026	M/S CRYSTAL GRAPHICS VS M/S GRIN GRAPHICS	9810169432	vijaykumardv@gmail.com	02.07.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 322/2026	01.07.2026	PUNJAB NATIONAL BANK VS DALJEET KAUR	9868113796	bkm Delhi@gmail.com	02.07.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH									
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS (COMM)642/2026	20.11.2025	CANARA BANK RAHUL KUMAR	Vs. Gautam Bhasin(P).	9811884579	adv.niharika rail109@gmail.com	10.07.2026
			603	COMMERCIAL ARBITRATION	CS (COMM)317/2026	19.05.2026	SMSEA FREIGHTS INDIA V/S M/S STARHI EDI	SUDHANSU SINGH	8700455338	LITIGATION@HSLAWC HAMBERS.COM	11.07.2026
			603	COMMERCIAL SUIT	CS (COMM)103/26	20.02.2026	SITARAM TRADERS SK ENTERPRISES	Vs. Akshay Sharma	8800646738	DUTT.AKSHAY88@GMAIL.COM	17.07.2026
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					224						

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF JULY 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	19
					OMP (I) Comm	8
					OMP (COMM)	1
					Misc. DJ	2
					Execution (Comm)	9
					Ex. COMM AWARD BY ARB. COMM	1
					OMP(MISC) COMM	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	8
					OMP (I) (COMM)	8
					OMP (COMM)	2
					M/DJ	3
					EXECUTION	13
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	23
					OMP (I) Comm	10
					TRANSFER OUT	1
					OMP (COMM)	1
					MISC DJ	2
					RBT	3
					Execution (Comm)	9
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	12
					EXECUTION (COMM)	18
					OMP (COMM)	1

					OMP (I) (COMM)	14
					CONTEMPT PETITION	1
					MISC. DJ	1
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	13
					OMPC(COMM)	2
					MISC. DJ	2
					EXECUTION (COMM)	7
					OMP (I)	8
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	31
7	TIS HAZARI COURT	CENTRAL	MS. REKHA DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	19
					OMP(I) COMM + OMP(COMM)	11
					EXECUTION	9
					MISC. DJ+ REVIEW PETITION	1
8	TIS HAZARI COURT	CENTRAL	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	8
					EXECUTION	6
					OMP (I) (COMM)	7
					MISC.DJ (COMM)	8
9	TIS HAZARI COURT	CENTRAL	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	13
					EXECUTION (COMM)	4
					OMP (I) (COMM)	18
					Mis DJ	2
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	44

11	TIS HAZARI COURT		SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RBT	23
12	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	11
					OMP(I)COMM	8
					EXECUTION (COMM	8
					MISC DJ	1
					EX COMM AWARD BY ARB COMM	6
13	TIS HAZARI COURT		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	16
					OMP(I) COMM	14
					EXECUTION / EX. AWARD BY ARBITRATOR	10
					MISC. DJ + MISC EX + RP	3
					OMP(COMM)	1
TOTAL						485
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	24
					OMP (I)	38
					Execution	18
					Ex Arb Comm	9
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	16
					OMP COMM	6
					OMP I COMM	25
					EXECUTION COMM	15
					MISC DJ	6

16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	15
					OPM(I)/ARBITRATION/MISC COMM	36
					MISC DJ	3
					COUNTER CLAIM	0
					EXECUTION	12
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	42
					Execution (comm)	10
					OMP (COMM)	39
					OMP (e) (COMM)	0
					ARB. A (COMM)	0
					MISC. DJ	4
18			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	25
					EX (COMM)	25
					MISC(DJ)	3
					OMP (I)(COMM)	37
19			SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	21
					OMP(I)(COMM)	26
					EXECUTION (COMM) /M-EX	8
					EXE. COMM AWARD	4
					MISC DJ/ CIV DJ	3
					CONTEMPT	0
					OMP (COMM)	1
TOTAL						471
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA DISTRICT JUDGE (COMMERCIAL COURT)-01	PARAMCHALA (COMMERCIAL COURT)-04	CS(COMM)	31

					TRADE MARK	7
					ARBITRATION U/S 9	7
					ARBITRATRATION U/S 34	11
					OTHER ARBITRATION CASES	11
					MISC. DJ/ COUNTER CLAIM	10
					EXECUTION(COMM)	6
21			SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM) SUIT FOR RECOVERY	34
					TRADEMARK	7
					EX(COMM) – AWARD BY ARB. COMM	4
					EXECUTION (COMM)	2
					OMP (COMM) U/S – 34 ARBITRATION & CONCILIATION ACT, 1996	13
					OMP (I) (COMM) U/S – 9 ARBITRATION & CONCILIATION ACT, 1996	7
					OMP (T) (COMM.) U/S 14 & 29-A ARBITRATION & CONCILIATION ACT, 1996	1
					OMP (MISC) / (COMM) U/S – 29 A – ARBITRATION &	6
					MISC. EX.	1
					MISC. DJ	2
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	28
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	5
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	14
					PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	3
					APPLICATION U/S 151 OF CPC	7
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	6
TOTAL						229
23	SAKET COURT	SOUTH	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	614	CS (COMM)	16
					EX. COMM.	5
					OMP COMM.	2

					EX. COMM. AWARD	1
					OMP (I) COMM.	11
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	19
					ARB. A. COMM.	1
					EX. COMM.	9
				503	OMP (I) COMM.	54
25			SH. SANDEEP YADAV	614	CS (COMM)	18
					ARB. A. COMM.	1
					EX. COMM.	3
					EXP. COMM. (AWARD	3
					OMP (I) COMM.	55
26			SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	17
					EX. COMM.	6
					OMP COMM.	3
					EX. COMM. AWARD	3
					OMP (I) COMM.	22

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	23
					EX. COMM.	5
					OMP COMM.	1
					EX. COMM. AWARD	2
					OMP (I) COMM.	36
TOTAL						316
28	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	22
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	42
30	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, Arbitration Petition & Execution Petition	42
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	26
34	SAKET COURT		SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	30	CS(COMM) OMP (I)	14
				(COMM) OMP	2	
				MISC (COMM)	3	
				OMP(COMM)	1	
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP (I) (COMM)	3
					OMP (COMM) CS	0
					CS (COMM)	14
					EX (COMM)	1
					Ex.COMM - Award by Arb. Comm	6

TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	14
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	21
					OMP(COMM-73)	1
					OMP (COMM)-78	1
TOTAL						37

38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					MISC. DJ	7
					EXECUTION PETITON	10
					EXECUTION (COMM) AWARD BY ARB. COMM.	19
					TRANSFERRED IN/RESTORED	5
TOTAL						51
39	KARKARDOOMA	SHAHDARA	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	57	CS(Comm)	21
					EXECUTION	10
					MISC.DJ CASE	1
					ARBT A (COMM)	1
					OMP(COMM)	0
					RESTORED/RBT	4
40			MS. KIRAN BANSAL	56	CS(Comm)	12
					EX COMM	17
				56	OMP COMM	0
				56	MISC DJ	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	17
					EXECUTION	11
					MISC.DJ CASE	6
					OMP(I)COMM	2
					RESTORED/RBT	4
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	18
					OMP(COMM)	1
					OMP(I) COMM	-
					Ex	10
					Misc Case	4
					RBT/RESTORED	-
					Transferred	-
TOTAL						141

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS(COMM)	56
					OMP	14
					MISC DJ	3
					EX	18
					COUNTER CLAIM/CONTEMP PETITION	2
44			SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	52
					OMP(Comm.)/OMP (I)(Comm.)	17
					MISC DJ/RTI	11
					EX	30
TOTAL						203
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	43
					OMP((COMM)& OMP (Comm)	219
					EXECUTION	32
					Misc. Application DJ	5
					Review Pet/ Cont.Pet/Counter Claim	2
46		NORTH	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)	47
					OMP((COMM)& OMP (Comm)	195
					EXECUTION	24

					MISC DJ/ARB	2
TOTAL						569
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	27
					OMP (I) (COMM.)	98
					EX COMM AWARD	7
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	17
					OMP (COM)	1
					OMP (I) (COMM.)	104
					EX COMM AWARD	5
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	19
					OMP (COM)	2
					OMP (I) (COMM.)	72
					EX COMM AWARD	2
50	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	27
					OMP (COM)	1
					OMP (I) (COMM.)	80
					EX COMM AWARD	7
TOTAL						469
GRAND TOTAL						2616

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF JULY 2026

SR N O.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRA TION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING							
								FRAMING THE ISSUES	LISTING WITNESSES	OFAFFIDAVI T EVIDENCE	AFFIDAVI OFT WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/H EARING DATE	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL												
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	52/2026	15.01.2026	SANDEEP GOEL VS SULTAN MOHD SHAHID	06.07.2026	18.07.2026 07.08.2026	18.07.2026 07.08.2026	01.08.2026 10.08.2026	22.08.2026	24.08.2026		
			306	CS (COMM)	99/2026	27.01.2026	HARMIT SINGH VS SHIV NATH PANDEY & ANR	09.07.2026	25.07.2026	25.07.2026	01.08.2026	07.08.2026	19.08.2026		
			306	CS (COMM)	1287/2025	04.12.2025	M/S CALLONE IMPORTS PVT LTD VS NIDHIKA AHUJA	09.07.2026	25.07.2026	25.07.2026	28.07.2026	07.08.2026	18.08.2026		
			306	CS (COMM)	490/2026	28.04.2026	M/S KAY ESS TRADE LINKS VS M/S MOBILE POINT	13.07.2026	25.07.2026	25.07.2026	31.07.2026	07.08.2026	12.08.2026		
			306	CS (COMM)	26/2026	09.01.2026	NEERAJ GUPTA VS AGRARI SHOE CENTRE	13.07.2026	25.07.2026 07.08.2026	25.07.2026 07.08.2026	28.07.2026 10.08.2026	22.08.2026	01.09.2026		
			306	CS (COMM)	224/2026	21.02.2026	UCO BANK VS SHANZA RUBAB	13.07.2026	25.07.2026 07.08.2026	25.07.2026 07.08.2026	28.07.2026 12.08.2026	22.08.2026	25.08.2026		
			306	CS (COMM)	498/2026	29.04.2026	RAVI KUMAR CHAHAR VS MANOJ KUMAR	23.07.2026	31.07.2026 13.08.2026	31.07.2026 13.08.2026	06.08.2026 19.08.2026	31.08.2026	07.09.2026		
			306	CS (COMM)	219/2026	20.02.2026	DEV STAINLESS STEEL PVT LTD VS KDS COMPONENTS	30.07.2026	13.08.2026	13.08.2026	20.08.2026	31.08.2026	07.09.2026		
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS/COMM /1266/2025		GAUTAM BHATI VS MODA COCKTAIL	10.07.2026	27.07.2026	12.08.2026	12.08.2026	17.08.2026	17.08.2026		
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS/COMM / 283/2026		MADHU CHABRA VS GAURAV KUMAR	11.07.2026	28.07.2026	04.08.2026	04.08.2026	18.08.2026	18.08.2026		
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS/COMM /121/2026		RACHNA CHOPRA VS SUMIT ANAND	13.07.2026	04.08.2026	12.08.2026	12.08.2026	24.08.2026	24.08.2026		
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS/COMM / 249/2026		ANIL AGGARWAL VS PRASHANT SOLANKI	23.07.2026	05.08.2026	13.08.2026	13.08.2026	29.08.2026	29.08.2026		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	309	CS (COMM)	CS (COMM)/265/2026	06-03-2026	Rajesh Jain Vs Maik Jain Proprietor of R C Jewel Art	07.07.2026 PE: 20.08.2026						
			309	CS (COMM)	CS (COMM)/32/2026	13-01-2026	M/s SKO FASHION through its proprietor Shri Sabir Ansari Vs M/s MAHERA CREATION PVT LTD	07.07.2026 PE: 05.08.2026						
			309	CS (COMM)	CS (COMM)/908/2025	08-08-2025	M/S LAXMI LUMBER INDUSTRIES PVT. LTD Vs SHEARLING SKINS PVT LTD AND ORS	08.07.2026 PE: 04.08.2026						
			309	CS (COMM)	CS (COMM)/1137/2025	31-10-2025	MRKL FAB PRIVATE LIMITED Vs MAHALAKSHMI TEXTILES	13.07.2026 LC appointed			As per order, parties to file list of witnesses as per order 16 Rule 1 CPC within			
			309	CS (COMM)	CS (COMM)/513/2026	04-05-2026	STATE BANK OF INDIA Vs AJIT KAUR	15.07.2026 PE: 07.08.2026						
			309	CS (COMM)	CS (COMM)/515/2026	04-05-2026	UNION BANK OF INDIA Vs TAJINDER BAJAJ	16.07.2026 PE: 19.08.2026						
			309	CS (COMM)	CS (COMM)/364/2026	25-03-2026	M/s JATIN OFFSET PRINTERS Vs JHARKHAND BENGAL FREIGHT CARRIER PVT LTD AND ORS	17.07.2026 PE: 20.08.2026						
			309	CS (COMM)	CS (COMM)/467/2026	21-04-2026	Chanchal Gupta Vs Pradip Sureka	20.07.2026 PE: 19.08.2026			Affidavit in evidence be filed			
			309	CS (COMM)	CS (COMM)/321/2026	16-03-2026	UNION BANK OF INDIA Vs SUNITA AND ORS.	22.07.2026 PE: 19.08.2026			Affidavit in evidence be filed			
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	552/25	17.05.2025	VOGESH AGGARWAL Vs. MUNICIPAL CORPORATION OF DELHI	17.07.2026 for PE and 22.07.2026 for DE a						
				CS COMM	413/26	07.04.2026	STATE BANK OF INDIA Vs. PARVEEN SHOKEEN	21.07.2026 for final arguments						
				CS COMM	1220/25	19.11.2025	M/s Devesh Singh Vs. M/s Ved Prakash Mittal & So	29.07.2026 for PE, on 05.08.2026 for DE and 12.08.2026 for final arguments.						
				CS COMM	1326/25	13.12.2025	Prashant Sharma Vs Delhi Jal Board	06.08.2026 for PE and on 14.08.2026 for DE as well as final arguments.						
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)-970/2025	04.09.2025	DAVINDER SINGH Vs SETHI BURGER CLUB PVT. LTD.	YES						

SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/193/2026	21-02-2026	BANK OF BARODA Vs MD ADNAN	01-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/1036/2025	19-12-2025	SBWOOD LAM LLP Vs SURESH CHAND PROPRIETOR KRISHNA PLYWOOD	09-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/404/2025	14-05-2025	Canara Bank Vs M/S S.K. FASHION WORLD THROUGH ITS PROPRIETOR ASHYA PRAVEEN AND ORS	10-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/287/2026	24-03-2026	STATE BANK OF INDIA Vs SATISH KUMAR	21-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/119/2026	31-01-2026	Kavita Goel Proprietor of Goel Enterprises-- Vs Himanshu Bhagat Proprietor of Bhagat Communication	25-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/200/2026	23-02-2026	Sunrise International Vs Prabhunath Pandey Proprietor of M/s Surayansh Enterprises	25-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL											
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS COMM.	328/2025	03-05-2025	Dalip Singh Adhikari Vs New India Assurance Co Ltd	07.07.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN
				CS COMM.	834/2024	05-10-2024	SHYAM SUNDAR KASHYAP Vs JITEN DAR KUMAR AND ORS.	09.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN
				CS COMM.	37/2020	20-01-2020	CENTRAL BANK OF INDIA Vs JITENDER SINGH AND ANR	14.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
				CS COMM.	495/2025	04-07-2025	M/S BIMALA ENTERPRISES Vs FAST ENTERPRISES AND ANR.	15.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
				CS COMM.	616/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD AND SHAPOORJI PALLONJI QATAR W.L.L. Vs M/S MISFIT ENGINEERS	20.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
				CS COMM.	530/2025	14-07-2025	SH. PARVEEN JAIN AND ORS. Vs UNION BANK OF INDIA	22.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
				CS COMM.	598/2025	29-07-2025	BANSIWAL SERVICE STATION Vs SANDEEP KUMAR	23.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
				CS COMM.	390/2020	09-09-2020	M/S MADHUR CONFECTIONERS PRIVATE LIMITED Vs SHREE RENUKA SUGARS LTD.	25.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	433/2024	13.02.2024	Pernod India Vs Milap Chandigarh Ricardo Liquor	07.07.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	04.11.2026
				CS (COMM.)	428 / 2025	30.05.2025	STATE BANK OF INDIA Vs SUSHMA	08.07.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	02.09.2026
				CS (COMM.)	790 / 2024	23.09.2024	Paharpur Cooling Towers Ltd Through AR Vs Manali Engineering India	09.07.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	02.11.2026
				CS (COMM.)	497 / 2024	06.06.2024	M/S SUNSHINE TEAHOUSE PVT. LTD. Vs TEAYOS	15.07.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	18.11.2026
				CS (COMM.)	236 / 25	23.07.2025	B INTERNATIONAL TRADING CO THOUGH ITS PROPRIETOR BASIL Y BARADEIYA Vs M S MARCELLA	16.07.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	06.10.2026
				CS (COMM.)	442 / 23	03.08.2023	M/S. SATPALDA TRADING PVT. LTD AND ORS Vs ICICI BANK LIMITED	22.07.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	04.11.2026
				CS (COMM.)	453 / 25	05.06.2025	Chandra Shekhar Vs State of Uttar Pradesh	28.07.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE	26.11.2026
22	MS. DEEPALI SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL												
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (Comm) No. 104/2024	02.03.2024	Max Healthcare Institute Limited Vs. Bharam Singh	15.07.2026	31.08.2026	Within 15 days	03.09.2026	NIL	NIL	NA	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING								
		12, Court Block-I	New Civil Suit	CS (Comm) No.249/2026	05.05.2026	Global Medilife System Vs. Akhilesh Pandey	20.07.2026	18.08.2026	Within 15 days	in	02.09.2026	NIL	NIL	NA	
		12, Court Block-I	New Civil Suit	CS (Comm) No. 450/2025	27.09.2025	North East Center For Technology Application and Reach Vs. AB Composite Pvt. Ltd.	22.07.2026	03.08.2026	Within 15 days	in	10.08.2026	NIL	NIL	NA	
		12, Court Block-I	New Civil Suit	CS (Comm) No. 305/2026	26.05.2026	Sunil Choudhary Vs Munish Tyagi	31.07.2026	24.08.2026	Within 15 days	in	02.09.2026	NIL	NIL	NA	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	6, Court Block-I	New Commercial	CS (COMM) 259/2024	21.05.2024	DEVKI FOUNDATION VS FAUJDAR PRASAD	06.07.2026	WITHIN TWO WEEKS	10.08.2026	16.09.2026	-	-	22.10.2026	-	
		6, Court Block-I	New Commercial	CS (COMM) 79/2026	07.02.2026	PUNJAB NATIONAL BANK VS RINKI SAINI	20.07.2026	WITHIN TWO WEEKS	21.08.2026	21.09.2026	-	-	28.10.2026	-	
		6, Court Block-I	New Commercial	CS (COMM) 460/2025	08.10.2025	ACRES BUILDWELL VS INTERNATIONAL LAND DEVELOPERS	24.07.2026	WITHIN TWO WEEKS	24.08.2026, 25.08.2026, 29.08.2026	22.09.2026, 25.09.2026	-	-	30.10.2026	-	
25	SH. SANDEEP YADAV	17, Court Block-I	New Commercial	CS (COMM)/2 38/2023	25.04.2023	M/S. RATHORE MARKETING THROUGH MR. NARPATH SINGH SOLE PROPRIETOR OF M/S RATHORE MARKETING VS M/S. MAHENDRA	46209	Within 2 weeks	Within weeks	2	Within weeks	2	within two weeks after closure of DE	07.09.2026	07.08.2026
		17, Court Block-I	New Commercial	CS (COMM)/1 83/2024	12.04.2024	ZETWERK MANUFACTURING BUSINESS PRIVATE LIMITED VS. BHOLASINGH JAIPRAKASH CONSTRUCTION LIMITED	46213	Within 2 weeks	Within weeks	2	Within weeks	2	within two weeks after closure of DE	31.08.2026	11.08.2026
		17, Court Block-I	New Commercial	CS (COMM)/1 71/2023	21.03.2023	GM MODULAR PVT. LTD. VS GM INNOVATIONS PRIVATE LIMITED	46217	Within 15 days	Within days	15	Within days	15	NA	NA	15.10.2026
		17, Court Block-I	New Commercial	CS (COMM)/4 84/2025	17.10.2025	M/S JAINSONS DEPARTMENTAL STORES VS M/S UNITED COFFEE HOUSE & ORS.	46224	Within 2 weeks	Within weeks	2	Within weeks	2	within two weeks after closure of DE	46286	25.08.2026
		17, Court Block-I	New Commercial	CS (COMM)/5 33/2024	23.11.2024	THE SOUTH INDIAN BANK LTD. VS PAUL VARGHESE	22.07.2026	Within 2 weeks	Within weeks	2	Within weeks	2	NA	NA	12.08.2026
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	29, Court Block-II	New Commercial	CS (COMM.) 79/2025	13.02.2025	DIAMOND MODULAR PVT. LTD. VS SOURABH SINGLA (PROP. OF SUMITRA ENTERPRISE)	16.07.2026	03.08.2026	-	-	-	-	-	05.09.2026	
		29, Court Block-II	New Commercial	CS (COMM.) 81/2025	13.02.2025	M/S GOLDMEDAL ELECTRICALS PVT. LTD. VS RAMESH KUMAR (PROP. OF MA AASHAPURA ENTERPRISES)	17.07.2026	10.08.2026 AND 11.08.2026	-	-	-	-	24.08.2026 AND 25.08.2026	18.09.2026	
		29, Court Block-II	New Commercial	CS (COMM.) 245/2025	08.05.2025	STAR SOLUTIONS PVT. LTD. VS M/S GHODU INFOTECH PVT. LTD. & ANR.	28.07.2026	03.08.2026	-	-	-	-	-	17.09.2026	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	19-09-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	Final Arguments	08-08-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025	-	-	-	-	-	06-08-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	29-01-2026	-	-	-	-	-	21-07-2026
28	MS. RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	NIL											
30	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL											
32	MS. NEELAM SINGH	SOUTH-EAST	NIL											
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS(COMM.) 54/2026	20.01.2026	M/S SCJ PLASTICS (P) LTD. VS. M/S ABR PETRO PRODUCTS LTD.	14.07.2026	WITHIN 15 DAYS	4 WEEKS	20.08.2026 PE AND 28.09.2026 DE	NIL	NIL	12.10.2026 AND 13.10.2026 FINAL ARGUMENTS
				COMMERCIAL CASE	CS(COMM.) 961/2026	28.11.2025	MANOJ KUMAR BHARITYA PROPRIETOR OF M/S M D INDUSTRIES VS MOHD FEROUZ KHAN PROPRIETOR OF	13.07.2026	WITHIN 15 DAYS	2 WEEKS	01.08.2026 PE AND 31.08.2026 DE	NIL	NIL	11.09.2026 FINAL ARGUMENTS
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	135/2021	26-08-2021	INDIAN BANK VS HIMALAYAN FOOD CORNER	AMIT PODDAR VS. UJJWAL KUMAR	NIL	04-07-2026	1768	YES	CONTES TED	NIL

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			209	RECOVERY	212/2021	18-11-2021	SONU MANDEEP BHAVAYA MALHOTRA VS. SUPRIYA RANI	25-07-2026	1707	YES	CONTES TED	NIL		
			209	RECOVERY	215/2024	23-07-2024	LALIT GOEL VS. MCR BUILDWELL LLP	04-07-2026	706	YES	CONTES TED	NIL		
			209	RECOVERY	38/2025	04-02-2025	OM PRAKASH BANSAL VS. PIYUSH GUPTA	11-07-2026	522	YES	CONTES TED	NIL		
			209	RECOVERY	283/2025	09-10-2025	UNION BANK OF INDIA VS. MANOJ SEHGAL	06-07-2026	267	YES	CONTES TED	NIL		
			209	RECOVERY	335/2025	01-12-2025	PUNJAB NATIONAL BANK VS. M/S MANJU VERMA	22-07-2026	231	YES	CONTES TED	NIL		
			209	RECOVERY	106/2025	02-04-2025	THE NAINITAL BANK LTD. VS. RADHA BAJAJ	31-07-2026	484	YES	CONTES TED	NIL		
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	281/2025	08-10-2025	STATE BANK OF INDIA VS. SATISH KUMAR	06-07-2026	268	YES	CONTES TED	NIL		
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL											
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS(COMMER CIAL)	CS (COMM) 433/25	11.07.2025	Sanjay Saini Vs. VSN Electro components private ltd	13.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE13th and 14th August.2026 AND DE 24th and 25th August 2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 425/25	09.07.2025	JMW India Private Limited Through its Authorized Representative Vs. Dinesh Verma Sole Proprietor of M/s Advent Enterprises	14.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 18.08.2026 & 25.08.2026 For D.E. - 01.09.2026 & 10.09.2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 352/24	01.07.2024	Punjab National Bank Vs. Manish Jain	14.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 29.08.2026 For D.E. - 03.09.2026 Final Arguments 14.09.2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 425/26	28.02.2026	M/S Shri Jewellers Vs. Mahesh Kuma	16.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 11.08.2026, 13.08.2026 & 14.08.2026 For D.E. - 02.09.2026

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 668/25	26.11.2026	Pioneer Paints Private Limited Vs. Kulmeet Oberoi	25.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	02.09.2026 and 05.09.2026 and 10.09.2026 and 11.09.2026 Final Arguments	
		301, New Court Building	CS(COMMER CIAL)	CS (Comm.) 4/26	06.01.2026	STATE BANK OF INDIA Vs. Shikha Jain Proprietor of Shree Shyam	25.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 25.08.2026	
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 600/25	14.10.2025	Nikhil Gupta Vs. Arjun Kumar Duggar	27.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 1st and 8th September, 2026 and 15th and 22nd September, 2026	
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 151/26	18.03.2026	Shree Sai Printers Vs. Life of Riley	27.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 24th and 31st August, 2026 DE 7th and 14th September, 2026	
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 31/26	17.01.2026	Basanti Puthiyaveettil Vs. Abdulrahiman Sulaiman	30.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 09.09.2026 & 23.09.2026 For D.E. - 08.10.2026 & 22.10.2026	
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 642/2025	10-11-2025	VLK ASSOCIATES PVT LTD Vs NYSAA RETAIL PRIVATE LIMITED	46205	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 525/2025	29-08-2025	Vandana Bansal Vs Booking Jini Private Limited	46206	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/08-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 239/2025	17-04-2025	Badri Prasad Goyal Vs APV Realty Ltd	46207	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 594/2025	10-10-2025	DARSHAN POWER SOLUTIONS VS. DUBEY AGENCY AND KRISHI AGRO	46210	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/20-07-2026
			ROOM NO 208	COMMERCIAL	CS COMM 198/2026	09-04-2026	SURESH VIJ Vs HAIR MASTER SALON PRIVATE LIMITED THROUGH ITS DIRECTOR, ASHISH BATRA	46213	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 83/2026	13-02-2026	SH JITENDER KOHLI Vs UKAR HEALTHCARE PVT LTD AND ORS	46214	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/08-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 447/2025	17-07-2025	Veena Verma Vs Gautam Arora Alias Gaurav Arora	13-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 98/2026	18-02-2026	LDD Bioscience Pvt Ltd Vs Gupta Homeo Pharmacy	15-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 126/2026	28-02-2026	UNION BANK OF INDIA Vs MR NASIR HUSSAIN	15-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06-08-2026

SRCOURT		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			ROOM NO 208	COMMERCIAL	CS COMM 170/2026	28-03-2026	Bank of Baroda VS Sanjay	16-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/28-07-2026
			ROOM NO 208	COMMERCIAL	CS COMM 323/2025	20-05-2025	MOHD MUJAHID Vs KHATU SHAYAM	16-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/11-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 582/2025	04-10-2025	NS INTERIOR CONTRACTS PVT LTD Vs MISTER SCOTCH CO	20-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/11-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 270/2026	18-05-2026	STATE BANK OF INDIA Vs SURAJ PANDEY	20-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 147/2026	16-03-2026	PUNJAB NATIONAL BANK Vs RAKESH KUMAR JAIN	28-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/11-08-2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHADARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 185/2026	04.04.2026	GURINDER SINGH VS M/S PET TRADERS & ANR	03.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 44/2026	22.01.2026	SHREE BANKEY BEHARI FABRICS PVT LTD VS CHAMAN MIYAN	06.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 247/2026	06.05.2026	M/S SHRI BABAR ELECTRIC CORPORATION VS M/S GREEN YARDS INTERIORS AND DEVELOPERS PVT LTD & ORS.	06.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 205/2026	11.04.2026	BANK OF BARODA VS NARENDER KUMAR	06.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 193/2026	07.04.2026	BANK OF BARODA VS FAHAD HAYAT KHAN	07.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 81/2026	12.02.2026	TAFSEER AHMAD VS NIYAZ SAHEB	08.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 175/2026	01.04.2026	CANARA BANK VS VAIBHAV GOEL	14.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 649/2024	20.12.2024	SHREE BANKEY BEHARI FABRICS PVT LTD VS ANKIT GUPTA	15.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 154/2026	19.03.2026	NITIN SHARMA VS SUNNY MEGHANI	15.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 241/2026	04.05.2026	PUNJAB NATIONAL BANK VS AMIT SOLANKI	16.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 316/2024		ANKIT JAIN VS AYUSH KUMAR SINGH	17.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 292/2026	26.05.2026	STATE BANK OF INDIA VS M/S RUPAM SALES CORPORATION	20.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 57/2026	02.02.2026	PADMAVATI GARMENTS VS M/S MB COLLECTION	21.07.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 278/2026	21.05.2026	JITENDER KUMAR VS ADLAKHA VIKAS	22.07.2026	Not Filed	NO	Not Filed	NO	NO	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 452/2025	19.07.2025	APOLLO PIPES LIMITED VS BHOGILAL CHAMANLAL SHAH	22.07.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 301/2026	03.06.2026	SACHIN KUMAR GUPTA VS PANKAJ SINGH	23.07.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 265/2026	15.05.2026	SURESH JAIN @ SURESH KUMAR JAIN VS ANIL DHINGRA	28.07.2026	Not Filed	NO	Not Filed	NO	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM) /559/2025	SH. SANJEEV SINGHAL VS SH. VIJAY KUMAR SHARMA PROP. OF	02-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-10-2026	
			COMMERCIAL	CS(COMM) /95/2026	M/S SUPER AGENCIES VS GAGAN DEEP SINGH	07-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-10-2026	
			COMMERCIAL	CS(COMM) /39/2026	PUNJAB NATIONAL BANK VS SEEMA VIJ	07-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-10-2026	
			COMMERCIAL	CS(COMM) /117/2026	STATE BANK OF INDIA VS SH. VAIBHAV TOMAR PROP OF	22-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-11-2026	
			COMMERCIAL	CS(COMM) /437/2025	ANUJ KUMAR VS M/S SPIC CHEMICAL S	23-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-09-2026	
			COMMERCIAL	CS(COMM) /653/2025	SH. HASHIM ALI VS SH. DHUD SINGH BHERU	23-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 23-11-2026	
			COMMERCIAL	CS(COMM) /93/2026	SHOBHIT BHUSHAN VS RAHUL JAIN	24-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-11-2026	
			COMMERCIAL	CS(COMM) /3/2026	AIRCON TECHNIQUES PVT. LTD. VS GALAXY DREAM HOME DEVELOPER	27-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-11-2026	
			COMMERCIAL	CS(COMM) /94/2026	HAIR MASTERS SALON PVT. LTD. VS SURESH VIJ	29-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 24-11-2026	
			COMMERCIAL	CS(COMM) /27/2025	HARSWAR OOP BHAMA VS SHUBSHREE INTERIOR S PVT. LTD.	30-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-11-2026	
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, WEST COMMERCIAL COURT	NORTH-WEST	406	Civil	278/24	04-05-2024	Saffire Crop Science Private Limited Vs Ms Ramdeo Traders						

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					818/22	27-10-2022	KAIZEN INDIA (A PARTNERSHIP FIRM) Vs SARVATMA IMPEX PVT LTD							
					701/22	27-08-2022	ABHISHEK GARG Vs MOHD IMRAN							
					305/23	25-04-2023	M/S NIKUM ENERGY CONTROL INDIA LIMITED Vs LALIT CHOPRA LALIT KUMAR CHOPRA							
					808/22	15-10-2022	M/S SINGLA POLYMERS Vs M/S SHREE POLY PLAST							
					174/20	12-10-2020	MAA SUMAN ENTERPRISES Vs FANCY READY MADE STORE							
					902/22	24-11-2022	MANYA INTERNATIONAL AND ANR Vs CHEM PHARM INDUSTRIES INDIA PVT LTD. AND ANR.							
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM 103/26	20.02.2026	SITARAM TRADERS Vs SK ENTERPRISES	17.07.2026	17.07.2026	17.07.2026	NIL	NIL	NIL	
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS COMM 196/2025	16-04-2025	M/S JSK INTERNATIONAL Vs M/S THE PICCADILY HOTELS	46205	PE - 03/8/26 & 04/08/26 DE - 10/08/26 & 11/08/26 F.A - 19/08/26	...	...	...		...
			613	Commercial Suit	CS COMM 58/2026	29-01-2026	CANARA BANK Vs GAGAN SACHDEVA PROP M/S HEMEN STEELS	46207	PE - 20/07/26 DE - 25/07/26 F.A - 01/08/26	...	...	...		...
			613	Commercial Suit	CS COMM 53/2026	29-01-2026	Vineet Kumar Vs Ms Vayu Distributors Pvt Ltd	46217	PE - 12/8/26 & 17/08/26 DE - 21/08/26 & 22/08/26 F.A - 29/08/26	...	...	...		...
			613	Commercial Suit	CS COMM 505/2025	17-09-2025	INFINITY FREIGHT SERVICES INDIA PRIVATE LIMITED Vs M/S GLOBIZZ SHIPPING PVT. LTD.	46218	PE - 20/8/26 TO 04/09/26 DE - 11/10/26 & 31/10/26 F.A - 25/11/26	...	...	...		...
			613	Commercial Suit	CS COMM 108/2025	03-03-2025	IDBI BANK Vs M/S KASHISH GLOBAL	46220	PE - 10/08/26 DE - 18/08/26 F.A - 24/08/26	...	...	...		...

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
		613	Commercial Suit	CS COMM 443/2025	19-08-2025	V2 RETAIL LTD. Vs AYUSH CHOUKSEY	46224	PE - 17/8/26 & 18/08/26 DE - 01/09/26 & 02/09/26 F.A - 08/09/26		...	...		...
		613	Commercial Suit	CS COMM 510/2025	18-09-2025	MOGLI LABS INDIA PVT LTD Vs UTKAL FERRO PRODUCTS AND OTHERS	46232	PE - 16/8/26 TO 16/09/26 DE - 22/09/26 & 22/10/26 F.A - 31/10/26		...	...		...
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	COMMERCIAL SUI	CS(COMM) 47/2026	28.01.2026	UPGRID SOLUTIONS VS. ASIF HUSSAIN	08.07.2026	PE-09.09.2026	NIL	NIL	NIL	NIL	NIL
		614	COMMERCIAL SUI	CS(COMM) 591/2025	01.11.2026	UPGRID SOLUTIONS VS. MOHD AFZAL	08.07.2026	PE-09.09.2026	NIL	NIL	NIL	NIL	NIL
		614	COMMERCIAL SUI	CS(COMM) 43/2026	28.01.2026	UPGRID SOLUTIONS VS. MD. MUKDARI	08.07.2026	PE-09.09.2026					
		614	COMMERCIAL SUI	CS(COMM) 102/2026	19.02.2026	UPGRID SOLUTIONS VS. SHADAB MALIK	08.07.2026	PE-09.09.2026					
		614	COMMERCIAL SUI	CS(COMM) 189/2026	04.04.2026	RODISH HOSPITALITY VS. KAPIL KOHLI	13.07.2026	PE-31.07.2026 DE-11.08.2026					
		614	COMMERCIAL SUI	CS(COMM) 249/2026	27.04.2026	NEERAJ MALHOTRA VS.MAHADEV	28.07.2026	PE-18.08.2026 DE-25.08.2026					
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (Comm)	108/2026	24.02.2026	Bikanervala Pvt. Ltd. Vs Akribiz Business Solutions Pvt. Ltd.	10.07.2026	Within 4 Weeks	Within 4 Weeks	4			
		509	CS (Comm)	67/2026	05.02.2026	Bank of Maharashtra vs Rahul	17.07.2026	PE - 22.08.2026	Within 4 Weeks	4			
		509	CS (Comm)	62/2026	02.02.2026	Canara Bank Vs Krishan	21.07.2026	PE - 21.08.2026	Within 4 Weeks	4			
		509	CS (Comm)	43/2025	27.01.2025	Uco Bank vs Rakh Fashion	28.07.2026	PE-09.09.2026	Within 4 Weeks	4			

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JULY 2026																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF DAYS FOR EXECUTION	ACT SECTION	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL													
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/256/2025	05-03-2025	SONAL JAIN Vs BRL BALA GARG	MUNISH VOHRA	9811427955	22-07-2026	504	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/520/2024	27-04-2024	YASH MATLANI Vs RAHUL BHATIA	ABHINAV BHATIA	9999551989	28-07-2026	822	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/962/2025	02-09-2025	M/S B R AGROTECH LTD Vs VIVEK SINGLA	DEEPAK YADAV	9999980081	30-07-2026	331	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/1119/2025	27-10-2025	BANK OF BARODA Vs SHOORVEER SINGH	GEETANJALI SHARMA	8447833470	30-07-2026	276	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/143/2025	31-01-2025	M/s CAPITAL METALS Vs DHARAMPAL GUPTA	DILIP SINGH	9810111052	31-07-2026	546	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/182/2026	11-02-2026	UNION BANK OF INDIA Vs BIJENDRA SINGH AND ANR	DEEPA GUPTA	9312292558	31-07-2026	170	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/943/2024	02.09.2024	ADITYA CONSTRUCTION COMPANY VS DELHI JAL BOARD	SHIKHA GOYAL AND NARESH SHARMA	8287634805 & 9810305586	06.07.2026	672	YES	DECREE		-	-
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/612/2024	18.05.2024	M/S INTACT TRANSPORT PVT. LTD. VS THE AND APOORV ORIENTAL INSURANCE COMPANY LTD.	ADITYA SINGH AND SARVARIA	9873734646 & 8527291395	29.07.2026	802	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION	CS/603/2025	26.05.2025	NEERAJ AGGARWAL VS VIRENDER GUPTA	VIKRANT MITTAL & DEEPAK RAO	9868860486 & 9899090801	13.07.2026	413	NO	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi													
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION	CS/ 785/2025	10.07.2025	YOGESH AGGARWAL VS MCD	SATYENDER KUMAR SINGH & YASH AGGARWAL	9811161525 & 9891306550	11.07.2026	366	NO	DECREED			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTI ON OF	ACT DAYSSECTION
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI		CS (COMM)/300/2025	12-03-2025	GUPTA PAPER HOUSE PVT LTD Vs M/S TANYA PAPER HOUSE PVT LTD		29-07-2026	494 DAYS	YES	NIL	NIL	NIL	1
9	SH. ANIL ANTHIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		RECOVERY	CS (COMM)/451/2018	24-11-2018	ENDEAVOUR SYSTEM PRIVATE LIMITED Vs INTELLIGENT COMMUNICATION SYSTEMS INDIA LTD.	AMIT GOSWAMI	0910860506	21-07-2026	2105	N/A	CONTESTED		
				RECOVERY	CS (COMM)/1327/2019	27-07-2019	R.C.K LEASING AND FINANCING PVT. LTD. Vs MANISH KUMAR	Meenu Dilawari	9212322100	25-07-2026	1915	N/A	CONTESTED		
				RECOVERY	CS (COMM)/2278/2019	25-09-2019	ARUN NARULA ABHINAV AGGARWAL	VsDHARMENDRA	9990855855	08-07-2026	1857	N/A	CONTESTED		
				RECOVERY	CS (COMM)/1263/2025	01-12-2025	M/S CONSTRUCTION COMPANY Vs Municipal Corporation of Delhi	PUJASatendra kumar singh	9811161525	10-07-2026	167	N/A	CONTESTED		
				RECOVERY	CS (COMM)/270/2026	06-03-2026	RAJAN VERMA Municipal Corporation of Delhi	VsSatendra kumar singh	9811161525	18-07-2026	102	N/A	CONTESTED		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/946/2021	44274	Mr. DINESH JAIN Prop. of M/s SIDDHARTH INTERNATIONAL Vs M/s P. B. RETAIL PVT. LTD.		46209	#MACRO?	Yes	Contested	46209		
			307	Civil	CS (COMM)/5014/2021	44526	MANHAR CREATION Vs RAKESH SHARMA PROPRIETOR OF M/S KANHA GARMENTS		46221	#MACRO?	Yes	Contested	46221		
			307	Civil	CS (COMM)/2043/2022	44799	CANARA BANK Vs MAMTA		46207	#MACRO?	Yes	Contested	46207		
			307	Civil	CS (COMM)/1463/2023	45231	PHI LEARNING PRIVATE LTD Vs JBC PUBLISHERS AND DISTRIBUTORS		46223	#MACRO?	Yes	Contested	46223		
			307	Civil	CS (COMM)/1057/2024	45558	M/s The Magic Touch Events Vs Delhi Police Through its Deputy Commissioner of Police (Prov. n Logistics)		46213	#MACRO?	Yes	Contested	46213		
			307	Civil	CS (COMM)/1096/2025	45944	Anil Kumar Prop. of M/s A.K. and Co. Vs Municipal Corporation of Delhi		46234	#MACRO?	Yes	Contested	46234		
			307	Civil	CS (COMM)/1204/2025	45978	BANK OF BARODA Vs MOHD. MEHRAJ		46211	#MACRO?	Yes	Contested	46211		
			307	Civil	Execution (Comm.)/205/2026	46130	VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI		46209	#MACRO?	Yes	Contested	46209		
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/1151/2024	19-10-2024	PRATAP SINGH Vs MUNICIPAL COPORATION OF DELHI AND ANR	Satyender Kr Singh	9811161525	31-07-2026	650		Contested/Decreed		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
			COURT ROOM 309	CS (COMM)	CS (COMM)/468/2025	01-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	A K Trivedi	9871441764	24-07-2026	449		Contested/Decreed			
			COURT ROOM 309	CS (COMM)	CS (COMM)/887/2025	02-08-2025	M/s GLOBAL MEDIKIT LIMITED Vs M/S S P AGENCIES	Nishi Ranjan Singh	8447826804	28-07-2026	360		Contested/Dismissed			
			COURT ROOM 309	CS (COMM)	CS (COMM)/226/2026	21-02-2026	PUPINDER PAL SINGH Vs MUNICIPAL CORPORATION OF DELHI	Satyender Singh	9811161525	28-07-2026	157					
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)/	993/2025	10-09-2025	TRUSTL RNDERS CAPITAL PVT LTD Vs ABHISHEK KUMAR			04-07-2026	297	SETTLED IN MEDIATION				
			401	CS (COMM)/	1321/2025	12-12-2025	SIMRAN FAB Vs KIRAN CHUGH			06-07-2026	206	COMPROMISE				
			401	CS (COMM)	/420/2026	08-04-2026	BINDAL MARKETING CO Vs Komal Prop M K Enterprises			06-07-2026	89	EX-PARTE				
			401	CS (COMM)	/19/2025	08-01-2025	MS S K EDUCATIONS PVT LTD Vs KHILTA BACHPAN SCHOOL AND OTHERS			07-07-2026	545	COMPROMISE				
			401	CS (COMM)/	1364/2025	26-12-2025	HAMDARD NATIONAL FOUNDATION (IND) AND ANR. Vs MOONSTAR LIFECARE PVT LTD			13-07-2026	199	COMPROMISE				
			401	CS (COMM)/	1282/2025	02-12-2025	PURSHOTAM DASS SABLANIA Vs ASHOK LEATHER COMPANY			14-07-2026	224	WITHDRAW				
			401	CS (COMM)/	230/2026	23-02-2026	Union Bank Of India Vs Jatin and others			14-07-2026	141	EX-PARTE				
			401	CS (COMM)/	1231/2025	22-11-2025	YOGESH AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI AND ANR.			20-07-2026	240	DECREE				
			401	CS (COMM)	/617/2026	30-05-2026	SUMIT GUPTA Vs ATUL JAIN			20-07-2026	51	SETTLED IN MEDIATION				
			401	CS (COMM)	/529/2025		Addidas AG Vs Anurag Wadhwa, Prop. of She Zone by BB			24-07-2026	437	SETTLED IN MEDIATION				
			401	CS (COMM)/	1272/2025	02-12-2025	Union Bank of India Vs MOHD SULTAN			25-07-2026	235	DECREE				
			401	CS (COMM)	/742/2026	04-07-2026	CANARA BANK Vs RASHID AHMED SINCE DECEASED THROUGH LEGAL HEIRS			29-07-2026	25	COMPROMISE				

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED OR SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
			401	CS (COMM)	/126/2026	30-01-2026	SAFEART INDUSTRIES PVT LTD Vs ANIL KUMAR CHAPLOT			31-07-2026	182	DECREE				
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL CASE	Misc DJ/130/2026	Johnson controls (India) Pvt. Ltd Vs multitex filtration	46069	46206	Contested	DISMISSED	137	Yes	Contested	NA	NA	Application U/o 9 R 13
			402	CIVIL CASE	CS (COMM)/1276/2025	ASHA GOEL Vs Municipal Corporation of Delhi	45993	46218	Contested	DECREE	225	Yes	Contested	NA	NA	Recovery suit
			402	CIVIL CASE	CS (COMM)/393/2024	Manoj Kumar Gupta Vs Jain Domestic Appliances	45373	46223	Contested	DECREE	850	Yes	Contested	NA	NA	Recovery suit
			402	CIVIL CASE	CS (COMM)/1221/2024	CANARA BANK Vs SWATI SHARMA	45602	46224	Contested	DISMISSED	622	Yes	Contested	NA	NA	Recovery suit
			402	CIVIL CASE	CS (COMM)/34/2025	SREE GOKULAM CHIT AND FINANCE COMPANY PVT	45666	46227	Contested	DECREE	561	Yes	Contested	NA	NA	Recovery suit
			402	CIVIL CASE	CS (COMM)/1565/2023	Rakesh Arora Vs Noida Polychem Pvt Ltd	45269	46233	Contested	DISMISSED	964	Yes	Contested	NA	NA	Recovery suit
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	CS (COMM)/515/2024	01-07-2024	M/s Shivani Leather Cloth Industries Vs Jitender Mishra	madhur mahajan	9314258572	10-07-2026	739 days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	OMP (COMM.)/3/2025	14-02-2025	JHAWAR TRADERS Vs Sohan Lal Commodity Management Pvt Ltd	Shrimay Mishra	7902412532	03-07-2026	504 days	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/905/2023	45273	Modern Engineering Works Vs Elegance Baby			46217	944		DECREE			
					CS (COMM)/906/2023	45273	State Bank Of India Vs Shivam			46219	946		DECREE			
					CS (COMM)/180/2024	45341	Anil Arora Vs Achal Sharma			46234	893		DISMISSED ON MERITS			
					CS (COMM)/5877/2024	45645	M/S Varun Builders Through its proprietor Varun Khurana Vs Municipal Corporation of Delhi Through its			46225	580		DECREE			
					CS (COMM)/563/2025	45845	JASVINDER KAUR Vs GIAN SINGH GOPAL			46231	386		DECREE			

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17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COUNTER CLAIM)	CS (COMM)/846/2023	45237	M/S DEV TRADER VS M/S VIDYAARTHI SETHI SCHOOL WEAR	SK TIWARI	9643089237	46204	967	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/626/2024	45497	M/S JUHIE INDIA PVT LTD VS PRITAM SINGH AND ANR	SAMMAN VARDHAN	7717730165	46205	708	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/24/2025	45667	M/S SUNRISE ENTERPRISES VS THE EXECUTIVE ENGINEER DELHI JAL BOARD	HARSH CHACHRA	9910454141	46205	538	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/862/2023	45251	CHETAN ASIWAL VS SONAM WASAN	SANJEEV KUMAR GUPTA	9810075779	46206	955	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/615/2024	45493	M/S NEXGEN FOOTWEARS PVT LTD VS SUNITA SAINI	NK BHAMBRI	9810001774	46207	714	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/912/2023	45274	SURESH CHANDRA INFRA TECH PVT LTD VS M/S S.S TOTAL CONSTRUCTION INDIA PVT. LTD	SANJEEV KUMAR YADAV	9350567126	46217	943	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/1010/2024	45625	HITCOLUS FOOTWEAR PVT LTD VS DEEPAK FOOTWEAR	PRABHAKAR	9718164410	46224	599	NA	DECREED	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/559/2021	CS (COMM)/559/2021	18-11-2021	M/S PATANJALI AYURVED LIMITED Vs SANJEEV CHAUDHARY			15-07-2026				DEGREE		
				CS (COMM)/397/2020	CS (COMM)/397/2020	15-12-2020	M/s APPLE GROWERS MARKETING CENTRE Vs M/S AMRIT HUMIFRESH PRESERVATION PVT LTD			25-07-2026				DISMISSED ON MERITS		
				Counter Claim/8/2021	Counter Claim/8/2021	09-02-2021	M/S APPLE GROWERS MARKETING CENTRE Vs M/S AMRIT HUMIRESH PRESERVATION PVT LTD			25-07-2026				DISMISSED ON MERITS		
				CS (COMM)/757/2024	CS (COMM)/757/2024	03-09-2024	M/s BRIJ INDUSTRIES Vs SHREE RADHA GOVIND ELECTRICALS			31-07-2026				DISMISSED ON MERITS		
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM.)	734/2019	43817	PUNJAB NATIONAL BANK Vs SANTOSH CHAUDHARY ETC.	BIJAY MOHAN GOSWAMI	9015893668	46224	2407	YES	DECREED	NA	NA	RECOVERY
				CS (COMM.)	282/2020	43885	STAR PROPWELL, PVT. LTD Vs STATE BANK OF INDIA	K. SUNIL AND ASSOCIATES	9810078796, 8285378793	46221	2336	YES	DISMISSED	NA	NA	RECOVERY
				OMP (COMM.)	58/2021	44302	SH. SUDHANSHU SHARAN Vs COAL INDIA LIMITED	SUSHIL KUMAR SINGH	9654244955	46210	1908	NO	ALLOWED	NA	NA	U/S34

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				OMP (COMM.)	109/2021	44510	VIPIN KUMAR JAIN VS PRRSAAR COMMODITIES PRIVATE LIMITED	SACHIN BANSAL ARTI SHARMA	9810186530	46207	1697	NO	ALLOWED	NA	NA	U/S34
				CS (COMM.)	439/2021	44494	MR. GAURAV KODESIA SHOK SOLE PROPRIETER OF NIJHAWAN, M/S PAN PACIFIC ARUN BATTA PRINTERS Vs M/S SAGNEHA KUMARI DESIGNS PVT LTD AND ABDUL	ASHOK	9810113384	46211	1717	YES	DECREED	08.07.2026	NA	RECOVERY
				CS (COMM.)	536/2021	44527	M/S KOHLI ONE Lex Housing AND DEVELOPMENT PVT LTD Vs M/S SALUJA CONSTRUCTION	Jurists & Advocates Solicitors	9660013524	46204	1677	YES	DECREED	NA	NA	U/S34
				OMP (COMM.)	162/2022	44865	CARZONRENT INDIA PVT LTD Vs NORTHERN RAILWAYS	GAURAV OGDAMD SJINJA AGGARWAL	88020262007 9953240238	46233	1368	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	18/2023	44963	THE PRINCIPAL DEPARTMENT OF TRAINING AND TECHNICAL EDUCATION Vs SARVESH SECURITY	ADITI GUPTA	9811046710	46220	1257	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	76/2023	45066	UNION OF INDIA Vs M/SS.C AND RAJPAL AKASH BUILDERS	RAJPAL AND VARUN RAJPAL	9891175510, 9899893624	46226	1160	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	77/2023	45066	UNION OF INDIA Vs M/SS.C AND RAJPAL AKASH BUILDERS	RAJPAL AND VARUN RAJPAL	9891175510, 9899893624	46226	1160	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	97/2023	45127	VARUN KUMAR SHARMA Vs TOYOTA FINANCIAL SERVICES INDIA LTD	RSG ASSOCIATES	9821104506, 7503656701	46231	1104	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	69/2024	45386	M/S NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA	CHINTRANSHU L. A. SINHA / APAR GUPTA	9650872772	46228	842	NO	DISMISSED	NA	NA	U/S34
				OMP (COMM.)	117/2024	45420	NATIONAL AGRICULTURE COOPERATIVE MARKETING FEDERATION OF INDIA	RAKESH KUMAR	9310707170	46225	805	NO	DISMISSED	NA	NA	U/S34
				OMP (COMM.)	10/2025	45679	DEALMONEY COMMODITIES PRIVATE LIMITED Vs ABHISHEK SETHI	SAURAV BHASIN	9899331166	46230	551	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	56/2025	45769	The CMD Ordnance Factory and Anr Vs Mohan Lal Gupta	Vikrant Mittal Ms. Nahid Aman & Varun Mittal	98688-60486)	46209	440	NO	DISMISSED	NA	NA	U/S34
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	74 / 2024	22.01.2024	LADUMS ELECTRICALS PVT. LTD. VS. ION EXCHANGE INDIA LTD.	SH. VISHAL SAXENA	98100251245	01.07.2026	892	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	426 / 2023	25.07.2023	SINGHAL PIPES PVT. LTD. VS. TDI INFRACON INDIA LTD.	SH. ARJUN SANJAY	9871548703	11.07.2026	1083	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	698 / 2023	19.12.2023	NEHA BANSAL VS. ANCHIT GUPTA	SH. SAMEER DEWAN	NOT PROVIDED	18.07.2023	943	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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				CS (COMM.)	754 / 2022	03.09.2022	PRAKASH BROTHERS VS M/S VISHVAS PUBLICATIONS PVT. LTD.	SH. PUNEET MALHOTRA	9911254578	18.07.2026	1415	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	185 / 2023	23.12.2023	BALAJI AGRO PVT. LTD. VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	951	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	193 / 2024	07.09.2024	UNION OF INDIA VS. STATE TRADING CORPORATION OF INDIA LTD. (STC)	MS. JYOTI	9313471929	30.07.2026	692	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	194 / 2024	07.09.2024	UNION OF INDIA VS. STATE TRADING CORPORATION OF INDIA LTD. (STC)	SH. RAJESH KR. REXWAL	9313471929	30.07.2026	692	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	195 / 2024	07.09.2024	UNION OF INDIA VS. STATE TRADING CORPORATION OF INDIA LTD. (STC)	SH. RAJESH KR. REXWAL	9313471929	30.07.2026	692	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	212 / 2024	30.08.2024	UNION OF INDIA VS. STATE TRADING CORPORATION OF INDIA LTD. (STC)	SH. RAJESH KR. REXWAL	9810006115	30.07.2026	700	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	226 / 2024	05.11.2024	STATE TRADING CORPORATION VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	633	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	227 / 2024	05.11.2024	STATE TRADING CORPORATION VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	633	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	228 / 2024	05.11.2024	STATE TRADING CORPORATION VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	633	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	229 / 2024	05.11.2024	STATE TRADING CORPORATION VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	633	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM.)/4/2020	43836	M/S NCI GLOBAL INFRA TECH Vs BANK OF BARODA	Sh. Vikramjit Saini	9910087714	46221	2385	YES	DECREED	NO	NO	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	Counter Claim/25/2021	44445	BANK OF BARODA Vs M/S NCI GLOBAL INFRA TECH	Sh. Navneet Kumar	9717123666	46221	1776	YES	DISMISSED	NO	NO	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/239/2023	45037	ESS DEE INFORMATICS PVT. LTD. Vs RAJ ELECTRONICS	Sh. Navneet Kumar	9717123666	46228	1191	YES	DECREED	NO	NO	SUIT FOR RECOVERY
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/253/2025	45972	ADITYA BIRLA CAPITAL LIMITED Vs ANIL SHARMA	Sh. Akshat Nayyak	NOT AVAILABLE	46232	260	NO	DISPOSED	NO	NO	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/516/2024	45608	M/s Sunbeam Ventures Vs M/s Palsons Derma PVT LTD	Sh. VVSingh	9811180356	46207	599	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/574/2023	45218	UNITED SPIRITS LIMITED Vs M/S SOMLATA WINE & BEER SHOP	Sh. Sidharth Kaushik	41393939	46211	993	Yes	DECREED	NA	NA	Suit Recovery for

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			12, New Court Block-I	Civil Suit	CS (COMM)/10/2025	45667	Rubicon Inspection Systems Pvt Ltd Vs Paras Railtech Pvt Ltd	Sh. Devanshu Chauhan	9971420555	46217	550	Yes	DISMISSED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/298/2023	45063	MOVIE TIMES CINEMAS PVT. LTD. Vs MS. SAROJ TALWAR & ORS.	Sh. Anuj Kumar Garg	9999310742	46220	1157	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/521/2023	45185	M/S MOVIE TIMES CINEMAS PVT LTD Vs SAROJ TALWAR & ORS	Sh. BK Singh	9811167195	46220	1035	Yes	PARTLY DECREED/DISMISS ED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/531/2023	45190	AHUJA BUILDERS Vs MAK DOORWARE PRODUCTS PVT. LTD.	Sh. Keshav Kumar	9999626126	46224	1034	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/342/2025	45856	Emu Lines Private Limited Vs YOGESH ICHHARAM MAHAJAN	Sh. Uday Kumar	8882303942	46228	372	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/289/2025	45839	Ramkesh Vs Municipal Corporation of Delhi	Sh. Vishal Tanwar	9899769994	46230	391	Yes	DECREED	NA	NA	Suit Recovery for
24	MS. ANURADHA BHARDWAJ, JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM) 27/2025	45784	M/S SWARANJIT SINGH VS NTPC LTD	TARUN BHATTAR	9953232315	46212	428	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 372/2023	45086	KRATO HEALTHCARE INDIA PT LTD VS EST HOSPITAL	VASEEM MIANS	9718443188	46224	1138	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 564/2024	45646	ZYDUS WELLNESS PRODUCTS DAVAINdia HEALTH MART	GURUSWAMY VSNATRAJ	9811808373	46220	574	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	Cs (COMM) 509/2022	44806	THREE ACES GLOBAL VS MAHLE ANAND	UDAY KUMAR	8882303942	46214	1408	-	CONTESTED	-	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/103/2023	44979	CANARA BANK VS SMT SUMAIYA KHAN PROP. OF SUMAIYA CRAFTS	ABDUS SAMAD	9990042642	46231	1252	YES	CONTESTED	NA	NA	SUIT FOR RECOVERY
26	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/347/2025	45860	M/S AS PACKERS VS GLOBAL CONVERSION MACHINES AND ANR	SANDEEP MISHRA	9991877774	46228	368	YES	CONTESTED	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM)/242/2025	45783	M/S VED TRADERS VS WALNUT HEALTH CARES PVT. LTD. AND ORS.	ASHOK KUMAR SINGH	9899337868	46228	445	YES	CONTESTED	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM.) 492/2023	45161	STATE BANK OF INDIA VS ASHOK KUMAR	RANI BHARDWAJ	8010410831, 9643680913	46231	1070	YES	CONTESTED	-	-	SUIT FOR RECOVERY

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			29, New Court Block-II	Commercial	CS (COMM.) 478/2022	44796	M/S R.S. SURGICAL PVT. LTD. VS M/S FOCUS IMAGING AND RESEARCH CENTER PVT. LTD.	GAGANPREET CHAWLA AND PUNEET BHARDWAJ	9873705051, 9810891224	46233	4437	YES	CONTESTED	-	-	SUIT FOR RECOVERY
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 173/2022	44622	SunilKumar Vs Acrens Buildwell Ltd. Ors. Through (Sunil Gupta)	Sunil Kumar Sangwan	9810699132	46223	4601	Yes	Decreed	-	-	Suit for Recovery for
			40, New Court Block-II	Commercial	CS (COMM) 410/2024	45533	Three Aces Global Logistics P. Ltd. Vs Mectech Process Engineers	Uday Kumar	8882303942	46234	701	Yes	Dismissed	-	-	Suit for Possession & Mandatory Injunction
			40, New Court Block-II	Commercial	OMP (COMM)/50/2025	45934	Rohit D Vs Sundaram Finance	Jitendra Rexwal	9354192919	46221	287	-	Dismissed	-	-	Arbitration & Conciliation Act Section 34
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	OMP (COMM.)	33/2024	45356	M/S CORNER STORE TECHNOLOGIES PVT LTD Vs M/S AR KAY MEDICOS PVT LTD	MRINAL SINGH	7838396717	46204	848	-	ALLOWED	-	-	
				OMP (COMM.)	116/2019	43773	VASDEV Vs UNION OF INDIA	SANJAY BANSAL	9810959432	46205	2432	-	ALLOWED	-	-	
				OMP (COMM.)	117/2019	43773	VASDEV Vs UNION OF INDIA	SANJAY BANSAL	9810959432	46205	2432	-	ALLOWED	-	-	
				Misc DJ	446/2026	46120	Ms Worldclass Gourmet Foods Pvt Ltd Vs Baba Shri Chand Majik Enterprises	ADV ASHIM SHRIDHAR	9971547353	46209	89	-	DISMISSED	-	-	
				OMP (COMM.)	73/2025	46015	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs GAJENDRA SINGH	MEENAKSHI	9810589773	46211	196	-	DISMISSED AS NON-MAINTAINABLE	-	-	
				Misc DJ	666/2026	46164	MS SYNERGIC TRAILER AND AUTO SOLUTIONS PRIVATE LIMITED Vs MS C B GLOBAL SCIENTIFIC GROUP AND ANR	SHIVAM SHARMA	8295196148	46212	48	-	DISMISSED	-	-	
				OMP (COMM.)	53/2025	45881	JASBIR SINGH KALSI PROPRIETOR OF M/SSEM WAL KALSI ENGINEERS Vs UNION OF INDIA	VIVEKANAND SEMWAL	9810149231	46214	333	-	ALLOWED	-	-	
				CS (COMM)	898/2023	45202	KULDEEP SINGH Vs DIRECTOR HORTICULTURE	AVINASH KUMAR TYAGI(P),	9899327537	46216	1014	YES	DECREED	N/A	N/A	
				OMP (COMM.)	84/2023	45191	AJA CLOTHING LLPREGD. PARTNERSHIP FIRMTHROUGH SPA HOLDER MR. PARTH SAREEN Vs SAROJ MALIK	KARINA HASLJA	9873122945	46220	1029	-	DISMISSED	-	-	
				OMP (COMM.)	4/2024	45300	All About Outdoor Pvt Ltd Vs Arjun Sethi	MOHD IRSHAD(P),	9711009378	46220	920	-	DISMISSED	-	-	
				CS (COMM)	417/2023	45048	KAMAL KUMAR Vs TOHANA FOOD INDUSTRIES	VINAY GARG(P),	9971936251	46223	1175	YES	DISMISSED	N/A	N/A	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED OR SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
				CS (COMM)	418/2023	45048	NARESH KUMAR VS TOHANA INDUSTRIES	SVINAY FOODGARG(P),	9971936251	46223	1175	YES	DISMISSED	N/A	N/A	
				CS (COMM)	28/2020	43839	M/S KKM OVERSEAS PVT LTD Vs M/S SKY CABLE INDUSTRIES	GAURAV HARNAL	N/A	46230	2391	YES	DECREED	N/A	N/A	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS (COMM)/480/2025	03.06.2025	M/S FINE ORGANIC INDUSTRIES LTD. Vs M/S NEXUS EXHIBITIONS PVT. LTD.	ANAGENDER SINGH	9810118877	03.07.2026	395	YES	DISMISSED	-	-	
					CS (COMM)/460/2023	11.05.2023	FASTSURANCE CONSULTANTS PRIVATE LIMITED Vs RAKHISH BAGHEL	YOGESH KUMAR SHARMA	9818930209	16.07.2026	1162	YES	DISMISSED	-	-	
					CS (COMM)/946/2022	16.09.2022	STALWART FACILITIES Vs PRET STUDY BY JANAK FASHIONS PVT LTD	SURABHI CHOPRA	8447852003	27.07.2026	1410	YES	DISMISSED	-	-	
					CS (COMM)/138/2024	02.03.2024	PUNJAB NATIONAL BANK Vs Sai Fabrics Through Its Proprietor Shobit Jeet Kumar Anandt	RANJANA PATHAK	N/A	30.07.2026	880	YES	DECREED	-	-	
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	CS(COMM)	3975/2024	23.12.2024	KELEONE TRADING CO PVT. LTD. V/S KASHVI DESIGNS PVT. LTD.	S.S. RANA & CO.	9818202368	02.07.2026	556	YES	DISMISSED	-	-	
				CS(COMM)	3637/2024	30.08.2024	HOTELBEDS S.L.U V/S HIC DESTINATION MANAGEMENT	UNIVERSAL LEGAL	901965E+011	14.07.2026	714	YES	DECREED	-	-	
				OMP(COMM)	29/2025	20.03.2025	J.P. ASSOCIATES V/S NTPC LTD.	BRIJESH KUMAR GOEL	9650990507	21.07.2026	519	YES	PETITION DISMISSED	-	-	
				CS(COMM)	99/2023	27.01.2023	LALA VERMA V/S SIDHARTH BHARDWAJ	CINMOY AND ASSOCIATES	9868088168	22.07.2026	1303	YES	REJECTED	-	-	
				CS(COMM)	267/2023	20.03.2023	GREEN GARDEN SHOP V/S VALSONS	PRACHI VASHISHTH	810240038	29.07.2026	1258	YES	DECREED	-	-	
				CS(COMM)	251/2022	04.03.2022	fg furnishing v/s seasons furnishing	KANG AND ASSOCIATES	9810199352	30.07.2026	1487	YES	DECREED	-	-	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
				CS(COMM)	315/2019	08.01.2019	body spa international v/s m/s a. S international	VINOD DUBEY	9312211744	31.07.2026	2792	YES	DECREED	-	-	
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Arbitration and Conciliation Act	OMP (COMM)/57/2025	45901	DELHI DEVELOPMENT AUTHORITY Vs HARDIK GUPTA	DIVIJ SONE(P)	9810072693	46224	323	--	--	--	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	CS DJ	1113/2019	23-12-2019	GAURAV GERA VS M/S SHIVAPRIYA TRADING AND FIN. CO LTD	VINOD KUMAR	9999976632	04-07-2026	2385	YES	CONTESTED	--	--	
				CS DJ	992/2019	43788	KAMAL GERA VS M/S SHIVAPRIYA TRADING AND FIN. CO LTD	VINOD KUMAR	9999976632	04-07-2026	2385	YES	CONTESTED	--	--	
				CS COMM	84/2025	45686	M/S TRUENORTH TECHNOLOGIES PVT LTD VS BHAGWATI TRADING CO	JYOTI	9999036580	08-07-2026	525	YES	CONTESTED	--	--	
				CS COMM	116/2025	45698	M/S SAI FOODHOUSE PVT LTD VS M/S NEW KUMAR SHOP CSTORE NETWORK PVT LTD	PAWAN MITTAL	9873938816	08-07-2026	513	YES	CONTESTED	--	--	
				OMP COMM	53/2022	44865	QUICKDEL LOGISTICS PVT LTD VS M/S G4S SECURE SOLUTIONS INDIA PVT LTD	MURARI KUMAR & SACHINT KUMAR	9212515045	25-07-2026	1363	YES	CONTESTED	--	--	
				OMP COMM	9/26	46049	JAIPAL SINGH VS DDA	RAJ MANGAL KUMAR	9871211544	25-07-2026	179	YES	CONTESTED	--	--	
				CS COMM	832/2025	45944	ELCOM TRADING VS MANTU MANDAL	BK CHABRA	9810130389	08-07-2026	267	YES	CONTESTED	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/359/2020	09.12.2020	M/S GNC INFRA LLP VS MACHINE TOOLS AIDS INDIA	ISHAN JAIN	9811105362, 9810913860	27-07-2026	2056	YES	DISMISSED ON MERITS / CONTESTED	...		
				U/S 34	OMP (COMM.)/13/2025	04.02.2025	THE INDURE PVT LTD Vs CB Doctor Ventilators Pvt Ltd	VARUN GUPTA	9810476767	15.07.2026	526	YES	DISMISSED/CONTESTED	...		
				COMMERCIAL CASE	CS (COMM)/194/2021	24.03.2021	ROOPINDER SINGH VS EMAAR MGF LIMITED AND ORS.	MS. VRINDA GUJRAL	9915951353	28.07.2026	1952	YES	ALLOWED/CONTESTED	...		
				COMMERCIAL CASE	CS (COMM)/3594/2024	14.08.2024	Indospirit Beverages Pvt Ltd Vs M/S Ten to Ten Departmental store and Am	PARVEZ RAHMAN	9899617989	15.07.2026	700	YES	DECREED/CONTESTED	...	...	
				COMMERCIAL CASE	CS (COMM)/543/2025	07.07.2025	STATE BANK OF INDIA VS BINU RAHIM	SUCHITA DIXIT	8896932838	17.07.2026	375	YES	DISMISSED AS NON-MAINTAINABLE / CONTESTED	...	...	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF OFFER EXECUTION	ACT OF DAYS SECTION
				COMMERCIAL CASE	CS (COMM)/1033/2025	15.12.2025	STATE BANK OF INDIA Vs RAJ KUMAR	SUCHITA DIXIT	8896932838	24.07.2026	221	YES	DECREED/CONTESTED			
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	OMP (COMM)	OMP (COMM.)/16/2026	46094	Eagle Medical System Pvt Ltd Vs DR MUKESH VERMA	KUNAL	9810074159	46219	125	N/A	DISMISSED	N/A	N/A	
				OMP (I) COMM	OMP (COMM.)/103/2026	(I) 46162	DPAP Architects Vs HOUSING AND URBAN DEVELOPMENT CORPORATION LTD	NISHIT AGRAWAL	7838952060	46219	57	N/A	ALLOWED	N/A	N/A	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL													
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH EAST	201, New Building KKD	C.S. (COMM)	24/2026	17-03-2026	RAHMAT ALI Vs KHALID KHAN			03-07-2026	-	-	CONTESTED	No Execution filed till date		
				C.S. (COMM)	12/2026	30-01-2026	M/S RAPID ERA PVT LTD Vs M/S ALCORN INDIA PVT LTD			06-07-2026	-	-	CONTESTED	No Execution filed till date		
				C.S. (COMM)	50/2021	02-09-2021	MD. FARIYAD ALI Vs M/S BENARA BEARING AND PISTONS LIMITED			20-07-2026	-	-	CONTESTED	No Execution filed till date		
				C.S. (COMM)	26/2026	23-03-2026	CHAMAN PRAKASH GUPTA Vs DEEPAK			21-07-2026	-	-	CONTESTED	No Execution filed till date		
				C.S. (COMM)	133/2026	10-11-2025	NURUDDIN Vs PAWAN KUMAR GUPTA			23-07-2026	-	-	CONTESTED	No Execution filed till date		
				C.S. (COMM)	35/2026	23-04-2026	STATE BANK OF INDIA Vs M/S SRISHTI ENTERPRISES AND ORS			31-07-2026	-	-	CONTESTED	No Execution filed till date		
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	MISC DJ/1087/2025	03-12-2025	Amrit trading company Vs Shukla Hardware and Machinery Store	JAIR KUMAR SINHA	9868204722	06-07-2026	215		ALLOWED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	MISC DJ/433/2026	24-04-2026	Ms Mohan Infinity Vs Ms Shri Babosa Traders	MANOJ KUMAR	9958395854	08-07-2026	75		DISPOSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/436/2025	12-07-2025	Raju Singh Vs Ramesh Kumar Sharma	PIYUSH KATYAL	700925528	08-07-2026	366		DECREED	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	OMP (COMM)/5/2026	18-02-2026	GOVT OF NCT OF DELHI Vs SUDESH KUMAR	PARTYAKSH GUPTA	9910780606	09-07-2026	141		DISMISSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/642/2026	06-06-2026	Ms Chemsynth Drugs And Pharmaceuticals Pvt Ltd Vs KRIVSY PHARMACEUTICALS PVT LTD	R C TIWARI	868118015	09-07-2026	33		DISPOSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/52/2025	23-01-2025	SHRI SURENDER KUMAR MISHRA Vs MD ASIF	KUNAL MADAN	717468652	25-07-2026	548		DECREED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/467/2025	31-07-2025	Bank of Baroda Vs Mawashi Ram	Geetanjali Sharma	8447833470	01-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/55/2026	30-01-2026	BANK OF BARODA Vs SHALU	Vijeta Ohri	9818805262	03-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/299/2024	18-05-2024	M/s Lion Jeans Vs Arvind Kumar And Sons	Sidhant Dhingra	9650677902	04-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/56/2023	04-02-2023	MS SADA SHIV ENTERPRISES THROUGH ITS PROPRIETOR LAJPAT RAI ARORA Vs MOUNTAIN STEEL PVT	Tushar Sharma	9354124731	10-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/635/2025	04-11-2025	THE JAMMU AND KASHMIR BANK LTD Through Its Authorized Officer Vs HRIDAY MEENA AND ORS	Jigyasa Rathi	9643638381	24-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 301/2026	09.05.2025	SHREE BANKEY BEHARI FABRICS PVT.LTD Vs SUNIT GUPTA PROP RAGE JEANS	IRAKESH NAUTIYAL	9718565756	10.07.2026	427	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 648/2024	20.12.2024	SHREE BANKEY BEHARI FABRICS PVT LTD VS SUNIL KUMAR	NEELAM KUMARI MALIK	7303296156	17.07.2026	574	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 701/2025	12.12.2025	STATE BANK OF INDIA VS NAVEEN AGGARWAL	SHALINI UPADHYAY	9899408618	29.07.2026	229	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	EX. AWARD BY ARB. 63/2025	Indusind bank Ltd Vs SAMEER MALIK	15-12-2025	MANOJ KUMAR	9811133644	06-07-2026	203 DAYS	-	DISMISSED	-		
					CS (COMM)/30/2024	RAJEEV AGGARWAL AND ARCHANA AGGARWAL Vs M/S ESS ESS Kay Engg. Co. Pvt Ltd	11-01-2024	AMREEK SINGH	9312598219	27-07-2026	928 DAYS	-	DISMISSED	Execution not filed till date		
					CS (COMM)/358/2025	AJAY KUMAR Vs MOHD NADEEM	29-05-2025	AKSHAT GUPTA	8860349935	31-07-2026	428 DAYS	-	DECREED	Execution not filed till date		

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46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 363/2025	09.07.2025	SUNITA KANWAR Vs VIRENDER KUMAR	MR. SAMEER SIDHAR	9999918302	01.07.2026	357	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 342/2025	02.07.2025	K K KOHLI ESTATES Vs IDBI BANK AND ORS	MR. MRITUNJAY KUMAR SINGH	9899256892	02.07.2026	365	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 413/2023	02.09.2023	SHIVAM REALTERS PVT LTD Vs INDIAN BANK	MR. MAYANK GAKKHAR	9891394456	04.07.2026	1036	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 444/2025	21.08.2025	INDIAN BANK Vs SHIVAM REALTERS	MR. ANKIT DAGAR	9811399499	04.07.2026	317	NIL	NIL	NIL	NIL	

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			614	COMMERCIAL SUIT	CS(COMM) 67/2023	07.02.2023	SHAMBHU AGRAWAL Vs GLOBUS HOLIDAYS	MR. ARCHIT SINGHAL	9599043045	06.07.2026	1245	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 339/2024	05.07.2024	BEE LOGISTICS SCM PVT LTD Vs TAN PRINTS INDIA PVT LTD	MR. SAURABH KANSAL	9958378565	07.07.2026	730	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 141/2022	01.04.2022	ADMISSION OVERSEAS Vs RAVI NAIK	MR. VARUN BEDI	8285672608	14.07.2026	1565	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 484/2022	10.10.2022	UNION BANK OF INDIA Vs RIWAJ CLOTH HOUSE AND DESIGNER BOUTIQUE	MS. NISHA SETHI SUDAN	7678557312	22.07.2026	1381	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 13/2025	08.01.2025	BRS PACKAGING Vs SHUBHAM PACKAGING INDUSTRIES	MR. GIRISH KUMAR	9811626363	27.07.2026	656	NIL				
48	SH. BALWANT RAI BANSAL DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM)/170/2023	05-08-2022	EKGF KIDSKOOL LLP THROUGH PARTNERS Vs NEETU PRAKASH AND ANOTHER	Dr. Anupama Kr. Mishra	9051112233	46231	1453	DISMISSED			Recovery of money	
			613	Commercial Suit	CS (COMM)/86/2024	14-02-2024	State Bank Of India Vs Dinesh Kumar Donia	Sh. ADAITA KUMAR ROUT	9999132159	46231	895	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM)/644/2024	13-12-2024	STATE BANK OF INDIA Vs BIJAY PANDIT	Ms. Sweety Sood	9811786067	46228	589	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM)/17/2025	10-01-2025	Jai Prakash Sharma Vs Sh. Vipin Sharma and ANR	Sh. Jai Prakash	9811594594	46220	553	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM)/359/2025	15-04-2025	AMIT CHAURASIA Vs RISHABH BHANDARI	SH. Neeraj Kumar	9540614251	46234	391	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM)/419/2025	15-08-2025	SSKYWAYS AIR SERVICES LTD Vs zinnia india	ABHISHEK KUMAR	9891138990	46232	359	DECREED			Recovery of money	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 363/2025	09.07.2025	SUNITA KANWAR Vs VIRENDER KUMAR	MR. SAMEER SIDHAR	9999918302	01.07.2026	357	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 342/2025	02.07.2025	K K KOHLI ESTATES Vs IDBI BANK AND ORS	MR. MRITUNJAY KUMAR SINGH	9899256892	02.07.2026	365	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 413/2023	02.09.2023	SHIVAM REALTERS PVT LTD Vs INDIAN BANK	MR. MAYANK GAKKHAR	9891394456	04.07.2026	1036	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 444/2025	21.08.2025	INDIAN BANK Vs SHIVAM REALTERS	MR. ANKIT DAGAR	9811399499	04.07.2026	317	NIL	NIL	NIL	NIL	

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			614	COMMERCIAL SUIT	CS(COMM) 67/2023	07.02.2023	SHAMBHU AGRAWAL Vs GLOBUS HOLIDAYS	MR. ARCHIT SINGHAL	9599043045	06.07.2026	1245	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 339/2024	05.07.2024	BEE LOGISTICS SCM PVT LTD Vs TAN PRINTS INDIA PVT LTD	MR. SAURABH KANSAL	9958378565	07.07.2026	730	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 141/2022	01.04.2022	ADMISSION OVERSEAS Vs RAVI NAIK	MR. VARUN BEDI	8285672608	14.07.2026	1565	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 484/2022	10.10.2022	UNION BANK OF INDIA Vs RIWAJ CLOTH HOUSE AND DESIGNER BOUTIQUE	MS. NISHA SETHI SUDAN	7678557312	22.07.2026	1381	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 13/2025	08.01.2025	BRS PACKAGING Vs SHUBHAM PACKAGING INDUSTRIES	MR. GIRISH KUMAR	9811626363	27.07.2026	656	NIL				
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(Comm)	377/2023	09.08.2023	COMFORT CARE SYSTEMS PVT. LTD THROUGH ITS DIRECTOR YOGESH KUMAR	Richa	9911645882	20.07.2026	1076 Days	Yes	Contested- Decreed			
			509	OMP(Comm)	1/2026	06.01.2026	NIMS UNIVERSITY JAIPUR Vs SERVITOR INTELLIGENCE SERVICES	Sumeet Raj	7838459628	10.07.2026	185 Days	No	Contested- Set Aside			
			509	OMP(Comm)	06/2026	27.02.2026	HASHIM HUSSAIN AND SONSL MIYAANHASHIM HUSSAIN AND SONS THROUGH ITS PARTNER	Anjali Sisodia	9870366826	24.07.2026	147 Days	No	Contested- Dismissed			
			509	OMP(Comm)	16/2025	30.08.2025	SM INDUSTRIAL Vs Ayush Enterprises	Isafahani Associates	89990067910	30.07.2026	334 Days	No	Contested- Dismissed			

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF JULY 2026

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	165	41	2	0	19	189
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	146	34	2	0	32	150
3	SH. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	157	45	3	1	34	170
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	142	47	0	1	30	158
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	169	32	5	4	21	181
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	155	31	0	0	18	168
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	191	40	1	0	15	217
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	Central	172	29	2	0	37	166
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	148	37	1	0	47	139
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	182	35	0	0	22	195

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	Central	174	45	1	0	22	198
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	156	34	2	0	32	160
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	Central	169	44	1	0	27	187
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	289	89	1	0	72	307
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	458	37	1	0	37	0
15A	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	0	15	0	0	3	471
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	315	66	0	0	89	292
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	279	95	2	1	82	293
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	West	266	90	1	0	80	277
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	301	63	1	0	43	322
20	MS PULASTYA PREAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	932	83	2	0	89	928

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21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1134	77	1	0	72	1140
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	1151	70	1	2	30	1190
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	South	244	88	2	1	103	230
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	366	286	0	1	260	391
25	SH. SANDEEP YADAV, DISTRICT JUDGE(COMMERCIAL COURT)	South	325	88	3	2	89	325
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South	365	83	1	1	73	375
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	345	104	1	1	140	309
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	214	30	1	0	39	206
29	SH. LALIT KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	228	42	6	0	60	216
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	289	33	1	0	27	296
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	257	42	0	0	21	278

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
32	MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	260	26	1	0	35	252
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	262	32	1	0	53	242
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	224	28	2	0	26	228
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	300	17	0	0	0	317
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	457	40	0	0	64	433
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	576	39	0	0	25	590
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-	North-East	104	46	5	0	63	92
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	Shahdara	285	33	4	0	39	283
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	222	31	1	0	32	222
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	189	36	4	1	26	202
42	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	346	33	0	0	29	350
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	North-West	1765	93	3	1	191	1669

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1192	110	0	0	92	1210
45	SH. JAGDISH KUMAR/SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1396	301	0	0	195	1502
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	North	1461	281	0	0	162	1580
47	SH. RAJ KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	490	127	3	0	213	407
48	SH. BALWANT RAJ BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	438	117	0	0	182	373
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	408	125	0	0	173	360
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	715	95	3	3	256	554
GRAND TOTAL			20974	3585	72	20	3621	20990

List of cases received for Pre-Institution Mediation and Settlement during the month JULY 2026

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	338	266	1	227	1	375
2	West	636	189	5	269	2	549
3	East	75	82	0	64	1	92
4	North-East	24	35	0	18	1	40
5	Shahdara	266	135	5	66	2	328
6	South	193	128	0	78	2	241
7	South-East	294	168	0	152	1	309
8	New Delhi	340	168	12	160	6	330
9	North	193	167	0	159	1	200
10	North-West	228	163	1	126	1	263
11	South-West	406	94	0	248	0	252
	Total	2993	1595	24	1567	18	2979
12	DHCLSC	262	42	1	45	4	254
	Overall Total	3255	1637	25	1612	22	3233
Note: Application received through NALSA App during the month:- Nil							